

RAJYA SABHA MEMBERS BIOGRAPHICAL SKETCHES 1952-2019



RAJYA SABHA SECRETARIAT NEW DELHI



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(Corrected upto October 2019)



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सभापति, राज्य सभा CHAIRMAN, RAJYA SABHA

FOREWORD

Rajya Sabha, as an integral and organic part of our Parliament, represents the States and Union territories and upholds federal character of our polity. Besides, under article 80 of the Constitution, the provision of nomination of twelve Members by the President of India from amongst those who have special knowledge or practical experience in the fields such as literature, science, art and social service makes the composition of the Rajya Sabha distinct and elevates its position as a mature and deliberative chamber of our Parliament.

As a vibrant democratic institution, it reflects rich diversity of public opinion and varied socio-economic spectrum of the country through its elected and nominated Members. Rajya Sabha, since its inception in 1952, has had Members from various walks of life, contributing towards consolidating democracy and playing significant role in nation-building. Men and women coming from diverse fields of our collective life such as farmers, agriculturists, industrialists, scientists, engineers, lawyers, teachers, educationists, artists, litterateurs, doctors, journalists, civil servants, social and political workers, etc. have been Members of the Rajya Sabha imparting strength and vitality to the House.

Among the distinctive features of this House is that the Vice-President of India is the *ex officio* Chairman of Rajya Sabha as per the Constitution. This constitutional provision has enhanced the dignity and prestige of this House. Rajya Sabha, since its inception, has had persons of great eminence as its Chairmen who have guided remarkably the House in its deliberations and helped establish high traditions, conventions and procedures to regulate its business. All of my illustrious predecessors have played a significant role in securing an important place for Rajya Sabha in our parliamentary set up. Together, the Chairman, the Deputy Chairman and the Members have the onerous responsibility to strengthen the parliamentary democracy and contribute to the sacred task of building a new India.

Citizens of the country, especially the youth, who represent idealism, hopes and aspirations, are inspired by the biographies of nation builders including statesmen and political leaders, as these provide valuable insights into their lives. With this larger objective, a compendium was brought out in the year 1991 and again in 2003 to provide brief and relevant information about the Members of Rajya Sabha since its inception in 1952, in one volume.

I am happy to note that the third revised edition of this publication has been brought out now, capturing the brief biographical sketches of all the Members as well as the Chairmen, Deputy Chairmen and Secretaries-General from 1952 to 2019. I hope that it would be a useful reference source to all those who are interested in knowing about our parliamentarians and the parliamentary functionaries, closely associated with the functioning of the Rajya Sabha.

I congratulate the Secretary-General, Rajya Sabha and his entire team of officers for bringing out the revised and updated edition of 'Rajya Sabha Members Biographical Sketches: 1952-2019'.

Mardy: (M. VENKAIAH NAIDU)

New Delhi; 31 October, 2019

PREFACE

Members of Rajya Sabha represent the States. There are 28 States represented by the Members who are elected by elected representatives of State Assemblies in accordance with the system of proportional representation by means of the single transferable vote. The representatives of the Union territories in the Rajya Sabha are chosen in such manner as Parliament may, by law, prescribe. Allocation of seats to be filled by the representatives of the States and the Union territories is laid down in the Fourth Schedule to the Constitution. At present, only three Union territories namely, National Capital Territory of Delhi, Puducherry and Jammu & Kashmir (w.e.f. 31.10.2019) are represented in the Rajya Sabha as they have Legislative Assemblies. Besides, twelve Members are nominated by the President of India from amongst those who have special knowledge or practical experience in respect of such matters as literature, science, art and social service.

Members of Rajya Sabha have come from diverse fields representing cross-sections of society. This publication aims to present the brief information about Members who have adorned the benches of Rajya Sabha since 1952.

The first edition of the publication titled 'Rajya Sabha Members Biographical Sketches 1952-1990' was brought out in the year 1991 which contained the brief biodata of about 1400 Members of Rajya Sabha. The second edition of the publication containing brief information about 1800 Members of Rajya Sabha was brought out in the year 2003. Since then, more than 450 new Members have been elected/nominated to the Rajya Sabha. All these changes have necessitated updating and revising the publication. The present edition, which is the third edition, contains brief biographical sketches of the Members of Rajya Sabha from 1952 to 2019. The total number of Members elected/nominated to the Rajya Sabha since its inception is 2282.

The brief biographical sketches of the Members of Rajya Sabha included in this edition are mainly based on the information published in the biennial editions of the 'Rajya Sabha Who's Who' brought out by the Secretariat. It contains the brief bio-data of Members as on 31 October, 2019.

While compiling the bio-data of the Members for the updated edition, emphasis has been given to the parliamentary and legislative positions held by the Members during their career. Besides, information regarding the educational, literary achievements and other accomplishments including awards and honours have also been included in the bio-data. In case of some Members whose bio-data are not available due to their short tenure as the Member of the House or those Members whose bio-data were not received for inclusion in the 'Rajya Sabha Who's Who', their names, the States represented by them and tenure of the membership of the Rajya Sabha have been included without any other details as these were not available. The party affiliation and the States which

the Members have represented in the Rajya Sabha have been included on the basis of the information contained in the latest edition of the 'Rajya Sabha Who's Who' brought out during their tenure. The subsequent developments in a Member's career after the completion of his/her tenure as a Member of Rajya Sabha have not been mentioned; however, only in such cases where Members have held high positions such as the President of India, Vice-President of India, Prime Minister of India, Speaker of Lok Sabha, Union Ministers, these details have been included in the bio-data. The tenure of the membership of Lok Sabha subsequent to the retirement of the Member from Rajya Sabha has also been included on the basis of the 'Who's Who Lok Sabha'.

A sitting Member of the Rajya Sabha can be identified by an asterisk (*) mark against his/her name. In the case of Members who have passed away, the date of obituary reference made in the House in their respect has been given. In case of some Members, only the date of death has been indicated on the basis of the information available in the official records of the Secretariat.

This publication contains only the brief biographical details of the former and present Members of Rajya Sabha besides the brief bio-data of former and present Chairman, Deputy Chairman and Secretary-General, Rajya Sabha. In case of detailed information about a Member, the relevant edition of the 'Rajya Sabha Who's Who' may be referred to. This publication is also available on the Internet at http://parliamentofindia.nic.in and http://rajyasabha.nic.in.

I take this opportunity to express my deep sense of gratitude to the Hon'ble Vice-President of India and Chairman, Rajya Sabha, Shri M. Venkaiah Naidu for his inspiring Foreword.

I would like to place on record my appreciation to those Services/Sections who have been associated with this publication particularly the LARRDIS, Table Office, Printing and Publications Service, Editorial and Translation Service.

Though utmost care has been taken to ensure that this publication is brought out without errors; however, in the compilation of such voluminous publication, it is likely that some inadvertent omissions/errors might have taken place despite taking care to avoid them. The Rajya Sabha Secretariat will be grateful if the same are brought to its notice for rectification in the next edition of this publication. I hope this edition will serve as a useful reference book to those who closely follow the functioning of the Rajya Sabha in our democratic polity.

New Delhi; 31 October, 2019 DESH DEEPAK VERMA, Secretary-General, Rajya Sabha

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LIST OF ABBREVIATIONS

The abbreviations used in this publication denote the following:—

A.A.P. Aam Aadmi Party

A.B.L.C. Akhil Bhartiya Loktantrik Congress

A.D. Akali Dal

A.D.M.K. Anna Dravida Munnetra Kazagham

A.G.P. Asom Gana Parishad

A.I.A.D.M.K. All India Anna Dravida Munnetra Kazagham

A.I.C.C. All India Congress Committee

A.I.F.B All India Forward Bloc

A.I.T.C All India Trinamool Congress

A.I.T.U.C. All India Trade Union Congress

A.I.W.C. All India Women's Conference

A.S.D.C. Autonomous State Demand Committee

b. Born

B.E. Bachelor of Engineering

B.Ed. Bachelor of Education

B.H.U. Banaras Hindu University

B.J.D. Biju Janata Dal

B.J.P. Bharatiya Janata Party

B.J.Y.M. Bharatiya Janata Yuva Morcha

B.K.D. Bharatiya Kranti Dal

B.L. Bachelor of Laws

B.L.D. Bharatiya Lok Dal

B.Sc. Bachelor of Science

B.P.F. Bodoland People's Front

B.S.P. Bahujan Samaj Party

B.S.S. Bharatiya Sewak Samaj

B.V.Sc. Bachelor of Veterinary Science

Bar-at-Law Barrister of Law

Cantab. Cantabrigian (of Cambridge)

C.I.T.U. Centre of Indian Trade Unions

C.L.P. Congress Legislature Party

C.P.I. Communist Party of India

C.P.I. (M) Communist Party of India (Marxist)

Cong. (I)	•••••	Congress (I)
Cong. (O)		Congress Party (Organisation)
Cong. (S)		Congress (S)
d.		Daughter
D.C.C.		District Congress Committee
D.Litt.		Doctor of Literature
Distt.		District
D.M.K.		Dravida Munnetra Kazagham
D.P.A.		Diploma in Public Administration
D.S.P.		Democratic Socialist Party
F.A.		Faculty of Arts
F.C.A.		Fellow of the Institute of Chartered Accountants of India
F.I.C.C.I.		Federation of Indian Chambers of Commerce and Industry
F.R.S.		Fellow of the Royal Society
F.R.C.S.		Fellow of the Royal College of Surgeons
Hony.		Honorary
H.M.S.		Hind Mazdoor Sabha
H.P.C.C.		Himachal Pradesh Congress Committee
H.V.C.		Himachal Vikas Congress
H.V.P.		Haryana Vikas Party
I.A.		Intermediate Arts
I.A.S.		Indian Administrative Service
I.C.S.		Indian Civil Service
I.F.S.		Indian Foreign Service
I.N.C.		Indian National Congress
I.P.U.		Inter-Parliamentary Union
IND.		Independent
I.N.L.D.		Indian National Lok Dal
I.N.T.U.C.		Indian National Trade Union Congress
I.T.I.		Industrial Training Institute
I.U.M.L.		Indian Union Muslim League
Inst.		Institute
J.& K. N.C.		J&K National Conference
J&K P.D.P.		J&K Peoples Democratic Party
JAN		Janata
Janata (G)		Janata Party (Gopalan)

J.D.		Janata Dal
J.D. (I)		Janata (Independent)
J.D. (S)		Janata Dal (Secular)
J.D. (U)		Janata Dal (United)
J.M.M.		Jharkhand Mukti Morcha
J.P.C.		Joint Parliamentary Committee
J.S.		Jana Sangh
K.C.		Kerala Congress
K.C. (M)		Kerala Congress (M)
K.C.I.E.		Knight Commander of the Indian Empire
L.D.		Lok Dal
L.D.J.		Lok Dal Janvadi
L.J.P.		Lok Jan Shakti Party
L.M.P.		Licentiate Medical Practitioner
L.T.M.		Licentiate in Textile Manufacture
LL.B.		Bachelor of Law
LL.M.		Master of Law
m.		Married
M.B.A.		Master of Business Administration
M.B.B.S.		Bachelor of Medicine and Bachelor of Surgery
M.D.M.K.		Marumalarchi Dravida Munetra Kazhagam
M.L.		Muslim League
M.L.A.		Member of Legislative Assembly
M.N.F.	•••••	Mizo National Front
M.P.C.C.		Madhya Pradesh Congress Committee
M.Sc.		Master of Science
M.V.Sc.		Master of Veterinary Science
N.C.		National Conference
N.C.P.	•••••	Nationalist Congress Party
N.D.P.		National Democratic Party
N.N.D.F.		Naga National Democratic Front
N.N.D.P.		Naga National Democratic Party
NOM.		Nominated
N.P.F.		Naga People's Front
0		Others

P.D.P.		Peoples Democratic Party
Obit.		Obituary
O.B.C.		Other Backward Classes
P.C.C.		Pradesh Congress Committee
P.E.P.S.U.		Patiala and East Punjab States Union
Ph.D.		Doctor of Philosophy
P.M.K.		Pattali Makkal Katchi
P.O.		Post Office
P.S.P.		Praja Socialist Party
P.W.P.		Peasants and Workers Party
Per. Add.		Permanent Address
Prev.		Previous
R.J.D.		Rashtriya Janata Dal
R.B.I.		Reserve Bank of India
R.L.D.		Rashtriya Lok Dal
R.P.I.		Republican Party of India
R.P.I. (A)		Republican Party of India (A)
R.S.P.		Revolutionary Socialist Party
S.		Son
S.S.C.		Secondary School Certificate
S.S.P.		Samyukta Socialist Party
S.A.D.		Shiromani Akali Dal
SAMATA		Samata Party
S.B.P.		Swatantra Bharat Paksh
S.D.F.		Sikkim Democratic Front
S.P.		Samajwadi Party
S.S.	•••••	Shiv Sena
S.S.P.	•••••	Sikkim Sangram Parishad
T.D.		Telugu Desam
T.D.P.		Telugu Desam Party
T.M.C. (M)		Tamil Maanila Congress (Moopanar)
T.R.S.		Telangana Rashtra Samithi
T.T.N.C.		Travancore Tamilnad Congress
U.D.F. (N)		United Democratic Front (Nagaland)
		** '. * *** ·

U.K.

United Kingdom

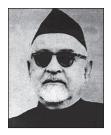
U.P.	 Uttar Pradesh
U.P.C.C.	 Uttar Pradesh Congress Committee
U.S.A.	 United States of America
U.S.S.R.	 Union of Soviet Socialist Republics
W.H.O.	 World Health Organisation
W.T.O.	 World Trade Organisation
Y.S.R.C.P.	 Yuvajana Sramika Rythu Congress Party

BIOGRAPHICAL SKETCHES OF CHAIRMEN (Rajya Sabha)

RADHAKRISHNAN, DR. SARVEPALLI: M.A., D.Litt. (Hony.), LL.D., D.C.L., Litt. D., D.L., F.R.S.L., F.B.A., Hony. Fellow, All Souls College (Oxford), Vidyachakravarti, Pour Le Merite (Germany); s. of Shri S. Veerasamiah; b. September 5, 1888; m. Shrimati S. Sivakamamma, 1 s. and 5 d.; King George V Professor of Philosophy, Calcutta University, 1921-39; Vice-Chancellor, (i) Andhra University, 1931-36 and (ii) Banaras Hindu University, 1939-48; Indian Ambassador Extraordinary and Minister Plenipotentiary to U.S.S.R., 1949-52; President/Chairman, (i) Indian Philosophical Congress, 1927 and 1950, (ii) Executive Board, UNESCO, 1948, (iii) University Education Commission, Government of India, 1948-49, (iv) UNESCO General Conference, 1952-54 and 1958 and (v) Buddha Jayanti Committee, 1956; Author of, (i) Philosophy of Rabindranath Tagore, (ii) Reign of Religion in Contemporary Philosophy, (iii) Indian Philosophy, 2 Vols., (iv) The Hindu View of Life, (v) An Idealist View of Life, (vi) East and West in Religion, (vii) Kalki or The Future of Civilisation, (viii) The Religion We Need, (ix) Gautama the Buddha, (x) Eastern Religions and Western Thought, (xi) India and China, (xii) Religion and Society, (xiii) Education, Politics and War, (xiv) Bhagavadgita, (xv) Dhammapada, (xvi) The Principal Upanishads, (xvii) East and West: Some Reflections, (xviii) Recovery of Faith, (xix) A Source Book of Indian Philosophy, 1957, (xx) The Brahma Sutra, (xxi) Occasional Speeches and Writings and (xxii) Articles on Indian Philosophy in Encyclopaedia Britannica; Recipient of Bharat Ratna, 1954; Vice-President of India and ex officio Chairman, Rajya Sabha, 13-5-1952 to 12-5-1957 and 13-5-1957 to 12-5-1962; President of India, 13-5-1962 to 12-5-1967; Died. Obit. on 25-4-1975.



ZAKIR HUSAIN, DR.: M.A., Ph.D. (Berlin), D. Litt. (Honoris Causa) (Universities of Delhi, Aligarh, Allahabad, Calcutta and Cairo); s. of Shri Fida Husain; b. February 8, 1897; m. Shrimati Shahjehan Begum, 2 d.; Vice-Chancellor, (i) Jamia Millia Islamia, Delhi, 1926-48 and (ii) Aligarh Muslim University, 1948-56; President, Hindustani Talimi Sangh, Sevagram, 1938-50; Chairman, (i) Basic National Education Committee, 1937, (ii) International Students Service, India Committee, 1955, (iii) World University Service, Geneva, 1955-57 and (iv) Central Board of Secondary Education, 1957; Author of, (i) Shiksha (Hindi), (ii) Capitalism: An essay in understanding, (iii) Urdu translations of (a) Plato's Republic, (b) Fredrich List's National System



of Economics and (c) Edwin Cannan's Elements of Economics, (iv) Lectures on the Scope and Method of Economics (Hindustani Academy, U.P.), (v) Educational Discourses (Urdu), (vi) Principles of Educational Reconstruction, Patel Memorial Lectures, (vii) Ethics and the State (Mavalankar Memorial Lecture) and (viii) The Dynamic University and (ix) Abbokhan Ki Bakri (Urdu); Recipient of, (i) Padma Vibhushan, 1954 and (ii) Bharat Ratna, 1963; Member, Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 6-7-1957; Governor of Bihar, 1957-62; Vice-President of India and *ex officio* Chairman, Rajya Sabha, 13-5-1962 to 12-5-1967; President of India, 13-5-1967 to 3-5-1969; Died. Obit. on 5-5-1969.



GIRI, SHRI VARAHAGIRI VENKATA: Barrister-at-Law, D. Litt. (Honoris Causa) (Banaras Hindu University and Andhra University), LL.D. (Honoris Causa) (Agra University); s. of Shri Jogiah Pantulu; b. August 10, 1894; m. Shrimati Sarasvathi Bai Giri, 4 s. and 7 d.; Member, (i) Central Legislative Assembly, 1934-37 and (ii) Madras Legislative Assembly, 1937-39 and 1946-47; Minister, holding portfolios of Labour, Industries, Cooperation and Commerce, Government of Madras, 1937-39 and 1946-47; Indian High Commissioner to Ceylon, 1947-51; Member, Lok Sabha, 1952-57; Union Minister of Labour, 1952-54; Governor, (i) Uttar Pradesh, 1957-60, (ii) Kerala, 1960-65 and (iii) Mysore, 1965-67; Vice-President of India and ex officio Chairman, Rajya Sabha, 13-5-1967 to 3-5-1969; Acting President, 3-5-1969 to 19-7-1969; President of India, 24-8-1969 to 23-8-1974; Recipient of Bharat Ratna, 1975; Died. Obit. on 24-6-1980.



PATHAK, SHRI GOPAL SWARUP: M.A., LL.B.; s. of Pandit Krishan Swarup Pathak; b. February 26, 1896; m. Shrimati Prakashwati, 3 s. and 3 d.; Judge, Allahabad High Court, 1945-46; Member, Rajya Sabha, 3-4-1960 to 2-4-1966 and 3-4-1966 to 13-5-1967; Union Minister of Law, 1966-67; Governor, Mysore State, 13-5-1967 to 31-8-1969; Chancellor, (i) Mysore University, (ii) Bangalore University and (iii) Karnatak University; Vice-President of India and *ex officio* Chairman, Rajya Sabha, 31-8-1969 to 30-8-1974; Died. Obit. on 4-10-1982.

JATTI, SHRI BASAPPA DANAPPA: B.A., LL.B.; s. of Shri Danappa Jatti; b. September 10, 1912; m. Shrimati Sangamma B. Jatti, 3 s. and 1 d.; Member, erstwhile Princely State of Jamkhandi Legislature; Chief Minister, Jamkhandi State for three years; Member, erstwhile Bombay Legislative Assembly; Parliamentary Secretary to the Chief Minister and Minister, holding portfolios of Health & Labour, Government of Bombay State; Member, erstwhile Mysore State Legislative Assembly, 1956 and 1967; Chief Minister and Minister, holding portfolios of Finance and Food, Government of Mysore State, 1958-66; Chairman, Land Reforms Committee, Mysore State; Lt. Governor, Pondicherry, 1968-72; Governor, Orissa, 1972-74; Vice-President of India and *ex officio* Chairman, Rajya Sabha, 31-8-1974 to 30-8-1979; Acting President, 12-2-1977 to 24-7-1977; Died. Obit. on 15-7-2002.



HIDAYATULLAH, SHRI M.: M.A., Barrister-at-law, LL.D. (Honoris Causa) (University of Philippines), D. Litt. (Honoris Causa) (Universities of Bhopal and Kakatiya); s. of Khan Bahadur Hafiz M. Wilayatullah; b. December 17, 1905; m. Shrimati Pushpa Shah, 1 s.; Advocate-General, Central Provinces and Berar, 1943-46; Puisne Judge, 1946-54 and Chief Justice, Nagpur High Court, 1954-56; Chief Justice, Madhya Pradesh High Court, 1956-58; Puisne Judge, Supreme Court of India. 1958-68: Chief Justice of India. 1968-70: President. (i) Indian Law Institute, 1968-70, (ii) International Law Association (Indian Branch), 1968-70, (iii) Indian Society of International Law, 1968-70 and (iv) Indian Red Cross Society, 1982; Author of, (i) Democracy in India and the Judicial Process, (ii) The South-West Africa Case, (iii) Judicial Methods, (iv) A Judge's Miscellany, (v) USA and India, (vi) A Judge's Miscellany (Second Series), (vii) The Fifth and Sixth Schedules to the Constitution of India, (viii) My Own Boswell (Autobiography) and (ix) Editor, Mulla's Mahomedan Law and Constitutional Law of India; Recipient of (i) Order of the British Empire, 1946, (ii) Order of Yugoslav Flag with Sash, 1970, (iii) Medallion and Plague of Merit Philconsa, Manila, 1970 and (iv) Knight of Mark Twain, 1971; Vice-President of India and ex officio Chairman, Rajya Sabha, 31-8-1979 to 30-8-1984; Acting President of India, 20-7-1969 to 23-8-1969 and 6-10-1982 to 31-10-1982; Died. Obit. on 24-11-1992.





VENKATARAMAN, SHRI R.: M.A., B.L., Doctorate of Laws (Honoris Causa) (Universities of Madras, Nagarjuna and Burdwan), Doctorate of Social Sciences (University of Roorkee); s. of Shri K. Ramaswami Iyer; b. December 4, 1910; m. Shrimati Janaki Venkataraman, 3 d.; Member, (i) Provisional Parliament, 1950-52 and (ii) Lok Sabha, 1952-57, 1977-79 and 1980-84; Union Minister holding portfolios of Finance and Defence, 1980-84; Chairman, Public Accounts Committee, Lok Sabha; Member, Madras Legislative Council, 1957-62 and 1962-67; Minister holding portfolios of Industries, Labour, Co-operation, Power and Transport, Government of Madras, 1957-67; Leader of the House, Madras Legislative Council, 1957-67; Member, Planning Commission, 1967-71; Member, United Nations Administrative Tribunal, 1955-79 and its President, 1968-79; Chairman and President, (i) Jury for the Jawaharlal Nehru Award for International Understanding, (ii) International Jury for the Indira Gandhi Prize for Peace, Disarmament and Development, (iii) Indian Council for Cultural Relations and (iv) Indian Institute of Public Administration; Recipient, (i) 'Tamra Patra' for participation in the Freedom Struggle, (ii) Soviet prize for travelogue on Shri K. Kamraj's visit to the Socialist countries, (iii) Souvenir by the Secretary-General, United Nations for distinguished service as President of the United Nations Administrative Tribunal and (iv) Title 'Sat Seva Ratna' by His Holiness Sankaracharya of Kanchi Kamakoti Peetham; Vice-President of India and ex officio Chairman, Rajva Sabha, 31-8-1984 to 24-7-1987; President of India, 25-7-1987 to 24-7-1992; Died. Obit. on 12-2-2009.



SHARMA, DR. SHANKER DAYAL: M.A., LL.M., Ph.D. (Cambridge University), Diploma in Public Administration (London), Bar-at-Law (Lincoln's Inn), Fellow, Harvard Law School, Zurich University and Paris University, Doctorate of Laws (*Honoris Causa*) (Universities of Vikram, Bhopal, Agra, Sri Venkateswara, Tirupati, Devi Ahilya Vishwavidyalaya and Mauritius); s. of Pt. Khushilal Sharma Vaidya Shastri; b. August 19, 1918; m. Shrimati Vimala Sharma, 2 s. and 2 d.; Member, Bhopal Legislative Assembly, 1952-56; Chief Minister, erstwhile Bhopal State, 1952-56; Member, Madhya Pradesh Legislative Assembly, 1956-71; Minister, Government of Madhya Pradesh, 1956-67; Member, Lok Sabha, 1971-77 and 1980-84; Union Minister for Communications, 1974-77; Governor, (i) Andhra Pradesh, 1984-85, (ii) Punjab, 1985-86 and (iii) Maharashtra, 1986-87; Chairman, (i) International Jury for the Jawaharlal Nehru

Award for International Understanding, (ii) International Jury for the Indira Gandhi Prize for Peace, Disarmament and Development, (iii) National Committee for Dr. S. Radhakrishnan Centenary Celebration and (iv) National Committee for K.M. Munshi Centenary Celebrations; Recipient of Chakravarti Gold Medal for Social Service; Author of, (i) Congress Approach to International Affairs, (ii) Studies in Indo-Soviet Co-operation, (iii) Rule of Law and Role of Police, (iv) Readings in Indo-Soviet Friendship and Co-operation, (v) Jawaharlal Nehru: The Maker of Modern Commonwealth, (vi) Jawaharlal Nehru Selected Speeches and (vii) Eminent Indians; Vice-President of India and *ex officio* Chairman, Rajya Sabha, 3-9-1987 to 24-7-1992; President of India, 25-7-1992 to 25-7-1997; Died. Obit. on 23-2-2000.

NARAYANAN, SHRI K.R.: M.A. (English Literature), B.Sc. (Economics), First Class Honours, London School of Economics; s. of Shri Kocheril Raman Vaidyan; b. October 27, 1920; m. Shrimati Usha Narayanan, 2 d.; Member, Lok Sabha for three successive terms in 1984, 1989 and 1991; Union Minister of State for, (i) Planning, Jan.-Sept., 1985. (ii) External Affairs, Sept. 1985-Oct. 1986 and (iii) Science and Technology, Atomic Energy, Space, Electronics and Ocean Development, Oct. 1986-Dec. 1989; Vice-President, Council of Scientific and Industrial Research, Oct. 1986-Dec. 1989; India's Ambassador to, (i) Thailand (1967-69), (ii) Turkey (1973-75), (iii) The People's Republic of China (1976-78) and (iv) United States of America (1980-84); President, (i) Indian Council for Cultural Relations, (ii) Indian Institute of Public Administration and (iii) Ramakrishna Mission Institute of Cultures, Calcutta; Chancellor of Delhi University, Punjab University, Pondicherry University, Assam University, North- Eastern Hill University and Gandhigram Rural Institute (Deemed University); Vice-Chancellor, Jawaharlal Nehru University, New Delhi, Jan. 1979 to Oct. 1980; Visitor of Makhanlal Chaturvedi National University, Institute of Journalism, Bhopal and Madras School of Economics; Chairman, (i) Jury for the Jawaharlal Nehru Award for International Understanding, (ii) the International Jury for the Indira Gandhi Prize for Peace, Disarmament and Development, (iii) the Advisory Committee for the Rajiv Gandhi Sadbhavana Award, (iv) the Jury for International Gandhi Award for Leprosy, (v) the Jury for Indira Gandhi Paryavaran Puraskar, (vi) the Jury for Dr. B.R. Ambedkar Award for Social Understanding and Upliftment

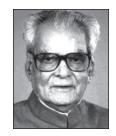


of Weaker Sections, (vii) the Jury for Dr. B.R. Ambedkar International Award for Social Changes, (viii) the Jury for G.D. Birla Awards for Humanism, India's Heritage and Culture and Rural Upliftment, (ix) the Jury for Communal Harmony Awards and (x) the Jury for the Maulana Abul Kalam Azad International Award; Awarded, Jawaharlal Nehru fellowship in 1970-72; Author of, (i) India and America: Essays in Understanding, (ii) Images and Insights and (iii) Non-alignment in Contemporary International Relations (joint authorship) and (iv) many articles on social, political, international and literary matters; Vice-President of India and *ex officio* Chairman, Rajya Sabha, 21-8-1992 to 24-7-1997; President of India, 25-7-1997 to 25-7-2002; Died. Obit. on 23-11-2005.



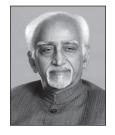
KRISHAN KANT, SHRI: M.Sc. (Tech.); s. of Lala Achint Ram; b. February 28, 1927; m. Shrimati Suman Krishan Kant, 2 s. and 1 d.; Member, (i) Rajya Sabha, 29-11-1966 to 2-4-1972 and 10-4-1972 to 20-3-1977 and (ii) Lok Sabha, 1977-80; President, Indian Red Cross (Andhra Pradesh Branch), 1990-97, Servants of the People's Society, Indian Council for Cultural Relations, Indian Institute of Public Administration, New Delhi, Ramkrishna Mission Institute of Cultures, Kolkata; Chairman, (i) Joint Committee on the Prevention of Water Pollution Bill and (ii) Committee on Railway Reservation and Booking, New Delhi; Chancellor, Delhi University, Panjab University, Pondicherry University, North-Eastern Hill University and Gandhigram Rural Institute (Deemed University); Chairman, Jury of the Jawaharlal Nehru Award for International Understanding, Indira Gandhi Prize for Peace, Disarmament and Development, Indira Gandhi Paryavaran Puraskar, Dr. B.R. Ambedkar National Award for Promotion of Social Understanding and Upliftment of Weaker Sections, Dr. B.R. Ambedkar International Award for Social Change and G.D. Birla Award for Outstanding Contribution to Humanism, Preservation of India's Heritage and Culture and for Upliftment of Rural and Tribal Communities; Jury for International Gandhi Award for Leprosy; Founder Secretary, People's Union for Civil Liberties and Democratic Rights, 1976; Editor, 'Science in Parliament' Journal of the Indian Parliamentary and Scientific Committee; Governor, Andhra Pradesh, 7-2-1990 to 21-8-1997 and Tamil Nadu, 22-12-1996 to 25-1-1997; Vice-President of India and ex officio Chairman of Rajya Sabha, 21-8-1997 to 27-7-2002; Died. Obit. on 29-7-2002.

SHEKHAWAT, SHRI BHAIRON SINGH: High School, could not complete college education due to father's untimely death; s. of Late Shri Devi Singh Shekhawat; b. October 23, 1923; m. Shrimati Suraj Kanwar, 1 d.; Member, Rajasthan Legislative Assembly, 1952-72 and 1977-2002; Chief Minister of Rajasthan, 22-6-1977 to 16-2-1980, 8-3-1990 to 15-2-1992 and 4-12-1993 to 29-11-1998; Leader of the Opposition, Rajasthan Legislative Assembly, 1980-90 and December 1998 to August 2002; Member, Rajya Sabha, 3-4-1974 to 5-12-1977; as Chief Minister of Rajasthan for the first time in 1977, launched poverty alleviation programmes such as Antyodaya, Food for Work and 'Apna Gaon and Apna Kaam'; was the first Chief Minister in the country to constitute a State Wakf Authority under the Wakf Act; established Rajasthan State Urdu Academy for development of Urdu language and literature; espoused the imperative of adopting small family norms, conceptualized innovative Raj Laxmi Scheme, which was implemented through the Unit Trust of India; Author of 'Chintan Aur Avdharna'- a collection of speeches; Vice-President of India and ex officio Chairman, Rajya Sabha, 19-8-2002 to 21-7-2007; Died. Obit. on 26-7-2010.



ANSARI, SHRI MOHAMMAD HAMID: B.A. (Hons.); M.A.; s. of Shri Mohammad Abdul Aziz Ansari; b. April 1, 1937; m. Shrimati Salma Ansari; 2 s. and 1 d.; Joined the Indian Foreign Service in 1961; Ambassador to the United Arab Emirates, Afghanistan, Iran and Saudi Arabia; High Commissioner to Australia; Permanent Representative to the UN, New York; Visiting Professor, Jawaharlal Nehru University and Jamia Millia Islamia; Vice-Chancellor, Aligarh Muslim University; Distinguished Fellow at the Observer Research Foundation; Member, National Security Advisory Board; Chairman, Working Group on 'Confidence building measures across segments of society in the State', established by the second Round Table Conference of the Prime Minister on Jammu and Kashmir; Chairman, National Commission for Minorities; Author of Travelling through conflict: Essays on the Politics of West Asia; Teasing Questions; Exploring Disconnects in Contemporary India; Citizen and Society; Edited, Iran Today: Twenty Five Years After the Islamic Revolution; has written several academic papers and articles on West Asian Politics; Awarded, Padma Shri, 1984; Vice-President of India and ex officio Chairman, Rajya Sabha 11-8-2007 to 10-8-2012 and 11-8-2012 to 10-8-2017.







#NAIDU, SHRI M. VENKAIAH: B.A., B.L.; s. of Late Shri Rangaiah Naidu; b. July 1, 1949; m. Shrimati M. Usha, 1 s. and 1 d.; Member, (i) Andhra Pradesh Legislative Assembly, 1978-85, (ii) Rajya Sabha, 3-4-1998 to 2-4-2004, 1-7-2004 to 30-6-2010, 1-7-2010 to 23-6-2016 and 5-7-2016 to 10-8-2017; Chairman, Committee on Petitions, Sept. 2006-Sept. 2009; Chairman, Committee on Home Affairs, Aug. 2009-May 2014; Chairman, Sub-Committee to examine various provisions of the Enemy Property (Amendment Validation) second Bill, 2010 of the Committee on Home Affairs, April-Nov. 2011; Leader, B.J.P. Legislature Party in Andhra Pradesh, 1980-85; President, Andhra Pradesh State Unit of B.J.P., 1988-93; General Secretary, All India B.J.P., 1993-Sept. 2000; Spokesman, B.J.P., 1996-2000; National President, B.J.P., July 2002-Dec. 2003 and Jan.-Oct. 2004; Senior Vice-President, B.J.P., April 2005-Jan. 2006; Minister of Rural Development, 30 Sept. 2000-30 June 2002; Minister of Urban Development; and Minister of Housing and Urban Poverty Alleviation; and Minister of Parliamentary Affairs, 26 May 2014-5 July 2016; Minister of Urban Development; Minister of Housing and Urban Poverty Alleviation; and Minister of Information and Broadcasting, 5 July 2016-17 July 2017; Vice-President of India and ex officio Chairman, Rajva Sabha, 11 August 2017 onwards.

Present Add.: Vice-President's House, 6, Maulana Azad Road, New Delhi-110011.

BIOGRAPHICAL SKETCHES OF DEPUTY CHAIRMEN (Rajya Sabha)

#RAO, SHRI S. V. KRISHNAMOORTHY: B.Sc., LL.B.; Congress (Mysore, now Karnataka); s. of Shri S. Vadiraja Char; b. November 15, 1902; m. Shrimati Syamala Bai, 1 s. and 3 d.; Member, (i) Mysore Representative Assembly, 1945-49 and (ii) Constituent Assembly, 1947-50; Member on the Panel of Chairmen in Provisional Parliament, 1950-52; Member, Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 1-3-1962; Deputy Chairman, Rajya Sabha, 31-5-1952 to 2-4-1956 and 25-4-1956 to 1-3-1962; Died. Obit. on 18-11-1968.



#ALVA, SHRIMATI VIOLET: M.A., LL.B.; Congress (Mysore now Karnataka); b. April 24, 1908; m. Shri Joachim Alva, 2 s. and 1 d.; Member, (i) erstwhile Bombay Legislative Council, 1947-52 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1960, 3-4-1960 to 2-4-1966 and 3-4-1966 to 20-11-1969; Vice-Chairman, Rajya Sabha, 1953-54; Union Deputy Minister of Home Affairs, 1957-62; Deputy Chairman, Rajya Sabha, 19-4-1962 to 2-4-1966 and 7-4-1966 to 16-11-1969; Died. Obit. on 20-11-1969.



#KHOBRAGADE, SHRI BHAURAO DEWAJI: B.A., Barrister-at-Law; R.P.I. (Khobragade) (Maharashtra); s. of Shri Dewaji Khobragade; b. September 25, 1925; m. Shrimati Indumati; Member, Rajya Sabha, 3-4-1958 to 2-4-1964, 3-4-1966 to 2-4-1972 and 3-4-1978 to 2-4-1984; Deputy Chairman, Rajya Sabha, 17-12-1969 to 1-4-1972; Died. Obit. on 23-4-1984.



#MURAHARI, SHRI GODEY: IND. (Uttar Pradesh); s. of Shri G. Gangaraju; b. May 20, 1926; Bachelor; Member, Rajya Sabha, 3-4-1962 to 2-4-1968, 3-4-1968 to 2-4-1974 and 3-4-1974 to 20-3-1977; Deputy Chairman, Rajya Sabha, 13-4-1972 to 2-4-1974 and 26-4-1974 to 20-3-1977; Died. Obit. on 6-8-1982.





#MIRDHA, SHRI RAM NIWAS: M.A. (Political Science), LL.B.; Congress (I) (Rajasthan); s. of Shri Baldeo Ram Mirdha; b. August 24, 1924; m. Shrimati Indira Mirdha, 2 s. and 1 d.; Member, Rajasthan Legislative Assembly, 1954-57; Minister, Government of Rajasthan, 1954-57; Speaker, Rajasthan Legislative Assembly, 1957-67; Member, Rajya Sabha, 4-5-1967 to 2-4-1968, 3-4-1968 to 2-4-1974, 3-4-1974 to 2-4-1980 and 5-7-1980 to 29-12-1984; Union Minister of State holding portfolios of Home Affairs, Defence, Supply and Rehabilitation, Irrigation and External Affairs, 1970-77 and 1983-84; Deputy Chairman, Rajya Sabha, 30-3-1977 to 2-4-1980. Died. Obit. on 22-2-2010.



#YADAV, SHRI SHYAM LAL: M.A., LL.B.; Congress (I) (Uttar Pradesh); s. of Shri Balkrishna; b. September 12, 1927; m. Shrimati Janki Devi, 5 s. and 3 d.; Member, Uttar Pradesh Legislative Assembly, 1957-62 and 1967-68; Minister, Government of Uttar Pradesh, April, 1967 to February, 1968; Member, Rajya Sabha, 3-4-1970 to 2-4-1976, 3-4-1976 to 2-4-1982 and 3-4-1982 to 29-12-1984; Vice-Chairman, Rajya Sabha, 1977-79; Deputy Chairman, Rajya Sabha, 30-7-1980 to 2-4-1982 and 28-4-1982 to 29-12-1984; Died. Obit. on 9-5-2005.



#JACOB, SHRI M. M.: M.A., LL.B., Diploma in Income-Tax Law and Certificate in Social Science; Congress (I) (Kerala); s. of Shri Mathew; b. August 9, 1928; m. Shrimati Achamma, 4 d.; Member, Rajya Sabha, 2-7-1982 to 1-7-1988 and 2-7-1988 to 1-7-1994; Union Minister of State of the Ministry of Water Resources and Minister of State in the Ministry of Parliamentary Affairs, Oct. 1986 to Nov. 1989; Deputy Chairman, Rajya Sabha, 26-2-1986 to 22-10-1986; Died. Obit. on 18-7-2018.



#PATIL, SHRIMATI PRATIBHA DEVISINGH: M.A., LL.B.; Congress (I) (Maharashtra); d. of Shri Narayanrao; b. December 19, 1934; m. Shri Devisingh Ramsingh Sekhawat, 1 s. and 1 d.; Member, Maharashtra Legislative Assembly, 1962-85; Deputy Minister/ Minister, Government of Maharashtra, 1967-78 and 1982-85; Leader of Opposition, Maharashtra Legislative Assembly, July 1979 to Feb., 1980; Member, Rajya Sabha, 5-7-1985 to 2-4-1990; Deputy Chairman, Rajya Sabha, 18-11-1986 to 5-11-1988; Chairman, Committee of Privileges, Rajya Sabha, 1986-88; President, Maharashtra P.C.C., 1988-90, President of India, 25-7-2007 to 25-7-2012.

Per. Add.: RAIGAD Bungalow, Near CID Office, Pashan Road, Pune-411008 (Maharashtra).

#HEPTULLA, DR. NAJMA A.: M.Sc. (Zoology), Ph.D. (Cardiac Anatomy); B.J.P (Madhya Pradesh); d. Syed Yousuf Ali; b. April 13,1940; m. Shri Akbarali A. Heptulla, 3 d.; Member, Rajva Sabha, 5-7-1980 to 4-7-1986, 5-7-1986 to 4-7-1992, 5-7-1992 to 4-7-1998, 5-7-1998 to 4-7-2004, 5-7-2004 to 4-7-2010 and 3-4-2012 to 20-8-2016; Deputy Chairman, Rajya Sabha, 25-1-1985 to 20-1-1986, 18-11-1988 to 4-7-1992, 10-7-1992 to 4-7-1998 and 9-7-1998 to 10-6-2004; Chairperson, (i) Committee of Privileges, Nov.1988-June 2004, (ii) Committee on Provision of Computers to Members of Rajya Sabha, March 1997-June 2004, (iii) Committee on the Empowerment of Women, 6 May 1997-26 April 1999, (iv) Committee on Member of Parliament Local Area Development Scheme (MPLADS), Sept. 1998-June 2004 and (v) Committee on Subordinate Legislation, Sept. 2006-July 2010; Minister of Minority Affairs, 27 May 2014-12 July 2016; Nominated to Panel of Vice Chairmen, Rajya Sabha, 1982-84; General Secretary, All India Congress Committee (I), 1986-87; President, Inter Parliamentary Union, 12-10-1999 to 27-9-2002; Nominated Honorary President for life of Inter Parliamentary Union; Recipient of the (i) 'Grand Cordon of Alwai-al-Wissam', the highest civilian honour of Morocco, (ii) 'Alalum wa fums' the highest civilian award of Egypt by the President of Egypt, hon'ble Hosni Mubarak and (iii) the highest civilian award by the Captain Regent of San Marino; Author of a few books.



#KHAN, SHRI K. RAHMAN: B.Com., F.C.A.; I.N.C. (Karnataka); s. of Late Shri K. Khasim Khan; b. April 5, 1939; m. Shrimati Ayesha Rahman, 3 s. and 2 d.; Member, Karnataka Legislative Council, 1978-90; Chairman, Karnataka Legislative Council, 1982-84; Member, Rajya Sabha, 3-4-1994 to 2-4-2000, 3-4-2000 to 2-4-2006, 3-4-2006 to 2-4-2012 and 3-4-2012 to 2-4-2018; Deputy Chairman, Rajya Sabha, 22-7-2004 to 2-4-2006 and 12-5-2006 to 2-4-2012; Union Minister of Minority Affairs, 28 Oct. 2012-26 May 2014; Minister of State in the Ministry of Chemicals and Fertilizers, May 2004-20 July 2004; Chairman, Karnataka State Minorities Commission (Cabinet Minister rank), 1993-94; Deputy Leader of I.N.C. in Rajya Sabha, May 2000-July 2004; Chairman, J.P.C. on the functioning of Wakf Boards, Jan.-April 1999 and May 2008-09; Chairman, Committee of Privileges, Sept. 2004-April 2006 Committee on Provision of Computers to Members of Rajya Sabha and Committee on Member of Parliament Local Area Development Scheme, May 2006-April 2012; Chairman, Central Wakf Council, 28 Oct. 2012-26 May 2014; Regional Representative to the Executive Committee of the C.P.A., 2005-06; Elected Honorary Internal Auditor



of the I.P.U. at its 115th Assembly, Geneva, Oct. 2006; Conferred several awards; Author of a book each in Urdu and English. *Per. Add.*: 200/C, 7th Main, III Block, Jayanagar, Bengaluru-560011 (Karnataka).



#KURIEN, PROF. P. J.: M.Sc.; I.N.C. (Kerala); s. of Late Shri P.G. Joseph; b. March 31, 1941; m. Shrimati Susan, 2 d.; Member, (i) Lok Sabha, 1980, 1984, 1989-91, 1991, 1996 and 1998-99 and (ii) Rajya Sabha, 10-1-2005 to 1-7-2006, 2-7-2006 to 1-7-2012 and 2-7-2012 to 1-7-2018; Deputy Chairman, Rajya Sabha, 21-8-2012 to 1-7-2018; Nominated to the Panel of Vice-Chairmen, Rajya Sabha, July 2005 (re-nominated on 21 July 2006, 22 April 2008, 1 August 2011 and 19 April 2012); Union Minister of State, Industry with additional charge of Commerce, 1991-93; Union Minister of State, Industry, (Department of Small Scale, Agro and Rural Industries) with additional charge of Commerce, 1992-93; Union Minister of State, Non-Conventional Energy Sources, 1995-96; Chairman, Select Committee to examine the Commercial Division of High Courts Bill, 2009, Dec. 2009-July 2010; Chairman, Committee of Privileges, Committee on Member of Parliament Local Area Development Scheme (MPLADS), Committee on Rules, 21 Aug. 2012-July 2018; Chairman Committee on Provision of Computer to Members of Rajya Sabha, February 2017-July 2018; Chief Whip, Congress Parliamentary Party, 1989-91, 1998-99 (Lok Sabha) and April 2008-Aug. 2012 (Rajya Sabha).

Per. Add.: Pallathu House, P.O. Paduthodu Vennikulam, Distt. Pathanamthitta-689645 (Kerala).



#HARIVANSH, SHRI: M.A. (Economics), Diploma in Journalism; J.D. (U) (Bihar); s. of Late Shri Bankey Bihari Singh; b. June 30, 1956; m. Shrimati Asha Singh, 1 s. and 1 d.; Member, Rajya Sabha, 10-4-2014 onwards; Deputy Chairman, Rajya Sabha, 9-8-2018 onwards; Chairman, Committee on Provision of Computers to Members of Parliament, Committee on Member of Parliament Local Area Development Scheme, Committee of Privileges, 21 Aug. 2018 onwards; Additional Information Advisor (in the rank of Joint Secretary, Government of India) to the Prime Minister Shri Chandrasekharji, 1990-91; was honoured for his outstanding contribution to Hindi during the '9th World Hindi Conference' held at Johannesburg (South Africa) in Sept. 2012; Received, Madhav Rao Sapre Award in Aug. 2008 for his dedicated contribution in the field of journalism; Received Mahavir Prasad Dwivedi Award; Writer and Editor of several books.

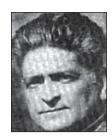
Per. Add.: Vrindavan Colony, Chiraundi Bodeya Road, Ranchi-834006 (Jharkhand).

BIOGRAPHICAL SKETCHES OF SECRETARIES - GENERAL (Rajya Sabha)

MUKERJEE, SHRI S. N.: M.A., B.L.; s. of Shri Surendra Nath Mukerjee; b. May 2, 1898; m. Shrimati Ashoka Mukerjee, 1 s.; Principal Draftsman, Government of India; Chief Draftsman of the Constituent Assembly of India for drafting Independent India's Constitution; Secretary, Rajya Sabha, 13-5-1952 to 8-10-1963; Recipient of Padma Bhushan, 1962; Died. Obit. on 18-11-1963.



BANERJEE, SHRI B. N.: B.Sc. (Cal.), LL.B. (Cal.), LL.M. (London), Bar-at-Law; s. of Shri U.N. Banerjee; b. January 8, 1916; m. Shrimati Tulika Banerjee, 2 d.; Member, Bengal Judicial Service, 1942-50; Assistant Solicitor, Ministry of Law, Government of India, 1950-52; Legal Adviser to High Commissioner for India in London, 1953-55; Deputy Secretary, Ministry of Law, 1956; Deputy Secretary/Joint Secretary, Rajya Sabha Secretariat, 15-5-1956 to 8-10-1963; Secretary/Secretary-General, Rajya Sabha, 9-10-1963 to 31-3-1976; Nominated Member, Rajya Sabha, 1976-82; Died. Obit. on 18-11-2002.



BHALERAO, SHRI S. S.: M.A., LL.M.; s. of Shri Shamraj Bhalerao; b. April 3, 1921; m. Shrimati Shridevi Bhalerao, 2 s.; Assistant Secretary, erstwhile Hyderabad Legislative Assembly; Secretary, Maharashtra Legislative Assembly; Deputy Secretary/Joint Secretary/Additional Secretary, Rajya Sabha Secretariat, 4-11-1958 to 31-3-1976; Secretary-General, Rajya Sabha 1-4-1976 to 30-4-1981; Died. Obit. on 23-7-2001.



AGARWAL, SHRI SUDARSHAN: B.A., LL.B.; s. of Shri Muni Lal Agarwal; b. June 19, 1931; m. Shrimati Usha Agarwal, 1 s. and 1 d.; Joined Punjab Civil Service (Judicial Branch) in 1956 and worked as (i) Civil Judge, (ii) Magistrate First Class, (iii) Settlement Commissioner in the Department of Rehabilitation, (iv) Presiding Officer of the Labour Court and (v) District and Sessions Judge; Director of Rotary International from Asia Zone II, 1987-89; Deputy Secretary/Additional Secretary, Rajya Sabha Secretariat, 2-11-1971 to 30-4-1981; Secretary-General, Rajya Sabha 1-5-1981 to 30-6-1993; Was Member, National Human Rights Commission; Governor, (i) Uttarakhand, Jan. 2003-Oct. 2007 and (ii) Sikkim, Oct. 2007-July 2008; Died. Obit. on 8-7-2019.





RAMA DEVI, SHRIMATI V. S.: M.A., LL.M.; d. of Shri V.V. Subbiah; b. January 15, 1934; m. Shri V.S. Ramavatar, 1 s. and 2 d.; Member, Indian Legal Service; worked as (i) Special Secretary, Legislative Department, (ii) Member Secretary, Law Commission, (iii) Secretary, Government of India (Legislative Department), (iv) Chief Election Commissioner and (v) Honorary Adviser, National Commission for Women; Secretary-General, Rajya Sabha, 1-7-1993 to 25-7-1997; Governor, Himachal Pradesh and Karnataka; President, (i) Statute Law Society, London, (ii) International Association for Water Law, Rome, (iii) Commonwealth Lawyers' Association, (iv) Executive Committee, Association of Secretaries-General of Parliaments and (v) National Labour Law Association; Author of books in Telugu; Died. Obit. on 22-4-2013.



TRIPATHI, SHRI RAMESH CHANDRA: M.A.; s. of late Shri H.C. Tripathi; b. August 2, 1939; m. Shrimati Girija Tripathi, 2 s. and 1 d.; Lecturer/Assistant Professor, University of Allahabad, July 1958 to June 1964; Joined Indian Administrative Service in June, 1964, besides working in various capacities in the Administrative Service, served as (i) Special Secretary, Department of Education, Government of Uttar Pradesh, (ii) Secretary, Departments of Education, Culture, Sports and Youth Affairs, Government of Uttar Pradesh, (iii) Secretary, Departments of Revenue, Wagf, Relief, Rehabilitation and Natural Calamities, Government of Uttar Pradesh, (iv) Joint Secretary, Department of Culture, Government of India, (v) Director-General, Archaeological Survey of India, (vi) Principal Secretary and Director-General, Department of Public Enterprises, Government of Uttar Pradesh, (vii) Principal Secretary, Department of Energy, Government of Uttar Pradesh, (viii) Adviser (Education), Planning Commission and (ix) Secretary, Government of India, Ministry of Parliamentary Affairs; Secretary-General, Rajya Sabha 3-10-1997 to 31-8-2002; Published articles on General Administration and Indian History and Culture and working of Parliament; edited several Parliamentary publications including 'Practice and Procedure Series' of Rajya Sabha.

Per. Add.: Girija Bhawan, A-1055, Indira Nagar, Lucknow (Uttar Pradesh).

YOGENDRA NARAIN, DR.: B.Sc., M.A. (Political Science), Diploma in Development Economics, M.Phil., Ph.D.; b. June 26, 1942; s. of Late Shri Kripa Narain; m. Shrimati Neena Mathur, 2 s. and 1 d.; Joined Indian Administrative Service in July 1965, besides working in various capacities in the Administrative Service served as (i) Assistant Collector and Magistrate, Aligarh, (ii) Joint Magistrate, Mirzapur/Additional District Emergency Relief Officer, (iii) City Magistrate, Kanpur, Uttar Pradesh, (iv) Regional Food Controller, Kanpur Zone, Government of Uttar Pradesh, (v) Joint Secretary, Department of Finance, Government of Uttar Pradesh, (vi) District Magistrate & Collector, Muzaffarnagar, (vii) Joint Secretary, Department of Industries, Government of Uttar Pradesh, (viii) Director of Information and Joint Secretary (Information), Government of Uttar Pradesh, (ix) Special Secretary, Department of Home, Government of Uttar Pradesh, (x) District Magistrate & Collector, Lucknow, Uttar Pradesh, (xi) Special Secretary, Department of Irrigation, Government of Uttar Pradesh, (xii) Secretary (Irrigation and Power), Government of Uttar Pradesh, (xiii) Principal Secretary to Chief Ministers of Uttar Pradesh, (xiv) Joint Secretary (Ports), Ministry of Surface Transport, (xv) Founder Chairman, Greater NOIDA Industrial Development Authority, (xvi) Principal Secretary, Information, Government of Uttar Pradesh, (xvii) Principal Secretary to Governor, Uttar Pradesh, (xviii) Founder Chairman, National Highway Authority of India, Government of India, (xix) Secretary, Ministry of Surface Transport, Government of India, (xx) Chief Secretary, Government of Uttar Pradesh and (xxi) Defence Secretary, Government of India; Secretary-General, Rajya Sabha, 1-9-2002 to 14-9-2007; Elected Member, Executive Committee, Association of Secretaries-General of Parliaments (ASGP), Oct. 2006; Author of 'ABC of Public Relations for Civil Servants' and 'Clouds and other poems' - a book of poems.



Per. Add.: House No. 7, Shivalik Houses, Sector-61, Noida-201301 (Uttar Pradesh).

AGNIHOTRI, DR. VIVEK KUMAR: M.A. (Political Science) and M.A. (English Literature), Ph.D. (Public Policy Analysis and Design); s. of Late Shri N.P. Agnihotri; b. August 25, 1945; m. Shrimati Vijay Agnihotri, 2 s.; Joined the Indian Administrative Service (IAS), Andhra Pradesh Cadre in 1968; served as, (i) Collector, Visakhapatnam District, (ii) Development Commissioner (Handlooms), Ministry of Textiles, Government of India, (iii) Joint



Director, Lal Bahadur Shastri National Academy of Administration, Mussoorie (Uttarakhand), (iv) Additional Secretary, Department of Administrative Reforms and Public Grievances, Government of India, (v) Secretary, Ministry of Parliamentary Affairs, Government of India, (vi) Secretary, Ministry of Panchayati Raj, Government of India, (vii) Member (Administrative), Central Administrative Tribunal (Principal Bench), New Delhi; Secretary-General, Rajya Sabha, 29-10-2007 to 30-9-2012; Has written over 70 publications including books, research papers, reports, conference papers, working papers, projects, Government documents, presentations, etc.

Per. Add.: E-15, Sector Beta-I, Greater Noida (Uttar Pradesh).

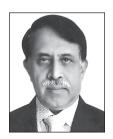


SHERIFF, SHRI SHUMSHER K.: B.A. (Honours), M.A. (History), LL.B., Pre-doctoral programme at Graduate Institute of International Studies, Graduate of Ecole Nationale d' Administration (National School of Administration), Diploma in French Language; s. of Late Brig. (Retd.) M.K. Sheriff; b. August 17, 1953; m. Shrimati Avesha Sheriff; Joined the Indian Administrative Service (AGMUT Cadre), 1977; served as (i) Lecturer, Department of History, Jesus & Mary College, University of Delhi, (ii) Assistant Collector, Thane District, Maharashtra, (iii) Sub-Divisional Magistrate, Delhi, (iv) Deputy Commissioner and District Magistrate, Districts of Tawang, Dibang Valley and Lower Subansiri (Arunachal Pradesh), (v) Ecole Nationale d'Administration (ENA), Paris, (vi) Administrator, Agriculture Marketing Committee, Azadpur, Delhi Administration, (vii) Special Secretary & Director of Transport, (Additional charge of Tourism Department & Delhi Energy Development Agency), Delhi Administration, (viii) Director, EEC Division, Department of Economic Affairs, Ministry of Finance, Government of India, (ix) Secretary to the Vice-President of India, (x) Joint Secretary to the President of India (Held charge of Secretary to President of India from Aug. 2000 to July 2002), (xi) Senior Adviser to Executive Director, Asian Development Bank, Manila, Philippines, (xii) Chief Secretary, Andaman & Nicobar Administration, India, (xiii) Principal Secretary (Home), Government of NCT of Delhi (Additional charge Principal Secretary, Labour Department) and (xiv) Secretary to the Vice-President of India (Secretary to Government of India); Secretary-General, Rajya Sabha, 1-10-2012 to 31-8-2017.

Per. Add.: 62-B, Aditi Apartment, Patpar Ganj, Opposite Mother Dairy, Delhi.

VERMA, SHRI DESH DEEPAK: M.Sc. (Physics), M.B.A. (International Business); s. of Late Shri Shashi Kant Verma, b. June 26, 1953; m. Shrimati Rita Deepak; Joined Indian Administrative Service (IAS: UP-1978); Indian Revenue Service (IRS), 1976-78; served as (i) SDM/Addl. District Magistrate, Etawah, Sitapur, and Faizabad, Government of Uttar Pradesh. (ii) General Manager, Auto Tractors Limited, (iii) Joint Secretary, Industries, Government of Uttar Pradesh, (iv) District Magistrate & Collector, Almora (now in Uttarakhand), Government of Uttar Pradesh, (v) Special Secretary & Director (Horticulture), Government of Uttar Pradesh, (vi) District Magistrate & Collector, Aligarh, Government of Uttar Pradesh, (vii) District Magistrate & Collector, Bareilly, Government of Uttar Pradesh (viii) District Magistrate & Collector, Agra, Government of Uttar Pradesh, (ix) Divisional Commissioner, Allahabad, Government of Uttar Pradesh, (x) Divisional Commissioner, Lucknow, Government of Uttar Pradesh, (xi) Chairman and Managing Director, Uttar Pradesh State Road Transport Corporation, Lucknow, Government of Uttar Pradesh, (xi) Secretary & Director General, Department of Tourism, Government of Uttar Pradesh, (xii) Joint Secretary, Ministry of Environment and Forests, Government of India, (xiii) Head. International Union for Conservation of Nature (IUCN is an international organization having an Observer Status in the United Nations General Assembly), (xiv) Principal Secretary, Department of Cooperatives, Government of Uttar Pradesh, (xv) Principal Secretary, Department of Transport, Government of Uttar Pradesh and Chairman, U.P. State Road Transport Corporation (UPSRTC), (xvi) Additional Secretary & Financial Adviser, Ministry of Consumer Affairs, Food & Public Distribution, Government of India, (xvii) Principal Secretary, Department of Commercial Taxes and Registration, Government of Uttar Pradesh, (xviii) Director General, Sports Authority of India, Ministry of Youth Affairs & Sports, Government of India, (xix) Secretary, Ministry of Parliamentary Affairs, Government of India and (xx) Chairman, U.P. Electricity Regulatory Commission (UPERC), Lucknow; Secretary-General, Rajya Sabha, Sept. 2017 onwards; Author of several publications especially on environment related topics.

Office Add.: Room No. 29, Parliament House, New Delhi-110001. Residence: Bungalow No. 10, Teen Murti Lane, New Delhi-110021.



BIOGRAPHICAL SKETCHES OF MEMBERS (Rajya Sabha)

AAS MOHAMMAD, SHRI: Studied upto Secondary level, Fazile-Dinyat; J.D. (Bihar); s. of Shri Okil Mohammad; b. November 10, 1956; m. Shrimati Aisha, 1 d.; Member, Rajya Sabha, 3-4-1994 to 2-4-2000.

Per. Add.: Village-Belaur, P.O.-Belaur, District-Siwan (Bihar).



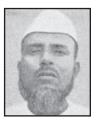
ABDI, SHRI HASHIM RAZA ALLAHABADI: Junior Cambridge; Congress (I) (Uttar Pradesh); s. of Shri Ishrat Hussan Abdi; b. February 18, 1929; m. Shrimati Gohar Abdi, 3 d.; Member, (i) Uttar Pradesh Legislative Council, 1976 to 1982 and (ii) Rajya Sabha, 3-4-1982 to 2-4-1988; Author of "Uttam Balidan"; Died. Obit. on 13-10-1989.



ABDUL KHADER, SHRI M. S.: B.Sc.; D.M.K. (Tamil Nadu); s. of Hajee M.M.S. Hameed Marikaya; b. May 27, 1931; m. Shrimati E. Zarina Begum, 2 s. and 4 d.; Member, Rajya Sabha, 3-4-1972 to 2-4-1978; Died. Obit. on 3-3-2010.



ABDUL LATIF, SHRI: Congress (Tripura); s. of Moulvi Mohammad Musim Mia; b. 1912; m. Begum Jebunnisa Khanom, 3 s. and 1 d.; Member, Rajya Sabha, 3-4-1956 to 2-4-1962; Died. Obit. on 2-1-1991.



ABDUL RAHIM, SHRI: Congress (Madras now Tamil Nadu); s. of Kazi Abdul Karim; b. June 7, 1902; m. Shrimati Bibijan, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-1958 to 2-4-1962; Author of four books in Tamil; Died. Obit. on 14-11-1977.





ABDUL SAMAD, SHRI A. K. A.: M.A. (Islamic History and Culture); M.L. (Tamil Nadu); s. of Allama A.K. Abdul Hameed Baqavi; b. October 4, 1926; m. Shrimati Nargis Banu, 3 s. and 2 d.; Member, Rajya Sabha, 3-4-1964 to 2-4-1970 and 3-4-1970 to 2-4-1976; Publisher of translation of Holy Quran in Tamil and a number of literary books in Tamil; Died. Obit. on 19-4-1999.



ABDUL SHAKOOR, MAULANA: Alim Fazil; Congress (Rajasthan); s. of Munshi Shujaat Ali; b. February 4, 1920; m. Shrimati Sahera Khanum, 3 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954, 3-4-1956 to 2-4-1962 and 3-4-1962 to 2-4-1968; Died. Obit. on 19-12-1969.



*ABDUL WAHAB, SHRI: I.U.M.L. (Kerala); s. of Late Shri Alavikutty; b. July 1, 1950; m. Shrimati Yasmine Wahab; 4 s.; Member, Rajya Sabha, 3-4-2004 to 2-4-2010 and 22-4-2015 onwards.

Per. Add.: Mirage Peevees House, Nilambur, Distt. Malappuram-679329 (Kerala).



ABDULLAH, DR. FAROOQ: M.B.B.S., D.Litt. (Honoris Causa); J&K N.C. (Jammu & Kashmir); s. of Sheikh Mohammed Abdullah; b. October 21, 1937; m. Shrimati Mollie Abdullah, 1 s. and 3 d.; Member, (i) Lok Sabha, 1980-82, 2009-2014, 2017-19 and 2019 onwards (ii) Jammu and Kashmir Legislative Council, 1982-83, (iii) Jammu and Kashmir Legislative Assembly, 1983-87, 1987-90, 1996-2002 and Dec. 2008-Feb. 2009 and (iv) Rajya Sabha, 30-11-2002 to 29-11-2008 and 16-2-2009 to 16-5-2009; Minister of Health, Government of Jammu and Kashmir, 1982 and Chief Minister, Jammu and Kashmir, 1982-84, 1986-90 and 1996-2002; Union Cabinet Minister of New and Renewable Energy, 2009-14; Leader, J&K N.C. Parliamentary Party in Lok Sabha, 2009; Recipient of Dr. B. C. Roy Award, D.Litt. (Honoris causa) and Degree of Letters (Honoris causa).

Per. Add.: 40, Gupkar Road, Srinagar (Jammu & Kashmir).

ABID, SHRI KASIM ALI: Oriental Graduate; Congress (Andhra Pradesh); s. of Hakim Karim Uddin; b. July 20, 1927; m. Shrimati Amina Khatoon, 3 s. and 2 d.; Member, Rajya Sabha, 10-4-1972 to 9-4-1978; Died. Obit. on 27-11-1995.



ABID ALI, SHRI: Congress (Maharashtra); s. of Shri Jaferbhai, b. 1899; m. Shrimati Zarinabai, 3 s. and 1 d.; Member, (i) erstwhile Bombay Legislative Council, 1947-52 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1954, 3-4-1954 to 2-4-1958, 3-4-1958 to 2-4-1964 and 3-4-1964 to 2-4-1970; Union Deputy Minister for Labour, 1952-62; General Secretary, Bombay P.C.C., 1929-34; Vice-President, INTUC; Author of 'Mazdoor-Se-Minister'; Died. Obit. on 23-7-1973.



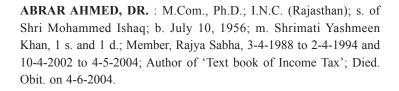
ABRAHAM, SHRI JOY: B.A., LL.B.; K.C. (M) (Kerala); s. of Shri M.C. Ittyavirah; b. March 7, 1951; m. Shrimati Valsamma Joy; 1 s. and 1 d.; Member, (i) Kerala Legislative Assembly, 1991-96 and (ii) Rajya Sabha, 2-7-2012 to 1-7-2018; Whip, Kerala Congress (M) Legislature Party, Kerala Legislative Assembly, 1991-96.



Per. Add.: Mazhuvannoor House, P.O. Melampara, Bharananganam, Distt. Kottayam-686578 (Kerala).



ABRAHAM, SHRI P.: Congress (Pondicherry); s. of Shri Punnuswamy; b. April 21, 1917; m. Shrimati Marie Louise, 4 s. and 6 d.; Member, (i) Pondicherry Legislative Assembly, 1959-63 and (ii) Rajya Sabha, 7-8-1963 to 6-8-1969; Died. Obit. on 9-6-1980.







ABU ABRAHAM, SHRI: B.Sc.; NOM.; s. of Shri Attupurathu M. Mathew; b. June 11, 1924; m. Shrimati Sarojini, 2 d.; Member, Rajya Sabha, 3-4-1972 to 2-4-1978; Edited a world collection of cartoons and published collection of own cartoons; Died. Obit. on 2-12-2002.



*ACHARYA, SHRI PRASANNA: B.A., LL.B.; B.J.D. (Odisha); s. of Late Padma Shri Dr. Krutartha Acharya; m. Shrimati Charusila Acharya, b. August 8, 1949; 2 d.; Member, (i) Odisha Legislative Assembly, 1990-98 and 2009-2014, (ii) Lok Sabha, 1998-99, 1999-2004 and 2004-2009 and (iii) Rajya Sabha, 2-7-2016 onwards; Minister of State, Government of Odisha, (i) Food and Civil Supplies, March 1990-July 1990 and (ii) Industries (Textiles & Handloom), July 1990-Jan. 1991; Minister, Government of Odisha, (i) Excise, Jan. 1991-Jan. 1993, (ii) Rural Development (Exc. Lift Irrigation & Minor Irrigation), Jan. 1993-March 1995, (iii) Health and Family Welfare and Public Grievances and Pension Administration, 2009-2012 and (iv) Finance and Public Enterprises, 2012-2014.

Per. Add.: At-Chanchala Niwas, Ward No.16, Bargarh, P.O. and Distt. Bargarh-768028 (Odisha).



ACHARYA, SHRI SURYAKANTBHAI: B.A., B.Com., LL.B.; B.J.P. (Gujarat); s. of Shri Kripashankar P. Acharya; b. December 9, 1929; m. Shrimati Hemaben S. Acharya (Minister of Health, Government of Gujarat, 1975-80); 1 s.; Member, Rajya Sabha,19-8-2005 to 21-12-2009; Vice-Chairman, State Planning Commission, Gujarat (designated as a State Minister), June 1998-Jan. 2003; Author of one book; Died. Obit. on 21-12-2009.



ACHUTHAN, SHRI M. P.: B.Com.; C.P.I. (Kerala); s. of Shri Kannan; b. January 8, 1949; m. Shrimati Mohanakumari; 1 d.; Member, Rajya Sabha, 22-4-2009 to 21-4-2015.

Per. Add.: PRA 38 (1), Jeevan Nagar, Pottakkuzhi, Pattam, Thiruvananthapuram (Kerala).

ADEEB, SHRI MOHAMMED: M.Sc.; IND. (Uttar Pradesh); s. of Shri Abdul Wahab; b. September 5, 1945; m. Shrimati Talat Adeeb; 1 s. and 3 d.; Member, Rajya Sabha, 26-11-2008 to 25-11-2014.

Per. Add.: Mustafa Manzil, Katra Abu Tarab, Lucknow-226003 (Uttar Pradesh).



ADIK, SHRI GOVINDRAO: B.A. (Hons), LL.B.; I.N.C. (Maharashtra); s. of Shri Wamanrao; b. June 13, 1939; m. Shrimati Pushplata Adik, 1 s. and 3 d.; Member, Maharashtra Legislative Assembly, 1972-78, 1978-80 and 1980-85; Minister holding portfolios of Irrigation & Command Area Development Authority, Law & Judiciary and Information & Publicity Departments, Government of Maharashtra, 1978-80; Member, Rajya Sabha, 3-8-1993 to 2-4-1994 and 3-4-1994 to 2-4-2000; General Secretary, Maharashtra Pradesh Congress Committee, 1973-79 and 1985-89; Founder/Chairman/Chief Editor, Weekly 'Shrirampur Times'; Died. Obit. on 21-7-2015.



ADISESHIAH, DR. MALCOLM SATHIANATHAN: M.A., Ph.D. (London School of Economics and Cambridge); NOM.; s. of Shri Varanasi Paul Adiseshia; b. April 18, 1910; m. Shrimati Elizabeth Adiseshiah, 1 s. and 1 d.; Member, Rajya Sabha, 14-4-1978 to 13-4-1984; Author of a number of books on various subjects; Died. Obit. on 7-12-1994.

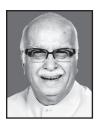


ADITYENDRA, SHRI: B.Sc.; Congress (Rajasthan); s. of Shri Shankar Lal; b. June, 1907; m. Shrimati Anar Devi, 2 s. and 4 d.; Member, Rajya Sabha, 3-4-1954 to 2-4-1960; President, Rajasthan State Congress; Died. Obit. on 21-10-1999.





ADIVAREKAR, SHRIMATI SUSHILA SHANKAR: B.A.; Congress (I) (Maharashtra); d. of Shri Mansukhlal Desai; b. June 20, 1923; m. Shri Shankar Adivarekar; Member, Rajya Sabha, 18-9-1971 to 2-4-1972, 3-4-1972 to 2-4-1978 and 3-4-1978 to 2-4-1984; Author of novels and short stories in Gujarati; Died. Obit. on 21-02-2013.



ADVANI, SHRI LAL K.: Law Graduate; B.J.P. (Madhya Pradesh); s. of Shri Kishinchand D. Advani; b. November 8, 1927; m. Shrimati Kamla Advani, 1 s. and 1 d.; Member, Delhi Metropolitan Council, 1966-70; Chairman, Metropolitan Council Delhi, 1967-70; Member, (i) Rajya Sabha, 3-4-1970 to 2-4-1976, 3-4-1976 to 2-4-1982, 3-4-1982 to 2-4-1988 and 3-4-1988 to 27-11-1989 and (ii) Lok Sabha, 1989-91, 1991-96, 1998-99, 1999-2004, 2004-2009, 2009-2014 and 2014-2019; Leader of the House in Rajya Sabha, March 1977 to July 1979; Leader of the Opposition, (i) Rajva Sabha, Jan.-April, 1980, (ii) Lok Sabha, 1989-91, 1991-93 and 2004-2009; Union Minister, (i) Information and Broadcasting, 1977-79, (ii) Home Affairs, 1999-2004, (iii) Deputy Prime Minister, 2002-2004 and (iii) Minister of Personnel, Public Grievances and Pensions, 2003-2004; President, (i) Delhi State Jana Sangh, 1970-72, (ii) Al1 India Jana Sangh, 1973-76 and (iii) B.J.P., May, 1986-91 and 1993-98; General Secretary, (i) Janata Party, 1977 and (ii) B.J.P., 1980-86; Author of three books; Conferred 'Outstanding Parliamentarian Award, 1999' by Indian Parliamentary Group (IPG).

Per. Add.: 30, Prithviraj Road, New Delhi-110011.



AGA, MS. ANU: B.A. (Economics), M.S.W.; NOM.; d. of Shri Ardeshir; b. August 3, 1942; m. Late Shri Rohinton; 1 d.; Member, Rajya Sabha, 27-4-2012 to 26-4-2018.

Per. Add.: 12, Boat Club Road, Pune-411001 (Maharashtra).



AGARWAL, SHRI AMAR NATH: Congress (Uttar Pradesh); s. of Rai Radharaman; b. September 27, 1904; m. Shrimati Snehalata Agarwal, 1 s. and 3 d.; Member, (i) Uttar Pradesh Legislative Council, 1936-52 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 2-4-1960; Died. Obit. on 20-4-1981.

AGARWAL, SHRI BENI PRASAD: Congress (West Bengal); s. of Shri Ram Kumar Dalmia; b. 1898; m. Shrimati Jayadevi, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1958.

Per. Add.: 87, Southern Avenue, Calcutta (West Bengal).



AGARWAL, SHRI LAKKHIRAM: Middle; B.J.P. (Chhattisgarh); s. of Shri Mansha Ram Agarwal; b. February 13, 1932; m. Shrimati Marwan Devi, 5 s. and 1 d.; Member, Rajya Sabha, 10-4-1990 to 9-4-1996, 10-4-1996 to 31-10-2000 and 1-11-2000 to 9-4-2002. President/General Secretary, B.J.P., Madhya Pradesh, March 1990-May 1994; Died. Obit. on 12-02-2009.



AGARWAL, PROF. M. M.: M.Com., LL.B., M.A.; IND. (Uttar Pradesh); s. of Shri P.L. Agarwal; b. April 21, 1934; m. Shrimati Prabha Agarwal, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-2000 to 2-4-2006; Died. Obit. on 17-8-2006.



AGARWAL, SHRI RAMDAS: Intermediate, Hindi Visharad; B.J.P. (Rajasthan); s. of Late Shri Rameshwar Das Agarwal; b. March 17, 1937; m. Shrimati Maanvati Agarwal, 3 s.; Member, Rajya Sabha, 10-4-1990 to 9-4-1996 and 10-4-1996 to 9-4-2002; Chairman, Committee on Industry, 2000-2002; Elected National Vice-President, B.J.P., 1999, 2001; National Treasurer, B.J.P., 2002 and Feb. 2007 to 2010; Died. Obit. on 31-1-2017.



AGARWAL, SHRI SATISH: M.Com., LL.B.; B.J.P. (Rajasthan); s. of Shri Tulsi Ram; b. September 27, 1928; m. Shrimati Shanta Agarwal, 2 s. and 1 d.; Member, Rajasthan Legislative Assembly for three terms, 1957-72; Chairman, Committee on Petitions, Rajasthan Legislative Assembly, 1965-67; Member of Panel of Chairmen, Rajasthan Legislative Assembly, 1957-67 and 1969-71; Member, Lok Sabha, 1977-80 and 1980-84; Union Minister of State for Finance, 1977-79; Member, Rajya Sabha, 3-4-1994 to 10-9-1997; Chairman, Public Accounts Committee, Lok Sabha, 1981-83; Chief Whip, B.J.P., Lok Sabha, 1980-84; Deputy Leader of B.J.P. in Lok Sabha; Vice-Chairman, Rajya Sabha, 1994-96; President, Rajasthan State and Jana Sangh, 1965-67; Died. Obit. on 19-11-1997.

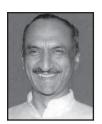




AGARWALA, SHRI RAM GOPAL: B.A.; Congress (Bihar); s. of Lala Harapershad; b. September 15, 1914; m. Shrimati Sarla Devi Agarwala, 6 s. and 2 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 2-4-1962; Died. Obit. on 13-11-1972.



AGARWALLA, SHRI PARMESHWAR KUMAR: Diploma in Mining; B.J.P. (Jharkhand); s. of Shri Banwari Lal Agarwalla; b. July 3, 1937; m. Shrimati Urmila Devi, 2 s. and 2 d.; Member, Rajya Sabha, 8-7-1992 to 7-7-1998 and 8-7-1998 to 7-7-2004; Died. Obit. on 4-8-2005.



AGGARWAL, SHRI JAI PARKASH: B.A.; I.N.C. (N.C.T. of Delhi); s. of Late Shri Ram Charan Agarwal; b. November 11, 1944; m. Shrimati Sarita Agarwal, 2 s.; Deputy Mayor, Delhi, 1983-84; Member, (i) Lok Sabha, 1984-89, 1989-91, 1996-97 and 2009-2014, (ii) Rajya Sabha, 28-1-2006 to 16-5-2009.

Per. Add.: AB-95, Shahjahan Road, New Delhi-110011.



AGNIBHOJ, SHRI RAMESHWAR UMRAO: B.A., LL.B.; Congress (Madhya Pradesh); s. of Shri Umrao Agnibhoj; b. May 23, 1911; m. Shrimati Gulab Bai Agnibhoj, 1 s. and 4 d.; Member, erstwhile C.P. and Berar Legislative Assembly, 1937-40; Minister, (i) Government of C.P. and Berar, 1938 and (ii) Madhya Pradesh, 1946-52; Member, Rajya Sabha, 10-11-1952 to 2-4-1958; Died. Obit. on 17-3-1987.



AGNIRAJ, SHRI S.: B.A.; D.M.K. (Tamil Nadu); s. of Shri M. Sangili Servani; b. July 20, 1933; m. Shrimati Muthulakshmi, 4 s.; Member, (i) Tamil Nadu Legislative Assembly, 1967-71, and (ii) Rajya Sabha, 30-6-1998 to 29-6-2004.

Per. Add.: C-60, Meenakshi Street, Thirunagar, Madurai-625006 (Tamil Nadu).

*AGRAWAL, DR. ANIL: B.E. (Civil), M.B.A. (Finance), Ph.D.; B.J.P. (Uttar Pradesh); s. of Late Shri Harish Chandra; b. October 31, 1962; m. Shrimati Deepanjali Agrawal, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-2018 onwards.

Per. Add.: (i) 55, Purana Quila, Lucknow (Uttar Pradesh) and (ii) KF-91, Kavi Nagar Ghaziabad-201002 (Uttar Pradesh).

AGRAWAL, SHRI JAGANNATH PRASAD: Congress (Uttar Pradesh); s. of Shri Lachmi Narain Agarwal; b. March, 1902; m. Shrimati Parbati Devi, 1 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1937-52 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1958 and 3-4-1958 to 2-4-1964; Died. Obit. on 27-12-1990.

AGRAWAL, SHRI NARESH: B.Sc., LL.B.; S.P. (Uttar Pradesh); s. of Late Shri S. C. Agarwal; b. October 1, 1951; m. Shrimati Manjul Agarwal; 1 s. and 1 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1980-84 and 1989-2008, (ii) Rajya Sabha, 19-3-2010 to 12-3-2012 and 3-4-2012 to 2-4-2018; Minister of Power, Government of Uttar Pradesh, 1997-2001, Minister of Tourism, Government of Uttar Pradesh, 2003-2004 and Minister of Transport, Government of Uttar Pradesh, 2004-2007; Chairman, Public Accounts Committee, Uttar Pradesh Legislative Assembly, 2007-2008.

Per. Add.: B-988, Sector-A, Mahanagar, Lucknow-226006 (Uttar Pradesh).

AHLUWALIA, SHRI S. S.: B.Sc., LL.B.; B.J.P. (Jharkhand); s. of Late Shri Sardar Singh; b. July 4, 1951; m. Shrimati Monica Ahluwalia, 3 s. and 2 d.; Member, (i) Rajya Sabha, 7-7-1986 to 6-7-1992, 8-7-1992 to 7-7-1998, 3-4-2000 to 2-4-2006 and 3-4-2006 to 2-4-2012 and (ii) Lok Sabha, May 2014-2019 and 2019 onwards; Union Minister of State in the Ministry of Urban Affairs and Employment and Parliamentary Affairs, 1995-96; Was Chief Whip, B.J.P., Rajya Sabha; Union Minister of State, Ministry of Agriculture and Farmers Welfare and Ministry of Parliamentary Affairs, 5 July 2016-3 Sept. 2017; Union Minister of State, Ministry of Drinking Water and Sanitation, 3 Sept. 2017-14 May 2018; Union Minister of State, Ministry of Electronics and Information Technology, 14 May 2018-30 May 2019; Co-author of two books.

Per. Add.: (i) Prakash Niwas, B.C. Road (West), Patna (Bihar) and (ii) 11/B, Hermitage Road, Darjeeling-734101 (West Bengal).









* Sitting Member 33



AHMAD, SHRI WASIM: B. Engg. (Civil), Post Graduate Diploma in Hydro-Geology; IND.(Uttar Pradesh); s. of Shri Abid Ali; b. March 1, 1952; Unmarried; Member, Rajya Sabha, 30-11-1996 to 4-7-1998; All India Secretary, Janata Dal, 1990-94, All India General Secretary, Janata Dal.

Per. Add.: "Raipura House", Zohra Bagh Road, Sir Syed Nagar, Aligarh-202001 (Uttar Pradesh).



AHMAD, DR. Z. A.: B.A. (Hons.), B.Sc., Ph.D. (Economics) (London); C.P.I. (Uttar Pradesh); s. of Shri Ziauddin Ahmad; b. October 29, 1908; m. Shrimati Hajrah Begum, 1 d.; Member, Rajya Sabha, 3-4-1958 to 19-3-1962, 3-4-1966 to 2-4-1972, 3-4-1972 to 2-4-1978 and 23-8-1990 to 2-4-1994; Chairman, Committee on Government Assurances, Rajya Sabha, 1976-78; Secretary, Uttar Pradesh Committee, Communist Party, 1951-56; Died. Obit. on 22-2-1999.



AHMAD HUSSAIN, KAZI: Congress (Bihar); s. of Qazi Syed Lateef Hussain; b. 1889; m. Bibi Chanda; Member, (i) Bihar Legislative Council, 1923-28 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1958 and 3-4-1958 to 29-7-1961; Died. Obit. on 14-8-1961.



AHMED, SHRI FAKHRUDDIN ALI: Bar-at-Law; Congress (Assam); s. of Colonel Z. A. Ahmed; b. May 13, 1905; m. Begum Abida Ahmed, 2 s. and 1 d.; Member, Assam Legislative Assembly, 1935, 1957-62 and 1962-66; Minister, Government of Assam, 1938-39 and 1957-66; Member, Rajya Sabha, 3-4-1954 to 25-3-1957 and 3-4-1966 to 25-2-1967; President of India, 24-8-1974 to 11-2-1977; Died. Obit. on 28-2-1977.

AHMED, SHRI SK. KHABIR UDDIN: B.Sc. (Honours in Mathematics), B.A., B.Com., B.Ed., LL.B., Certificate in Community Medical Service (CMS), C.P.I. (M) (West Bengal); s. of Late Shri Sk. Jobed Ali; b. November 1, 1951; m. Shrimati Sk. Mafura Ahmed (Begam); 2 s.; Sabhapati (President), Nakashipara Panchayat Samiti, West Bengal, 1978-88; Member, (i) West Bengal Legislative Assembly, 1991 to 2001 and (ii) Rajya Sabha, 3-4-2002 to 2-4-2008.



Per. Add.: Village Bethuadahari Hospital Para, P.O. Bethuadahari, Distt. Nadia-741126 (West Bengal).

AHMED ALI, MIRZA: IND. (National Capital Territory of Delhi); s. of Dr. Mohammed Ali; b. February 9, 1907; m. (i) Rafiq Jahan Begum and (ii) Rashid Jahan Begum, 10 s. and 5 d.; Member, Rajya Sabha, 17-9-1958 to 2-4-1964; Died. Obit. on 18-11-1968.



AIYAR, SHRI MANI SHANKAR: Senior Cambridge, B.A. (Hons.) in Economics, M.A. (Economics); NOM.-I.N.C.; s. of Late Shri V. Sankar Aiyar; b. April 10, 1941; m. Shrimati Suneet Mani Aiyar; 3 d.; Member, (i) Lok Sabha, 1991-1996, 1999-2004 and 2004-2009 and (ii) Rajya Sabha, 22-3-2010 to 21-3-2016; Union Minister of Panchayati Raj, 23 May 2004-2009, Union Minister of Petroleum and Natural Gas, 23 May 2004-28 Jan. 2006, Union Minister of Youth Affairs and Sports, 29 Jan. 2006-2008 and Union Minister of the Development of North-Eastern Region, 6 April 2008-2009; Author of seven books; Awarded, Outstanding Parliamentarian Award, for 2006 by President Smt. Pratibha Devisingh Patil.



Per. Add.: 12, Avaiyambalpuram, Mayiladuturai-609001 (Tamil Nadu).

AIZAZ RASUL, BEGUM: Congress (Uttar Pradesh); d. of Nawab Sir Zulfiqar Ali Khan; b. April 2, 1909; m. Nawab Syed Aizaz Rasul, 2 s. and 2 d.; Member, Uttar Pradesh Legislative Council, 1937-52; Deputy President, U.P. Legislative Council, 1937-40; Leader of the Opposition, U.P. Legislative Council, 1950-52; Member, (i) Constituent Assembly and (ii) Rajya Sabha, 3-4-1952 to 2-4-1956; Died. Obit. on 6-8-2001.





AJIT SINGH, SHRI: B.Sc., B.Tech. (Hons.), M.S.; J.D. (Uttar Pradesh); s. of Late Choudhary Charan Singh; b. February 12, 1939; m. Shrimati Radhika Singh, 1 s. and 2 d.; Member, (i) Rajya Sabha, 5-7-1986 to 27-11-1989 and (ii) Lok Sabha, 1989-91, 1991-96, 1996-97, 1999-2004, 2004-2009 and 2009-2014; Union Cabinet Minister, Industry, Dec. 1989-Nov. 1990; Union Cabinet Minister, Food, Feb. 1995-May 1996; Union Cabinet Minister, Agriculture, 22 July 2001-24 May 2003; Union Cabinet Minister, Civil Aviation, 18 Dec. 2011-26 May 2014; Leader, Rashtriya Lok Dal Parliamentary Party, Lok Sabha, 2009; President, (i) Lok Dal (A), 1987, (ii) Janata Party, 1988 and (iii) Rashtriya Lok Dal, 1999; Secretary General, J.D., 1989.

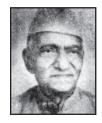
Per. Add.: 244/2 Shivaji Road, Meerut-220001 (Uttar Pradesh).



AJMAL KHAN, SHRI M.: M.A. (Arabic), LL.B.; NOM.; s. of Shri Mohd. Ismail Khan; b. February 12, 1897; m. Shrimati Tahira Begum, 3 s. and 1 d.; Member, Rajya Sabha, 31-3-1964 to 2-4-1966 and 3-4-1966 to 18-10-1969; Author and translator of a number of books; Died. Obit. on 17-11-1969.



AKARAPU, SHRI SUDARSHAN: Intermediate; T.D.P. (Andhra Pradesh); s. of Shri Mallaiah; b. March 5, 1955; m. Shrimati Meramma, 1 s. and 3 d.; Member, (i) Andhra Pradesh Legislative Assembly, 1989-99 and (ii) Rajya Sabha, 10-4-2002 to 9-4-2008; Secretary, Telugu Desam Party, 1996-98; Chairman, Andhra Pradesh State Road Transport Corporation, 1997-99; Died. Obit. on 1-8-2011.



AKARTE, SHRI JAGANNATH SITARAM: B.A., LL.B.; Congress (I) (Maharashtra); s. of Shri Sitaram Akarte; b. September 14, 1906; m. Shrimati Shantabai Akarte, 6 s. and 1 d.; Member, (i) Maharashtra Legislative Council, 1962-68 and (ii) Rajya Sabha, 5-7-1980 to 4-7-1986.

Per. Add.: 6/4, Shastri Nagar, Amravati Camp, District Amravati, (Maharashtra).

*AKBAR, SHRI M. J.: B.A. (Hons.); B.J.P. (Madhya Pradesh); s. of Shri Sheikh Akbar Ali; b. January 11, 1951; m. Shrimati Mallika Akbar; 1 s. and 1 d.; Member, (i) Lok Sabha, 1989-91 and (ii) Rajya Sabha, 3-7-2015 to 17-06-2016 and 30-6-2016 onwards; Minister of State in the Ministry of External Affairs, 5 July 2016-17 Oct. 2018; Author of ten books; Editor, (i) Sunday, 1976, (ii) The Telegraph, 1982 and (iii) The Asian Age, 1994.



Per. Add.: K-1553, Palam Vihar, Gurgaon-122015 (Haryana).

AKHTAR HUSAIN, SHRI: M.A., LL.B.; Congress (Uttar Pradesh); s. of Shri Sarfaraz Husain; b. November 28, 1900; m. Shrimati Salma, 2 s. and 2 d.; Member, U.P. Legislative Council, 1937-52; Deputy Chairman, U.P. Legislative Council, 1949-52; Member, Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 2-4-1962; Vice-Chairman, Rajya Sabha, 1953-54; Diet. Obit. on 27-7-1987.

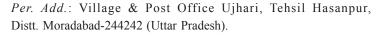


AKHTAR, SHRI JAVED: Graduate in Arts; NOM.; s. of Late Shri Jan-Nisar Akhtar; b. January 17, 1945; m. Shrimati Shabana Azmi; 1 s. and 1 d.; Member, Rajya Sabha, 22-3-2010 to 21-3-2016; Author of five books; Awarded, (i) National Award for Best Lyricist for five times, (ii) Filmfare Award for Best Writer and Lyricist for fifteen times, (iii) IIFA award for Best Lyricist for five times, (iv) Padma Shri, 1999, (v) Avadh Ratna, 2000, (vi) National Integration Award by Mewar Foundation, 2001, (vii) National Integration Award by All India Anti-Terrorist Association, 2001, (viii) Nagrik Samman by Mayor of Bhopal, 2002, (ix) Indira Gandhi Award for National Integration, 2006 and (x) Padma Bhushan, 2007.



Per. Add.: 702, Sagar Samrat, Greenfields, Juhu, Mumbai-400049 (Maharashtra).

AKHTAR, SHRI KAMAL: B.A. (Hons.) in Economics, LL.B.; S.P. (Uttar Pradesh); s. of Shri Nafisuddin Ahmed; b. October 24, 1971; m. Shrimati Humera Bano, 2 s. and 1 d.; Member, Rajya Sabha, 5-7-2004 to 4-7-2010.





* Sitting Member 37



ALADI ARUNA, SHRI *alias* V. ARUNACHALAM: M.A., B.L.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri V. Vaithelingam; b. July 9, 1933; m. Shrimati S. Kamla, 5 s. and 1 d.; Member, Tamil Nadu Legislative Assembly, 1967-76; Chairman, Committee on Public Undertakings, Tamil Nadu Legislative Assembly; Member, (i) Lok Sabha, 1977-79 and (ii) Rajya Sabha, 25-7-1983 to 24-7-1989; Chairman, Committee on Government Assurances, Rajya Sabha, 1986-88; Author of two books; Died. Obit. on 25-2-2005.



ALAGH, DR. YOGINDER K.: Ph.D.; IND. (Gujarat); s. of Shri Bhagat Ram; b. February 14, 1939; m. Shrimati Raksha Alagh, 1 s. and 1 d.; Member, Rajya Sabha, 26-11-1996 to 2-4-2000; Union Minister of State/Minister of State (Independent Charge), holding portfolios of Planning and Programme Implementation, Science and Technology and Power, June 1996-March 1998; Advisor, Perspective Planning, Planning Commission of India, Dec. 1974-April 1980; Secretary, Ministry of Industry, Govt. of India, Sept. 1983-Feb. 1987; Member, Planning Commission of India, Feb. 1987-March 1990; Vice-Chancellor, Jawaharlal Nehru University, Dec. 1992-June 1996; Recipient of VKRV Rao Award for 1981; Author of a number of books.

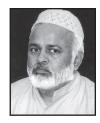
Per. Add.: 45, Surdhara Society, Thaltej, Ahmedabad-380054 (Gujarat).



ALEXANDER, DR. P. C.: M.A., M.Litt. (Research), D.Litt. (Research), LL.D. (*Honoris Causa*); IND. (Maharashtra); s. of Shri Jacob Cherian; b. March 20, 1921; m. Shrimati Ackama Alexander, 2 s. and 2 d.; Member, Rajya Sabha, 29-7-2002 to 2-4-2008; Chairman, Committee on Industry, Rajya Sabha, Nov. 2002-Feb. 2004; Joined the Indian Administrative Service in 1948; Senior Advisor, United Nations, New York, 1963-66; Chief of the UN Project, Tehran, 1970-74; Secretary, Ministry of Commerce, 1975-78; Senior Advisor and later Assistant Secretary-General and Executive Director, UN International Trade Centre, Geneva, 1978-81; Principal Secretary to the Prime Minister, 1981-85; High Commissioner of India to United Kingdom, 1985-88; Governor of Tamil Nadu, 1988-90 and Maharashtra, January, 1993-July, 2002; Author of a few books; Died. Obit. on 11-8-2011.

ALI, DR. EJAZ: M.B.B.S., M.S. (General Surgery); J.D. (U) (Bihar); s. of Late Shri Mumtaz Ali; b. April 9, 1958; m. Shrimati Malka Bano, 1 s. and 2 d.; Member, Rajya Sabha, 20-3-2008 to 7-7-2010.

Per. Add.: P.N. Sinha Compound, Bhikhnapahari, Mahendru, Patna-800006 (Bihar).



ALI, SHRI MUNQUAD: B.A.; B.S.P. (Uttar Pradesh); s. of Shri Shoquat Ali; b. May 20, 1962; m. Shrimati Reehana Parveen, 4 s. and 2 d.; Member, Rajya Sabha, 3-4-2006 to 2-4-2012 and 3-4-2012 to 2-4-2018.

Per. Add.: 143/11, Mohalla Mausam Khani, Kithore, Distt. Meerut (Uttar Pradesh).



ALI, SHRI SABIR: Intermediate, B.A.; J.D. (U) (Bihar); s. of Shri Mazhar Hussain; b. July18, 1970; m. Shrimati Yasmin Sabir Ali, 5 s. and 2 d.; Member, Rajya Sabha, 10-4-2008 to 15-11-2011 and 16-12-2011 to 9-4-2014.

Per. Add.: Village-Kanna, Post-Kaurihar, Thana-Raxaul, Distt.-East Champaran (Bihar).



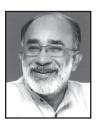
ALI, SHRI SYED RAHMAT: Munshi Fazil (Graduate in Persian and Arabic); Congress (I) (Andhra Pradesh); s. of Shri Syed Ahmed; b. November 23, 1931; m. Shrimati Fatima Rahmat Ali, 3 s. and 3 d.; Member, Andhra Pradesh Legislative Assembly, 1972; Deputy Chairman, Andhra Pradesh Legislative Assembly, 1974; Chairman, (i) Committee of Privileges, Andhra Pradesh Legislative Assembly, 1974-78 and (ii) Committee on Petitions, Andhra Pradesh Legislative Assembly, 1974-78; Member, Rajya Sabha, 3-4-1980 to 2-4-1986; Vice-Chairman, Rajya Sabha, 1983-84 and 1984-85; Author of two books in Urdu; Died. Obit. on 3-8-2009.





ALIA, KUMARI: M.A., Ph.D.; Congress (I) (Uttar Pradesh); d. of Dr. Mahboob Hussain; b. December 15, 1953; Unmarried; Member, Rajya Sabha, 11-10-1989 to 4-7-1992; President, Uttar Pradesh Downtrodden, Minority and Women Welfare Organisation.

Per. Add.: Abu Sarai, Sahadat Ganj, Civil Lines, Faizabad (Uttar Pradesh).



*ALPHONS, SHRI K. J.: M.A. (Economics), LL.B; B.J.P. (Rajasthan); s. of Shri K.V. Joseph; b. August 8, 1953; m. Shrimati Sheela Alphons, 2 s.; Member, (i) Kerala Legislative Assembly, 2006-2011 and (ii) Rajya Sabha, 10-11-2017 onwards; Minister of State (Independent Charge) of the Ministry of Tourism, 3 Sept. 2017-30 May 2019; Minister of State in the Ministry of Electronics and Information Technology, 3 Sept. 2017-14 May 2018; Transport Commissioner, Government of Kerala, 2000; Land Use Commissioner, Kerala, 2001-2005; Land Revenue Commissioner, Government of Kerala, 2005-2006; Member, B.J.P. National Executive Council, 2011; Won T. Rama Rao Award from Kottayam Public Library in 2008; has authored three books.

Per. Add.: Kannanthanam House, Manimala, P.O. Kottayam-686543 (Kerala).



ALPHONSE, SHRI S. PETER: B.Sc., B.L.; T.M.C. (M) (Tamil Nadu); s. of Shri Swaminathan; b. June 10, 1950; m. Shrimati P. Jecintha, 1 s.; Member, (i) Tamil Nadu Legislative Assembly, 1989-91 and 1991-96 and (ii) Rajya Sabha, 3-4-1996 to 9-9-1997 and 10-10-1997 to 2-4-2002; Leader, TMC (M) in Rajya Sabha, 1998-99; General Secretary, Tamil Maanila Congress (M).

Per. Add.: 101/2, Cathedral Road, Kanaksri Nagar, Chennai-600086 (Tamil Nadu).



ALVA, SHRI JOACHIM: B.A., LL.B.; NOM.; s. of Anna and Piedade Salvadore Alva; b. January 21, 1907; m. Shrimati Violet Alva, 2 s. and 1 d.; Member, (i) Provisional Parliament, (ii) Lok Sabha, 1952-57, 1957-62 and 1962-67 and (iii) Rajya Sabha, 3-4-1968 to 2-4-1974; Died. Obit. on 9-7-1979.

ALVA, DR. K. NAGAPPA: M.B.B.S.; Congress (I) (Mysore now Karnataka); s. of Shri K. Devalva; b. 1908; m. Shrimati Kalyani, 3 s. and 1 d.; Member, Mysore Legislative Assembly, 1957-62 and 1962-67; Minister, Government of Mysore, 1962-67; Member, Rajya Sabha, 3-4-1970 to 2-4-1976.

Per. Add.: 517, Rajamahal Vilas Extension, Sadasivnagar, Bengaluru (Karnataka).



ALVA, SHRIMATI MARGARET: B.A., B.L.; Congress (I) (Karnataka); d. of Shri P.A. Nazareth; b. April 14, 1942; m. Shri Niranjan Alva, 3 s. and 1 d.; Member, Rajya Sabha, 3-4-1974 to 2-4-1980, 3-4-1980 to 2-4-1986, 3-4-1986 to 2-4-1992 and 3-4-1992 to 2-4-1998; Vice-Chairman, Rajya Sabha, 1983-85; Union Minister of State in the Ministries of, (i) Parliamentary Affairs and (ii) Youth and Sports and Women and Child Development, Dec. 1984 to Nov. 1989; Chairman, Committee on Papers Laid on the Table, 1990-91; General Secretary, Karnataka P.C.C., 1978-80; Joint Secretary, A.I.C.C., 1975-77.



Per. Add.: 2, Ware Road, Bengaluru (Karnataka).

ALVA, SHRIMATI VIOLET: M.A., LL.B.; Congress (Mysore now Karnataka); b. April 24, 1908; m. Shri Joachim Alva, 2 s. and 1 d.; Member, (i) erstwhile Bombay Legislative Council, 1947-52 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1954, 3-4-1954 to 2-4-1960, 3-4-1960 to 2-4-1966 and 3-4-1966 to 20-11-1969; Vice-Chairman, Rajya Sabha, 1953-54; Union Deputy Minister of Home Affairs, 1957-62; Deputy Chairman, Rajya Sabha, 1962 to 1966 and 1966 to 1969; Chairman, Committee of Privileges, Rajya Sabha, 1962 to 1966 and 1966 to 1969; Died. Obit. on 20-11-1969.



ALVI, SHRI RAASHID: B.Sc., LL.B..; I.N.C. (Andhra Pradesh); s. of Late Shri Malik Irfan Alvi (freedom fighter); b. April 15, 1956; m. Shrimati N. Alvi, 2 s.; Member, (i) Lok Sabha, 1999 to Feb. 2004 and (ii) Rajya Sabha, 22-6-2004 to 2-4-2006 and 3-4-2006 to 2-4-2012; Leader, Bahujan Samaj Party in Parliament (13th Lok Sabha), 1999 to Feb. 2004; National General Secretary, (i) Janata Dal and (ii) Democratic Socialist Party (headed by late Shri H.N. Bahuguna).

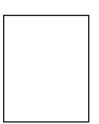


Per. Add.: (i) 8-2-350/350/API/302, Banjara Hills, Hyderabad (Andhra Pradesh) and (ii) Mohd. Qazi Sarai, 151, P.O. Chandpur, Distt. Bijnor-246725 (Uttar Pradesh).



AMARJIT KAUR, SHRIMATI: F.A. (Intermediate Arts); Congress (I) (Punjab); d. of Col. Raghbir Singh; b. September 13, 1939; m. Kanwar Divindra Singh, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1976 to 2-4-1982 and 3-4-1982 to 2-4-1988; Joint Secretary, A.I.C.C.

Per. Add.: Old Moti Bagh Annexe, Patiala (Punjab).



AMAT, SHRI DEBANANDA: Congress (Orissa); Member, Rajya Sabha, 6-3-1973 to 2-4-1974; [Other details not available].

Per. Add.: Village Balani, Post Office Laltiksta, District Sundargarh (Orissa).



AMBANI, SHRI ANIL DHIRUBHAI: B.Sc. (Hons.), M.B.A.; IND. (Uttar Pradesh); s. of Late Shri Dhirubhai H. Ambani; b. June 4, 1959; m. Shrimati Tina A. Ambani, 2 s.; Member, Rajya Sabha, 5-7-2004 to 29-3-2006.

Per. Add.: 11, Sea Wind, Captain Prakash Pethe Marg, Cuffe Parade, Mumbai-400005 (Maharashtra).



AMBEDKAR, DR. B. R.: M.A., Ph.D., D.Sc., Bar-at-Law; Scheduled Castes Federation (Bombay now Maharashtra); b. 1893; m. Shrimati Savita Ambedkar; Member, Constituent Assembly and Chairman, Drafting Committee of the Constitution; Union Minister of Law, 1947-52; Member, Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 6-12-1956; Author of a number of books; Awarded Bharat Ratna in 1990; Died. Obit. on 6-12-1956.



AMBEDKAR, SHRI PRAKASH YASHWANT: B.A., LL.B; NOM.; s. of Shri Yashwant Bhimrao Ambedkar; b. May 10, 1954; Bachelor; Member, Rajya Sabha, 18-9-1990 to 17-9-1996.

Per. Add.: 129, Rajgraha, Hindu Colony, Dadar, Bombay (Maharashtra).

AMIN, SHRI MOHAMMED: C.P.I. (M) (West Bengal); s. of Late Shri Abdul Haque; b. April 15, 1928; m. Shrimati Maimun Nesa, 2 s. and 1 d.; Member, West Bengal Legislative Assembly, Feb. 1969-March 1970, 1971, 1977-82, 1996-2001 and 2001-2006; Minister, Transport Department, Government of West Bengal, 1970 and 1977-82; Minister holding the portfolios of Minority Affairs, Wakf, Urdu Academy and Haj, Government of West Bengal, 1996-2001; Minister, Labour, Government of West Bengal, 2001-2006; Member, Rajya Sabha, 3-4-1988 to 2-4-1994 and 17-5-2007 to 18-8-2011; Author of four books; Author of a Bengali-Urdu dictionary. Died. Obit. on 18-7-2018.



AMJAD ALI, SHRI SARDAR: B.A., LL.B.; Congress (I) (West Bengal); s. of Sardar Babur Ali; b. November 1, 1939; m. Begum Farida Amjad, 2 s.; Member, (i) Lok Sabha, 1967-70 and (ii) Rajya Sabha, 3-4-1972 to 2-4-1978.

Per. Add.: 59-B, Palm Avenue, Calcutta (West Bengal).



AMLA, SHRI TIRATH RAM: B.A.; Congress (I) (Jammu and Kashmir); s. of Shri Thakur Das Amla; b. April 15, 1914; m. Shrimati Satya Devi, 1 s. and 2 d.; Member, Rajya Sabha, 4-5-1967 to 2-4-1970, 3-4-1970 to 2-4-1976, 3-4-1976 to 2-4-1982 and 12-12-1985 to 11-12-1991; Died. Obit. on 4-6-2009.



AMMANNA RAJA, SHRIMATI C.: B.A., L.T.; Congress (Andhra Pradesh); d. of Shri Gandham Veerayya Naidu; b. June 2, 1909; m. Shri C Janardhana Rao, 1 s. and 1 d.; Member, erstwhile Madras Legislative Assembly, 1937-39 and 1946-52; Deputy Speaker, Madras Legislative Assembly, 1946-52; Member, (i) Andhra Pradesh Legislative Assembly, 1955-62 and (ii) Rajya Sabha, 3-4-1962 to 2-4-1968; Died. Obit. on 22-2-1999.





AMMU SWAMINADHAN, SHRIMATI: Congress (Madras now Tamil Nadu); d. of Shri P. Govinda Menon; b. April 22, 1894; m. Dr. S. Swaminadhan, 2 s. and 2 d.; Member, (i) Central Legislative Assembly, 1945, (ii) Constituent Assembly, (iii) Provisional Parliament and (iv) Rajya Sabha, 9-11-1957 to 2-4-1960; Died. Obit. on 17-7-1978.



AMOLAKH CHAND, SHRI: B.A., LL.B.; Congress (Uttar Pradesh); s. of Shri Shikhar Chand; b. January 11, 1907; m. Shrimati Sajan Kumari, 5 s.; Member, (i) Provisional Parliament, 1951-52 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 2-4-1960; Died. Obit. on 18-11-1963.



AMRIT KAUR, RAJKUMARI: ed. in England; Congress (Punjab); d. of Raja Sir Harnam Singh of Kapurthala; b. February 2, 1889; Member, Lok Sabha, 1952-57; Union Minister of Health, 1947-57 and held additional charge of Communications portfolio, 1951-52; Member, Rajya Sabha, 20-4-1957 to 2-4-1958 and 3-4-1958 to 6-2-1964; Secretary to Mahatma Gandhi for 16 years; President, (i) World Health Assembly, 1950 and (ii) International Red Cross Conference, New Delhi, 1957; Founder Member and Chairman, Managing Body of Indian Red Cross Society; Died. Obit. on 10-2-1964.



AMRITA PRITAM, SHRIMATI: D.Litt. (*Honoris Causa* conferred by Viswa Bharti, Delhi, Jabalpur and Panjab Universities); NOM.; d. of Sardar Kartar Singh Hitkari; b. August 31, 1919; Married, 1 s. and 1 d.; Member, Rajya Sabha, 12-5-1986 to 11-5-1992; Recipient of, (i) Sahitya Akademi Award, 1956 (ii) Padma Shri, 1969 and (iii) Bhartiya Jnanpith Award, 1982 and various other National and International awards; Author of a large number of books consisting of novels, short stories, poems and other prose work; Died. Obit. on 23-11-2005.

ANAND, SHRI JAGJIT SINGH: B.A.; C.P.I. (Punjab); s. of Sardar Mehtab Singh; b. December 28, 1921; m. Shrimati Urmilla Anand, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1974 to 2-4-1980; Author of a number of books; Died. Obit. on 22-7-2015.



ANAND, SHRI R. K.: B.Sc., LL.B.; I.N.C. (Jharkhand); s. of Shri R.L. Anand; b. March 15, 1943; m. Shrimati Bharti Anand, 2 s.; Member, Rajya Sabha, 3-4-2000 to 2-4-2006.

Per. Add.: C/o M.K. Pathak, Bank Colony, Haidar Ali Road, Kokar, Ranchi (Jharkhand).



ANAND CHAND, SHRI: Congress (Bihar); s. of Raja Bijai Chand; b. January 26, 1913; m. Rani Umawati, 2 s. and 2 d.; Member, (i) Constituent Assembly, 1948, (ii) Lok Sabha, 1952-57 and (iii) Rajya Sabha, 3-4-1958 to 2-4-1964 and 3-4-1964 to 2-4-1970; Author of 'Bilaspur-Past, Present and Future'; Died. Obit. on 15-11-1983.



*ANAND SHARMA, SHRI: B.A., LL.B.; I.N.C. (Himachal Pradesh); s. of Late Shri P. A. Sharma; b. January 5, 1953; m. Dr. (Smt.) Zenobia Sharma; 2 s.; Member, Rajya Sabha, 10-4-1984 to 9-4-1990, 3-4-2004 to 2-4-2010, 5-7-2010 to 7-3-2016 and 3-4-2016 onwards; Vice-Chairman, Rajya Sabha, 1986-89; Minister of State in the Ministry of External Affairs, 29 Jan. 2006-22 May 2009; Minister of State in the Ministry of Information and Broadcasting (Additional Charge), 18 Oct. 2008-22 May 2009; Minister of Commerce and Industry, 22 May 2009-26 May 2014; Minister of Textiles (Additional Charge), 12 July 2011-17 June 2013 and 3 April 2014-26 May 2014; Chairman, Committee on Personnel, Public Grievances, Law and Justice, Sept. 2016-August 2017; Chairman, Committee on Science and Technology, Environment and Forests, Sept. 2017-May 2019; Conferred 'The Order of the Companion of Volta', top Ghanaian civilian award; Honoured with the 'Commander of the National Order of Merit', highest civilian award by the President of Ivory Coast; Has edited four books.



Per. Add.: Prabhat Lodge, Lower Kelston, Shimla-171001 (Himachal Pradesh).

* Sitting Member 45



ANANDAM, SHRI M.: B.A., Chartered Accountant; Congress (I) (Andhra Pradesh); s. of Shri M. Venkatarangaiya; b. May 13, 1919; m. Shrimati M. Sita Lakshmi, 5 s. and 1 d.; Member, Andhra Pradesh Legislative Council, 1958-69; Deputy Chairman, Andhra Pradesh Legislative Council, 1964-69; Chairman, Committee of Privileges, Andhra Pradesh Legislative Council, 1964-69; Member, Rajya Sabha, 11-3-1969 to 2-4-1974 and 3-4-1974 to 2-4-1980; Author of 'Law and Practice of Sales Tax in Andhra Pradesh'; Died. Obit. on 19-2-2001.



ANANDAN, SHRI T. V.: IND. (Tamil Nadu); s. of Shri T. Vadivelu; b. August 6, 1904; m. Shrimati Audhi Lakshmi, 4 s. and 3 d.; Member, Rajya Sabha, 3-4-1964 to 2-4-1970 and 3-4-1970 to 2-4-1976; Died. Obit. on 21-10-1999.



ANANT RAM, PANDIT: B.A.; N.C. (Jammu and Kashmir); s. of Pandit Kesar Mal; b. September 4, 1879; m. Shrimati Devki Devi, 3 s. and 1 d.; Governor, Kashmir and Jammu Provinces, 1924-28; Minister, Government of Jammu and Kashmir, 1935-36 and 1944-47; Member, Rajya Sabha, 3-4-1952 to 2-4-1954; Died. Obit. on 22-11-1963.



ANBALAGAN, SHRI P.: S.S.L.C.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri Ponniab Sarvai; b. June 2, 1941; m. Shrimati Poomail, 3 s.; Member, (i) Lok Sabha, 1977-79 and (ii) Rajya Sabha, 28-7-1980 to 2-4-1984.

Per. Add.: No. 3, Old Post Office Street, Manamadurai (Tamil Nadu).

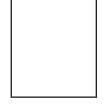


ANBALAGAN, SHRI S.: M.A. (History); A.I.A.D.M.K. (Tamil Nadu); s. of Shri R.A. Sivasami; b. September 7, 1949; m. Shrimati R. Tamilarasi, 1 s. and 1 d.; Member, (i) Tamil Nadu Legislative Assembly, 1991-96 and (ii) Rajya Sabha, 30-6-2004 to 29-6-2010; Member, A.I.A.D.M.K. Parliamentary Board, Tamil Nadu, 2001-04.

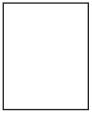
Per. Add.: S/o R.A. Sivasami, Ganesapuram Post, Taluk and Distt. Namakkal-637001 (Tamil Nadu).

ANGELINA TIGA, SHRIMATI: Jharkhand Party (Bihar); d. of Shri Jynas Tiga; b. August 3, 1909; m. Shri George Tiga, 2 s. and 2 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954.

Per. Add.: Nayatoli, Post Office Ranchi (Jharkhand).



ANGRE, SARDAR CHANDROJI SAMBHAJI RAO: Hindu Mahasabha (Madhya Bharat now Madhya Pradesh); s. of Shrimant Sardar Sambhaji Rao Angre; Married, 3 s. and 1 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954; Author of three books; Died. Obit. on 20-2-1978.



ANGRE, SHRI S. C.: Jana Sangh (Madhya Pradesh); s. of Col. Sardar Chandrojirao Angre; b. March 25,1920; m. Shrimati Raj Rajeshwari Devi, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1970 to 2-4-1976; Died. Obit. on 20-03-2008.



ANIL KUMAR, SHRI: B.Sc. (Hons.); R.J.D. (Bihar); s. of Shri Chandrika Ram; b. April 27, 1957; Unmarried; Member, (i) Bihar Legislative Assembly, 1985-90 and (ii) Rajya Sabha, 8-7-1992 to 7-7-1998 and 8-7-1998 to 7-7-2004.

Per. Add.: Congress Maidan, Kadam Kuan, Patna-800003 (Bihar).



ANJIAH, SHRI T.: Matric; Congress (I) (Andhra Pradesh); s. of Shri T. Babiah; b. 1929; m. Shrimati Maniamma, 1 s. and 4 d.; Member, Andhra Pradesh Legislative Assembly, 1957-78; Minister, Government of Andhra Pradesh, 1972-73 and 1974-77; Member, Rajya Sabha, 10-4-1978 to 19-2-1981; Union Minister of State for Labour, June to Oct. 1980; Died. Obit. on 4-11-1986.





ANNADURAI, SHRI C. N.: M.A.; D.M.K. (Madras now Tamil Nadu); s. of Shri Natrajan; b. 1910; m. Shrimati Rani, 4 s.; Member, (i) Madras Legislative Assembly and (ii) Rajya Sabha 3-4-1962 to 25-2-1967; Author of a large number of books in Tamil; Died. Obit. on 17-2-1969.



ANSARI, SHRI ABDUL QAIYUM: Congress (Bihar); s. of Shri M. Abdul Haq; b. July 1, 1905; m. Shrimati Asma Begum, 2 s. and 2 d.; Member, Bihar Legislative Assembly, 1946-52, 1952-57, 1962-67 and 1967-68; Minister, Government of Bihar, 1946-52, 1955-57 and 1962-67; Member, Rajya Sabha, 3-4-1970 to 19-3-1972; Died. Obit. on 19-2-1973.



ANSARI, SHRI ALI ANWAR: Graduate; J.D. (U) (Bihar); s. of Shri Abdul Mannan Ansari; b. January 16, 1954; m. Shrimati Jamila Bano, 4 s.; Member, Rajya Sabha, 3-4-2006 to 2-4-2012 and 3-4-2012 to 4-12-2017; Author of four books; Awarded the prestigious fellowship in the field of journalism from K.K. Birla Foundation, 1996-97.

Per. Add.: (i) Village and Post Dumraon, Distt. Buxar (Bihar) and (ii) 226/2, Haroon Nagar, Phulwari Sharif, Patna (Bihar).



ANSARI, SHRI FARIDUL HAQ: Bar-at-Law; P.S.P. (Uttar Pradesh); s. of Shri Nezamul Haq; b. 1895; m. Shrimati Shafiunnesa, 1 s.; Member, Rajya Sabha, 3-4-1958 to 2-4-1964 and 3-4-1964 to 4-4-1966; Died. Obit. on 5-4-1966.



ANSARI, SHRI HAYAT ULLA: Maulana, Fazil Adab, B.A., Alkifayat-ul-Fikriya (Doctor of Philosophy) (Morocco); Congress (I) NOM.; s. of Maulvi Waheedullah Saheb of Ferangi Mahal; b. May 1, 1912; m. Begum Sultana Hayat, 2 s.; Member, (i) Uttar Pradesh Legislative Council, 1952-66 and (ii) Rajya Sabha, 3-4-1966 to 2-4-1972 (elected) and 27-9-1982 to 26-9-1998 (nominated).; Recipient of Sahitya Akademi Award, 1970; Author of novels, short-stories, etc.; Died. Obit. on 26-2-1999.

ANSARI, SHRI JALALUDIN: B.A., B.L.; C.P.I. (Bihar); s. of Shri Noor Mohamad; b. November 17, 1942; m. Shrimati Zamima Khatoon, 3 s. and 2 d.; Member, Rajya Sabha, 3-4-1994 to 2-4-2000; Died. Obit. on 22-12-2017.



ANSARI, SHRI MOHAMMED AMIN: Alim and Fazil; I.N.C. (Uttar Pradesh); s. of Haji Amaullah; b. February 27, 1934; m. Shrimati Badarunisa, 3 s. and 3 d.; Member, Uttar Pradesh Legislative Assembly, 1980-85; Minister, Government of Uttar Pradesh, 1980-85; Member, Rajya Sabha, 3-4-1988 to 14-7-1990; General Secretary, U.P.C.C. (I), 1979-81; Died. Obit. on 7-8-1990.



ANSARI, SHRI SALIM: B.A., M.A.; B.S.P. (Uttar Pradesh); s. of Late Shri Mohd. Shoeb; b. April 12, 1962; m. Shrimati Shagufta, 1 s. and 4 d.; Member, Rajya Sabha, 5-7-2010 to 4-7-2016.

Per. Add.: 1, Husain Pura, Maunath Bhanjan (Tehsil), District-Mau (Uttar Pradesh).



ANSARUDDIN AHMED, SHRI: B.A.; Congress (West Bengal); s. of Chowdhury Pasar Mohammed Saheb; b. 1885; m. Begum Sahidun-Nesa Khatun; Minister, Cooch Behar State, 1947; Member, Rajya Sabha, 3-4-1958 to 2-4-1964; Died. Obit. on 9-9-1964.



ANTANI, DR. BIHARILAL NARANJI: B.A., D. Litt. (Cambridge), Bar-at-Law; Swatantra Party; s. of Shri Naranji Madhayji Antani; b. June (Gujarat); 22, 1892; m. Shrimati Subhadragauri, 4 s. and 3 d.; Member, Rajya Sabha, 3-4-1966 to 16-9-1971; Minister, Nawanagar State and Diwan, Jawahar States; Died. Obit. on 15-11-1971.





*ANTONY, SHRI A. K.: B.A., B.L.; I.N.C. (Kerala); s. of Shri Arakkaparambil Kurian Pillai; b. December 28, 1940; m. Shrimati Elizabeth Antony, 2 s.; Member, Kerala Legislative Assembly, 1970-77, 1977-79, 1995-96, 1996-2001 and 2001-05; Chief Minister, Kerala, 1977-78, 1995-96, 2001-04; Member, Rajya Sabha, 22-4-1985 to 21-4-1991, 22-4-1991 to 12-6-1995, 30-5-2005 to 2-4-2010 and 3-4-2010 to 2-4-2016 and 3-4-2016 onwards; Union Cabinet Minister of Civil Supplies, Consumer Affairs and Public Distribution, 1993-95; Minister of Defence, 24 Oct. 2006-26 May 2014; Leader of Opposition, Kerala Legislative Assembly, 1996-2001. *Per. Add.*: 'Anjanam', Easwara Vilasam Road, Thiruvananthapuram-695014 (Kerala).

雪

ANTULAY, SHRI A. R.: B.A. (Hons.), Bar-at-Law; Congress (I) (Maharashtra); s. of Hafiz Abdul Gafoor; b. February 9, 1929; m. Shrimati Nargis Antulay, 1 s. and 3 d.; Member, Maharashtra Legislative Assembly, 1962-76; Chairman of various Committees of Maharashtra State Legislature, 1962-69; Minister, Government of Maharashtra, 1969-76; Member, (i) Rajya Sabha, 3-4-1976 to 3-7-1980 and (ii) Lok Sabha, 1989-1991, 1991-1996, 1996-2004 and 2004-2009; Cabinet Minister of Minority Affairs, Jan. 2006-May 2009; General Secretary, (i) Maharashtra P.C.C., 1963-69 and (ii) A.I.C.C., 1976-77; Author of four books; Died. Obit. on 3-12-2014.



ANUP SINGH, DR.: M.A., Ph.D. (Harvard-U.S.A.); Congress (Punjab); s. of Shri Jai Singh; b. March 5,1903; m. Shrimati Iqbal Kaur, 1 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954, 3-4-1954 to 2-4-1960, 3-4-1962 to 22-11-1962 and 3-4-1964 to 28-1-1969; Chairman, Punjab Public Service Commission, 1960; Author of 'Nehru-Rising Star of India'; Died. Obit. on 17-2-1969.



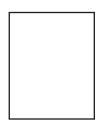
ANWAR, SHRI N. M.: B.A. (Hons.), M.A., B.Ed.; Congress (Madras now Tamil Nadu); s. of Shri N. Abdul Wahab Sahib; b. October 29, 1915; m. Shrimati Merit Mahamuda Begum, 1 s. and 6 d.; Member, (i) Madras Legislative Assembly, 1946-52 and (ii) Rajya Sabha, 3-4-1960 to 2-4-1966; Died. Obit. on 10-5-1972.

APPAN, SHRI G. A.: B.A., Dip. S.S.A., Dip. Inst. M.S.M. (London), A.M.I. Exp. (London), Dip. S.S.W., L.T.I. (Manch.), B.Sc. (Tech.), D.Com. (Business Organisation), D.Com. (Banking) and D.Com. (Company Secretarial Work), B.Com. (Hons.), F.S.A.A. and FCI. (London); D.M.K. (Tamil Nadu); s. of Shri S. Gnanappiragasam; b. July 15, 1913; m. Shrimati Kausalya, 1 s.; Member, Rajya Sabha, 3-4-1968 to 2-4-1974; Died. Obit. on 28-4-1992.



APPAROW, SHRI M. R.: Congress (I) (Andhra Pradesh); Member, Rajya Sabha, 20-3-1981 to 2-4-1982; [Other details not available]. Per. Add.: Vuyyur Garden's Nuzividu (Post Office), Krishna District

Per. Add.: Vuyyur Garden's Nuzividu (Post Office), Krishna D (Andhra Pradesh).



APTE, SHRI BALAVANT *alias* BAL: M.A., LL.M.; B.J.P. (Maharashtra); s. of Shri Parashuram Apte; b. January 18, 1939; m. Shrimati Urmila Apte, 1 d.; Member, Rajya Sabha, 3-4-2000 to 2-4-2006 and 3-4-2006 to 2-4-2012; Additional Advocate General, Maharashtra State, 1996-98; National Vice-President, B.J.P., 2002-2010; Was Member, Central Parliamentary Board, B.J.P.; Author of 'Educational Change' and 'Yeshwant' (Marathi). Died. Obit. on 8-8-2012.



APTE, SHRI DEVDAS: B.A.; B.J.P. (Jharkhand); s. of Late Shri Kashi Nath Apte; b. June 15, 1934; Unmarried; Member, Rajya Sabha, 2-7-2002 to 9-4-2008.

Per. Add.: Village-Badhu, Panchayat-Kokdaro, District Ranchi (Jharkhand).



ARAM, DR. M.: M.A., Ph.D., D.Litt. (*Honoris Causa*); I.N.C.-NOM.; s. of Shri Muthu Kumara Swamy; b. January14, 1927; m. Shrimati Minoti Endow, 1 s. and 1 d.; Member, Rajya Sabha, 27-8-1993 to 24-5-1997; Vice-Chancellor, Gandhigram Rural University, 1980-86; President, World Conference on Religion and Peace (WCRP), 1984; Secretary, World Peace Brigade (Asian Region), 1964-66; Recipient of Niwano Peace Prize, 1995; Author of 'Peace in Nagaland', 'The Future of Mankind', 'Apostle of Peace (on Gandhi)'; 'Kalvi (Education) (Tamil)' and 'Evolution of Naga Politics'; Died. Obit. on 23-7-1997.





ARIF, SHRI MOHAMMED USMAN: M.A., LL.B.; Congress (I) (Rajasthan); s. of Haji Mohd. Abdullah Bedil; m. Shrimati Bhuri Begum, 2 s. and 2. d.; Member, Rajya Sabha, 3-4-1970 to 2-4-1976, 3-4-1976 to 2-4-1982 and 3-4-1982 to 31-3-1985; Chairman, House Committee, Rajya Sabha, 1976-78; Governor, Uttar Pradesh, Union Deputy Minister in the Ministries of Works and Housing and Agriculture and Civil Supplies, 1980-84; Vice-President, Rajasthan P.C.C. (I); Author of a number of books in Urdu; Died. Obit. on 22-8-1995.



ARJUNAN, SHRI K.R.: S.S.L.C.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri K. Ranga Gowder; b. June 4, 1961; m. Shrimati Lalitha Arjunan, 1 d.; Member, Rajya Sabha, 25-7-2013 to 24-7-2019.

Per. Add.: 271/182, Ketti, P.O. Ketti, Nilgiris-643215 (Tamil Nadu).



ARORA, SHRI ARJUN: B.A.; Congress (Uttar Pradesh); s. of Shri Narain Prasad Arora; b. October 5, 1912; m. Shrimati Raj Arora, 1 s. and 1 d.; Member, Rajya Sabha, 1-8-1960 to 2-4-1966 and 3-4-1966 to 2-4-1972; Died. Obit. on 16-2-1981.



ARUN SINGH, SHRI: B.A. (Hons.), M.A. (Cantab); Congress (I) (Uttar Pradesh); s. of Shri M.K. Maramjit Singh of Kapurthala; b. August 29, 1944; m. Shrimati Nina Singh, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1984 to 17-8-1988; Parliamentary Secretary to the Prime Minister, Nov. 1984 to Sep. 1985; Union Minister of State, Department of Defence Research and Development, Nov. 1985 to July 1987.

Per. Add.: St. Helen's Cottage, Mussoorie (Uttaranchal).

ARUNDALE, SHRIMATI RUKMANI DEVI: NOM.; d. of Shri A. Nilakanta Sastri; b. February 29, 1904; m. Dr. George S. Arundale; Member, Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 2-4-1962; Recipient of Padma Bhushan,1956; Died. Obit. on 25-2-1986.



ARYA, SHRI KUMBHA RAM: Matric; IND. (Rajasthan); s. of Shri Bhairaram Choudhry; b. May, 1914; m. Shrimati Bhoodevi, 2 s. and 5 d.; Member, Rajasthan Legislative Assembly, 1952-57; Minister, Government of Rajasthan, 1951, 1954-55 and 1964-66; Member, Rajya Sabha, 3-4-1960 to 26-10-1964 and 3-4-1968 to 2-4-1974; Died. Obit. on 27-11-1995.



ARYA, SHRI R. N.: B.A.; B.S.P. (Uttar Pradesh); s. of Shri Nand Lal; b. December 4, 1952; m. Shrimati Rajya Gautami Arya, 4 s.; Member, Rajya Sabha, 26-11-1996 to 25-11-2002; General Secretary, B.S.P., Uttar Pradesh; Author of Shoshit Kranti (Hindi); Died. Obit. on 9-6-2014.



ASHK ALI TAK, SHRI: M.A., Diploma in Indian Thought; I.N.C. (Rajasthan); s. of Late Shri Sadiq Khan Tak; b. July 7, 1958; m. Shrimati Seema Tak, 1 s. and 2 d.; Member, (i) Rajasthan Legislative Assembly, March 1985-15 Oct. 1985 and Dec. 1989-March 1990 and (ii) Rajya Sabha, 5-7-2010 to 4-7-2016; Government Chief Whip, Rajasthan Legislative Assembly, 16 Oct. 1985-25 Jan. 1988; Minister holding the portfolios of Public Relation, Sports, Minority, Jail, Youth, Indira Gandhi Nahar Project and Public Sector Development, Government of Rajasthan, 26 Jan. 1988-Dec. 1989; Chairman, Minority Commission, Government of Rajasthan, Dec. 1993-Dec. 1996.



Per. Add.: Mohalla-Bhanipura, P.O.-Nohar, Distt.-Hanumangarh-335523 (Rajasthan).

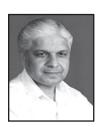


*ASHOK SIDDHARTH, SHRI: M.A. (History), Diploma in Optometry; B.S.P. (Uttar Pradesh); s. of Shri Ganpat Lal Premi; b. January 5, 1965; m. Shrimati Sunita Devi, 1 s. and 1 d.; Member, (i) Uttar Pradesh Legislative Council, Jan. 2009-Jan. 2015 and (ii) Rajya Sabha, 5-7-2016 onwards.

Per. Add.: House No. 67, Mohalla Patwan Gali, P.O. Kaimganj, Distt. Farrukhabad-207502 (Uttar Pradesh).



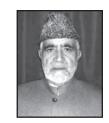
ASHWANI KUMAR, SHRI: B.Sc. (Industrial Chemistry); B.J.P. (Bihar); s. of Shri Shanti Swaroop Jalota; b. November 18, 1928; Bachelor; Member, Rajya Sabha, 7-7-1980 to 6-7-1986 and 7-7-1986 to 6-7-1992; Vice-Chairman, Rajya Sabha, 1984-85; Organising Secretary, Bihar Pradesh Bhartiya Jana Sangh, 1965-70; General Secretary, (i) Bihar Pradesh Janata Party, 1977-80 and (ii) Bihar Pradesh BJP, 1980; Secretary, BJP, 1986. Died. Obit. on 12-3-2012.



ASHWANI KUMAR, SHRI: B.A. (Hons.), LL.B., M.Phil.; I.N.C. (Punjab); s. of Late Shri Prabodh Chandra; b. October 26, 1952; m. Late Shrimati Madhu Kumar, 1 s. and 1 d.; Member, Rajya Sabha, 21-5-2002 to 9-4-2004, 10-4-2004 to 9-4-2010 and 10-4-2010 to 9-4-2016; Minister of State in the Department of Industrial Policy & Promotion, Ministry of Commerce & Industry, 29 Jan. 2006-22 May 2009; Minister of State in the Ministry of Parliamentary Affairs, 19 Jan. 2011-12 July 2011; Minister of State in the Ministry of Planning, Minister of State in the Ministry of Science and Technology, Minister of State in the Ministry of Earth Sciences, 19 Jan. 2011-28 Oct. 2012; Minister of Law and Justice, 28 Oct. 2012-11 May 2013; Additional Solicitor General of India, 1991; Senior Advocate, Supreme Court of India; Chairman, (i) Select Committee to the Prevention of Torture Bill, 2010, Aug.-Dec. 2010 and (ii) Committee on Science and Technology, Environment and Forests, Sept. 2014-April 2016; Author of 'Law, Ideas and Ideology in Politics: Perspectives of an Activist 2003'.

Per. Add.: 'Sewa Sadan', Opp. ITI, G.T. Road, Gurdaspur (Punjab).

ASLAM, CHOWDHARY MOHAMMAD: B.A., M.A., Adib; I.N.C. (Jammu & Kashmir); s. of Late Chowdhary Ghulam Hussain; b. October 2, 1939; m. Shrimati Sharifa Begam, 2 s. and 3 d.; Member, (i) Jammu and Kashmir Legislative Assembly, 1967, 1972, 1977, 1983, 1987 and (ii) Rajya Sabha, 20-6-2006 to 29-11-2008; Minister of State, Department of Animal Husbandry and Sheep Husbandry, Government of Jammu and Kashmir, 1975-77; Cabinet Minister for Education, Government of Jammu and Kashmir, 1987-89; Speaker, Jammu and Kashmir Legislative Assembly, 1989-96; Leader of Opposition, Congress Party, Jammu and Kashmir Legislative Assembly, 1983.



Per. Add.: Village-Lassana, Tehsil-Surankote, Distt.-Poonch (Jammu and Kashmir).

ASTHANA, SHRI K. B.: B.Sc., LL.B.; Janata Party (Uttar Pradesh), s. of Dr. Narayan Prasad Asthana; b. May 9, 1915; m. Shrimati Suresh Kishori, 3 s.; Member, Rajya Sabha, 14-7-1977 to 2-4-1980; Chief Justice, Allahabad High Court, 1974-77.

Per. Add.: 23, Mahatma Gandhi Marg, Allahabad (Uttar Pradesh).



ASTHANA, SHRI LILA DHAR: B.A., LL.B.; Congress (Uttar Pradesh); s. of Shri Maheshwari Prasad; b. September, 1902; m. Shrimati Chandravati; Member, (i) Uttar Pradesh Legislative Assembly, 1947-52 and 1952-57, (ii) Lok Sabha, 1960-62 and (iii) Rajya Sabha, 3-4-1962 to 2-4-1968; Died. Obit. on 27-7-1987.



*ATHAWALE, SHRI RAMDAS: Under Graduate; R.P.I. (A) (Maharashtra); s. of Shri Bandu Bapu Athawale; b. December 25, 1959; m. Shrimati Seema Ramdas Athawale, 1 s.; Member, (i) Maharashtra Legislative Council, 1990-96, (ii) Lok Sabha, 1998-99, 1999-2004 and 2004-2009 and (iii) Rajya Sabha, 3-4-2014 onwards; Cabinet Minister, Social Welfare and Transport, Employment Guarantee Scheme and Prohibition Propaganda, Government of Maharashtra, 1990-95; Union Minister of State in the Ministry of Social Justice and Empowerment, 5 July 2016-30 May 2019 and 30 May 2019 onwards; President, R.P.I., 1998; Founder Chairman and President, R.P.I. (A).



Per. Add.: 647, Savindhan, Gandhi Nagar, Bandra (East), Mumbai-400051 (Maharashtra).

* Sitting Member 55



ATWAL, SHRI SURJIT SINGH: Congress (Punjab); s. of Sardar Boota Singh; b. January 12, 1921; m. Shrimati Daljit Kaur, 3 s.; Member, Rajya Sabha, 3-4-1962 to 2-4-1968; Died. Obit. on 22-4-2013.



AURORA, SARDAR JAGJIT SINGH: B.A.; Akali Dal (Punjab); s. of Sardar Diwan Singh; b. February 13, 1917; m. Shrimati Bhagwant J. Singh, 1 s. and 1 d.; Lt. General and General Officer Commanding-in-Chief, Eastern Command, Indian Army (Retd.); Member, Rajya Sabha, 5-7-1986 to 4-7-1992; Recipient of, (i) Param Vishisht Sewa Medal, 1971 and (ii) Padma Bhushan, 1972; Died. Obit. on 3-5-2005.



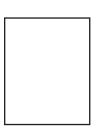
AUSTIN, SHRI S.: M.A.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri S. Samuel; b. January 30, 1959; Bachelor; Member, Rajya Sabha, 30-6-1992 to 29-6-1998.

Per. Add.: Zionpuram, Pottal (P.O.), Kanyakumari (Tamil Nadu).



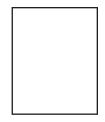
AVERGOANKAR, SHRI R. D. JAGTAP: Matric; Congress (Maharashtra); s. of Shri Dnaynoba Jagtap; b. August 3, 1929; m. Shrimati Panchvatibai, 2 s.; Member, (i) erstwhile Hyderabad Legislative Assembly, 1952-57, (ii) Maharashtra Legislative Council, 1964-70 and (iii) Rajya Sabha, 3-4-1974 to 2-4-1980.

Per. Add.: Kalpataru Bungalow, District Bhir (Maharashtra).



AYYANGAR, SHRI N. GOPALASWAMI: B.A., B.L.; Congress (Madras now Tamil Nadu); s. of Shri Narashimha Ayyangar; b. March 31, 1882; m. Shrimati Komalammal, 1 s. and 1 d.; Prime Minister, Jammu and Kashmir State, 1937-43; Member, (i) Central Legislative Assembly, 1927, (ii) Council of State, 1943-47, (iii) Constituent Assembly and (iv) Rajya Sabha, 3-4-1952 to 10-2-1953; Union Minister holding portfolios of Transport, Railways and Defence, 1947-52; Leader of the Council of States, 1952-53; Died. Obit. on 11-2-1953.

AYYAR, SHRI ALLADI KRISHNASWAMI: B.A., B.L., D.C.L. (N.C.T. of Delhi); NOM.; s. of Shri Alladi Ekamra Sastri; m. Shrimati A. Venkalakshmamma, 3 s. and 4 d; Member, (i) Constituent Assembly and (ii) Rajya Sabha, 3-4-1952 to 3-10-1953; Died. Obit. on 23-11-1953.



AZAD, SHRI GANDHI: M.A., LL.B.; B.S.P. (Uttar Pradesh); s. of Late Shri Sampat Ram; b. July 1, 1946; m. Shrimati Karma Azad, 2 s. and 3 d.; Member, Rajya Sabha, 26-11-1996 to 25-11-2002 and 26-11-2002 to 25-11-2008; Leader, B.S.P. in Rajya Sabha, Dec. 1996-July 1998; Died. Obit. on 5-8-2013.



*AZAD, SHRI GHULAM NABI : M.Sc. (Zoology); I.N.C. (Jammu and Kashmir); s. of Shri Rahamatullah; b. March 7, 1949; m. Shrimati Shameem Dev Azad, 1 s. and 1 d.; Member, (i) Lok Sabha, 1980-84 and 1985-89, (ii) Rajya Sabha, 3-4-1990 to 2-4-1996, 30-11-1996 to 29-11-2002, 30-11-2002 to 29-4-2006, 11-2-2009 to 10-2-2015 and 16-2-2015 onwards and (iii) Jammu and Kashmir Legislative Assembly, April 2006-Feb. 2009; Union Deputy Minister in the Ministry of Law, Justice and Company Affairs, 1982-83 and Ministry of Information and Broadcasting, 1983-84; Union Minister of State in the Ministry of Parliamentary Affairs, 31 Dec. 1984-11 May 1986, Ministry of Home Affairs, May-Oct. 1986 and Ministry of Food and Civil Supplies, Oct. 1986-Sept. 1987; Union Minister of Parliamentary Affairs, June 1991-Dec. 1992; Union Minister of Parliamentary Affairs and Civil Aviation and Tourism, Jan. 1993-May 1996; Union Minister of Parliamentary Affairs and Minister of Urban Development, May 2004-Oct. 2005; Minister of Health and Family Welfare, May 2009-May 2014; Minister of Water Resources (Additional charge), Feb.-May 2014; Chief Minister, Jammu and Kashmir, Nov. 2005-July 2008; Leader of the Opposition, Rajya Sabha, June 2014 onwards; General Secretary, All India Congress Committee, for more than fifteen times; Conferred, (i) Indian Parliamentary Group's Outstanding Parliamentarian Award-2015 and (ii) Lokmat Best Parliamentarian Award, 2018.



Per. Add.: House No. 9, Hyderpora Byepass, Distt. Badgam, Srinagar (Jammu and Kashmir).



AZMI, SHRI ABU ASIM: B.A.; S.P. (Uttar Pradesh); s. of Late Shri Haji Niyaz Ahmad Azmi; b. August 8, 1955; m. Shrimati Zaheda Asim Azmi, 1 s. and 5 d.; Member, Rajya Sabha, 26-11-2002 to 25-11-2008.

Per. Add.: (i) Village Manjee Patti, P.O. Bechapara, P.S. Saraimeer, District Azamgarh (Uttar Pradesh) and (ii) 4/58, Kamal Mansion, 4th Floor, Hazi N.A. Azmi Marg, Colaba, Mumbai (Maharashtra).



AZMI, MAULANA OBAIDULLAH KHAN: M.A. (Urdu), Adib, Adib-e-Mahir, Adib-e-Kamil, Aalim; I.N.C. (Madhya Pradesh); b. March 11, 1949; m. Shrimati Syeda Razia Obaid, 3 s. and 5 d.; Member, Rajya Sabha, 3-4-1990 to 2-4-1996, 10-4-1996 to 9-4-2002 and 10-4-2002 to 9-4-2008; General Secretary, All India Janata Dal, 1992-96.

Per. Add.: (i) No. 1/1, Moti Tabela, Chouraha, Indore, Madhya Pradesh and (ii) Village & P.O. Khalispur, District Azamgarh (Uttar Pradesh).



AZMI, SHRIMATI SHABANA: B.A. (Psychology), Diploma in Acting; NOM.; d. of Shri Kaifi Azmi; b. September 18, 1951; m. Shri Javed Akhtar; Member, Rajya Sabha, 27-8-1997 to 26-8-2003; Acted in more than 100 Hindi films; Recipient of, (i) National Award for the best actress in 1974, 1983, 1984, 1985 and 1998, (ii) International Award for best actress in 1993, 1994 and 1996 and (iii) Padma Shri, 1988; Chairperson, Children's Film Society, 1992-94.

Per. Add.: 702, Sagar Samrat, Green Fields, P.O. Juhu, Mumbai-400049 (Maharashtra).



BABAR, DR. (KUMARI) SAROJINI KRISHNARAO: M.A., Ph.D.; Congress (Maharashtra); d. of Shri Krishnarao Bhaurao Babar; b. January 7, 1920; Unmarried; Member, (i) Maharashtra Legislative Assembly, 1952-57, (ii) Maharashtra Legislative Council, 1963-66 and (iii) Rajya Sabha, 3-4-1968 to 2-4-1974; Author of a number of books consisting of novels, essays, short stories, folklore, etc.; Died. Obit. on 23-04-2008.

BABY, SHRI M. A.: C.P.I. (M) (Kerala); s. of Shri P.M. Alexandar; b. April, 1954; m. Shrimati Betty Louis, 1 s.; Member, Rajya Sabha, 3-4-1986 to 2-4-1992 and 3-4-1992 to 2-4-1998; Vice-Chairman, Rajya Sabha, 1990-93; Chairman, (i) Committee on Papers Laid on the Table, 1994-96 and (ii) Committee on Subordinate Legislation, 1996-98.



Per. Add.: C.P.I. (M) Quilon District Committee Office, Pofayalhodu, Quilon (Kerala).

*BABBAR, SHRI RAJ: Graduate in Theatre; I.N.C. (Uttarakhand); s. of Shri Kushal Kumar Babbar; b. June 23, 1952; m. Shrimati Nadira Zaheer Babbar, 2 s. and 1 d.; Member, (i) Rajya Sabha, 3-4-1994 to 6-10-1999 and 14-3-2015 onwards and (ii) Lok Sabha, 1999-2004, 2004-2009 and 10 Nov. 2009-2014; Recipient of, 'Yash Bharti' honour from the Government of Uttar Pradesh; Acted in more than 150 films and 30 plays.



Per. Add.: H. No. 94, Ellora Enclave, Dayal Bagh, Thana New Agra, Distt. Agra-282005 (Uttar Pradesh).

BACHANI, SHRI LEKHRAJ: B.A. (Hons. in Economics and Politics), LL.B.; B.J.P. (Gujarat); s. of Late Shri Hemraj Bachani; b. July 3, 1929; m. Shrimati Nirmala, 2 s. and 4 d.; Member, Gujarat Legislative Assembly, 1972-75, 1975-80, 1980-85 and 1990-95; Deputy Minister/ Minister of State, Government of Gujarat, 1977-80 and 1990; Member, Rajya Sabha, 3-4-2000 to 2-4-2006; Chairman, Public Accounts Committee, Gujarat Legislative Assembly, 1993-95 and Gujarat State Water Supply and Sewerage Board, 1996-97; Died. Obit. on 24-11-2014.



BACHCHAN, DR. HARIVANSH RAI: M.A. (Alld.), Ph.D. (Cantab); NOM.; s. of Shri Pratap Narain; b. November 27, 1907; m. Shrimati Teji Bachchan, 2 s.; Member, Rajya Sabha, 3-4-1966 to 2-4-1972; Recipient of Soviet Land Nehru Award, 1966 and Sahitya Akademi Award, 1969; Author of a number of books consisting of translations, poems, essays, etc.; Died. Obit. on 17-2-2003.



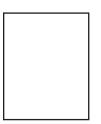


*BACHCHAN, SHRIMATI JAYA: Graduation; S.P. (Uttar Pradesh); d. of Late Shri Taroon Coomar Bhaduri; b. April 9, 1948; m. Shri Amitabh Bachchan, 1 s. and 1 d.; Member, Rajya Sabha, 5-7-2004 to 13-7-2004, 12-6-2006 to 4-7-2010, 3-4-2012 to 2-4-2018 and 3-4-2018 onward; Chairperson, Children's Film Society, India, March 1988-Dec. 1989 and April 1991-April 1997; Awarded, (i) Padma Shri in 1992 and (ii) Bharat Samman from the Government of Uttar Pradesh in 1994; Jury Member (twice), National Film Festival Awards, constituted by the Ministry of Information and Broadcasting, Government of India; As Chairperson of the Children's Film Society, India, organized four International Film Festivals in India for children during her tenure; Author of a book titled 'To be or not to be – Amitabh Bachchan', 2002.

Per. Add.: 'Prateeksha', 10, North-South Road, JVPD Scheme, Juhu, Mumbai-400049 (Maharashtra)



BAGAITKAR, SHRI SADASHIV: Janata Party (Maharashtra); s. of Shri Shankar; b. November 13, 1923; Bachelor; Member, Rajya Sabha, 3-4-1978 to 5-12-1983; Chairman and Secretary, Socialist Party, Maharashtra, 1957-60; Author of a few books; Died. Obit. on 6-12-1983.



BAGCHI, SHRI CHANDAN K.: Congress (I) (Bihar); Member, Rajya Sabha, 12-4-1983 to 9-4-1984; [*Other details not available*]. *Per. Add.*: Post Office Saraikila, District Singhbhum (Bihar).



BAGHEL, DR. K. C.: L.M.P.; IND. (Madhya Pradesh); s. of Shri Judawan Singh Baghel; b. July 16, 1900; m. Shrimati Rajkunwar, 1 s. and 3 d.; Member, Central Provinces Legislative Assembly, 1946, 1951 and 1957; Parliamentary Secretary, Central Provinces, 1947; Member, Rajya Sabha, 3-4-1964 to 22-2-1969; Author of a number of plays; Died. Obit. on 24-2-1969.

BAGHEL, PROF. S. P. SINGH: M.Sc., LL.B., Ph.D.; B.S.P. (Uttar Pradesh); s. of Late Shri Ram Bharose Singh; b. June 21, 1960; m. Shrimati Madhu Singh Baghel, 1 s. and 1 d.; Member, (i) Lok Sabha, 1998-99, 1999-2004 and 2004-2009, (ii) Rajya Sabha, 5-7-2010 to 12-3-2014; National General Secretary, B.S.P., since 2008.

Per. Add.: 44, M.I.G., New Shahgani, Agra (Uttar Pradesh).



BAGRODIA, SHRI SANTOSH: Graduate in Commerce; I.N.C. (Rajasthan); s. of Shri Mahabir Prasadji Bagrodia; b. December 11, 1940; m. Shrimati Pushpa Bagrodia, 1 s. and 2 d.; Member, Rajya Sabha, 5-7-1986 to 4-7-1992 and 5-7-1998 to 4-7-2004 and 5-7-2004 to 4-7-2010; Vice-Chairman, Rajya Sabha, May 2002 to April 2008; Chairman, Committee on Industry, Aug. 2004 to April 2008.

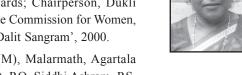
Per. Add.: Bhilwara House, D-60, Sawai Jai Singh Road, Madho Singh Circle, Bani Park, Jaipur-110070 (Rajasthan).



BAHARUL ISLAM, SHRI: M.A., LL.B.; Congress (I) (Assam); s. of Shri Tamgir Ali; b. March 1, 1918; m. Begum Saleha Islam, 2 s. and 3 d.; Member, Rajya Sabha, 3-4-1962 to 2-4-1968, 3-4-1968 to 20-1-1972 and 15-6-1983 to 14-6-1989; Judge, High Court of Assam and Nagaland, 1972; Chief Justice, Guwahati High Court, 1978-80; Judge, Supreme Court of India, 1980-83; Died. Obit. on 22-2-1993.



*BAIDYA, SHRIMATI JHARNA DAS: B.A. (Hons.), M.A. (Bengali); C.P.I. (M) (Tripura); d. of Late Jatiendra Chandra Das; b. October 1, 1962; m. Shri Kaushik Baidya; Member, Rajya Sabha, 3-4-2010 to 2-4-2016 and 3-4-2016 onwards; Chairperson, Dukli Panchayat Samiti, 1999-2004; Member, State Commission for Women, 2002-2004; Author of a book in Bengali, 'Dalit Sangram', 2000.



Per. Add.: State Committee Office, CPI (M), Malarmath, Agartala (Tripura) and (ii) Vill.-Matripalli, Badarghat, P.O. Siddhi Ashram, P.S. Amtali, West Tripura Distt., Agartala-799212 (Tripura).



BAIRAGI, SHRI BALKAVI: M.A. (Hindi); I.N.C. (Madhya Pradesh); s. of Shri Dwarkadasji Bairagi; b. February 10, 1931; m. Shrimati Sushil Chandrika Bairagi, 2 s.; Member, Madhya Pradesh Legislative Assembly, 1967-72 and 1980-84; Minister of State, Government of Madhya Pradesh, 1969-72; Member, (i) Lok Sabha, 1984-89 and (ii) Rajya Sabha, 30-6-1998 to 29-6-2004; Recipient of a number of awards in the field of literature; Author of more than a dozen books; Died. Obit. on 18-7-2018.



*BAISHYA, SHRI BIRENDRA PRASAD: B.A. (Hons.), M.A. (Economics); A.G.P. (Assam); s. of Late Shri Kaliram Baishya; b. January 29, 1956; m. Shrimati Bandita Baruah Baishya, 1 d.; Member, (i) Lok Sabha, 1996-97 and (ii) Rajya Sabha, 10-4-2008 to 9-4-2014 and 15-6-2019 onwards; Union Cabinet Minister, Steel and Mines, June 1996-March 1998; Leader, Asom Gana Parishad (AGP) in Rajya Sabha, May 2008 to 2014.

Per. Add.: House No. 5, L.K.R.B. Road, Nabin Nagar, Guwahati-781024 (Assam).



BAJAJ, SHRI RAHUL: B.A. (Hons.), LL.B., M.B.A.; IND. (Maharashtra); s. of Shri Kamalnayan Bajaj; b. June 10, 1938; m. Shrimati Rupa Bajaj, 2 s. and 1 d.; Member, Rajya Sabha, 20-6-2006 to 4-7-2010; Awarded, (i) Padma Bhushan, (ii) Lokmanya Tilak Award, (iii) Honorary Doctorates by Rani Durgavati Vishwa Vidyalaya and Indian Institute of Technology (IIT), Roorkee and (iv) Alumni Achievement Award by Harvard Business School and many other awards.

Per. Add.: 4, Bajaj Vihar, Akurdi, Pune-411035 (Maharashtra).

*BAJPAI, DR. ASHOK: B.Sc., LL.B., Diploma in Public Administration, M.A. (Public Administration), M.A. (Political Science), Ph.D. (Public Administration); B.J.P. (Uttar Pradesh); s. of Late Shri Gokaran Nath Bajpai; b. February 20, 1949; m. Dr. Sudha Bajpai, 3 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1977-80, 1980-85, 1985-89, 1989-91, 1993-95, 1996-2002 and 2002-2007 (seven terms), (ii) Uttar Pradesh Legislative Council, Jan. 2015-Sept. 2017 and (iii) Rajya Sabha, 3-4-2018 onwards; Minister of State, Higher Education and Skill Development, Government of Uttar Pradesh, 1978-80; Minister of Education, Government of Uttar Pradesh, 1989-91; Minister of Food Supply, Government of Uttar Pradesh, 2003-2004; Minister of Agriculture, Government of Uttar Pradesh, 2004-2007; Chairman Committee on Public Undertakings, Uttar Pradesh Legislative Assembly, 1994-95; Author of some books.



Per. Add.: C-23, Butlar Palace Colony, Lucknow-226001 (Uttar Pradesh).

*BAJWA, SHRI PARTAP SINGH: B.A.; I.N.C. (Punjab); s. of Sardar Satnam Singh Bajwa; b. January 29, 1957; m. Sardarni Charanjit Kaur, 1 s.; Member, (i) Punjab Legislative Assembly (three terms), 1992-97, 2002-07 and 2007-09, (ii) Lok Sabha, 2009-2014 and (iii) Rajya Sabha, 10-4-2016 onwards; Minister of State, Information and Public Relations, Government of Punjab, 1994-95, Cabinet Minister, P.W.D., B&R, Information and Public Relations, Government of Punjab, 1995-96; Cabinet Minister, Judiciary, Jails, etc., Government of Punjab, 1996-97; Cabinet Minister, P.W.D., B&R, School Education, Government of Punjab, 2002-07.



Per. Add.: H. No. 7, Sector 8-A, Chandigarh-160009.

BAJWA, SHRI T. S.: Intermediate; P.D.P. (Jammu & Kashmir); s. of Shri Phalla Singh; b. December 15, 1956; m. Shrimati Manjeet Kaur, 2 s. and 2 d.; Member, Rajya Sabha, 26-11-2002 to 25-11-2008.

Per. Add.: Village Kangdhar, Tehsil R.S. Pura, District Jammu (Jammu and Kashmir).



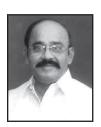


BAJWA, SHRI VARINDER SINGH: M.A. (Political Science); S.A.D. (Punjab); s. of Shri Balwant Singh Bajwa; b. February 15, 1945; m. Shrimati Jagjit Kaur, 3 d.; Member, Rajya Sabha, 10-4-2004 to 9-4-2010.

Per. Add.: 652, Model Town, Hoshiarpur (Punjab).



BAKHT, SHRI SIKANDER: B.Sc.; B.J.P. (Madhya Pradesh); s. of Shri H.M. Yusuf; b. August 24, 1918; m. Shrimati Raj Sharma, 2 s.; Was Member, (i) Metropolitan Council, Delhi and (ii) Lok Sabha, 1977-79; Union Minister of Works and Housing, Urban Affairs and Employment and External Affairs, Industry, 1977-79, 1996, 1998-99; Member, Rajya Sabha, 10-4-1990 to 9-4-1996 and 10-4-1996 to 9-4-2002; Leader of the House, Rajya Sabha, 1998-99, Leader of the Opposition, Rajya Sabha, 1992-98; Chairman, (i) Committee on Commerce, 1999-2002 and (ii) Joint Parliamentary Committee on Functioning of Wakf Board, 2000-02; Vice-President/ General Secretary, All India Bhartiya Janata Party; Died. Obit. on 4-6-2004.



BALAGANGA, SHRI N.: B.A.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri Narayanan; b. June 10,1950; m. Shrimati Chandrika, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-2008 to 2-4-2014.

Per. Add.: 50/57, Thulasingam Street, Pudupet, Chennai-600002 (Tamil Nadu).



BALAGOPAL, SHRI K. N.: M.Com., LL.B., LL.M.; C.P.I. (M) (Kerala); s. of Shri P.K. Narayana Panicker; b. July 28, 1963; m. Shrimati Asha Prabhakaran, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-2010 to 2-4-2016.

Per. Add.: (i) Sreenikethan, Mavanal, P.O. Kalanjoor-689694 (Kerala)(ii) N.S. Mandiram, Polayathodu, P.O. Pattathanam, Kollam (Kerala).

BALAN, SHRI M. C.: B.A., B.L.; A.D.M.K. (Tamil Nadu); s. of Shri B. Chithambaranathan; b. July 6, 1933; m. Shrimati Vasantha Balan, 3 s. and 2 d.; Member, (i) Madras Legislative Assembly, 1967-71 and (ii) Rajya Sabha, 3-4-1972 to 2-4-1978.

Per. Add.: Water Tank Road, Nagercoil (Tamil Nadu).



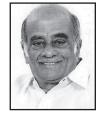
BALANANDAN, SHRI E.: Studied upto Matriculation; C.P.I. (M) (Kerala); s. of Shri Raman; b. June 16, 1924; m. Shrimati Sarojiny, 1 s. and 3 d.; Member, (i) Kerala Legislative Assembly, 1967-77, (ii) Lok Sabha, 1980-84 and (iii) Rajya Sabha, 2-7-1988 to 1-7-1994 and 2-7-1994 to 1-7-2000; President, Secretary and Treasurer of CITU, 1979-1991; Author of a book on Silent Valley; Died. Obit. on 12-02-2009.



BALARAM, SHRI N. E.: Studied upto Middle; C.P.I. (Kerala); s. of Shri Narayanan; b. November, 1920; m. Shrimati Pankajakshy, 2 s. and 2 d.; Member, Kerala Legislative Assembly, 1957-59 and 1970-78; Minister, Government of Kerala, 1971; Member, Rajya Sabha, 22-4-1985 to 21-4-1991 and 22-4-1991 to 16-7-1994; Died. Obit. on 25-7-1994.



*BALASUBRAMONIYAN, SHRI S. R. : B.A. (Hons.), B.L., M.A.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri Ramabadra Naidu; b. November 14, 1938; m. Shrimati B. Balamani, 2 d.; Member, (i) Tamil Nadu Legislative Assembly, 1989-91, 1991-96 and 2001-2006, (ii) Lok Sabha, 1996-98 and (iii) Rajya Sabha, 30-6-2016 onwards; Chief Whip, Congress Legislature Party, Tamil Nadu Legislative Assembly, 1989-91; Leader, Congress Legislature Party, 1991-96 and 2002-2006; Leader of Opposition, Tamil Nadu Legislative Assembly, 1991-96; Leader, Tamil Maanila Congress Legislature Party, 2001-2002; Union Minister of State for Personnel, Public Grievances and Pensions and Parliamentary Affairs, June 1996-April 1997 and May 1997-March 1998; Deputy Leader, AIADMK Party in Rajya Sabha, June 2016 onwards; Author of two books in Tamil.



Per. Add.: 7/293, Sultanpet, Taluk Sulur, Coimbatore-641669 (Tamil Nadu).



BALBIR SINGH, SHRI: B.A., LL.B.; Congress (I) (Punjab); s. of Shri Naginder Singh; b. December 5, 1938; m. Shrimati Balbir Kaur, 1 s. and 1 d.; Member, Punjab Legislative Assembly, 1972-77; Minister, Government of Punjab, 1973-77; Member, Rajya Sabha, 10-4-1992 to 9-4-1998; Died. Obit. on 28-2-2008.



BALDEV PRAKASH, DR.: M.B.B.S.; B.J.P. (Uttar Pradesh); s. of Dr. Ram Dass; b. October 26, 1922; m. Shrimati Kamla Shaliwan, 2 s. and 1 d.; Member, Punjab Legislative Assembly, 1957-69 and 1974-77; Minister of Finance, Government of Punjab, 1967; Member, (i) Lok Sabha, 1977-79 and (ii) Rajya Sabha, 5-7-1992 to 17-11-1992; President, Punjab State Jan Sangh, 1964-74; Died. Obit. on 24-11-1992.



BALESHWAR DAYAL, SHRI: Janata Party (Madhya Pradesh); s. of Shri Shiv Shanker Lal; m. Shrimati Savitri; Member, Rajya Sabha, 14-7-1977 to 9-4-1978 and 10-4-1978 to 9-4-1984; President, All India Samyukta Socialist Party, 1973; Died. Obit. on 22-2-1999.



BALI, SHRIMATI VYJAYANTIMALA: Matric; NOM.; I.N.C.; d. of Shri M.D. Raman; b. August 13, 1933; m. Dr. C.L. Bali (since deceased), 1 s.; Member, (i) Lok Sabha, 1984-89 and 1989-91 and (ii) Rajya Sabha, 27-8-1993 to 26-8-1999; Recipient of Padma Shri Award in 1968, Sangeet Natak Akademi Award in 1982 and several other awards; Author of 'Nava Sandhi' on Temple Ritual Dance.

Per. Add.: 80, C.P. Ramasamy Road, Alwarpet, Chennai-18 (Tamil Nadu).



BALIHARI BABU, SHRI: Intermediate; S.P. (Uttar Pradesh); s. of late Shri Jagdev; b. December 20, 1950; m. Shrimati Sita Devi, 2 s. and 8 d.; Member, Rajya Sabha, 3-4-2006 to 12-6-2009.

Per. Add.: (i) Village Rammopur, P.O. Nauhra, Tehsil Phoolpur, Distt. Azamgarh (Uttar Pradesh) and (ii) Mohalla Haribanshpur, P.O. Sadar, Distt. Azamgarh (Uttar Pradesh).

BALMIK, SHRI ACHCHHEY LAL: Junior High School; Congress (I) (Uttar Pradesh); s. of Shri Angnoo Ram Balmik; b. 1938; m. Shrimati Chhaya Devi Balmik, 2 s. and 7 d.; Member, Rajya Sabha, 31-1-1985 to 4-7-1986.

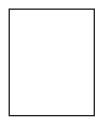
Per. Add.: 22, Balmiki Puri, Iradat Nagar, Daliganj, Lucknow-07 (Uttar Pradesh).



BALMIKI, SHRI KRISHAN LAL: Higher Secondary; B.J.P. (Rajasthan); s. of Late Shri Jamna Lal Balmiki; b. July 10, 1942; m. Shrimati Shakuntla Balmiki, 2 s. and 1 d.; Member, Rajya Sabha, 4-4-2006 to 21-4-2010; Died. Obit. on 21-4-2010.



BALMIKI, SHRI SHIV LAL: Congress (I) (Uttar Pradesh); Member, Rajya Sabha, 16-9-1981 to 2-4-1982; Died. Obit. on 14-12-2016; [Other details not available].



BALMUCHU, DR. PRADEEP KUMAR: M.Com., Ph.D.; I.N.C. (Jharkhand); s. of Late Shri Augustin Balmuchu; b. July 26, 1957; m. Shrimati Asha Balmuchu, 2 d.; Member, (i) Rajya Sabha, 4-5-2012 to 3-5-2018 and (ii) Bihar Legislative Assembly, 1995-2000; Minister, Planning and Development, Government of Bihar, 2000; Speaker, Jharkhand Vidhan Sabha, 2006.



Per. Add.: (i) 1204, B Block, Sonari-831011, Jamshedpur (Jharkhand) and (ii) H.No. 95/A, Kharbanda, Mohalisole, Dhalbhumgar, East Singhbhum-832302 (Jharkhand).

BALRAM DAS, SHRI: M.A., LL.B.; Congress (I) (Madhya Pradesh); s. of Shri Durga Das; b. March 7, 1931; m. Shrimati Ram Kumari, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1970 to 2-4-1976 and 3-4-1976 to 2-4-1982.



Per. Add.: A-79, Ashok Vihar, Phase-I, Delhi and (ii) Nehru Basti, Gurh Road, Rewa, Madhya Pradesh.



BALU, SHRI T. R.: B.Sc., L.C.E.; D.M.K. (Tamil Nadu); s. of Shri Rajuthevar; b. June 15, 1941; m. Shrimati T.R.B. Porkodi, 3 s. and 2 d.; Member, (i) Rajya Sabha, 30-6-1986 to 29-6-1992 and (ii) Lok Sabha, 1996-1997, 1998-1999, 1999-2004, 2004-2009 and 2009-2014, 2019 onwards; Union Minister of State, Petroleum and Natural Gas, 1996-98; Union Cabinet Minister, Environment and Forests, 13 Oct. 1999-21 Dec. 2003; Union Cabinet Minister, Shipping, Road Transport and Highways, 22 May 2004-22 May 2009.

Per. Add.: 28, United India Colony, First Cross Street, Kodambakkam, Chennai-600024 (Tamil Nadu).



*BALUNI, SHRI ANIL: B.Com.; B.J.P. (Uttarakhand); s. of Late Shri Pitamber Dutt Baluni; b. Dec. 2, 1970; m. Shrimati Deepti Joshi, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-2018 onwards.

Per. Add.: A-2, Pine Wood Tower, Nainital Road, Kathgodam, Haldwani Distt. Nainital (Uttarakhand).



BALYAWI, SHRI GULAM RASOOL: Fazilat; J.D. (U) (Bihar); s. of Shri Sagir Ahmad; b. May 21, 1969; m. Shrimati Shakila Khatoon, 1 s.; Member, Rajya Sabha, 23-6-2014 to 7-7-2016.

Per. Add.: Edara-E-Sharia, Sultan Ganj, P.O. Mahendru, Patna-800006 (Bihar).



BANAMALI BABU, SHRI: B.A., B.L.; Congress (I) (Orissa); s. of Shri Gokul Chandra Babu; b. March 9, 1918; m. Shrimati Saroj Kumari, 4 s. and 2 d.; Member, Orissa Legislative Assembly, 1961-71; Minister, Government of Orissa, till 1967; Member, (i) Lok Sabha, 1971-76 and (ii) Rajya Sabha, 3-4-1982 to 2-4-1988; Died. Obit. on 30-11-1998.

BANARSI DAS, SHRI: Janata Party (Uttar Pradesh); s. of Shri Ranjeelal; b. July 8, 1912; m. Shrimati Widyawati Devi, 5 s. and 6 d.; Member, Uttar Pradesh Legislative Assembly, 1946-67; Parliamentary Secretary and Minister, Government of Uttar Pradesh, 1952-57 and 1962-67; Member, Rajya Sabha, 3-4-1972 to 28-6-1977; Pro-tem Chairman, Rajya Sabha, March 24-30, 1977; General Secretary, U.P.C.C., 1960-69; President, U.P.C.C. (O), 1970; Died. Obit. on 5-8-1985.



*BANDA PRAKASH, DR.: M.A., Ph.D.; T.R.S. (Telangana); s. of Shri Satyanarayana; b. February 18, 1954; m. Shrimati Anitha Prakash Banda, 1 d.; Municipal Councillor, Warangal Municipal Corporation, 1981-86; Member, Rajya Sabha 3-4-2018 onwards; Writer and Co-Editor of three books in Telugu.

Per. Add.: (i) 1-9-1233/3, Nandi Hills, Hanamkonda, Warangal-506001 (Telangana) and (ii) 506, Lahari Heights, Somajiguda, Hyderabad-500083 (Telangana).



BANDYOPADHYAY, SHRI D.: B.A. (Hons.) Economics, M.A. (Economics); A.I.T.C. (West Bengal); s. of Late Shri Debendra Nath Bandyopadhyay; b. October 1, 1931; m. Shrimati Krishna Bandyopadhyay, 2 d.; Member, Rajya Sabha, 19-8-2011 to 18-8-2017; Served in the Indian Administrative Service (I.A.S.), 1955-1989; Author of three books.



Per. Add.: (i) 58-C, Block-D, New Alipore, Kolkata-700053 (West Bengal) and (ii) GD-89, Sector-III, Salt Lake, Kolkata-700100 (West Bengal).

BANERJEE, SHRI B. N.: B.Sc. (Cal.), LL.B. (Cal.), LL.M. (London), Bar-at-Law; NOM.; s. of Shri Upendra Nath Banerjee; b. January 8, 1916; m. Shrimati Tulika Banerjee, 2 d.; Member, Rajya Sabha, 3-4-1976 to 2-4-1982; Secretary/Secretary-General, Rajya Sabha, 1963 to March 1976; Died. Obit. on 18-11-2002.





BANERJEE, SHRI JAHARLAL: B.A., B.T.; Congress (U) (West Bengal); s. of Shri Jyotish Chandra Banerjee; b. July 2, 1918; Bachelor; Member, (i) West Bengal Legislative Assembly, 1962-67 and (ii) Rajya Sabha, 10-7-1975 to 9-7-1981; Vice-President, West Bengal P.C.C., 1970-71; Died. Obit. on 17-1-1985.



*BANERJEE, SHRI RITABRATA: M.A. (English); IND. (West Bengal); s. of Shri Priya Bhushan Banerjee; b. November 15, 1979; m. Shrimati Urba Chaudhuri; Member, Rajya Sabha, 3-4-2014 onwards. *Per. Add.*: 86, Ramlal Bazar, Kishalay School Lane, Haltu, Kolkata-700078 (West Bengal)



BANERJEE, SHRI SATYAPRIYA: M.A., B.L.; All India Forward Bloc (Marxist) (West Bengal); s. of Shri Kumudinikanta Banerjee; b. August 25, 1893; m. Shrimati Protiva Debi, 1 s. and 1 d.; Member, (i) Bengal Legislative Assembly, 1937-45, (ii) Central Legislative Assembly, 1946-47 and (iii) Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 23-3-1957; Chairman, Marxist Forward Bloc; Secretary, Bengal P.C.C.; Died. Obit. on 25-3-1957.



BANERJEE, SHRI TARA SHANKAR: NOM.; s. of Shri Haridas Banerjee; b. July 22, 1898; m. Shrimati Uma Shashi Devi, 2 s. and 2 d.; NOM. Member, (i) West Bengal Legislative Council, 1952-60 and (ii) Rajya Sabha, 3-4-1960 to 2-4-1966; Recipient of Padma Shri, 1962; Author of a number of novels, short stories, dramas, essays, etc.; Died. Obit. on 15-11-1971.

BANGARU LAXMAN, SHRI: B.A., LL.B.; B.J.P. (Gujarat); s. of Shri B. Narsimha; b. March 17, 1939; m. Shrimati B. Susheela, 1 s. and 3 d.; Member, (i) Andhra Pradesh Legislative Council, 1985-86 and (ii) Rajya Sabha, 10-4-1996 to 9-4-2002; Union Minister of State holding portfolios of Planning, Programme Implementation and Railways, 1999-2001; Chairman, House Committee, Rajya Sabha, 1998-99 and 2001-02; President, Andhra Pradesh B.J.P. Unit, 1986-88; All India Vice-President, B.J.P.; General Secretary, State Janata Party, 1978 and State Unit of B.J.P., 1980-85; Secretary, (i) State Bharatiya Jana Sangh, 1973-77, (ii) All India B.J.P., 1987-95 and President, Bharatiya Janata Party, Aug. 2000-March 2001; Died. Obit. on 9-6-2014.



BANSAL, SHRI PAWAN KUMAR: B.Sc., LL.B.; Congress (I) (Punjab); s. of Late Shri Piara Lal Aggarwal (Tapa Wale); b. July 16, 1948; m. Shrimati Madhu Bansal, 2 s.; Member, (i) Rajya Sabha, 10-4-1984 to 9-4-1990 and (ii) Lok Sabha, 1991-1996, 1999-2004, 2004-2009 and 2009 to 2014; Vice-Chairman, Rajya Sabha, 1985-87; Whip, Congress (I) Parliamentary Party, Rajya Sabha, 1989-90; Minister of State, Ministry of Finance (Expenditure, Banking and Insurance), 29 Jan. 2006-22 May 2009; Minister of State, Parliamentary Affairs, 6 April 2008-22 May 2009; Union Cabinet Minister, Parliamentary Affairs, 28 May 2009-18 Jan. 2011 and 19 Jan. 2011-28 Oct. 2012; Union Cabinet Minister, Water Resources, 14 June 2009-18 Jan. 2011 and July 2011-28 Oct. 2012; Union Cabinet Minister, Science and Technology and Earth Sciences, 19 Jan. 2011-19 July 2011; Union Cabinet Minister, Railways, 28 Oct. 2012-11 May 2013.



Per. Add.: H. No. 64, Sector 28-A, Chandigarh-160002.

BANSI LAL, SHRI: B.A., LL.B.; IND. (Haryana); s. of Choudhary Mohar Singh; b. August 26, 1927; m. Shrimati Vidya Devi, 2 s. and 4 d.; Member, Haryana Legislative Assembly, 1967-68, 1968-72 and 1972-75; Chief Minister, Haryana, May 1968-Nov. 1975; Member, Rajya Sabha, 3-4-1960 to 2-4-1966 and 3-4-1976 to 7-1-1980; Union Minister of Defence, Dec. 1975-March 1977; Died. Obit. on 10-5-2006.





BARBORA, SHRI GOLAP: S.S.P. (Assam); s. of Shri Kamal Barbora; b. 1926; m. Shrimati Ajalitara Barbora, 3 s.; Member, Rajya Sabha, 3-4-1968 to 2-4-1974; Joint Secretary, Secretary and Chairman, Assam State Socialist Party, 1955-65; Died. Obit. on 22-3-2006.



(Orissa).

BARIK, SHRI RAHASBIHARI: B.Sc., LL.B.; J.D. (Orissa); s. of Shri Bhagabata Barik; b. October 10, 1942; m. Shrimati Santi Lata Barik, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1994 to 2-4-2000. *Per. Add.*: At. Kholopa, Post Office-Dimbrimunda, District Keonjhar



BARLINGAY, DR. WAMAN SHEODAS: M.A., Ph.D. (London), Bar-at-Law; Congress (Maharashtra); s. of Shri Sheodas Krishna Barlingay; b. January 15, 1904; m. Shrimati Ramabai, 2 s. and 3 d.; Minister, Government of Madhya Pradesh, 1946-52; Member, Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 2-4-1962; Died. Obit. on 20-11-1991.



BARMAN, SHRI DEBENDRA NATH: School Final and Junior B.T.; C.P.I. (M) (West Bengal); s. of Shri Makhan Chandra Barman; b. November 8, 1943; m. Shrimati Sumila Barman, 3 s. and 2 d.; Member, Rajya Sabha, 10-7-1981 to 9-7-1987.

Per. Add.: Village Balakuthi, Post Office Balakuthi, District Cooch Behar (West Bengal).



BARMAN, SHRI PRASENJIT: B.A., LL.B.; Congress (I) (West Bengal); s. of Shri Chandra Mohan Barman; b. October 1, 1934; m. Shrimati Radharani Barman, 4 s. and 2 d.; Member, (i) West Bengal Legislative Assembly, 1967-68 and 1969-70 and (ii) Rajya Sabha, 3-4-1976 to 2-4-1982.

Per. Add.: Debibari, Post Office & District Cooch Behar (West Bengal).

BARONGPA, SHRI SUSHIL: M.A.; Congress (I) (Himachal Pradesh); s. of Shri Gonbo Barongpa; b. March 10, 1947; m. Shrimati Dawa Dolma, 1 s.; Member, Rajya Sabha, 3-4-1988 to 2-4-1994 and 3-4-1994 to 2-4-2000; Vice-Chairman, Himachal Pradesh SC & ST Development Corporation; Convenor, Himachal Pradesh Congress Committee.

Per. Add.: Village and Post Office Keylong, District Lahaul and Spiti (Himachal Pradesh).

BAROOAH, SHRI LILA DHAR: Congress (Assam); s. of Shri Giridhar Barooah; b. March 8, 1908; m. Shrimati Girija Barooah, 3 s. and 1 d.; Member, Rajya Sabha, 27-8-1958 to 2-4-1960 and 3-4-1960 to 2-4-1966; Died. Obit. on 19-2-1973.



BAROT, SHRI JAYANTILAL: S.S.C., Wireless Telecommunication Certificate; B.J.P. (Gujarat); s. of Shri Sitarambhai; b. August 24, 1942; m. Shrimati Hansaben, 2 s. and 2 d.; Member, Rajya Sabha, 10-4-2002 to 9-4-2008; Secretary, Bharatiya Janata Party, Gujarat, 1990-95; Vice-President, Bharatiya Janata Party, Gujarat, 1995-98; Chairman, Gujarat Khadi and Village Industries Board, 1998-2002; Died. Obit. on 15-12-2017.



BARTHAKUR, SHRIMATI USHA: B.A., B.T.; Congress (Assam); d. of Shri Lakshmi Prasad Baruah; b. 1912; m. Shri Chandra Nath Barthakur, 2 s. and 2 d.; Member, Assam Legislative Assembly, 1952-62; Minister, Government of Assam, 1957-58; Member, Rajya Sabha, 3-4-1966 to 2-4-1972; Author of a book on Gandhiji in Assamese; Died. Obit. on 26-8-1993.



BARUPAL, SHRIMATI JAMANA DEVI: Hindi Ratan (Matric equivalent); I.N.C. (Rajasthan); d. of Late Shri Panna Lal Barupal; b. August 15, 1934; m. Shri Kesari Chandji (since deceased), 1 s. and 1 d.; Member, Rajya Sabha, 4-4-2000 to 3-4-2006; was honoured with 'Medhwal Samaj Ratna'; Was awarded, (i) 'Beerangana Jhalkari Bai' award by Bharatiya Dalit Sahitya Academy and (ii) Mahila Shiromani Samman, 2003; Author of a book 'Akhar Preranageet, 1997-98'; Died. Obit. on 9-11-2010.





BASAR, SHRI TODAK: B.A.; Congress-NOM.; s. of Shri Mito Basar; b. 1941; m. Shrimati Sende Basar, 2 s. and 1 d.; Member, (i) North-East Frontier Agency Council, Arunachal Pradesh, 1968-72 and (ii) Rajya Sabha, 27-5-1972 to 26-5-1978; General Secretary, Arunachal Pradesh *Ad hoc* PCC, 1972-76; Died. Obit. on 25-7-1994.



BASAVAPUNNAIAH, SHRI MAKKINENI: Communist (Andhra Pradesh); s. of Shri Venkatappaiah; b. December 14, 1914; m. Shrimati Jagadamba, 1 s.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954, 3-4-1954 to 2-4-1960 and 3-4-1960 to 2-4-1966; Died. Obit. on 27-4-1992.



BASAVARAJ, SHRI H. R.: Studied upto SSLC; Congress (I) (Karnataka); s. of Shri Hirehal Ramaiah; b. January 21, 1921; m., (i) Shrimati H.B. Saranamma and (ii) Shrimati Vasanthi Devi, 3 s. and 2 d.; Member, Rajya Sabha 10-4-1978 to 17-1-1980; Died. Obit. on 19-4-1999.



BASAVARAJU, SHRI M.: Intermediate; Congress (I) (Karnataka); s. of Shri Hasan Muddanna; b. November 1, 1927; m. Shrimati Chikkananjammanni, 4 s. and 2 d.; Member, (i) Karnataka Legislative Assembly, 1967-72 and (ii) Rajya Sabha, 3-4-1980 to 2-4-1986; Died. Obit. on 10-5-1994.



BASHA, SHRI S. M. LALJAN: S.S.C.; T.D.P. (Andhra Pradesh); s. of Shri S.M.Tajuddin Ahmed; b. August 2, 1956; m. Shrimati Razia Begum, 1 s. and 4 d.; Member, (i) Lok Sabha, 1991-96 and (ii) Rajya Sabha, 10-4-2002 to 9-4-2008; Chairman, Joint Parliamentary Committee on Wakf, Jan. 2006 to 2008; Was General Secretary, Telugu Desam Party; Died. Obit. on 19-8-2013.

BASHEER, SHRI THALEKKUNNIL: B.Sc., LL.B.; Congress (I) (Kerala); s. of Shri Meera Sahib; b. March 7, 1945; m. Shrimati Suhra Basheer; Member, (i) Kerala Legislative Assembly and (ii) Rajya Sabha, 20-7-1977 to 21-4-1979 and 22-4-1979 to 29-12-1984.

Per. Add.: Thalekkunnil House, Pullampara Post Office, Vejaramoodu, Trivandrum (Kerala).



BASU, SHRI CHITTA: B.Sc., M.A.; A.I.F.B. (West Bengal); s. of Shri Benode Behari Basu; b. December 25, 1925; Bachelor; Member, (i) West Bengal Legislative Assembly, 1957-62, (ii) Rajya Sabha, 3-4-1966 to 2-4-1972 and 2-12-1985 to 27-11-1989 and (iii) Lok Sabha, 1977-79 and 1980-84; Died. Obit. on 19-11-1997.



BASU, SHRI NILOTPAL: Mechanical Engineering; C.P.I. (M) (West Bengal); s. of Shri Amal Kumar Bose; b. December 31, 1956; m. Shrimati Susmita Basu, 2 d.; Member, Rajya Sabha, 3-4-1994 to 2-4-2000 and 3-4-2000 to 2-4-2006; Chairman, Committee on Transport, Tourism and Culture, Aug. 2003-Feb. 2004 and Aug. 2004-2006; Vice-Chairman, Rajya Sabha, July 2000-July 2004; Chief Whip, C.P.I.(M), Rajya Sabha, April 1989-2003; Leader, C.P.I.(M), Rajya Sabha, 2003-2006; Editor of 'Students Struggle', 1986-89.



Per. Add.: S-3/4, Sravani Abuson, F.C. Block, Sector-III, Bidhan Nagar, Kolkata-700091 (West Bengal).

BASU, SHRI SANTOSH KUMAR: M.A., B.L.; Congress (West Bengal); s. of Shri Rajchandra Basu; b. January, 1890; m. Shrimati Indumati Basu, 3 s.; Member, (i) Bengal Legislative Council, 1928 and (ii) Bengal Legislative Assembly, 1937-45; Minister, Government of Bengal, 1941-43; Member, Rajya Sabha, 3-5-1957 to 2-4-1958 and 3-4-1958 to 2-4-1964; Deputy High Commissioner for India in Pakistan at Dacca, 1948-50; Author of a few books; Died.





BASUMATARI, SHRI DHARANIDHAR: Congress (I) (Assam); s. of Shri Lakhmi Ram Basumatari; b. April 29, 1914; m. Shrimati Narmada Basumatari, 4 s.; Member, (i) Assam Legislative Assembly, 1946-56, (ii) Constituent Assembly, 1946-52, (iii) Lok Sabha, 1957-62, 1962-67, 1967-70 and 1971-77 and (iv) Rajya Sabha, 15-6-1983 to 14-6-1989; Chairman, Parliamentary Committee on, (i) Welfare of the Scheduled Castes and Scheduled Tribes, 1968-70 and 1972-74 and (ii) Offices of Profit, 1975-77; President, Assam P.C.C. (I), 1983-85; Died. Obit. on 26-7-1993.



BASUMATARY, SHRI AMRIT LAL: M.A., LL.B.; Congress (S) (Assam); s. of Shri Surendra Nath Basumatary; b. February 1, 1942; m. Shrimati Anurani Basumatary, 3 s. and 2 d.; Member, (i) Assam Legislative Assembly, 1985-89 and (ii) Rajya Sabha, 15-6-1989 to 1-8-1991.

Per. Add.: Gossaigaon Town, Post Office Gossaigaon, Kokrajhar (Assam).



BASU RAY, SHRI SUNIL: Matric; C.P.I. (M) (West Bengal); s. of Shri Dhirendra Nath Basu Ray; b. March, 1925; m. Shrimati Nilima Basu Ray, 1 d.; Member, (i) West Bengal Legislative Assembly, 1969, 1971 and 1977 and (ii) Rajya Sabha, 10-7-1987 to 9-7-1993; General Secretary, All India Coal Workers' Association; Author of a few books in Bengali.

Per. Add.: K. S. Road, Railpara, Asansol (West Bengal).



BATRA, SHRI SHADI LAL: B.Com., LL.B.; I.N.C. (Haryana); s. of Shri Aishi Lal Batra; b. January 2, 1940; m. Shrimati Kanta Batra, 3 d.; Member, (i) Haryana Legislative Assembly, 2000-2005 and 2005-2009 and (ii) Rajya Sabha, 4-8-2009 to 2-4-2012 and 3-4-2012 to 2-4-2018; Chairman, Estimates Committee, Haryana Legislative Assembly, 2005-2006; Chairman, Haryana Agriculture Marketing Board, 2006-2009.

Per. Add.: 609/23, D.L.F. Colony, Rohtak-124001 (Haryana).

BEED, SHRI INDRA BHUSAN: Congress (West Bengal); s. of Shri Sashi Bhusan Beed; b. January 7, 1899; Married, 1 s. and 2 d.; Member, Rajva Sabha, 3-4-1952 to 2-4-1956; Died.



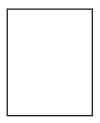
BEHERA, SHRI SHASHI BHUSAN: Graduate; B.J.D. (Odisha); s. of Late Shri Madhusudan Behera; b. February 12, 1953; m. Shrimati Suprabha Kumari Mohanty, 1 s. and 1 d.; Member, (i) Odisha Legislative Assembly, 2004-2009 and (ii) Rajya Sabha, 2-7-2010 to 28-5-2014; Leader, B.J.D., Rajya Sabha, Aug. 2012-2014; Awarded, Best Youth Legislator Award-2005 (Utkalmani Gopabandhu Pratibha Samman).



Per. Add.: Nuapatna, P.O. Banguari, *Via*-Fulnakhara, Distt.-Khurda-754001 (Odisha).

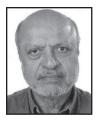
BEHRING, SHRI B. D.: J.D. (Manipur), 10-4-1990 (resigned the same day without taking oath and seat).

Per. Add.: Khambathel Village, Post Office Sugnu (Manipur).



BEKAL UTSAHI, SHRI: Entrance, Visharad (Hindi) and Adeeb Mahir, Kamil and Munshi (Urdu); Congress (I) (Uttar Pradesh); s. of Mohammed Jafar Khan Lodi; b. June 1, 1928; m. Shrimati Soghara Begum, 2 s. and 4 d.; Member, Rajya Sabha, 5-7-1986 to 4-7-1992; Recipient of Padma Shri, 1976 and several other literary awards; Author of a number of books in Hindi and Urdu; Vice-President, All India Writers and Journalists Forum; General Secretary, All India Quami Ekta Committee; Secretary, National Writers Forum; Died. Obit. on 5-12-2016.





BENEGAL, SHRI SHYAM: NOM.; s. of Shri Shridhar Benegal; b. December 14, 1934; m. Shrimati Nira Mukherji Benegal, 1 d.; Member, Rajya Sabha, 16-2-2006 to 15-2-2012; Chairman, Film and Television Institute of India, Pune,1980-83 and 1989-92; Director, National Film Development Corporation, 1980-86; Awarded, (i) Padma Shri, 1976, (ii) State Prize, USSR, 1985, (iii) Soviet Land Nehru Award, 1989, (iv) Padma Bhushan, 1991, (v) Indira Gandhi National Integration Award, 2004 and (vi) Dadasaheb Phalke Award, 2005; received approximately 14 awards for advertising films; Conferred, honorary degree of D.Litt. by Jamia Millia Islamia, 2007.

Per. Add.: 103, Sangam, Dr. G. Deshmukh Marg, Peddar Road, Mumbai-400026 (Maharashtra).



BENIWAL, SHRIMATI VIDYA: 8th Standard (Hindi); J.D. (S) (Haryana); d. of Shri Arjun Ram; b. 1944; m. Ch. Jagdish Kumar Beniwal, 1 s. and 3 d.; Member, (i) Haryana Legislative Assembly, 1987-90 and (ii) Rajya Sabha, 10-4-1990 to 9-4-1996.

Per. Add.: Village and Post Office Darba Kalan, District Sirsa (Haryana).



BERNARD, SHRI A.W. RABI: B.A. (Journalism and Mass Communication), Certificate in Radio Management and Sales, Investigative Journalism, M.A. (Communications); A.I.A.D.M.K. (Tamil Nadu); s. of Shri M. Arokiaswamy; b. February 3, 1959; m. Shrimati T. Berneth Premila, 3 d.; Member, Rajya Sabha, 19-7-2011 to 29-6-2016; Author of a book, Tsunami Relief and Rehabilitation, 2006

Per. Add.: 31, Dr. B. Narasimhan Salai, T. Nagar, Chennai-600017 (Tamil Nadu).



BERWA, SHRI JAMNALAL: Congress (I) (Rajasthan); s. of Shri Nanag Ram; b. August, 1933; m. Shrimati Rukmani Devi, 4 s. and 2 d.; Member, (i) Lok Sabha, 1967-70 and (ii) Rajya Sabha, 10-4-1972 to 9-4-1978; Died on 29-5-1999.

BHABHRA, SHRI HARI SHANKAR: B.A., LL.B.; Prabhakar (Hindi); B.J.P. (Rajasthan); s. of Shri Mannalalji Bhabhra; b. August 6, 1928; m. Shrimati Yashoda Devi, 2 s. and 3 d.; Member, Rajya Sabha, 10-4-1978 to 9-4-1984; President, Rajasthan B.J.P., 1980.

Per. Add.: 49, Civil Lines, Jaipur (Rajasthan).



BHADAURIA, SHRIMATI SARLA: Vanita (Wardha Ashram), Visharad, Sahitya Ratna (Sahitya Sammelan, Prayag) and Diploma in Montessori; S.S.P. (Uttar Pradesh); d. of Thakur Suryabhakta Singh Chauhan; b. 1921; m. Shri Arjun Singh Bhadauria, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1964 to 2-4-1970; Died. Obit. on 10-5-2006.



BHADRAM, SHRI M. V.: C.P.I. (Andhra Pradesh); s. of Shri Brahmanandam; b. January 31, 1918; m. Shrimati Lakshmi, 2 s. and 1 d.; Member, (i) Madras Legislative Assembly, 1952-53, (ii) Andhra Pradesh Legislative Assembly, 1953-54 and (iii) Rajya Sabha, 3-4-1966 to 2-4-1972; Died. Obit. on 17-9-1991.



BHAGAT, SHRI GANAPAT HIRALAL: Studied upto Matric; IND. (Maharashtra); s. of Shri Hiralalji Gangadinji Bhagat; b. September 4, 1932; m. Shrimati Bindi Bai; Member, Rajya Sabha, 3-4-1978 to 2-4-1984; Died. Obit. on 25-7-1994.



BHAGWAN DIN, SHRI: High School; Congress (I) (Uttar Pradesh); s. of Shri Gorey Lal; b. April 1, 1916; m. Shrimati Sheela Devi, 9 s. and 6 d.; Member, (i) Constituent Assembly, 1946-50, (ii) Uttar Pradesh Legislative Assembly, 1946-52 and 1952-57 and (iii) Rajya Sabha, 3-4-1976 to 2-4-1982; Died. Obit. on 21-3-2002.





BHAGAWATI, SHRI B. C.: Congress (Assam); s. of Shri Durgeswar Sarma Bhagavati; b. March, 1907; m. Shrimati Bimal Devi, 4 s.; Member, (i) Assam Legislative Assembly, 1947-57 and (ii) Lok Sabha, 1957-70; Union Deputy Minister, holding portfolios of Transport and Communications and Works, Housing and Urban Development, May 1962 to March 1967; Chairman, House Committee, Lok Sabha, 1967-70; Member, Rajya Sabha, 10-4-1972 to 9-4-1978; President, Assam P.C.C.; President, INTUC, 1971; Author of a few books; Died. Obit. on 12-5-1997.



BHAJAN LAL, SHRI: F.A. (Intermediate in Arts); Congress (I) (Haryana); s. of Choudhary Kheraj; b. October 6, 1930; m. Shrimati Jasma Devi, 2 s. and 1 d.; Member, Haryana Legislative Assembly, 1968-86, 1991-98 and 2000-2009; Minister of State, Agriculture, Government of Haryana, 1970-75; Minister of State, Cooperation, Dairy Development, Animal Husbandary, Labour and Employment and Forests, Government of Haryana 1978-79; Chief Minister, Haryana, June, 1979-82 and 1982-86; Member, (i) Rajya Sabha, 2-8-1986 to 27-11-1989, and (ii) Lok Sabha, 1989-91, 1998-99 and 2009-2011; Union Minister, Environment and Forests, 1986-88 and Union Minister, Agriculture, 1988-89; Died. Obit. on 1-8-2011.



BHANDARE, SHRI MURLIDHAR CHANDRAKANT: B.Sc., LL.B.; Congress (I) (Maharashtra); s. of Shri Chandrakant Laxmikant Bhandare; b. December 10, 1928; m. Shrimati Sunanda Bhandare, 1 s. and 1 d.; Member, Rajya Sabha, 30-6-1980 to 2-4-1982, 3-4-1982 to 2-4-1988 and 3-4-1988 to 2-4-1994; President, (i) Supreme Court Bar Association, 1986-88, (ii) All India Confederation of General Insurance Employees' Federation.

Per. Add.: 352, Jagannath Shanker Sheth Road, Bombay (Maharashtra).



BHANDARI, SHRI SUNDER SINGH: M.A., LL.B.; B.J.P. (Rajasthan); s. of Dr. Sujan Singhji Bhandari; b. April 12, 1921; Bachelor; Member, Rajya Sabha, 3-4-1966 to 2-4-1972 (Rajasthan), 3-4-1976 to 2-4-1982 (U.P.) and 5-7-1992 to 26-4-1998 (Rajasthan); Chairman, (i) Committee on Petition, 1992-94 and (ii) Committee on Transport and Tourism, 1996-97; Governor of, (i) Bihar State, 1995-98 and (ii) Gujarat State, March 1998-May 2005; General Secretary and All India General Secretary, erstwhile Bharatiya Jana Sangh, 1951-64 and 1967-77; Vice-President, B.J.P., 1980; Died. Obit. on 25-7-2005.

BHANDARY, PROF. RAM DEO: M.A. (Mathematics); R.J.D. (Bihar); s. of Late Shri Awadh Behari Bhandari; b. January 5, 1940; m. Shrimati Maya Devi, 3 s. and 3 d.; Member, Rajya Sabha, 8-7-1992 to 22-6-1998, 11-6-1998 to 9-4-2002 and 10-4-2002 to 9-4-2008; Secretary, Bihar State Unit of Lok Dal, 1980; National General Secretary, Janata Dal, 1995-97; Chief Whip, Janata Dal, Rajya Sabha, 1996-97; Chief Whip, Rashtriya Janata Dal, Aug. 1997-March 2001 and April 2002-April 2004; Leader, R.J.D., Rajya Sabha, April 2001-April 2002 and May 2004-2008. Died. Obit. on 11-12-2018.



BHANJ DEO, SHRI PRAFULLA CHANDRA: M.A. (Cantab.), F.R.A.I., F.R.A.S.; Ganatantra Parishad (Orissa); s. of Routrai Sahib Shridam Chandra Bhanj Deo; b. May 23, 1909; m., (i) Shrimati Prafulla Kumari Devi and (ii) Shrimati Tilottama Devi, 7 s. and 3 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 5-3-1959; Died. Obit. on 5-3-1959.



BHARADWAJ, SHRI RAMCHANDRA: Congress (I) (Bihar); s. of Shri Rameshwar Prasad Sinha; Member, Rajya Sabha, 7-7-1980 to 6-7-1986; Secretary, Bihar P.C.C.; Died. Obit. on 6-11-1987.



BHARATHI, SHRIMATI K. UDAYABHANU: B.Sc.; Congress (Kerala); d. of Shri S. Kouchupilla Panikkar; b. August 2, 1913; m. Shri A.P. Udaya Bhanu, 1 s. and 4 d.; Member, Rajya Sabha, 3-4-1954 to 2-4-1958 and 3-4-1958 to 2-4-1964; Author of 'From Kitchen to Parliament' (in Malayalam); Recipient of Kerala Sahitya Academy Award, 1960.



Per. Add.: Muthukulon, District Alleppey (Kerala).



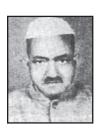
*BHARATHI, SHRI R. S.: B.A., B.L.; D.M.K. (Tamil Nadu); s. of Shri D.J. Raman; b. August 15, 1947; m. Dr. P.A. Sampurnam, 2 s.; Member, Rajya Sabha, 30-6-2016 onwards; Chairman, Alandur Municipality (four terms), 1986-91 and 1996-2009; Chairman, Chamber of Chairpersons of Municipalities, Tamil Nadu (two terms), 1996-2001 and 2001-2006.

Per. Add.: Door No. 18, 29th Street, Thillai Ganga Nagar, Nanganallur, Chennai-600061 (Tamil Nadu).



BHARDWAJ, SHRI HANS RAJ: M.A., LL.B., Doctor of Laws (*Honoris Causa*); I.N.C. (Madhya Pradesh); s. of Late Shri Jagan Nath Prasad Sharma; b. May 17, 1937; m. Shrimati Prafulata Bhardwaj, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-1982 to 2-4-1988, 3-4-1988 to 2-4-1994, 3-4-1994 to 2-4-2000, 3-4-2000 to 2-4-2006 and 3-4-2006 to 29-6-2009; Union Minister of State holding portfolios of Law and Justice, Planning and Programme Implementation and Law, Justice and Company Affairs, 1984-89 and 1991-96; Minister of Law and Justice, 22 May 2004-22 May 2009; Author of three books.

Per. Add.: Village Garhi Sampla, P.O. Sampla, Distt. Rohtak (Haryana).



BHARDWAJ, SHRI JAGANNATH: B.Sc.; Congress (I) (Himachal Pradesh); s. of Havaldar Pandit Lalji Ram; b. September 30, 1916; m. Shrimati Dhan Vanti, 1 s. and 2 d.; Member, Rajya Sabha, 10-4-1972 to 9-4-1978; Died. Obit. on 23-2-1987.



BHARDWAJ, SHRI SURESH: B.Sc., LL.B.; B.J.P. (Himachal Pradesh); s. of Shri Shardha Nand; b. March 15, 1952; m. Shrimati Sudha Bhardwaj, 2 s. and 1 d.; Member, Himachal Pradesh Legislative Assembly,1990-92; Chairman, Subordinate Legislation Committee, Himachal Pradesh Legislative Assembly, 1990-92; Chairman, State Expenditure Control and Resource Mobilisation Committee, 1991-93; Member, Rajya Sabha, 10-4-2002 to 9-1-2008; Was President and Vice-President, B.J.P., Himachal Pradesh.

Per. Add.: Set No. 1, Block-R, Housing Board Colony, Strawberry Hills, Shimla-171001 (Himachal Pradesh).

BHARGAVA, SHRI BHAGWAT NARAYAN: B.A., LL.B.; Congress (Uttar Pradesh); s. of Pandit Babulal Bhargava; b. November 25, 1891; m. Shrimati Shiva Devi Bhargava, 3 s. and 2 d.; Member, (i) Uttar Pradesh Legislative Council, 1923-30, (ii) Uttar Pradesh Legislative Assembly, 1936-45 and (iii) Rajya Sabha, 3-4-1960 to 2-4-1966; Author of a number of books in Hindi; Died. Obit. on 17-11-1980.



BHARGAVA, SHRI MAHABIR PRASAD: B.Sc.; IND. (Uttar Pradesh); s. of Pandit Shiva Dutt Bhargava; b. December 30, 1917; m. Shrimati Chandra Kanti Bhargava, 1 s. and 1 d.; Member, Rajya Sabha, 13-12-1956 to 2-4-1958, 3-4-1958 to 2-4-1964 and 3-4-1964 to 2-4-1970; Permanent Secretary, A.I.C.C., July 1949-Jan. 1957; Vice-Chairman, Rajya Sabha, 1960-61 and 1962-63; Died. Obit. on 24-2-1992.



BHARGAVA, SHRIMATI SHARDA: M.A.; Congress (Rajasthan); d. of Pandit Mukat Behari Lal Bhargava; b. May 7, 1912; m. Prof. Bhagwan Das Bhargava, 4 s. and 1 d.; Member, (i) Jaipur Legislative Council, 1945-49 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1956, 3-4-1956 to 2-4-1962 and 22-8-1963 to 2-4-1966; Vice-Chairman, Rajya Sabha, 1956-57; Died. Obit. on 21-10-1999.



*BHARTI, SHRIMATI MISHA: M.B.B.S.; R.J.D. (Bihar); d. of Shri Lalu Prasad; b. May 22, 1976; m. Shri Shailesh Kumar, 1 s. and 2 d.; Member, Rajya Sabha, 8-7-2016 onwards; Chief Whip, Rashtriya Janata Dal, Rajya Sabha.

Per. Add.: Neora Road, Khagaul, Patna-801105 (Bihar).



BHARTIA, SHRIMATI SHOBHANA: Senior Cambridge, B.A. (Hons.); NOM.; d. of Dr. K.K. Birla; b. January 4, 1957; m. Shri Shyam Bhartia, 2 s.; Member, Rajya Sabha, 16-2-2006 to 15-2-2012; Awarded, Padma Shri in 2005.

Per. Add.: 19, Friends Colony (West), New Delhi-110065.

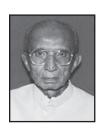




BHATIA, SHRI MADAN: B.A. (Hons.), M.A. (English) (Cantab.) and Punjab, Barrister-at-Law; Congress (I)-NOM.; s. of Shri Radha Kishan; b. August 21, 1929; m. Shrimati Mohini Bhatia; Member, Rajya Sabha, 27-9-1982 to 26-9-1988 and 25-11-1988 to 24-11-1994; Author of Public Services Law through the Cases; Died. Obit. on 5-8-2013.



BHATIA, SHRI VIRENDRA: LL.B., M.Com., M.A. (Sociology), Diploma in Labour Law; S.P. (Uttar Pradesh); s. of Late Shri V.P. Bhatia; b. April 22, 1947; m. Shrimati Saroj Bhatia, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-2006 to 24-5-2010; Advocate-General, Uttar Pradesh, Sept. 2003-March 2006 (accorded the status of a Cabinet Minister); Awarded, (i) Vidhi Ratna Samman, 2005 by the Kanpur Bar Association, Kanpur and (ii) National Law Day Award, 2005; Died. Obit. on 26-7-2010.



BHATT, SHRI BRAHMAKUMAR: B.A., LL.B.; I.N.C. (Gujarat); s. of Shri Ranchhodlal; b. October 8, 1921; m. Shrimati Virbala, 5 d.; Member, (i) Gujarat Legislative Assembly, 1957-66 and (ii) Rajya Sabha, 10-4-1996 to 9-4-2002; Was Vice-President, Gujarat Pradesh Congress Committee; Author of two books.

Per. Add.: A-17, Himatlal Park, Near Azad Society, Ambawadi, Ahmedabad-380015 (Gujarat).



BHATT, SHRIMATI ELA RAMESH: B.A., LL.B.; International Diploma in Labour and Co-operative (Israel); NOM.; d. of Shri Suman Bhatt; b. September 7, 1933; m. Shri Ramesh Manilal Bhatt, 1 s. and 1 d.; Member, Rajya Sabha, 12-5-1986 to 26-9-1988; Recipient of, (i) Magsaysay Award, 1977, (ii) Padma Shri, 1985 and (iii) Padma Bhushan, 1986 and several national and international awards; Author of books on problems of women.

Per. Add.: 5, Panchshil Society, Usmanpura, Ahmedabad (Gujarat).



BHATT, SHRI JITENDRABHAI LABHSHANKER: B.Com., F.C.A., Chartered Accountant; Congress (I) (Gujarat); s. of Shri Labhshanker G. Bhatt; b. March 29, 1927; m. Shrimati Jyotsna Devi, 1 s. and 4 d.; Member, Rajya Sabha, 14-8-1987 to 13-8-1993; Director, State Co-operative Union for four years.

Per. Add.: 12, Ashok Society, Surendra Nagar (Gujarat).

BHATT, SHRI NANABHAI: M.A., S.T.C.D. (Bombay); Congress (Saurashtra now Gujarat); s. of Shri Kalidas Bhatt; b. November, 1881; m. Shrimati Ajvali Bahen, 4 s. and 2 d.; Minister, Government of Saurashtra, 1948-49; Member, Rajya Sabha, 3-4-1952 to 2-4-1956; Author of a number of books.

Per. Add.: Lok Bharati, Sanosara, Saurashtra (Gujarat).



BHATT, SHRI NAND KISHORE: M.A., LL.B.; Congress (I) (Madhya Pradesh); s. of Shri Sidhnathji Bhatt; b. December 17, 1919; m. Shrimati Tara Priyadarshiny, 1 s. and 3 d.; Member, Rajya Sabha, 3-4-1966 to 2-4-1972, 10-4-1972 to 9-4-1978 and 30-6-1980 to 29-6-1986; President, INTUC, 1980-84; Died. Obit. on 21-02-2013.



BHATTACHARJEE, SHRI KAMALENDU: M.A. (English); Congress (I) (Assam); s. of Shri Kamini Mohan Bhattacharjee; b. March 1, 1946; m. Shrimati Sudeshna Bhattacharjee, 1 s. and 2 d.; Member, Rajya Sabha, 10-4-1984 to 9-4-1990.

Per. Add.: Subhas Nagar, Silchar, District Cachar (Assam).



BHATTACHARJEE, SHRI KARNENDU: B.A.; I.N.C. (Assam); s. of Late Shri Kumud Ranjan Bhattacharjee; b. May 2, 1938; m. Shrimati Nandini Bhattarcharjee, 2 d.; Member, (i) Assam Legislative Assembly, 1985-90 and (ii) Rajya Sabha, 10-4-1996 to 9-4-2002 and 10-4-2002 to 9-4-2008.

Per. Add.: Joy Kumar Road, Malugram, Silchar, District Cachar-788002 (Assam).



BHATTACHARJEE, SHRI NEPALDEV: B.Sc.; C.P.I. (M) (West Bengal); s. of Shri Adityadev Bhattacharjee; b. December 19, 1950; Bachelor; Member, Rajya Sabha, 28-9-1981 to 2-4-1982 and 3-4-1982 to 2-4-1988.

Per. Add.: 45, West Ghoshpara Road, Post Office Bhatpara, District 24-Parganas (West Bengal).





BHATTACHARJEE, PROF. SAURIN: M.A.; R.S.P. (West Bengal); s. of Shri Satyendranath Bhattacharyya; b. January 30, 1926; m. Shrimati Mira Bhattacharya, 1 d.; Member, Rajya Sabha, 3-4-1978 to 2-4-1984 and 3-4-1988 to 2-4-1994; Author of text books on History; Died. Obit. on 30-4-1997.



BHATTACHARYA, SHRI G. C.: B.A., LL.B.; Democratic Socialist Party (Uttar Pradesh); s. of Shri J. N. Bhattacharya; b. June, 1931; m. Shrimati Archana Bhattacharya, 2 s. and 2 d.; Member, Rajya Sabha, 3-4-1978 to 2-4-1984; Vice-President, INTUC; Died. Obit. on 30-11-1998.



BHATTACHARYA, SHRIMATI ILA: B.A.(Hons.); C.P.I. (M) (Tripura); d. of Shri Jatindra Mohan Banerjee; b. September 25, 1921; m. Shri Narendra Nath Bhattacharya, 2 s. and 5 d.; Member, Rajya Sabha, 3-4-1980 to 2-4-1986; Died. Obit. on 5-5-2010.



BHATTACHARYA, SHRI JAYANTA: M. Com., LL.B.; IND. (West Bengal); s. of Late Shri Ranjit Bhattacharya; b. March 15, 1947; m. Shrimati Arundhuti Bhattacharya, 1 s.; Member, (i) Eleventh Lok Sabha, 1996-97 and (ii) Rajya Sabha, 3-4-2000 to 2-4-2006; Was Secretary, West Bengal Pradesh Congress Committee.

Per. Add.: B-21, C.I.T. Building, Singhee Bagan, Kolkata-700007 (West Bengal).

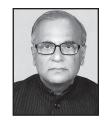


BHATTACHARYA, SHRI MANOJ: B.Sc., B.A.; R.S.P. (West Bengal); s. of Late Shri Madhab Chandra Bhattacharya; b. November 29, 1949; m. Shrimati Sukla Bhattacharya, 2 d.; Member, Rajya Sabha, 3-4-2000 to 2-4-2006; Was Chief Editor, Yubakantha (the voice of youth); Was Member, Editorial Board of Ganabarta, a political weekly published from Kolkata.

Per. Add.: Flat 3A, 99/1, Karaya Road, Kolkata-700019 (West Bengal).

(West Bengal).

*BHATTACHARYA, SHRI P.: B.A. (Hons.), M.A.; I.N.C. (West Bengal); s. of Late Shri Nirod Kumar Bhattacharya; b. January 24, 1945; m. Shrimati Anjana Bhattacharya, 1 d.; Member, (i) West Bengal Legislative Assembly, 1972-77, (ii) Lok Sabha, 1996-97 and (iii) Rajya Sabha, 19-8-2011 to 18-8-2017 and 19-8-2017 onwards; Minister of State, Labour, Government of West Bengal, 1972-May 1976; Chairman, Committee on Home Affairs, Sept. 2014-Aug. 2016. *Per. Add.*: 59 A, Palm Avenue, Flat No. 4, Ballygunge, Kolkata-700019



BHENDIA, SHRI JHUMUK LAL: B.A., LL.B.; I.N.C. (Chhattisgarh); s. of Shri C.S. Bhendia; b. January 25, 1931; m. Shrimati Saj Bhendia, 3 s. and 2 d.; Member, Madhya Pradesh Legislative Assembly, 1960-84 and 1989-93, Cabinet Minister, Government of Madhya Pradesh for three terms during, 1962-93; Member, Rajya Sabha, 30-6-1998 to 29-6-2004; Died. Obit. on 25-4-2016.



BHERON PRASAD, SHRI: B.A.; Congress (Madhya Pradesh); s. of Shri Ambika Prasad; b. February 6, 1900; m. Shrimati Sheelavati Devi, 2 s. and 1 d.; Minister, Bhopal State, 1947-48; Member, Rajya Sabha, 3-4-1952 to 2-4-1958.

Per. Add.: Near Kotwali, Bhopal (Madhya Pradesh).



BHIM RAJ, SHRI: B.A.; Congress (I) (Rajasthan); s. of Ch. Angad Raj; b. December 28, 1943; m. Shrimati Damyanti Devi, 2 s.; Member, (i) Rajasthan Legislative Assembly, 1972-77 and (ii) Rajya Sabha, 10-4-1978 to 9-4-1984 and 10-4-1984 to 9-4-1990; Chairman, House Committee, Rajya Sabha, 1986-88; Died. Obit. on 21-2-1994.



BHOLA PRASAD, SHRI: C.P.I. (Bihar); s. of Shri Ramrup Mahton; b. January 7, 1918; m. Shrimati Gita Devi, 4 s.; Member, Rajya Sabha, 3-4-1970 to 2-4-1976 and 3-4-1976 to 2-4-1982; Died. Obit. on 12-8-1993.





*BHUNDER, SARDAR BALWINDER SINGH: B.A.; S.A.D. (Punjab); s. of Sardar Boota Singh; b. September 21, 1944; m. Shrimati Balwant Kaur Bhunder, 2 s.; Member, (i) Punjab Legislative Assembly, 1972-87 and 2002-07 and (ii) Member, Rajya Sabha, 10-4-1998 to 7-3-2002 and 5-7-2010 to 4-7-2016 and 5-7-2016 onwards; Cabinet Minister for Agriculture, Forest and Soil Conservation, Government of Punjab, 1977-80; Chairman, Agriculture Marketing Board, Punjab (Mandi Board, Punjab) with Cabinet Minister rank, 1997.

Per. Add.: Vill. Bhunder, P.O. Sardulgarh, Distt. Mansa-151507 (Punjab).



*BHUNIA, SHRI MANAS RANJAN: M.B.B.S.; A.I.T.C. (West Bengal); s. of Late Shri Pulin Behari Bhunia; February 28, 1952; m. Shrimati Gita Rani Bhunia, 1 s.; Member, (i) West Bengal Legislative Assembly, 1982-96 and 2006-July 2017 and (ii) Rajya Sabha, 19-8-2017 onwards; Minister-in-charge for Irrigation and Waterways, Minister-in-charge for Micro and Small Scale Enterprises and Textiles, Government of West Bengal, May 2011-Sept. 2012; Chairman, (i) Committee on Government Assurances, (ii) PWD and P.H.E. and (iii) Public Accounts Committee, West Bengal Legislative Assembly, May 2011-Sept. 2012; Was Chief Whip, Opposition, 1992-96; Leader, Congress Legislature Party, West Bengal Legislative Assembly, 2006-2011.

Per. Add.: Vill. Vickninischintapur, P.O. Badalpur, P.S. Sabang, Distt. Paschim Medinipur-721166 (West Bengal).



BHUTIA, SHRI K. G.: Higher Secondary; S.D.F. (Sikkim); s. of Shri Norbu Lhandup Bhutia; b. September 15, 1940; m. Shrimati S. Laden, 4 s. and 1 d.; Member, Sikkim Legislative Assembly, 1974-79 and 1984-89; Deputy Speaker, Sikkim Legislative Assembly, 1977-79; Member, Rajya Sabha, 24-2-2000 to 12-8-2000; Died. Obit. on 16-8-2000.

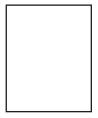
BHUWALKA, SHRI RAM KUMAR: Congress (West Bengal); s. of Shri Ranglal Bhuwalka; b. May 4, 1897; m. Shrimati Taradevi, 2 s. and 2 d.; Member, (i) West Bengal Legislative Council, 1954-63 and (ii) Rajya Sabha, 9-9-1963 to 2-4-1968, Died. Obit. on 23-1-1980.



BHUYAN, SHRI GAYA CHAND: B.A., LL.B.; Janata Party (Orissa); s. of Shri Harekrushna Bhuyan; b. February 27, 1927; m. Shrimati Kshyamalata Bhuyan, 4 s. and 2 d.; Member, Rajya Sabha, 3-4-1982 to 2-4-1988; Died. Obit. on 24-4-1989.



BHUYAN, DR. SURYA KUMAR: M.A., B.L. (Calcutta), Ph.D. (London), D.Litt. (London); Congress (Assam), s. of Shri Srijut Rabilal Bhuyan; b. January, 1894; m. Shrimati Laksheswari Bhuyan, 3 s. and 3 d., Member, Rajya Sabha, 3-4-1952 to 2-4-1954; Author of a number of books; Died on 5-7-1964.



BINDUMATI DEVI, SHRIMATI: M.A.; Congress (O) (Uttar Pradesh); d. of Kunwar Maheshwar Vats Singh; b. July 19, 1918; m. Dr. R.B. Das, 1 d.; Member, Uttar Pradesh Legislative Assembly, 1957-62 and (ii) Rajya Sabha, 9-7-1967 to 2-4-1972.



Per. Add.: Kotwa Dham, Post Office Kotwa, District Barabanki (Uttar Pradesh).



BIRLA, SHRI KRISHNA KUMAR: Hindi Prabhakar (Hons. in Hindi); I.N.C. (Rajasthan); s. of Shri G..D. Birla; b. October 12, 1918; m. Shrimati Manorama Devi Birla, 3 d.; Member, Rajya Sabha, 10-4-1984 to 9-4-1990, 10-4-1990 to 9-4-1996 and 10-4-1996 to 9-4-2002; Author of 'Indira Gandhi-Reminiscences'; President, (i) Indian Sugar Mills Association and (ii) Indian Chamber of Commerce, Kolkata; Died. Obit. on 17-10-2008.



BISHT, SHRI JASHAUD SINGH: B.A., LL.B.; Congress (Uttar Pradesh); s. of Thakur Lachman Singh Bisht; b. October 1, 1897; m. Shrimati Dharama Bisht, 4 s.; Member, Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 2-4-1962; Died. Obit. on 24-5-1971.



BISI, SHRI PRAMATHA NATH: M.A.; NOM.; s. of Shri N. N. Bisi; b. June 11, 1901; m. Shrimati Suruchi Bisi, 2 s. and 1 d.; Member, (i) West Bengal Legislative Council, 1962-68 and (ii) Rajya Sabha, 3-4-1972 to 2-4-1978; Recipient of Padma Shri; Author of a large number of books; Died. Obit. on 15-5-1985.



BISI, SHRI SANATAN: B.Com., LL.B.; J.D. (Orissa); s. of Shri Khageswar Bisi; b. November 16, 1941; m. Shrimati Jagyasini Bisi, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1994 to 2-4-2000; Vice-Chairman, Rajya Sabha, 1997-99.

Per. Add.: Dalaipada, Post Office-Sambalpur (Odisha).



*BISWAL, SHRI RANJIB: B.A. (Hons.), M.A.; I.N.C. (Odisha); s. of Shri Basanta Kumar Biswal; b. September 21, 1970; m. Shrimati Anita Biswal; Member, (i) Lok Sabha, 1996-97 and 1998-99 and (ii) Rajya Sabha, 3-4-2014 onwards; President, Orissa Pradesh Youth Congress.

Per. Add.: 7R/2, Unit-3, Kharabela Nagar, Bhubaneswar, Distt. Khurda-751001 (Odisha).



*BISWAS, SHRI ABIR RANJAN: B.Sc. (Hons.), M.C.A., M.B.A. (IT) and LL.B.; A.I.T.C. (West Bengal); s. of Shri Ananda Mohan Biswas; b. August 29, 1974; Member, (i) West Bengal Legislative Assembly, 2011-2016 and (ii) Rajya Sabha, 3-4-2018 onwards; Chairman, Minimum Wages Advisory Board, Government of West Bengal, Sept. 2016-March 2018.

Per. Add.: B-15, Entally Govt. Housing Estate, Dr. Sundari Mohan Avenue, Kolkata-700014 (West Bengal).

BISWAS, SHRI CHARU CHANDRA: M.A., LL.B.; Congress (West Bengal); s. of Shri Ashutosh Biswas; b. April 21, 1888; m. Shrimati Suhasini Biswas, 6 d.; Member, (i) Central Legislative Assembly, 1930-37 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 2-4-1960; Union Minister of State, External Affairs, 1950-May 1952 and Union Minister of Law and Minority Affairs, May 1952-April 1957; Leader of the House, Rajya Sabha, February, 1953-Nov. 1954; Chairman, Committee of Privileges, Rajya Sabha, 1953-57; Died. Obit. on 12-12-1960.



BISWAS, SHRI DEBABRATA: B.Sc.; A.I.F.B. (West Bengal); s. of Late Shri Tulshi Charan Biswas; b. September 28, 1945; m. Shrimati Swapna Biswas, 1 d.; Member, Rajya Sabha, 3-4-1990 to 2-4-1996, 3-4-1996 to 2-4-2002, 3-4-2002 to 2-4-2008 and 3-4-2008 to 23-9-2008; General Secretary, All India Forward Block, November, 1997.



Per. Add.: (i) 49/C, Hemanta Basu Bhawan, C.R. Avenue, Kolkata-700012 and (ii) Village & P.O. Bagnan, Chaitanya Bati, District Hooghly (West Bengal).

BISWASROY, SHRI RADHAKRISHNA: Congress (Orissa); Married, 2 s.; Parliamentary Secretary, Government of Orissa, 1937; Minister, Government of Orissa, 1946-48; Member, Rajya Sabha, 3-4-1952 to 1-4-1957.

Per. Add.: Village Nuaput, Post Office Jeypore, District Koraput (Orissa).



BOBDEY, SHRI SHANKARRAO BAJIRAO: B.A., LL.B.; Congress (Maharashtra); s. of Shri Bajirao Bobdey; b. September 24, 1915; m. Dr. (Shrimati) Indumati, 6 s. and 2 d.; Member, Rajya Sabha, 3-4-1964 to 2-4-1970 and 3-4-1970 to 2-4-1976; Died. Obit. on 14-08-2007.





BODRA, SHRI THEODORE: B.A., B.L.; Jharkand Party (Bihar); s. of Rev. Khristanand Bodra; b. January 1, 1917; m. Shrimati Abinashi Bodra, 3 d.; Member, Rajya Sabha, 3-4-1954 to 2-4-1960.

Per. Add.: Nayatoli, Ranchi (Bihar).



BOHIDAR, MS. PRAMILA: M.A. (History), LL.B.; B.J.D. (Orissa); d. of Late Shri Dayasagar Bohidar; b. February 3, 1949; unmarried; Member, Rajya Sabha, 3-4-2002 to 2-4-2008; Was State Secretary, Janata Dal and B.J.D, Orissa.

Per. Add.: Mohantypada, District Sambalpur-768001 (Odisha).



BOMMAI, SHRI S. R.: B.A., LL.B.; J.D. (Karnataka); s. of Shri Rayappa Bommai; b. June 6, 1924; m. Shrimati Gangamma, 2 s. and 2 d.; Member, (i) Karnataka Legislative Assembly, 1967-71 and 1978-89 and (ii) Karnataka Legislative Council, 1972-78; Minister, Government of Karnataka, 1981-83; Chief Minister, Karnataka, 1988; Leader of the Opposition, (i) Karnataka Legislative Council, 1976-78 and (ii) Karnataka Legislative Assembly, 1978-80; Chairman, PAC, Karnataka Legislative Assembly, 1978-89; Member, Rajya Sabha, 2-7-1992 to 2-4-1998 and 3-4-1998 to 2-4-2004; Union Minister, Human Resource Development, June 1996-March, 1998; Chairman, (i) Committee on Science and Technology and Environment and Forests, 1998-99 and (ii) Committee on Petitions, May 2000-May 2001; President, Karnataka State Janata Party, 1981-83 and (ii) All India Janata Dal, 1990-96; Died. Obit. on 15-11-2007.

BORA, SHRI INDRAMONI: Graduate in Arts; B.J.P. (Assam); s. of Late Shri Kumud Ram Bora; b. February 19, 1938; m. Shrimati Audity Bora, 1 s. and 2 d.; Member, Rajya Sabha, 15-6-2001 to 14-6-2007. *Per. Add.*: 47, Phatik Chandra Road, Uzan Bazar, Guwahati-781001 (Assam).



BORA, **SHRI PANKAJ**: B.A. (Hons.); I.N.C. (Assam); s. of Late Shri Phanidhar Bora; b. March 6, 1946; m. Shrimati Bani Bora, 1 s.; Member, (i) Assam Legislative Assembly, 2001-2006 and (ii) Rajya Sabha, 16-12-2011 to 2-4-2016; Cabinet Minister, Education, Government of Assam, 2002-2004.

Per. Add.: House No. 14, Bye Lane 8/4, Lachitnagar, Guwahati-781007 (Assam).



*BORA, SHRI RIPUN: M.A. (Economics), LL.B.; I.N.C. (Assam); s. of Late Dambarudhar Bora; b. October 1, 1955; m. Shrimati Monika Bora, 1 s. and 1 d.; Member, (i) Assam Legislative Assembly, 2001-2006 and (ii) Rajya Sabha, 3-4-2016 onwards; Minister of State (independent Charge), Panchayat, Rural Development, Government of Assam, 2002-2006; Minister of State (Independent Charge) Elementary Education, Government of Assam (additional charge), 2005-2006; Cabinet Minister, Education, Government of Assam, 2006-2008; Awarded by the President of India in 1992, for best performance in census work, as an officer of the Assam Civil Service.



Per. Add.: (i) Village Borigaon, P.O. Gohpur, P.S. Gohpur, Distt. Sonitpur-784168 (Assam) and (ii) H.No. 3, Bhagadattapur, Amarnath Temple Path, Beltola, Guwahati-781028 (Assam).



BORGOHAIN, SHRI DRUPAD: B.A. (Hons.); C.P.I. (Assam); s. of Shri Manik Borgohain; b. November 7, 1941; m. Shrimati Amiya Borgohain; Member, Rajya Sabha, 3-4-1998 to 2-4-2004; Was Secretary, Assam State Council of C.P.I.; Died. Obit. on 21-6-2019.



BOROOAH, SHRI D. K.: LL.B.; Congress (Assam); s. of Shri Nilkanta Borooah; b. February 22, 1914; m. Shrimati Priyalata Borooah, 1 s.; Member, (i) Constituent Assembly, 1949-51, (ii) Lok Sabha, 1952-57 and (iii) Assam Legislative Assembly, 1957-62, 1962-67 and 1967-72; Minister, Government of Assam; Governor of Bihar, Feb. 1971-Feb. 1973; Member, Rajya Sabha, 19-7-1973 to 2-4-1974 and 3-4-1974 to 21-3-1977; Union Minister, Petroleum and Chemicals, Feb. 1973-Oct. 1974; President, Indian National Congress, Oct. 1974; Died. Obit. on 26-2-1996.



BOROOAH, SHRI LAKSHESVAR: B.L.; Congress (Assam); b. January, 1893; m. Shrimati Jontara Rajkhowa, 4 s. and 2 d.; Member, Assam Legislative Assembly, 1926, 1936 and 1946; Speaker, Assam Legislative Assembly, Nov. 1947-Feb. 1952; Member, Rajya Sabha, 3-4-1952 to 2-4-1954.

Per. Add.: Khalihmari, Dibrugarh Post Office (Assam).



BOSE, DR. ATINDRA NATH: M.A., P.R.S., Ph.D., B.A. (in French); P.S.P. (West Bengal); s. of Shri Monomohan Basu; b. November, 1909; m. Shrimati Renuka Sen, 1 s.; Member, (i) West Bengal Legislative Assembly, 1952-57 and Rajya Sabha, 3-4-1958 to 17-10-1961; Author of books in English and Bengali, Died. Obit. on 27-11-1961.

BOSE, SHRIMATI PRATIMA: M.A.; Congress (U) (West Bengal); d. of Shri Amarendra Nath Roy; b. June 18, 1923; m. Shri Radhabhusan Bose; Member, Rajya Sabha, 10-7-1975 to 9-7-1981; Vice-President, West Bengal P.C.C., 1974; Died. 13-3-1985.



BOSE, PROF. SATYENDRA NATH: M.Sc., F.R.S.; NOM.; s. of Shri Surendranath Bose; b. January 1, 1894; m. Shrimati Usha Bose, 2 s. and 5 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 2-7-1959; Recipient of Padma Vibhushan, 1954; Died. Obit. on 18-2-1974.



BOSE, SHRI SRINJOY: B.Com. (Pass); A.I.T.C. (West Bengal); s. of Shri Swapan Sadhan Bose; b. March 17, 1976; m. Shrimati Nilanjana Bose, 2 s.; Member, Rajya Sabha, 19-8-2011 to 5-2-2015; Author of two books.

Per. Add.: 52/3, Pramathesh Barua, Sarani, Kolkata-700019 (West Bengal).



BOSE, SHRI SWAPAN SADHAN: B. Com., LL.B.; A.I.T.C. (West Bengal); s. of Late Shri Gour Sadhan Bose; b. January 23, 1948; m. Shrimati Sampa Bose, 2 s.; Member, Rajya Sabha, 19-8-2005 to 18-8-2011; Ex-Honorary Consulate, Czech Republic in Kolkata, 1996-2006; Ex. President, Federation International de Automobile (FIA).



Per. Add.: 52/3, Ballygunge, Circular Road, Kolkata-700019 (West Bengal).



BRAHMA, SHRI URKHAO GWRA: B.A.; IND. (Assam); s. of Shri Harkeswar Brahma; b. July 1, 1963; m. Shrimati Jyatsna Brahma; Member, Rajya Sabha, 10-4-2002 to 9-4-2008; Author of a few books in Bodo language.

Per. Add.: Kokrajhar Town, W/No. 5, Iraqdao Road, P.O. & District Kokrajhar-783370 (Assam).



BRAR, SARDAR NARINDER SINGH: Akali Dal (Punjab); s. of Shri Partap Singh; b. 1913; m., (i) Shrimati Narinjan Kaur and (ii) Sant Pal Kaur; Member, Rajya Sabha, 3-4-1966 to 2-4-1972; Died. Obit. on 14-5-1986.



BUDANIA, SHRI NARENDRA: B.Sc., LL.B.; I.N.C. (Rajasthan); s. of Late Choudhary Pratap Singh Budania; b. July 5, 1956; m. Shrimati Kanak Budania, 2 s.; Sarpanch, Gram Panchayat, Dudhwakhara, Churu (Rajasthan), 1982-85; Member, (i) Lok Sabha, 1984-89, 1996-97, 1998-99, (ii) Rajasthan Legislative Assembly, 1993-96 and (iii) Rajya Sabha, 4-8-2009 to 22-6-2010, 15-6-2010 to 3-4-2012 and 4-4-2012 to 4-4-2018; Chairman, Agriculture Committee, P.S. Churu, 1982-85; Deputy Chief Whip, Congress Legislative Party, Rajasthan Legislative Assembly, 1993-96; General-Secretary, All India Youth Congress (A.I.Y.C.), 1987-90; Organising-Secretary, Rajasthan Pradesh Congress Committee (R.P.C.C.), 1991-93; Was Convenor, Congress Parliamentary Party, Rajasthan.

Per. Add.: 14-A, Budania Bhawan, Sainik Colony, Churu-331023 (Rajasthan).



BUDH SINGH, SARDAR: N.C. (Jammu and Kashmir); s. of Shri Anant Ram; b. in 1884; m. Shrimati Maya Devi, 1 s. and 1 d.; Member, Jammu and Kashmir Legislative Assembly, 1934-36; Minister, Government of Jammu and Kashmir, 1948-50; Member, Rajya Sabha, 3-4-1952 to 2-4-1958 and 3-4-1958 to 2-4-1964; President, Provincial National Conference, Jammu, 1950-54; Author of a number of books; Died. Obit. on 21-7-1975.

Sibsagar (Assam).

Sabha, 10-4-1972 to 9-4-1978.

BURAGOHAIN, SHRIMATI BEDAVATI: Studied up to B.A.; Congress (Assam); d. of Shri Bapuram Baruah; b. November 19, 1911; m. Shri Surendra Nath Buragohain, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1954 to 2-4-1960 and 3-4-1960 to 2-4-1966; Died. Obit. on 21-12-2000.



BURAGOHAIN, SHRI BHADRESWAR: B.A. (Hons.), M.A., LL.B.; A.G.P. (Assam); s. of Shri Ganeswar Buragohain; b. March 1, 1947; m. Shrimati Chandra Praba Buragohain; Member, Assam Legislative Assembly, 1985 to April 1990; Deputy Speaker, Assam Legislative Assembly, April 1986 to March 1990; Member, Rajya Sabha, 10-4-1990 to 9-4-1996; Chairman, (i) Privileges Committee and (ii) Subordinate Legislation Committee, Assam Legislative Assembly. *Per. Add.*: Pehipukhuri Village, P.O. Longpatia, *Via* Sapekhati, District-



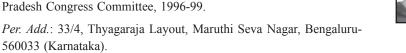
BURAGOHAIN, SHRI NABIN CHANDRA: B.A., LL.B.; Congress (I) (Assam); s. of Shri Muhi Chandra Buragohain; b. March, 1923;

m. Shrimati Saraswati Buragohain, 1 s. and 2 d.; Member, Rajya

Per. Add.: Rajbari, Ward No. 2, Jorhat Town (Assam).



CARIAPPA, SHRIMATI PREMA: B.A. (Political Science); I.N.C. (Karnataka); d. of Shri S.B. Kushalappa; b. August 15, 1951; m. Shri I.M. Cariappa, 1 s. and 1 d.; Member, Rajya Sabha, 10-4-2002 to 9-4-2008; Whip, Congress Party in Rajya Sabha, Feb. 2006-2008; Mayor of Bangalore, 2000-2001; Secretary, Karnataka Pradesh Congress Committee, 1996-99







CHAGLA, SHRI M.C.: B.A. (Oxon), Bar-at-law, LL.D. (*Honoris Causa*); IND.(Maharashtra); s. of Shri Currim; b. September 30, 1900; m. Shrimati Meherunnissa Dharsi Jivraj, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1962 to 17-4-1962, 2-3-1964 to 2-4-1966 and 3-4-1966 to 2-4-1972; Union Minister, (i) Education, Nov. 1963 to Nov. 1966 and (ii) External Affairs, Nov. 1966-Sept. 1967; Leader of the House, Rajya Sabha, 1964-66 and 1966-67; Puisne Judge, Bombay High Court, 1941-47; Chief Justice Bombay High Court, 1947-58; Vice-Chancellor, Bombay University, 1947; Governor, Bombay, Oct. to Dec. 1956; Ad-hoc Judge, International Court of Justice at the Hague, 1957-60; Ambassador of India to U.S.A., Mexico, Cuba and Ireland and High Commissioner for India in U.K., 1958-63; Author of a few books; Died. Obit. on 16-2-1981.



CHAKRABARTI, DR. RAJAT KUMAR: B.Sc., B.M.E. (Hons.), M.S., Ph.D., M.I.E.; IND. (West Bengal); s. of Shri H.K. Chakrabarti; b. July 1, 1925; m. Shrimati Ratna Chakrabarti, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1972 to 2-4-1978; Died. Obit. on 4-1-2019.



CHAKRABORTY, SHRI AMARPROSAD: M.A., LL.B.; F.B. (West Bengal); s. of Shri Upendralal Chakraborty; b. December, 1921; m. Shrimati Bakulrani Chakraborty, 3 s.; Member, West Bengal Legislative Council, 1962-68; Minister, Government of West Bengal, 1967; Member, Rajya Sabha, 3-4-1978 to 2-4-1984 and 3-4-1984 to 27-10-1985; Secretary, Forward Block State and Central Organisations; Died. Obit. on 18-11-1985.



CHAKRABORTY, SHRI MITHUN: B.Sc. (Part 1); A.I.T.C. (West Bengal); s. of Shri Basanta Kumar Chakraborty; b. June 16, 1950; m. Shrimati Yogeeta Chakraborty, 3 s. and 1 d.; Member, Rajya Sabha, 3-4-2014 to 28-12-2016; National Awards: Received, (i) Best Actor award in the years 1977 and 1993 and (ii) Best Supporting Actor in the year 1996; Conferred, Rashtriya Samman for being one of the highest Tax Payer for the assessment year 1994-1995 to 1998-1999.

Per. Add.: (i) 36-G, Topsia Road, Kolkata-700039 (West Bengal) and (ii) Mimoh Cottage, Bhati Village, Madh Marve Road, Madh Island, Malad (W), Mumbai-400064 (Maharashtra).

CHAKRABORTY, SHRI SHYAMAL: B.A.; C.P.I. (M) (West Bengal); s. of Late Shri Sushil Chakraborty; b. February 5, 1944; m. Late Shrimati Shipra Bhoumick (Chakraborty), 1 d.; Member, (i) West Bengal Legislative Assembly, 1981-96 and (ii) Rajya Sabha, 3-4-2008 to 2-4-2014; Chairman, Kolkata State Transport Corporation, 1983-85; Author of seven books in Bengali and two booklets.



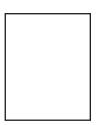
Per. Add.: D/6, Manicktala Housing Estate, V.I.P. Road, Kolkata-700054 (West Bengal).

*CHAKRABORTY, SHRI SUBHASISH: B.Sc., LL.B.; A.I.T.C. (West Bengal); s. of Late Padmapani Chakraborty; b. December 21, 1957; m. Shrimati Soma Chakraborty, 1 s.; Member, Rajya Sabha, 3-4-2018 onwards.

Per. Add.: 39, Mahatma Gandhi Road, Post Office and Police Station Haridevpur, Kolkata-700082 (West Bengal).



CHAKRADHAR, SHRI A.: (Andhra Pradesh); Member, Rajya Sabha 3-4-1958 to 2-4-1964; Died on 2-10-1998; [*Other details not available*].



CHAKRAVARTY, SHRIMATI BIJOYA: M.A. (English); A.G.P. (Assam); d. of Late Shri B. K. Thakur; b. October 7, 1940; m. Shri Jiten Chakravarty, 1 s. and 1 d.; Member, (i) Rajya Sabha, 3-4-1986 to 2-4-1992 and (ii) Lok Sabha, 1999-2004, 2009-2014 and 2014-2019; Union Minister of State, Water Resources, Oct. 1999-May 2004; Author of three novels entitled 'Nazal Phiringathi', 'Abhijan' and 'Karagar' in Assamese.



Per. Add.: 39, Srinagar Path, Bye Lane-I, Guwahati-781005 (Assam).



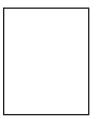
CHALIHA, SHRI PARAG: M.A.; A.G.P. (Assam); s. of late Shri Padmadhar Chaliha; b. September, 1923; m. Shrimati Dipali Chaliha, 2 s. and 1 d.; Member, (i) Eighth Lok Sabha, 1985-89 and (ii) Rajya Sabha, 15-6-1995 to 22-6-1999; President, Asom Gana Parishad, 1991-95; Author of a number of books (in English and Assamese); Died. Obit. on 11-10-1999.



CHAMAN LALL, DIWAN: B.A. (Oxon), Bar-at-law; Congress (Punjab); s. of Diwan Bahadur Diwan Daulat Rai; b. October 25, 1892; m. Dr. Helen Khan, 3 s.; Member, (i) Central Legislature, 1923-31 and 1945-46, (ii) Punjab Legislative Assembly, 1936-45, (iii) Constituent Assembly, 1946-48 and (iv) Rajya Sabha, 3-4-1952 to 2-4-1956, 3-4-1956 to 2-4-1962 and 3-4-1962 to 2-4-1968; Ambassador of India in Turkey, 1948-49; Author of a number of books; Died. Obit. on 12-11-1973.

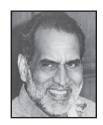


CHANANA, SHRI CHARANJIT: M.A. (Economics); Congress(I) (N.C.T. of Delhi); s. of Shri R. L. Chanana; b. January 15, 1932; m. Shrimati Surren Chanana, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1976 to 2-4-1982; Union Minister of State in the Ministry of Industry, 1980-82; Author of a number of books; Died. Obit. on 21-2-2013.



CHAND RAM, SHRI: M.A., LL.B.; Congress (I) (Haryana); s. of Choudhary Mange Ram; b. June 24, 1923; m. Shrimati Durga Devi, 2 s. and 4 d.; Member, (i) Punjab Legislative Assembly, 1952-57 and 1962-66 and (ii) Punjab Legislative Council, 1958-62; Minister, Government of Punjab, 1956-57, 1962-63 and 1965-66; Deputy Chairman, Punjab Legislative Council, 1956-62; Member, Haryana Legislative Assembly, 1966-67; Deputy Chief Minister, Government of Haryana, 1966-67; Member, Lok Sabha, 1977-79; Union Minister of State in the Ministry of Shipping and Transport; Member, Rajya Sabha, 12-3-1983 to 9-4-1984; President, B.L.D., Haryana, 1974-77; Chairman, Haryana Janata Party; Died. Obit. on 23-7-2015.

CHANDRA SHEKHAR, SHRI: M.A. (Political Science); IND. (Uttar Pradesh); s. of Late Shri Sadanand Singh; b. July 1, 1927; m. Late Smt. Dwija Devi, 2 s.; Member, Rajya Sabha, 3-4-1962 to 2-4-1968, 3-4-1968 to 2-4-1974 and 3-4-1974 to 22-3-1977; Secretary, P.S.P., Uttar Pradesh, 1951-1962; Member, 6th, 7th, 9th, 10th, 11th, 12th, 13th and 14th (2004-2007) Lok Sabha; Prime Minister of India, 1990-91; Chairman, Committee on Ethics, 2000-2001; Leader, Samajwadi Janata Party (Rashtriya) Parliamentary Party, Lok Sabha, 1999; Died. Obit. on 10-8-2007.



CHANDRAN, SHRI S. S.: 10th Standard; A.I.A.D.M.K. (Tamil Nadu); s. of Shri Sethuraman; b. May 21, 1941; m. Shrimati Rajam, 2 s. and 2 d.; Member, Rajya Sabha, 25-7-2001 to 24-7-2007; Acted as Comedian in more than 700 films in Tamil language; Awarded, 'Kalaimamani' by the Government of Tamil Nadu; Died. Obit. on 9-11-2010.



*CHANDRASEGHARAN, SHRI N.: B.Sc., PUC, S.S.L.C.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri Nalla Thambi; b. January 2, 1955; m. Shrimati Renuka, 1 s. and 2 d.; Member, Rajya Sabha, 25-7-2019 onwards.



Per. Add.: Old No. 37/135, New 10/135, Salem Main Road, Mettur Dam, Salem District-636402 (Tamil Nadu).

CHANDRASEKHAR, SHRIMATI MARAGATHAM: B.Sc., L.T.H. and S.S. (London), Diploma in, (i) Free Lance Journalism (London), (ii) Domestic Science (London) and (iii) Dietetics Course (London), Specialised Institutional Management and Administration in Degree Course at London; Congress (I) NOM.; d. of Shri Vidwan Kalathur Muniswamy Pillai; b. November 11, 1917; m. Shri R. Chandrasekhar, 1 s. and 1 d.; Member, Lok Sabha, 1952-57 and 1962-67; Union Deputy Minister, (i) Health, 1952-57, (ii) Home Affairs, 1962-64 and (iii) Social Welfare, 1964-67; Member, Rajya Sabha, 3-4-1970 to 2-4-1976, 3-4-1976 to 2-4-1982 and 27-9-1982 to 29-12-1984; General Secretary, A.I.C.C., 1972; Died. Obit. on 19-11-2001.





*CHANDRASEKHAR, SHRI RAJEEV: B.E. (Electrical Engg.), Masters in Computer Science, Advanced Management Programme; B.J.P. (Karnataka); s. of Air Commodore M.K. Chandrasekhar (Retd.); b. May 31, 1964; m. Shrimati Anju Chandrasekhar; 1 s. and 1 d.; Member, Prime Minister's Council on Trade and Development, 1999-2003; Member, Rajya Sabha, 3-4-2006 to 2-4-2012, 3-4-2012 to 11-3-2018 and 3-4-2018 onwards; President, Federation of Indian Chambers of Commerce and Industry (F.I.C.C.I.), Feb. 2008-Feb. 2009.

Per. Add.: Jupiter Innovision Centre, 54, Richmond Road, Bengaluru-560025 (Karnataka).



CHANDRASEKHAR, DR. S.: M.A., M.Litt., M.Sc., Ph.D. (New York), F.S.S. (London), D.Litt. (*Honoris Causa*); Congress (Madras now Tamil Nadu); s. of Shri Sripali Sarangapani; b. November 22, 1918; m. Miss Ann Downes, 3 d.; Member, Rajya Sabha, 3-4-1964 to 2-4-1970; Union Minister of State for Health, Family Planning and Urban Development, 1967; Author of a large number of books.

Per. Add.: 74 II, Main Road, Gandhinagar, Madras (Tamil Nadu).



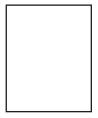
CHANDRASEKHARAN, SHRI K.: B.A., B.L.; Socialist Party (Kerala); s. of Shri K. Rama Verma; b. September 22, 1921; Bachelor; Member, Kerala Legislative Assembly, 1957-59 and 1960-64; Minister, Government of Kerala, 1960-63; Member, Rajya Sabha, 17-4-1967 to 2-4-1970 and 3-4-1970 to 2-4-1976; Chairman, Kerala S.S.P., 1963-66 and 1967; Died. Obit. on 8-12-2006.



*CHANDRASHEKHARA, SHRI G.C.: M.A. (Public Administration); I.N.C. (Karnataka); s. of Shri Gangur Cheluve Gowda; b. February 12, 1963; m. Dr. Sudha Chandrasekharan, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-2018 onwards; Chairman (i) Sarva Shiksha Abhiyan, 2003-2004 and (ii) Karnataka Urban Water Supply and Drainage Board, 2014-2016.

Per. Add.: No. 206, 15th B Cross, West of Chord Road, Mahalaxmipuram, Bengaluru-560086 (Karnataka).

CHANDRASEKHARAPPA, SHRI T. V.: Congress (I) (Karnataka); Member, Rajya Sabha, 13-7-1977 to 9-4-1978; [Other details not available]; Died. Obit. on 29-11-1991.



CHANDRESH KUMARI, SHRIMATI: Undergraduate; I.N.C. (Himachal Pradesh); d. of late Shri Hanumant Singhji; b. February 1, 1944; m. Shri Aditya Dev Chand Katoch, 1 s.; Member, (i) Himachal Pradesh Legislative Assembly, 1972-77 and 1982-84; Deputy Minister/ Minister of State, Government of Himachal Pradesh, 1977 and 1984; Member, (i) Eighth Lok Sabha, 1985-89 and 2009-2014 and (ii) Rajya Sabha, 10-4-1996 to 9-4-2002; Minister of Culture, 28 Oct. 2012-26 May 2014.



Per. Add.: Clouds End Villa, Dharamsala, District Kangra (Himachal Pradesh).

CHANPURIA, SHRI SHIVPRASAD: B.J.P. (Madhya Pradesh); s. of Pt. Chhote Lal Chanpuria; b. March 1, 1917; m. Shrimati Tarabai, 1 s. and 2 d.; Minister, Government of Madhya Pradesh, 1980; Member, Rajya Sabha, 10-4-1990 to 9-4-1996; Author of a number of plays; President, Madhya Pradesh, Bharatiya Janata Party, 1985.



Per. Add.: Village and Post Office Baghraji, Jabalpur (Madhya Pradesh).

CHATHUNNI MASTER, SHRI K.: Primary School Teachers' Training; C.P.I. (M) (Kerala); s. of Shri Ramikutty; b. 1921; m. (i) Shrimati Kalyani and (ii) Shrimati P.K. Saradha, 4 s. and 2 d.; Member, (i) Kerala Legislative Assembly (3 terms) and (ii) Rajya Sabha, 22-4-1979 to 21-4-1985; Died. Obit. on 10-8-1990.





CHATTERJEE, SHRI ARUN PRAKASH: M.A., LL.B.; C.P.I.(M) (West Bengal); s. of Shri Durgadas Chatterjee; b. April 10, 1921; m. Shrimati Rama Chatterjee, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1966 to 2-4-1972; Died. Obit. on 21-11-2000.



CHATTERJEE, PROF. (MRS.) ASIMA: D.Sc., M.Sc., P.R.S.; NOM.; d. of Dr. I.N. Mukherjee; b. September 23, 1917; m. Prof. B. Chatterjee, 1 d.; Member, Rajya Sabha, 18-2-1982 to 13-4-1984 and 9-5-1984 to 8-5-1990; Recipient of, Shri Shanti Swaroop Bhatnagar Award, 1961 and (ii) Padma Bhushan, 1975; Author of a large number of Scientific Research Papers.

Per. Add.: 108, Manicktala Main Road, Block 1, Flat No. 3, Calcutta (West Bengal).



CHATTERJEE, SHRI JOGESH CHANDRA: Congress (Uttar Pradesh); s. of Shri Bipin Chandra Chatterjee; b. 1895; Member, Rajya Sabha, 3-4-1956 to 2-4-1960, 3-4-1960 to 2-4-1966 and 3-4-1966 to 28-4-1969; Secretary, All India R.S.P, 1940-53; Vice-President, (i) All India United Trades Union Congress, 1949-53 and (ii) United Socialist Organisation, 1949; Died. Obit. on 28-4-1969.



CHATTERJEE, SHRI NIRMAL: M.A.; C.P.I. (M) (West Bengal); s. of Shri Khagendra Nath Chatterjee; b. March 1, 1925; m. Shrimati Meera Sen Gupta; Member, Rajya Sabha, 3-4-1982 to 2-4-1988.

Per. Add.: 51, Ravindra Palli, Jayangra, Calcutta (West Bengal).



CHATTERJEE, SHRI PRANAB: M.A., LL.B.; Janata Party (Bihar); s. of Shri Sanat Kumar Chatterjee; b. July 15, 1929; m. Shrimati Mahashwata Chatterjee; Member, (i) Fourth Bihar Legislative Assembly, (ii) Bihar Legislative Council, 1977-78 and (iii) Rajya Sabha, 10-4-1978 to 2-6-1979; Chairman, Bihar S.S.P., 1967-68; Died. Obit. on 9-7-1979.

CHATTERJEE, SHRI PRASANTA: Matriculation; C.P.I.(M) (West Bengal); s. of Late Shri Ananda Mohan Chatterjee; b. November 26, 1939; m. Shrimati Sefali Chatterjee; Member, Rajya Sabha, 3-4-2002 to 2-4-2008 and 3-4-2008 to 2-4-2014; Mayor of Kolkata, 1990-2000; Nominated to the Panel of Vice-Chairmen, Rajya Sabha, April 2008 (re-nominated on 1 August 2011, 12 April 2012, 17 July 2012, 9 November 2012 and 25 July 2013).



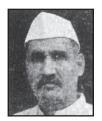
Per. Add.: T-4, Maniktolla Government Housing Estate, VIP Road, Kolkata-700054 (West Bengal).

CHATTOPADHYAYA, PROF. D. P.: M.A., LL.B., D. Phil., Ph.D. (London); I.N.C. (West Bengal); s. of Shri Parshwanath Chattopadhyaya; b. November 5, 1933; m. Shrimati Shefali Basu, 1 s.; Member, Rajya Sabha, 10-7-1969 to 9-7-1975 and 10-7-1975 to 9-7-1981; Union Minister of State, (i) Ministry of Health and Family Planning, 1971-73 and (ii) Works and Housing, 1973-76; Minister of Commerce, Dec. 1976-March 1977; Author of a number of books.



Per. Add.: 25, Park Mansion, Calcutta (West Bengal).

CHATURVEDI, SHRI BENARSI DAS: Congress (Madhya Pradesh); s. of Pandit Ganeshilal Chaturvedi; b. December 24, 1892; m. Shrimati Hari Devi, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1958 and 3-4-1958 to 2-4-1964; Author of a number of books; Died. Obit. on 3-5-1985.



CHATURVEDI, SHRI BHUVNESH: M.A. (Economics), LL.B.; Congress (I) (Rajasthan); s. of Shri Raja Ramji Chaturvedi; b. May 2, 1928; Bachelor; Member, (i) Rajasthan Legislative Assembly, 1972-77 and (ii) Rajya Sabha, 3-4-1982 to 2-4-1988 and 3-4-1988 to 2-4-1994 and 3-4-1994 to 2-4-2000; Chairman, Joint Parliamentary Committee on the Mental Health Bill, 1981; Secretary, Rajasthan PCC(I), 1979-81; Died. Obit. on 9-6-2014.





CHATURVEDI, SHRI LALIT KISHORE: M.Sc. (Physics), Visharad; B.J.P. (Rajasthan); s. of Late Shri Purushottam Lalji Chaturvedi; b. August 2, 1931; m. Late Shrimati Urmila Chaturvedi, 4 s. and 1 d.; Member, (i) Rajasthan Legislative Assembly, 1977-80, 1980-85, 1985-90, 1990-92 and 1993-98 (five terms) and (ii) Rajya Sabha, 5-7-2004 to 4-7-2010; Minister holding the portfolios of Education, Health, Public Works Department, Local Self-Government, Irrigation and Power, Government of Rajasthan, 1977-80; Minister of Health and Public Works Department, Government of Rajasthan, 1990-92; Minister holding the portfolios of Higher Education, Public Works Department, Technical Education, Science and Technology, Government of Rajasthan, 1993-98; Wrote a book on Pandit Deen Dayal Upadhyaya; Died. Obit. on 23-4-2015.



CHATURVEDI, SHRI SATYAVRAT: Senior Cambridge; I.N.C. (Madhya Pradesh); s. of Late Shri Baboo Ramji Chaturvedi; b. January 13, 1950; m. Shrimati Neelam Chaturvedi, 1 s. and 2 d.; Member, (i) Madhya Pradesh Legislative Assembly, 1980-84 and 1993-97 (ii) Lok Sabha, 1999-Feb. 2004 and (iii) Rajya Sabha, 3-4-2006 to 2-4-2012 and 3-4-2012 to 2-4-2018; Deputy Minister, Government of Madhya Pradesh, 1983-84; Chairman, Committee of Privileges, Madhya Pradesh Legislative Assembly, 1996-97; Chairman, Select Committee of Rajya Sabha on the Lokpal and Lokayuktas Bill, 2011, May-Nov. 2012; Poet in Hindi and Urdu.

Per. Add.: Toria House, Chhatarpur-471001 (Madhya Pradesh).

CHATURVEDI, SHRI T. N.: M.A., LL.B., Visharad; B.J.P. (Uttar Pradesh); s. of late Pandit Kamta Nath Chaturvedi; b. January 18, 1928; m. Shrimati Prakashwati Chaturvedi (since deceased), 3 s. and 1 d.; Member, Rajya Sabha, 5-7-1992 to 4-7-1998 and 5-7-1998 to 20-8-2002; Vice-Chairman, Rajya Sabha, 1996 and 1998 to Aug. 2002; Chairman, (i) Joint Committee on Patents (Second Amendment) Bill, 1999 and (ii) Department-related Parliamentary Standing Committee on Industry, 15-4-2002 to 20-8-2002; Joint Director, National Academy of Administration, Mussoorie, 1967-71: Chief Secretary, Delhi Administration, 1971-73; Chief Commissioner, Chandigarh, 1976-78; Secretary, (i) Union Ministry of Education and Culture, 1981 and (ii) Ministry of Home Affairs and Ministry of Law, 1981-84; Comptroller and Auditor General of India, 1984-90; Recipient of, (i) Plaque of Recognition for distinguished service in Public Administration and Public Audit by EROPA (Europe Eastern Regional Organisation for Public Administration, Manila), 1987 and (ii) Padma Vibhushan, 1990; Author of, (i) Transfer of Technology among Developing Countries and (ii) Comparative Public Administration.



Per. Add.: Ambedkar Nagar, Tirwa, District Farrukhabad (Uttar Pradesh).

CHATURVEDI, SHRIMATI VIDYAWATI: Sahitya Ratan, Vidya Visharad; Congress (I) (Madhya Pradesh); d. of Shri Nathuram Rawat; b. December 6, 1924; m. Shri Babu Ram Chaturvedi, 2 s. and 1 d.; Member, (i) Madhya Pradesh Legislative Assembly, 1957-63 and (ii) Rajya Sabha, 3-4-1966 to 2-4-1972 and 10-4-1972 to 9-4-1978; Vice-President, M.P.C.C.; Died. Obit. on 9-6-2009.



CHAUDHARI, SHRI N. P.: B.Com., LL.B.; Congress (I) (Madhya Pradesh); s. of Shri Jurakhan Prasad Chowdhry; b. July 16, 1925; m. Shrimati Ram Pyari Bai, 5 s. and 3 d.; Member, (i) Madhya Pradesh Legislative Assembly, 1962-67 and (ii) Rajya Sabha, 3-4-1968 to 2-4-1974 and 3-4-1974 to 2-4-1980; Died. Obit. on 31-7-1995.





CHAUDHARY CHUNNI LAL: B.A., LL.B.; B.J.P. (Uttar Pradesh); s. of Chaudhary Shyam Lal; b. April 5, 1933; m. Shrimati Rameshwari Chaudhary, 2 s. and 3 d.; Member, Rajya Sabha, 26-11-1996 to 3-12-2000; Member, U.P. Public Service Commission, Jan. 1975 to Jan. 1981; Died. Obit. on 4-12-2000.



CHAUDHARY, SHRI GANESHI LAL: M.A., LL.B.; Congress(O), (Uttar Pradesh); s. of Shri Mool Chandra Chaudhary; b. August 5, 1921; m. Shrimati Shanta Devi, 2 s. and 4 d.; Member, (i) Lok Sabha, 1952-57 and (ii) Uttar Pradesh Legislative Assembly, 1957-62 and 1962-67; Parliamentary Secretary, Government of Uttar Pradesh, 1960-63; Member, Rajya Sabha, 3-4-1968 to 2-4-1974; Died. Obit. on 2-12-1981.



CHAUDHURI, SHRI TRIDIB: M.A. (Economics); R.S.P. (West Bengal); s. of Shri Ganesh Govinda; b. December 13, 1911; Bachelor; Member, (i) Lok Sabha, 1952-84 and (ii) Rajya Sabha, 10-7-1987 to 9-7-1993 and 19-8-1993 to 21-12-1997; Author of a few books; Died. Obit. on 25-3-1998.



CHAUDHURY, SHRI MAHENDRA MOHAN: B.A., LL.B.; Congress (Assam); s. of Shri Dandiram Chaudhury; b. April 12, 1908; m. Shrimati Sukhalata Chaudhury, 2 s. and 4 d.; Member, Assam Legislative Assembly, 1946-56 and 1958-72; Parliamentary Secretary, Government of Assam, 1947-50; Minister, Government of Assam, 1950-55 and 1967-70; Speaker, Assam Legislative Assembly, 1959-67; Chief Minister, Assam, 1970-72; Member, Rajya Sabha, 1-12-1956 to 9-4-1958 and 19-6-1972 to 2-4-1974; General Secretary, A.I.C.C., 1956-58; President, Assam P.C.C.; Author of books in Assamese; Died. Obit. on 18-2-1983.

CHAUHAN, SHRI DARA SINGH: Graduate; S.P. (Uttar Pradesh); s. of Shri Ram Kishun Chauhan; b. July 25, 1963; m. Shrimati Disha Chauhan, 2 s. and 2 d.; Member, (i) Rajya Sabha, 30-11-1996 to 2-4-2000 and 3-4-2000 to 2-4-2006 and (ii) Lok Sabha, 2009-2014.

Per. Add.: Village Gelwara, P.O. Zafarpur, District Azamgarh (Uttar Pradesh).



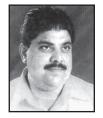
CHAUHAN, SHRI NAWAB SINGH: Congress (Uttar Pradesh); s. of Thakur Balwant Singh; b. December 16, 1909; m. Shrimati Haripiari Devi, 3 s.; Member, (i) Uttar Pradesh Legislative Assembly and (ii) Rajya Sabha, 3-4-1952 to 2-4-1958 and 3-4-1958 to 21-6-1963; Died. Obit. on 20-4-1981.



CHAURASIA, SHRI SHIV DAYAL SINGH: B.Sc.; LL.B.; Congress (I) (Uttar Pradesh); s. of Shri Prag Ram Chaurasia; b. March 13, 1903; m. Shrimati Rampyari; Member, Rajya Sabha, 3-4-1974 to 2-4-1980; Died. Obit. on 27-11-1995.



CHAUTALA, SHRI AJAY SINGH: B.A., M.A., LL.B.; I.N.L.D. (Haryana); s. of Shri Om Prakash Chautala; b. March 13, 1961; m. Shrimati Nayna Singh Chautala, 2 s.; Member, (i) Rajasthan Legislative Assembly, 1990-98 (two terms), (ii) Lok Sabha, 1999-Feb. 2004 and (iii) Rajya Sabha, 2-8-2004 to 3-11-2009; Author of two books.



Per. Add.: House No. 803, Chautala House, Barnala Road, Sirsa-125055 (Haryana).

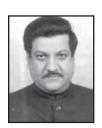


CHAUTALA, SHRI OM PRAKASH: Studied upto 10th Class; J. D. (Haryana); s. of Ch. Devi Lal; b. January 1, 1935; m. Shrimati Sneh Lata, 2 s. and 3 d.; Member, (i) Haryana Legislative Assembly, 1970-73 and (ii) Rajya Sabha, 14-8-1987 to 9-4-1990; Chief Minister, Haryana, Dec. 1989 to May 1990; General Secretary, Janata Party, 1977-80.

Per. Add.: Tejakhera Farm House, Tejakhera, Post Office Chautala, Tehsil Dabwali, District Sirsa (Haryana).



CHAVAN, SHRIMATI PREMILABAI DAJISAHEB: Intermediate, Diploma in Teaching (Montessory); (Congress) (I) (Maharashtra); d. of Shri Madhavrao N. Jagdale; b. July 2,1918; m. Shri D.R. Chavan, 1 s. and 2 d.; Member, (i) Lok Sabha, 1973-77 and 1977-79 and (ii) Rajya Sabha, 5-7-1980 to 28-12-1984; President, Maharashtra P.C.C.(I); Died. Obit. on 21-7-2003.



CHAVAN, SHRI PRITHVIRAJ: B.E. (Hons.), M.S.; I.N.C. (Maharashtra); s. of Late Shri D.R. Chavan; b. March 17, 1946; m. Shrimati Satvasheela, 1 s. and 1 d.; Member, (i) Lok Sabha, 1991-May 1996, 1996-97, 1998-99 and (ii) Rajya Sabha, 3-4-2002 to 2-4-2008 and 3-4-2008 to 6-5-2011; Deputy Chief Whip, Congress Parliamentary Party, 1996-97; Minister of State in the Prime Minister's Office, May 2004-22 May 2009 and 28 May 2009-10 Nov. 2010; Minister of State in the Ministry of Personnel, Public Grievances and Pensions (Additional charge), April 2008-22 May 2009; Minister of State (Independent Charge) of the Ministry of Science and Technology, Minister of State (Independent Charge) of the Ministry of Earth Sciences, Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs, 28 May 2009-10 Nov. 2010. Per. Add.: Patan Colony, Shaniwar Peth, Karad, District Satara-415410 (Maharashtra).

CHAVAN, SHRI S. B.: B.A., LL.B.; I.N.C. (Maharashtra); s. of Shri Bhaurao Chavan; b. July 14, 1920; m. Shrimati Kusumtai Chavan, 1 s. and 5 d.; Member, (i) Bombay Legislative Assembly, 1956, (ii) Maharashtra Legislative Assembly, 1957-80 and (iii) Maharashtra Legislative Council, 1986-88; Minister, Government of erstwhile Bombay/Maharashtra, 1960-62; Chief Minister, Maharashtra, 1975-77 and 1986-88; Leader of the House, 1991-96; Union Minister holding portfolios of Education, Culture and Social Welfare, Planning (Deputy Chairman, Planning Commission) Defence, Home and Finance, 1980-86, 1988-89 and 1991 to 1996; Member, (i) Lok Sabha, 1980-84 and 1985-86 and (ii) Rajya Sabha, 28-10-1988 to 2-4-1990, 3-4-1990 to 2-4-1996 and 3-4-1996 to 2-4-2002; Chairman, (i) Committee on Human Resource Development and (ii) Ethics Committee (Rajya Sabha); Died. Obit. on 4-6-2004.



*CHAVAN, SHRIMATI VANDANA: B.Sc., LL.B.; N.C.P. (Maharashtra); d. of Shri Vijayrao A. Mohite; b. July 6, 1961; m. Shri Hemant V. Chavan, 2 d.; Member, (i) Maharashtra Legislative Council, March 2010-Dec. 2010 and (ii) Rajya Sabha, 3-4-2012, 2-4-2018 and 3-4-2018 onwards; Mayor, Pune City, 1997-98; Recipient of several awards and fellowship; Author of a book each in English and Marathi.



Per. Add.: 'Yashodhan', 212/51, Rambaug Colony, Navi-Peth, Pune-411030 (Maharashtra).

CHAVAN, SHRI VASANT: B.A. (Spl.); N.C.P. (Maharashtra); s. of Shri Chhotelal; b. October, 15, 1942; m. Shrimati Nilima, 1 s.; Member, (i) Maharashtra Legislative Assembly, 1980-85, (ii) Maharashtra Legislative Council, 1985-2004 and (iii) Rajya Sabha, 25-4-2005 to 2-4-2006 and 3-4-2006 to 11-7-2006; Minister of Urban Development, Law and Justice, Food and Civil Supply, Government of Maharashtra, 1992-94; Minister of Excise and Food and Drugs Administration, Government of Maharashtra, 1999-2001; Died. Obit. on 24-7-2006.





CHAVAN, SHRI Y. B.: B.A., LL.B.; Congress (Maharashtra); s. of Shri Balvantrao Chavan; b. March 12, 1913; m. Shrimati Venubai; Member, Bombay and Maharashtra State Legislative Assembly, 1946-62; Parliamentary Secretary, 1946-52; Minister, Bombay State, 1952-56; Chief Minister, Bombay State, 1956 and Maharashtra, 1960; Member, Rajya Sabha, 21-2-1963 to 21-12-1963; Union Minister of Defence, 1962; Leader of the House, Rajya Sabha, Aug.-Dec. 1963; Author of a few books; Died. Obit. on 17-1-1985. [Based on Lok Sabha Who's Who, 1967].



CHAVDA, SHRI KHEMCHANDBHAI SOMABHAI: B.Sc.; Congress (O) (Gujarat); s. of Shri Somabhai Mulabhai Chavda; b. October 4, 1919; m. Shrimati Hiraben, 4 s. and 3 d.; Member, (i) Bombay Legislative Assembly, 1952-57 and (ii) Rajya Sabha, 13-8-1960 to 2-4-1966 and 3-4-1966 to 10-3-1971; Died. Obit. on 16-2-2006.



CHELLAPPA, SHRI V. RAJAN: M.A., B.L.; A.I.A.D.M.K.-II (Tamil Nadu); s. of Shri M. Veluchamy Thevar; b. May 20, 1950; m. Shrimati R. Maheswari, 1 s.; Member, Rajya Sabha, 30-6-1992 to 29-6-1998; Leader, A.I.A.D.M.K.-II in Rajya Sabha, May, 1997 to June, 1998.

Per. Add.: 53-A, Raja Rajan Illam, Pasumalai, Madurai-625004 (Tamil Nadu).



CHENGALVAROYAN, SHRI T.: B.A., LL.B.; Congress (O) (Tamil Nadu); b. August 13, 1908; married; Member, Rajya Sabha, 9-8-1963 to 2-4-1966 and 3-4-1966 to 2-4-1972; Secretary, Tamil Nadu P.C.C.; Died. Obit. on 29-11-1999.

CHETIA, SHRI PURNANANDA: B.A.; Congress (Assam); s. of Shri Ramakanta Chetia; b. February 22, 1907; m. Shrimati Annadabala, 3 s. and 1 d.; Member, Assam Legislative Assembly, 1946, 1952 and 1957; Parliamentary Secretary to the Chief Minister, Assam, 1946; Minister, Government of Assam, 1951 and 1952-57; Member, Rajya Sabha, 3-4-1964 to 2-4-1970.

Per. Add.: Tripura Castle Road, Post Office Shillong (Meghalaya).



CHETTIAR, SHRI T.S. AVINASHILINGAM: B.A., B.L.; Congress (Madras now Tamil Nadu); s. of Shri K. Subramania Chettiar; b. May 5, 1903; Member, (i) Central Legislative Assembly, 1935-45 and (ii) Madras Legislative Assembly, 1946; Minister, Government of Madras, 1946-49; Member, (i) Lok Sabha, 1952-57 and (ii) Rajya Sabha, 3-4-1958 to 2-4-1964; Died. Obit. on 26-11-1991.



CHETTRI, SHRI KRISHNA BAHADUR: B.A. and Kavid in Hindi; Congress (West Bengal); s. of Shri D.B. Chettri; b. October 15, 1935; m. Shrimati Bhim Kumari Chettri, 2 s.; Member, Rajya Sabha, 3-4-1972 to 22-3-1977.

Per. Add.: Dilaram, P.O. Tung, District Darjeeling (West Bengal).



CHETTRY, SHRIMATI MAYA DEVI: Congress (West Bengal); d. of Shri Kul Bahadur Chettry; b. March, 1921; m. Shri D.B. Chettry; Member, Rajya Sabha, 3-4-1952 to 2-4-1958 and 3-4-1958 to 2-4-1964; Vice-Chairman, Rajya Sabha, 1959; Author of books in Nepalese; Died. Obit. on 21-2-1994.



*CHHATRAPATI, SHRI SAMBHAJI: B.A., M.B.A.; NOM.-B.J.P.; s. of Shri Shahu Shahaji Chhatrapati; b. February 11, 1971; m. Sou Sanyogeetaraje Sambhaji Chhatrapati, 1 s.; Member, Rajya Sabha, 13-6-2016 onwards; Was coronated as 'Chhatrapati' at Raigarh, with support of lakhs of *maylas* in 2006.







*CHHETRI, SHRIMATI SHANTA: B.Com., M.Com.; A.I.T.C. (West Bengal); d. of Shri Bir Singh Chhetri; b. October 10, 1956; m. Late Shri Deo Chandra Karki, 2 s.; Member, (i) West Bengal Legislative Assembly (three terms), 1996-2011 and (ii) Rajya Sabha, 19-8-2017 onwards; Recipient of President Girl's Guide (Bharat Scouts and Guides).

Per. Add.: 16A, Dowhill Road, Ward No. 6, P.O. & P.S. Kurseong, Darjeeling-734203 (West Bengal).



*CHIDAMBARAM, SHRI P.: B.Sc., B.L., M.B.A.; I.N.C. (Maharashtra); s. of Shri Palaniappan; b. September 16, 1945; m. Shrimati Nalini Chidambaram, 1 s.; Member, (i) Lok Sabha, 1984-89, 1989-91, 1991-96, 1996-98, 1998-99, 2004-2009, 2009-2014 and (ii) Rajya Sabha, 5-7-2016 onwards; Union Deputy Minister, Commerce, Sept. 1985; Union Deputy Minister, Personnel, Administrative Reforms, Training, Public Grievances and Pensions, 1985-86; Union Minister of State, Personnel, Public Grievances and Pensions, Union Minister of State, Home Affairs (Internal Security), 1986-89; Union Minister of State, Commerce (Independent Charge), 1991-92 and 1995-96; Union Cabinet Minister, Finance (with additional charge of Law, Justice and Company Affairs, June 1996 and held charge of Company Affairs till April 1997), 1996-98; Union Cabinet Minister, Finance, May 2004-Nov 2008; Union Cabinet Minister, Home Affairs, Dec. 2008-May 2009; Union Cabinet Minister, Home Affairs, May 2009-July 2012; Union Cabinet Minister, Finance, Aug. 2012-May 2014; Chairman, Committee on Home Affairs, Sept. 2016-May 2019; Author of two books in English and one in Hindi.

Per. Add.: 87/1-54, Motilal Street, Kandanur, Taluka-Karaikudi, Distt. Sivaganga-630104 (Tamil Nadu).



CHINAI, SHRI BABUBHAI MANEKLAL: L.T.M. (V.J.T.I.); IND. (Maharashtra); s. of Shri Maneklal Chuni Lal Chinai; b. April 19, 1913; m. Shrimati Ashrumati Vadilal Mehta, 6 s. and 2 d.; Member, (i) Bombay Legislative Council, 1952-58 and (ii) Rajya Sabha, 3-4-1958 to 2-4-1964, 3-4-1964 to 2-4-1970 and 3-4-1970 to 4-7-1975; Recipient of Padma Bhushan, 1966; Died. Obit. on 21-7-1975.

CHIRANJEEVI, DR. K.: B.Com.; I.N.C. (Andhra Pradesh); s. of Shri Konidala Venkata Rao; b. August 1, 1955; m. Shrimati Konidala Surekha, 1 s. and 2 d.; Member, (i) Andhra Pradesh Legislative Assembly, May 2009-March 2012 and (ii) Rajya Sabha, 3-4-2012 to 2-4-2018; Minister of State (Independent Charge) of the Ministry of Tourism, Government of India, 28 Oct. 2012-26 May 2014; Has acted in nearly 150 films; Awarded, Padma Bhushan in 2007; Won a legion of awards; Received, Highest Income Tax Payer Samman award for the assessment year 1999-2000.



Per. Add.: 303 N, Road No. 25, Jubilee Hills, Hyderabad-500033.

CHITHARANJAN, SHRI J.: Intermediate; C.P.I. (Kerala); s. of Shri C. Janardhanan; b. October 22, 1927; m. Shrimati L. Ambiga Chitharanjan, 1 s. and 2 d.; Member, Kerala Legislative Assembly, 1977, 1980 and 1987; Minister of Health, Government of Kerala, 1987-88; Member, Rajya Sabha, 22-4-1997 to 21-4-2003; Leader, CPI, Rajya Sabha, 1998 to 2003; Secretary, CPI, 1995; Died. Obit. on 17-10-2008.



CHORDIA, SHRI VIMALKUMAR MANNALALJI: B.Com., LL.B.; Jana Sangh (Madhya Pradesh); s. of Shri Mannalalji Chordia; b. October 15, 1924; m. Shrimati Leela Bai, 3 s. and 2 d.; Member, (i) Madhya Bharat Legislative Assembly, 1952-57, (ii) Madhya Pradesh Legislative Assembly, 1957-62 and (iii) Rajya Sabha, 3-4-1962 to 2-4-1968; Vice-President, Madhya Pradesh Jana Sangh.



Per. Add.: Post Office Bhanpura, District Mandsaur (Madhya Pradesh).

CHOUDHURY, SHRI NRIPATI RANJAN: B.A.; Congress (Assam); s. of Shri Narendra Chandra Choudhury; b. May 18, 1937; m. Shrimati Lopamudra, 1 s. and 1 d.; Member, Rajya Sabha, 10-4-1972 to 9-4-1978; Died. Obit. on 21-2-2013.





*CHOWDARY, SHRI Y. S.: B.E. (Bachelor of Engineering), Master of Engineering; B.J.P. (Andhra Pradesh); s. of Shri Y. Janardhana Rao; b. June 2, 1961; m. Shrimati Y. Padmaja, 1 s. and 1 d.; Member, Rajya, Sabha, 22-6-2010 to 21-6-2016 and 22-6-2016 onwards; Minister of State in the Ministry of Science and Technology; and Minister of State in the Ministry of Earth Sciences, 9 Nov. 2014-9 March 2018.

Per. Add.: House No. 8-2-269/5/29, Sagar Society, Road No. 2, Banjara Hills, Hyderabad-500034 (Telangana).



CHOWDHARY, DR. CHANDRAMANILAL: Congress (Bihar); s. of Shri Babu Nanihulal Chaudhary; b. January 25, 1915; m. Shrimati Kamla Kumari Devi, 4 s. and 5 d.; Member, (i) Bihar Legislative Assembly, 1952-57, (ii) Lok Sabha, 1957-62 and 1962-67 and (iii) Rajya Sabha, 3-4-1974 to 8-2-1979; Died. Obit. on 19-2-1979.



CHOWDHARY RAM SEWAK: B.A., LL.B.; Congress (I) (Uttar Pradesh); s. of Shri Lotan Ram; b. February 27, 1927; m. Shrimati Champa Devi, 2 s. and 5 d.; Member, Lok Sabha, 1962-67, 1967-70 and 1971-77; Union Deputy Minister/Minister of State, holding portfolios of Steel, Mines and Metal and Foreign Trade, Supply and Health and Family Planning, 1967-71 and 1975-77; Member, Rajya Sabha, 5-7-1980 to 4-7-1986 and 5-7-1986 to 4-7-1992; Chairman, Committee on Subordinate Legislation, Rajya Sabha, 1988-90; Vice-President, U.P.C.C., 1977-78; General Secretary, A.I.C.C. (I), 1980; Died. Obit. on 27-8-2012.



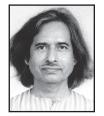
CHOWDHRI, SHRI A. S.: M.A.; Congress (I) (Andhra Pradesh); s. of Shri A. Bapineedu; b. July 21, 1930; m. Shrimati A. Ralnavathi Chowdhri, 1 s. and 2 d.; Member, Rajya, Sabha, 10-4-1972 to 9-4-1978, 3-4-1980 to 2-4-1986 and 3-4-1992 to 2-4-1998; Chairman, Tobacco Export Promotion Council.

Per. Add.: House No. 8-2-325/1, Road No. 7, Banjara Hills, Hyderabad (Andhra Pradesh).

CHOWDHRY HARI SINGH: M.A., LL.B., Diploma in Journalism; Congress (I) (Uttar Pradesh); s. of Shri Murlidhar; b. December 16, 1929; m. Shrimati Karuna, 2 s. and 5 d.; Member, Uttar Pradesh Legislative Assembly, 1967 and 1980-85; Minister, Government of Uttar Pradesh, 1980-85; Member, (i) Lok Sabha, 1971-77 and (ii) Rajya Sabha, 3-4-1988 to 2-4-1994; General Secretary, U.P.C.C.(I). *Per. Add.*: 220, Civil Lines, Bulandshahr (Uttar Pradesh).



*CHOWDHURY, PROF. JOGEN: Graduation in Fine Arts (Painting) (D.P.L.N.M.), Higher Study in Fine Arts (Fresco, Mosaic and Graphic Arts); A.I.T.C. (West Bengal); s. of Shri Pramatha Nath Chowdhury; b. February 16, 1939; m. Shrimati Sipra Chowdhury, 1 s.; Member, Rajya Sabha, 3-4-2014 onwards; Art Designer (Textile designing), All India Handloom Board Weavers Services Centre, Calcutta, Government of India, 1963-65; Art Designer (Textile designing), All India Handloom Board Weavers Services Centre, Madras, Government of India, 1968-72; Keeper Arts (Curator of Paintings), Rashtrapati Bhavan, New Delhi, 1972-87; Chairman, (i) West Bengal State Art Akademi, Kolkata and (ii) Kolkata Museum of Modern Art, Kolkata; Curator, Contemporary Indian Art in Dhaka (Bangladesh) for ICCR, New Delhi, 1993; Received numerous awards including (i) Prix Le France de la Jeune Peinture Paris, 1966, (ii) The 2nd Biennale of Havana, Cuba, 1986, (iii) International Print Biennale, Bhopal, 1995, (iv) 'Kalidas Samman', Bharat Bhavan, Bhopal, 2001, (v) 'Banga Bibhusa' Samman, Government of West Bengal, 2012, (vi) 'Taj Ratna' Samman and (vii) 'Sera Bangali', 2016; Author of three books in Bengali.



Per. Add.: 'Abahaman' Ratanpalli, P.O. Santiniketan Bolpur, Distt. Birbhum-731235 (West Bengal).



CHOWDHURY, SHRIMATI RENUKA: Post Graduate (Master of Industrial Psychology); I.N.C. (Andhra Pradesh); d. of Air Comm. K.S. Rao; b. August 13, 1954; m. Shri S. Chowdhury, 2 d.; Member, (i) Rajya Sabha, 3-4-1986 to 2-4-1992, 3-4-1992 to 2-4-1998 and 3-4-2012 to 2-4-2018 and (ii) Lok Sabha, 1999-2004 and 2004-2009; Chief Whip, Telugu Desam Parliamentary Party, Rajya Sabha (two terms), 1986-98; Union Minister of State in the Ministry of Health and Family Welfare, 1997-98; Union Minister of State (Independent Charge) of the Ministry of Tourism, May 2004-Jan. 2006; Union Minister of State (Independent Charge) of the Ministry of Women and Child Development, Jan. 2006-May 2009; Nominated to the Panel of Vice-Chairmen, Rajya Sabha, Nov. 2012 (re-nominated on 25 July 2013); Chairperson, Committee on Science and Technology, Environment and Forests, April 2016-Aug. 2017.

Per. Add.: H. No. 8-1-116, Khanapuram (V), Khamman Urban (M), Khammam District-507002 (Telangana).



CHUNDAWAT, SHRIMATI LAKSHMI KUMARI: Congress (I) (Rajasthan); d. of Rawat Bijay Singh; b. June 24, 1916; m. Rawat Tej Singh, 2 s. and 4 d.; Member, Rajasthan Legislative Assembly, 1962-71; Member on the Panel of Chairmen, Rajasthan Legislative Assembly; Member, Rajya Sabha, 10-4-1972 to 9-4-1978; President, Rajasthan P.C.C.; Author of a number of books in Hindi and Rajasthani. *Per. Add.*: Lakshmi Niwas, Jagdeesh Marg, Bani Park, Jaipur (Rajasthan).



CONDPAN, SHRI SILVIUS: B.A., LL.B.; I.N.C. (Assam); s. of Late Shri Sukroo Hemo Condpan; b. July 19, 1938; m. Shrimati Teresa Condpan, 3 s. and 1 d.; Member, (i) Assam Legislative Assembly, 1978-2001 and (ii) Rajya Sabha, 3-4-2004 to 2-4-2010 and 3-4-2010 to 10-10-2011; Minister of State for Revenue, Government of Assam, 1980; Cabinet Minister for Fisheries, Employment and Public Works Department (P.W.D.), Government of Assam, 1991-96; Leader of the Opposition, Assam Legislative Assembly and Leader, Congress Legislature Party (C.L.P.), 1996-2001; Chairman, Assam State Housing Board, 1983-85; Vice-Chairman State Planning Board, Assam (with the status of Cabinet Minister), 2001-2004; Was General Secretary, Assam Pradesh Congress Committee; Awarded, Dr. B.R. Ambedkar Award in 2003; Died. Obit. on 22-11-2011.

DAGA, SHRI NARAYANDAS K.: Congress (Hyderabad); s. of Shri Kedarnath Daga; b. October 24, 1923; m. Shrimati Chand Devi N. Daga, 4 s. and 2 d.; Member, Rajya Sabha, 23-4-1954 to 2-4-1958; Died. Obit. on 18-11-1968.



DAGA, SHRI SITARAM: Inter; Congress (West Bengal); s. of Shri Duli Chand Daga; b. April 4, 1923; m. Shrimati Savitri Devi Daga, 1 d.; Member, Rajya Sabha, 3-5-1957 to 2-4-1958.

Per. Add.: 25/1, Ballygunj, Circular Road, Calcutta (West Bengal).



*DAIMARY, SHRI BISWAJIT: M.A., Hindi Visharad; B.P.F. (Assam); s. of Late Shri Surendra Daimary; b. February 4, 1971; m. Shrimati Mina Brahma Daimary, 2 s. and 2 d.; Member, (i) Assam Legislative Assembly, 2001-2006 and (ii) Rajya Sabha, 10-4-2008 to 9-4-2014 and 10-4-2014 onwards; Chairman, Assam Apex Weavers and Artisans Co-operative Federation Limited (ARTFED), Government of Assam (with the status of Cabinet Minister), 2006- 2008; Spokesperson, Bodoland People's Front Party since 2016.



Per. Add.: Village No. 5, Suagpur, P.O.Suagpur, P.S. Goreswar, Distt. Baksa, Bodoland-781366 (Assam).

DALMIA, SHRI SANJAY: B.A. (Hon.) Economics; S.P. (Uttar Pradesh); s. of Shri Vishnu Hari Dalmia; b. March 17, 1944; m. Shrimati Indu Dalmia; Member, Rajya Sabha, 3-2-1994 to 4-7-1998. *Per. Add.*: (i) House No. B-118, Sector 26, Noida, District-Ghaziabad (U.P.) and (ii) Dalmia (Bros.) Pvt. Ltd., IInd Floor, Indraprakash Building, 21, Barakhamba Road, New Delhi-110001.





*DALWAI, SHRI HUSAIN: M.A. (Sociology); I.N.C. (Maharashtra); s. of Shri Umar Khan Dalwai; b. February 16, 1943; m. Shrimati Shama Dalwai, 1 s. and 1 d.; Member, (i) Maharashtra Legislative Council, Jan. 1998-Dec. 2003 and June 2010-Aug. 2011 and (ii) Rajya Sabha, 26-7-2011 to 2-4-2014 and 3-4-2014 onwards; Cabinet Minister holding the portfolios of Labour, Waqf and Minor Ports, Government of Maharashtra, Oct. 1999-March 2001; National Spokesperson, All India Congress Committee; Awarded, 'Best Parliamentraian Award' for the year 2001-2002 by Commonwealth Parliamentary Board, Maharashtra Branch.

Per. Add.: (i) Residence: 2/50, Gulmohar, New M.I.G. Colony, Bandra (East), Mumbai-400051 (Maharashtra) and (ii) Office: 1/6, Shriram CHS Ltd., Khernagar, Bandra (East), Mumbai-400051 (Maharashtra).



DALWAI, SHRI HUSEN: B.A., LL.B.; Congress (I) (Maharashtra); s. of Shri Misarikhan Bawakhan Dalwai; b. August 17, 1922; m. Shrimati Fatima Hussain Dalwai, 3 s. and 2 d.; Member, Maharashtra Legislative Assembly, 1962-78; Minister, Government of Maharashtra, 1977-78; Member, Rajya Sabha, 3-4-1984 to 28-12-1984.

Per. Add.: Village Uktad, Post Office Chiplun, District Ratnagiri (Maharashtra).



DAMODARAN, SHRI KIZHEDATH.: C.P.I. (Kerala); s. of Shri K.T. Namboodiripad; b. March 1, 1912; m. Shrimati K.P. Padman; Member, Rajya Sabha, 3-4-1964 to 2-4-1970; Secretary, Kerala P.C.C., 1940; Author of a number of books in Malayalam; Died. Obit. on 10-8-1976.



DANG, SHRIMATI SATYAVATI: Matric, Bhushan and Rattan; Congress (Himachal Pradesh); d. of Shri Satya Nand Stokes; b. April 10, 1920; m. Shri Onkar Nath Dang, 2 d.; Member, (i) Himachal Pradesh Territorial Council and (ii) Rajya Sabha, 3-4-1968 to 2-4-1974; General Secretary/President, Himachal Pradesh P.C.C., 1962-69.

Per. Add.: 'Our Orchard', Post Office Thanedhar, District Mahasu (Himachal Pradesh).

DANGRE, SHRI R. V.: Congress (Maharashtra); s. of Shri Vithalrao Dangre; b. August 15, 1931; m. Shrimati Satyabhamabai, 2 s.; Member, Rajya Sabha, 3-4-1954 to 2-4-1960; Vice-President, Maharashtra P.C.C., 1948-51; Died on 25-6-1979.



DAPHTARY, SHRI C. K.: M.A., LL.B. (Cantab.), Bar-at-law; NOM.; s. of Shri Kisanlal Ratanlal; b. April 1, 1893; m. Shrimati Sushila Daphtary, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-1972 to 2-4-1978; Solicitor General of India, 1951-63; Attorney General of India, 1963-68; Died. Obit. on 18-2-1983.



DAR, SHRI ABDUL GHANI: Progressive Independent Party (Punjab); s. of Shri Jiwan Dar; b. October 14, 1907; m. Shrimati Shamshad Dar; Member, (i) Punjab Legislative Assembly, 1952-62 and (ii) Rajya Sabha, 23-11-1962 to 23-2-1967; Author of a number of books; Died. Obit. on 23-1-1980.



DARBARA SINGH, SHRI: Congress (I) (Punjab); s. of S. Dalip Singh; b. February 10, 1916; m. Shrimati Gurbachan Kaur, 3 s. and 1 d.; Member, Punjab Legislative Assembly, 1952-69; Minister, Government of Punjab, 1956-57 and 1962-67; Chief Minister, Punjab, Jan. 1980-Oct. 1983; Member, Lok Sabha, 1971-77; Chairman, (i) Joint Committee on the Constitution (Thirty-second) Amendment Bill, 1973 and (ii) Committee on Public Undertakings, Lok Sabha, 1975; Member, Rajya Sabha, 10-4-1984 to 11-3-1990; Chairman, House Committee, Rajya Sabha, Oct.-Dec. 1986; General Secretary/ President, Punjab P.C.C., 1953-56, 1957-64 and 1978-81; Died. Obit. on 13-3-1990.



DARD, SHRI JAGIR SINGH: Matric; I.N.C. (Punjab); s. of Shri S. Pratap Singh; b. September 16, 1926; m. Shrimati Surjeet Kaur, 2 s. and 4 d.; Member, (i) Punjab Legislative Assembly in 1957, 1967 and 1968 and (ii) Rajya Sabha, 10-4-1992 to 9-4-1998; Author of a book 'Dard Pyara Lokon Da' in Punjabi.



Per. Add.: Village and Post Office Sahnewal, Distt. Ludhiana (Punjab).



DARDA, SHRI VIJAY JAWAHARLAL: Diploma in Journalism & Printing Technology; I.N.C. (Maharashtra); s. of Shri Jawaharlal Darda; b. May 14, 1950; m. Shrimati Jyotsna V. Darda, 1 s. and 1 d.; Member, Rajya Sabha, 5-7-1998 to 4-7-2004, 5-7-2004 to 4-7-2010 and 5-7-2010 to 4-7-2016; Honoured with several awards; Author of several books.

Per. Add.: (i) 'Yavatmal House', Darda Udyan, Darda Nagar, Wadgaon, Yavatmal-445001 (Maharashtra) and (ii) 'Yavatmal House', Swatantrata Senani Jawaharlal Darda Marg, Nagpur-440022 (Maharashtra).



DAS, SHRI BANKA BEHARY: P.S.P. (Orissa); s. of Shri Jaganath Das; b. January, 1923; m. Shrimati Sudhamanjari Das, 2 s. and 2 d.; Member, (i) Orissa Legislative Assembly, 1957-61 and (ii) Rajya Sabha, 3-4-1966 to 4-4-1971; Joint Secretary/Secretary, Orissa P.S.P. 1947-54; Author of a few books; Died. Obit. on 30-7-2001.



DAS, SHRI BASANT KUMAR: High School; J.D. (S) (Orissa); s. of Shri V. Satrughna Das; b. April 20, 1940; m. Shrimati Roma Das, 3 s. and 2 d.; Member, Rajya Sabha, 3-4-1990 to 2-4-1996.

Per. Add.: Bahadur Bagicha Para, Post Office Bhawanipatna, District Kalahandi (Orissa).



DAS, SHRI BHUBANANANDA: B.E.; Congress (Orissa); s. of Shri Ram Chandra Das; b. May 14, 1885; m. Shrimati Rukmini Devi; Member, (i) Central Legislative Assembly, 1923-45; (ii) Constituent Assembly, 1946-50, (iii) Provisional Parliament, 1950-52, (iv) Lok Sabha, 1952-57 and (v) Rajya Sabha, 27-4-1957 to 23-2-1958; Chairman, Parliamentary Committee on Public Accounts, 1950-54; Died. Obit. on 24-2-1958.

DAS, SHRI BIPINPAL: M.Sc.; Congress (I) (Assam); s. of Shri Santapal Das; b. February 1, 1923; m. Shrimati Arati Das, 2 s. and 3 d.; Member, Rajya Sabha, 3-4-1970 to 2-4-1976 and 3-4-1976 to 2-4-1982; Union Deputy Minister of External Affairs, Oct. 1974 to March, 1977; Chairman, Committee on Petitions, Rajya Sabha, 1979; Secretary, Assam P.S.P., 1952-54; Joint Secretary, All India P.S.P., 1954-55; General Secretary, All India Socialist Party, 1956 and 1957; Author of a few books; Died. Obit. on 25-7-2005.



DAS, SHRI BISHNU CHARAN: B.A., LL.B.; B.J.D. (Odisha); s. of Late Shri Kalandi Das; b. October 9, 1954; m. Shrimati Sanjukta Das, 1 s.; Member, (i) Odisha Legislative Assembly (five consecutive terms), 1990-95, 1995-2000, 2000-2004, 2004-2009 and 2009-2014 and (ii) Rajya Sabha, 2-7-2016 to 21-3-2017; Minister of School & Mass Education, Government of Odisha, May 2006-Aug. 2007; Chairman, Committee on Petitions, Odisha Legislative Assembly, 2000-2004 and 2012-2013; Chairman, Committee on Welfare of Scheduled Castes and Scheduled Tribes, Odisha Legislative Assembly, 2004-2006; Chairman, Standing Committee on Energy, Revenue & Excise, Odisha Legislative Assembly, 2005-2007; Was General Secretary, State Janata Dal, Odisha.

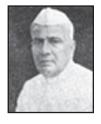


Per. Add.: (i) At-Makundapur, PO/Distt. Jagatsinghpur-754103 (Odisha) and (ii) Qtr. No. 6/1, Type-VIC, Unit-1, Bhubaneswar-751004 (Odisha).

DAS, SHRI BISWANATH: B.A., B.L.; Congress (Orissa); s. of Shri Madhusudan Das; b. 1890; married, 2 s.; Member, (i) Madras Legislative Council, 1920-30 and (ii) Orissa Legislative Assembly, 1937-43; Chief Minister, Orissa, July 1937 to Nov. 1939; Member, Rajya Sabha, 3-4-1954 to 2-4-1960 and 3-4-1960 to 22-6-1961; President, Orissa P.C.C. (three times); Died. Obit. on 23-7-1984.



DAS, SHRI JAGANNATH: M.A.; Congress (Orissa); s. of Shri Radhashyam Das; b. March 5, 1892; m. Shrimati Promila Devi, 1 s. and 1 d.; Member, (i) Bihar and Orissa Legislative Council, 1930-35, (ii) Orissa Legislative Assembly, 1936-46, (iii) Central Legislative Assembly, 1946-47, (iv) Provisional Parliament, 1950-51 and (v) Rajya Sabha, 3-4-1952 to 2-4-1956.



Per. Add.: Jajpur, Post Office Jajpur, Cuttack (Orissa).



DAS, SHRI KALPATARU: B.A.; B.J.D. (Odisha); s. of Late Shri Hadibandhu Das; b. August 15, 1950; m. Shrimati Pratima Das, 3 s.; Member, (i) Odisha Legislative Assembly (four terms), 1995-2000, 2000-2004, 2004-2009 and 2009-April 2014 and (ii) Rajya Sabha, 3-4-2014 to 25-7-2015; Cabinet Minister, Panchayati Raj and Parliamentary Affairs, Government of Odisha, 2012-2014; Member, Panel of Chairmen, Odisha Legislative Assembly, 2000-26 Aug. 2012; Chairman, Committee on Estimates, Odisha Legislative Assembly, 2001-2002; Chairman, Committee on H&FW, W&CD (No. 5), Odisha Legislative Assembly, 2005-2007; Chairman, Departmentally related Standing Committee-II, Odisha Legislative Assembly, 2007-2009; Chairman, Committee on Public Undertaking, Odisha Legislative Assembly, 2009-2012; Died. Obit. on 27-7-2015.



DAS, SHRI KHAGEN: M.Com., B.Ed.; C.P.I.(M) (Tripura); s. of Late Shri Harish Ch. Das; b. September 4, 1937; m. Shrimati Anupama Das, 2 d.; Member, Tripura Legislative Assembly, 1978-88; Minister, holding portfolios of Revenue, Health, Statistics, Printing and Stationary Department, Government of Tripura, 1983-88; Chairman, Public Accounts Committee, Tripura Legislative Assembly, 1978-82; Political Secretary to the Chief Minister of Tripura, 1994-March 1998; Member, (i) Rajya Sabha, 3-4-1998 to 25-2-2002 and (ii) Lok Sabha 2002-2004, 2004-2009 and 2009-2014; Died. Obit. on 29-1-2018.



DAS, SHRI KUMAR DEEPAK: B.Sc., LL.B.; A.G.P. (Assam); s. of Late Shri Ramani Mohan Das; b. August 9, 1958; m. Shrimati Gitima Lekharu Das, 2 d.; Member, (i) Assam Legislative Assembly, 1985-90 and (ii) Rajya Sabha, 15-6-2007 to 14-6-2013; Minister of State, Government of Assam, 1998; Chairman, Public Undertakings Committee, Assam Legislative Assembly, 1985-90; Chairman, Assam State Mineral Development Corporation Limited, 1984; Chairman, Assam State Co-operative Marketing and Consumers Federation Ltd. (STATFED), 1988.

Per. Add.: 4, Barnachal Road, Bamuni Maidan, Guwahati-781021 (Assam).

DAS, DR. M. N.: M.A., Ph.D., D.Litt.; I.N.C. (Odisha); s. of Late Shri Madhu Sudan Das; b. January 5, 1926; m. Shrimati Rajasree Das, 1 s. and 1 d.; Member, Rajya Sabha, 2-7-1998 to 1-7-2004; Vice-Chancellor, Utkal University, 1983-85; Author of a number of books; Died. Obit. on 23-7-2009.



DAS, MAHANT LAXMI NARAIN: Congress (Madhya Pradesh); s. of Guru Mahant Bihari Das; Bachelor; Member, (i) Madhya Pradesh Legislative Council, 1937-52 and (ii) Rajya Sabha, 3-4-1962 to 2-4-1968; President, M.P.C.C., 1957-59; Died. Obit. on 17-3-1987.



DAS, SHRIMATI MIRA: M.A., LL.B.; J.D. (Orissa); d. of Shri Padmacharan Mohanty; b. November 10, 1941; m. Shri Bimal Das, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1990 to 2-4-1996.

Per. Add.: Plot No. L-3, 119, Acharya Vihar, Bhubaneswar, District Puri (Orissa).



DAS, SHRIMATI MONIKA: B.A.; Congress (I) (Karnataka); d. of Dr. Anukul Chandra Boral; b. 1939; m. Dr. C. R. Das, 1 s. and 3 d.; Member, Rajya Sabha, 3-4-1980 to 2-4-1986.

Per. Add.: 13, Chanakya Puri, Hubli (Karnataka).



DAS, SHRI NANDA KISHORE: M.A.; Congress (Orissa); s. of Shri Shyam Charan Das; Member, (i) Bihar and Orissa Legislative Councils, 1927, 1928 and 1929 and (ii) Orissa Legislative Assembly; Deputy Speaker and then Speaker, Orissa Legislative Assembly; Member, (i) Constituent Assembly, (ii) Provisional Parliament and (iii) Rajya Sabha, 3-4-1960 to 2-4-1966; President, Orissa P.C.C.; Died. Obit. on 17-7-1986.





DAS, DR. (MS.) P. SELVIE: M.S. (Home Economics), Ph.D. (Education); NOM.; d. of Late Shri R. A. Das; b. September 29, 1932; Unmarried; Member, Rajya Sabha, 27-8-1997 to 26-8-2003; Vice-Chancellor, University of Mysore, 1988-91; Member, Union Public Service Commission, 1991-97; Recipient of Kannada Rajyothsava Prashasthi, 1988; Author of a number of articles.

Per. Add.: C-1/12-A, Pandara Park, New Delhi-110003.



DAS, SHRIMATI PUSHPALATA: M.A.; Congress (Assam); d. of Shri R. Saikia; b. March 27, 1915; m. Shri Omeo Kumar Das, 1 d.; Member, Assam Legislative Assembly; Minister, Government of Assam; Member, Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 2-4-1962; Died. Obit. on 15-12-2003.



DAS GUPTA, SHRI GURUDAS: M.Com.; C.P.I. (West Bengal); s. of Shri Durga Prosanna Das Gupta; b. November 3, 1936; m. Shrimati Jayasri Das Gupta, 1 d.; Member, (i) Rajya Sabha, 12-3-1985 to 2-4-1988, 3-4-1988 to 2-4-1994 and 3-4-1994 to 2-4-2000 and (ii) Lok Sabha, 2004-2009 and 2009-2014; Vice-President, AITUC; Died. Obit. on 18-11-2019.



DAS GUPTA, SHRI TARIT MOHAN: B.Sc.; Congress (I) (Tripura); s. of Shri Ananga Mohan Das Gupta; b. February 21, 1919; Bachelor; Member, Rajya Sabha, 3-4-1962 to 2-3-1967; General Secretary, Tripura P.C.C., 1951-57.

Per. Add.: Thana Road, Agartala (Tripura).



DASAPPA, SHRI H. C.: B.A., LL.B.; Congress (Mysore now Karnataka); s. of Shri Hiralli Chenniah; b. December 5, 1894; m. Shrimati Yashodhara, 2 s.; Member, (i) Mysore Legislative Council, 1927-38 and (ii) Mysore Constituent Assembly 1948-50; Minister, Mysore State, Oct. 1947-March 1952; Member, Rajya Sabha, 3-4-1954 to 13-3-1957; President, Mysore P.C.C., May-Dec. 1952; Died. Obit. 16-11-1964.

DASARI, SHRI N. R.: B.A.; C.P.I. (Andhra Pradesh); s. of Shri Veeraraghavayya; b. August 10, 1926; m. Shrimati Lakshmi; Member, Rajya Sabha, 3-4-1998 to 2-4-2004; Whip, C.P.I., Rajya Sabha, May 2003-2004; National Secretary, C.P.I., 1997-2008; Died. Obit. on 17-10-2008.



DASGUPTA, DR. BIPLAB: M.A. (Economics), LL.B., M.Sc. (Computer Science), Ph.D. (Economics); C.P.I. (M) (West Bengal); s. of Late Shri Benoy Bhushan Dasgupta; b. December 30, 1938; m. Shrimati Arati Dasgupta, 1 s.; Member, (i) Lok Sabha, 1989-91 and (ii) Rajya Sabha, 3-4-1994 to 2-4-2000 and 3-4-2000 to 17-7-2005; Deputy Leader, C.P.I. (M), Rajya Sabha, 1994-2003; Author of several books and articles; Died. Obit. on 25-7-2005.



*DASGUPTA, SHRI SWAPAN: B.A. (Hons.), M.A., Ph.D.; NOM.; s. of Shri Samarendra Chandra Dasgupta; b. October 3, 1955; m. Shrimati Reshmi Dasgupta, 1 s.; Member, Rajya Sabha, 25-4-2016 onwards; Recipient of awards including Padma Bhushan, 2015; Author of two books.



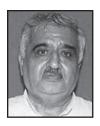
Per. Add.: 44-B, Mahanirban Road, Kolkata-700029 (West Bengal).

DASS, SHRI A. DHARAM: B.A., LL.B.; Congress (Uttar Pradesh); s. of Dr. Dharam Das; b. July 18, 1887; m. Kumari Thakur Das, 1 s. and 1 d.; Member, (i) Constituent Assembly, 1946-50, (ii) Uttar Pradesh Legislative Assembly,1946-52 and (iii) Rajya Sabha, 3-4-1952 to 2-4-1958 and 3-4-1958 to 27-7-1960; Died. Obit. on 8-8-1960.



DASS, SHRI MAHABIR: Congress (Bihar); s. of Shri Darbari Dass; b. January 10, 1915; m. Shrimati Sundari Devi, 5 s. and 2 d.; Member, Rajya Sabha, 3-4-1962 to 2-4-1968 and 3-4-1968 to 2-4-1974; Author of 'All India Jan Sevak Sampark Sangh'; Died. Obit. on 23-4-1984.





DAVE, SHRI ANANTRAY DEVSHANKER: B.A., LL.B.; B.J.P. (Gujarat); s. of Shri Devshanker; b. May 27, 1936; m. Shrimati Indira, 1 s. and 2 d.; Member, (i) Lok Sabha, 1977-79 and (ii) Rajya Sabha, 10-4-1990 to 9-4-1996 and 10-4-1996 to 9-4-2002; General Secretary/ Vice-President, Gujarat Pradesh B.J.P., 1991-95; Died. Obit. on 22-11-2012.



DAVE, SHRI ANIL MADHAV: M.Com. (specialization in Rural Development and Management); B.J.P. (Madhya Pradesh); s. of Shri Madhav Lal Dave; b. July 6, 1956; Unmarried; Member, Rajya Sabha, 4-8-2009 to 29-6-2010 and 30-6-2010 to 29-6-2016 and 30-6-2016 to 18-5-2017; Minister of State (Independent Charge) of the Ministry of Environment, Forest and Climate Change, 5 July 2016-18 May 2017; Chairman, Select Committee of Rajya Sabha on the Coal Mines (Special Provisions) Bill, 2015, 11-18 March 2015; Chairman, Select Committee of Rajya Sabha on the Real Estate (Regulation and Development) Bill, 2015, May-July 2015; Chairman, Select Committee of Rajya Sabha on the Prevention of Corruption (Amendment) Bill, 2013, Dec. 2015-July 2016; Authored books on several subjects/areas such as politics, administration, art and culture, history, management, environment and climate change, etc. in Hindi and English; Died. Obit. 17-7-2017.



DAVE, SHRI ROHIT MANUSHANKAR: M.A., LL.B.; P.S.P. (Gujarat); s. of Shri Manushankar Krishnashankar Dave; b. May 16, 1908; Bachelor; Member, Rajya Sabha, 3-4-1958 to 2-4-1964; Joint Secretary, P.S.P., 1948-49; Died . Obit. on 6-11-1987.



DAVE, SHRI SOMNATH P.: B.A., LL.B.; Congress (Bombay now Maharashtra); s. of Shri Prabhashankar N. Dave; b. October 18, 1906; m. Shrimati Sharda, 4 s. and 1 d.; Member, (i) Bombay Legislative Assembly and (ii) Rajya Sabha, 3-4-1952 to 2-4-1958 and 3-4-1958 to 5-1-1959; Died. Obit. on 9-2-1959.

DEB, SHRI PRATAP KESHARI: B.A. (Political Science); B.J.D. (Odisha); s. of Shri Sarat Kumar Deb; b. December 21, 1971; m. Shrimati Avantika Devi, 1 s. and 1 d.; Member, (i) Odisha Legislative Assembly, 2000-2014 and (ii) Rajya Sabha, 19-5-2017 to 9-6-2019; Minister (Independent Charge) Food and Civil Supplies, IT, Employment & Technical Education, Government of Odisha, 2012-2014; Chairman, (i) Library Committee, Odisha Legislative Assembly, 2009-2012 and (ii) Odisha State Housing Board, 2014-2017; Spokesperson, Biju Janata Dal, Odisha.



Per. Add.: Aul Palace, Vill. Lokapada, P.O./P.S. Aul, Distt. Kendrapada-754219 (Odisha).

DEB, SHRI SHANKAR PRATAP SINGH: Swatantra Party (Orissa); s. of Raja Sura Pratap Dev Mahindra Bahadur; b. November 15, 1904; m. Rani Shrimati Ratna Prova Devi, 2 s.; Member, (i) Chamber of Princes, 1929-46, (ii) Orissa Legislative Assembly, 1957 and (iii) Rajya Sabha, 3-4-1964 to 3-8-1965; Author of a number of books in Oriya and Hindi; Died. Obit. on 16-8-1965.

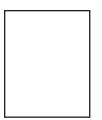


DEB, SHRI SURESH CHANDRA: Studied upto B.A.; Congress (Assam); s. of Shri Tara Nath Deb; b. June 9, 1893; Bachelor; Member, (i) Lok Sabha, 1952-57 and (ii) Rajya Sabha, 3-5-1957 to 2-4-1960 and 3-4-1960 to 2-4-1966; Died. Obit. on 23-11-1981.



DEB BARMAN, SHRI BIRCHANDRA: M.A., LL.B.; C.P.I. (Tripura); s. of Shri Satish Chandra Deb Barman; b. March 1, 1920; Bachelor; Member, (i) Tripura Legislative Assembly, 1962-67 and (ii) Rajya Sabha, 3-4-1974 to 2-4-1980; Died. Obit. on 7-8-1995.





DEEPAK, SHRI KRISHAN KUMAR: M.A.; J.D. (Haryana); s. of Pt. Karam Chand; b. December 4, 1934; m. Shrimati Chanchal Sharma, 1 s. and 2 d.; Member, Rajya Sabha, 23-3-1990 to 13-7-1990; Died. Obit. on 2-12-2014.



DEO, SHRI A. U. SINGH: B.A.; B.J.D. (Odisha); s. of Late Shri R.N. Singh Deo; b. November 11, 1945; m. Shrimati Vijay Lakshmi Devi, 3 s.; Member, (i) Orissa Legislatve Assembly, 1974-77, 1995-2000, 2000-2004, 2004-2009 and 2009-2014 and (ii) Rajya Sabha, 3-4-2014 to 17-4-2014 and 26-6-2014 to 3-4-2018; Minister of Forest, Fisheries and Animal Husbandry, Government of Odisha, 1976-77; Minister of Tourism and Sports, Government of Odisha, 1992-1995; Minister of Energy and Mines, Government of Odisha, 2000-2002; Minister of Mines, I.T. and Tourism, Government of Odisha, 2002-2004; Minister of Works and Housing, Government of Odisha, 2004-2009; Minister of Planning and Coordination, Public Enterprises and Excise, Government of Odisha, 2009-2012.

Per. Add.: Plot No. 1, Rajendra Bhawan, R.N. Singh Deo Marg, Unit-VIII, Bhubaneswar-751012 (Odisha).



DEO, SHRI BIRA KESARI: I.Sc.; B.L.D. (Orissa); s. of Shri B.M. Deo; b. 1927; m. Shrimati M. Devi, 4 s. and 2 d.; Member, (i) Orissa Legislative Assembly, 1957-67 and (ii) Rajya Sabha, 19-4-1967 to 2-4-1970 and 3-4-1970 to 2-4-1976; Died. Obit. on 4-9-2012.



DEO, SHRI K. P. SINGH: B.Sc. (Geology Honours); B.L.D. (Orissa); s. of Shri Shankar Pratap Singh Deo Mahindra Bahadur Vidyasagar; b. August 6, 1941; m. Shrimati Krishna Devi, 2 s. and 3 d.; Member, (i) Lok Sabha 1967-70 and (ii) Rajya Sabha, 28-1-1972 to 2-4-1976.

Per. Add.: Palace, Dhenkanal Post Office (Orissa).

DEO, SHRI V. KISHORE CHANDRA S.: B.A. (Economics), M.A. (Political Science); I.N.C. (Andhra Pradesh); s. of Raja V.D.P.V. Deo of Kurupam; b. February 15, 1947; m. Shrimati V. Preeti Devi, 1 s. and 1 d.; Member, Lok Sabha, 1977-79, 1980-84, 1984-1989, 2004-2009 and 2009-2014; Union Minister of State for Steel, Mines and Coal, 1979-80; Union Cabinet Minister, Tribal Affairs and Panchayati Raj, July 2011-May 2014; Member, Rajya Sabha, 3-4-1994 to 2-4-2000; Chairman, Rajya Sabha Select Committee on Trade Marks (Amendment) Bill, 1995; General Secretary, (i) Congress Party in Parliament, 1979-80, (ii) All India Congress Committee(s), 1983-1993, (iii) National Front in Parliament, 1987-89; Deputy Chief Whip, I.N.C. in Parliament, 1977-78; Author of 'Changing India's Political Mould'-A Fair Franchise and a Federal Framework.



Per. Add.: The 'Fort' Kuruppam, Post Office-Kurupam, District-Vizianagaram-535724 (Andhra Pradesh).

DEOGIRIKAR, SHRI T. R.: B.A. (Hons); Congress (Maharashtra); s. of Shri Raghunath; b. November, 1896; Bachelor; Member, Rajya Sabha 3-4-1952 to 2-4-1956 and 3-4-1956 to 2-4-1962; President, Maharashtra P.C.C., 1954; Author of a number of books; Died. Obit. on 28-7-1975.



DEORA, SHRI MURLI: B.A.; I.N.C. (Maharashtra); s. of Shri Sitaram S. Deora; b. January 10, 1937; m. Shrimati Hema Deora, 2 s.; Member, (i) Maharashtra Legislative Council, 1982-84, (ii) Lok Sabha, 1984, 1989 and 1991 and (iii) Rajya Sabha, 3-4-2002 to 2-4-2008, 3-4-2008 to 2-4-2014 and 3-4-2014 to 24-11-2014; Minister of Petroleum and Natural Gas, 29 Jan. 2006-18 Jan. 2011; Minister of Corporate Affairs, 19 Jan. 2011-12 July 2011; Died. Obit. on 24-11-2014.



DEORI, SHRIMATI OMEM MOYONG: Studied upto B.A.; Congress (I) (Arunachal Pradesh); d. of Shri Kuttik Moyong; b. July 2, 1943; m. Shri T. S. Deori, 3 s. and 2 d.; Member, Rajya Sabha, 27-5-1984 to 19-3-1990; President, Arunachal Pradesh P.C.C. (I); Recipient of Padma Shri, 1984; Died. Obit. on 25-2-2008.





*DESAI, SHRI ANIL: B.Com, LL.B.; S.S. (Maharashtra); s. of Shri Yeshwant Desai; b. May 2, 1957; m. Shrimati Priti Anil Desai, 2 d.; Member, Rajya Sabha, 3-4-2012 to 2-4-2018 and 3-4-2018 onwards; All India Party Secretary, Shiv Sena since 2002.

Per. Add.: A-13/2, Skyscrappers, 74, Bhulabhai Desai Road, Breach Candy, Mumbai-400026 (Maharashtra).



DESAI, SHRI DAJIBA BALWANTRAO: B.A. (Hons.), LL.B.; Peasants and Workers Party (Maharashtra); s. of Shri Balavantrao Annaji Desai; b. September 15, 1925; m. Shrimati Lila Desai, 1 s.; Member, Rajya Sabha 3-4-1960 to 2-4-1966; General Secretary, Peasants and Workers Party 1954-60; Died. Obit. on 25-3-1985.



DESAI, SHRI JAGESH: B.Com., F.C.A.; Congress (I) (Maharashtra); s. of Shri Mathurdas Desai; b. February 8, 1926; m. Shrimati Savitri Desai, 2 s. and 2 d.; Member, Maharashtra Legislative Assembly, 1972-78; Minister, Government of Maharashtra, 1975-78; Member, Rajya Sabha, 3-4-1984 to 2-4-1990 and 3-4-1990 to 2-4-1996; Vice-Chairman, Rajya Sabha, 1987-90; Chairman, (i) Committee on Government Assurances, Rajya Sabha, 1990-91, (ii) Committee on Subordinate Legislation, Rajya Sabha, 1991-92; Vice-Chairman, Committee on Political Questions, Disarmament and Security of the Inter Parliamentary Union; General Secretary, Maharashtra P.C.C. (I), 1979-83, Vice-President, Maharashtra P.C.C. (I); Died. Obit. on 22-11-2012.



DESAI, SHRI JANARDHAN RAO: Congress (Mysore now Karnataka); s. of Shri Raghavendra Rao; b. 1896; m. Shrimati Subhadrabai, 4 s. and 3 d.; Member, Rajya Sabha, 3-4-1956 to 2-4-1962; President, Hyderabad State Congress, 1948-49; Died. Obit. on 25-4-1975.

DESAI, SHRI KHANDUBHAI K.: Snatak (Gujarat Vidyapith); Congress (Gujarat); s. of Shri Kasanji; b. October 23, 1898; m. Shrimati Parvatiben, 1 s. and 4 d.; Member, (i) Bombay Legislative Assembly, 1937-39 and 1946-50, (ii) Constituent Assembly, 1946-50, (iii) Provisional Parliament, 1950-52 and (iv) Lok Sabha, 1952-57; Union Minister for Labour, 1954-57; Member, Rajya Sabha, 9-3-1959 to 2-4-1964 and 3-4-1964 to 31-3-1968; General Secretary, and President, INTUC; Died. Obit. on 25-4-1975.



DESAI, SHRI R. M.: B.A.; Congress (U) (Karnataka); s. of Shri Mallappa Desai; b. August 7, 1920; m. Shrimati Shanta Devi, 2 s. and 1 d.; Member, (i) Mysore Legislative Assembly, 1957-69 and (ii) Rajya Sabha, 3-4-1976 to 2-4-1982; Died. Obit. on 30-7-2002.



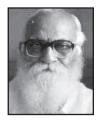
DESAI, SHRI SURESH J.: M.A., LL.B.; Congress (O) (Gujarat); s. of Shri Jamietram G. Desai; b. May 5, 1909; m. Shrimati Kalavati Mazumdar, 1 d.; Member, Rajya Sabha, 3-4-1960 to 2-4-1966 and 3-4-1966 to 2-4-1972; Joint Secretary, All India Socialist Party, 1946-51; Chairman, P.S.P., Gujarat and Saurashtra, 1955-61; Died. Obit. on 21-2-1989.



DESHMUKH, SHRI BAPURAOJI MAROTRAOJI: High School; Congress (I) (Maharashtra); s. of Shri Marotrao Deshmukh; b. May 9, 1916; m. Shrimati Ramabai Bapurao Deshmukh, 2 s. and 4 d.; Member, (i) C.P. and Berar Legislative Assembly, 1952-57, (ii) Bombay Legislative Assembly, 1957-60, (iii) Maharashtra Legislative Assembly, 1960-67 and (iv) Rajya Sabha, 3-4-1976 to 2-4-1982; Died. Obit. on 7-8-1990.



DESHMUKH, SHRI NANA: NOM.; s. of Late Shri Amrit Rao Deshmukh; b. October 11, 1916; Unmarried; Member, (i) Lok Sabha, 1977-79 and (ii) Rajya Sabha, 22-11-1999 to 21-11-2005; Awarded, (i) Padma Vibhushan, (ii) National Citizen Award, 2001 and (iii) Jeewan Gaurav Purashkar, 2003; Conferred Doctor of Letters by various universities; Died. Obit. on 3-3-2010.





DESHMUKH, SHRI NARSINGRAO BALBHIMRAO: B.A., LL.B.; Peasants' and Workers Party (Hyderabad); s. of Shri Balbhimrao; m. Shrimati Shashikala, 1 s. and 4 d.; Member, Rajya Sabha 3-4-1952 to 2-4-1954 and 3-4-1954 to 2-4-1960; Died. Obit. on 13-6-1994.



DESHMUKH, SHRI RAMRAO MADHAVRAO: M.A., LL.B. (Cantab), Bar-at-law; Congress (Maharashtra); s. of Shri Madhavrao Shankerrao Deshmukh; b. November 25, 1892; m. Shrimati Sashikalabil Kadam, 1 s. and 4 d.; Member, C.P. and Berar Legislative Council, 1920-25, 1927-30 and 1937-41; Minister, Government of C.P. and Berar, 1927-28, 1929-30 and 1937-38; Minister, Gwalior State 1941-44; High Commissioner for India in the Union of South Africa, 1945-47; Prime Minister, Rewa State, 1947-48; Member, (i) Central Legislative Assembly, 1926-27 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1958 and 3-4-1958 to 2-4-1964; Author of 'Case for Berar'; Died. Obit. on 20-4-1981.



DESHMUKH, SHRI SHANKARRAO NARAYANRAO: Congress (I) (Maharashtra); s. of Shri Narayanrao; b. August 29, 1913; married; 1 s. and 2 d.; Member, (i) Maharashtra Legislative Assembly, 1967-72 and (ii) Rajya Sabha, 3-4-1984 to 2-4-1990; Died. Obit. on 4-6-2009.



DESHMUKH, SHRI T. G.: M.A., Diploma in Journalism; Congress (Maharashtra); s. of Shri Gopal Yadeo Deshmukh; b. August 12, 1927; Member, Rajya Sabha, 3-4-1968 to 2-4-1974; Died. Obit. on 22-12-2008.

DESHMUKH, SHRI VILASRAO DAGADOJIRAO : B.Sc., B.A., LL.B.; I.N.C. (Maharashtra); s. of Shri Dagadoji Venkatrao Deshmukh; b. May 26, 1945; m. Shrimati Vaishali Deshmukh, 3 s.; Member, (i) Maharashtra Legislative Assembly, 1980-1995 and 1999-2009 and (ii) Rajya Sabha, 4-8-2009 to 2-4-2012 and 3-4-2012 to 14-8-2012; Minister of State, Department of Rural Development, Home, General Administration, Agriculture, Transport, Education, Technical Education, Sports and Youth Affairs, Information and Publicity, 1982-85; Cabinet Minister, Rural Development, Agriculture, Cooperation, Dairy Development and Fisheries, Public Works, Industries, Education and Technical Education, Sports and Youth Welfare, Co-operation, Transport, Parliamentary Affairs, Government of Maharashtra, 1986-95; Chief Minister, Maharashtra, 18 Oct. 1999-18 Jan. 2003 and 11 Nov. 2004-7 Dec. 2008; Minister of Heavy Industries and Public Enterprises, May 2009-Jan. 2011, Minister of Rural Development and Panchayati Raj (Additional charge), July 2011, Minister of Science and Technology and Minister of Earth Sciences, 12 July 2011-Aug. 2012; Minister of Micro, Small and Medium Enterprises (Additional Charge), 26 June 2012-10 Aug. 2012; Died. Obit. on 16-8-2012.



DESHMUKH SHRIMATI VIMAL PUNJAB: B.A., LL.B.; Congress (Maharashtra); d. of Shri Jairam Nana Vaidya; b. October 24, 1906; m. Dr. P. S. Deshmukh, 1 s.; Member, (i) Lok Sabha, June 1965 to March 1967 and (ii) Rajya Sabha, 19-4-1967 to 2-4-1972; Died. Obit. on 25-3-1998.



DESHPANDE, KUMARI NIRMALA: M.A. (Political Science); NOM.; d. of Late Shri P. Y. Deshpande; Unmarried; b. October 17, 1929; Member, Rajya Sabha, 27-8-1997 to 26-8-1999; Member, Planning Board, Madhya Pradesh, 1993-99; Awarded, (i) 'Padma Vibhushan' and (ii) 14th Rajiv Gandhi Sadbhavana Puraskar, 2005; Author of a few books; Died. Obit. on 5-5-2008.





DEVAKI GOPIDAS, SHRIMATI: B.L.; Congress (Kerala); b. 1918; m. Shri Vezhapra A. Gopidas, 3 s. and 2 d.; Member, (i) Travancore Legislative Assembly, 1948, (ii) Travancore-Cochin Legislative Assembly, (iii) Kerala Legislative Assembly and (iv) Rajya Sabha, 3-4-1962 to 2-4-1968; Died. Obit. on 23-7-1973.



DEVE GOWDA, SHRI H. D.: Diploma (Civil Engineering); J.D. (Karnataka); s. of Shri Dodde Gowda; b. May 18, 1933; m. Shrimati Chennamma, 4 s. and 2 d.; Member, Karnataka Legislative Assembly, 1962-67, 1967-71, 1972-77, 1978-82, 1983-85, 1985-89 and Dec. 1994-Sept. 1996; Chairman, Public Accounts Committee, Karnataka Legislative Assembly; Leader of the Opposition, Karnataka Legislative Assembly, 1972-77; Minister of Public Works and Irrigation, Government of Karnataka, 1983-89; Chief Minister of Karnataka, Dec. 1994 to May 1996; Member, (i) Lok Sabha, 1991-94, 1998-99, 2002-2004, 2004-2009, 2009-2014 and 2014-2019 and (ii) Rajya Sabha, 23-9-1996 to 2-3-1998; Leader of the House, Rajya Sabha, 20 Nov. 1996-21 April 1997; President, Karnataka State Janata Dal.

Per. Add.: No. 281, 80 Feet Road, Padmanabha Nagar, Banashankari, 2nd Stage, Bengaluru-560071 (Karnataka).



DEVI LAL, SHRI: Under Matric; I.N.L.D. (Haryana); s. of Ch. Lekh Ram; b. September 25, 1914; m. Shrimati Harki Devi (since deceased), 4 s. and 1 d.; Member, Punjab Legislative Assembly (undivided), 1952 and 1962; Leader of the Opposition, Punjab Legislative Assembly, 1963; Member, Haryana Legislative Assembly, 1974, 1977, 1982, 1985 and 1987; Chief Minister of Haryana, 1977-80 and 1987-89; Member, Lok Sabha, 1980 and 1989; Deputy Prime Minister of India, 1989-91; Member, Rajya Sabha 2-8-1998 to 6-4-2001; President, (i) Punjab Congress Committee (United Punjab), 1958, (ii) Janata Dal Parliamentary Board, 1988-90, (iii) Janata Dal (S), 1990 and (iv) Samajwadi Janata Party, 1991-95; Died. Obit. on 16-4-2001.

DEVI SINGH, SHRI: B.A.; Swatantra Party (Rajasthan); s. of Thakur Jai Singhji; b. March 19, 1922; m. Shrimati Sajjan Kumari, 4 s.; Member, (i) Rajasthan Legislative Assembly, 1952-57 and (ii) Rajya Sabha, 3-4-1964 to 2-4-1970; Secretary, Rajasthan Swatantra Party, 1962-64.

Per. Add.: Mandawa House, Samsar Chandra Road, Jaipur (Rajasthan).



DEY, SHRI S. K.: M.Sc. (Engineering) (Michigan); Congress (N.C.T. of Delhi); s. of Shri Padma Lochan Dey; b. September 13, 1906; m. Shrimati Aruna Dey, 2 s. and 3 d.; Member, Rajya Sabha, 31-1-1957 to 1-3-1962; Union Minister, Community Development Cooperation and Panchayati Raj, 1956-62; Recipient of Padma Bhushan, 1955; Author of a number of books especially on Community Development; Died. Obit. on 18-7-1989.



DHABE, SHRI S. W.: B.Sc., LL.B.; Congress (S) (Maharashtra); s. of Shri Wasudeorao Harbaji Dhabe; b. July 9, 1920; m. Shrimati Prabha, 1 s. and 3 d.; Member, Rajya Sabha, 3-4-1974 to 2-4-1980 and 5-7-1980 to 4-7-1986; President Maharashtra INTUC, 1966-75; Vice-President, Maharashtra P.C.C.(S).

Per. Add.: 81, Rahate Colony, Wardha Road, Nagpur (Maharashtra).



DHAGE, SHRI VENKAT KRISHNA: B.A., LL.B., G.D.A., F.C.A., Chartered Accountant; IND. (Hyderabad); s. of Shri Krishnaji Dhage; b. May 15, 1908; m. Shrimati Tehminabai; Member, Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 2-4-1960; Died. Obit. on 24-5-1967.



DHAMMAVIRIYO, VEN'BLE: Tripitak Master (equivalent to M.A., Ph.D.); R.J.D. (Jharkhand); s. of Shri Priyanath Chowdhury; b. October 1, 1939; Unmarried; 1 d. (adopted); Member, Rajya Sabha, 29-3-2000 to 9-4-2002.

Per. Add.: Ashoka Boudh Vihar Kendra, Jagdeo Path, Patna-800014 (Bihar).





DHAR, SHRI D. P.: B.A., LL.B.; Congress (Jammu & Kashmir); s. of Shri Srikant Dhar; b. April 24, 1918, m. Shrimati Vijay Lakshmi, 1 s; Member, (i) Jammu and Kashmir Constituent Assembly, 1951-56, (ii) Jammu & Kashmir Legislative Assembly, 1956-61 and (iii) Jammu & Kashmir Legislative Council, 1962-68; Minister, Government of Jammu & Kashmir, 1961-68; Member, Rajya Sabha, 11-11-1972 to 7-2-1975; Union Minister of Planning and Deputy Chairman, Planning Commission, 1972-74; Ambassador of India to USSR and Mangolia, 1969-71; Died. Obit. on 21-7-1975.



DHARAM PAL, SHRI: B.A.; Congress (I) (Jammu & Kashmir); s. of Shri Ram Lal; b. April 2, 1934; m. Shrimati Santosh Kumari, 2 s. and 1 d.; Member, Jammu & Kashmir Legislative Assembly, 1967-87; Parliamentary Secretary, 1967-72, Minister, 1972-75; Government of Jammu and Kashmir, Chairman, (i) Public Accounts Committee, 1976-77 and (ii) Estimates Committee, 1977-78, 1980-81 and 1982-83, Jammu & Kashmir Legislative Assembly; Member, Rajya Sabha, 3-4-1988 to 27-11-1989; Vice-President/Secretary/General Secretary, Jammu & Kashmir P.C.C., 1967-72 and 1976-88.

Per. Add.: 10-B/B, Gandhi Nagar, Jammu (Jammu and Kashmir).



DHARAM PRAKASH, DR.: L.H.M.S., A.M.; Congress (Uttar Pradesh); s. of Shri Mohan Lalji; b. November 1900; m. Shrimati Saraswati Devi, 1 s. and 1 d.; Member, (i) Constituent Assembly, 1948-50, (ii) Provisional Parliament, 1950-52 and (iii) Rajya Sabha 9-8-1958 to 2-4-1962 and 3-4-1962 to 2-4-1968; Died. Obit. on 1-8-1972.

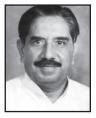


DHARAMAVIR, SHRI: M.A., LL.B.; Congress (I) (Uttar Pradesh); s. of Shri Rambharosey Lal; b. November 30, 1936; m. Shrimati Indira Devi, 3 s. and 3 d.; Member, Uttar Pradesh Legislative Assembly, 1967, 1969 and 1974; Minister, Government of Uttar Pradesh 1969-77; Member, Rajya Sabha, 5-7-1980 to 22-12-1984; Union Deputy Minister for Labour, 1982-84; President, U.P.C.C. (I), 1979-80; Died. Obit. on 17-1-1985.

DHARIA, SHRI MOHAN MANIKCHAND: B.A., LL.B.; Congress (Maharashtra); s. of Shri Manikchand Damodardas Dharia; b. February 14, 1925; m. Shrimati Shashikala, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1964 to 2-4-1970 and 3-4-1970 to 10-3-1971; Secretary, Maharashtra P.C.C. 1962-67; Author of 'Fumes and the Fire'; Died. Obit, on 5-12-2013.



DHAWAN, SHRI R. K.: Graduate; I.N.C. (Bihar); s. of Shri Mela Ram; b. July 16, 1937; Married; Member, Rajya Sabha, 10-4-1990 to 9-4-1996 and 8-7-2004 to 7-7-2010; Minister of State (Independent Charge) of the Ministry of Urban Development, Sep. 1995-Feb. 1996; Died. Obit. on 7-8-2018.



DHILLON, SHRI GURAJ SINGH: B.A. (Hons.), M.A.; Akali Party (Punjab); s. of Sardar Ranjit Singh Dhillon; b. June 6, 1919; m. Shrimati Harbans Kaur, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1958; Died. Obit. on 20-11-1996.



DHINAKARAN, SHRI T. T. V.: A.I.A.D.M.K. (Tamil Nadu); s. of Shri T. Vivekanandam; b. December 13, 1963; m. Shrimati D. Anuradhaa, 1 d.; Member, (i) Lok Sabha, Oct. 1999-Feb. 2004 and (ii) Rajya Sabha, 30-6-2004 to 29-6-2010.

Per. Add.: 'Jaya Harini' 5, Fourth Street, Venkateswara Nagar, Karpagam Gardens, Adayar, Chennai-600 020





*DHINDSA, SARDAR SUKHDEV SINGH : B.A.; S.A.D. (Punjab); s. of Late Sardar Ratan Singh; b. April 9, 1936; m. Shrimati Harjit Kaur, 1 s. and 2 d.; Member, (i) Punjab Legislative Assembly, 1972, 1977, 1980 and 1985, (ii) Rajya Sabha, 10-4-1998 to 9-4-2004 and 10-4-2010 to 9-4-2016 and 10-4-2016 onwards and (iii) Lok Sabha, 2004-2009; Minister of State (Independent Charge) holding the portfolios of Transport, Sports, Tourism, Cultural Affairs and Civil Aviation, Government of Punjab, 1977-80; Chairman (Cabinet Minister rank), Punjab State Electricity Board, Patiala, Aug. 1997-March 1998; Union Minister of Urban Employment and Poverty Alleviation, 26 Nov. 1999-27 May 2000; Union Minister of Urban Employment and Poverty Alleviation with additional charge as Minister of Youth Affairs and Sports, 2 Feb. 2000-7 Nov. 2000; Union Minister of Youth Affairs and Sports with additional charge as Minister of Mines, 27 May 2000-7 Nov. 2000; Union Minister of Chemicals and Fertilizers, 7 Nov. 2000-22 May 2004; Leader, S.A.D., Rajya Sabha, Secretary-General, Shiromani Akali Dal (Badal) since 1992.

Per. Add.: (i) Near Nanakiana Chowk, Sangrur, Distt. Sangrur (Punjab), (ii) 504, Sector 11-B, Chandigarh-160011 (Punjab) and (iii) V.P.O. Ubhawal, District Sangrur-148001 (Punjab).



*DHOOT, SHRI RAJKUMAR: B. Com. (Hon.); S.S. (Maharashtra); s. of Late Shri Nandlal Madhavlal Dhoot; b. September 11, 1955; m. Shrimati Sushma Rajkumari Dhoot, 1 s. and 3 d.; Member, Rajya Sabha 3-4-2002 to 2-4-2008, 3-4-2008 to 2-4-2014 and 3-4-2014 onwards.

Per. Add.: (i) Dhoot Bungalow, Station Road, Aurangabad-431005 (Maharashtra) and (ii) Videocon House, 5th Floor, 99, Manav Mandir Road, Nepean Sea Road, Mumbai-400006 (Maharashtra).



DHULAP, SHRI KRISHNARAO NARAYAN: M.A., LL.B.; Peasants and Workers Party (Maharashtra); s. of Shri Narayan Shripat Dhulap; b. July 16, 1922; m. Shrimati Usha Krishnarao Dhulap, 2 s. and 4 d.; Member, (i) Bombay Legislative Assembly, 1957-60 and (ii) Maharashtra Legislative Assembly, 1960-72; Leader of the Opposition, Maharashtra Legislative Assembly, 1962-72; Member, Rajya Sabha, 3-4-1974 to 2-4-1980; Died. Obit. on 21-2-1989.

DHUSIYA, SHRI SOHAN LAL: B.Com., LL.B.; Congress (I) (Uttar Pradesh); s. of Shri Dwarka Ram; b. July 1, 1923; m. Shrimati Chhaya Devi, 4 s. and 2 d.; Member, (i) Provisional Parliament, 1950-52, (ii) Lok Sabha, 1952-57 and (iii) Uttar Pradesh Legislative Assembly, 1957-77; Minister, Government of Uttar Pradesh; Member, Rajya Sabha, 3-4-1984 to 2-4-1990; Died. Obit. on 25-2-2005.

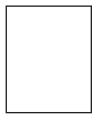


DHYANI, SHRI MANOHAR KANT: Madhyama; B.J.P. (Uttaranchal); s. of Shri Jagdish Prasad Dhyani; b. July 7, 1942; m. Shrimati Rama Devi, 4 s. and 1 d.; Member, Rajya Sabha 26-11-1996 to 25-11-2002; Vice President/Secretary, B.J.P., Uttar Pradesh.

Per. Add.: 157/538, Ganganagar, Rishikesh, District Dehradun-249301.



DIKSHIT, SHRI JAGDISH CHANDRA: B.A. (Hons.), M.A., LL.B., Diploma in International Economics; Congress (Uttar Pradesh); s. of Shri Lakshmi Narain; b. November 21, 1925; m. Shrimati Kamal Dikshit, 1 s.; Member, (i) Uttar Pradesh Legislative Council, 1957-60 and (ii) Rajya Sabha, 23-9-1969 to 2-4-1970; Died, Obit. on 12-3-1990.



DIKSHIT, SHRI UMA SHANKAR: Congress (Uttar Pradesh); s. of Pandit Ram Swarup Dikshit; b. January 12, 1901; m. Shrimati Shiva Pyari Dikshit, 1 s.; Member, Rajya Sabha, 26-4-1961 to 2-4-1964, 3-4-1964 to 2-4-1970 and 3-4-1970 to 10-1-1976; Union Minister holding portfolios of Health and Family Planning, Works, Housing and Home Affairs.; Leader of the House, Rajya Sabha, 1971-75; Died. Obit. on 3-6-1991.



DILIP KUMAR, SHRI YUSUF SARWAR KHAN *ALIAS*: Second Year Intermediate in Science; I.N.C. (Maharashtra); s. of Late Shri Sarwar Khan; b. December 11, 1922; m. Begum Saira Bano Khan; Member, Rajya Sabha, 3-4-2000 to 2-4-2006; Recipient of many awards and honours including 'Filmfare Best Actor Award' (eight times), Padma Bhushan, 1991-92, Dada Saheb Phalke National Award and 'Nishan-e-Imtiyaz' from the Pakistan Government in March 1998.



Per. Add.: Saira Bungalow, G-1, 34-B, Pali Hill Road, Bandra (West), Mumbai-400050 (Maharashtra).



DINESH CHANDRA, SHRI SWAMI: M.A. (English Litt.), M.A. (Economics and Public Administration), LL.B.; Congress (I) (Rajasthan); s. of Shri Ramesh Chandra Sharma; b. January 14, 1936; m. Shrimati Bhagwati Swami, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-1976 to 2-4-1982; Author of 'Food Crisis in India'; Died. Obit. on 22-2-2010.



DINKAR, PROF. R. D. SINHA: D.Litt. (*Honoris Causa*); Congress (Bihar); s. of Shri Rabinath Sinha; b. September 30, 1908; m. Shrimati Shyamavati, 2 s. and 2 d.; Member, Rajya Sabha 3-4-1952 to 2-4-1954, 3-4-1954 to 2-4-1960 and 3-4-1960 to 26-1-1964; Recipient of Padma Bhushan, 1959 and Sahitya Akademi Award, 1959; Author of a large number of books consisting of Poems, Prose and Juvenile literature in Hindi; Died. Obit. on 25-4-1974.



DIWAKAR, SHRI R. R.: M.A., LL.B.; NOM. s. of Shri Ramachandra; b. September 30, 1894; m. Shrimati Radhabai, 1 s.; Member, (i) Constituent Assembly, 1947-50 and (ii) Provisional Parliament, 1950-52; Minister of Information and Broadcasting, Government of India, 1949-52; Member, Rajya Sabha, 3-4-1952 to 13-6-1952 (elected) and 3-4-1962 to 2-4-1968 NOM.; President, Karnataka P.C.C., 1930-42; Governor of Bihar, 1952-57; Author of a number of books in English, Kannada and Hindi; Died. Obit. on 12-3-1990.



DOOGAR, SHRI RAJPAT SINGH: B.A., LL.B.; IND. (West Bengal); s. of Shri Jagatpal Singh Doogar; b. July 14, 1909; m. Shrimati Kamla Doogar, 2 s.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954, 3-4-1954 to 2-4-1960, 3-4-1960 to 2-4-1966 and 3-4-1966 to 2-4-1972; Chairman, House Committee, Rajya Sabha, 1968-70; Died. Obit. on 15-5-1990.



DOSHI, SHRI LALCHAND HIRACHAND: B.A.; Congress (Mysore); s. of Shri Hira Chand Nem Chand Doshi; b. October 24, 1904; m. Shrimati Lalita Bai, 3 s. and 1 d.; Member, (i) Bombay Legislative Council, 1937-39 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1958; Died. Obit. on 2-12-1993.

DRONAMRAJU, SHRI SATYANARAYANA: Intermediate; Congress (I) (Andhra Pradesh); s. of Shri Appalanarasihmam; b. December 19, 1933; m., (i) Shrimati Savitri and (ii) Shrimati Parvathi, 4 s., and 2 d.; Member, (i) Lok Sabha, 1977-79, (ii) Andhra Pradesh Legislative Assembly, 1980-83 and (iii) Rajya Sabha, 3-4-1988 to 2-4-1994 and 3-4-1994 to 2-4-2000; Vice-President, Andhra Pradesh Congress Committee, 1987-94; Author of 'Gramodyog' (History of Village Administration); Died. Obit. on 16-2-2006.



D'SOUZA, DR. JOSEPH LEON: M.B.B.S.; Congress (I) (Maharashtra); s. of Dr. Joseph Alban D'Souza; b. December 23, 1919; m. Dr. (Shrimati) Mercia D'Souza, 1 s. and 1 d.; Member, Maharashtra Legislative Council, 1970-78; Minister, Government of Maharashtra, 1975; Member, Rajya Sabha, 5-7-1980 to 4-7-1986; Vice-President, Bombay P.C.C.



Per. Add.: Bode House, Ormiston Road, Colaba, Bombay (Maharashtra).

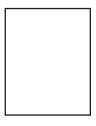
DUA, SHRI H. K.: B.A., Post Graduate Diploma in Journalism; NOM.; s. of Late Shri Devi Dayal Dua; b. July 1, 1937; m. Shrimati Adity Dua, 1 s.; Member, Rajya Sabha, 18-11-2009 to 17-11-2015; Press Advisor to Prime Minister of India, 1996-97 and 1999-2001; Recipient of many awards including Padma Bhushan in 1998, B.D. Goenka Award for excellence in Journalism and Lokmanya Bal Gangadhar Tilak Award, 2011 for excellence in Journalism; Held important positions as Editor and Editor-in-Chief of several newspapers.



Per. Add.: C-1/6, Humayun Road, New Delhi-110003.

DUBE, SHRI BAIJ NATH: Socialist Party (Vindhya Pradesh now Madhya Pradesh); s. of Pandit Jhagaroo Dube; b. July 1, 1903; Married; 1 s.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954.

Per. Add.: C/o Ward No. 2, Goghar, Rewa (Madhya Pradesh).





DUBE, SHRI BODH RAM: M.A., B.L.; Congress (Orissa); s. of Shri Krishna Ram Dube; b. April, 1895; m., (i) Shrimati Shyama Devi and (ii) Shrimati Rukmani Debi, 3 s. and 2 d.; Member, Orissa Legislative Assembly, 1937-39 and 1946-48; Minister, Government of Orissa, 1937-39; Member, (i) Constituent Assembly and (ii) Rajya Sabha, 3-4-1952 to 2-4-1958; Died on 27-8-1964.



DUBE, DR. R. P.: M.B.B.S.; Congress (Madhya Pradesh); s. of Pandit Bishamber Nath Dube; b. March 5-1896; m. Dr. Urmila Kumari Dube, Member, Rajya Sabha, 3-4-1952 to 2-4-1960; Died. Obit. on 24-4-1961.



DUBE, PANDIT SITACHARAN: M.A., B.L.; Congress (Madhya Pradesh); s. of Pandit Ramcharan Lall Dube; b. February, 1879; m. Shrimati Laxmi Devi, 3 s. and 3 d.; Member, (i) Madhya Pradesh Legislative Council, 1926-29 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1954; Died on 2-10-1972.



DUBEY, SHRI BINDESHWARI: Congress (I) (Bihar); s. of Shri Sheo Naresh Dubey; b. February 14, 1921; m. Shrimati Sheo Sakhi Devi, 1 d.; Member, Bihar Legislative Assembly, 1952-57, 1962-77 and 1985-88; Minister, Government of Bihar; Chief Minister, Bihar, 1985-88; Member, (i) Lok Sabha, 1980-84 and (ii) Rajya Sabha, 3-4-1988 to 20-1-1993; Union Minister holding portfolios of Law and Justice and Labour, 1988-89; President, (i) Bihar P.C.C. and (ii) INTUC; Died. Obit. on 22-2-1993.



DUBEY, SHRIMATI SAROJ: M.A. (Political Science), B.Ed.; R.J.D. (Bihar); d. of Late Shri Saryu Prasad Trivedi; b. September 5, 1938; m. Dr. Justice J.N. Dubey, 1 s. and 1 d.; Member, (i) Lok Sabha, 1991-96 and (ii) Rajya Sabha, 8-7-1998 to 7-7-2004; Was Whip, Rashtriya Janata Dal, Rajya Sabha; Chairperson, National Bal Bhawan, 1997.

Per. Add.: 286, Shanti Niketan, Vasundhara Apartments, Near Patliputra Colony, Patna (Bihar).

*DUBEY, SHRI SATISH CHANDRA: Intermediate; B.J.P. (Bihar); s. of Shri Indrajeet Dubey; b. May 2, 1975; m. Shrimati Alka Kumari, 1 d.; Member, (i) Bihar Legislative Assembly, 2005-2014, (ii) Lok Sabha, 2014-2019 and (iii) Rajya Sabha, 9-10-2019 onwards.

Per. Add.: Village-Harsari, Post-Narkatiyagani, P.S.-Sikarpur, West Champaran (Bihar).



*DUDI, SHRI RAM NARAIN : M. A. (History); B.J.P. (Rajasthan); s. of Late Shri Ganga Ram Dudi; b. September 10, 1948; m. Shrimati Dhapu Devi, 3 s.; Member, (i) Rajasthan Legislative Assembly, 1977-80, 1980-85, 1993-98 and 2003-2008 and (ii) Rajya Sabha, 10-4-2014 onwards; Cabinet Minister, Revenue, Soldier Welfare, Wakf, Colonisation, Government of Rajasthan, 2003-2008.

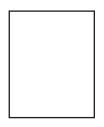


Per. Add.: Village and Post Ratkuria, Tehsil Bhopalgarh, District Jodhpur-342603 (Rajasthan).



DUGAL, SHRI UTTAM SINGH: IND. (Punjab); s. of Shri Bhagwan Singh Dugal; b. July 25, 1899; m. Sardarni Balwant Kaur, 3 s. and 4 d.; Member, (i) Punjab Legislative Assembly, 1937-46 and (ii) Rajva Sabha, 3-4-1964 to 20-4-1968; Died. Obit. on 29-4-1968.





DUGGAL, SHRI KARTAR SINGH: M.A. (English), Honours (Punjabi); NOM.; s. of Sardar Jiwan Singh Duggal; b. March 1, 1917; m. Dr. (Shrimati) Ayesha Duggal, 1 s. and 1 d.; Member, Rajya Sabha, 27-8-1997 to 26-8-2003; Station Director, All India Radio, 1942-66; Secretary/Director, National Book Trust, India, 1966-73; Recipient of 'Padma Bhushan', 1988 and many National and International Awards: Was Deputy Editor-in-Chief, Lotus an organ of Afro-Asian Writers' Association; Author of repute short stories, plays, novels, poetry etc.; Died. Obit. on 12-3-2012.



* Sitting Member 145



*DULLO, SHRI SHAMSHER SINGH: B.A., LL.B.; I.N.C. (Punjab); s. of Late Shri Inder Singh Dullo; b. December 6, 1947; m. Shrimati Harbans Kaur, 2 s. and 1 d.; Member, (i) Punjab Legislative Assembly (two terms), 1980-85 and 1992-97, (ii) Lok Sabha, 1999-2004 and (iii) Rajya Sabha, 10-4-2016 onwards; Minister of Excise and Taxation, Government of Punjab, 1992-96.

Per. Add.: Ram Pratap Street, Samrata Road, Khanna, District Ludhiana-141401 (Punjab).



*DUNGARPUR, SHRI HARSHVARDHAN SINGH: B.A. (Hons.); B.J.P. (Rajasthan); s. of Shri Mahipal Singh; b. June 6, 1956; m. Shrimati Priyadarshini Kumari Dungarpur, 1 s. and 3 d.; Member, Rajya Sabha, 5-7-2016 onwards.

Per. Add.: 3, Udai Bilas Palace, Dungarpur-314001 (Rajasthan).



DURAISAMY, SHRI V. P.: B.A., B.L., Diploma in Industrial Relations and Personnel Management; D.M.K. (Tamil Nadu); s. of Shri Parumal; b. June 18, 1949; m. Shrimati Kamalam, 2 s. and 1 d.; Member, Tamil Nadu Legislative Assembly, 1989; Deputy Speaker, Tamil Nadu Legislative Assembly, 1989-91; Member, Rajya Sabha, 25-7-1995 to 10-10-1996 and 26-11-1996 to 24-7-2001.

Per. Add.: 8/1, Ramanujam Street, T. Nagar, Chennai-600017 (Tamil Nadu).



DURGA, SHRIMATI N. P.: B.Sc. (Home Science), M.Sc. (Food and Nutrition); T.D.P. (Andhra Pradesh); d. of Late Shri V. Krishnayya Naidu; b. October 9, 1951; m. Shri N.P. Ramakrishna, 2 d.; Member, Rajya Sabha 10-4-2002 to 9-4-2008.

Per. Add.: 20/19, Naidu Buildings, Chittoor-517001 (Andhra Pradesh).



DUTT, SHRI KRISHAN: B.Sc., LL.B.; N.C. (Jammu and Kashmir); s. of Shri Devi Chand Raina; b. October 13, 1913; m. Shrimati Champa Devi, 2 s. and 1 d.; Member, Raya Sabha, 11-11-1960 to 10-11-1966.

Per. Add.: 154, Pakki Dhakki, Jammu Tawi (Jammu and Kashmir).

DUTT, DR. NALINAKSHA: M.A., LL.B., Ph.D., D.Litt. (London); Congress (West Bengal); s. of Shri Surendra Nath Dutt; b. 1894; m. Shrimati Nalini Sundari Dutt; Member, Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 2-4-1960; Author of a number of books on Buddhism

Per. Add.: 39, Ramananda Chatterjee Street, Calcutta (West Bengal).



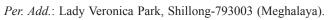
DUTT, SHRIMATI NARGIS: Senior Cambridge; NOM.; d. of Shri Abdul Rashid; b. June 1, 1929; m. Shri Sunil Dutt, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-1980 to 3-5-1981; Recipient of, (i) Padma Shri, 1959, (ii) Special Soviet Land Nehru Award, 1974 and (iii) National and International Best Actress Awards; Died. Obit. on 4-5-1981.



DUTT, DR. V. P.: M.A., Ph.D.; (Congress) NOM.; s. of Ch. Krishna Gopal Dutt; b. June 25, 1925; m. Shrimati Gargi Dutt, 1 s. and 1 d; Member, Rajya Sabha, 4-12-1971 to 2-4-1974 and 3-4-1974 to 2-4-1980; Vice-Chancellor, University of Delhi; Author of a number of books; Died. Obit. on 1-8-2011.



DUTTA, DR. B. B.: M.A. (Economics), Ph.D.; NOM.-I.N.C.; s. of Shri Brojendra Kumar Dutta; b. March 8, 1938; m. Shrimati Krishna Dutta, 1 s. and 1 d.; Member, Rajya Sabha, 27-8-1993 to 26-8-1999; General Secretary, Meghalaya Pradesh Congress Committee, 1978-89; Edited/co-edited a few publications.





DUTTA, SHRI TRILOCHAN: M.A.; N.C. (Jammu & Kashmir); s. of Pandit Viswa Nath; b. March 30, 1914; m. Shrimati Shanti Devi, 3 s. and 2 d.; Member, Rajya Sabha, 11-11-1954 to 10-11-1960; Died. Obit. on 25-2-2002.





DWIBEDY, SHRI BAIRAGI: Swatantra Party (Orissa); s. of Shri Narahari Dwibedy; b. December 16, 1920; m., (i) Shrimati Hemalata Devi and (ii) Shrimati Bishnu Priya Debi, 3 s. and 3 d.; Member, Rajya Sabha, 3-4-1960 to 2-4-1966; Died. Obit. on 18-3-1987.



DWIVEDI, SHRI DEVENDRA NATH: M.A. (Pol. Sc.), LL.M.; Congress (I) (Uttar Pradesh); s. of Pandit Sarju Prasad Dwivedi; b. July 1, 1936; Married; Member, Rajya Sabha, 3-4-1974 to 2-4-1980; Died. Obit. on 3-8-2009.



DWIVEDI, SHRI JANARDAN: M.A., M.Litt.; I.N.C. (N.C.T. of Delhi); s. of Shri Yogendra Dutt Dwivedi; b. September 5, 1945; married, 2 s. and 1 d.; Member, Rajya Sabha, 10-8-2004 to 27-1-2006, 28-1-2006 to 27-1-2012 and 28-1-2012 to 27-1-2018; Chairman, Committee on Human Resource Development, March 2006-May 2009; Joint Secretary and Secretary, Indian National Congress, 1986-2003 (17 years); Special Invitee, Congress Working Committee, 2003-2004; General Secretary, I.N.C. since July 2004; Chairman, Media Department, All India Congress Committee (A.I.C.C.), July 2006-Sept. 2007 and since April 2009; Chairman, Training Department, A.I.C.C. since Sept. 2007; Has been and continues to be the Member/ Convenor of various important committees of the I.N.C.; Author of a publication in Hindi.

Per. Add.: 109, Link Apartments, 18, I.P. Extension, Patparganj, Delhi-110092.



DWIVEDY, SHRI SURENDRANATH: P.S.P. (Orissa); s. of Shri Maguni Dwivedy; b. February 11, 1913; m. Shrimati Gayatri Dwivedy, 1 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1956; General Secretary, Utkal P.C.C. 1946-49; Chairman, P.S.P. Utkal Branch; Author of books and translation in Oriya; Died. Obit. on 19-11-2001.

*ELANGOVAN, SHRI T. K. S.: M.A.; D.M.K. (Tamil Nadu); s. of Shri T.K. Srinivasan; b. August 30, 1954; m. Shrimati M.G. Nalini, 2 d.; Member, (i) Lok Sabha, 2009-2014 and (ii) Rajya Sabha, 30-6-2016 onwards;

Per. Add.: C-5, Lloyds Colony, Royapettah, Chennai-600014 (Tamil Nadu).



ELAVARASAN, SHRI A.: B.A. (Hons.) in Economics, B.L.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri N. Arumugam; b. June 7, 1952; m. Shrimati E. Bhuvaneswari, 2 d.; Member, Rajya Sabha, 25-7-2007 to 24-7-2013.

Per. Add.: 5, Annamalai Nagar, Main Road, Tiruchirappalli-620018 (Tamil Nadu).



FAGUNI RAM, DR.: B.A. (Hons.) (Geography), M.A. (Geography), Ph.D.; I.N.C. (Bihar); s. of Late Shri Baijnath Ram; b. January 2, 1945; m. Dr. (Shrimati) Sushila Das, 4 s. and 3 d.; Member, Bihar Legislative Assembly, 1972-77; Minister of State in Bihar Government, 1973; Member, Rajya Sabha, 11-2-1985 to 2-4-1988, 3-4-1988 to 2-4-1994 and 3-4-2000 to 2-4-2006; Conferred the National Integration Award, 1987-88; Author of Development of Irrigation and its Impact on Agriculture and Co-author of Instant Encyclopaedia of Geography (1-25 volumes), 1993; Died. Obit. on 5-3-2018.



FALEIRO, SHRI EDUARDO: LL.M.; I.N.C. (Goa); s. of Dr. Martinho Faleiro; b. August 30, 1940; m. Shrimati Muriel de Mascarenhas (since deceased), 3 d.; Member, (i) Goa Legislative Assembly, 1971-76, (ii) Lok Sabha, 1977-79, 1980-84, 1985-89, 1989-91 and 1991-96 and (iii) Rajya Sabha, 29-7-1999 to 28-7-2005; Union Minister of State holding portfolios of (i) External Affairs, May 1986-Feb. 1988 and 23 June 1991-Jan. 1993, (ii) Economic Affairs (Finance), Feb. 1988-Dec. 1989 and (iii) Chemicals and Fertilizers, Ocean Development, Electronics and Parliamentary Affairs, 18 Jan. 1993-April 1996; Chairman, Economic Development Corporation of Goa, 1982-86; Chairman, House Committee, Lok Sabha, 1985-86; Author of two books.



Per. Add.: Raia Salcete, Goa-403720.

* Sitting Member 149



FARUQUE, SHRIMATI NAZNIN: B.A. (Hons.); I.N.C. (Assam); d. of Late Shri Nurul Iman; b. August 1, 1954; m. Shri Abdur Rahman Faruque; Member, Rajya Sabha, 3-4-2010 to 2-4-2016; Chairperson, State Weaving Manufacturing Cooperative Ltd., Government of Assam, 1994-96; Secretary, All India Mahila Congress Committee since 2009; Awarded, Bharat Jyoti Award in 2009.

Per. Add.: Ubedur Rahman Road, Nagaon-782001 (Assam).



*FAYAZ, MIR MOHAMMAD: Intermediate; J&K P.D.P. (Jammu and Kashmir); s. of Haji Mohammad Sabir Mir; b. March 1, 1977; m. Shrimati Nageena Begum, 1 s. and 2 d.; Member, Rajya Sabha.11-2-2015 onwards.

Per. Add.: Galizoo, Distt. Kupwara-193222 (Jammu and Kashmir).



FERNANDES, SHRI GEORGE: S.S.L.C.; J.D. (U) (Bihar); s. of Shri John Joseph Fernandes; b. June 3, 1930; m. Shrimati Leila Kabir Fernandes, 1 s.; Member, (i) Lok Sabha, 1967-70, 1977-79, 1980-84, 1989-91, 1991-96, 1996-97, 1998-99, 1999-2004 and 2004-2009 and (ii) Rajya Sabha, 4-8-2009 to 7-7-2010; Union Cabinet Minister, Communications, March-July 1977; Union Cabinet Minister, Industry, 1977-79; Union Cabinet Minister, Railways, 1989-90; Minister of Kashmir Affairs (Additional charge), March-May 1990; Union Cabinet Minister, Defence, 15 Oct. 2001-May 2004; Leader, Janata Dal (U), Parliamentary Party, Lok Sabha, 1999; General Secretary, Samyukta Socialist Party, 1969-73; President Samata Party, 1994; Author of three books; Died. Obit. on 31-1-2019.



FERNANDES, SHRI JOHN F.: B.A., LL.B.; Congress (I) (Goa); s. of Shri Albert Fernandes; b. August 15, 1952; Bachelor; Member, Rajya Sabha, 8-7-1987 to 7-7-1993 and 8-7-1993 to 7-7-1999; Vice-Chairman, Rajya Sabha 1997-98; Joint Secretary/General Secretary, Goa P.C.C., 1976-87.

Per. Add.: House No 165/1, Caranzalem, Dona Paula Post Office, Goa.

*FERNANDES, SHRI OSCAR: Intermediate, B.A. II; I.N.C. (Karnataka); s. of Late Shri Roque Fernandes; b. March 27, 1941; m. Shrimati Blossom Oscar Fernandes, 1 s. and 1 d.; Member, (i) Lok Sabha, 1980-84, 1985-89, 1989-91, 1991-96 and 1996-97 and (ii) Rajya Sabha, 3-4-1998 to 2-4-2004, 1-7-2004 to 30-6-2010, 1-7-2010 to 30-6-2016 and 1-7-2016 onwards; Minister of State (Independent Charge) of the Ministry of Statistics and Programme Implementation, May 2004-Jan. 2006; Minister of State (Independent Charge) of the Ministry of Youth Affairs and Sports, Minister of State (Independent Charge) of the Ministry of Overseas Indian Affairs, Nov. 2005-Jan. 2006; Minister of State (Independent Charge) Without Portfolio, 29 Jan. 2006-24 Oct. 2006; Minister of State (Independent Charge) of the Ministry of Labour and Employment, 24 Oct. 2006-2 March 2009; Chairman, Committee on Human Resource Development, Aug. 2009-June 2013; General Secretary, All India Congress Committee, 1985 and 1996 onwards; President, Karnataka P.C.C., 1986.



Per. Add.: 4-1-40, Doris Rest Haven, Brahmagiri, Ambalpady Post, Udupi-576103 (Karnataka).

FOTEDAR, SHRI MAKHAN LAL: M.A., LL.B.; Congress (I) (Uttar Pradesh); s. of Shri Narainjee Fotedar; b. March 5, 1932; m. Shrimati Rattan Rani, Member, Jammu and Kashmir Legislative Assembly, 1967-77; Chairman, Public Accounts Committee and other Committees, Jammu and Kashmir Legislative Assembly; Minister of State, Government of Jammu and Kashmir; Member, Rajya Sabha, 9-5-1985 to 2-4-1990 and 3-4-1990 to 2-4-1996; Union Minister of Steel and Mines, Health and Family Welfare, 1987-1989 and 1991-93; Died. Obit. on 15-12-2017.



GADGIL, DR. DHANANJAYA RAMCHANDRA: M.A. (Cantab), M.Litt. (Cantab), D. Litt. (Honoris Causa); NOM.; s. of Shri Ramchandra Bhargav; b. April 10, 1901; m. Shrimati Pramila, 3 s. and 1 d.; Member, Rajya Sabha, 3-4-1966 to 31-8-1967; Vice-Chancellor, University of Poona; Author of a number of books; Died. Obit. on 24-5-1971.



* Sitting Member 151



GADGIL, SHRI V. N.: B.Sc. (Economics), Bar-at-law (London); I.N.C. (Maharashtra); s. of Shri Narhar Vishnu Gadgil; b. September 22, 1928; m. Shrimati Sunita, 1 s. and 1 d.; Member, (i) Lok Sabha, 1980-91 and (ii) Rajya Sabha, 6-5-1971 to 2-4-1976, 3-4-1976 to 7-1-1980 and 3-4-1994 to 2-4-2000; Union Minister of State holding Portfolios of Defence Production, Communications, Information and Broadcasting, 1975-77, 1983-84 and 1985-86; General Secretary/ Spokesman, All India Congress Committee, 1991-98; Author of a few books in Marathi; Died. Obit. on 19-2-2001.



GAIKWAD, SHRI BHAURAO KRISHNARAO: R.P.I. (Maharashtra); s. of Shri Krishnarao Mahipatrao Gaikwad; b. October 15, 1902; m. (i) Shirmati Sitabai and (ii) Shrimati Gitabai; Member, (i) Bombay Legislative Assembly, 1937-46, (ii) Lok Sabha, 1957-62 and (iii) Rajya Sabha, 3-4-1962 to 2-4-1968 and 3-4-1968 to 29-12-1971; President, R.P.I.; Died. Obit. on 13-3-1972.



GAJ SINGH, SHRI: M.A. (Eton and Oxon); IND. (Rajasthan); s. of Shri Hanwant Singh; b. January 13, 1948; m. Rajkumari Hemlata Rajye, 1 s. and 1 d.; Indian High Commissioner to Trinidad and Tobago; Member, Rajya Sabha, 26-3-1990 to 4-7-1992.

Per. Add.: (i) Ummed Bhawan Palace, Jodhpur (Rajasthan) and (ii) 138, Sunder Nagar, New Delhi.



GALIB, SHAIK: S.S.L.C.; Congress (Andhra Pradesh); s. of Shri Chingi Sha; b. July 15, 1904; m. Shrimati Imam Bibi, 3 s. and 3 d.; Member, (i) Provisional Parliament, 1950-52 and (ii) Rajya Sabha, 3-4-1954 to 12-7-1958.

Per. Add.: Sangadigunta, Guntur (Andhra Pradesh).



GANDHI, SHRIMATI INDIRA: D.Litt. (*Honoris Causa*); Congress (I) (Uttar Pradesh); d. of Pandit Jawaharlal Nehru; b. November 19, 1917; m. Shri Feroze Gandhi, 2 s.; Member, Rajya Sabha, 26-8-1964 to 23-2-1967; Union Minister of Information and Broadcasting, 1964-66; Prime Minister of India, Jan. 1966 to March, 1977 and Jan. 14, 1980 to Oct. 31, 1984; Recipient of Bharat Ratna, 1972 and a large number of National/International Awards; Chairman, Planning Commission, 1966-77; President, I.N.C., 1959-60; Author of books and collection of speeches and writings; Died. Obit. on 17-1-1985.

GANDHI, SHRI RAJ MOHAN: M.A; J.D. (Uttar Pradesh); s. of Shri Devadas Gandhi; b. August 7, 1935; m. Shrimati Usha Gandhi, 1 s.; Member, Rajya Sabha, 23-3-1990 to 4-7-1992; Author of a few books.

Per. Add.: 4, Fourth Main Road, Gandhinagar, Adyar, Chennai-600020 (Tamil Nadu).



GANESAN, SHRI L.: B.A., B.L.; D.M.K. (Tamil Nadu); s. of Shri Loganathan; b. April 4, 1934; m. Shrimati Kamala, 2 s. and 1 d.; Member, (i) Tamil Nadu Legislative Assembly, 1967, 1971 and 1989 (three terms), (ii) Rajya Sabha, 30-6-1980 to 10-4-1986, (iii) Tamil Nadu Legislative Council, 1986 and (iv) Lok Sabha, 2004-2009; Author of 'Crusade against Hindi Imperialism'.



Per. Add.: Kannanthangudi Keelayur, Oralhanad Taluk, Thanjavur District (Tamil Nadu).

GANESAN, SHRI LA.: S.S.L.C.; B.J.P. (Madhya Pradesh); s. of Shri Lakshmi Raghavan N.; b. February 16, 1945; Unmarried; Member, Rajya Sabha, 7-10-2016 to 2-4-2018; Author of, Hindutva, Madhavadhamalla, Manvasanai (in Tamil); All India Vice-President, B.J.P.



Per. Add.: 23 (12), Venkat Narayana Road, T. Nagar, Chennai-600017 (Tamil Nadu).

GANESAN, SHRI MISA R.: M.A., B.L.; D.M.K. (Tamil Nadu); s. of Shri N.S. Ramiah; b. September 5, 1940; m. Shrimati G. Karpagambigai, 1 s. and 1 d.; Member, (i) Tamil Nadu Legislative Council, 1984-86 and (ii) Rajya Sabha, 3-4-1990 to 2-4-1996.

Per. Add.: 19, Vellala Street, Purasawaltram, Madras (Tamil Nadu).



GANESAN, SHRI V. C.: Congress (I)-NOM.; s. of Shri Chinniah Pillai; b. October 1, 1928; m. Shrimati Kamala, 2 s. and 2 d.; Member, Rajya Sabha, 18-2-1982 to 2-4-1986; Recipient of, (i) Padma Shri and (ii) Padma Bhushan, 1984; Died. Obit. on 23-7-2001.





GANESHWAR KUSUM, SHRI: Matric, E.T.; Congress (I) (Orissa); s. of Shri Mayadhar Kusum; b. March 21, 1934; m. Shrimati Jasada Kusum, 2 s. and 2 d.; Member, Rajya Sabha, 3-4-1984 to 2-4-1990.

Per. Add.: Village Jamtalia, Post Office Bhasma, District Sundargarh (Orissa).



GANGA CHARAN, SHRI: B.A., LL.B.; B.S.P. (U.P.); s. of Shri Ram Swaroop Rajput; b. May 5, 1960; m. Shrimati Maya Rajput, 2 s.; Member, (i) Lok Sabha, 1989-91, 1996-97 and 1998-99 and (ii) Rajya Sabha, 19-6-2009 to 2-4-2012; General Secretary, Yuva Janata Dal, 1990-92.

Per. Add.: Gopi Tractors, Mohalla-Pathanpura Rath, Distt. Hamirpur (Uttar Pradesh).



GANGULI, SHRI SALIL KUMAR: B.L., Attorneyship Examination of Calcutta High Court; C.P.I. (M) (West Bengal); s. of Shri Subodh Kumar Ganguli; b. May 4, 1925; m. Shrimati Dipti Ganguli, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1970 to 2-4-1976; Died. Obit. on 16-11-2016.



GANGULY, DR. ASHOK S.: B.Sc., M.S., Ph.D.; NOM.; s. of Late Shri Sekhar Nath Ganguly; b. July 28, 1935; m. Shrimati Rooma Ganguly, 2 d.; Member, Rajya Sabha, 18-11-2009 to 17-11-2015; Member, (i) Prime Minister's Scientific Advisory Council, 1985-89, and (ii) Prime Minister's Council of Trade and Industry, 2004-2009 and 2010 onwards; Was also Member of several Government and Institutional Bodies on Science & Technology, Commerce and Trade; Author of three books.

Per. Add.: N-6 Pemino, Altamount Road, Mumbai-400026 (Maharashtra).



*GANGULY, SHRIMATI ROOPA: Graduation; NOM.-B.J.P.; d. of Late Shri Samarendra Lal Ganguly; b. November 25, 1966; Single, 1 s.; Member, Rajya Sabha, 4-10-2016 onwards; Won numerous awards including-National Film Award for Best Female Playback Singer in 2011; Was President, B.J.P. Mahila Morcha, West Bengal.

Per. Add.: 49/1, P.G.M. Shah Road, Flat-A, 4th Floor, Golf Garden, 'Royal Greens', Kolkata-700033 (West Bengal).

GAUTAM, SHRI ANAND PRAKASH: M.A. (Hindi), LL.B.; IND. (Uttar Pradesh); s. of Shri Naye Lal; b. November 12, 1941; m. Shrimati Maya, 4 s. and 2 d.; Member, Rajya Sabha, 28-1-1985 to 4-7-1986 and 3-4-1988 to 2-4-1994.

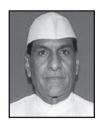
Per. Add.: 532-C/189, Jetwan, Mehandi Jola, Aliganj, Lucknow (Uttar Pradesh).



GAUTAM, SHRI MOHAN LAL: B.A. (Hons); Congress (O) (Uttar Pradesh); s. of Pandit Chittamal; b. August 5, 1902; m. Shrimati Draupadi Devi, 1 s. and 2 d.; Member, Uttar Pradesh Legislative Assembly, 1937, 1952, 1957 and 1967; Minister, Government of Uttar Pradesh, 1952-54 and 1956-60; Member, (i) Constituent Assembly, 1947 and (ii) Rajya Sabha, 14-8-1969 to 2-4-1972; Secretary/President, UPCC, 1936, 1963-64 and 1969; General Secretary, A.I.C.C., 1950-51; Died. Obit. on 4-8-1977.



GAUTAM, SHRI SANGH PRIYA: B.Sc., LL.B.; B.J.P. (Uttarakhand); s. of Late Shri Ch. Chheda Lal; b. January 31, 1931; m. Shrimati Vidya Gautam (since deceased), 1 s.; Member, Rajya Sabha, 3-4-1990 to 2-4-1996, 5-7-1998 to 8-11-2000 and 9-11-2000 to 4-7-2004; Vice-Chairman, Rajya Sabha, 2002-2003; Union Minister of State (Independent Charge) of the Ministries of Agro and Rural Industries, Jan. 2003-May 2004; Chairman, Joint Parliamentary Committee on Functioning of Wakf Boards, Rajya Sabha, April 2002-Jan. 2003; Chief Whip of B.J.P. in Rajya Sabha; All India General Secretary, B.J.P.; Author of one booklet Shoshit Mukti Aur Kaise; published hundreds of leaflets.



Per. Add.: Tulsi Market, Kala Aam, Civil Lines, Bulandshahr (Uttar Pradesh).

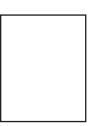
GAVAI, SHRI R. S.: Graduate; R.P.I. (Maharashtra); s. of Shri Suryabhanji Gavai; b. October 30, 1929; m. Shrimati Kamaltai Gavai, 2 s. and 1 d.; Member, Maharashtra Legislative Council, 1964-68, 1982-85 and 1990-94; Deputy Chairman, Maharashtra Legislative Council, 1968-78; Chairman, Maharashtra Legislative Council, 1978-84; Leader of the Opposition, Maharashtra Legislative Council, Dec. 1986-Dec. 1988; Member, (i) Lok Sabha, 1998-99 and (ii) Rajya Sabha, 3-4-2000 to 2-4-2006; President, Republican Party of India; Recipient of some awards; Author of a few books; Died. Obit. on 27-7-2015.





*GEHLOT, SHRI THAAWARCHAND : B.A.; B.J.P. (Madhya Pradesh); s. of Shri Ramlalji Gehlot; b. May 18,1948; m. Shrimati Anita Gehlot, 3 s. and 1 d.; Member, (i) Madhya Pradesh Legislative Assembly (three terms), 1980-84, 1990-92 and 1993-96 (ii) Lok Sabha, 1996-97, 1998-99, 1999-2004 and 2004-2009 and (iii) Rajya Sabha, 3-4-2012 to 2-4-2018 and 3-4-2018 onwards; Minister of State, Water Resources, Narmada Valley Development, Panchayat and Rural Development, Antyodaya Programme and Implementation of 20-Point Programme, Government of Madhya Pradesh, 1990-92; Whip, B.J.P. Parliamentary Party in Lok Sabha, 1999; Minister of Social Justice and Empowerment, 27 May 2014-30 May 2019 and 30 May 2019 onwards; Leader of the House, Rajva Sabha, 17 June 2019 onwards; Conferred, Best Legislator Award by the Madhya Pradesh Legislative Assembly, 19 March 1996; National General Secretary, B.J.P. since 2006 (in-charge of Karanataka, Delhi and Uttarakhand States) and National In-charge of B.J.P. SC Morcha.

Per. Add.: 56 Block, Maharana Pratap Nagar, Nagda Junction, Distt. Ujjain-456335 (Madhya Pradesh).



GEORGE, SHRI K. C.: M.A., LL. B.; Communist Party (Travancore-Cochin now Kerala); s. of Shri K. G. Cheriyan; b. 1903; Bachelor; Member, Rajya Sabha, 3-4-1952 to 5-3-1954.

Per. Add.: 'Fairlight', University Road, Thiruvananthapuram (Kerala).



GHOSE, SHRI BIMAL COMAR: B.A. (Hons), (Economics), B.Sc. (Economics) (London), Language Certificate in German (Berlin University); P.S.P. (West Bengal); s. of Shri S.C. Ghose; b. November 1906; Member, (i) Bengal/West Bengal Legislative Assembly, 1946-52 and (ii) Rajya Sabha, 3-4-1952 to 21-3-1957; Died. Obit. on 14-8-1961.

GHOSE, SHRI SANKAR: M.A. (Economics), Ph.D. (London), Barrister-at-law; Congress (U) (West Bengal); s. of Shri Pankaj Ghose; b. October, 1925; m. Shrimati Sabita Ghose, 2 d.; Member, West Bengal Legislative Assembly, 1971 and 1972-76; Minister, Government of West Bengal, 1972-76; Member, Rajya Sabha, 3-4-1976 to 2-4-1982; Union Minister of State for Planning, April 1976 to March 1977; Author of a number of books.



Per. Add.: 2-F, Camac Street, Calcutta (West Bengal).

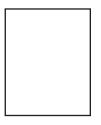
GHOSE, SHRI SURENDRA MOHAN: Congress (West Bengal); s. of Shri Kamini Mohan Ghose; b. April 22, 1893; Bachelor; Member, (i) Constituent Assembly, 1946-50 and (ii) Provisional Parliament, 1950-52; Chairman, House Committee of Parliament, 1950-52; Member, (i) Lok Sabha, 1952-56 and (ii) Rajya Sabha, 13-12-1956 to 2-4-1962 and 3-4-1962 to 2-4-1968; President, Bengal P.C.C., 1939-50; Died. Obit. on 3-11-1976.



GHOSH, SHRI ARABINDA: I.Sc.; C.P.I. (M) (West Bengal); s. of Shri Girendra N. Ghosh; b. January, 1925; m. Shrimati Amina Ghosh, 2 s. and 1 d; Member, Rajya Sabha, 10-7-1981 to 8-11-1984; Died. Obit. on 17-1-1985.



GHOSH, PRINCIPAL DEVAPRASAD: M.A., B.L.; Jana Sangh (West Bengal); s. of Shri Kshetranath Ghosh; b. March 15, 1894; m. Shrimati Shobharanee Ghosh, 6 s. and 2 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954; Author of a few books; Died. Obit. on 23-7-1985.



GHOSH, SHRI DIPEN: B.Com.; C.P.I. (M) (West Bengal); s. of Shri Sachindra Bhusan Ghosh; b. February 1, 1932; m. Shrimati Rina Ghosh, 1 s. Member, Rajya Sabha, 10-7-1981 to 9-7-1987 and 10-7-1987 to 9-7-1993; Chairman, West Bengal Surface Transport Corporation; Author of several articles on the problems of workers and economic matters; Died. Obit. on 25-11-2016.





GHOSH, SHRI KUNAL KUMAR: Certificate in Audio Visual Journalism, Media Management; A.I.T.C. (West Bengal); s. of Late Dr. Kalyan Kumar Ghosh; b. June 20, 1968; m. Shrimati Sarmita Ghosh, 1 s.; Member, Rajya Sabha, 3-4-2012 to 2-4-2018; Author of few books in Bengali.

Per. Add.: 1/1, Rammohan Roy Road, Flat No. 3A, Kolkata-700009 (West Bengal).



GHOSH, SHRI NIREN: B.A.; C.P.I. (M), (West Bengal); s. of Dr. Manmatho Nath Ghosh; b. April, 1915; Bachelor; Member, Rajya Sabha, 3-4-1962 to 2-4-1968 and 10-7-1969 to 9-7-1975; Died. Obit. on 23-7-2001.



GHOSH, SHRI SHANTIMOY: I.Sc.; C.P.I. (M); (West Bengal); s. of Shri Jamini Kanta Ghosh; b. March 14, 1914; m. Shrimati Moni Ghosh; Member, Rajya Sabha, 18-9-1984 to 31-10-1986; Died. Obit. on 4-11-1986.



GHOSH, SHRI SUDHIR: M.A. (Cambridge); Congress (West Bengal); s. of Shri Abinash Chandra Ghosh; b. February 27, 1916; m. Shrimati Shanti Ghosh, 2 d.; Member, Rajya Sabha, 3-4-1960 to 2-4-1966; P.R.O., Indian High Commission, London, 1947; U.N. Expert on Community Development, Brazil, 1953-54; Died. Obit. on 18-3-1967.



GHUFRAN AZAM, SHRI: M.A., Ph.D.; Congress (I) (Madhya Pradesh); s. of Shri S.M. Azam; b. July 1, 1943; m. Shrimati Vineeta Azam, 1 s. and 1 d.; Member, (i) Lok Sabha, 1980-85 and (ii) Rajya Sabha, 16-6-1989 to 2-4-1994 and 3-4-1994 to 2-4-2000; General Secretary/Vice-President, M.P.C.C.; Died. Obit. on 23-4-2015.

GILBERT, SHRI ALBERT CROZIER: Congress (Uttar Pradesh); s. of Shri T.C. Gilbert; b. October 16, 1908; m. Shrimati Mabel Gilbert, 1 d.; Member, Rajya Sabha, 10-11-1960 to 2-4-1964 and 3-4-1964 to 2-4-1970; Died. Obit. on 27-12-1990.



GILDER, DR. MUNCHERSHAW DHUNJEEBHAI DORABJEE:

B.A., L.M. & S.M.D. (London), F.R.C.S. (England); Congress (Bombay now Maharashtra); s. of Shri D.D. Gilder; b. November 5, 1882; m. Shrimati Hirabai, 1 d.; Member, Bombay Legislative Assembly, 1927-52; Minister, Government of Bombay, 1937-39 and 1945-52; Member, Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 2-4-1960; Author of medical books; Died. Obit. on 22-5-1979.



GILL, DR. M. S.: Senior Cambridge, B.A. (Honours), M.A., Ph.D., Diploma in Development Studies; I.N.C. (Punjab); s. of Col. Pratap Singh Gill; b. June 14, 1936; m. Shrimati Vinnie Gill, 3 d.; Member, Rajya Sabha, 10-4-2004 to 9-4-2010 and 10-4-2010 to 9-4-2016; Chief Election Commissioner of India, 1996-2001; Minister of State (Independent Charge) of the Ministry of Youth Affairs and Sports, Government of India, 6 April 2008-22 May 2009; Minister of Youth Affairs and Sports, Government of India, 28 May 2009-18 Jan. 2011; Minister of Statistics and Programme Implementation, 19 Jan. 2011-12 July 2011; Awarded, (i) Padma Vibhushan, 2000, (ii) Dadabhai Naoroji New Millennium International Award, 2000 and (iii) Nishane-Khalsa; Author of several publications.



Per. Add.: 12, Mother Teresa Crescent Road, New Delhi-110011.

GILL, SHRI RAGHBIR SINGH: Studied upto B.A.; Congress (Punjab); s. of Shri Niranjan Singh Gill; b. May 31, 1928; m. Shrimati Hardyal Kaur, 2 s. and 3 d.; Member, Rajya Sabha, 3-4-1976 to 9-5-1980.

Per. Add.: Village and Post Office, Landran, Tehsil Kharar, District Ropar (Punjab).





GIRI PRASAD, SHRI N.: Senior Cambridge; C.P.I. (Andhra Pradesh); s. of Shri N. Ramaiah; b. April 6, 1931; m. Shrimati N. Kamala Devi, 1 s. and 2 d.; Member, (i) Andhra Pradesh Legislative Assembly, 1962-66 and (ii) Rajya Sabha, 3-4-1992 to 24-5-1997; Secretary, Andhra Pradesh Communist Party of India, 1978-91; Deputy General Secretary, Communist Party of India; Died. Obit. on 23-7-1997.



GNANADESIKAN, SHRI B.S.: B.A., B.L.; I.N.C. (Tamil Nadu); s. of Shri B. S. Sivagurunaathan; b. January 20, 1949; m. Shrimati G. Thilagavathy, 2 s.; Member, Rajya Sabha, 25-7-2001 to 24-7-2007 and 25-7-2007 to 24-7-2013; General Secretary and Official Spokesperson, Tamil Maanila Congress (Moopanar), 1996-2002.

Per. Add.: 1-A, Tuxado, 1, Sreeman Srinivasa Road, Alwarpet, Chennai-600018 (Tamil Nadu).



*GOEL, SHRI VIJAY: Honorary D. Litt., M.Com., LL.B.; B.J.P. (Rajasthan); s. of late Shri Charti Lal Goel; b. January 4, 1954; m. Prof. Preeti Goel, 1 s. and 1 d.; Member, (i) Lok Sabha, 1996-97, 1998-99 and 1999-2004 and (ii) Rajva Sabha, 10-4-2014 onwards; Union Minister of State in the Prime Minister's Office, and Planning, 1 Sept. 2001-1 Nov. 2001; Union Minister of State in the Prime Minister's Office, 2 Nov. 2001-30 June 2002; Union Minister of State in the Prime Minister's Office with additional charge of Minister of State of the Ministry of Statistics and Programme Implementation, 1 July 2002-28 Jan. 2003; Union Minister of State of the Ministry of Parliamentary Affairs; Union Minister of State of the Ministry of the Labour, 29 Jan. 2003-23 May 2003; Union Minister of State of the Ministry of Youth Affairs and Sports, 24 May 2003-May 2004; Union Minister of State (Independent Charge) of the Ministry of Youth Affairs and Sports and Minister of State in the Ministry of Water Resources, River Development and Ganga Rejuvenation, 5 July 2016-3 Sept. 2017; Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Statistics and Programme Implementation, 3 Sept. 2017-30 May 2019; Chairman, Committee on Papers Laid on the Table, Nov.-Dec. 2014.

Per. Add.: 74, Babar Road, Bengali Market, New Delhi-110001.

GOENKA, SHRI R. P.: B.A. (Hons.), Advanced Management Programme; I.N.C. (Rajasthan); s. of Late Shri K. P. Goenka; b. March 1, 1930; m. Shrimati Sushila Goenka, 2 s.; Member, Rajya Sabha, 4-4-2000 to 2-4-2006; Was conferred 'The Order of the Sacred Treasure Gold and Silver Star' by the Emperor of Japan in 1977; Brought out a publication entitled 'Thoughts' which contains excerpts from the speeches of Jawaharlal Nehru; Died. Obit. on 22-4-2013.



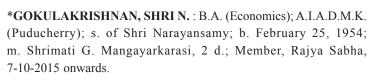
GOGOI, SHRI TILOK: B.A.; Congress (I) (Assam); s. of Shri Khageshwar Gogoi; b. April 10, 1923; m. Shrimati Dibyakate Gogoi, 2 s. and 3 d.; Member, (i) Assam Legislative Assembly, 1962-72 and (ii) Rajya Sabha, 20-7-1977 to 2-4-1980; Vice-President, Assam P.C.C., 1972; Died. Obit. on 23-7-1985.



*GOHEL, SHRI CHUNIBHAI KANJIBHAI: Undergraduate; B.J.P. (Gujarat); s. of Shri Kanjibhai Gohel; b. May 19, 1955; m. Shrimati Sarojben Gohel, 1 s.; Member, (i) Gujarat Legislative Assembly, 1998-2002 and (ii) Rajya Sabha, 10-4-2014 onwards; Vice-President, B.J.P., District Gir Somnath.



Per. Add.: 'PADAM', 8-New Rabariwada, Veraval, Distt. Gir Somnath-362265 (Gujarat).





Per. Add.: No. 17, First Cross, Aziz Nagar, Reddiar Palayam, Puducherry-605010.

GOLANDAZ MOHAMMEDHUSAIN, SHRI: Intermediate; Janata Party (Gujarat); s. of Shri Abdul Samad; b. September 23, 1913; m. Shrimati Sakina Begum, 1 s. and 4 d.; Member, (i) Bombay Legislative Assembly, 1952-57, (ii) Bombay and Gujarat Legislative Assembly, 1957-62, (iii) Gujarat Legislative Assembly, 1967-71 and (iv) Rajya Sabha, 3-4-1976 to 2-4-1982.



Per. Add.: 1/98, A-6, Golandaz Street, Nanpura, Surat (Gujarat).

* Sitting Member 161



GOPAL, SHRI VALADI GANPATHI: Congress (Bihar); s. of Shri V. S. Ganapathi Iyer; b. December 20, 1917; m. Shrimati Lakshmi, 2 s. and 2 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1956; Died. Obit. on 2-12-1993.



GOPAL SINGH, DR.: M.A., Ph.D., J.D. (London); NOM.; s. of Sardar Atma Singh; b. November 29, 1917; m. Shrimati Inderjeet Kaur, 1 d.; Member, Rajya Sabha 3-4-1962 to 2-4-1968; Translated Sikh Scriptures in free verse in English, Lexicographer of English-Punjabi and biographer of Guru Nanak and Guru Gobind Singh; Died. Obit. on 8-8-1990.



GOPALAKRISHNAN, SHRI R.: Congress (Madras now Tamil Nadu); s. of Shri Ramaswami; b. August 15, 1922; m. Shrimati Saraswati Gopalakrishnan, 1 s.; Member, Rajya Sabha, 12-3-1960 to 2-4-1964.

Per. Add.: Devangudi, Vakur Post Office (Via.) Lalpat, Chidambaram Taluk, South Arcot District (Tamil Nadu).



GOPALAN, SHRI K.: B.A.; Janata Party (G); Janata Party (Kerala); s. of Shri Chekkutty; b. December 25, 1919; m. Shrimati Sharada, 2 s. and 2 d.; Member, (i) Madras Legislative Council and (ii) Rajya Sabha, 2-7-1982 to 1-7-1988; President, Janata Party (G); General Secretary, (i) Kerala P.C.C. for three times and (ii) Congress (O) State Committee, 1969; Died. Obit. on 24-7-2006.



GOPALAN, SHRI R. T.: B.P.E.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri R. Thimmiah Gowder; b. August 16, 1943; m. Shrimati G. Pangajam, 1 s. and 2 d.; Member, Tamil Nadu Legislative Assembly, 1980-84 and (ii) Rajya Sabha, 30-6-1986 to 29-6-1992.

Per. Add.: 28, Amaravathy Illam, Alamarathu Street, Cumbum, Madurai District (Tamil Nadu).

GORADIA, SHRI PRAFULL: B.A. (Hons.); B.J.P. (Gujarat); s. of Shri Dwarkadas Goradia; b. March 27, 1937; m. Shrimati Nayana Goradia, 2 d.; Member, Rajya Sabha, 7-4-1998 to 2-4-2000.

Per. Add.: 22-25, Panorama, R.C. Dutt Road, Vadodara-390005 (Gujarat).



GORAY, SHRI NARAYAN GANESH: B.A., LL. B.; Socialist Party (Maharashtra); s. of Shri Ganesh Govind Goray; b. June 15, 1907; m. Shrimati Sumati, 1 d.; Member, (i) Lok Sabha, 1957-62 and (ii) Rajya Sabha, 3-4-1970 to 2-4-1976; Joint Secretary, Socialist Party, 1948; General Secretary, P.S.P., 1953-54; Died. Obit. on 3-5-1993.



GOSWAMI, SHRI BISWA: B.A.; Janata Party (Assam); s. of Shri Jamini Kanta Goswami; b. December, 1921; Bachelor; Member, Rajya Sabha, 3-4-1980 to 2-4-1986; General Secretary, (i) S.S.P., Assam, 1955-71, (ii) Socialist Party, Assam, 1973-76 and (iii) Janata Party, Assam, 1977-79; Died. Obit. on 3-3-1987.



GOSWAMI, SHRI DINESH: M.A. (Econ.), LL.B.; A.G.P. (Assam); s. of Shri Rajani Kanta Goswami; b. May 27, 1935; m. Shrimati Bibha Goswami, 1 s. and 2 d.; Member, Lok Sabha, 1971-77 and 1985-89; Member on the Panel of Chairmen, Lok Sabha, 1974-75; Member, Rajya Sabha, 10-4-1978 to 9-4-1984 and 10-4-1990 to 2-6-1991; Vice-Chairman, Rajya Sabha, 1979-82; Union Minister of Steel and Mines and Law and Justice, Dec. 1989-Nov. 1990; Died. Obit. on 3-6-1991.





GOSWAMI, SHRI RAMNARAYAN: Matric; C.P.I. (M) (West Bengal); s. of Shri Pulinbehari Goswami; b. April 5, 1935; m. Shrimati Latika Goswami, 1 s. and 2 d.; Member, West Bengal Legislative Assembly, 1977-86; Minister, Government of West Bengal, 1982-86; Member, Rajya Sabha, 22-10-1986 to 9-7-1987, 10-7-1987 to 9-7-1993 and 19-8-1993 to 18-8-1999; General Secretary/Joint Secretary, All India Kisan Sabha, 1988-92.

Per. Add.: Village and Post Office Bhaita, District Burdwan (West Bengal).



GOSWAMI, SHRI SRIMAN PRAFULLA: IND. (Assam); s. of Pandit Pratap Chandra Goswami; b. February 2, 1911; m. Shrimati Usha Goswami, 4 s. and 2 d.; Member, (i) Assam Legislative Assembly, 1952-57 and 1957-62 and (ii) Rajya Sabha, 4-5-1967 to 2-4-1972 and 3-4-1974 to 2-4-1980; General Secretary, Assam Congress Socialist Party, 1938-44; Organising Secretary/Secretary/General Secretary/President, Assam P.C.C. for a number of years; Author of books in Assamese; Died. Obit. on 22-11-2006.



GOUD T. SHRI DEVENDER: B.Com.; T.D.P. (Andhra Pradesh); s. of Shri T. Sayanna Goud; b. March 18, 1953; Shrimati T. Vinoda, 3 s.; Member, (i) Andhra Pradesh Legislaive Assembly (three terms), 1994-99, 1999-2003 and 2003-2008 and (ii) Rajya Sabha, 3-4-2012 to 2-4-2018; Nominated to the Panel of Vice-Chairman, Rajya Sabha, July 2013; Minister for Backward Classes Welfare, Prohibition and Excise, Cooperation, Government of Andhra Pradesh, 1994-95; Minister for Revenue and Rehabilitation, Government of Andhra Pradesh, 1995-99; Minister for Home and Cinematography, Government of Andhra Pradesh, 1999-2004; Deputy Leader, Telugu Desam Legislature Party, Andhra Pradesh Legislative Assembly, 2004-2008; Chairman, Zilla Parishad, Distt. Ranga Reddy, Andhra Pradesh (now in Telangana), 1988-93.

Per. Add.: House No. 8-2-503, Road No. 7, Banjara Hills, Hyderabad-500034 (Telangana).

GOUR, DR. RAJ BAHADUR: M.B.B.S.; Communist Party (Andhra Pradesh); s. of Shri Mahboob Rai Gour; b. July 21, 1920; m. Shrimati Brij Rani Gour, 2 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 2-4-1962; Secretary, A.I.T.U.C., 1957; Died. Obit. on 16-12-2011.



GOVINDARAJAR, SHRI N. R.: M.A.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri Ramasamy S.; b. June 3, 1954; m. Shrimati Kalavathi G., 1 s.; Member, Rajya Sabha, 30-6-2004 to 29-6-2010.

Per. Add.: J.J. Nilaiyam, Nerinjipettai, Post Bhavani Taluk, Distt. Erode-638311 (Tamil Nadu).



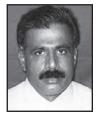
GOWDA, SHRI D.B. CHANDRE: B.Sc., LL.B.; J.D. (Karnataka); s. of Shri D.A. Byre Gowda; b. August 26, 1936; m. Shrimati B.S. Purna, 4 d.; Member, (i) Lok Sabha, 1971-77, 1977-79 and 2009-2014 and (ii) Karnataka Legislative Council, 1978-82; Minister, Government of Karnataka, 1979-80 and 1999-2004; Leader of the Opposition, (i) Karnataka Legislative Council, 1980-81 and (ii) Karnataka Legislative Assembly, 1989-92; Member, Karnataka Legislative Assembly, 1983-85, 1989-92 and 1999-2004; Speaker, Karnataka Legislative Assembly, 1983-85; Member, Rajya Sabha, 3-4-1986 to 14-12-1989; President, Karnataka P.C.C. (U), 1979.



Per. Add.: 3, R.T. Nagar, MLA Layout, Bengaluru (Karnataka).

GOWDA, SHRI H.K. JAVARE: B.A., LL.B.; J.D. (Karnataka); s. of Shri Kale Gowda; b. December 2, 1950; m. Shrimati Sobha Javare Gowda, 2 s.; Member, Rajya Sabha, 3-4-1998 to 2-4-2004; Chief Whip, Janata Dal (S) Parliamentary Board, Aug. 2000.

Per. Add.: 1746/4, B-1, Sriranga, Northern Extension, Hasan-575201 (Karnataka).





GOWDA, SHRI K. G. THIMME: B.Sc., B.L.; J.D. (Karnataka); s. of Shri G. Venkataramana Gowda; b. 1915; m. Shrimati Gangamma, 3 s. and 1 d.; Member, (i) Karnataka Legislative Assembly, (ii) Karnataka Legislative Council and (iii) Rajya Sabha, 10-4-1984 to 9-4-1990.

Per. Add.: Kanakapura, District Bangalore (Karnataka).



GOWDA, SHRI K. S. MALLE: B.Sc.; IND. (Karnataka); s. of Shri K. Sidde Gowda; b. November 25, 1916; m. Shrimati Laxmi Devi, 1 s. and 4 d.; Member, Rajya Sabha, 3-4-1970 to 2-4-1976 and 3-4-1976 to 2-4-1982; Recipient of Karnataka Sahitya Academy Award, 1974; Voluntarily retired from I.A.S.; Author of books on Rural India; Died. Obit. on 11-4-2017.



GOWDA, SHRI U. K. LAKSHMANA: B.Sc.; IND. (Karnataka); s. of Shri U. Kalase Gowda; b. December 15, 1919; m. Shrimati Laxmi Devi, 3 d.; Member, Rajya Sabha, 3-4-1968 to 2-4-1974 and 3-4-1974 to 2-4-1980; Died. Obit. on 17-7-2017.



*GOWDA, PROF. M. V. RAJEEV: Ph.D. (Public Policy and Management), M.A. (Economics); I.N.C. (Karnataka); s. of Shri M.V. Venkatappa; b. October 29, 1963; m. Shrimati Sharmila Bhaktaram, 1 s. and 1 d.; Member, Rajya Sabha, 26-6-2014 onwards; Director, Central Board, Reserve Bank of India, 2011-2014; Editor/ Co-Editor of three books.

Per. Add.: 1361, 9th Cross Road, J.P. Nagar, 1st Phase, Bengaluru-560078 (Karnataka).



GOYAL, SHRI J. P.: M.A., LL.B.; Lok Dal (Uttar Pradesh); s. of Shri Hardwari Lal; b. December 21, 1926; m. Shrimati Mithlesh Kumari Goyal, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1982 to 2-4-1988; Vice-Chairman, Rajya Sabha, 1984-85; Treasurer, Lok Dal; Died. Obit. on 5-12-2013.

*GOYAL, SHRI PIYUSH: B.Com., LL.B., F.C.A.; B.J.P. (Maharashtra); s. of Late Shri Vedprakash Goyal; b. June 13, 1964; m. Shrimati Seema Goval, 1 s. and 1 d.; Member, Rajva Sabha, 5-7-2010 to 4-7-2016 and 5-7-2016 onwards; Minister of State (Independent Charge) of the Ministry of Power; Minister of State (Independent Charge) of the Ministry of Coal; and Minister of State (Independent Charge) of the Ministry of New and Renewable Energy, 27 May 2014-3 Sept. 2017; Minister of State (Independent Charge) of the Ministry of Mines, 5 July 2016-3 Sept. 2017; Minister of Railways and Minister of Coal, 3 Sept. 2017-30 May 2019 onwards; Minister of Finance, and Minister of Corporate Affairs, 14 May 2018-22 Aug. 2018; Minister of Finance, and Minister of Corporate Affairs, 23 Jan. 2019-14 Feb. 2019; Minister of Railways and Minister of Commerce and Industry, 30 May 2019 onwards; Deputy Leader of the House, Rajya Sabha, 12 June 2019 onwards; Member, Task Force for Interlinking of Rivers, Government of India, 2002-2004; Director (Government nominee), Bank of Baroda, 2001-2004; Director (Government nominee), State Bank of India, 2004-2008; Associated with the Bharatiya Janata Party (B.J.P.) since 1984; Has held several positions in the party; National Treasurer, B.J.P., March 2010-May 2014; Currently Member, National Executive, B.J.P.



Per. Add.: 28, Sonmarg, Laxmibai Jagmohandas Marg, Nepean Sea Road, Mumbai-400006 (Maharashtra).

GOYAL, SHRI VEDPRAKASH P.: B.Sc. (Engg.); B.J.P. (Maharashtra); s. of Late Shri Prithvi Nath Goyal; b. January 31, 1926; m. Shrimati Chandrakanta Goyal, 2 s. and 2 d.; Member, Rajya Sabha, 3-4-1996 to 2-4-2002 and 3-4-2002 to 2-4-2008; Chairman, House Committee, March 2000 to Sept. 2001; Union Minister of Shipping, Sept. 2001-Jan. 2003; Died. Obit. on 19-12-2008.



GUHA, DR. (SHRIMATI) PHULRENU: M.A., D.Litt. (Paris); Congress (West Bengal); d. of Shri Surendra Nath Dutta; b. August 13, 1911; m. Dr. Biresh Chandra Guha; Member, Rajya Sabha, 3-4-1964 to 2-4-1970; Union Minister of State for Social Welfare, 1967; Died. Obit. on 3-8-2006.



* Sitting Member 167



GUJRAL, SHRI INDER KUMAR: M.A. (Economics), B.Com.; J.D. (Bihar); s. of Shri Avtar Narain Gujral; b. December 4, 1919; m. Shrimati Shiela Gujral, 2 s.; Member, Rajya Sabha, 3-4-1964 to 2-4-1970, 3-4-1970 to 2-4-1976 and 8-7-1992 to 2-3-1998; Prime Minister of India, April 1997 to March 1998; Union Minister of External Affairs, 1989-90; Union Minister of State holding portfolios of Parliamentary Affairs, Communications, Information and Broadcasting, Works, Housing and Urban Development and Planning, 1967-76; Leader of the House, Rajya Sabha, 1996; Ambassador of India to USSR, 1976-80; Chairman, Parliamentary Standing Committee on Commerce, 1993-96; Died. Obit. on 3-12-2012.



*GUJRAL, SHRI NARESH: B.A., F.C.A.; S.A.D. (Punjab); s. of Late Shri I.K. Gujral; b. May 19, 1948; m. Shrimati Anjali Gujral, 2 d.; Member, Rajya Sabha, 22-3-2007 to 9-4-2010, 10-4-2010 to 9-4-2016 and 10-4-2016 onwards; Chairman, Committee on Commerce, Sept. 2017-May 2019; General Secretary, Shiromani Akali Dal.

Per. Add.: 521, Model Town, Jalandhar City-144003 (Punjab).



GULSHER AHMED, SHRI: B.A., LL.B., Bar-at-Law; Congress (Vindhya Pradesh now Madhya Pradesh); s. of Shaikh Wazir Ahmad; b. August 3, 1921; m. Shrimati Botool Fatima, 3 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1956; Died. Obit. on 15-7-2002.



GUPTA, DR. AKHILESH DAS: M.B.A., LL.B., D.P.A. (Diploma in Public Administration), Ph.D. on 'Human Resources Management in Public Sector Undertakings'; B.S.P. (U.P.); s. of Late Shri Babu Banarasi Das Gupta; b. March 31, 1961; m. Shrimati Alka Das, 1 s. and 1 d.; Mayor of Lucknow, May 1993-Nov.1995; Member, Rajya Sabha, 26-11-1996 to 25-11-2002, 26-11-2002 to 8-5-2008 and 26-11-2008 to 25-11-2014; Minister of State in the Ministry of Steel, Government of India, 29 Jan. 2006-5 April 2008; Chairman, Committee on Industry, Aug. 2009-Aug. 2010; Secretary, Congress Parliamentary Party, Nov. 2003-May. 2005; Was General Secretary, Bahujan Samaj Party; Died Obit. on 17-7-2017.

GUPTA, SHRI BALKRISHNA: B.A. (Hons.), B.Sc. (Hons.) (Economics) (London); Socialist Party Lohiawady (Bihar); s. of Shri Shambhudayal Gupta; b. March 5, 1910; m. Shrimati Narayani Devi, 1 s. and 4 d.; Member, Rajya Sabha, 3-4-1968 to 10-9-1972; Died. Obit. on 13-11-1972.



GUPTA, SHRI BANARSI DAS: Intermediate, Prabhakar; I.N.C. (Haryana); s. of Shri Ram Swaroop Dass; b. November 5, 1917; m. Shrimati Dropadi Gupta, 1 s. and 2 d.; Member, Haryana Legislative Assembly (thrice); Speaker, Haryana Vidhan Sabha; Minister, Government of Haryana; Deputy Chief Minister (once) and Chief Minister of Haryana (twice); Member, Rajya Sabha, 10-4-1996 to 9-4-2002; Edited Hindi weekly 'Apna Desh' and 'Haryana Kesri'; Died. Obit. on 5-9-2007.



GUPTA, SHRI BHUPESH: B.A., LL.B. (London), Bar-at-Law; C.P.I. (West Bengal); s. of Shri Mahesh Chandra Gupta; b. October, 1914; Bachelor; Member, Rajya Sabha 3-4-1952 to 2-4-1958, 3-4-1958 to 2-4-1964, 3-4-1964 to 2-4-1970, 3-4-1970 to 2-4-1976 and 3-4-1976 to 6-8-1981; Secretary, National Council of the C.P.I.; Author of a number of books in English and Bengali; Died. Obit. on 17-8-1981.



GUPTA, SHRI GURUDEV: Congress (I) (Madhya Pradesh); s. of Lala Mannulal; b. 1920; m. Shrimati Somvati Devi Gupta, 4 s. and 3 d.; Member, Rajya Sabha, 3-4-1960 to 2-4-1966 and 3-4-1976 to 2-4-1982; President, M.P.C.C; Died. Obit. on 21-11-2000.



GUPTA, DR. ISHWAR CHANDRA: M. Com., LL.B., Ph.D.; B.J.P. (Uttar Pradesh); s. of late Shri J. N. Gupta; b. August 4, 1932; m. Shrimati Usha Chandra Gupta, 1 s. and 2 d.; Member, Rajya Sabha, 5-7-1992 to 4-7-1998; Died. Obit. on 15-12-2017.





GUPTA, SHRI MAITHILISHARAN: Hony. D.Litt., Sahitya-Vachaspati; NOM.; s. of Seth Ramcharan; b. August 3, 1886; m. Shrimati Sarayu Devi, 1 s.; Member, Rajya Sabha, 3-4-1952 to 2-4-1958 and 3-4-1958 to 2-4-1964; Recipient of Padma Vibhushan, 1954; Author of a large number of books consisting of Poems, Novels etc.; Died. Obit. on 14-12-1964.



*GUPTA, SHRI MANISH: B.Sc. and Field Engineering; A.I.T.C. (West Bengal); s. of Late Shri Paresh Chandra Gupta; b. November 11, 1941; m. Shrimati Rini Gupta, 2 s.; Member, Rajya Sabha, 14-3-2017 onwards; Chief Electoral Officer, West Bengal; CEO, National Textile Corporation, Government of India, 1988-1990; Minister for Power & Non-conventional Energy Sources, Government of West Bengal, Minister for Development and Planning, Government of West Bengal, 2011-2016; Chairman, Aeronautical Society of India, Eastern Region; Served in the Indian Army on the China and Pakistan borders; Awarded the Raksha Medal for participating in frontline operations in the 1965, Indo-Pak War; Has authored one book.

Per. Add.: 20, Suren Tagore Road, Kolkata-700019 (West Bengal).



*GUPTA, SHRI NARAIN DASS: B.Com (Hons.), Chartered Accountant; A.A.P. (National Capital Territory of Delhi); s. of Shri Rameshwar Dass Gupta; b. October 16, 1945; m. Shrimati Veena Gupta, 1 s. and 2 d.; Member, Rajya Sabha, 28-1-2018 onwards; President, Institute of Chartered Accountants of India (ICAI), 2001-2002; Chairman, Board of Governors, Motilal Nehru National Institute of Technology, 2005-2011; Authored one book.

Per. Add.: B-4, Block-B, Gulmohar Park, New Delhi-110049.



GUPTA, SHRI NARAIN PRASAD: B.A.; B.J.P. (Madhya Pradesh); s. of Shri Jairamdas Gupta; b. July 1, 1928; Bachelor; Member, (i) Madhya Pradesh Legislative Assembly, 1977-80 and (ii) Rajya Sabha, 30-6-1992 to 29-6-1998; Vice-President, Madhya Pradesh B.J.P.; General Secretary and Treasurer, Madhya Pradesh B.J.P., 1980-90; Died. Obit. on 21-2-2013.

*GUPTA, SHRI PREM CHAND: Graduate (Economics); R.J.D. (Jharkhand); s. of Late Shri N.R. Gutpa; b. February 3, 1950; m. Shrimati Sarla Gupta, 2 s. and 1 d.; Member, Rajya Sabha, 10-4-1996 to 9-4-2002 and 10-4-2002 to 9-4-2008, 10-4-2008 to 12-2-2014 and 10-4-2014 onwards; Minister of State (Independent Charge) of the Ministry of Company Affairs, Government of India, May 2004-Jan. 2006; Minister of Company Affairs, Government of India, 29 Jan. 2006-May 2007; Minister of Corporate Affairs, Government of India, May 2007-22 May 2009; National General Secretary, R.J.D., 2000 and re-elected in 2001; National Treasurer, R.J.D.



Per. Add.: C/o Raj Kumar Gupta, K. M. Malik Road, Near Nand Raj D.A.V. Public School, Lalpur, Ranchi-834001 (Jharkhand).

GUPTA, SHRI R. C.: B.A., LL.B.; Congress (Uttar Pradesh); s. of L. Shri Ram; b. March, 1893; Married; 4 s. and 1 d.; Member, (i) Uttar Pradesh Legislative Council, 1937-52, (ii) Constituent Assembly, 1946-50, (iii) Provisional Parliament, 1950-52 and (iv) Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 2-4-1960; Author of commentaries on property and tenancy laws; Died. Obit. on 22-12-1978.



GUPTA, SHRI RAM GOPAL: Swatantra Party (Uttar Pradesh); s. of Lala Ramcharan Gupta; b. July 21, 1920; m. Shrimati Keshar Devi, 1 s.; Member, Rajya Sabha 3-4-1960 to 2-4-1966.

Per. Add.: 84/22, Fazal Ganj, Kanpur (Uttar Pradesh).



GUPTA, SHRI RAM LAKHAN PRASAD: M.A., B.L.; B.J.P. (Bihar); s. of Shri Tanuk Lal Shah; b. 1926; m. Shrimati Sarla Gupta, 4 s. and 2 d.; Member, (i) Bihar Legislative Council 1970-76 and 1977-78 and (ii) Rajya Sabha 10-4-1978 to 9-4-1984; President, Bihar State Jana Sangh, 1973-75; Vice-President, (i) Bihar Janata Party, 1977-80 and (ii) Bihar B.J.P., 1980-81; Died. Obit. on 30-1-1985.



* Sitting Member 171



GUPTA, SHRI SHYAMLAL: I. Com.; Janata Party (Bihar); s. of Shri Niranjan Lal; b. November 8, 1912; m. Shrimati Raj Rani, 2 s. and 5 d.; Member, Rajya Sabha, 10-4-1972 to 9-4-1978; Recipient of Padma Shri, 1969; Died. Obit. on 20-12-1989.



*GUPTA, SHRI SUSHIL KUMAR: B.Com., LL.B., M.B.A., D.Litt.; A.A.P. (National Capital Territory of Delhi); s. of Late Shri Kali Ram Gupta; b. May 1, 1961; m. Shrimati Sumitra Devi Gupta, 1 s. and 2 d.; Member, Rajya Sabha, 28-1-2018 onwards; Chairman, Delhi State Traders Congress, 2014-2017.

Per. Add.: 4/12, East Punjabi Bagh, Punjabi Bagh, New Delhi-110026.



GUPTA, SHRI VISHWA BANDHU: B.Sc.; Congress (I) (National Capital Territory of Delhi); s. of Lala Desh Bandhu Gupta; b. October 10, 1927; m. Dr. (Shrimati) Willa Gupta; Member, (i) Interim Metropolitan Council, Delhi, 1966 and (ii) Rajya Sabha, 3-4-1984 to 2-4-1990; Vice-President, Delhi P.C.C. (I) 1984.

Per. Add.: 5, Tolstoy Marg, New Delhi.



GUPTA, SHRI VIVEK: B.Com (Hons.), Degree in Printing; A.I.T.C. (West Bengal); s. of Late Shri Mohan Lal Gupta; b. December 27, 1975; m. Shrimati Ruchika Gupta, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-2012 to 2-4-2018.

Per. Add.: Sanmarg Bhawan, 160/B, Chittranjan Avenue Kolkata-700007 (West Bengal).



GUPTE, SHRI BHALACHANDRA MAHESHWAR: M.A., LL.B.; Congress (Maharashtra); s. of Shri Maheshwar Ramachandra Gupte; b. February 17, 1895; m. Shrimati Saraswati Gupte, 1 s. and 2 d.; Parliamentary Secretary, Government of Bombay, 1937-39; Member, (i) Constituent Assembly, 1946-50 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1958; Author of a book on Indian Constitution in Marathi; Died. Obit. on 13-3-1972.

GURUMOORTHY, SHRI B. V.: Inter; Congress (Hyderabad now Andhra Pradesh); s. of Shri B. Veeranniah; b. July 31, 1916; m. Shrimati Easwaramma, 2 s. and 1 d.; Member, Rajya Sabha 15-2-1954 to 2-4-1956.

Per. Add.: 240, Khandoji Bazar, Secunderabad (Andhra Pradesh).



GURUNG, SHRI T.S.: Matric; C.P.I. (M) (West Bengal); s. of Hon. Captain B. B. Gurung (OBI); b. October 29, 1923; m. Shrimati Isabella Edward Gurung; Member, Rajya Sabha, 14-3-1986 to 13-1-1989; Died. Obit. on 21-2-1989.



GURUPADASWAMY, SHRI M. S.: LL.B.; J.D. (Karnataka); s. of Shri Shivlinga Devaru; b. August 7, 1922; m. Shrimati Rajashree, 1 s. and 2 d.; Member, (i) Lok Sabha, 1952-57 and (ii) Rajya Sabha, 3-4-1960 to 2-4-1966, 3-4-1966 to 2-4-1972, 10-4-1984 to 9-4-1990 and 10-4-1990 to 4-7-1992; Union Minister of State, (i) Department of Atomic Energy, March 1967-June 1967 and (ii) Ministry of Food, Agriculture, Community Development and Cooperation, June 1967-Oct. 1969; Leader of Opposition, Rajya Sabha, 1971; Union Minister of Petroleum and Chemicals and Leader of the House, Dec. 1989-Nov. 1990; President, Mysore State P.S.P., 1957-61; Author of a few books; Died. Obit. on 1-8-2011.



GURUSWAMI, SHRI S.: B.A.; (Madras now Tamil Nadu); s. of Shri G. Subbuswami Ayyar; b. September 28, 1904; Married, 2 s. and 1 d.; Member, (i) Central Legislative Assembly, 1946-47 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1954; Died. Obit. on 3-9-1963.





GYAMTSO, SHRI PALDEN TSERING: Graduate in Commerce; S.D.F. (Sikkim); s. of Late Shri Gyamtso Bhutia; b. April 5, 1941; m. Shrimati Kunga Yangzum Gyamtso, 3 s. and 2 d. (all adopted); Member, Rajya Sabha, 22-9-2000 to 23-2-2006; Compiled and edited 'An Introduction of Sikkimese Songs', 1969.

Per. Add.: Shomoon House, 31-A, National Highway, Gangtok-737101 (Sikkim).



GYAN RANJAN, SHRI: Graduate; I.N.C. (Bihar); s. of late Shri Mahendra Prasad; b. October 15, 1947; m. Dr. (Shrimati) Bibha Ranjan, 1 d.; Member, (i) Bihar Legislative Assembly, 1980-85, (ii) Bihar Legislative Council, 1989-95 and (iii) Rajya Sabha, 10-4-1996 to 22-4-1998; Died. Obit. on 27-5-1998.



HABIBULLAH, SHRIMATI HAMIDA: B.A. (Hons.); Congress (I) (Uttar Pradesh); d. of Nawab Nazir Yar Jung; b. November 20, 1916; m. Maj. Gen. E. Habibullah, 1 s. and 2 d.; Member, Uttar Pradesh Legislative Assembly, 1969-74; Minister of State Government of Uttar Pradesh, May 1971-Jan. 1973; Member, Rajya Sabha, 3-4-1976 to 2-4-1982; Died. Obit. on 15-3-2018.



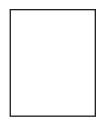
HAGJER, SHRI JOY BHADRA: B.A. (Hons.); Congress (Assam); s. of Shri Haishoram Hagjer; b. April 2, 1914; m. Shrimati Nirupama, 3 s. and 1 d.; Member, Assam Legislative Assembly, 1952-57; Parliamentary Secretary, Government of Assam, 1955-56; Deputy Minister, Government of Assam, 1956-57; Member, Rajya Sabha, 3-4-1958 to 17-3-1962; Died. Obit. on 23-7-1973.



HAJI, SHRI KORAMBAYIL AHAMMED: Matric; M. L. (Kerala); s. of Shri Korambayil Mohammed Haji; b. June 16, 1931; m. Shrimati K. Zainaba, 1 s.; Member, Kerala Legislative Assembly, 1977-91; Deputy Speaker, Kerala Legislative Assembly, 1990; Member, Rajya Sabha, 3-4-1998 to 12-5-2003; Died. Obit. on 21-7-2003.

HAKIM ALI, KHAWJA: (Jammu and Kashmir); Member, Rajya Sabha, 22-8-1961 to 2-4-1962; [*Other details not available*].

Per. Add.: Burzala, Srinagar (Jammu and Kashmir).



HAMDARD, SHRI BARJINDER SINGH: M.A.; IND. (Punjab); s. of Dr. Sadhu Singh Hamdard; b. August 20, 1944; m. Shrimati Sarbjit Kaur, 3 d.; Member, Rajya Sabha, 10-4-1998 to 21-12-2000; Recipient of 'Padma Shri' Award, 1990 and other awards; Author of a few books.

Per. Add.: 36, Defence Colony, Jalandhar City-144001 (Punjab).



HANDIQUE, SHRI BIJOY KRISHNA: M.A.; Congress (I) (Assam); s. of Shri Krishna Kanta Handique; b. December 1, 1933; m. Shrimati Swarup Rani Handique, 3 d.; Member, Assam Legislative Assembly, 1972-76; Chairman, Estimates Committee, Assam Legislative Assembly, 1974-77; Member, (i) Rajya Sabha, 3-4-1980 to 2-4-1986 and (ii) Lok Sabha, 1991-96, 1996-97, 1998-99, 1999-2004, 2004-2009 and 2009-2014; Union Minister holding the portfolios of Defence, Parliamentary Affairs, Chemicals and Fertilizers, Mines and Development of North Eastern Region, 2004-2011; Died. Obit. on 27-7-2015.



HANEEF, SHRI MAHAMMED: Congress (Orissa); s. of Shaikh Abdul Dayan; b. January, 1900; m. Shrimati Hedayatunnesa Begum, 3 s. and 2 d.; Member, Provisional Parliament, 1950-52; Member, Orissa Legislative Assembly, 1952-57; Deputy Speaker, Orissa Legislative Assembly, 1952-57; Member, Rajya Sabha, 3-4-1966 to 6-10-1967; Died. Obit. on 20-11-1967.



HANS RAJ, RAIZADA: Bar-at-Law; Congress (Punjab); s. of Lala Salig Ram; b. July 1869; m. Shrimati Lal Devi, 5 s. and 2 d.; Member, (i) Punjab Legislative Council and Legislative Assembly (four times) and (ii) Rajya Sabha, 3-4-1952 to 29-8-1952 and 17-3-1953 to 2-4-1958; Died. Obit. on 18-8-1958.





HANSDA, SHRI PHANINDRA NATH: M.Sc., B.Ed.; Congress (U) (West Bengal); s. of Shri Shyam Charan Hansda; b. March 4, 1944; m. Shrimati Kalyani Hansda, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1976 to 2-4-1982.

Per. Add.: Village and Post Office Kodapura, District Midnapore (West Bengal).



HANSPAL, SHRI HARVENDRA SINGH: B.Sc.; Congress (I) (Punjab); s. of Sardar Gian Singh Hanspal; b. May 4, 1938; m. Shrimati Charanjit Kaur, 2 s. and 1 d.; Member, Rajya Sabha, 5-7-1980 to 4-7-1986 and 5-7-1986 to 4-7-1992; Chairman, House Committee, Rajya Sabha, 1988-90; Author of books on Sikh History.

Per. Add.: Shri Bhaini Sahib, District Ludhiana (Punjab).



*HANUMANTHAIAH, DR. L.: B.Sc., M.A., Ph.D.; I.N.C. (Karnataka); s. of Late Shri Lankappa; b. June 10, 1958; m. Shrimati Vijayambike H., 1 s. and 1 d.; Member, (i) Karnataka Legislative Council, 2001-2007 and (ii) Rajya Sabha, 3-4-2018 onwards; Chairman, Kannada Development Authority, 2015-2017; Recipient of a number of awards; Author/Editor of several books.

Per. Add.: (i) 332, 3rd Cross, 2nd Block, Basaveshwaranagra, 3rd Stage, Bengaluru-560079 (Karnataka) and (ii) No. 207 A, 3rd Cross, 2nd Block, Basaveshwaranagra, Bengaluru-560079 (Karnataka).



HANUMANTHAPPA, SHRI H.: B.A., B.L., R.B.V.; Congress(I) (Karnataka); s. of Shri H. Mahalingappa; b. May 13, 1932; m. Shrimati Kotramma, 3 s. and 4 d.; Member, Rajya Sabha, 3-4-1982 to 2-4-1988, 3-4-1988 to 2-4-1994 and 3-4-1994 to 2-4-2000; Vice-Chairman, Rajya Sabha, 1986-89; Secretary/Treasurer, Congress (I) Parliamentary Party, 1989-91, 1996; General Secretary, Karnataka P.C.C. (I), 1979-81 and 1983.

Per. Add.: Sadhana, 119, Nehru Nagar, Chitradurga (Karnataka).

HAQ, SHRI (MOLANA) ASRARUL: Alim Fazil; Congress (I) (Rajasthan); s. of Maulana Syed Shah Sibghatullah; b. June 15, 1924; m. Shrimati Qudsia Begum, 2 s. and 5 d.; Member, Rajya Sabha, 5-7-1980 to 4-7-1986; Author of a book of Urdu Poetry; Died. Obit. on 17-7-1992.



*HAQUE, SHRI MD. NADIMUL: B.A. (Hons.) Political Science; A.I.T.C. (West Bengal); s. of Shri Mohd. Wasimul Haque; b. September 20, 1969; m. Shrimati Farah Khan, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-2012 to 2-4-2018 and 3-4-2018 onwards.

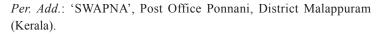
Per. Add.: 12, Dargah Road, Circus Avenue, P.S. Beniapukur, Kolkata-700017 (West Bengal).



HARDIKAR, DR. NARAYAN SUBRAO: M.C.P.S., M.S. in Public Health (Mich.); Congress (Mysore now Karnataka); s. of Shri Subrao; b. May 7, 1890; Bachelor; Member, Rajya Sabha, 7-8-1952 to 2-4-1956 and 3-4-1956 to 2-4-1962; General Secretary, Karnataka P.C.C., 1921-22 and 1939-40; Recipient of Padma Bhushan, 1958; Author of a few books; Died. Obit. on 5-1-1976.

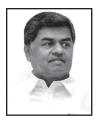


HARIDAS, SHRI C.: Studied upto B.A.; Congress (I) (Kerala); s. of Shri K.G. Haridas Menon; b. July 15, 1940; m. Shrimati K. Vasanthi, 3 d.; Member, (i) Kerala Legislative Assembly, Jan. to March 1980 and (ii) Rajya Sabha, 3-4-1980 to 2-4-1986.





* Sitting Member 177



*HARIPRASAD, SHRI B.K.: B.Com.; I.N.C. (Karnataka); s. of Late Shri Kempaiah A.; b. July 29, 1954; m. Shrimati Usha, 1 d.; Member, Rajya Sabha, 10-4-1990 to 9-4-1996, 1-7-2004 to 30-6-2010, 22-8-2013 to 25-6-2014 and 26-6-2014 onwards; Chairman, Karnataka Slum Clearance Board, Government of Karnataka, 1981-82; General Secretary, A.I.C.C. since Dec. 2006; Was A.I.C.C. In-charge, Gujarat and Goa; General Secretary, Chhattisgarh, Jharkhand and Odisha.

Per. Add.: 84, 6th Main Road, Malleswaram, Bengaluru-560055 (Karnataka).



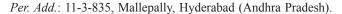
*HARIVANSH, SHRI: M.A. (Economics), Diploma in Journalism; J.D. (U) (Bihar); s. of Late Shri Banke Bihari Singh; b. June 30, 1956; m. Shrimati Asha Singh, 1 s. and 1 d.; Member, Rajya Sabha, 10-4-2014 onwards; Deputy Chairman, Rajya Sabha, 9 Aug. 2018 onwards; Chairman, Committee on Provision of Computers to Members of Parliament, Committee on Member of Parliament Local Area Development Scheme, Committee of Privileges, 21 Aug. 2018 onwards; Additional Information Advisor (in the rank of Joint Secretary, Government of India) to the Prime Minister Shri Chandrasekharji, 1990-91; Was honoured for his outstanding contribution to Hindi during the '9th World Hindi Conference' held at Johannesburg (South Africa) in Sept. 2012; Received, Madhav Rao Sapre Award in Aug. 2008 for his dedicated contribution in the field of journalism; Received, Mahavir Prasad Dwivedi Award; Written/ Edited several books.

Per. Add.: Vrindavan Colony, Chiraundi Bodeya Road, Ranchi-834008 (Jharkhand).



HASAN, SHRI MUNAVVAR: High School; S.P. (Uttar Pradesh); s. of Chowdhary Akhtar Hasan; b. May 15, 1964; m. Shrimati Tabassum, 1 s. and 1 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1991 and 1993, (ii) Lok Sabha, 1996-97 and 2004-2008 and (iii) Rajya Sabha, 5-7-1998 to 27-1-2004; Died. Obit. on 11-12-2008.

HASHIM, SHRI M.M.: Inter; Congress (I) (Andhra Pradesh); s. of Shri M.A. Jawad; b. October 19, 1921; m. Shrimati Khursheed Begum, 2 s. and 4 d.; Member, Andhra Pradesh Legislative Assembly, 1962-67, 1967-71 and 1978-80; Minister, Government of Andhra Pradesh, 1978-83; Member, (i) Lok Sabha, 1971-76 and 1977-78 and (ii) Rajya Sabha, 10-4-1990 to 9-4-1996.





HASHMI, SHRI PARVEZ: M.Sc. (Chemistry); I.N.C. (National Capital Territory of Delhi); s. of Late Shri Munir Ahmad Hashmi; b. November 24, 1954; m. Shrimati Shaila Hashmi, 3 s. and 2 d.; Member, (i) Legislative Assembly, Delhi, 1993-98, 1998-2003, 2003-2008 and 2008-2009 and (ii) Rajya Sabha, 4-8-2009 to 27-1-2012 and 28-1-2012 to 27-1-2018; Minister for Transport, Public Works Department, Land and Building, Delhi Metro, Government of N.C.T. of Delhi, 1998-2001.



Per. Add.: 260, Gali No. 13, Jamia Nagar, Noor Nagar, Okhla, New Delhi-110025.

HASHMI, SHRI SHAMIM: M.A., B.L.; Congress (I) (Bihar); s. of Shri S.M. Quuamruddin; b. January 16, 1940; m. Shrimati Nasima Shamim Hashmi, 4 s. and 1 d; Member, (i) Bihar Legislative Assembly, 1980-85 and (ii) Rajya Sabha, 3-4-1988 to 28-7-1989 and 25-9-1989 to 2-4-1994; Chairman, B.L.D.; General Secretary, (i) Janata Party, Bihar, 1977-80, (ii) Lok Dal, Bihar, 1980-86 and (iii) Lok Dal National Level; Died. Obit. on 23-8-2006.



HASHMI, SHRI SYED AHMAD: Mumtaz ul-Mohamaddasin, Fazile-Deoband and Molvi Fazil (Punjab University); Janvadi (Uttar Pradesh); s. of Shri Syed Mohd. Shafi; b. December 19, 1933; m. Shrimati Arshia Hashmi, 2 s. and 3 d.; Member, Rajya Sabha, 3-4-1974 to 2-4-1980 and 5-7-1980 to 4-7-1986; Author of books in Urdu: Died. Obit. on 26-11-2001.



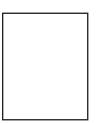


*HASSAN, SHRI AHAMED: Higher Secondary; A.I.T.C. (West Bengal); s. of Late Mohd. Ismail; b. February 14, 1953; m. Late Shrimati Yamin Hassan, 1 s. and 3 d.; Member, Rajya Sabha, 3-4-2014 onwards; Received, (i) Institute of Objective Studies (IOS) Award for lifetime achievement in Journalism in 2013 and (ii) Dr. Mumtaj Ahmad Khan Award for lifetime achievement in community service in 2013; Author of a publication, 'Islam Parichaya', 1987.

Per. Add.: 2nd Floor, 88/4, Jhawtala Road, Kolkata-700017 (West Bengal).



HATHI, SHRI JAI SUKH LAL: Passed the Law Examination of Bombay University; Congress (Gujarat); s. of Shri Lalshankar Hathi; b. January 19, 1909; m. Shrimati Padmavati, 4 s. and 1 d.; Member, (i) Constituent Assembly, 1946-47, (ii) Provisional Parliament, (iii) Lok Sabha, 1957-62, (iv) Rajya Sabha 3-4-1952 to 12-3-1957, 3-4-1962 to 2-4-1968 and 3-4-1968 to 2-4-1974; Union Deputy Minister; Minister of State and Minister holding portfolios of Irrigation and Power, Supply, Home Affairs, Defence and Labour and Rehabilitation, 1952-69; Leader of the Rajya Sabha, 1967-69; Author of 'Place of Indian States in Federation'; Died. Obit. on 18-2-1982.



HAVANUR, SHRI L. G.: Congress (l) (Karnataka); Member, Rajya Sabha, 13-7-1977 to 9-4-1978; [Other details not available].

Per. Add.: Valmiki Niwas, Bengaluru (Karnataka).



HEERACHAND, SHRI D.: Matric; A.I.A.D.M.K. (Tamil Nadu); s. of Shri M.C. Dharamchand Golecha; b. May 4, 1941; m. Shrimati Sushila Devi Golecha, 3 s. and 2 d.; Member, Rajya Sabha, 30-6-1980 to 29-6-1986; Died. Obit. on 9-7-2009.



HEGDE, SHRI K. S.: M.A., B.L.; Congress (Madras now Tamil Nadu); s. of Shri Kawdoor Subbayya Hegde; b. June 9, 1910; m. Shrimati Meenakshi S. Hegde, 3 s. and 3 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 21-8-1957; Vice-Chairman, Rajya Sabha, 1953-54; Speaker, Lok Sabha, 1977-80; Author of a few books; Died. Obit. on 28-5-1990.

HEGDE, SHRI RAMAKRISHNA: M.A., LL.B.; J.D. (Karnataka); s. of Shri Mahabaleshwar Hegde; b. August 29, 1926; m. Shrimati Shakuntala Hegde, 1 s. and 2 d.; Member, Karnataka Legislative Assembly, 1957, 1962, 1967, 1983, 1985 and 1989; Deputy Minister/ Minister holding portfolios of Youth, Welfare & Sports, Cooperative, Industries, Planning, Panchayati Raj, Development, Information & Publicity and Excise and Finance, Government of Karnataka, 1957-58, 1962-71; Member, Karnataka Legislative Council and Leader of Opposition, 1972-78; Chief Minister, Karnataka, 1983-88; Member, Rajya Sabha, 10-4-1978 to 23-5-1983 and 10-4-1996 to 9-4-2002; Union Minister of Commerce, 1998-99; General Secretary, (i) Karnataka State Congress Committee for six years and (ii) All India Janata Party for six years; Vice-President, Janata Dal; Founder President, Lok Shakti; Author of several books; Died. Obit. on 30-1-2004.



HEMA MALINI, SHRIMATI: Matric; B.J.P. (Karnataka); d. of Shri V. S. Ramanujam Chakravarti; b. October 16, 1948; m. Shri Dharmender Deol, 2 d.; Member, (i) Rajya Sabha, 27-8-2003 to 26-8-2009 and 4-3-2011 to 2-4-2012 and (ii) Lok Sabha, 2014-2019 and 2019 onwards; Chairperson, National Film Development Corporation, July 2000-July 2003; acted in more than 200 Hindi films and T.V. Serials; Noted Bharat Natvam Danseuse, created and composed various classical dance ballets: Awarded. (i) 'Nritvaivothi' for excellence and proficiency in Bharat Natyam, (ii) 'Kalaimamani' for excellence and proficiency in various classical dance forms, (iii) 'Nrityashiromani' for excellence and proficiency in classical dance forms, (iv) Filmfare Awards for Best Actress and Life Time Achievement, (v) Zee Film Award, (vi) Screen Awards, (vii) Role Model Award by the Stardust magazine and various other awards from several institutions, cultural and social organizations and (viii) Citation by the Indian Medical Association, Southern California, 2003; Presented with, 'Honorary Citizen of Houston, USA' and 'Goodwill Ambassador' by the Mayor of the city of Houston, 1998.



Per. Add.: 17, Jai Hind Society, 12th Road, J.V.P.D. Scheme, Mumbai-400049 (Maharashtra).



*HEMBRAM, SHRIMATI SAROJINI: Post Graduate (Masters in Music); B.J.D. (Odisha); d. of Shri Chaitanya Prasad Majhi; b. October 1, 1959; m. Shri Bhagirathi Nayak; Member, (i) Odisha Legislative Assembly, 2009-2014 and (ii) Rajya Sabha, 3-4-2014 onwards; Minister of State (Independent Charge), Department of Textiles, Handloom and Handicraft, Government of Odisha, 2012-2014; Vice-President, B.J.D, Mayurbhanj, 2008-2009; Conferred, the SAMA Award 2010 by the SAMA Institute of Urdu Education; Was honoured by the Tribal Languages and Culture Academy, SC/ST Welfare Department, Government of Odisha.

Per. Add.: At-Baghra Road, W. No. 19, P.O. Baripada, Distt. Mayurbhanj-757001 (Odisha).



HEMROM, SHRI SUNDER MOHAN: B.Sc.; Congress (Orissa); s. of Shri Fatu Majhi Hemrom; b. October 1, 1919; m. Shrimati Sarojbala Hemrom, 1 s.; Member, Rajya Sabha, 3-4-1952 to 2-4-1956; Died. Obit. on 15-7-2002.



HENSMAN, SHRIMATI MONA: B.A. (Hons.), London; Congress (Madras now Tamil Nadu); d. of Lt. Col. R.K. Mitter; b. August 25, 1899; m. Dr. H.S. Hensman, 1 s. and 1 d.; Member, (i) Madras Legislative Council, 1937-52 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1956; Died. Obit. on 5-12-1991.

HEPTULLA, DR. NAJMA A.: M.Sc.(Zoology), Ph.D. (Cardiac Anatomy); B.J.P. (Madhya Pradesh); d. of Syed Yousuf Ali; b. April 13, 1940; m. Shri Akbarali A. Heptulla, 3 d.; Member, Rajya Sabha, 5-7-1980 to 4-7-1986, 5-7-1986 to 4-7-1992, 5-7-1992 to 4-7-1998, 5-7-1998 to 10-6-2004, 5-7-2004 to 4-7-2010 and 3-4-2012 to 20-8-2016; Deputy Chairman, Rajya Sabha, 25-1-1985 to 20-1-1986, 18-11-1988 to 4-7-1992, 10-7-1992 to 4-7-1998 and 9-7-1998 to 10-6-2004; Chairperson, (i) Committee of Privileges, Nov. 1988-June 2004, (ii) Committee on Provision of Computers to Members of Rajva Sabha, March 1997-June 2004, (iii) Committee on the Empowerment of Women, 6 May 1997-26 April 1999, (iv) Committee on Member of Parliament Local Area Development Scheme (MPLADS), Sept. 1998-June 2004 and (v) Committee on Subordinate Legislation, Sept. 2006-July 2010; Minister of Minority Affairs, 27 May 2014-12 July 2016; Nominated to the Panel of Vice-Chairmen, Rajva Sabha, 1982-84; General Secretary, A.I.C.C. (I), 1986-87; President, Inter Parliamentary Union, 12-10-1999 to 27-9-2002; Nominated Honorary President for life of Inter Parliamentary Union; Recipient of, (i) the 'Grand Cordon of Alwai-al-Wissam', the highest civilian honour of Morocco, (ii) 'Alalum wa fums' the highest civilian award of Egypt by the President of Egypt, hon'ble Hosni Mubarak and (iii) the highest civilian award by the Captain Regent of San Marino; Author of a few books.

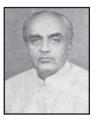


HIMATSINGKA, SHRI P. D.: B.A., B.L. (Attorney-at-Law); Congress (West Bengal); s. of Shri Ramrikhdas Himatsingka; b. August 16, 1889; m. Shrimati Suwati Devi Himatsingka, 1 s.; Member, (i) Bengal Legislative Council, 1927-30, (ii) Bengal Legislative Assembly, 1937-39, (iii) Assam Legislative Assembly, 1946-48, (iv) West Bengal Legislative Assembly, Feb.-June, 1948, (v) Constituent Assembly, 1948-50, (vi) Provisional Parliament, 1950-51 and (vii) Rajya Sabha, 3-4-1956 to 1-3-1962; Died. Obit. on 3-6-1991.



HIMMAT SINH, SHRI: M.A. (Oxon); Congress (Gujarat); s. of Shri Takhta Singhji; b. May 30, 1914; m. Shrimati Hasendra Kumari, 1 d.; Member, Raiya Sabha, 10-4-1972 to 9-4-1978.

Per. Add.: 'Exonia', Post Office Mansa, Mehsana (Gujarat).





HIPHEI, SHRI: B.A.; I.N.C. (Mizoram); s. of late Shri Zatia; b. August 23, 1937; m. Shrimati Sathlie, 3 s. and 2 d.; Member, Mizoram Legislative Assembly, 1972, 1977, 1979, 1984, 1987 and 1989; Deputy Speaker, Mizoram Legislative Assembly, 1972-77; Speaker, Mizoram Legislative Assembly, 30-1-1989 to 1-7-1990; Minister of State, Mizoram Government holding various portfolios; Member, Rajya Sabha, 17-7-1990 to 16-7-1996 and 17-7-1996 to 16-7-2002.

Per. Add.: Upper Republic Wing, Aizwal, (Mizoram).



HUSAIN, SHRI JABIR: B.A. Hons. (Eng.), M.A. (Eng.); R.J.D. (Bihar); s. of Syed Saifuddin; b. June 5, 1945; m. Shrimati Ishrat Husain, 1 s. and 2 d.; Member, (i) Bihar Legislative Assembly, June 1977-Feb. 1980, (ii) Bihar Legislative Council, June 1994-April 2006 (two terms) and (iii) Rajya Sabha, 3-4-2006 to 2-4-2012; Cabinet Minister, Health, Government of Bihar, June 1977-April 1979; Chairman (Cabinet Rank), Bihar State Minorities Commission, Oct. 1990-April 1995; Chairman, Bihar Legislative Council, April 1995-April 2006 (two terms); Received Sahitya Akademi Award, 2005; Author of few books in Urdu and Hindi; has edited nearly 40 books and literary journals.

Per. Add.: 247, MIG, Lohianagar, Patna-800020 (Bihar).



HUSAIN, SHRI M. F.: Awarded Honorary Doctorate; NOM.; s. of Shri Fida Husain; b. September 15, 1915; m. Shrimati Fazila Husain, 4 s. and 2 d.; Member, Rajya Sabha, 12-5-1986 to 11-5-1992; Recipient of, (i) Padma Shri, 1968 and (ii) Padma Bhushan, 1973 and several national/international awards for films and paintings; Author of a few books; Died. Obit. on 1-8-2011.



*HUSSAIN, SHRI SYED NASIR: M.A. (Political Science), M.Phil. (International Studies), Ph.D. (International Studies); I.N.C. (Karnataka); s. of Shri Syed Hafeez; b. June 10, 1970; m. Shrimati Mehnaz Ansari, 2 s.; Member, Rajya Sabha, 3-4-2018 onwards; Vice-Chairman, (i) Central Advisory Board on Child Labour, Ministry of Labour, Government of India, 2008-2012 and (ii) Central Advisory Board on Beedi and Cigar Workers Fund, Ministry of Labour, Government of India, 2012-2014.

Per. Add.: 164, 2nd Cross, Ex-servicemen Colony, C.B. Bellary-583102 (Karnataka).

IBRAHIM, SHRI B.: B.A., B.L.; Congress (I) (Karnataka); s. of Haji B. Zakria; b. January 2, 1946; m. Shrimati Zohra Ibrahim, 2 d.; Member, Rajya Sabha, 25-3-1980 to 9-4-1984.

Per. Add.: Guthu Mansion, Vaslane, 2nd Cross Road, P.O. Kankanady, Mangalore-575002 (Karnataka).



IBRAHIM, SHRI C. M.: Under Graduate; J.D. (Karnataka); s. of Shri C.M.K. Ali; b. August 14, 1953; m. Shrimati P. P. Shaheela, 1 s. and 6 d.; Member, Karnataka Legislative Assembly, 1978; Minister, Government of Karnataka, 1980; Member, Rajya Sabha, 10-4-1996 to 9-4-2002; Union Minister holding portfolios of Information and Broadcasting and Civil Aviation, 1996-98; President, State Unit Janata Dal; General Secretary, Congress (O), 1975.



Per. Add.: No. 81, Benson Cross Road, Bengaluru-46 (Karnataka).

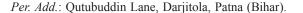
IBRAHIM, HAFIZ MOHAMAD: B.A., LL.B.; Congress (Uttar Pradesh); s. of Hafiz Najmulhuda; b. 1889; m. Begum Azmat-ul-Nishan, 3 s. and 2 d.; Member, U.P. Legislative Council, 1926; Minister, Government of Uttar Pradesh, 1937 and 1946-58; Member, Rajya Sabha, 18-8-1958 to 2-4-1962 and 3-4-1962 to 4-5-1964; Union Minister of Irrigation and Power, 1958; Leader of the House, Rajya Sabha, Feb. 1961 to Aug. 1963; Governor of Punjab; Died. Obit. on 12-2-1968.



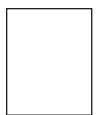
IMAM, SHRIMATI AZIZA: Senior Cambridge; Congress (U) (Bihar); d. of Dr. Wali Ahmed; b. February 20, 1924; m. Shri Syed Naqui Imam, 1 s. and 1 d.; Member, Rajya Sabha, 20-3-1973 to 2-4-1976 and 3-4-1976 to 2-4-1982; Died. Obit. on 23-7-1996.



IMAM, SHRI JAFAR: B.A., B.L.; Congress (Bihar); s. of Syed Alay Imam; b. 1903; Married, 2 s. and 4 d.; Member, (i) Bihar Legislative Assembly, 1946, (ii) Constituent Assembly and (iii) Rajya Sabha, 3-4-1952 to 2-4-1956.





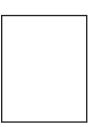


IMBICHIBAVA, SHRI E. K.: Communist Party (Madras now Tamil Nadu); s. of Shri Abdulla; b. June, 1917; Member, Rajya Sabha, 3-4-1952 to 2-4-1954; Died. Obit. on 24-4-1995.



IMTI, SHRI T. ALIBA: B.A. (Hons.); Naga National Democratic Party (Nagaland); s. of Shri Imti Lepden; b. September 27, 1919; m. Shrimati C. Asangle Imleng, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1980 to 2-4-1986; President, (i) Naga National Council, 1946 and (ii) Naga National Democratic Party.

Per. Add.: Fern Ridge, Hospital Road, Motokchung (Nagaland).



INAIT ULLAH, KHWAJA: Congress (Bihar); s. of Khwaja Abdul Subhan; b. October, 1899; m. Shrimati Ghulam Fatma, 2 s. and 2 d.; Member, (i) Provisional Parliament, 1950 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1954.

Per. Add.: C/o Green Stores, Katchehri Road, Gaya (Bihar).



INDIRA, SHRIMATI S.G.: B.L.; A.I.A.D.M.K. (Tamil Nadu); d. of Shri V. Subramanian; b. June 1, 1966; m. Shri A. R. Chandra Sekar, 2 d.; Member, Rajya Sabha, 25-7-2001 to 24-7-2007; Whip, A.I.A.D.M.K. Party, Rajya Sabha.

Per. Add.: (i) No.14/5, 'Soundara Illam' Middle Street, Thiruppathur-630211, District Sivagangai (Tamil Nadu) and (ii) 'Jagadeeswari Illam', East Car Street, Thiruppathur (Tamil Nadu).



INDRA VIDYAVACHASPATI, SHRI: Sahityavachaspati, M.R.A.S.; Congress (Uttar Pradesh); s. of Mahatma Munshi Ram; b. November 8, 1889; m. Shrimati Chandravati; Member, (i) Provisional Parliament, 1950-51 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1958; Vice-Chancellor, Gurukul Vishvavidyalaya, Kangri; President, Delhi P.C.C., 1935-36; Author of a number of books; Died. Obit. on 24-8-1960.

IQBAL SINGH, SHRI: B.A.; I.N.C. (Punjab); s. of Sardar Lal Singh; b. June 4, 1945; m. Shrimati Gurinderbeer Kaur, 2 s.; Member, Rajva Sabha, 10-4-1992 to 9-4-1998.

Per. Add.: 59, Model Town, Jullundhar (Punjab).



IRANI, SHRIMATI SMRITI ZUBIN: B.J.P. (Gujarat); d. of Shri Ajay Kumar Malhotra; b. March 23, 1976; m. Shri Zubin Irani, 1 s. and 1 d.; Member, (i) Rajya Sabha, 19-8-2011 to 18-8-2017 and 19-8-2017 to 24-5-2019 and (ii) Lok Sabha, 2019 onwards; Minister of Human Resource Development, 27 May 2014-5 July 2016; Minister of Textiles, 5 July 2016-30 May 2019 and 30 May 2019 onwards; Minister of Information and Broadcasting, 18 July 2017-14 May 2018; Minister of Women and Child Development, 30 May 2019 onwards; Awarded, (i) Best Actress of the Year consecutively for seven years by the Indian Television Academy and (ii) Indo American Society Young Achiever Award; Appointed, Goodwill Ambassador to India by USAID for the WHO-ORS program for 3 years; Named the Young Global Leader from India for the year 2015 by the World Economic Forum; Associated with the B.J.P. in different capacities.



Per. Add.: A-602, Neptune Apartment, 4th Cross Lane, Lokhandwala Complex, Andheri (W), Mumbai-400053 (Maharashtra).

ISHAQUE, SHRI MUHAMMAD: Congress (West Bengal); s. of Dr. Muhammad Ibrahim; b. January 1, 1903; m. Begum Jamila Khatun, 3 s. and 2 d.; Member, (i) West Bengal Legislative Assembly, 1952-61 and (ii) Rajya Sabha, 29-12-1961 to 2-4-1964 and 3-4-1964 to 2-4-1970; Died. Obit. on 30-4-1981.



ISMAIL, SHRIMATI FATHEMA: Matriculation, Senior Cambridge, Pre-Medical (University of Vienna); NOM.; d. of Haji Yusuf Sobani; b. February 4, 1903; m. Shri Mohd. Hasham Ismail, 1 s. and 4 d.; Member, Rajya Sabha, 14-4-1978 to 13-4-1984; Recipient of Padma Shri, 1958; Died. Obit. on 6-11-1987.





ISMAIL, SHRI K. E.: SSLC; C.P.I. (Kerala); s. of Shri K.C. Ibrahim Sahib; b. August 10, 1939; m. Shrimati Kairunnisabi, 2 s. and 1 d.; Member, (i) Kerala Legislative Assembly, 1982-87, 1991-96 and 1996-2001 and (ii) Rajya Sabha, 2-7-2006 to 1-7-2012; Cabinet Minister of Revenue, Government of Kerala, 1996-2001.

Per. Add.: M.N. Smara Kom, P.O. Thycaud, Thiruvananthapuram-695014 (Kerala).



ISMAIL SAHEB, JANAB M. MUHAMMAD: M.L. (Madras now Tamil Nadu); s. of Maulavi K.T. Miakhan Rowther; b. June 5, 1896; m. Janaba Jamal Hameedabai, 1 s.; Member, Madras Legislative Assembly; Leader of Opposition, Madras Legislative Assembly, 1946-52; Chairman, Public Accounts Committee, Madras Legislative Assembly; Member, (i) Constituent Assembly, 1948-50 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1958; President, M.L., 1948; Vice-President, Anjuman Himayath-e-Islam; Died. Obit. on 5-4-1972.



ITALIA, SHRI DINSHAW D.: Congress (Hyderabad now Andhra Pradesh); s. of Shri Dadabhai E. Italia; b. March 10, 1882; m. Shrimati Baimai P. Debar, 1 s. and 6 d.; Member, (i) Hyderabad Legislative Assembly and (ii) Rajya Sabha, 3-4-1952 to 2-4-1956; Died. Obit. on 7-9-1964.

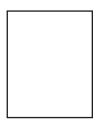


IYER, SHRI N. RAMAKRISHNA: M.A., B.L.; IND. (Tamil Nadu); s. of Shri R. Nagasundaram Iyer; b. September 25, 1905; m. Shrimati Sundara Valli, 2 d.; Member, (i) Madras Legislative Assembly, 1952-57 and (ii) Rajya Sabha, 22-4-1957 to 2-4-1960, 3-4-1960 to 2-4-1966 and 3-4-1966 to 2-4-1972; Secretary, Tamil Nadu, P.C.C., 1952; Died. Obit. on 6-3-1986.

JACOB, SHRI M. M.: M.A., LL.B., Diploma in Income-Tax Law and Certificate in Social Science; Congress (I) (Kerala); s. of late Shri Mathew; b. August 9, 1928; m. Shrimati Achamma, 4 d.; Member, Rajya Sabha, 2-7-1982 to 1-7-1988 and 2-7-1988 to 1-7-1994; Chairman, Committee on Subordinate Legislation, Rajya Sabha, 1984-86; Deputy Chairman, Rajya Sabha, 22-2-1986 to 21-10-1986; Chairman, Committee of Privileges, Rajya Sabha, 1986; Union Minister of State of the Ministry of Water Resources and Minister of State in the Ministry of Parliamentary Affairs, Oct. 1986 to Nov. 1989; General Secretary, Kerala P.C.C.(I), 1978-84; Died. Obit. on 18.7.2018.



JADHAV, SHRI D.K.: (Madhya Pradesh); Member, Rajya Sabha, 25-3-1969 to 2-4-1970; [*Other details not available*]. Died. Obit. on 24-2-1997.



*JADHAV, DR. NARENDRA: B.Sc. (Statistics), M.A. (Economics), Ph.D. (Economics); NOM.; s. of Shri Damodar; b. May 28, 1953; m. Shrimati Vasundhara Jadhav, 1 s. and 1 d.; Member, Rajya Sabha, 25-4-2016 onwards; Member, Planning Commission, June 2009-May 2014; Principal Advisor and Chief Economist, R.B.I., 2004-2008; Recipient of 67 national and international awards for his contribution in the fields of Economics, Education, Literature, Culture and Social work; Has written/edited 36 books-18 in English, 13 in Marathi and 5 in Hindi, besides over 300 research papers and articles and 31 official reports on a wide range of public policy issues.



Per. Add.: 304, Shalaka, 4th Floor, Maharshi Karve Road, Mumbai-400021 (Maharashtra).

JADHAV, SHRI PANDURANG DHARMAJI: Matric, Diploma in Leather Technology; NOM.; s. of Shri Dharamji Amboji Jadhav; b. September 9, 1922; m. Shrimati Ushatai Mukane, 3 s. and 2 d.; Member, (i) Bombay Legislative Assembly, 1952-57 and (ii) Rajya Sabha, 14-4-1978 to 13-4-1984; Recipient of Padma Shri, 1971; Died. Obit. on 27-7-1987.



* Sitting Member 189



JADHAV, SHRI VITHALRAO MADHAVRAO: M.Sc. (Agriculture); Congress (I) (Maharashtra); s. of Shri Madhavrao Patil (Jadhav); b. October 30, 1937; m. Shrimati Shobha Vithalrao Jadhav, 2 d.; Member, Rajya Sabha, 3-4-1982 to 2-4-1988 and 3-4-1988 to 2-4-1994. *Per. Add.*: 1, H.I.G. Colony, Near I.T.I., Nanded (Maharashtra).



JAGARLAMUDI, SHRI CHANDRAMOULI: B.A., B.L.; Swatantra Party (Andhra Pradesh); s. of Shri J. Kuppuswamy Choudhary; b. July 4, 1914; m. Shrimati Ganga Bhawani, 4 s. and 1 d.; Member, (i) Andhra Pradesh Legislative Assembly, 1955-62 and (ii) Rajya Sabha, 3-4-1968 to 2-4-1974.

Per. Add.: 14th Line, Arundelpet, Guntur (Andhra Pradesh).



JAGAT NARAIN, SHRI: B.A.; B.K.D. (Haryana); s. of Shri Lakshmi Dass Chopra; b. May 31, 1899; m. Shrimati Shanti Devi, 2 s. and 8 d.; Member, Punjab Legislative Assembly, 1952-62; Minister, Government of Punjab, 1952-56; Member, Rajya Sabha, 3-4-1964 to 2-4-1970; General-Secretary, Punjab P.C.C., 1951-54; Died. Obit. on 10-9-1981.



JAGATPAL SINGH THAKUR, SHRI: Matric; Congress (I) (Madhya Pradesh); s. of Shri Krishan Chandra Singh; b. March 11, 1923; m. Shrimati Vidya Vati, 3 s.; Member, Rajya Sabha, 10-4-1984 to 9-4-1990; General Secretary, M.P.C.C. (I); Died. Obit. on 21-10-1999.



JAGBIR SINGH, SHRI: B.A., LL.B.; Lok Dal (Uttar Pradesh); s. of Kunwar Hoshyar Singh; b. October, 1922; m. Shrimati Saroj Bala, 2 s. and 2 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1957-67 and 1969-74 and (ii) Rajya Sabha, 3-4-1974 to 2-4-1980; Union Minister of State for Information and Broadcasting, 1977-78; Died. Obit. on 25-2-2002.

JAGMOHAN, SHRI: M.A.; NOM.; s. of Shri Amir Chand; b. September 25, 1927; m. Shrimati Uma Jagmohan, 1 s. and 1 d.; Lt. Governor of Delhi, 1980-81 and 1982-84 and Goa, Daman and Diu, 1981-82; Governor of Jammu and Kashmir, 1984-90; Member, (i) Lok Sabha 1996-97, 1998-99 and 1999-2004, (ii) Rajya Sabha, 28-5-1990 to 9-5-1996; Union Minister holding portfolios of (i) Communications 1998-99, (ii) Urban Development and Poverty Alleviation, 1999-2001, (iii) Tourism and Statistics and Programme Implementation, 2001 and (iv) Tourism and Culture, 2001-2004; Recipient of, (i) Padma Shri, 1971, (ii) Padma Bhushan, 1977 and (iii) Australian Cultural Award, 1975; Author of a few books.



Per. Add.: 61, Lodhi Estate, New Delhi.

JAI PRAKASH, SHRI: B.A., LL.B.; B.S.P. (Uttar Pradesh); s. of Late Shri Jagannath Prasad; b. April 16, 1958; m. Shrimati Jyoti Prakash, 2 s.; Member, (i) Lok Sabha, 1991-96, 1996-97, 1999-2004 and 2004-2009 and (ii) Rajya Sabha, 4-8-2009 to 2-4-2012.

Per. Add.: (i) Village & P.O. Munda, Distt. Unnao (Uttar Pradesh) and (ii) 269, Eldeco Greens, Gomti Nagar, Lucknow (Uttar Pradesh).



JAIN, SHRI AJIT PRASAD: M.A. (Hons.), LL.B.; Congress (Uttar Pradesh); s. of Shri Mukund Lal; b. 1902; m. Shrimati Lakshmi Devi, 2 s. and 1 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1937-46 and 1946-47, (ii) Constituent Assembly, 1947-50, (iii) Provisional Parliament, 1950-52, (iv) Lok Sabha, 1952-57, 1957-62 and 1962-65 and (v) Rajya Sabha 3-4-1968 to 2-4-1974; President, U.P.C.C., 1961-64; Union Minister, (i) Relief and Rehabilitation, 1950-54 and (ii) Food and Agriculture, 1954-59; Governor of Kerala, 1965-66; Author of a few books; Died. Obit. on 28-2-1977.



*JAIN, DR. ANIL: B.Sc., M.B.B.S., M.S. (Master of Surgery): B.J.P. (Uttar Pradesh); s. of Shri Kunwar Sain Agrawal; b. February 25, 1960; m. Shrimati Vandana Jain, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-2018 onwards.

Per. Add.: D-244, Lane 1 B, Anupam Garden, Neb Sarai, Saidulajab, New Delhi-110068.



* Sitting Member 191



JAIN, SHRIMATI CHANDRIKA ABHINANDAN: B.A., LL.B., LL.M., D.B.M.; I.N.C. (Maharashtra); d. of Shri Premji Moolji Kenia; b. January 13, 1951; m. Shri Abhinandan Jain; Member, Maharashtra Legislative Assembly; Chairman, Committee on Subordinate Legislation, Maharashtra Legislative Assembly, 1985-86; Minister of State, Government of Maharashtra, 1986-88; Member, Rajya Sabha, 3-4-1990 to 2-4-1996.

Per. Add.: B-14, Ocean Gold Society, Twin Towers Lane, Prabhadevi, Mumbai (Maharashtra).



JAIN, SHRI DHARAMCHAND: Congress (I) (Bihar); s. of Shri Mishrilal Jain; b. August 15, 1935; m. Shrimati Sobha Jain, 1 s. and 3 d.; Member, Rajya Sabha, 3-4-1970 to 2-4-1976 and 3-4-1976 to 2-4-1982; Died. Obit. on 12-12-1995.



JAIN, SHRI ISHWARLAL SHANKARLAL: Intermediate (Science); N.C.P. (Maharashtra); s. of Shri Shankarlal; b. May 21, 1946; m. Shrimati Pushpadevi, 2 s. and 1 d.; Member, (i) Maharashtra Legislative Assembly, 1978-80 and 1980–85 and (ii) Rajya Sabha, 5-7-2010 to 4-7-2016; Chairman, Estimate Committee, Maharashtra Legislative Assembly, 1978.

Per. Add.: (i) Supari Bag, Jamner, Distt. Jalgaon-424206 (Maharashtra) and (ii) 169, Johari Bazar, Jalgaon-425001 (Maharashtra).



JAIN, SHRI J. K.: Sahitya Ratna; Congress (I) (Madhya Pradesh); s. of Shri Rajey Lal Jain; b. August 15, 1939; m. Shrimati Nirmal Jain, 1 s. and 1 d.; Member, Rajya Sabha, 30-6-1980 to 29-6-1986.

Per. Add.: 16, Park Area, Karol Bagh, New Delhi.



JAIN, DR. JINENDRA KUMAR: M.B.B.S., M.S., F.I.C.S.; B.J.P. (Madhya Pradesh); s. of late Shri Ilam Chand Jain; b. February 18, 1945; m. Dr. (Mrs.) Ragini Jain, 1 s. and 1 d.; Member, Rajya Sabha, 23-3-1990 to 2-4-1994; Died. Obit. on 7-3-2018.

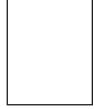
JAIN, SHRI MEGHRAJ: B.Com., Ayurveda Ratna; B.J.P. (Madhya Pradesh); s. of Late Shri Champalalji Lodha; b. May 13, 1943; Unmarried; Member, Rajya Sabha, 6-5-2011 to 2-4-2012 and 15-9-2014 to 2-4-2018; Chairman, Executive Council, Madhya Pradesh Gaupalan Avam Pashudhan Samvardhan Board (Cabinet Minister rank), Government of Madhya Pradesh, 2004-2011; Chairman, Madhya Pradesh Pilgrimage and Fairs Authority (Cabinet Minister rank), Government of Madhya Pradesh, 2012-2013; Associated with the B.J.P. in different capacities.



Per. Add.: (i) 74 Bungalows, B-12, Swami Dayanand Nagar, Bhopal (Madhya Pradesh) and (ii) Narsing Bazar, Indore-452002 (Madhya Pradesh).

JAIN, SHRI RAJENDRA PRASAD: Bihar; Member, Rajya Sabha, 3-4-1964 (*Election declared void*).

Per. Add.: II/C-95-98, Lajpat Nagar, New Delhi.



JAIN, SHRI RATTAN LAL: B.A., LL.B.; Congress (Punjab); s. of Shri Panji Shah Jain; b. April 20, 1919; m. Shrimati Kailash Vati; 3 s. and 3 d.; Member, Rajya Sabha, 3-4-1968 to 2-4-1974.

Per. Add.: A-3/267, Paschim Vihar, Delhi.



JAIN, SHRI SHRIYANS PRASAD: Congress (Bombay now Maharashtra); s. of Rai Sahib Ganeshi Lal; b. November 3, 1908; m. Shrimati Kamalavati Jain, 5 s. and 1 d.; Member, Rajya Sabha 3-4-1952 to 2-4-1954 and 3-4-1954 to 2-4-1958; Died. Obit. on 18-3-1992.





JAIPURIA, SHRI SITARAM: B.Com.; IND. (Uttar Pradesh); s. of Seth Mungturam Jaipuria; b. May 27, 1926; m. Shrimati Gayatri Devi, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-1962 to 2-4-1968 and 3-4-1968 to 2-4-1974; Author of a few books; Died. Obit. on 23-7-1985.



JAIRAMDAS DOULATRAM, SHRI: LL.D. (*Honoris Causa*); NOM.; s. of Shri Doulatram Jethmal; b. 1891; m. Shrimati Devibai, 1 s. and 1 d.; Member, (i) Bombay Legislative Council, 1927-29 and (ii) Constituent Assembly, 1946-47 and 1948-50; Union Minister for Food and Agriculture, 1948-50; Member, Rajya Sabha, 19-10-1959 to 2-4-1964, 3-4-1964 to 2-4-1970 and 3-4-1970 to 2-4-1976; General Secretary, I.N.C., 1931-34; Acting President, I.N.C., 1933; Governor of Bihar, 1947-48; Governor of Assam, 1950-56; Died. Obit. on 1-3-1979.



*JAISHANKAR, SHRI S.: B.Sc., M.A. (Political Science), M.Phil., Ph.D. (International Relations); B.J.P (Gujarat); s. of Late Shri Krishnaswamy Subrahmanyam; b. January 9, 1955; m. Shrimati Kyoko Somekawa Jaishankar, 2 s. and 1 d.; Member, Rajya Sabha, 6-7-2019 onwards; Minister of External Affairs, 30 May 2019 onwards; Ambassador of India to Czech Republic, Nov. 2000-June 2004; High Commissioner of India to Singapore, Jan. 2007-July. 2009; Ambassador of India to China, Aug. 2009-Dec. 2013; Ambassador of India to U.S.A., Dec. 2013-Jan. 2015; Foreign Secretary, Government of India, Jan. 2015-Jan. 2018; Recipient of the Padma Shri award in 2019.

Per Add.: 12, Tughlak Road, New Delhi-110011.



JAISWAL, SHRI ANANTRAM: B.A., LL.B.; J.D. (S) (Uttar Pradesh); s. of Shri Ayodhya Prasad; b. April 1, 1926; m. Shrimati Savitri, 1 d.; Member, Uttar Pradesh Legislative Assembly, 1967 and 1969-74; Deputy Minister/Minister, Government of Uttar Pradesh, 1967 and 1970; Member, (i) Lok Sabha, 1977-79 and (ii) Rajya Sabha, 3-4-1990 to 2-4-1996; President, Janata Party, Uttar Pradesh, 1983-85; General Secretary, All India Janata Party, 1985-87; Died. Obit. on 23-2-2015.

JAITLEY, SHRI ARUN: B.Com. (Hons.), LL.B.; B.J.P. (Uttar Pradesh); s. of Maharaj Kishen Jaitley; b. December 28, 1952; m. Shrimati Sangeeta Jaitley, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-2000 to 2-4-2006, 3-4-2006 to 2-4-2012, 3-4-2012 to 2-4-2018 and 3-4-2018 to 24-8-2019; Minister of State (Independent Charge) of the Ministry of Information and Broadcasting, 13 Oct. 1999-30 Sept. 2000; Minister of State (Independent Charge) of the Department of Disinvestment (Additional Charge), 10 Dec. 1999-July 2000; Minister of State (Independent Charge) of the Ministry of Law, Justice and Company Affairs, 23 July 2000-6 Nov. 2000; Minister of Law, Justice and Company Affairs, 7 Nov. 2000-1 July 2002; Minister of Shipping (Additional Charge), 20 March 2001-1 Sept. 2001; Minister of Law and Justice and Minister of Commerce and Industry, 29 Jan. 2003-21 May 2004; Minister of Defence, 27 May 2014-9 Nov. 2014; Minister of Finance and Minister of Corporate Affairs, 27 May 2014-14 May 2018; Minister of Information and Broadcasting, 9 Nov. 2014-5 July 2016; Minister of Defence, 13 March-3 Sept. 2017; Minister without Portfolio 14 May 2018-22 Aug. 2018; Minister of Finance and Minister of Corporate Affairs, 23 Aug. 2018-22 Jan. 2019; Minister without Portfolio, 23 Jan. 2019-14 Feb. 2019; Minister of Finance and Minister of Corporate Affairs, 15 Feb. 2019-30 May 2019; Leader of the Opposition, Rajva Sabha, 3 June 2009-2 April 2012 and 3 April 2012-26 May 2014; Leader of the House, Rajya Sabha, 2 June 2014-30 May 2019; Additional Solicitor General, Government of India, 1989-90; Recipient of the Outstanding Parliamentarian Award for the year 2010; Associated with the B.J.P. in different capacities; Has authored several write-ups on legal and current affairs. Died. Obit. on 18-11-2019.



JALALI, AGA SAYYED MOHAMMAD: N.C. (Jammu and Kashmir); s. of Aga Sayyed Husain Shah Jalali; b. April, 1905; m. Shrimati Badshah Begum, 2 s. and 3 d.; Member, (i) Jammu and Kashmir Constituent Assembly, 1951-52 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 22-2-1961; Died. Obit. on 23-2-1961.





JALAN, DR. BIMAL: B.A. (Hons.), B.A. (Tripos), M.A., M.Phil., Ph.D.; (NOM.); s. of Late Shri Krishna Nand Jalan; b. July 3, 1941; m. Shrimati Divya Jalan, 1 s. and 1 d.; Member, Rajya Sabha, 27-8-2003 to 26-8-2009; Finance Secretary, Banking Secretary and Chief Economic Advisor, Government of India, 1981-90; Chairman, Economic Advisory Council to the Prime Minister of India (in the rank of Minister of State), 1991-93; Executive Director for India, World Bank, Washington, 1993-96; Member Secretary, Planning Commission, 1996-97; Governor, Reserve Bank of India, 1997-2003; Author of a number of books.

Per. Add.: Flat No. 4 B, 36, Shakespeare Sarani, Kolkata-700017 (West Bengal).



JAMIR, SHRI C. APOK: B.A., LL.B.; I.N.C. (Nagaland); s. of Shri S.C. Jamir; b. April 26, 1961; m. Shrimati Amenla, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-1998 to 2-4-2004.

Per. Add.: Half Nagarjan, P. O. Dimapur-797112 (Nagaland).



JAMIR, SHRI S.C.: B.A., LL.B.; Congress (I) (Nagaland); s. of Shri Senayangba Jamir; b. October 17, 1931; m. Shrimati Alemla, 3 s. and 3 d.; Member, Lok Sabha, 1961-70; Parliamentary Secretary in the Ministry of External Affairs; Union Deputy Minister holding portfolios of Railways, Labour, Employment and Rehabilitation and Food and Agriculture, 1968-70; Member, Nagaland Legislative Assembly; Minister, Government of Nagaland, 1974; Deputy Chief Minister, Nagaland, 1977; Chief Minister, Nagaland, 1979 and 1982-86; Member, Rajya Sabha, 2-7-1987 to 2-2-1989.

Per. Add.: Nagarjan, Post Office Dimapur (Nagaland).



JAMUDA, SHRI DURGA PRASAD: B.A., B.L.; Congress (I) (Bihar); s. of Shri Jogen Ho; b. February 13, 1943; m. Shrimati Magdali Jamuda, 2 s. and 1 d.; Member, Bihar Legislative Assembly elected in 1972; Deputy Minister Government of Bihar, 1973; Member, Rajya Sabha, 10-4-1984 to 9-4-1990.

Per. Add.: Deliamarcha Road, Chaibasa, Post Office Chaibasa, District Singhbhum (Bihar).

JAMUNA DEVI, SHRIMATI: Studied upto Matric; Janata Party (Madhya Pradesh); d. of Shri Sukhaji Singhar; b. November 19, 1929, m. Shri Gulabchand, 1 d.; Member, (i) Madhya Bharat Legislative Assembly, 1952-57, (ii) Lok Sabha, 1962-67 and (iii) Rajya Sabha 10-4-1978 to 2-4-1980; General-Secretary, Janata Party, Madhya Pradesh, 1977-78.





JANARDHANAM, SHRI A. P.: M.A.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri A. Purushottam; b. December 25, 1919; m. Shrimati A.P.J. Manoranjitham, 1 d.; Member, (i) Tamil Nadu Legislative Council, 1968-74 and (ii) Rajya Sabha, 25-7-1977 to 24-7-1983; Author of a few books; Died. Obit. on 13-4-1987.



JANGDE, DR. BHUSHAN LAL: B.A.M.S.; B.J.P. (Chhattisgarh); s. of Shri Tikaram Jangde; b. October 4, 1943; m. Shrimati Ramdulari Jangde, 2 s. and 6 d.; Member, Rajya Sabha, 3-4-2012 to 2-4-2018; Government Ayurvedic Officer, Government of Madhya Pradesh, 1967-90; Member, Chhattisgarh State Scheduled Castes Commission, Government of Chhattisgarh, 2007-2008; State President, B.J.P. Anusuchit Jati Morcha, Chhattisgarh, 2003-2007; Author of three books in Hindi.



Per. Add.: (i) Dr. Rajendra Nagar, Shiv Chowk, P.O. Ravigram, Raipur (Chhattisgarh) and (ii) C-I, Shanti Nagar, New Canal Road, Raipur-492001 (Chhattisgarh).

JANI, SHRI JAGADISH: Matric; Congress (I) (Orissa); s. of Shri Utara Jani; b. January 3, 1921; m. Shrimati Souri Jani, 2 s. and 2 d.; Member, (i) Orissa Legislative Assembly 1971-73 and 1974-77 and (ii) Rajya Sabha, 2-7-1980 to 1-7-1986 and 2-7-1986 to 1-7-1992.

Per. Add.: Village and Post Office Dalpada, Police Station Khajuripada, District Phulbani (Orissa).





*JATIYA, DR. SATYANARAYAN : B.Sc., M.A., LL.B., Ph.D.; B.J.P. (Madhya Pradesh); s. of Shri Nathulal Jatiya; b. February 4, 1946; m. Shrimati Kalawati Jatiya, 2 s. and 3 d.; Member, (i) Madhya Pradesh Legislative Assembly, 1977-80, (ii) Lok Sabha, 1980-84, 1989-91, 1991-96, 1996-97, 1998-99, 1999-2004 and 2004-2009 and (iii) Rajya Sabha, 10-4-2014 onwards; Vice-President, Scheduled Castes and Scheduled Tribes Forum in Parliament, 1996-97; Nominated to the Panel of Vice-Chairmen, Rajya Sabha, June 2014; Union Cabinet Minister, Labour, 1998-99 and 22 Nov. 1999-1 Sept. 2001; Minister of Urban Employment and Poverty Alleviation, Oct.-Nov. 1999; Minister of Social Justice and Empowerment, 1 Sept. 2001-22 May 2004; Chairman, Committee on Papers Laid on the Table, 1996-97; Chairman, Committee on Welfare of the Scheduled Castes and Scheduled Tribes, 2004-2009; Chairman, Committee on Coal and Steel, Aug. 2007-2009; Chairman, Committee on Human Resource Development, Nov. 2014-May 2019; Honoured with Manav Ratna, Atamanand Puruskar; Author of a compilation of poems, 'Alakh', 1995 (Hindi).

Per. Add.: 84, Rishinagar Extn., Ujjain-456010 (Madhya Pradesh).



*JAVADEKAR, SHRI PRAKASH : B.Com.; B.J.P. (Maharashtra); s. of Shri Keshav; b. January 30, 1951; m. Dr. Prachee Javadekar, 2 s.; Member, (i) Maharashtra Legislative Council, 1990-2002 and (ii) Rajya Sabha, 3-4-2008 to 2-4-2014 and 13-6-2014 to 27-3-2018 and 3-4-2018 onwards; Minister of State (Independent Charge) of the Ministry of Information and Broadcasting; and Minister of State in the Ministry of Parliamentary Affairs, 27 May 2014-9 Nov. 2014; Minister of State (Independent Charge) of the Ministry of Environment, Forest and Climate Change, 27 May 2014-5 July 2016; Minister of Human Resource Development, 5 July 2016-30 May 2019; Minister of Environment, Forest and Climate Change and Minister of Information and Broadcasting, 30 May 2019 onwards; Chairman, Task Force on IT, Government of Maharashtra, 1997-99; Chairman, Working Group on 'IT for Masses', Government of India, 2000; Received, 'Sir Purshottam Das Thakur Memorial' National Award for research paper on 'Rural Development and Banks: Role in Co-ordinated approach'; All India Spokesperson, B.J.P. since 2005; Author of four books in Marathi; has written 300 articles in various newspapers on contemporary subjects; Has also written many booklets.

Per. Add.: 11, Suvan Apartments, Mayur Colony, Kothrud, Pune-411038 (Maharashtra).

JAVALI, SHRI J. P.: Studied upto Intermediate Arts; J.D. (Karnataka); s. of Shri Padmanabhaiah; b. May 4, 1931; m. Shrimati Shakuntla J. Javali, 3 s. and 1 d.; Member, Rajya Sabha 3-4-1988 to 2-4-1994; Died. Obit. on 21-11-2001.



JAYADEVAPPA, SHRI K.R.: B.A., LL.B.; I.N.C. (Karnataka); s. of Shri K. Revanasiddappa; b. March 23, 1937; m. Shrimati Sunanda, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1992 to 2-4-1998.

Per. Add.: Door No. 637/2, 7th Main, P.J. Extension, Davangere-577002 (Karnataka).



JAYALALITHA JAYARAM, MISS: Matric; A.I.A.D.M.K. (Tamil Nadu); d. of Shri R. Jayaram; b. February 24, 1948; Unmarried; Member, Rajya Sabha, 3-4-1984 to 28-1-1989; General Secretary, A.I.A.D.M.K. Party; Author of books and novels in Tamil; Died. Obit. on 6-12-2016.



JAYASHREE, SHRIMATI B.: Graduate; NOM.; d. of Shri Basavaraj; b. June 9, 1950; m. Shri K. Ananda Raju, 1 d.; Member, Rajya Sabha, 22-3-2010 to 21-3-2016; Director, Regional Resources Centre, National School of Drama, Bangalore, 1996-97; Has been the symbol of the evolution of theatre in Karnataka for the past five decades; Recipient of several awards.



Per. Add.: 952, 'Gubbi', 6th Cross, 5th Phase, BEML Layout, R.R. Nagar, Bengaluru-560098 (Karnataka).



JETHMALANI, SHRI RAM: LL.M.; R.J.D. (Bihar); s. of Late Shri Bulchand Gurmukh Dass; b. September 14, 1923; m. Shrimati Ratna R., 2 s. and 2 d.; Member, (i) Lok Sabha, 1977-80 and 1980-84 and (ii) Rajya Sabha, 3-4-1988 to 2-4-1994; 3-4-1994 to 2-4-2000 and 3-4-2000 to 2-4-2006, 10-4-2006 to 26-8-2009, 5-7-2010 to 8-6-2016 and 8-7-2016 onwards; Union Minister of Law, Justice and Company Affairs, 1996 and Oct. 1999-23 July 2000; Union Minister of Urban Affairs and Employment, 19 March 1998-14 June 1999; President, Supreme Court Bar Association since May 2010; Author of four books; Died. Obit. on 18-11-2019.



JHA, SHRI KAMAL NATH: Intermediate; Congress (I) (Bihar); s. of Pt. Bishwa Nath Jha; b. August 15, 1923; m. Shrimati Usha Devi, 2 s. and 3 d.; Member, (i) Bihar Legislative Assembly, 1962-67 and (ii) Rajya Sabha, 20-3-1973 to 2-4-1974 and 3-4-1974 to 9-1-1980; Died. Obit. on 17-2-2003.



JHA, SHRI LAKSHMI KANT: B.A. (Cantab.), D.Litt. (*Honoris Causa*); I.C.S.; Congress (I) (Bihar); s. of Shri Shrikant Jha; b. November 22, 1913; m. Shrimati Mekhala Jha, 1 s. and 2 d.; Member, Rajya Sabha, 7-7-1986 to 16-1-1988; Governor, Reserve Bank of India, 1967-1970, Ambassador to U.S.A., 1970-1973; Governor, Jammu and Kashmir, 1973-81; Author of books on economic matters; Died. Obit. on 22-2-1988.



*JHA, PROF. MANOJ KUMAR: M.A. (Social Work), Ph.D.; R.J.D. (Bihar); s. of Shri Jawahar Jha; b. August 5, 1967; m. Shrimati Namrata Jha, 2 d.; Member, Rajya Sabha, 3-4-2018 onwards; Author of three books.

Per. Add.: Gangjala, Saharsa-852201 (Bihar).



*JHA, SHRI PRABHAT: B.Sc., M.A. (Political Science), LL.B.; B.J.P. (Madhya Pradesh); s. of Late Shri Paneshwar Jha; b. June 4, 1957; m. Shrimati Ranjana Jha, 2 s.; Member, Rajya Sabha, 10-4-2008 to 9-4-2014 and 10-4-2014 onwards; Chairman, Committee on Petitions, Sept. 2016 onwards; National Vice-President, B.J.P; Author of few books in Hindi.

Per. Add.: Ashoka Apartments, Madhya Bharat Khadi Sangh, near Hanuman Mandir, Jiwajiganj, Lashkar, Gwalior-474001 (Madhya Pradesh)



JHA, SHRI RUDRA NARAIN: S.S.P. (Bihar); s. of Pt. Kirti Nath Jha; b. December 20, 1925; m. Shrimati Kunti Devi, 3 s.; Member, Rajya Sabha, 3-4-1968 to 10-5-1971; Secretary, Bihar S.S.P, 1966; Died. Obit. on 24-5-1971.

JHA, SHRI SHIVA CHANDRA: M.A. (Economics), M.J. (Journalism); Janata Party (Bihar); s. of Shri Jaya Kant Jha; b. March 1, 1929; m. Shrimati Nayantara Jha, 1 s. and 5 d.; Member, (i) Lok Sabha, 1967-70 and (ii) Rajya Sabha, 10-4-1978 to 9-4-1984; Author of a few books; Died. Obit. on 20-12-1989.



JICHKAR, DR. SHRIKANT RAMCHANDRA: M.B.B.S., M.D., D.B.M., M.B.A., D.Litt. (Sanskrit), B. Journ., LL.M. (International Law), M.A. (Public Administration), M.A. (Sociology), M.A. (Economics), M.A. (Sanskrit), M.A. (History), M.A. (English), M.A. (Philosophy), M.A. (Political Science), M.A. (Ancient Indian History, Culture and Archaeology); I.N.C. (Maharashtra); s. of Shri Ramachandra T. Jichkar; b. September 14, 1954; m. Shrimati Rajashri Shrikant Jichkar, 1 s. and 1 d.; Member, (i) Maharashtra Legislative Assembly, 1982-85, Maharashtra Legislative Council, 1986-92; Minister of State, Government of Maharashtra; Member, Rajya Sabha, 5-7-1992 to 4-7-1998; Joined I.P.S. in 1978 and I.A.S. in 1980; Recipient of 'Ten Outstanding Young Persons of the World Award, 1983'; Listed in the Limca Book of Records as the most qualified person in the country; Author of a few books; Died. Obit. on 4-6-2004.



JINNAH, SHRI A.A.: B.A., B.L.; D.M.K. (Tamil Nadu); s. of Shri Mohamed Sulaiman; b. February 16, 1941; m. Shrimati Subeidha Begum, 1 s. and 3 d.; Member, Rajya Sabha, 3-4-2008 to 2-4-2014.

Per. Add.: (i) No. 2/29, J-Block, II Street, Annanagar East, Chennai-600102 (Tamil Nadu), (ii) 97, V.R.M. Street, Vijayapuram, Tiruvarur, P.O. & Distt. Tiruvarur (Tamil Nadu) and (iii) High Court, 18, Law Chambers, Chennai-600104 (Tamil Nadu).



JITENDRA PRASADA, SHRI: B.Sc. (Agriculture); I.N.C. (Uttar Pradesh); s. of Kunwar Jyoti Prasada; b. November 12, 1938; m. Shrimati Kanta Prasada, 1 s. and 1 d.; Member, (i) Uttar Pradesh Legislative Council, 1970-71, (ii) Lok Sabha, 1971-77, 1980-84 and 1984-89 and (iii) Rajya Sabha, 3-4-1994 to 7-10-1999; General Secretary, All India Congress Committee, 1985; President, Uttar Pradesh Congress Committee, 1995-98; Vice-President, All India Congress Committee, 1997-98; Died. Obit. on 19-2-2001.





JOGI, SHRI AJIT P. K.: B.E. (Mech.) V.U. (G.M.), LL.B., M.I.E.; Congress (I) (Chhattisgarh); s. of Shri K. P. Jogi; b. April 29, 1946; m. Dr. (Shrimati) Renu Jogi, 1 s. and 1 d.; Member, Rajya Sabha, 30-6-1986 to 29-6-1992 and 30-6-1992 to 3-3-1998 and (ii) Lok Sabha, 1998-99 and 2004-2009; First Chief Minister of Chhattisgarh, 2000-2003; Joined I.A.S. in 1970 and resigned from I.A.S. in 1986; Author of six books.

Per. Add.: (i) C-6, Residency Area, Indore (Madhya Pradesh), (ii) Anugrah, Raipur (Chhattisgarh).



*JOGINIPALLY SANTOSH KUMAR, SHRI: M.B.A. & M.P.M.; T.R.S. (Telangana); s. of Shri J. Ravinder Rao; b. July 21, 1975; m. Shrimati J. Rohini, 2 s.; Member, Rajya Sabha, 3-4-2018 onwards; General Secretary, Telangana Rashtra Samithi (TRS).

Per. Add.: Villa No. 36, Aparna Orchids, Near HITEX Maingate, Kondapur, Hyderabad-500084 (Telangana).



JOHN, SHRI MICHAEL: Congress (Bihar); s. of Shri D. John; b. November 29, 1903; Bachelor; Member, (i) Bihar Legislative Assembly, 1946-52 and (ii) Rajya Sabha, 3-4-1956 to 2-4-1962; Died. Obit, on 4-8-1977.



JOHN, SHRI VALAMPURI: M.A. (Public Administration), B.L., M.L., Ph.D. (Business Administration), D.Litt. (Comparative Literature), Diplomas in Gandhian Thought and Journalism; A.I.A.D.M.K. (I) (Tamil Nadu); s. of Shri A.D.C. Fernando; b. October 14, 1946; m. Thirumathi Mary Banu Valampuri John, 1 s. and 4 d.; Member, (i) Tamil Nadu Legislative Council, 1983-84 and (ii) Rajya Sabha, 3-4-1974 to 14-10-1974 and 3-4-1984 to 2-4-1990; Author of books in Tamil and English.

Per. Add.: 122, Periyar Pashai, Choolaimedu, Madras (Tamil Nadu).

JOIS, SHRI M. RAMA: B.Sc., B.L.; B.J.P. (Karnataka); s. of Shri M. Narasimha Jois; b. July 27, 1931; m. Shrimati Vimala, 1 s. and 1 d.; Member, Rajya Sabha, 26-6-2008 to 25-6-2014; Chief Justice, High Court of Punjab and Haryana, May 1992-Sept. 1992; Governor of Jharkhand and Bihar, June 2002-Sept. 2004; Author of a number of books.



Per. Add.: 'Sri Shaila', 870/C, V-Block, Rajaji Nagar, Bengaluru-560010 (Karnataka).

JOSEPH, SHRI NUTHALAPATI: B.A.; Congress (Andhra Pradesh); s. of Shri Yaellawandaiah; m. Shrimati Leizziemma, 2 s. and 5 d.; Member, Rajya Sabha, 30-3-1972 to 2-4-1974; Died. Obit. on 16-12-1992.



JOSEPH, SHRI O. J.: Studied upto 10th standard; C.P.I. (M) (Kerala); s. of Shri Joseph; b. September 15, 1914; m. Shrimati P.O. Kathri, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-1980 to 2-4-1986; Died. Obit, on 22-11-1991.



JOSHI, SHRI JAGANNATH RAO.: B.A.; B.J.P. (N.C.T. of Delhi); s. of Shri Anantrao Joshi; b. June 23, 1920; Bachelor; Member, (i) Lok Sabha, 1967-70 and 1971-77 and (ii) Rajya Sabha, 3-4-1978 to 2-4-1984; Secretary/Vice-President, Bharatiya Jana Sangh, 1954-68 and 1968-74; Vice-President, B.J.P., 1981; Died. Obit. on 16-7-1991.

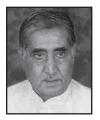


JOSHI, SHRI JAGDISH: B.A., LL.B.; Lok Dal (Madhya Pradesh); s. of Pandit Bhawani Datt Joshi; b. September 25, 1930; m. Shrimati Prem Joshi, 1 s. and 2 d.; Member, Vindhya Pradesh Legislative Assembly, 1952; Leader of Opposition, Vindhya Pradesh Legislative Assembly, 1952; Member, (i) Madhya Pradesh Legislative Assembly, 1957 and (ii) Rajya Sabha, 3-4-1974 to 2-4-1980; Chairman, Committee on Petitions, Rajya Sabha, 1978-79; General Secretary, Vindhya Pradesh Socialist Party, 1948; Chairman, (i) State Socialist Party, 1950 and 1962 and (ii) S.S.P. 1968 and 1969; Author of a poetry book in Hindi; Died. Obit. on 25-2-2002.





JOSHI, SHRI JETHALAL HARIKRISHNA: Congress (Gujarat); s. of Shri Harikrishna Pragji Joshi; b. May 23, 1902; m. Shrimati Nirmala Joshi, 3 s. and 3 d.; Member, (i) Lok Sabha, 1952-57 and (ii) Rajya Sabha, 22-4-1957 to 2-4-1960 and 3-4-1960 to 2-4-1966; Deputy Chairman, Saurashtra Constituent Assembly, 1949-50; Deputy Speaker, Saurashtra Legislative Assembly, 1950-52; Secretary, Saurashtra P.C.C., 1944-45 and 1948-49; Died. Obit. on 9-6-1980.



JOSHI, SHRI KAILASH: Matriculation; B.J.P. (Madhya Pradesh); s. of Shri Umashankar Joshi; b. July 14, 1929; m. Shrimati Tara Joshi, 3 s. and 3 d.; Member, Madhya Pradesh Legislative Assembly, 1962-98; Leader of Opposition, Madhya Pradesh Legislative Assembly, 1972-77 and 1985-90; Chief Minister, Madhya Pradesh, 1977-78; Minister of Commerce and Industry and Minister of Power, Government of Madhya Pradesh, 1978-80 and 1990-92; Member, Rajya Sabha, (i) 3-4-2000 to 13-5-2004 and (ii) Lok Sabha, 2004-2009 and 2009-2014; Chairman, Committee on Commerce, Rajya Sabha, April 2002-Feb. 2004. Died. Obit. on 27-11-2019.



JOSHI, SHRI KRISHNA NAND: B.A., LL.B.; Congress (I) (Uttar Pradesh); s. of Pandit Durga Datt Joshi; b. September 13, 1926; Bachelor; Member, Rajya Sabha, 3-4-1976 to 2-4-1982 and 3-4-1982 to 2-4-1988; General Secretary, U.P.C.C, 1980-82; Died. Obit. on 21-2-2013.



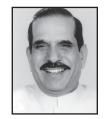
JOSHI, MISS KUMUDBEN M.: B.A.; Congress (I) (Gujarat); d. of Shri Manishankar Joshi; b. January 31, 1934; Unmarried; Member, Rajya Sabha, 15-10-1973 to 2-4-1976, 3-4-1976 to 2-4-1982 and 3-4-1982 to 25-11-1985; Union Deputy Minister, (i) Information and Broadcasting, Oct. 1980-Jan. 1982 and (ii) Health and Family Welfare, Jan. 1982-Dec. 1984; Governor, Andhra Pradesh; General Secretary, Gujarat P.C.C.

Per. Add.: Changa (Dhanori) *via* Gandevi, Station Bilimoru (Western Railway), District Valsad (Gujarat).

JOSHI, SHRI MAGANLAL BHAGWANJI: High Court Vakil Examination; Congress (Bombay now Maharashtra); s. of Shri Bhagwanji Joshi; b. April 20, 1899; m. Shrimati Mangalaben Joshi, 5 s.; Member, Saurashtra Legislative Assembly, 1948 and 1952; Speaker, Saurashtra Legislative Assembly, 1952-56; Member, Rajya Sabha, 22-4-1957 to 2-4-1958; Vice-Chairman, Rajya Sabha, 1957-58; Died. Obit. on 4-11-1986.



JOSHI, DR. MANOHAR: B.A., M.A., LL.B., Ph.D.; S.S. (Maharashtra); s. of Shri Gajanan Krishna Joshi; b. December 2, 1937; m. Shrimati Anagha Manohar Joshi, 1 s. and 2 d.; Member, (i) Maharashtra Legislative Council, 1972-89, (ii) Maharashtra Legislative Assembly, 1990-91 and 1995-99, (iii) Lok Sabha, 1999-2004 and (iv) Rajya Sabha, 3-4-2006 to 2-4-2012; Municipal Councillor, Mumbai, Maharashtra (three terms), 1968-79; Mayor, Municipal Corporation, Mumbai, Maharashtra, 1976-77; Leader of Opposition, Maharashtra Legislative Assembly, 1990-91; Chief Minister, Maharashtra, 1995-99; Union Cabinet Minister, Heavy Industries and Public Enterprises, 1999-2002; Speaker, Lok Sabha, 10 May 2002-2004; Leader of the Shiv Sena Party for forty years; Author of five books in Marathi.



Per. Add.: 101, Oceana Apartments, Shivaji Park, Keluskar Marg, Dadar, Mumbai-400028 (Maharashtra).

JOSHI, DR. MURLI MANOHAR: M.Sc. (Physics), D.Phil.; B.J.P. (Uttar Pradesh); s. of Late Shri Man Mohan Joshi; b. January 5, 1934; m. Shrimati Tarla Joshi, 2 d.; Member, (i) Lok Sabha, 1977-79, 1996-98, 1998-99, 1999-2004, 2009-2014 and 2014-2019, (ii) Rajya Sabha, 5-7-1992 to 11-5-1996 and 5-7-2004 to 16-5-2009; Union Cabinet Minister, Home Affairs, 16 May-1 June 1996; Union Cabinet Minister, Human Resource Development; Science and Technology and Ocean Development, 1998-99 and 13 October 1999-21 May 2004; Chairman, Public Accounts Committee, 1996-98 and 2010; Chairman, Committee on Commerce, Aug. 2004-May 2009; Chairman, Committee on Finance, Aug. 2009-May 2010; Chairman, Estimates Committee Aug. 2014-2019; Associated with the A.B.V.P., B.J.S. and B.J.P. in various capacities; Recipient of a number of awards including the Best Parliamentarian Award Lok Sabha for the year 2009; Author of two books each in Hindi and English and a number of research papers and articles.



Per. Add.: Angiras, 9/10-A, Tagore Nagar, Allahabad-211002 (Uttar Predesh).



JOSHI, SHRI SHARAD ANANTRAO: M.Com., Diplome d'informatique; S.B.P. (Maharashtra); s. of Shri Anantrao Narayan; b. September 3, 1935; m. Late Shrimati Leela, 2 d.; Member, Rajya Sabha, 5-7-2004 to 4-7-2010; Chairman, Standing Advisory Committee on Agriculture (rank of Cabinet Minister), 1989-91; Chairman, Task Force on Agriculture (rank of Cabinet Minister), 2000-01; Author of a number of books in Marathi, English and Hindi; Died. Obit. on 14-12-2015.



JOSHI, SHRIMATI SUDHA VIJAY: B.A. (Hons.); Congress (I) (Maharashtra); d. of Shri Vishwanath Rangrao Chitnis; b. June 10, 1940; m. Shri Vijay Chintaman Joshi, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1984 to 2-4-1990.

Per. Add.: 1/5, Shivanand Play Ground Cross Road, Vile Parle (E), Bombay (Maharashtra).



JOSHI, SHRI UMASHANKAR JETHALAL: M.A., D.Litt. (*Honoris Causa*); NOM.; s. of Shri Jethalal Kamalji; b. July 21, 1911; m. Shrimati Jyotsna, 2 d.; Member, Rajya Sabha, 3-4-1970 to 2-4-1976; Vice-Chancellor, Gujarat University, 1966-72; Recipient of, (i) Bharatiya Jnanpith Award, 1967 and (ii) Sahitya Akademi Award, 1973; Author of a number of books consisting of poetry, literary criticism, short stories etc.; Died. Obit. on 20-12-1988.



JOTHI, SHRI N.: B.A., B.L.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri V.A. Natarajan; b. July 30, 1945; m. Shrimati Vijayalakshmi, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-2002 to 27-3-2008.

Per. Add.: H-47, Plot No. 1923, 12th Main Road, Anna Nagar, Chennai-600040 (Tamil Nadu).



JUDEV, SHRI DILIP SINGH: B.A., LL.B. (Part-II); B.J.P. (Chhattisgarh); s. of late Raja Vijai Bhushan Singh Judeo; b. March 8, 1949; m. Shrimati Madhvi Devi, 3 s.; Member, (i) Lok Sabha, 1989-91 and 2009-2013 and (ii) Rajya Sabha, 30-6-1992 to 29-6-1998 and 30-6-1998 to 31-10-2000 and 30-6-2004 to 16-5-2009; Union Minister of State in the Ministry of Environment and Forests, Jan.-Nov., 2003; Died. Obit. on 19-8-2013.

*JUDEV, SHRI RANVIJAY SINGH: B.Com. (Part-II); B.J.P. (Chhattisgarh); s. of Shri Upendra Singh; b. March 7, 1969; m. Shrimati Amrita Singh Judev, 2 s.; Member, Rajya Sabha, 10-4-2014 onwards; Chairman, Youth Affairs, Government of Chhattisgarh (in the rank of Minister of State), 2004-2008.

Per. Add.: The Palace, Aram Niwas, P.O. Jashpur Nagar, Distt. Jashpur-496331 (Chhattisgarh).

JUGAL KISHORE, SHRI: B.A., LL.B.; Congress (Punjab); s. of Shri Chiranjilal; b. 1888; m. Shrimati Indrawati, 1 s. and 2 d.; Member, Rajya Sabha, 20-4-1957 to 2-4-1962; Died. Obit. on 1-8-1967.



JUGUL KISHORE, SHRI: Intermediate; B.S.P. (Uttar Pradesh); s. of Shri Rameshwar Dayal; b. February 24, 1959; m. Shrimati Damyanti, 2 s. and 1 d.; Member, (i) Uttar Pradesh Legislative Council, 2006-2010 and (ii) Rajya Sabha, 5-7-2010 to 4-7-2016.

Per. Add.: 19, Ravindra Garden, Aliganj, Lucknow (Uttar Pradesh).



KABIR, SHRI HUMAYUN: M.A. (Cal.), M.A. (Oxon), D.L.H. (Hony.); Congress (West Bengal); s. of late Shri Kabiruddin Ahmad; b. February 22, 1906; m. Shrimati Shanti Kabir, 1 s. and 1 d.; Member, (i) Bengal Legislative Council, 1937-47 and (ii) Rajya Sabha, 3-4-1956 to 2-3-1962; Educational Adviser and Secretary to the Government of India, 1952-56; Union Minister of State/Minister, holding portfolios of Transport and Communication and Scientific Research and Cultural Affairs, 1957-62; Author of a number of books in Bengali and English; Died. Obit. on 19-8-1969.



KADAR, SHRI M. A.: Tenth Standard; D.M.K. (Tamil Nadu); s. of Shri Mohideen Marakayar; b. November 5, 1942; m. Shrimati Safia, 3 s. and 1 d.; Member, Rajya Sabha, 30-6-1998 to 29-6-2004; Died. Obit. on 1-8-2011.



* Sitting Member 207

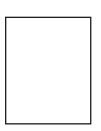


KADHARSHA, SHRI M.: B.A.; A.I.A.D.M.K. (II) (Tamil Nadu); s. of Shri K. Mohammed; b. October 6, 1935; m. Shrimati Laila, 2 s. and 2 d.; Member, Rajya Sabha, 3-4-1974 to 2-4-1980 and 25-7-1983 to 24-7-1989.

Per. Add.: 53, V. M. R. Patti, Dindigul (Tamil Nadu).



KAILASHPATI, SHRIMATI: Intermediate; Congress (I) (Uttar Pradesh); d. of late Shri Chhanni Das Chaudhary; b. December 19, 1943; m. Shri Ram Dulare; Member, (i) Uttar Pradesh Legislative Assembly, 1974-77, (ii) Lok Sabha, 1980-84 and (iii) Rajya Sabha, 28-1-1985 to 2-4-1988 and 3-4-1988 to 2-4-1994; General Secretary, U.P.C.C. (I) 1985-88; Joint Secretary, A.I.C.C.; Died. Obit. on 25-2-2002.



KAIMAL, SHRI ARAVINDAKSHAN: (Kerala); Member, Rajya Sabha, 17-4-1967 to 2-4-1968. [Other details not available].

Per. Add.: Kechery Post Office, Trichur District (Kerala).



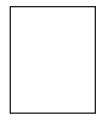
*KAKADE, SHRI SANJAY DATTATRAYA: Under Matric; IND. (Maharashtra); s. of Late Shri Dattatray Kakade; b. August 29, 1967; m. Shrimati Usha Kakade, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-2014 onwards.

Per. Add.: Lilawati Niwas, Plot No. 9, Yashwant Ghadge Nagar, University Road, Bhosale Nagar, Pune-411007 (Maharashtra).



KAKATI, SHRI ROBIN: Matric; Janata Party (Assam); s. of late Shri Jogendra Nath Kakati; b. September 9, 1909; Bachelor; Member, (i) Assam Legislative Assembly, 1952-57, (ii) Rajya Sabha, 3-4-1962 to 2-4 1968 and 10-4-1978 to 9-4-1984 and (iii) Lok Sabha, 1971-77; General Secretary/President, I.N.T.U.C., Assam 1947-52 and 1960-65; General Secretary, Assam P.C.C., 1954-59 and 1968-71; Author of a few social novels; Died. Obit. on 6-3-1996.

KAKKILAYA, SHRI B. V.: B.A.; Communist Party (Madras now Tamil Nadu); s. of Shri Bevinje Vishnu Kakkilaya; b. April 9, 1919; Bachelor; Member, Rajya Sabha, 3-4-1952 to 2-4-1954.; Died. Obit. on 22-11-2012.



KAKODKAR, SHRI PURUSHOTTAM: Shastri; NOM., Congress (I); s. of late Shri Keshao Vishwanath Kakodkar; b. May 18, 1913; m. Shrimati Kamala, 1 s. and 1 d.; Member, (i) Lok Sabha, 1971-77 and (ii) Rajya Sabha, 3-1-1985 to 2-1-1991; President, Goa, Daman & Diu P.C.C., 1963-72 and 1978-80; Died. Obit. on 27-5-1998.



KALANIYA, SHRI IBRAHIM: Congress (I) (Gujarat); s. of late Shri Kasambhai; b. February 3, 1928; m. Shrimati Rehmatbai, 3 s. and 3 d.; Member, Rajya Sabha, 10-4-1972 to 9-4-1978 and 10-4-1978 to 9-4-1984; General Secretary/Vice-President, Gujarat P.C.C., 1975-81; Died. Obit. on 27-7-1987.



KALDATE, DR. BAPU: D.A.S.F (Bombay); J.D. (Maharashtra); s. of Shri Ram Rao; b. December 1, 1929; m. Shrimati (Dr.) Sudha Kaldate, 2 d.; Member, (i) Maharashtra Legislative Assembly, 1967-72 and (ii) Lok Sabha, 1977-79; Chairman, Committee on Public Undertakings, Lok Sabha, 1979; Member, Rajya Sabha, 3-4-1984 to 2-4-1990 and 3-4-1990 to 2-4-1996; Vice-Chairman, Rajya Sabha, 1986-88; Chairman, (i) Committee on Papers Laid on the Table, Rajya Sabha, 1988-90 and (ii) House Committee, Rajya Sabha, 1990-91; President, (i) S.S.P. Maharashtra and (ii) Socialist Party, Maharashtra, 1967-71; General Secretary, Janata Party, 1980-86.; Died. Obit. on 22-11-2011.



KALELKAR, KAKASAHEB: B.A.; NOM.; s. of late Shri Balkrishna Jiwaji; b. December 1, 1885; m. Shrimati Laxmibai, 2 s.; Member, Rajya Sabha, 3-4-1952 to 2-4-1958 and 3-4-1958 to 2-4-1964; Chairman, Backward Classes Commission, Government of India, 1953-55; Author of a number of books in Gujarati, Hindi and English; Died. Obit. on 24-8-1981.





KALITA, SHRI BHUBANESWAR: M.A., LL.B.; I.N.C. (Assam); s. of late Shri Krishna Kanta Kalita; b. April 1, 1951; m. Shrimati Rwitticka Kalita, 2 s.; Member, (i) Rajya Sabha, 10-4-1984 to 9-4-1990, 10-4-1990 to 9-4-1996, 10-4-2008 to 9-4-2014 and 10-4-2014 to 5-8-2019, (ii) Lok Sabha, 1998 and (iii) Assam Legislative Assembly, 2001-2006; Nominated to the Panel of Vice-Chairmen, Rajya Sabha, July 2013 and July 2016; Chairman, Committee on Economic Affairs, Government of Assam, 1990; Chairman, Committee on Subordinate Legislation, 1992-93; Chairman, Committee on Petitions, Assam Legislative Assembly, 2001-2002; Chairman, House Committee, Sept. 2009-Sept. 2014; Chairman, Committee on Petitions, Sept. 2014-Sept. 2016; Chairman, North-East Parliamentary Forum, Sept. 2014 onwards; Whip, Congress Parliamentary Party, Lok Sabha, 1998; Chief Whip, I.N.C. (Rajya Sabha), 2017-Aug. 2019; Minister for Industry, Commerce, Information Technology and Public Enterprises, Government of Assam, 2002-2004; Associated with the I.N.C. in various capacities.

Per. Add.: House No. 20, Mahatma Gandhi Path, Christian Basti, Guwahati-781005 (Assam).



KALMADI, SHRI SURESH: Graduate; I.N.C. (Maharashtra); s. of Dr. K. Shamrao Kalmadi; b. May 1, 1944; m. Shrimati Meera Kalmadi, 1 s. and 2 d.; Member, (i) Lok Sabha, 1996-97, 2004-2009 and 2009-2014 and (ii) Rajya Sabha, 3-4-1982 to 2-4-1988, 3-4-1988 to 2-4-1994, 3-4-1994 to 10-5-1996 and 5-7-1998 to 13-5-2004; Union Minister of State for Railways, Sept. 1995-May 1996.

Per. Add.: Kalmadi House, 42/8, Dr. Ketkar Road, Erandavane, Pune-411004 (Maharashtra).



KALVALA, SHRI PRABHAKAR RAO: B.Sc.; T.D. (Andhra Pradesh); s. of Shri Narahari Rao; b. August 20, 1938; m. Shrimati Aruna Devi, 1 s. and 3 d.; Member, Rajya Sabha, 3-4-1986 to 2-4-1992.

Per. Add.: Village Mothkur, Via Bhongiri, District Nalgonda (Andhra Pradesh).

KALYAN, SHRI MOHINDAR SINGH: Matric; I.N.C. (Punjab); s. of Sardar Puran Singh; b. January 31, 1932; m. Shrimati Balbir Kaur, 1 s. and 2 d.; Member, Rajya Sabha, 5-7-1992 to 4-7-1998; Died. Obit. on 29-1-2018.



KALYAN CHAND, SHRI: Congress (Uttar Pradesh); s. of late Shri Maula Ram; b. August 13, 1915; m. Shrimati Jamuna Devi; Member, (i) Uttar Pradesh Legislative Council, 1964-70 and (ii) Rajya Sabha, 3-4-1970 to 2-4-1976; Died. Obit. on 17-3-1992.



KALYANASUNDARAM, SHRI KANCHI: D.M.K. (Tamil Nadu); s. of Shri Kadirvelu; b. August 26, 1909; m. Shrimati Valliammal; Member, Rajya Sabha, 23-9-1969 to 2-4-1970 and 3-4-1970 to 2-4-1976; Died. Obit. on 3-5-1982.



KALYANASUNDARAM, SHRI M.: S.S.L.C.; C.P.I. (Tamil Nadu); s. of Shri C. Meenakshisundaram; b. October 20, 1909; m. Shrimati K. Logambal; Member, (i) Tamil Nadu Legislative Assembly, 1952-67, (ii) Lok Sabha, 1971-79 and (iii) Rajya Sabha, 30-6-1980 to 29-6-1986; Died. Obit. on 27-7-1988.



KAMALANATHAN, SHRI M.: D.M.K. (Tamil Nadu); s. of Shri K.M. Rao; b. April 10, 1931; m. Shrimati K. Sakuntala, 1 s. and 2 d.; Member, Madras Legislative Assembly, 1962-67; Member on the Panel of Chairmen, Madras Legislative Assembly, 1963-64; Member, (i) Lok Sabha, 1967-70 and (ii) Rajya Sabha, 29-7-1971 to 2-4-1972 and 3-4-1972 to 2-4-1978; Died. Obit. on 21-11-1997.





KAMALASWAMY, SHRI T. V.: B.A.; Congress (Madras now Tamil Nadu); s. of late Shri T.S. Visvanatha Pillai; b. January 21, 1911; m. Shrimati T.K. Saravanai Vadivoo Ammal, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 2-4-1960; Died. Obit. on 25-3-1998.



KAMARAJ, SHRI R.: B.Sc.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri Rajagopal; b. June 25, 1960; m. Shrimati Latha Maheswari, 2 s.; Member, Rajya Sabha, 25-7-2001 to 24-7-2007.

Per. Add.: 32-D. G. S. North Street, Mannargudi, District Tiruvarur-614001 (Tamil Nadu).



KAMBLE, PROF. N. M.: B.Sc., LL.B.; Congress (I) (Maharashtra); s. of Shri Kamble Marutrao Siddheshwar; b. October 24, 1925; m. Shrimati Indumati Narendra Kamble, 3 s. and 1 d.; Member, Maharashtra Legislative Council, 1982-84; Minister, Government of Maharashtra, July 1982-Aug. 1983; Member, Rajya Sabha, 3-4-1974 to 2-4-1980, 4-8-1980 to 2-4-1982 and 3-4-1984 to 9-8-1988; Chairman, Committee on Subordinate Legislation, Rajya Sabha, 1986-87; President/General Secretary, Bombay Pradesh R.P.I., President, Maharashtra P.C.C. (I), 1983-85; Author of a book titled 'Interior Village Servants'.

Per. Add.: C-4, Azadnagar, Wadala, Mumbai (Maharashtra).



KAMTA SINGH, SHRI: B.A.; Swatantra Party (Bihar); s. of Shri Sahadev Singh; b. 1916; m. Shrimati Indumati Devi, 2 s. and 2 d.; Member, Rajya Sabha, 3-4-1958 to 2-4-1964.

Per. Add.: Village & Post Office Parsabad, District Hazaribagh (Bihar).

*KANAKAMEDALA RAVINDRA KUMAR, SHRI: B.Com., B.L., M.A. (Philosophy), M.L. (Contracts); T.D.P. (Andhra Pradesh); s. of Shri Chakradhara Rao; b. August 8, 1956; m. Shrimati Usha Rani, 1 s.; Member, Rajya Sabha 3.4.2018 onwards

Per. Add.: Door No. 29-12-22/1, Venkataratnam Street, Suryaraopet, Vijayawada-520002 (Andhra Pradesh).



KANCHHAL, SHRI BANWARI LAL: B.A., Sahitya Ratna; S.P. (Uttar Pradesh); s. of Late Shri Chimaan Lal Agrawal; b. September. 27, 1945; m. Shrimati Vimala Devi, 3 s. and 1 d.; Member, (i) Uttar Pradesh Legislative Council, May 1994-May 2000 and (ii) Rajya Sabha, 3-4-2006 to 23-4-2009; Economic Advisor to the Chief Minister, Government of Uttar Pradesh (with the status of Minister of State), 2005-2006; Incharge, S.P., Rajasthan since Oct. 2006; Author of few books.

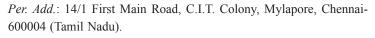


Per. Add.: 66, Kanchhal Kunj, Shastri Nagar, Lucknow (Uttar Pradesh).

KANE, DR. P. V.: M.A. (English and Sanskrit), LL.M., D. Litt.; NOM.; s. of Shri Vaman Bapuji Kane; b. May 7, 1880; m. Shrimati Ganga, 2 s. and 3 d.; Member, Rajya Sabha, 16-11-1953 to 2-4-1958 and 3-4-1958 to 11-9-1959; Recipient of Bharat Ratna, 1963; Author of 'History of Dharmashastra' (in 4 Vols.) and other books; Died. Obit. on 8-5-1972.



KANIMOZHI, SHRIMATI: M.A. (Economics); D.M.K. (Tamil Nadu); d. of Shri Karunanidhi; b. January 5, 1968; m. Shri G. Aravindan, 1 s.; Member, (i) Rajya Sabha, 25-7-2007 to 24-7-2013 and 25-7-2013 to 23-5-2019 and (ii) Lok Sabha 2019 onwards; Author of four books in Tamil.





* Sitting Member 213



KANNAN, SHRI P.: P.U.C. (Intermediate); I.N.C. (Puducherry); s. of Shri Palanisamy; b. August 20,1949; m. Shrimati Santhi K., 1 s. and 1 d.; Member, (i) Puducherry Legislative Assembly, 1985-90, 1990-91 and 1996-2000 and (ii) Rajya Sabha, 7-10-2009 to 6-10-2015; Minister, Health and Family Welfare, Government of Puducherry, March 1985-March 1990; Home Minister, Government of Puducherry, June 1996-April 2000; Minister, Public Works Department, Government of Puducherry, April 2000-March 2001; Speaker, Puducherry Legislative Assembly, July 1991-April 1996.

Per. Add.: 76, Calve Subbaraya Chetty Street (Vysial Street), Puducherry-605001.



KANSHI RAM, SHRI: B.Sc.; B.S.P. (Uttar Pradesh); s. of Shri Hari Singh; b. March 15, 1934; Unmarried; Member, (i) Lok Sabha, 1991-96 and 1996-97 and (ii) Rajya Sabha, 5-7-1998 to 4-7-2004; Leader, B.S.P., Rajya Sabha; National President, Bahujan Samaj Party; Author of 'Chamcha Age'; Died. Obit. on 22-11-2006.



KAPOOR, SHRI GIRIRAJ KISHORE: 'Prabhakar', M.Sc., M.D. (Homoeopathy), Gold Medalist; Jan Sangh (Madhya Pradesh); s. of Babu Nawal Kishore Kapoor; b. September 12, 1913; Member, Rajya Sabha, 3-4-1964 to 29-8-1965; President, Jan Sangh, Madhya Pradesh; Died. Obit. on 30-8-1965.



KAPOOR, SHRI JASPAT ROY: M.A., LL.B.; Congress (Uttar Pradesh); s. of Shri Gulab Singh Kapoor; b. 1896; m. Shrimati Parwati Devi; Member, (i) Constituent Assembly, 1946-50, (ii) Provisional Parliament, 1950-52 and (iii) Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 2-4-1962; Chairman, Committee on Petitions, Rajya Sabha, 1954-57; Author of a book on Insurance Law; Died. Obit. on 24-4-1984.

KAPOOR, SHRI PRITHVIRAJ: B.A.; NOM.; s. of Diwan Basheshar Nath Kapoor; b. November 3, 1906; m. Shrimati Rama Devi, 3 s. and 1 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 2-4-1960; Author and producer of several plays; Died. Obit. on 30-5-1972.

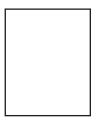


KAPSE, PROF. RAM: M.A., LL.B.; B.J.P. (Maharashtra); s. of Shri Ganesh Trymbak Kapse; b. December 1, 1933; m. Shrimati Smita, 2 s. and 1 d.; Member, (i) Maharashtra Legislative Assembly, 1978-89, (ii) Lok Sabha, 1989-96 and (iii) Rajya Sabha, 27-9-1996 to 4-7-1998; Chairman, Committee on Food, Civil Supplies and Public Distribution, Lok Sabha, 1993-94; Author of, (i) Bharatiya Sahitya Shastra and (ii) Lentin Ayoga; Died. Obit. on 26-11-2015.



KAPUR, SHRI H. L.: NOM.; Member, Rajya Sabha, 3-1-1985 to 14-11-1985; Retired as Air Vice Marshal from the Indian Air Force; Recipient of P.V.S.M. and A.V.S.M.; [Other details not available].

Per. Add.: D-71, Defence Colony, Hardwar Road, Dehradun (Uttaranchal).



KAPUR, SHRI YASHPAL: B.A.; Congress (Uttar Pradesh); s. of Shri Lajpat Rai Kapoor; b. July 5, 1929; m. Shrimati Kailash Rani, 3 s. and 2 d.; Member, Rajya Sabha, 3-4-1972 to 2-4-1978; Died. Obit. on 2-3-1993.



KAR, SHRI GHULAM RASOOL: NOM.; Congress (I); s. of Shri Kh. Habibullah Kar; b. June 19, 1921; m. Shrimati Habla Kar, 2 s. and 2 d.; Member, (i) Jammu and Kashmir Constituent Assembly, 1951 and (ii) Jammu and Kashmir Legislative Assembly, 1957; Minister, Government of Jammu and Kashmir, 1965-71 and 1972-75; Member, Rajya Sabha, 9-5-1984 to 28-12-1987; Senior Vice-President, Jammu and Kashmir P.C.C. (I); Died. Obit. on 23-4-2015.





KAR, SHRI NARAYAN: B.Sc.; C.P.I. (M) (Tripura); s. of Shri Atal Behari Kar; b. April 1, 1949; Bachelor; Member, Rajya Sabha, 3-4-1986 to 2-4-1992.

Per. Add.: Village and P.O. Dehdaru, South Tripura (Tripura).



KARAN SINGH, DR.: M.A., Ph.D.; I.N.C. (National Capital Territory of Delhi); s. of Maharaja Hari Singh; b. March 9, 1931; m. Shrimati Yasho Rajya Lakshmi, 2 s. and 1 d.; Member, (i) Lok Sabha, 1967, 1971, 1977 and 1980; and (ii) Rajya Sabha, 30-11-1996 to 12-8-1999, 28-1-2000 to 27-1-2006, 28-1-2006 to 27-1-2012 and 28-1-2012 to 27-1-2018; Union Cabinet Minister of Tourism and Civil Aviation, 1967-73; Union Cabinet Minister for Health and Family Planning, 1973-77; Union Minister of Education and Culture, 1979-80; Chairman, Auroville Foundation (with Cabinet Status), 1991-96 and Oct. 2004 onwards; Co-Chairman, Indo-French Forum (with Cabinet Status), 1997-99; Chairman, Committee on Ethics, Sept. 2004-Dec. 2012 and Oct. 2014-Jan. 2018: Chairman. Committee on Provision of Computer Equipment to Members of Rajya Sabha, Dec. 2012-Dec. 2014; Chancellor, (i) Jawaharlal Nehru University, 2002-2007 and (ii) Banaras Hindu University, 2008 onwards; Ambassador of India to U.S.A. (with Cabinet Status), 1990; Received several honorary degrees and other awards, including Padma Vibhushan Award, 2005, Best Parliamentarian Award, 2011, etc.; India's representative on the Executive Board of UNESCO since November 2009; Author of a number of books.

Per. Add.: 3, Nyaya Marg, Chanakyapuri, New Delhi-110021.



KARANJIA, SHRI R.K.: B.A., NOM.; s. of Dr. Khurshedji Karanjia; b. September 15, 1912; m. Shrimati Aileen (since deceased), 1 d.; Member, Rajya Sabha, 11-1-1991 to 10-1-1997; Editor-in-Chief of Blitz; Author of a number of books.; Died. Obit. on 25-2-2008.

KARAT, SHRIMATI BRINDA: Senior Cambridge, B.A.; C.P.I. (M) (West Bengal); d. of Shri Suraj Lall Dass; b. October 19, 1947; m. Shri Prakash Karat; Member, Rajya Sabha, 19-8-2005 to 18-8-2011; Member, Polit Bureau, C.P.I. (M); Has authored one book. *Per. Add.*: G-164, New Alipore, Kolkota-700053



KARAYALAR, SHRI S. CHATTANATHA: M.A., B.L.; Congress (Madras now Tamil Nadu); s. of Shri S. Subramanya Karayalar; b. October 15, 1896; m. Shrimati Shanmugom Ammal, 2 d., Member, Travancore Legislature, 1931-47; Deputy Speaker, Travancore Legislature, 1937-47; Member, Rajya Sabha, 3-4-1952 to 2-4-1958 and 3-4-1958 to 2-4-1964; Died. Obit. on 13-11-1972.



*KARDAM, SHRIMATI KANTA: Intermediate; B.J.P. (Uttar Pradesh); d. of Late Shri Hari Singh; b. February 4, 1965; m. Shri Veer Singh Kardam, 2 s. and 2 d.; Member, Rajya Sabha, 3-4-2018 onwards. *Per. Add.*: 50, Tejgarhi, Shashtri Nagar, Meerut-250004 (Uttar Pradesh).



*KAREEM, SHRI ELAMARAM: Pre-University; C.P.I. (M) (Kerala); s. of Shri Ismalutty; b. July 1, 1953; m. Shrimati Rahmath P.K., 2 d.; Member, (i) Kerala Legislative Assembly, 1996-2001, 2006-2011 and 2011-2016 and (ii) Rajya Sabha, 2-7-2018 onwards; Minister for Industries, Government of Kerala, 2006-2011.



Per. Add.: Elamaram House, Medical College (PO), Kozhikode-673008 (Kerala).

* Sitting Member 217



*KARIM, SHRI AHMAD ASHFAQUE: Bachelor of Pharmacy, Master of Pharmacy and Ph.D.; R.J.D. (Bihar); s. of Shri Ahmad Karim Rahmani; b. March 12, 1956; m. Shrimati Nuzhat Nasreen and Shrimati (Dr.) Seeba Hussain, 1 s. and 2 d.; Member, Rajya Sabha 3-4-2018 onwards; Recipient of, (i) Excellence Award, 2018, (ii) Zee Purwaiya Award, (iii) Healthcare Excellence Summit Award, 2015, (iv) Institute of Objective Studies Award, 2012, (v) Sir Syed Ahmad Khan Award-2012, (vi) Maulana Abul Kalam Azad Award, 2011, (vii) Synergy Award, 2008 and (viii) Successful Students Achievers Award, 2007.

Per. Add.: Katihar Medical College Campus, Karim Bagh, P.O.-Dalan, P.S.-Mufassil Thana, Distt.-Katihar-854106 (Bihar)



KARIMPURI, SHRI AVTAR SINGH: M.A. (Human Rights), Post Graduate Diploma in Criminology and Forensic Science, Diploma in Social Welfare Administration, Diploma in Police Administration, B.A. (Public Administration), Post Graduate Diploma in International Business; B.S.P. (Uttar Pradesh); s. of Late Shri Sada Ram; b. April 16, 1964; m. Shrimati Harjindar Kaur, 1 s. and 1 d.; Member, (i) Punjab Legislative Assembly, 1992-97 and (ii) Rajya Sabha, 26-11-2008 to 25-11-2014; Associated with the B.S.P. as President and General Secretary.

Per. Add.: House No. 69, Ward No.13, Mahilpur, Distt. Hoshiarpur (Punjab).

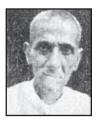


KARIMUDDIN, KAZI SYED: M.A., LL.B.; Congress (Madhya Pradesh); s. of Kazi Syed Nasiruddin; b. July 19, 1899; m. Shrimati Qadir-Un-Nissa Begum, 3 s. and 5 d.; Member, (i) Constituent Assembly, 1947-50, (ii) Madhya Pradesh Legislative Assembly, 1947-52 and (iii) Rajya Sabha, 3-4-1954 to 2-4-1958; Died. Obit. on 14-11-1977.

KARMARKAR, SHRI D. P.: M.A., LL.B.; Congress (Mysore now Karnataka); s. of Shri Parasuram Karmarkar; b. July 20, 1902; m. Shrimati Shantabai, 2 s. and 3 d.; Member, (i) Central Legislative Assembly, 1945-47, (ii) Provisional Parliament, 1951-52, (iii) Lok Sabha, 1952-57 and 1957-62 and (iv) Rajya Sabha, 3-4-1962 to 2-4-1968; Union Minister of State/Minister holding portfolios of Commerce, Trade and Health, 1950-62; Chairman, House Committee, Rajya Sabha, 1964-66; President, Karnataka P.C.C., 1940; Author of books in Kannada and English; Died. Obit. on 11-7-1991.



KARUMBAYA, SHRI KOLLIMADA C.: Communist Party (Karnataka); s. of Shri Kollimada Cariapa; b. August 20, 1884; Married, 2 s. and 1 d.; Member, (i) Coorg Legislative Council, 1927-30 and (ii) Rajya Sabha, 3-4-1954 to 2-4-1956; Died. Obit. on 30-3-1961.



KARUNAKARAN, SHRI K.: Matric; I.N.C. (Kerala); s. of late Shri Ramunni Marar; b. July 5, 1918; m. late Shrimati Kalyanikutty Amma, 1 s. and 1 d.; Member, (i) Cochin Legislative Assembly, 1948-49, (ii) First Travancore-Cochin Legislative Assembly, 1952 and 1954, (iii) Kerala Legislative Assembly, 1965, 1970, 1977, 1980, 1982, 1987 and 1992-95; Leader of the Opposition, Kerala Legislative Assembly, 1967-69, 1978, 1980-81 and 1987-91; Minister of Home Affairs, Government of Kerala, 1971-77; Chief Minister, Kerala, March 1977-April 1977, 1981-82, 1982-87 and 1991-95; Chairman, (i) Public Accounts Committee, Kerala Legislative Assembly, 1968-70 and (ii) Committee on Population, National Development Council, Kerala Legislative Assembly, 1992; Member, Rajya Sabha, 25-4-1995 to 21-4-1997, 22-4-1997 to 3-3-1998 and 3-4-2004 to 2-5-2005; Union Minister of Industry, June 1995-May 1996.; Died. Obit. on 21-2-2011.



KASHYAP, SHRI NARENDRA KUMAR: B.A., LL.B.; B.S.P. (Uttar Pradesh); s. of Late Shri Shiv Charan Singh; b. January 15, 1963; m. Shrimati Devindri Kashyap, 2 s. and 2 d.; Member, (i) Uttar Pradesh Legislative Council, 1998-2010 (two terms) and (ii) Rajya Sabha, 5-7-2010 to 4-7-2016; Associated with the B.S.P.



Per. Add.: B-61, HIG Duplex, Sanjay Nagar, Sector-23, Ghaziabad-201001 (Uttar Pradesh).



*KASHYAP, SHRI RAM KUMAR: M.A. (Economics), LL.B.; B.J.P. (Haryana); s. of Shri Banarssi Das; b. March 6, 1951; m. Shrimati Jeeto Devi, 2 s. and 2 d.; Member, Rajya Sabha, 10-4-2014 onwards; Associated with the I.N.L.D. since 2011.

Per. Add.: H. No. 391, Sector-8, Urban Estate, Kurukshetra-136118 (Haryana).



KASHYAP, SHRI RAMADHAR: B.Com., M.A. (Political Science); I.N.C. (Chhattisgarh); s. of Late Shri Bhuwan Prasad Kashyap; b. November 26, 1936; m. Late Shrimati Prabhawati Kashyap, 1 s. and 4 d.; Member, Rajya Sabha, 10-4-2002 to 9-4-2008.

Per. Add.: Tilak Nagar, Bilaspur (Chhattisgarh).



KASLIWAL, SHRI NEMI CHANDRA: M.A., LL.B.; Congress (Rajasthan); s. of Shri M. Pyarelal Kasliwal; b. March 23, 1909; m. Shrimati Tara Devi; Member, (i) Jaipur Legislative Council, 1946-49, (ii) Lok Sabha, 1952-61 and (iii) Rajya Sabha, 7-4-1962 to 2-4-1964; Died. Obit. on 24-4-1978.



KASTURIRANGAN, DR. K.: B.Sc. (Hons.) in Physics, M.Sc. (Physics) with specialisation in Electronics, Ph.D. (Astronomy and Astrophysics); NOM.; s. of Shri C .M. Krishnaswamy; b. October 24, 1940; m. Late Shrimati Lakshmi Rangan, 2 s.; Member, (i) Rajya Sabha, 27-8-2003 to 8-7-2009; Project Director, (i) Bhaskar-I and II, 1976-83 and (ii) IRS-1A, ISRO Satellite Centre, 1980-89; Secretary, Department of Space, Government of India, April 1994-Aug. 2003; Chairman, ISRO, April 1994-Aug. 2003; Chairman, Space Commission, April 1994-Aug. 2003; Chairman, Governing Body, National Remote Sensing Agency, Hyderabad, April 1994-Aug. 2003; Chairman, Antrix Corporation Limited, Bangalore, April 1994-Aug. 2003; Chairperson, Research Council of National Aerospace Laboratories, Bangalore, 2001-2003; Chairman, Board of Governors, IIT (Madras), 2000-2005; President, Indian Academy of Science 2001-2003; Fellow, Third World Academy of Sciences since 1996; Recipient of Padma Shri in 1982, Padma Bhushan in 1992, Padma Vibhushan in 2000 and Shanti Swarup Bhatnagar Award in Engineering Sciences in 1983 and several other national and international awards; Authored/ edited a number of books/journals.

Per. Add.: Daffodils, Flat No. 202, 6th Main Road, 19th Cross, Malleshwaram, Bengaluru-560055 (Karnataka).

KATARA, SHRI KANAK MAL: B.A., B.Ed.; B.J.P. (Rajasthan); s. of Shri Nagagi Katara; b. May 4, 1957; m. Shrimati Radha and Shrimati Kali, 3 s. and 1 d.; Member, (i) Rajya Sabha, 3-4-1994 to 2-4-2000 and (ii) Lok Sabha, 2019 onwards; Vice-President, B.J.P., Rajasthan, 1996.

Per. Add.: Village Phalater, Post Office-Bheelura, District-Dungarpur (Rajasthan).



KATARIA, SHRI VIRENDRA: B.A., LL.B.; I.N.C. (Punjab); s. of Shri Chaman Lal Kataria; b. April 20, 1931; m. Shrimati Devinder Kataria, 1 s. and 1 d.; Member, Rajya Sabha, 5-7-1992 to 4-7-1998; General Secretary/President, Punjab Pradesh Congress Committee; Died. Obit. on 21-6-2019.



KATHJU, SHRI P. N.: M.Sc.; Congress (Rajasthan); s. of Shri Bisheswar Nath Kathju; b. August 26, 1901; m. Shrimati Swarup, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1962 to 2-4-1968; Died. Obit. on 21-2-1991.



KATIYAR, SHRI VINAY: B.Com.; B.J.P. (Uttar Pradesh); s. of Shri Devi Charan Katiyar; b. November 11, 1954; m. Late Shrimati Ram Bethi, 1 s.; Member, (i) Lok Sabha, 1991, 1996 and 1999 and (ii) Rajya Sabha, 3-4-2006 to 2-4-2012 and 3-4-2012 to 2-4-2018; National Vice-President, B.J.P. since Jan. 2009.



Per. Add.: H.No. 111, Hindu Dham, Ramkot, Ayodhya, Distt. Faizabad-224001 (Uttar Pradesh).



KAUL, SHRI BAL KRISHNA: Studied upto B.A.; Congress (O) (Rajasthan); s. of Shri Iqbal Krishna Kaul; b. June 18, 1903; m. Shrimati Vishnumaya Kaul, 2 s. and 2 d.; Member, Ajmer Legislative Assembly, 1952-57; Minister, erstwhile Ajmer State, 1952-56; Member, Rajasthan Legislative Assembly, 1962-67; Minister, Government of Rajasthan, 1962-67; Member, Rajya Sabha, 4-10-1968 to 2-4-1974; Died. Obit. on 24-4-1979.



KAUL, SHRIMATI KRISHNA: M.A. (Philosophy), M.A. (Hindi), L.T.; Congress (I) (Uttar Pradesh); d. of Mr. Justice Kishan Lal Kaul; b. November 20, 1921; m. Shri P.N. Kaul, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1982 to 2-4-1988.; Died. Obit. on 12-2-2009.



KAUL, SHRI M. N.: M.A. (Cantab.), Bar-at-Law, Fellow of the Royal Economics Society; NOM.; s. of Shri Manmohan Nath Kaul; b. September 16, 1901; m. Shrimati Sukhraj Kaul; Secretary, (i) Constituent Assembly, 1947-50, (ii) Provisional Parliament, 1950-52 and (iii) Lok Sabha, 1952-64; Member, Rajya Sabha, 30-3-1966 to 2-4-1970 and 3-4-1970 to 2-4-1972; Author of Practice and Procedure of Parliament and few other books; Died. Obit. on 17-1-1985.



KAUR, SHRIMATI GURCHARAN: Honours in Hindi (Prabhakar); B.J.P. (Punjab); d. of Shri Inder Singh; b. February 4, 1936; m. Shri Balwant Singh, 2 s.; Member, Rajya Sabha, 7-6-2001 to 4-7-2004. *Per. Add.*: V. & P.O. Panjgrain Kalan, District Faridkot-151207 (Punjab).



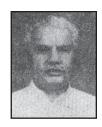
KAUSHAL, SHRI JAGAN NATH: B.A., LL.B.; Congress (Punjab); s. of Lala Tarachand; b. April 23, 1915; m. Shrimati Kanta Kaushal *alias* Sharada Kaushal, 2 s. and 3 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1958 and 3-4-1958 to 2-4-1964; Died. Obit. on 23-7-2001.



KAUSHAL, SHRI SWARAJ: B.A., LL.B.; H.V.P. (Haryana); s. of Pandit Madan Lal; b. July 12, 1952; m. Shrimati Sushma, 1 d.; Member, Rajya Sabha, 2-8-1998 to 1-8-2004; Advocate General, Mizoram, 1987; Governor of Mizoram, 1990-93.

Per. Add.: 182, B.C. Bazar, Ambala Cantt. (Haryana).

KAUSHIK, SHRI M. P.: M.Sc. (Chemistry); Congress (I) (Haryana); s. of Pandit Sutah Prakash Kaushik; b. January 1, 1924; m. Shrimati Anapoorna Kaushik, 1 s. and 2 d.; Member, Rajya Sabha, 10-4-1984 to 21-5-1987; Died. Obit. on 27-7-1987.



KAUSHIK, SHRI RAMA SHANKER: M.A. (Political Science); S.P. (Uttar Pradesh); s. of Shri Shiv Prasad; b. April 2, 1931; m. Dr. Asha Kaushik (since deceased), 1 s. and 2 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1977-80 and 1985-89, (ii) Uttar Pradesh Legislative Council, 1990-96; Minister, Government of Uttar Pradesh, 1978-80, 1990-91 and 1993-95; Leader of the Opposition, U.P. Legislative Council, June 1995-March 1996; Chairman, Public Accounts Committee, U.P. Legislative Assembly, 1985-86; Member, Rajya Sabha, 5-7-1998 to 4-7-2004; Vice-Chairman, Rajya Sabha, April 2000-2004; Chief Whip, Samajwadi Party, Rajya Sabha.; Died. Obit. on 12-12-2008.



KEISHING, SHRI RISHANG: B.A.; I.N.C. (Manipur); s. of Late Shri Lungdi Keishing; b. October 25, 1919; m. Shrimati Khatingla Keishing, 4 s. and 2 d.; Member, (i) Manipur Territorial Council, 1957-61 and 1967-71 and (ii) Manipur Legislative Assembly, 1972-2001; Leader of Opposition, Manipur Legislative Assembly, 1976-80; Cabinet Minister, Government of Manipur, 1974-76; Chief Minister, Manipur, 1980-85, 1985-Feb.1988, 1994-March 1995 and 1995-Dec. 1998; Member, (i) Lok Sabha, 1952-57 and 1962-67 and (ii) Rajya Sabha, 10-4-2002 to 9-4-2008 and 10-4-2008 to 9-4-2014; Chairman, Manipur Film Literature Corporation, 1985-87; Felicitated as the serving Rajya Sabha Member of the first Lok Sabha by the then Prime Minister, Shri Atal Bihari Vajpayee in Dec. 2003 on the occasion of the celebration of 200th Session of Rajya Sabha; Felicitated as a serving Member of Parliament by the President of India, Prime Minister of India and Speaker, Lok Sabha and the Chairman, Rajya Sabha at a function held on 13 May 2012, to commemorate the 60th Anniversary of the Parliament of India; Participated in the Freedom Struggle; Died. Obit. on 15-12-2017.



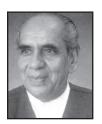


KEMPARAJ, SHRI B. T.: B.A., B.L.; Congress (Mysore now Karnataka); s. of Shri Thammiah; b. March 3, 1921; m. Shrimati Rangamma, 5 s. and 3 d.; Member, (i) Mysore Legislative Assembly, 1952-57 and (ii) Rajya Sabha, 3-4-1968 to 2-4-1974; Died. Obit. on 22-2-1983.



*KENYE, SHRI K.G.: B.A. (3rd year); N.P.F. (Nagaland); s. of Shri Goyiepra Kenye; b. November 6, 1960; m. Shrimati Sashila Longkumar, 2 s. and 2 d.; Member, (i) Nagaland Legislative Assembly, 1989-92 and (ii) Rajya Sabha, 3-4-2016 onwards; Minister of State for Irrigation and Flood Control, Government of Nagaland, 1990-91; Deputy Chairman, State Planning Board, Nagaland, 1991-92; Political Advisor to Chief Minister of Nagaland, 2014-2016.

Per. Add.: (i) P.B. No. 484, P.S. (South) Kohima, Kohima-797001, (Nagaland) and (ii) Chizami village, P.O. & P.S. Chizami, Phek, (Nagaland).



KESARI, SHRI NARAYAN SINGH: Hindi Visharad; B.J.P. (Madhya Pradesh); s. of Late Shri Phoondi Singh; b. July 2, 1925; m. Late Shrimati Keshubai Kesari and Late Shrimati Sunder Bai, 3 s. and 4 d.; Member, (i) Madhya Pradesh Legislative Assembly, 1977-80, 1990-92 and (ii) Rajya Sabha, 24-6-2004 to 2-4-2006 and 3-4-2006 to 2-4-2012; Member, National Commission for Scheduled Castes and Scheduled Tribes, New Delhi, 2002-2004; Chairman, Madhya Pradesh State Slums Clearance Board, Bhopal, 1991-92; Participated in the Freedom Struggle; Associated with the B.J.P. in different capacities.

Per. Add.: 12/8, Kacholia Bhawan, Subhash Marg, Indore (Madhya Pradesh).



KESHVANAND, SWAMI: Congress (Rajasthan); s. of Swami Khusaldas; b. 1883; Bachelor; Member, Rajya Sabha, 3-4-1952 to 2-4-1958 and 3-4-1958 to 2-4-1964; Author of a book on 'Rajasthan' in Hindi; Died. Obit. on 13-11-1972.

KESRI, SHRI SITARAM: Congress (I) (Bihar); s. of Shri Bulkan Shah; b. November, 1919; m. Shrimati Kesher Devi, 1 s. and 2 d.; Member, (i) Lok Sabha, 1967-71 and (ii) Rajya Sabha, 2-7-1971 to 2-4-1974, 3-4-1974 to 2-4-1980, 7-7-1980 to 6-7-1986, 3-4-1988 to 2-4-1994 and 3-4-1994 to 2-4-2000; Union Minister of Welfare, 1991-96; Union Minister of State holding portfolios of Parliamentary Affairs and Shipping and Transport, 1980-83 and 1985-86; President, Indian National Congress, 1996-98; Treasurer, India Congress Committee, President, Bihar P.C.C., 1991-96; Organising Secretary, 1964-67 and 1973-77; Died. Obit. on 20-11-2000.



KESWANI, SHRI SURESH A.: B.A., LL.B., M.A. (Economics); IND. (Maharashtra); s. of Shri Atalrai N. Keswani; b. October 18, 1942; m. Shrimati Shankuntala S. Keswani, 1 s.; Member, Rajya Sabha, 3-4-1996 to 2-4-2002.



Per. Add.: 2-D, Pallonji Mansion, 43, Cuffe Parade, Colaba, Mumbai-400005 (Maharashtra).

*KETKAR, SHRI KUMAR: B.A.; I.N.C. (Maharashtra); s. of Shri Chintaman Balkrishna Ketkar; b. January 7, 1946; m. Shrimati Sharada Ketkar; Member, Rajya Sabha, 3-4-2018 onwards; Honoured with awards including the Padma Shri in 2001; Author of six books. *Per. Add.*: 29/6, Hundirala Apartments, Kopri, Thane (East)-400603 (Maharashtra).



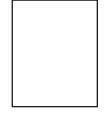
KHABRI, SHRI BRIJLAL: M.A., LL.B.; B.S.P. (Uttar Pradesh); s. of Shri Asha Ram; b. May 10, 1961; m. Shrimati Urmila Devi Sonkar Khabri, 1 s. and 1 d.; Member, (i) Lok Sabha, 1999-2004 and (ii) Rajya Sabha, 26-11-2008 to 25-11-2014.

Per. Add.: 3538, Patel Nagar, Orai, Distt. Jalaun-285001 (Uttar Pradesh).



KHADER, SHRI N. ABDUL: T.M.C. (M) (Tamil Nadu); s. of Shri K. K. Nainar Mohamed; Member, Rajya Sabha, 10-10-1997 to 29-6-1998; [Other details not available].

Per. Add.: Vava Rawther, Sithayan Kottai-624708, Dindigul District (Tamil Nadu).



* Sitting Member 225



KHAITAN, SHRI RAGHUNATH PRASAD: Congress (Bihar); s. of Shri Kishanchand Khaitan; b. October 18, 1910; m. Shrimati Mani Devi Khaitan, 3 s.; Member, Rajya Sabha, 3-4-1966 to 2-4-1972; Died. Obit. on 13-4-1987.



KHAN, SHRI ABDUR REZZAK: B.A.; Communist Party (West Bengal); s. of Shri Ahmed Khan; b. August 14, 1900; m. Shrimati Bashera Khanum, 3 s.; Member, Rajya Sabha, 3-4-1954 to 2-4-1960; Died. Obit. on 21-3-1984.



KHAN, SHRI AHMAD SAID: Congress (Uttar Pradesh); s. of Shri Abdul Ali Khan; b. January 11, 1889; m. Shrimati Fatima, 4 s. and 4 d.; Minister, Government of Uttar Pradesh, 1923-25; Governor, Uttar Pradesh, June-Aug. 1928 and April-Nov. 1933; Chief Minister, Interim Government, United Provinces, April-July 1937; Prime Minister, Hyderabad, June-Oct. 1947; Member, Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 2-4-1960; Died. Obit. on 18-2-1982.



KHAN, SHRI AKBAR ALI: B.A., LL.B. (Hons.) (London), Barat-Law; Congress (Andhra Pradesh); s. of Shri Mahboob Ali Khan; b. November 17, 1899; m. Shrimati Karamatunisa Begum, 2 s. and 2 d.; Member, Rajya Sabha, 3-4-1954 to 2-4-1960, 3-4-1960 to 2-4-1966 and 3-4-1966 to 2-4-1972; Recipient of Padma Bhushan, 1965; Died. Obit. on 28-4-1994.



KHAN, SHRI AMIR ALAM: Intermediate; S.P. (Uttar Pradesh); s. of Shri Amir Ahmed Khan; b. October 2, 1958; m. Shrimati Humera Zabi, 2 s.; Member, (i) Uttar Pradesh Legislative Assembly (three terms), 1985-91 and 1996-99, (ii) Lok Sabha, 1999-2004 and (iii) Rajya Sabha, 13-6-2006 to 4-7-2010; Cabinet Minister, Government of Uttar Pradesh, 1985-91 and 1996-99.

Per. Add.: 132, Ansari Road, Muzaffarnagar-251001 (Uttar Pradesh).

KHAN, SHRI BARKATULLAH: B.A., LL.B.; Congress (Rajasthan); s. of Shri Rahmatullah Khan; b. August 25, 1920; Bachelor; Vishesh Mantri (Special Minister) and Acting Prime Minister, Jodhpur State, December, 1948; Member, (i) Rajasthan Legislative Assembly and (ii) Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 21-3-1957; Died. Obit. on 12-11-1973.



KHAN, SHRI F. M.: Senior Cambridge; IND. (Karnataka); s. of Shri Yousuf Ali Khan; b. July 11, 1938; m. Shrimati Nasreen Sultana, 3 d.; Member, (i) Karnataka Legislative Council for two years and (ii) Rajya Sabha, 3-4-1976 to 2-4-1982 and 3-4-1982 to 2-4-1988; Died. Obit. on 22-7-2016.



KHAN, SHRI GHAYOOR ALI: High School; Lok Dal (Uttar Pradesh); s. of Shri Mohd. Liyakat Ali Khan; b. October 7, 1909; m. Shrimati Naushaba Begum; Member, (i) Uttar Pradesh Legislative Assembly, 1957-62, (ii) Lok Sabha, 1967-70 and (iii) Rajya Sabha, 3-4-1976 to 8-1-1980; Died. Obit. on 24-4-1989.



*KHAN, SHRI JAVED ALI: M.A., Diploma in Civil Engineering; S.P. (Uttar Pradesh); s. of Shri Ashfaq Ali Khan; b. October 31, 1962; m. Shrimati Asima Kishwar, 1 s. and 1 d.; Member, Rajya Sabha, 26-11-2014 onwards.



Per. Add.: Village-Mirzapur Nasrullapur, Post-Bahjoi, Distt. Sambhal-202410 (Uttar Pradesh).

KHAN, SHRI K.M.: B.A. (B.O.L.); I.N.C. (Andhra Pradesh); s. of Shri Mohammed Inayat Khan; b. October 11, 1940; m. Shrimati Anwar Khatoon, 3 s. and 3 d.; Member, Rajya Sabha, 3-4-1994 to 2-4-2000 and 3-4-2000 to 16-10-2003; Secretary, Andhra Pradesh Congress Committee, 1982-83; Died. Obit. on 2-12-2003.



* Sitting Member 227



KHAN, SHRI K. RAHMAN: Bachelor of Commerce (B.Com.), FCA; I.N.C. (Karnataka); s. of Late Shri K. Khasim Khan; b. April 5, 1939; m. Shrimati Ayesha Rahman, 3 s. and 2 d.; Member, Karnataka Legislative Council, 1978-90; Chairman, Karnataka Legislative Council, 1982-84; Member, Rajya Sabha, 3-4-1994 to 2-4-2000 and 3-4-2000 to 2-4-2006, 3-4-2006 to 2-4-2012 and 3-4-2012 to 2-4-2018; Deputy Chairman, Rajya Sabha, 22 July 2004-2 April 2006 and 12 May 2006-2 April 2012; Union Minister of Minority Affairs, 28 Oct. 2012-26 May 2014; Chairman, Karnataka State Minorities Commission (Cabinet Minister rank), 1993-94; Deputy Leader of I.N.C. in Rajya Sabha, May 2000-July 2004; Chairman, J.P.C. on the functioning of Wakf Boards, Jan.-April 1999; Chairman, Committee of Privileges, Committee on Provision of Computer Equipment to Members of Rajya Sabha and Committee on Member of Parliament Local Area Development Scheme, Sept. 2004-April 2006 and May 2006-April 2012; Chairman, J.P.C. on Wakf, May 2008-May 2009; Chairman, Central Wakf Council, 28 Oct. 2012-26 May 2014; Regional Representative to the Executive Committee of the C.P.A., 2005-2006; Elected Honorary Internal Auditor of the I.P.U. at its 115th Assembly, Geneva, Oct. 2006; Conferred several awards; Author of a book each in Urdu and English; Editor, Urdu Daily 'Salar', 1978-82; Chief Editor, Urdu Weekly, 'Tarujman-e-Junub'.

Per. Add.: 200/C, 7th Main, III Block, Jayanagar, Bengaluru-560011 (Karnataka).



KHAN, SHRI KHURSHED ALAM: M.A.; Congress (I) (Uttar Pradesh); s. of Shri Jan Alam Khan; b. February 5, 1919; m. Shrimati Khurshid Saeeda, 1 s. and 3 d.; Member, Rajya Sabha, 16-4-1974 to 15-4-1980 and 5-7-1980 to 6-12-1984; Union Minister of State, holding portfolios of Commerce, Tourism and Civil Aviation, 1980-84.; Died. Obit. on 5-8-2013.



KHAN, SHRI MAQSOOD ALI: B.A; Congress (I) (Karnataka); s. of Shri Mazher Ali Khan; b. January 18, 1925; m. Shrimati Basheerunnisa Begum, 7 s. and 1 d.; Member, Mysore Legislative Assembly, 1957-67; Deputy Minister, Government of Mysore, 1962-67; Member, Rajya Sabha, 10-4-1972 to 9-4-1978 and 10-4-1978 to 9-4-1984. Died. Obit. on 21-10-1999.

*KHAN, SHRI MOHD. ALI: Under Matric; I.N.C. (Andhra Pradesh); s. of Shri Sohrab Ali Khan; b. January 1, 1948; m. Shrimati Lateefunisa Begum, 2 s. and 2 d.; Member, Rajya Sabha, 10-4-2008 to 9-4-2014 and 10-4-2014 onwards.

Per. Add.: 17-9-596, Yakutpura, Hyderabad-500023 (Andhra Pradesh).

KHAN, SHRI MOHD. AZAM: LL.B.; S.P. (Uttar Pradesh); s. of Shri Mohd. Mumtaz Khan; b. August 14, 1948; m. Dr. (Shrimati) Tazeen Fatma, 2 s.; Member, Uttar Pradesh Legislative Assembly (seven times); Minister, Government of Uttar Pradesh, 1989 and 1993; Member, Rajya Sabha, 26-11-1996 to 9-3-2002; General Secretary, Samajwadi Party.

Per. Add.: 63, Gher Meer Baz Khan, Mar Ghen Hasan Khan, Rampur City, Distt. Rampur (Uttar Pradesh).

KHAN, SHRI MOHD. MASUD: B.A., LL.B.; IND. (Uttar Pradesh); s. of Late Hafiz Abdul Sattar Khan; b. July, 1928; m. Shrimati Akhtarun Nisa and Shrimati Noorjehan, 2 s. and 2 d.; Member, Uttar Pradesh Legislative Assembly, 1974-77 and 1985-89; Minister, holding portfolios of P.W.D., Haj, Wakf, Cultural Affairs, Jail, Urban Development and Revenue, Government of Uttar Pradesh, 1977-80; Chairman, Public Accounts Committee, Uttar Pradesh Assembly; Member, Rajya Sabha, 5-7-1992 to 4-7-1998; Died. Obit. on 15-7-2002.

KHAN, SHRI PIR MOHAMMAD: N.C. (Jammu and Kashmir); s. of Shri Sardar Ghaus Mohammed Khan; b. 1892; m. Shrimati Bismillah Begum, 3 s. and 2 d.; Minister, Government of Jammu and Kashmir, 1948-51; Member, Rajya Sabha, 3-4-1952 to 2-4-1958 and 3-4-1958 to 2-4-1964.

Per. Add.: Kathi Darwaja, P.O. Rainawari, Srinagar (Jammu and Kashmir).

KHAN, PROF. RASHEEDUDDIN: M.A., Ph.D.; NOM.; s. of Shri Ghulam Akbar Khan (Akbar Yar Jung); b. September 11, 1924; m. Shrimati Leela Narayana Rao, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1970 to 2-4-1976 and 3-4-1976 to 2-4-1982; Author of a number of papers and studies on socio-economic problems and culture; Died. Obit. on 24-5-1996.



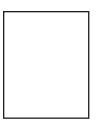








* Sitting Member 229



KHAN, SHRI SAMIULLAH: B.A., LL.B.; Congress (Madhya Pradesh); s. of Shri Mohamed Amir Khan; b. September 19, 1889; m. Shrimati Irasunnisa Begum, 5 s. and 1 d.; Member, (i) Central Legislative Assembly, 1924-26 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1954; Died on 13-10-1967.



KHAN, SHRIMATI SHYAM KUMARI: M.A., LL.B.; Congress (Uttar Pradesh); d. of Shri Shamlal Nehru; b. October 20, 1904; m. Shri Abdul Jamil Khan, 1 s. and 1 d.; Member, Rajya Sabha, 11-12-1963 to 2-4-1968; Died. Obit. on 9-6-1980.

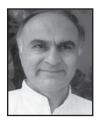


KHAN, SHRI S. P. M. SYED: Pre-University; A.I.A.D.M.K. (Tamil Nadu); s. of Shri S.P. Mohamed Abubaker; b. January 15, 1948; m. Shrimati Ayshammal; 1 d.; Member, Rajya Sabha, 3-4-2002 to 2-4-2008; Secretary, A.I.A.D.M.K. Party, Rajya Sabha.

Per. Add.: Gurukal Street, Utaamapalayam, Theni District (Tamil Nadu).



KHAN, SHRIMATI USHI: Barrister-at-Law; Congress (U) (Rajasthan); d. of Shri Kundan Lall Dutt; b. December 24, 1935; m. Shri Barkatullah Khan; Member, Rajya Sabha, 3-4-1976 to 2-4-1982. *Per. Add.*: 385, Civil Lines, Jaipur (Rajasthan).



KHAN (DURRU), SHRI AIMADUDDIN AHMAD: Intermediate; I.N.C. (Rajasthan); s. of Nawab Aminuddin Ahmad Khan; b. June 29, 1944; m. Begum Fauzia Ahmad Khan, 3 d.; Member, (i) Rajasthan Legislative Assembly, 1993-98 and (ii) Rajya Sabha, 5-7-1998 to 18-12-2003; Chairman, (i) Minority Board, Rajasthan, 1989-90 and (ii) Minority Commission, Rajasthan, 1993; Vice-President, Rajasthan Pradesh Congress Committee.

Per. Add.: Loharu House, Civil Lines, Jaipur-302006 (Rajasthan).

KHANDEKAR, SHRI RAMESHCHANDRA SHANKARRAO: M.A., LL.B.; P.S.P. (Madhya Pradesh); s. of Shri Shankarrao Dhandopant Khandekar; b. January 20, 1916; m. Shrimati Susheela; Member, Rajya Sabha, 3-4-1962 to 2-4-1968; Died. Obit. on 4-8-1997.



KHANDELWAL, SHRI PYARELAL: Intermediate; B.J.P. (Madhya Pradesh); s. of Shri Radhakrishnaji Khandelwal; b. April 6, 1929; Bachelor; Member, (i) Rajya Sabha, 30-6-1980 to 29-6-1986 and 30-6-2004 to 6-10-2009 and (ii) Lok Sabha 1989-91; State General Secretary, Madhya Pradesh, (i) Janata Party, 1977-80 and (ii) B.J.P. Madhya Pradesh, 1980-82; National Vice-President, B.J.P., 2003-2005; Died. Obit. on 19-11-2009.



KHANNA, SHRI AVINASH RAI: B.Com., LL.B., Diploma in Business Management; B.J.P. (Punjab); s. of Shri Surinder Kumar Khanna; b. December 30, 1960; m. Shrimati Minakshi, 1 s. and 1 d.; Member, (i) Punjab Legislative Assembly, 2002-2004, (ii) Lok Sabha, 2004-2009 and (iii) Rajya Sabha, 10-4-2010 to 9-4-2016; Leader, B.J.P. Legislature Group, Punjab, 2002-2003; Elected President, B.J.P., Punjab Unit, 2004.



Per. Add.: (i) Ward No. 6, Garhshankar, Distt. Hoshiarpur-144527 (Punjab) and (ii) Narain Nagar, Street No. 5, W.N. 3, Hoshiarpur (Punjab).

KHANNA, SHRI MEHR CHAND: Congress (West Bengal); s. of Shri Karam Chand Khanna; b. June 1, 1897; m. Shrimati Ram Piayari Khanna, 2 s. and 3 d.; Minister, North West Frontier Province (now in Pakistan), 1947; Member, Rajya Sabha, 13-5-1955 to 14-12-1956 and 15-12-1956 to 26-2-1962; Union Minister, holding portfolios of Rehabilitation and Minority Affairs, 1954-62; Died. Obit. on 27-7-1970.





KHAPARDE, MISS SAROJ: B.A.; Congress (I) (Maharashtra); d. of Shri Purushottam S. Khaparde; b. August 15, 1941; Unmarried; Member, Rajya Sabha, 3-4-1972 to 2-4-1974, 3-4-1976 to 2-4-1982, 3-4-1982 to 2-4-1988, 3-4-1988 to 2-4-1994 and 3-4-1994 to 2-4-2000; Union Minister of State, holding portfolios of Health and Family Welfare and Textiles, 1986-89; Vice-Chairman, Rajya Sabha, 1994-2000; Chairman, (i) House Committee, Rajya Sabha, 1982-84, (ii) Chairman, Committee on Government Assurances, Rajya Sabha, 1996-98 and (iii) Chairman, Committee on Subordinate Legislation, Rajya Sabha, 1996 and 1998-2000.

Per. Add.: Gandhikuti, Dr. Ambedkar Road, Nagpur-122001 (Maharashtra).



KHARSHIING, SHRI ROBERT: B.Com., M.A. (Anthropology); N.C.P. (Meghalaya); s. of Late Dr. Martin N. Majaw; b. January 7, 1959; Married; Member, (i) Meghalaya Legislative Assembly, 1990-93 and (ii) Rajya Sabha, 13-4-2002 to 12-4-2008; Chairman, Estimates Committee, Meghalaya Legislative Assembly, 1990-93; Chief Whip, Nationalist Congress Party, Rajya Sabha, 2002-2008.

Per. Add.: Hopkinson Road, Laitumkhrah, Shillong-793003 (Meghalaya).



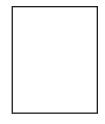
KHARWAR, SHRI GHANSHYAM CHANDRA: B.A., LL.B.; B.S.P. (Uttar Pradesh); s. of Shri Ram Samujh; b. February 1, 1961; m. Shrimati Pushpa Rani, 3 s. and 1 d.; Member, (i) Lok Sabha, 1996-97 and (ii) Rajya Sabha, 3-4-2000 to 2-4-2006; General Secretary, B.S.P., Uttar Pradesh, 1996; Author of 'Bahujan Kawitanjali.'

Per. Add.: Inderlok Colony, Pohitipur Road, Sahajadpur, Akbarpur, Ambedkar Nagar (Uttar Pradesh).



KHATUN, MS. SAYEEDA: M.A. (Geography), Gold Medalist, LL.B., B.Ed.; Congress (I) (Madhya Pradesh); d. of Shri Muqeem Ahmed Khan; b. January 15, 1944; Unmarried; Member, Rajya Sabha, 30-6-1986 to 29-6-1992.; Died. Obit. On 5-3-2008.

KHER, SHRI BAL GANGADHAR: B.A., LL.B.; Congress (Bombay now Maharashtra); s. of Shri Gangadhar Shankar Kher; b. August 24, 1888; m. Shrimati Dwarka Nigudkar, 5 s.; Member, Bombay Legislative Assembly, 1937-52; Premier/Chief Minister, Bombay State, 1937-39 and 1946-52; Member, (i) Constituent Assembly and (ii) Rajya Sabha, 3-4-1952 to 14-7-1952; Vice-President, Bombay Provincial Congress Committee; Died. Obit. on 18-3-1957.



KHOBRAGADE, SHRI BHAURAO DEWAJI: B.A., Barrister-at-Law; R.P.I. (Khobragade) (Maharashtra); s. of Shri Dewaji Khobragade; b. September 25, 1925; m. Shrimati Indumati; Member, Rajya Sabha, 3-4-1958 to 2-4-1964, 3-4-1966 to 2-4-1972 and 3-4-1978 to 2-4-1984; Deputy Chairman, Rajya Sabha, December 17, 1969-April 1, 1972; Chairman, Committee of Privileges, Rajya Sabha, 1970-72; General Secretary, R.P.I., Oct. 1957-Oct. 1970; Founder President, R.P.I. (Khobragade), Oct. 1970; Died. Obit. on 23-4-1984.



KHOSLA, DR. AJUDHIA NATH: B.A. (Hons.), B.E., D.Engg. (Hony.) (Rensseloer Polytechnic Institute, USA); NOM.; s. of Shri Ralla Ram Khosla; b. December 11, 1892; m. Shrimati Sushila Vati Khosla, 1 s. and 6 d.; Member, Rajya Sabha, 3-4-1958 to 4-10-1959; Author of a number of technical books; Recipient of Padma Bhushan, 1954; Died. Obit. on 23-7-1984.



KHUNTIA, SHRI RAMA CHANDRA: M.A., LL.B., M.B.A., Hindi Snatak; I.N.C. (Odisha); s. of Late Shri Kanhu Charan Khuntia; b. February 10, 1953; m. Shrimati Hemalata Khuntia *alias* Prangyaparamitta Khuntia; 2 s. and 3 d.; Member, (i) Odisha Legislative Assembly, 1985-90 and (ii) Rajya Sabha, 2-7-1998 to 1-7-2004 and 3-4-2008 to 2-4-2014; Government Deputy Chief Whip, Odisha Legislative Assembly, 1985-90; Translated two books into Odia language; Author of three publications.



Per. Add.: (i) At Begana, P.O. Dhaneswar, via Korai, District Jajpur (Odisha).



KHUSHWANT SINGH, SHRI: B.A., LL.B. (London), Barister-at-law; NOM.; s. of Sir Sobha Singh; b. February 2, 1915; m. Shrimati Kaval Khushwant Singh, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1980 to 2-4-1986; Author of a number of books consisting of short stories, novels etc. and on Sikhism; Recipient of Padma Bhushan, 1974; Died. Obit. on 9-6-2014.



KIDWAI, DR. A. R.: B.A., M.Sc., Ph.D.; I.N.C. (National Capital Territory of Delhi); s. of Shri Ashfaqur Rahman Kidwai; b. July 1, 1920; m. Shrimati Jamila Kidwai, 2 s. and 4 d.; Member, Rajya Sabha, 28-1-2000 to 7-7-2004; Governor, (i) Bihar, 1979-85 and 1993-98 and (ii) West Bengal, 1998-99; Chairman and Member, Union Public Service Commission, 1967-79; Chancellor, Aligarh Muslim University, Aligarh, 1983-90; Chairman, Dr. B.R. Ambedkar Centre for Biomedical Research, Delhi University, 1998-Jan. 2002 Died. Obit. on 16-11-2016.



KIDWAI, SHRIMATI ANIS: Congress (Uttar Pradesh); d. of Shri Wilait Ali Kidwai 'Bambook'; b. 1906; m. Shri Shafi Ahmed Kidwai, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-1956 to 2-4-1962 and 3-4-1962 to 2-4-1968; Died. Obit. on 19-7-1982.



KIDWAI, DR. MOHD. HASHIM: B.A. (Hons.), M.A. (Pol. Science), Ph.D.; I.N.C. (Uttar Pradesh); s. of Shri M. Abdul Majeed; b. March 31, 1921; m. Shrimati Zuhra Khaton, 2 s. and 3 d.; Member, Rajya Sabha, 3-4-1984 to 2-4-1990; Author of a number of books in Urdu and English; Died. Obit. on 31-1-2017.

KIDWAI, SHRIMATI MOHSINA: Intermediate; I.N.C. (Chhattisgarh); d. of Late Shri Qutub-Uddin Ahmad Mulla; b. January 1, 1932; m. Shri Khalil R. Kidwai, 3 d.; Member, (i) Uttar Pradesh Legislative Council, 1960-74, (ii) Uttar Pradesh Legislative Assembly, 1974-1977, (iii) Lok Sabha, 1978-79, 1980-84 and 1984-89 and (iv) Rajya Sabha, 30-6-2004 to 29-6-2010 and 30-6-2010 to 29-6-2016; Minister of State, Food and Civil Supplies, Government of Uttar Pradesh, 1973-74; Cabinet Minister for Harijan and Social Welfare, Government of Uttar Pradesh, 1974-75; Cabinet Minister for Small Scale Industries, Government of Uttar Pradesh, 1975-77; Union Minister of State for Labour and Rehabilitation, 11 Sept. 1982-29 Jan. 1983; Union Minister of State for Health and Family Welfare, 29 Jan. 1983-Aug. 1984; Minister of State (Independent Charge) of the Ministry of Rural Development, 2 Aug. 1984-31 Oct. 1984 and 4 Nov. 1984-31 Dec. 1984; Union Cabinet Minister of Health and Family Welfare, 31 Dec. 1984-24 June 1986; Union Cabinet Minister of Transport, 24 June-22 Oct. 1986; Union Cabinet Minister of Urban Development, 22 Oct. 1986-2 Dec. 1989; Minister of Tourism (additional charge), 14 Feb. 1988-25 June 1989



Per. Add.: Civil Lines, District Barabanki (Uttar Pradesh).

KIDWAI, BEGUM SIDDIQA: Congress (N.C.T. of Delhi); d. of Shri Anwar-ur-Rehman Kidwai; b. March 25, 1914; m. Shri Shafiq-ur-Rehman Kidwai, 3 s. and 1 d.; Member, Rajya Sabha, 24-11-1956 to 2-4-1958 and 3-4-1958 to 3-6-1958; Died. Obit. on 18-8-1958.



KIRUTTINAN, SHRI PASUMPON THA: M.A. (Economics); D.M.K. (Tamil Nadu); s. of Shri Thandavan; b. May 18, 1937; m. Shrimati Padma Kiruttinan, 1 s. and 1 d.; Member, (i) Lok Sabha, 1967-76 and (ii) Rajya Sabha, 15-3-1989 to 2-4-1990 and 3-4-1990 to 2-4-1996; Died. Obit. on 21-7-2003.





KISHEN CHAND, SHRI: M.A. (Cantab.); P.S.P. (Andhra Pradesh); s. of Rai Rattan Chand; b. February 26, 1899; m. Shrimati Ram Dulari Devi, 3 s. and 4 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1958.

Per. Add.: A/10/161, Hyderguda, Hyderabad (Andhra Pradesh).



KISHORI RAM, SHRI: Visharad; Congress (Bihar); s. of Shri Modi Ram; b. January 11, 1921; m. Shrimati Surajmani Devi, 3 s. and 1 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 2-4-1962; Died. Obit. on 21-7-2003.



KOHLI, SHRI O. P.: M.A., Prabhakar, Sahitya Ratna; B.J.P. (N.C.T. of Delhi); s. of Late Shri Manohar Lal Kohli; b. August 9, 1935; m. Shrimati Avinash Kohli, 1 s. and 2 d.; Member, Rajya Sabha, 28-1-1994 to 27-1-2000; Chairman, House Committee, Rajya Sabha, 1999-2000; President, Delhi B.J.P.; Author of, (i) Rashtriya Suraksha Ke Morche Par, (ii) Education in the 7th Plan, (iii) Shiksha Niti and (iv) Bhaktikal Ke Santon Ki Samajik Chetna.

Per. Add.: 1, Sahyog Apartments, Mayur Vihar, Phase-I, Delhi-110091.



KOLLUR, SHRI M. L.: Congress (I) (Karnataka); s. of Shri Lingappa Kollur; m. Shrimati Shankaramma, 2 s. and 1 d.; Member, (i) Hyderabad Assembly, 1952, (ii) Mysore Assembly, 1957 and (iii) Rajya Sabha, 3-4-1968 to 2-4-1974, 3-4-1974 to 2-4-1980 and 10-4-1984 to 9-4-1990; President, Hyderabad P.C.C., 1954; Vice-President, Mysore P.C.C.

Per. Add.: Yadgiri, District Gulbarga (Karnataka).

*KOM, SHRIMATI M.C. MARY: B.A.; NOM.; d. of Shri M. Tonpa Kom; b. March 1, 1983; m. Shri Karong Onkholer Kom, 3 s.; Member, Rajya Sabha, 25-4-2016 onwards; Won several international and national boxing championships; Recipient of several awards including Arjuna Award, 2003, Padma Shri, 2005, Padma Bhushan, 2013, etc.; Author of a book titled, 'Unbreakable', 2013.

Per. Add.: (i) A-112, Zone-II, National Games Village, Langol, Imphal West-795004 (Manipur) and (ii) Samulamlan, P.O. Moirang-795133 (Manipur).



KONDAIAH, SHRI K. C.: P.U.C.; I.N.C. (Karnataka); s. of Shri K.V. Thirupalappa; b. July 10, 1950; m. Shrimati K. Meenakshi, 1 s. and 3 d.; Member, (i) Eleventh Lok Sabha, 1996-97 and Twelfth Lok Sabha, 1998-99 and (ii) Rajya Sabha 14-1-2000 to 9-4-2002.

Per. Add.: 32-A, Opp. Syndicate Bank, Bellary-583101 (Karnataka).



*KORE, DR. PRABHAKAR: B.Com.; B.J.P. (Karnataka); s. of Late Shri Basavaprabhu; b. August 1, 1947; m. Shrimati Asha Kore, 1 s. and 2 d; Member, (i) Rajya Sabha, 10-4-1990 to 9-4-1996, 26-6-2008 to 25-6-2014 and 26-6-2014 onwards and (ii) Karnataka Legislative Council, 2001-2007; Recipient of a number of awards and honours.

Per. Add.: (i) 'Casa Ajmer', BC No. 92, Church Road, Camp Belagavi-590009 (Karnataka) and (ii) Ankali Post, Chikodi Taluk, Distt. Belagavi-591213 (Karnataka).



KORWAR, SHRI GUNDAPPA: P.U.C.; I.N.C. (Karnataka); s. of Shri Tippanna; b. December 13, 1939; m. Shrimati Kashibai Korwar, 2 s. and 4 d.; Member, Rajya Sabha, 3-4-1992 to 2-4-1998; Died. Obit. on 5-5-2003.



* Sitting Member 237



KOSHYARI, SHRI BHAGAT SINGH: M.A. (English); B.J.P. (Uttarakhand); s. of Late Shri Gopal Singh Koshyari; b. June 17, 1942; Unmarried; Member, (i) Uttar Pradesh Legislative Council, May 1997, (ii) Uttarakhand Legislative Assembly, March 2002-Nov. 2008, (iii) Rajya Sabha, 26-11-2008 to 16-5-2014 and (iv) Lok Sabha, 2014-2019; Chief Minister, Uttaranchal, 29 Oct. 2001-March 2002; Leader of the Opposition, Uttarakhand Legislative Assembly, March 2002-Nov. 2008; Minister of Energy, Irrigation, Parliamentary and Legislative Affairs, Government of Uttaranchal, Nov. 2000-28 Oct. 2001; Chairman, Committee on Petitions, Sept. 2010-2014; Author of two books.

Per. Add.: (i) Hotel Uttaranchal Deep, Naya Bazaar, Pithoragarh (Uttarakhand) and (ii) 17, New Cantt. Road, Hathi Badkala, Dehradun (Uttarakhand).



KOTHARI, PROF. SHANTILAL: M.A. (Pol. Sc.) (California), M.Sc. (Econ.) (London); Congress (Rajasthan); s. of Shri Tek Chand Kothari; b. October 3, 1924; m. Shrimati Vimla T. Singhi, 1s. and 2 d.; Member, Rajya Sabha, 3-4-1964 to 2-4-1970; Author of a number of research papers and books on foreign policy; Died. Obit. on 20-11-2000.



KOVIND, SHRI RAM NATH: B.Com., LL.B.; B.J.P. (Uttar Pradesh); s. of Late Shri Maiku Lal; b. October 1, 1945; m. Shrimati Savita, 1 s. and 1 d.; Union Government Advocate at the Delhi High Court 1977-79; Union Government Junior Counsel in the Supreme Court, 1982-84; Member, Rajya Sabha, 3-4-1994 to 2-4-2000 and 3-4-2000 to 2-4-2006; Chairman, House Committee, Rajya Sabha, May 2002-Aug. 2004; Governor of Bihar, 16 Aug. 2015-20 June 2017; President of India, 25 July 2017 onwards.

Per. Add.: (i) Village & P.O. Jhinjhak, District Kanpur Dehat (Uttar Pradesh) and (ii) C-123, Asha Puram, Opp. P.S. Kalyanpur, Kanpur (Uttar Pradesh).



KOYA, SHRI B. V. ABDULLA: M.L. (Kerala); s. of Haji S.V. Aboobacker; b. December 20, 1914; m. Shrimati K. Kunhachumma, 4 s. and 1 d.; Member, Rajya Sabha, 15-4-1967 to 14-4-1973, 3-4-1974 to 2-4-1980, 3-4-1980 to 2-4-1986, 3-4-1986 to 2-4-1992 and 3-4-1992 to 2-4-1998; Died. Obit. on 16-7-1998.

KOYA, SHRI PALAT KUNHI: Congress (Kerala); s. of Shri Mohammed Koya; b. August 12, 1911; m. Shrimati Zainabai, 2 s. and 2 d.; Member, Rajya Sabha, 3-4-1962 to 2-4-1968; Died. Obit. on 23-7-1973.



KRIPALANI, SHRI KRISHNA: B.A., Bar-at-Law; NOM.; s. of Shri Ramchand B. Kripalani; b. September 29, 1907; m. Shrimati Nandita; Member, Rajya Sabha, 3-4-1974 to 2-4-1980; Author of a number of books on Tagore, Gandhiji and Indian Literature; Recipient of Padma Bhushan; Died. Obit. on 27-4-1992.



KRISHAN KANT, SHRI: M.Sc. (Tech.); IND. (Haryana); s. of Lala Achint Ram; b. February 28, 1927; m. Shrimati Suman, 2 s. and 1 d.; Vice-President of India and *ex officio* Chairman, Rajya Sabha, 21-8-1997 to 27-7-2002; Member, Rajya Sabha, 29-11-1966 to 2-4-1972 and 10-4-1972 to 20-3-1977; Chairman, (i) Joint Committee on the Prevention of Water Pollution Bill and (ii) Committee on Railway Reservation and Booking; Died. Obit. on 29-7-2002.



KRISHNA, SHRI M. R.: Congress (I) (Andhra Pradesh); s. of Shri V.M. Rangaswamy; b. 1924; m. Shrimati Saraswati Bai, 2 s. and 1 d.; Member, Lok Sabha, 1952-57, 1957-62, 1962-67 and 1967-70; Union Deputy Minister for Defence, Industrial Development and Internal Trade, 1967-71; Member, Rajya Sabha, 19-7-1972 to 2-4-1976 and 3-4-1976 to 2-4-1982; Died. Obit. on 16-8-2004.





KRISHNA, SHRI S. M.: B.A., B.L., M.C.L. (U.S.A.); I.N.C. (Karnataka); s. of Late Shri S.C. Mallaiah.; b. May 1, 1932; m. Shrimati Prema Krishna, 2 d.; Member, (i) Karnataka Legislative Assembly, 1962-67 and 1989-94, (ii) Lok Sabha 1968-70, 1971-72, (iii) Karnataka Legislative Council, 1972-77, (iv) Rajya Sabha, 10-4-1996 to 14-10-1999 and 26-6-2008 to 25-6-2014 and (v) Minister holding portfolios of Commerce and Industries and Parliamentary Affairs, Government of Karnataka, 1972-77; Speaker, Karnataka Legislative Assembly, Dec. 1989-92; Deputy Chief Minister, Government of Karnataka, 1992-9 Dec. 1994; Chief Minister, Karnataka, 1999-2004; Governor of Maharashtra, 2004-2008; Union Minister of State for Industry, 29 Jan. 1983-7 Feb. 1984 and Union Minister of Finance, Feb.-Dec. 1984; Minister of External Affairs, 22 May 2009-27 Oct. 2012.

Per. Add.: 'SHAMBAVI', No. 143, 5th Cross, 9th Main, Sadashivanagara, Bengaluru-560080 (Karnataka).



KRISHNA CHANDRA, SHRI: B.Sc.; Congress (Uttar Pradesh); s. of Lala Sri Ram; b. March, 1895; m. Shrimati Shanti Devi, 1 s. and 3 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1937-52, (ii) Lok Sabha, 1952-62 and (iii) Rajya Sabha, 19-4-1962 to 2-4-1964; Died. Obit. on 8-5-1969.



KRISHNA KUMARI, SHRIMATI: Congress (Madhya Pradesh); d. of Thakur Ravikaran Singh; b. March 6, 1908; m. Shri Yadvandra Singh, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1954 to 2-4-1960; Died. Obit. on 8-8-1962.



KRISHNA MOHAN, SHRI B.: B.Com., B.L.; Congress (I) (Andhra Pradesh); s. of Shri B.N. Sastri; b. October 30, 1936; m. Shrimati Saraswati, 3 s. and 2 d.; Member, (i) Andhra Pradesh Legislative Council, 1972-74 and (ii) Rajya Sabha, 3-4-1980 to 2-4-1986; Died. Obit. on 25-3-1998.

KRISHNAMACHARI, SHRI V. T.: B.A., B.L.; NOM.; s. of Shri Vangal Thiruvenkatachariar; b. February 8, 1881; m. Shrimati Rangammal, 3 s. and 2 d.; Member, Rajya Sabha, 9-6-1961 to 13-2-1964; Diwan, Baroda State, 1927-44; Prime Minister, erstwhile Jaipur State, 1946-49; Chairman, (i) Committee of Ministers, Chamber of Princes, 1941-44, (ii) Indian States Finances Enquiry Committee, 1948-49 and (iii) Indian Fiscal Commission, 1949; Vice-President, Constituent Assembly, 1947-50; Deputy Chairman, Planning Commission, 1953-60; Author of a few books; Died. Obit. on 14-2-1964.



KRISHNAMURTHY K., SHRI JANA: B.A., B.L.; B.J.P. (Gujarat); s. of Shri Krishnaswami; b. May 24, 1928; m. Shrimati Bhagyalakshmi, 2 s. and 3 d.; Member, Rajya Sabha, 10-4-2002 to 25-9-2007; Union Minister of Law and Justice, July 2002-Jan. 2003; Chairman, Committee on Petitions, Aug. 2004-Sept. 2006; Died. Obit. on 15-11-2007.



KRISHNAN, SHRI E. R.: A.I.A.D.M.K. (Tamil Nadu); s. of Shri E. Rajagopal; b. April 21, 1922; m. Shrimati Saraswati, 3 s. and 1 d.; Member, (i) Tamil Nadu Legislative Assembly, 1967-71, (ii) Lok Sabha, 1971-77 and (iii) Rajya Sabha, 18-7-1977 to 2-4-1980.

Per. Add.: 25, Anna Nagar, Salem (Tamil Nadu).



KRISHNAN, SHRI G. Y.: B.A., B.L., Diploma in Indology and Social Welfare; Congress (I) (Karnataka); s. of Shri G. H. Narayanaiah; b. October 4, 1929; m. Shrimati Lakshmi Saroja Krishnan, 3 s. and 6 d.; Member, Lok Sabha, 1967-84; Chairman, Coffee Board, 1988-89; Member, Rajya Sabha, 10-4-1990 to 9-4-1996; Died. Obit. on 23-7-2001.



KRISHNAN, SHRI N. K.: M.A.; C.P.I. (Kerala); s. of Shri M.D. Narayana Iyer; b. April 12, 1913; m. Shrimati Parvathi Krishnan, 1 d.; Member, Rajya Sabha, 10-11-1970 to 2-4-1974; Died. Obit. on 24-11-1992.





KRISHNAN, SHRI U. R.: B.A., B.L.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri V. Rayappa Gounder; b. April 1, 1944; Bachelor; Member, Rajya Sabha, 25-7-1977 to 24-7-1983.

Per. Add.: 18, Sastey Street, Urumandam Palayam, Gnanambikai Mills Post Office, Coimbatore (Tamil Nadu).



KRISHNASWAMY, SHRI K. A.: M.A. (Eco.), B.L.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri Arunachalam; b. March 24, 1932; m. Shrimati S.M. Punithavathy, 2 s. and 2 d.; Member, Rajya Sabha, 3-4-1972 to 2-4-1978; Died. Obit. on 26-7-2010.



KSHATRIYA, PROF. ALKA BALRAM: B.Com., LL.B., M.Com., LL.M. (Commercial Law), Diploma in Labour Laws and Practice (D.L.P.), Diploma in Taxation Practice (D.T.P.), Ph.D.; I.N.C. (Gujarat); d. of Late Shri Balram Kshatriya; b. November 7, 1959; Unmarried; Member, (i) Rajya Sabha, 10-4-2002 to 9-4-2008 and 10-4-2008 to 9-4-2014.

Per. Add.: 27/2, Shiv Society, Near B.K. Cinema, Mahesana-384002 (Gujarat).



KUJUR, SHRI MAURICE: B.A., B.T.; I.N.C. (Odisha); s. of Shri Philip Kujur; b. November 2, 1935; m. Shrimati Rajani Kujur, 2 s. and 2 d.; Member, (i) Eighth Lok Sabha, 1984-89 and (ii) Rajya Sabha, 3-4-1996 to 2-4-2002.

Per. Add.: Village Belmunda, P.O. Tilukanio, District Sundargarh (Odisha).



KUJUR, SHRI SANTIUSE: B.A. (Hons.); I.N.C. (Assam); s. of Shri Loren Kujur; b. October 26, 1973; m. Shrimati Mary Aroti Kerketta, 1 s. and 1 d.; Member, Rajya Sabha, 15-6-2013 to 14-6-2019.

Per. Add.: Village-Khokhabasti, P.O.-Harisingha, Distt. Udalguri-784521 (Assam).

KULASTE, SHRI FAGGAN SINGH: M.A., B.Ed., LL.B.; B.J.P. (Madhya Pradesh); s. of Shri Shobhan Singh Kulaste; b. May 18, 1959; m. Shrimati Savitri Kulaste, 1 s. and 3 d.; Member, (i) Madhya Pradesh Legislative Assembly, 1990-92, (ii) Lok Sabha, 1996-97, 1998-99, 1999-2004, 2004-2009, 2014-2019 and 2019 onwards and (iii) Rajya Sabha, 3-4-2012 to 16-5-2014; Union Minister of State, Parliamentary Affairs, Oct.-Nov.1999; Union Minister of State, Tribal Affairs, 22 Nov. 1999 to May 2004; Union Minister of State, Health and Family Welfare, 5 July 2016-3 Sept. 2017; Associated with the B.J.P. in different capacities.

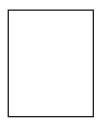


Per. Add.: Village Jewara, P.O. Dewari Kala (Bablia), Tehsil Niwar, Distt. Mandla-481661 (Madhya Pradesh).

KULKARNI, SHRI A. G.: B.Sc. (Chemistry); Congress (I) (Maharashtra); s. of Shri Ganesh; b. March 1, 1917; m. Shrimati Malati A. Kulkarni, 4 s. and 1 d.; Member, Rajya Sabha, 19-4-1967 to 2-4-1970, 3-4-1970 to 2-4-1976, 3-4-1978 to 2-4-1984 and 5-7-1986 to 27-4-1992; Vice-Chairman, Rajya Sabha, 1978-82; Died. Obit. on 28-4-1992.



KULKARNI, SHRI BIDESH TUKARAM: B.A.; Congress (Maharashtra); s. of Shri Tukaram; b. July 15, 1909; m. Shrimati Shantabai, 2 s. and 2 d.; Member, (i) Bombay Legislative Council, 1949-56 and (ii) Rajya Sabha, 5-7-1962 to 2-4-1968 and 3-4-1968 to 2-4-1974; Died. Obit. on 28-11-1988.



KULKARNI, SHRI GAJANAN RAMRAO: B.A., LL.B.; Congress (Maharashtra); s. of Shri Ramrao Yashwant Kulkarni; b. June 22, 1905; m. Shrimati Sushila Kulkarni, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1956 to 2-4-1962; General Secretary, Vidarbha, P.C.C., 1941-53.







KULKARNI, SHRIMATI SUMITRA G.: M.A., LL.B.; Janata Party (Gujarat); d. of Shri Ramdas Mohandas Gandhi; b. October 5, 1929; m. Shri Gajanan Raghunath Kulkarni, 2 s. and 1 d.; Member, Rajya Sabha, 10-4-1972 to 9-4-1978.

Per. Add.: 11, Sterling Park, Ahmedabad (Gujarat).



KUMAR, SHRI R. K.: B.Com., LL.B., F.C.A; A.I.A.D.M.K.-I (Tamil Nadu); s. of Shri K. C. Raghavachari; b. August 7, 1942; m. Shrimati Chandini Kumar, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1996 to 3-10-1999; Union Minister of State in the Ministry of Finance, March 19, 1998 to May 22, 1998; Author of a few books in Tamil; Died. Obit. on 22-11-1999.



KUMARAN, SHRI K. P. K.: B.E. (Mechanical Engineering), M.B.A; D.M.K. (Tamil Nadu); s. of Shri K.P. Kandasamy; b. January 12, 1966; m. Shrimati Anita, 2 d.; Member, Rajya Sabha, 11-7-2006 to 24-7-2007.

Per. Add.: No. 3 (Old No. 10), Royal Enclave, Besant Avenue, Adyar, Chennai-600020 (Tamil Nadu).

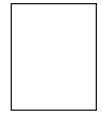


KUMARAN, SHRI P. K.: Communist Party (Andhra Pradesh); s. of Shri P. K. Gopalan; b. June 12, 1921; Bachelor; Member, Rajya Sabha, 3-4-1962 to 2-4-1968; Died. Obit. on 4-6-1991.



KUMARAN, SHRI S.: C.P.I. (Kerala); s. of Shri Kittachan; b. February 25, 1923; m. Shrimati Santambika Devi, 1 s. and 2 d.; Member, (i) Kerala Legislative Assembly, 1960-64 and (ii) Rajya Sabha, 3-4-1970 to 2-4-1976 and 3-4-1976 to 2-4-1982; Died. Obit. on 24-2-1992.

KUMARAPPA, DR. JAGADISAN MOHANDAS: B.A. (Ohio), M.A. (Harvard), S.T.B. (Boston), M.A., Ph.D., (Columbia); NOM.; s. of Shri S.D. Cornelius; b. April 16, 1886; m. Shrimati Ratnam Appasamy, 3 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954; Author of a few books; Died. Obit. on 18-11-1957.



KUMBHARE, SHRI N. H.: B.A., LL.B.; R.P.I. (Maharashtra); s. of Shri Haribhau Kumbhare; b. March 23, 1923; m. Shrimati Nalini, 2 d.; Member, Rajya Sabha, 3-4-1972 to 2-4-1978; General Secretary, R.P.I.; Died. Obit. on 15-10-1982.



KUNHAMBU, SHRI A. V.: Communist Party (Kerala); s. of Shri Raman Nair; b. April, 1907; m. Shrimati K. Devayani, 2 s. and 1 d.; Member, Rajya Sabha, 29-4-1957 to 2-4-1958; Died. Obit. on 11-6-1980.



KUNJACHEN, SHRI P. K.: C.P.I. (M) (Kerala); s. of Shri Kunjira; b. October 28, 1925; m. Shrimati V. K. Bhasura Devi, 1 s. and 1 d.; Member, (i) Kerala Legislative Assembly, 1954-69 and (ii) Rajya Sabha, 22-4-1973 to 21-4-1979 and 22-8-1988 to 14-6-1991; Died. Obit. on 11-7-1991.



KUNZRU, DR. HRIDAY NATH: LL.D. (Allahabad), D.Litt. (Aligarh), D.L. (B.H.U.) (*Honoris Causa*), B.A., B.Sc.; IND. (Uttar Pradesh); s. of Pandit Ajudhya Nath; b. October 1, 1887; Member, (i) Uttar Pradesh Legislative Council, 1921-23, (ii) Central Legislative Assembly, 1927-30 and (iii) Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 2-4-1962, Died. Obit. on 24-4-1978.





KUREEL, SHRI PIARE LALL *URF* PIARE LALL TALIB UNNAVI: M.A., LL.B.; Congress (I) (Uttar Pradesh); s. of Subedar Major, Hony. Capt. Manwa Ram (CISO); b. December 27, 1916; m. Shrimati Krishna Kumari, 1 s. and 3 d.; Member, (i) Central Legislative Assembly, 1942-46, (ii) Lok Sabha, 1952-57, (iii) Uttar Pradesh Legislative Council, 1967 and (iv) Rajya Sabha, 3-4-1960 to 2-4-1966, 3-4-1974 to 2-4-1980 and 5-7-1980 to 27-12-1984; Author of books in Urdu and English; Died. Obit. on 17-1-1985.



KUREEL, SHRI PRAMOD: B.Arch. (Bachelor of Architecture), M. Arch. (Master of Architecture); B.S.P. (Uttar Pradesh); s. of Shri D. D. Kureel; b. September 12, 1966; Unmarried; Member, Rajya Sabha, 9-7-2010 to 9-4-2012; Written over 300 articles on various socio-political issues in Hindi and English.

Per. Add.: C-5/ D-115 A, Janak Puri, New Delhi-110058.



KURIAN, DR. K. MATHEW: M.A., Ph.D.; C.P.I. (M) (Kerala); s. of Shri K.J. Kurian; b. May 30, 1931; m. Shrimati Molly Mathew, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-1970 to 2-4-1976; Author of books in Malayalam; Died. Obit. on 6-11-1987.

KURIEN, PROF. P. J.: M.Sc.; I.N.C. (Kerala); s. of Late Shri P.G. Joseph; b. March 31, 1941; m. Shrimati Susan, 2 d.; Member, (i) Lok Sabha, 1980, 1984, 1989-91, 1991, 1996 and 1998-99 and (ii) Rajva Sabha, 10-1-2005 to 1-7-2006, 2-7-2006 to 1-7-2012 and 2-7-2012 to 1-7-2018; Deputy Chairman, Rajya Sabha, 21 Aug. 2012 to 1 July 2018; Nominated to the Panel of Vice-Chairmen, Rajya Sabha, July 2005 (re-nominated on 21 July 2006, 22 April 2008, 1 Aug. 2011 and 19 April 2012); Union Minister of State, Industry with additional charge of Commerce, 1991-93; Union Minister of State, Industry (Department of Small Scale, Agro and Rural Industries) with additional charge of Commerce, 1992-93; Union Minister of State, Non-Conventional Energy Sources, 1995-96; Chairman, Select Committee to examine the Commercial Division of High Courts Bill, 2009, Dec. 2009-July 2010; Chairman, Committee of Privileges; Committee on MPLADS, 21 Aug. 2012-1 July 2018; Chairman Committee on Provision of Computer to Members of Rajya Sabha, Feb. 2017-1 July 2018; Chief Whip, Congress Parliamentary Party, 1990-91; Chief Whip, Congress Parliamentary Party, Rajya Sabha, April 2008-Aug. 2012.



Per. Add.: Pallathu House, P.O. Paduthodu Vennikulam, Distt. Pathanamthitta-689645 (Kerala).

KURRE, SHRI DAYALDAS: M.A.; Congress (Madhya Pradesh); s. of Shri Mittha Ram Kurre; b. September 15, 1923; m. Shrimati Preet Kumari, 2 s. and 4 d.; Member, Rajya Sabha, 3-4-1958 to 2-4-1964 and 3-4-1964 to 2-4-1970.

Per. Add.: Village Chhirhuti, Post Office Baigakpa, Tehsil Mungeli, District Bilaspur (Madhya Pradesh).



KURUP, SHRI G. SANKARA: Passed Pandits Examination (Cochin), Vidwan Examination of Madras University; NOM.; s. of Shri N. Sankara Warrier; b. June 3, 1901; m. Shrimati P. Subhadra Amma, 1 s. and 1 d.; Member, Rajya Sabha, 2-4-1968 to 2-4-1972; Recipient of, (i) Sahitya Akademi Award, 1963, (ii) Bharatiya Jnanpith Award, 1965, (iii) Soviet Land Nehru Award, 1967 and (iv) Padma Bhushan, 1968; Author of a number of books in Malayalam; Died. Obit, on 20-2-1978.





KUSHAWAHA, SHRI RAM NARESH: B.A. (Sahityaratna); Lok Dal (C) (Uttar Pradesh); s. of Shri Benimadhav Kushawaha; b. April 30, 1929; m. Shrimati Samaraji, 1 s. and 3 d.; Member, (i) Lok Sabha, 1977-79 and (ii) Rajya Sabha, 3-4-1982 to 2-4-1988; President, Lok Dal, Uttar Pradesh; General Secretary, S.S.P. and Socialist Party, Uttar Pradesh, 1967-72; Secretary, Lok Dal, Uttar Pradesh, 1980; Author of books in Hindi.; Died. Obit. on 5-12-2013.



KUSHNOOR, SHRI VEERSHETTY MOGLAPPA: Law Graduate; Congress (I) (Karnataka); s. of Shri Moglappa; b. April 1, 1927; m. Shrimati Rathnabai Kushnoor, 2 s. and 2 d.; Member, Karnataka Legislature; Minister, Government of Kanataka, 1978-80; Member, Rajya Sabha, 3-4-1982 to 2-4-1988.

Per. Add.: C.R.S. Road, Bidar (Karnataka).



KUSHWAHA, SHRI UPENDRA: B.Sc., M.A. (Political Science); J.D. (U) (Bihar); s. of Late Shri Muneshwar Singh; b. February 6, 1960; m. Shrimati Snehlata, 1 s. and 1 d.; Member, (i) Bihar Legislative Assembly, 2000-2005, (ii) Rajya Sabha, 8-7-2010 to 4-1-2013 and (iii) Lok Sabha, 2014-2019; Deputy Leader, Samata Party, Bihar Legislative Assembly, 2002-2004; Leader, Samata Party, Bihar Legislative Assembly/Leader of Opposition, Bihar Legislative Assembly, March 2004-Feb. 2005; Union Minister of State in the Ministry of Rural Development, Ministry of Panchayati Raj and Ministry of Drinking Water and Sanitation, 27 May 2014-9 Nov. 2014; Union Minister of State in the Ministry of Human Resource Development, 9 Nov. 2014 onwards.

Per. Add.: Vill. & Post Jawaz, P.S. and Block-Manhar Jandaha, Distt. Vaishali (Bihar).



KUTHIRAVATTOM, SHRI THOMAS: B.Com.; J.D. (S) (Kerala); s. of Shri Thomas Verghese; b. June 1, 1945; m. Shrimati Lizy Thomas, 2 s. and 2 d.; Member, Rajya Sabha, 22-4-1985 to 21-4-1991; General Secretary, Kerala Congress, 1976; Chairman, Kerala Congress, 1987. *Per. Add.*: Kuthiravattathu House, Kallissery, Post Office Chengannur (Kerala).

LACHHMAN SINGH, SHRI: B.A.; I.N.C. (Haryana); s. of Sardar Daulat Singh; b. January 10, 1922; m. Sardarni Mohinder Kaur; 2 s. and 3 d.; Member, Haryana Legislative Assembly, 1967, 1977 and 1982; Minister, Government of Haryana, 1967, 1977 and 1982; Chairman, (i) Public Accounts Committee, Haryana Legislative Assembly, 1977-78, and (ii) Committee of Privileges, Haryana Legislative Assembly, March 1980 to Jan. 1981; Deputy Chairman, Planning Board, Haryana, April 4, 1995 to Feb. 8, 1996; Member, Rajya Sabha, 10-4-1996 to 9-4-2002; Died. Obit. on 17-3-2006.



*LACHUNGPA, SHRI HISHEY: B.A.; S.D.F. (Sikkim); s. of Late Shri Tshering Dorjee Lachungpa; b. May 10, 1967; m. Dr. (Shrimati) Chongtick Lachungpa, 1 s. and 1 d.; Member, (i) Sikkim Legislative Assembly (three terms), 1994-99, 1999-2004 and 2004-2009 and (ii) Rajya Sabha, 24-2-2012 to 23-2-2018 and 24-2-2018 onwards; Minister, Department of Energy and Power, Government of Sikkim, 1994-99; Minister, Department of Power and Labour and Capacity Building, Government of Sikkim, 1999-2004; Minister, Department of Health Care, Human Services & Family Welfare and Social Justice and Empowerment & Welfare, Government of Sikkim, 2004-2009; Political Advisor to the Chief Minister (Cabinet Minister rank), Government of Sikkim, 2009-Feb. 2012; Vice-President, Sikkim Democratic Front; Has published religious prayer book in Nepali and English.



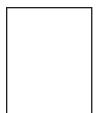
Per. Add.: Jigtsing House, Near District Administrative Centre, Upper Sichey, Gangtok-737101 (Sikkim).

LAD, SHRI ANIL H.: I.N.C. (Karnataka); s. of Late Shri Heeroji V. Lad; b. December 7, 1973; m. Shrimati Aarti Anil Lad; Member, (i) Karnataka Legislative Assembly, June 2004-Nov. 2007 and (ii) Rajya Sabha, 26-6-2008 to 20-5-2013.

Per. Add.: (i) Yoshowardhan, Ashok Colony, Kurumatti, Sandur, Distt. Bellary (Karnataka) and (ii) 12, 1st Cross, 1st Main Dollars Colony, N.T.I. Layout, Bengaluru-560094 (Karnataka).

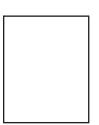


* Sitting Member 249



LAHANE, SHRI MOTIRAM UDAYBHANJI: Janata Party (Maharashtra); Member, Rajya Sabha, 14-12-1978 to 2-4-1980; [Other details not available].

Per. Add.: Alasi Plot, Akola (Maharashtra).



LAHOTI, SHRI PURANMAL S.: Congress (Hyderabad now Andhra Pradesh); s. of Shri Surajmal D. Lahoti; m. Shrimati Kastor Bai, 1 s.; Member, Rajya Sabha, 3-4-1952 to 11-2-1954; Died. Obit. on 15-2-1954.



LAKHAN SINGH, SHRI: M.A., LL.B.; B.J.P. (Uttar Pradesh); s. of Shri Shiv Lal; b. May 12, 1934; m. Shrimati Kanta, 2 s. and 3 d.; Member, Rajya Sabha, 3-4-1978 to 2-4-1984; Vice-President, BJP, Uttar Pradesh.

Per. Add.: Rampur Road, Haldwani, District Nainital (Uttar Pradesh).



LAKHANPAL, SHRIMATI CHANDRAVATI: M.A., B.T.; Congress (Uttar Pradesh); d. of Pandit Jai Narain Shukla; b. December 29, 1904; m. Prof. Satya Vrata, 1 s.; Member, Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 2-4-1962; Author of a few books; Died. Obit. on 31-3-1969.



LAKHAWAT, SHRI ONKAR SINGH: B.A., LL.B.; B.J.P. (Rajasthan); s. of Shri Ash Karanji; b. April 1, 1949; m. Shrimati Ratan Kanwar, 1 s. and 2 d.; Member, Rajya Sabha, 16-10-1997 to 2-4-2000; General Secretary, Rajasthan State B.J.P., 1994.

Per. Add.: Karani Kunj, Kutchery Road, Ajmer (Rajasthan).

LAKSHMAN SINGHJI BAHADUR, HIS HIGHNESS RAI-I-RAYAN MAHARAWAL SHRISIR: G.C.I.E., K.C.S.I. of Dungarpur; IND.(Rajasthan); s. of His Highness Rai-I-Rayan Maharawal Sir Vijay Singhji Bahadur K.C.I.E.; b. March 7, 1908; Married, 3 s. and 4 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1958.

Per. Add.: Udai Bilas, Dungarpur (Rajasthan).



LAKSHMANAN, SHRI G.: D.M.K. (Tamil Nadu); s. of Shri N. Govindaswamy; b. February 12, 1924; m. Shrimati Sulochana, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1974 to 8-1-1980; Vice-Chairman, Rajya Sabha, 1978-79; Died. Obit. on 19-2-2001.



LAKSHMANAN, DR. R.: M.B.B.S., D.Ortho.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri P. Ramamoorthy; b. November 29, 1971; m. Shrimati L. Mahalakshmi, 1 s. and 1 d.; Member, Rajya Sabha, 25-7-2013 to 24-7-2019.

Per. Add.: No. 37, Panampet Road, Villupuram-605602 (Tamil Nadu).



LAKSHMANNA, PROF. C.: M.A. (Sociology), D.P.A. (Public Administration), D.F.A. (Diplomacy and Foreign Affairs), Ph.D. (Sociology); T.D. (Andhra Pradesh); s. of Shri C. Papanna; b. February 18, 1935; m. Shrimati Mamata Lakshmanna, 2 s. and 1 d.; Member, Rajya Sabha, 10-4-1984 to 9-4-1990; Author of books in English and many articles on Sociology and Political Science; Died. Obit. on 19-12-2017.



LAKSHMI PRASAD, DR. Y.: M.A. (Hindi), Ph.D. (Hindi), Ph.D. (Telugu); T.D.P. (Andhra Pradesh); s. of Shri Ankineedu; b. November 24, 1953; m. Shrimati Sowjanya, 1 s. and 1 d.; Member, Rajya Sabha, 10-4-1996 to 9-4-2002; Recipient of Central Sahitya Academy Award, 1992 and other National Awards; Author of a number of books in Hindi and Telugu and also contributed more than 100 articles.



Per. Add.: Door No. 9-12-43, Maddilapalem, Visakhapatnam (Andhra Pradesh).



LAKSHMISAGAR, PROF. A.: M.A., B.L.; J.D. (Karnataka); s. of Late Shri Appaiah; aged about 65 years; Unmarried; Member, Karnataka Legislative Assembly, 1978-80 and (ii) Karnataka Legislative Council, 1996-98; Leader of Opposition, Karnataka Legislative Assembly, 1980-83; Minister holding the portfolios of Law and Parliamentary Affairs, Housing Urban Development, Revenue and Sericulture and Food and Civil Supplies, Government of Karnataka, 1983-89; Member, Rajya Sabha, 13-4-1998 to 9-4-2002; General Secretary, Janata Dal, 1977-80.

Per. Add.: No. 18, IInd Main Road, Acharya Tulsi Marg, Gandhi Nagar, Bengaluru-560009 (Karnataka).



LAL, PROF. MUKUT BEHARI: M.A., P.S.P. (Uttar Pradesh); s. of Shri Makhan Lal; b. May 24, 1901; Member, (i) Uttar Pradesh Legislative Council, 1952-54 and (ii) Rajya Sabha, 3-4-1960 to 2-4-1966; Chairman, P.S.P. Uttar Pradesh, 1957-58; Died. Obit. on 24-3-1981.



LALBUAIA, SHRI: Congress (Mizoram); s. of Shri Kaphnuna; b. 1919; m. Shrimati Rualthanchhing, 3 s. and 3 d.; Member, (i) Assam Legislative Assembly, 1952-57, 1962-67 and 1970-72 and (ii) Rajya Sabha, 17-7-1972 to 16-7-1978; Died. Obit. on 2-12-2003.



LALHMING LIANA, SHRI: B.A., M.N.F. (Mizoram); s. of Shri Chhunkhuma; b. November 11, 1955; m. Shrimati Vanlalnunpari, 3 s.; Member, Rajya Sabha, 19-7-2002 to 18-7-2008 and 19-7-2008 to 18-7-2014.

Per. Add.: C-68/1, Ramthar Veng, Aizawl-796007 (Mizoram).



LALL, SHRI KAILASH BIHARI: B.A., B.L.; Congress (Bihar); s. of Babu Awadh Bihari Lall; b. September 20, 1895; m. Shrimati Ramkishori Devi, 1 s. and 4 d.; Member, (i) Bihar and Orissa Legislative Council, 1927-30, (ii) Central Legislative Assembly, 1935-45 and (iii) Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 19-3-1960; Author of 'Hindu Nation'; Died. Obit. on 6-4-1960.

LALSAWIA, SHRI: Intermediate Arts; IND. (Mizoram); s. of Rev Hoadala; b. November 3, 1919; m. Shrimati Rathuami, 1 s. and 5 d.; Member, Rajya Sabha, 17-7-1978 to 16-7-1984; Died. Obit. on 27-7-1999.



LALU PRASAD, SHRI: B.A. (Hons.), LL.B.; R.J.D. (Bihar); s. of Late Shri Kundan Rai; b. June 11, 1948; m. Shrimati Rabri Devi, 2 s. and 7 d.; Member, (i) Bihar Legislative Assembly, 1980-89, 1995-98 and 2000 to March 2002 and (ii) Bihar Legislative Council, 1990-95; Leader of Opposition, Bihar Legislative Assembly, Jan. to Nov. 1989; Chairman, Library Committee, Bihar Legislative Assembly, Jan. to Nov. 1989; Chief Minister, Bihar, March 1990-July 1997; Member, (i) Lok Sabha, March 1977 to Aug. 1979, Dec. 1989 to March 1991, March 1998 to April 1999, 2004-2009 and 2009-2013 and (ii) Rajya Sabha, 10-4-2002 to 13-5-2004; Union Cabinet Minister, Railways, 23 May 2004-22 May 2009; National President, Janata Dal, Jan. 1996-July 1997; National President, R.J.D. since July 1997; Leader, R.J.D., Rajya Sabha, April 2002-2004.



Per. Add.: (i) Vill. Samanpura, Bihar Veterinary College, District Patna-800014 (Bihar) and (ii) 5, Deshratna Marg, Patna (Bihar).

LAMA, SHRI DAWA: Matric; C.P.I. (M) (West Bengal); s. of Shri Sabut Lama; b. August 18, 1929; m. Shrimati Sundari Lama, 4 s. and 5 d.; Member, West Bengal Legislative Assembly, Minister of State, Government of West Bengal; Member, Rajya Sabha, 3-4-1996 to 2-4-2002.

Per. Add.: Chongtong Tea Garden Lower Chong Tong, Darjeeling (West Bengal).



LATH, SHRI SURENDRA: B.Com.; B.J.P. (Odisha); s. of Shri Prabhudayal Lath; b. November 30, 1949; m. Shrimati Sushila Devi Lath, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-2002 to 2-4-2008. *Per. Add.*: Lath Niwas, At/P.O. Khetrajpur, District Sambalpur-768003 (Odisha).





LATHER, SHRI MOHINDER SINGH: B.Sc., LL.B.; J.D.(S) (Haryana); s. of Shri Lal Singh Lather; b. December 15, 1932; m. Shrimati Chander Lather, 2 s. and 1 d.; Member, (i) Lok Sabha, 1978-79 and (ii) Rajya Sabha, 3-4-1988 to 2-4-1994; Chairman, Haryana State Agricultural Marketing Board, 1987-88.

Per. Add.: House No. 573, Randhir Lane, Karnal (Haryana).



LAVJI LAKHAMSHI, SHRI: B.A., LL.B.; Congress (Gujarat); s. of Shri Lakhamshi Devkaran Thacker; b. October 10, 1910; m. Shrimati Manek, 2 s. and 2 d.; Member, Rajya Sabha, 24-9-1952 to 2-4-1954 and 3-4-1954 to 2-4-1960; Died. Obit. on 31-7-1972.



*LAWAY, SHRI NAZIR AHMED: B.A.; J&K P.D.P. (Jammu and Kashmir); s. of Shri Gh. Mohd. Laway; b. November 5, 1963; m. Shrimati Parveena Laway, 2 s. and 1 d.; Member, Rajya Sabha, 16-2-2015 onwards.

Per. Add.: Hanad Chawalgam, Near Punjab National Bank, Tehsil and District Kulgam-192231 (Jammu and Kashmir).



LAXMI NARAIN, SHRI: Matric; Congress (I) (N.C.T. of Delhi); s. of Shri Hari Singh; b. September 16, 1927; m. Shrimati Kasturi Devi, 3 s. and 5 d.; Member, Rajya Sabha, 21-11-1983 to 20-11-1989; Died. Obit. on 26-7-1993.



LEDGER, SHRI DAVID: B.A. (Hons.), LL.B.; I.N.C. (Assam); s. of Shri Dennis Ledger; b. January 10, 1951; m. Shrimati Mary Ratna Ledger, 1 s.; Member, Rajya Sabha, 15-6-1989 to 14-6-1995.

Per. Add.: Post Office Barpeta Road, District Barpeta (Assam).

LENKA, SHRI KAHNU CHARAN: M.A. (Political Science), LL.B.; Congress (I) (Orissa); s. of Shri Laxman Lenka; b. March 2, 1939; m. Shrimati Bijaya Lakshmi Lenka, 2 s. and 2 d.; Member, Orissa Legislative Assembly, 1971-73, 1974-77 and 1980; Minister, Government of Orissa, 1974-76, 1976-77 and 1980-81; Member, Rajya Sabha, 3-4-1988 to 2-4-1994; Union Minister of State for Agriculture 1991-94; General Secretary, Orissa P.C.C., 1971-74 and 1977-80; President, Orissa P.C.C. (I), 1988.



Per. Add.: 240/1110, Aerodrome Area, Unit-I, Bhubaneswar (Odisha).

LEPCHA, SHRI O.T.: Undergraduate; S.D.F. (Sikkim); s. of Late Shri Pintso Lepcha; b. July 11, 1969; m. Shrimati Jumden Lepcha, 2 s. and 1 d.; Member, (i) Sikkim Legislative Assembly, 1999-2004 and (ii) Rajya Sabha, 24-2-2006 to 23-2-2012; Minister for Social Justice and Empowerment, Women and Child Development, Government of Sikkim, 1999-2004; Political Secretary to the Chief Minister, Sikkim (with Cabinet Rank), 2004-2006; Author of few books in Lepcha dialect.



Per. Add.: Rinchenpong Bungalow, West Sikkim, Distt. Geyzing-737114 (Sikkim).

LEPCHA, SHRI SANGDOPAL: Studied upto Class IX; C.P.I. (M) (West Bengal); s. of Shri Pasang Lepcha; b. May 6, 1936; m. Shrimati Jaisari Tamang, 2 s. and 5 d.; Member, Rajya Sabha, 11-3-1980 to 2-4-1984.

Per. Add.: Singtom Tea Estate, Post Office North Point, District Darjeeling (West Bengal).



LEUVA, SHRI PREMJI THOBHANBHAI: LL.B.; Congress (Bombay now Maharashtra); s. of Shri Thobhanbhai Mitha Leuva; b. August 1, 1918; m. Shrimati Bangaben Premji Leuva, 1 d; Member, Rajya Sabha, 7-8-1952 to 2-4-1954 and 3-4-1954 to 2-4-1960; Died. Obit. on 3-6-1991.





LIBRA, SHRI SUKHDEV SINGH: Matric; S.A.D. (Punjab); s. of Sardar Kartar Singh; b. November 7, 1932; m. Shrimati Surjit Kaur, 3 s. and 3 d.; Member, (i) Punjab Legislative Assembly, 1985-88, (ii) Rajya Sabha, 5-7-1998 to 13-5-2004 and (iii) Lok Sabha, 2004-2009 and 2009-2014; Died. Obit. on 18-11-2019.



LILA DEVI, SHRIMATI: Bhushan (Hindi), Matric; Congress (Himachal Pradesh); d. of Shri Jawahar Lal; b. March 21, 1919; m. Shri Sohan Lal, 3 s. and 2 d.; Member, Rajya Sabha, 3-12-1956 to 2-4-1962.

Per. Add.: Ganpati Road, Mandi (Himachal Pradesh).

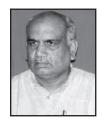


LIMAYE, SHRI SHRIPAD KRISHNA: B.A.; Lal Nishan Organisation (Maharashtra); s. of Shri Krishna Govind Limaye; b. December 8, 1909; Member, Rajya Sabha, 3-4-1960 to 2-4-1966.

Per. Add.: 11/A, Haji Musa, Patrawalea Terrace, Club Back Road, Byculla Bombay (Maharashtra).



LINGAM, SHRI N. M.: B.A.; Congress (Madras, now Tamil Nadu); s. of Shri N. K. Madha Gowder; b. February 28, 1912; m. Shrimati Chinnammal, 3 s. and 3 d.; Member (i) Lok Sabha, 1952-57 and (ii) Rajya Sabha, 3-4-1958 to 2-4-1964; Died. Obit. on 12-12-1972.



LODHA, DR. CHHATTRAPAL SINGH: B.A.M.S; B.J.P (Odisha); s. of Late Shri Bhagwant Singh; b. January 1, 1946; m. Shrimati Urmila Devi, 4s. and 1d.; Member, (i) Uttar Pradesh Legislative Assembly, 1980-85, (ii) Lok Sabha, 1991-96, 1996-97, 1998-99 and 1999-Feb. 2004 and (iii) Rajya Sabha, 2-7-2004 to 23-12-2005**.

Per. Add.: Near Income Tax Office, Bulandshahr-203001 (Uttar Pradesh).

LOHANI, SHRI I.T.: Congress (Gujarat); s. of Lt. Col. His Highness Nawab Sir Taley Mohammed Khan of Palanpur; b. June 8, 1917; m. Her Highness Maqbul Jehan Begum of Palanpur, 2 s. and 1 d.; Member, Rajya Sabha, 13-8-1960 to 2-4-1964. Died. Obit. on 21-2-2011.



LOKESH CHANDRA, DR.: M.A., D.Litt.; NOM., Congress (I); s. of Dr. Reghuvira; b. April 11, 1927; m. Dr. (Shrimati) Sharda Rani, 2 s.; Member, Rajya Sabha, 3-4-1974 to 2-4-1980 and 3-4-1980 to 2-4-1986; Author of a number of books.

Per. Add.: J-22, Hauz Khas Enclave, New Delhi.



*LOKHANDWALA, SHRI JUGALSINH MATHURJI: B.B.A.; B.J.P. (Gujarat); s. of Shri Mathurji; b. January 15, 1970; m. Shrimati Shaila, 1 s. and 1 d.; Member, Rajya Sabha, 6-7-2019 onwards.

Per. Add.: 3, Mangal Murti, Ankur Society, B/14, Pashabhai Petrol Pump, Mahesana Highway-384002 (Gujarat).



LOTHA, SHRI KHYOMO: B.A.; Congress (I) (Nagaland); s. of Shri Romomo Lotha; b. May 2, 1940; m. Shrimati Khrieno Lotha, 3 s. and 2 d.; Member, Rajya Sabha, 3-4-1974 to 2-4-1980 and 8-6-1989 to 2-4-1992; General Secretary, Nagaland Nationalist Organisation, 1967-69; President, United Democratic Front 1975-76; Vice-President/ President, Nagaland PCC (I) 1980-89.

Per. Add.: Cottage 'Maranatha', Nagabazar, Kohima (Nagaland).



MADANI, SHRI MAHMOOD A.: Fazil (Graduate); R.L.D. (Uttar Pradesh); s. of Late Maulana Asad Madani; b. March 3, 1964; m. Shrimati Uzma Madani, 1 s. and 3 d.; Member, Rajya Sabha, 3-4-2006 to 2-4-2012.

Per. Add.: Barziaul Haq, Khand-I, Deoband, Distt. Saharanpur-247554 (Uttar Pradesh).



* Sitting Member 257



MADDANNA, SHRI M.: Studied upto B.A.; Congress (I) (Karnataka); s. of Shri Mali Chikkapapanna; b. June 5, 1937; m. Shrimati Kenchamma, 1 d.; Member, Rajya Sabha, 3-4-1980 to 2-4-1986.

Per. Add.: (i) 5, III Cross, Annayappa Block, Kumara Park West, Bengaluru (Karnataka) and (ii) 380, 6th Cross, II Block-AMU, II stage, Bengaluru-94 (Karnataka).



MADHAVAN, SHRI K. K.: B.A., LL.B.; Congress (U) (Kerala); s. of Shri Kunhan; b. July 23, 1917; m. Shrimati Devi, 1 s. and 1 d.; Member, (i) Kerala Legislative Assembly, 1965 and (ii) Rajya Sabha, 3-4-1976 to 2-4-1982; Died. Obit. on 21-10-1999.



MADHAVAN, SHRI S.: B.Com., B.L.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri Selliah Pillai; b. October 3, 1933; m. Shrimati Dhanalakshmi, 1 s. and 2 d.; Member, Tamil Nadu Legislative Assembly, 1962-76 and 1984-87; Minister, Government of Tamil Nadu, 1967-76; Member, Rajya Sabha, 3-4-1990 to 2-4-1996; Died. Obit. on 10-8-2018.



MADHU, SHRI PENUMALLI: Under Graduate; C.P.I. (M) (Andhra Pradesh); s. of Shri P. D. Rami Reddy; b. June 7, 1948; m. Shrimati V. Sumathi, 1 d.; Member, Rajya Sabha, 22-6-2004 to 21-6-2010.

Per. Add.: 89, L.I.C. Colony, Indira Park, Hyderabad-500036 (Telangana).



MADNI, SHRI MAULANA ASAD: Fazil (equivalent to M.A. in Islamic Theology); Congress (I) (Uttar Pradesh); s. of Maulana Hussain Ahmad Madni; b. 1928; m. Shrimati Barirah Bano, 4 s. and 2 d.; Vice-President, U.P.C.C.; Member, Rajya Sabha, 3-4-1968 to 2-4-1974, 5-7-1980 to 4-7-1986 and 3-4-1988 to 2-4-1994; Died. Obit. on 16-2-2006.

MAHABIR PRASAD, DR.: M.A., Ph.D.; Janata Party (Bihar); s. of Shri Sahdev Yadav; b. 1939; m. Shrimati Chandra Kala Devi, 2 s. and 2 d.; Member, Bihar Legislative Assembly, 1967, 1969 and 1977; Minister, Government of Bihar, 1968-71 and 1977-79; Member, Rajya Sabha, 3-4-1982 to 19-1-1985. Died. Obit. on 4-5-2012.



MAHAJAN, SHRI PRAMOD: B.Sc. (Physics), M.A. (Pol. Science), B.A. (Journalism); B.J.P. (Maharashtra); s. of Shri Venkatesh Devidas Mahajan; b. October 30, 1949; m. Shrimati Rekha Pramod Mahajan, 1 s. and 1 d.; Member, (i) Lok Sabha, 1996-97 and (ii) Rajya Sabha, 5-7-1986 to 4-7-1992, 5-7-1992 to 9-5-1996, 5-7-1998 to 4-7-2004 and 5-7-2004 to 3-5-2006; Minister of Defence, 1996; Political Advisor to Prime Minister, April 1998; Minister of Information and Broadcasting with additional charge of Food Processing Industries, Dec. 1998-Oct. 1999; Minister of Parliamentary Affairs and Water Resources (relinquished the charge of Ministry of Water Resources in Nov. 1999), 13 Oct. 1999-29 Jan. 2003; Minister of Information Technology, 22 Nov. 1999-29 Jan. 2003; Minister of Communications, 1 Sept. 2001-29 Jan. 2003; Chairman, Committee on Transport and Tourism, 1994-96; General Secretary, State unit of B.J.P., Maharashtra, 1978-85; All India Secretary, B.J.P., 1983-85; All India General Secretary, B.J.P., 1986-87 and 1992-98; General Secretary, B.J.P., 2003-2006. Died. Obit. on 10-5-2006.



MAHAJAN, SHRIMATI SUMITRA: Middle; I.N.L.D. (Haryana); d. of Shri Mool Chand Taneja; b. August 8, 1940; m. Late Shri Om Prakash Mahajan, 2 s. and 3 d.; Member, Rajya Sabha, 10-4-2002 to 19-1-2007. Died. Obit. on 23-2-2007.



MAHANTA, DR. (SHRIMATI) JOYASREE GOSWAMI: M.Sc. (Zoology), Ph.D.; A.G.P. (Assam); d. of late Shri Ramesh Chandra Goswami; b. January 1, 1960; m. Shri Prafulla Kumar Mahanta, 2 s. and 1 d.; Member, Rajya Sabha, 24-8-1999 to 14-6-2001; Author of a few books.



Per. Add.: (i) 63, Old M.L.A. Hostel Complex, Dispur, Guwahati-781006 (Assam) and (ii) Village Uluoni, P.O. Bengena Ati, Kaliabor, Nagaon (Assam).



MAHANTI, SHRI BHAIRAB CHANDRA: B.A.; Congress (I) (Orissa); s. of Shri Kulamani Mahanti; b. July 13, 1913; m. Shrimati Gitanjali Mahanti, 3 s.; Member, Orissa Legislative Assembly, 1946-57 and 1971-72; Minister, Government of Orissa, 1952-56; Member, Rajya Sabha, 3-4-1974 to 2-4-1980; Died. Obit. on 25-7-1980.



MAHANTI, SHRI BINOY KUMAR: B.A.; Congress (Orissa); s. of Shri Balunkeshwar Mahanti; b. January 20, 1933; Bachelor; Member, Rajya Sabha, 3-4-1964 to 2-4-1970 and 3-4-1970 to 2-4-1976; General Secretary/President, I.N.T.U.C., Orissa; General Secretary, A.I.C.C.; Died. Obit. on 18-11-1985.



MAHAPATRA, SHRI BHAGIRATHI: M.A., B.L.; Congress (Orissa); s. of Shri Durga Charan Mahapatra; b. May 24, 1892; m. Shrimati Sarla Devi, 1 s.; Member, (i) Central Legislative Assembly, 1945-47 and (ii) Rajya Sabha, 3-4-1956 to 2-4-1962; Died. Obit. on 4-8-1975.



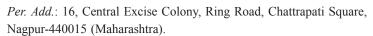
MAHAPATRO, SHRI LAKSHMANA: B.A., LL.B.; C.P.I. (Orissa); s. of Shri Borojo Mahapatro, b. June 7, 1923; m. Shrimati Ratnamani Mahapatro, 1 s. and 1 d.; Member, (i) Orissa Legislative Assembly, 1961-73 and (ii) Rajya Sabha, 3-4-1974 to 2-4-1980; Died. Obit. on 22-8-1983.



MAHARAJ, DR. SWAMI SAKSHIJI: Vedant Visharad (Inter), Shastri (B.A.), Acharya (M.A.), Vidya Varidhi (Ph.D.); S.P. (Uttar Pradesh); s. of Late Shri Swami Atmanandji Maharaj Premi; b. January 12, 1956; Unmarried; Member, (i) Lok Sabha, 1991-96, 1996-97, 1998-99, May 2014-2019 and 2019 onwards (ii) Rajya Sabha, 3-4-2000 to 21-3-2006**; Author of a few spiritual books.

Per. Add.: (i) Govind Hari Ashram, Sant Colony, Vrindavan, Mathura (Uttar Pradesh), (ii) Veerangana Avantibai Mahila Mahavidyalaya, Sikohabad Road, Etah, District Etah (Uttar Pradesh) and (iii) Sri Swami Atmanand Ashram, Sakshi Estate, Sakshi Nagar, Shikohabad Road, Etah (Uttar Pradesh).

*MAHATME, DR. VIKAS: M.B.B.S., M.S. (Ophthalmology); B.J.P. (Maharashtra); s. of Late Shri Haribhau Mahatme; b. December 11, 1957; m. Dr. Sunita Mahatme, 1 s.; Member, Rajya Sabha, 5-7-2016 onwards; Wrote several research publications on ophthalmology and newspaper columns on life skills, behaviour and positive thoughts; Awarded, Padma Shri.





MAHAVIR, DR. BHAI: M.A., Ph.D. (Economics); B.J.P. (Madhya Pradesh); s. of Shri Bhai Parmanand; b. October 30, 1922; m. Shrimati Krishna Kumari, 2 d.; Member, Rajya Sabha, 16-4-1968 to 15-4-1974 and 10-4-1978 to 9-4-1984; Chairman, Committee on Subordinate Legislation, Rajya Sabha, 1982-84; General Secretary, All India Jana Sangh, 1951; President, Bhartiya Jana Sangh, Delhi, 1968-69; Vice-President, All India Bhartiya Jana Sangh; Author of a number of books on Economics; Died. Obit. on 5-12-2016.



MAHENDRA MOHAN, SHRI: B.Com.; S.P. (Uttar Pradesh); s. of Late Shri Puran Chandra Gupta; b. November 10, 1940; m. Shrimati Pramila Gupta, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-2006 to 2-4-2012; President, (i) Indian Languages Newspaper Association, Mumbai, 1987-88 and (ii) Indian Newspaper Society, New Delhi, 1989-90; Honoured by various social and professional organizations for outstanding services to newspapers industry and social sector.



Per. Add.: 'Puran Niwas', 7/51, Tilak Nagar, Kanpur-208002 (Uttar Pradesh).

* Sitting Member 261



*MAHENDRA PRASAD, DR.: Graduation with honours in Economics; J.D. (U) (Bihar); s. of Late Shri Baliram Sharma; b. January 8, 1940; Member, (i) Lok Sabha, 1980-84 and (ii) Rajya Sabha, 31-1-1985 to 6-7-1986, 7-7-1986 to 6-7-1992, 27-8-1993 to 24-11-1994, 3-4-2000 to 2-4-2006, 3-4-2006 to 2-4-2012, 3-4-2012 to 2-4-2018 and 3-4-2018 onwards; Nominated. to the Panel of Vice-Chairmen, Rajya Sabha, Aug. 2010 (re-Nominated. on 1 Aug. 2011, 19 April 2012, 17 July 2012, 9 Nov. 2012 and 25 July 2013); Accorded, 'Certificate of National Record' by the publishers of Limca Book of Records as the most travelled person having visited 209 countries (191 UN Member countries and 18 other territories) including Antarctica and Arctic.

Per. Add.: Village Govindpur, P.O. Modanganj, P.S. Ghoshi, District Jehanabad-804432 (Bihar).



MAHESH SARAN, SHRI: B.A., LL.B.; Congress (Bihar); s. of Munshi Iswar Saran; b. 1896; m. Shrimati Nand Kumari Devi, 1 d.; Member, Rajya Sabha, 3-4-1954 to 2-4-1960 and 3-4-1960 to 29-11-1965; Died. Obit. on 29-11-1965.



MAHESHWAR SINGH, SHRI: B.Sc.; B.J.P. (Himachal Pradesh); s. of Shri Raja Mohinder Singh; b. February 2, 1949; m. Shrimati Mera Kumari, 2 s.; Member, Himachal Pradesh Legislative Assembly, 1977-82 and 1982-85; Chief Parliamentary Secretary, Himachal Pradesh, 1978-79; Member, (i) Lok Sabha, 1989-91 and 1998-99 and (ii) Rajya Sabha, 3-4-1992 to 2-4-1998; President, Himachal Pradesh B.J.P., 1990-93.

Per. Add.: Rupi Palace, Kullu (Himachal Pradesh).



MAHESHWARI, SHRI P. K.: M.A. (Public Administration), B.Com.; I.N.C. (Madhya Pradesh); s. of Late Shri Ramgopalji Maheshwari; b. August 31, 1942; m. Shrimati Brij Maheshwari, 3 s.; Member, Rajya Sabha, 3-4-2000 to 2-4-2006; Died. Obit. on 11-12-2018.

MAHESHWARI, SHRIMATI SARLA: M.A.; C.P.I. (M) (West Bengal); d. of Shri Harish Bhadani; b. July 21, 1954; m. Shri Arun Maheshwari, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1990 to 2-4-1996 and 19-8-1999 to 18-8-2005; Author of a number of books and booklets.

Per. Add.: CF-204, Salt Lake, Kolkata-700064 (West Bengal).

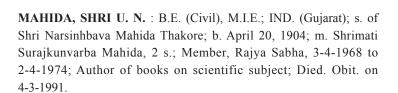
MAHESWARAPPA, SHRI K. G.: B.A., LL.B.; J.D. (Karnataka); s. of Shri Mahadevappa; b. April 24, 1928; m. Shrimati Suvarna, 1 d.; Member, (i) Karnataka Legislative Assembly, 1983-85 and (ii) Rajya Sabha, 3-4-1986 to 2-4-1992.

Per. Add.: 135, V Block, Rajaji Nagar, Bangalore (Karnataka).





MAHIDA, SHRI HARISINH BHAGUBAVA: B.A., LL.B.; Congress (I) (Gujarat); s. of Shri Bhagubava Mahida; b. May 19, 1919; m. Shrimati Sitaben Mahida, 2 s. and 1 d.; Member, (i) Bombay Legislative Assembly 1952-60 and (ii) Gujarat Legislative Assembly, 1960-62 and 1972-74; Minister, Government of Gujarat; Member, Rajya Sabha, 14-8-1975 to 13-8-1981 and 14-8-1981 to 15-3-1985; Died. Obit. on 27-11-1995.





MAHISHI, DR. (SHRIMATI) SAROJINI: M.A., LL.B., Ph.D., D.Litt.; Janata Party (Karnataka); d. of Shri Bindurao Mahishi; b. March 3, 1927; Unmarried; Member, Lok Sabha, 1962-67, 1967-70 and 1971-77; Parliamentary Secretary to the Prime Minister, Deputy Minister/Minister of State holding portfolios of Tourism and Civil Aviation and Law, Justice and Company Affairs, 1967-76; Member on the Panel of Chairmen, Lok Sabha, for three years; Member, Rajya Sabha, 8-9-1983 to 9-4-1984 and 10-4-1984 to 9-4-1990; Vice-Chairman, Rajya Sabha, 1984-85; Author of a number of books in

Kannada, Hindi and English; Died. Obit. on 23-2-2015.





MAHRA, SHRI MAHENDRA SINGH: B.A.; I.N.C. (Uttarakhand); s. of Late Shri Bishan Singh Mahra; b. June 12, 1939; m. Shrimati Vaijayanti Mahra, 1 s. and 2 d.; Member, (i) Uttar Pradesh Legislative Assembly, Dec. 1989-March 1991 and Nov. 1993-Sept. 1995, (ii) Uttarakhand Legislative Assembly, 2002-2007 and 2007-2012 and (iii) Rajya Sabha, 3-4-2012 to 2-4-2018; Minister, Government of Uttarakhand, 2002-2007; General-Secretary, Uttarakhand Pradesh Congress Committee, 2000-2009.

Per. Add.: (i) Siltham Pithoragarh-262501 (Uttarakhand) and (ii) House No. 10, Risheshwar Ward, Lohaghat, Distt. Champawat-262524 (Uttarakhand).



MAHTHA, SHRI SRI NARAYAN: Congress (Bihar); s. of Shri Vishwanath Mahtha; b. June 11, 1901; Member, (i) Bihar Legislative Council, 1930-36, (ii) Council of State, 1937-47, (iii) Constituent Assembly, (iv) Provisional Parliament and (v) Rajya Sabha, 3-4-1952 to 6-10-1956; Died. Obit. on 19-11-1956.



MAHTO, SHRI BANDHU: M.A. (English), B.L., Diploma in Education; Congress (I) (Bihar); s. of Shri Chaudhary Mahto; b. November 10, 1934; m. Shrimati Shila Devi, 2 s. and 1 d.; Member, Bihar Legislative Assembly, 1972-77 and 1977-80; Minister of State, Government of Bihar, 1972-73; Member, Rajya Sabha, 10-4-1984 to 9-4-1990; General Secretary, Bihar P.C.C., 1982-83; Died. Obit. on 23-2-2016.



MAITI, KUMARI ABHA: B.A., LL.B.; Congress (West Bengal); d. of Shri Nikunja Behari Maiti; b. May 23, 1925; Unmarried; Member, (i) West Bengal Legislative Assembly, 1952-57 and (ii) Rajya Sabha, 3-4-1960 to 4-3-1962; Secretary, West Bengal Pradesh Congress, 1954-59; General Secretary, A.I.C.C., 1960; Died. Obit. on 25-7-1994.



MAITI, SHRI NIKUNJA BEHARI: M.A. (Cal.); Congress (West Bengal); s. of Shri Biswanath Maiti; b. 1892; m. Shrimati Ahalya, Member, Bengal and West Bengal Legislative Assemblies, 1937-52; Minister, Government of West Bengal, 1947-52; Member, (i) Lok Sabha, 1957-62 and (ii) Rajya Sabha, 25-4-1962 to 2-4-1966; Died. Obit. on 23-5-1970.

MAITREYAN, DR. V.: M.B.B.S., M.D. (General Medicine), D.M. (Medical Oncology); A.I.A.D.M.K. (Tamil Nadu); s. of Late Shri K.R. Vasudevan (freedom fighter); b. September 21, 1955; Unmarried; Member, Rajya Sabha, 15-1-2002 to 29-6-2004, 25-7-2007 to 24-7-2013 and 25-7-2013 to 24-7-2019; Chairman, Committee on Science and Technology, Environment and Forests, Aug. 2007-May 2009; Deputy Leader, A.I.A.D.M.K., Rajya Sabha, Feb. 2002-June 2004; Was associated with the B.J.P. in different capacities; Joined the A.I.A.D.M.K. under the leadership of Madam J. Jayalalithaa in July 1999; Contributed several articles in Indian and foreign medical journals on different types of cancer.



Per. Add.: 'Malini', No. 31/1, First Avenue, Besant Nagar, Chennai-600090 (Tamil Nadu).

MAJHI, SHRI BHAGABAN: Matric; J.D. (Orissa); s. of Late Shri Nilambar Majhi; b. March 18, 1950; m. Shrimati Subarna Prasad Majhi, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1994 to 2-4-2000.

Per. Add.: At-Taliamba, Post Office-Jhorigam, District-Nowrangpur (Odisha).



MAJHI, SHRI BHAGIRATHI: B.A.; B.J.P. (Orissa); s. of Late Shri Hada Majhi; b. February 1, 1954; m. Shrimati Sumitra Majhi, 2 s. and 1 d.; Member, Rajya Sabha, 24-3-2006 to 1-7-2010.

Per. Add.: At-Bijayram Chandrapur, Ward No. 22, P.O. Baripada, Distt. Mayurbhanj-757001 (Odisha).



MAJHI, SHRI C.P.: B.Sc.; Congress (Orissa); s. of Shri Laxman Majhi; b. November 19, 1929; m. Shrimati Damayanti, 5 d.; Member, Rajya Sabha, 3-4-1972 to 2-4-1978; Union Deputy Minister holding portfolios of Petroleum and Chemicals and Fertilizers, 1974-76; Died. Obit, on 13-2-2019.





MAJHI, SHRI DHANESHWAR: B.A., B.Ed.; Janata Party (Orissa); s. of Shri Amar Majhi; b. July 5, 1941; m. Shrimati Tilottama Majhi; Member, (i) Orissa Legislative Assembly, 1971-73 and 1974-77 and (ii) Rajya Sabha, 3-4-1978 to 2-4-1984.

Per. Add.: Village Babejor, Post Office Tundla, District Kalahandi (Odisha).



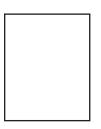
MAJHI, SHRI PRITHIBI: B.A.; Congress (I) (Assam); s. of Shri Birsing Majhi; b. January 24, 1951; m. Shrimati Anita Majhi, 2 s. and 1 d.; Member, Rajya Sabha, 10-4-1984 to 9-4-1990.

Per. Add.: Lekai Village, Post Office Sessa, Dibrugarh (Assam).



MAJITHA, SHRI RAJ MOHINDER SINGH: B.A.; S.A.D. (Punjab); s. of S. Iqbal Singh; b. October 7, 1939; m. Shrimati Gurpreet Kaur, 2 s. and 1 d.; Sarpanch, Village Hardo Putli, Distt. Amritsar (for 20 years), 1963-83; Member, (i) Rajya Sabha, 5-7-1998 to 1-3-2001 and 5-7-2004 to 4-7-2010 and (ii) Punjab Vidhan Sabha, 2001-2002.

Per. Add.: 19-D, Ranjit Avenue, Amritsar (Punjab).



MAJJI, SHRI TULASI DAS: I.N.C. (Andhra Pradesh); s. of Shri Raman Naidu; Member, Rajya Sabha, 3-4-1994 to 21-9-1994; [*Other details not available*]; Died. Obit. on 21-12-1994.



MAJUMDAR, SHRI CHITTABRATA: B.Sc. A.B.T.I. (Textile Technology); C.P.I. (M) (West Bengal); s. of Late Shri Kshitish Chandra Majumdar; b. August 14, 1935; m. Shrimati Sabitri Majumdar, 1 d.; Member, (i) West Bengal Legislative Assembly, 1977-82 and (ii) Rajya Sabha, 30-6-2004 to 18-8-2005 and 19-8-2005 to 20-2-2007; Minister-in-charge, Department of Cottage and Small Scale Industries, Government of West Bengal, 1977-82; Wrote various articles on political, economic and organizational issues; Died. Obit. on 23-2-2007.

MAJUMDAR, SHRI SUDHIR RANJAN: M.A., B.Ed.; I.N.C. (Tripura); s. of late Shri Ananda Chandra Majumdar; b. May 18, 1939; m. Shrimati Milan Prava Majumdar; Member, Tripura Legislative Assembly for two terms; Leader of Opposition, Tripura Legislative Assembly; Chief Minister, Tripura, February, 1988 to February, 1992; Member, Rajya Sabha, 3-4-1992 to 2-4-1998; General Secretary, Tripura Pradesh Congress, 1978-87; President, Tripura Pradesh Congress, 1987-90 and 1994-96. Died. Obit. on 17-2-2009.



MAJUMDAR, SHRI SURESH CHANDRA: Congress (West Bengal); b. December, 1888; Member, Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 12-8-1954; Died. Obit. on 23-8-1954.



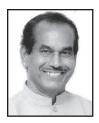
MAJUMDAR, SHRI TARA CHARAN: B.A., LL.B.; IND. (Assam); s. of late Shri Rupnath Majumdar; b. March 2, 1920; m. Shrimati Abha Majumdar, 4 s. and 2 d.; Member, Rajya Sabha, 3-4-1992 to 2-4-1998; Died. Obit. on 23-11-2005.



MAKWANA, SHRI YOGENDRA: B.A., LL.B.; Congress (I) (Gujarat); s. of Shri Mavjibhai Makwana; b. October 23, 1933; m. Shrimati Shantaben Makwana, 1 s. and 3 d.; Member, Rajya Sabha, 5-3-1973 to 2-4-1976, 3-4-1976 to 2-4-1982 and 3-4-1982 to 2-4-1988; Union Minister of State holding portfolios of Home Affairs, Communications and Agriculture, 1980-88; General Secretary, Gujarat P.C.C. (I), 1975-80.



Per. Add.: 'Dwarkesh', 12, Hemantkunj Society, Paladi, Ahmedabad (Gujarat).



MALAISAMY, DR. K.: B.A., B.L., M.B.A., M.A., Ph.D.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri K. Karuppiah Thevar; b. June 1, 1937; m. Shrimati Rajeswari Malaisamy, 1 d.; Member, (i) Lok Sabha, 1999-Feb. 2004 and (ii) Rajya Sabha, 30-6-2004 to 29-6-2010; Whip, A.I.A.D.M.K. Parliamentary group in Rajya Sabha till 2007; Was Deputy Leader, A.I.A.D.M.K. Parliamentary group in Rajya Sabha; Author of two books.

Per. Add.: 89, A.C. Block, 2nd Street, Annanagar, Chennai-600040 (Tamil Nadu).



MALAVIYA, SHRI HARSH DEO: B.Sc.; Congress (Uttar Pradesh); s. of Pt. Mool Chandra Malaviya; b. October 17, 1917; m. Shrimati Gayetri Malaviya, 2 d.; Member, Rajya Sabha, 3-4-1972 to 2-4-1978; Author of a number of books in English; Died. Obit. on 21-2-1989.



MALAVIYA, SHRI RADHAKISHAN: B.A., LL.B.; Congress (I) (Madhya Pradesh); s. of Shri Chhotelal Malaviya; b. July 8, 1943; m. Shrimati Shantibai Malaviya, 1 s. and 4 d.; Member, (i) Madhya Pradesh Legislative Assembly, 1972-77 and (ii) Rajya Sabha, 3-4-1982 to 2-4-1988, 3-4-1988 to 2-4-1994 and 3-4-1994 to 2-4-2000; Union Deputy Minister/Minister of State in the Ministry of Labour and Parliamentary Affairs, 1988-89; Chairman, House Committee, Rajya Sabha, 1994-96; Died. Obit. on 21-2-2013.



MALAVIYA, SHRI SATYA PRAKASH: M.A. (Previous), LL.B., Diploma in Social Services; J.D. (S) (Uttar Pradesh); s. of Shri Shyam Kishore Malaviya; b. June 25, 1934; m. Dr. (Shrimati) Sarojini Malaviya, 1 d.; Member, Uttar Pradesh Legislative Assembly, 1974-80; Minister, Government of Uttar Pradesh, 1977-80; Leader of the Opposition, 1977 and Leader of the House, 1979-80, Uttar Pradesh Legislative Assembly; Member, Rajya Sabha, 3-4-1984 to 2-4-1990 and 3-4-1990 to 2-4-1996; Union Minister holding portfolios of Petroleum and Chemicals and Parliamentary Affairs, November, 1990; Vice-Chairman, Rajya Sabha, 1988-90; General-Secretary, All India Lok Dal (A); Died. Obit. on 11-12-2018.

MALHOTRA, SHRIMATI USHA: B.A. in Vocal Music; Congress(I) (Himachal Pradesh); d. of Dr. M.L. Bahl; b. August 6, 1933; m. Shri Harish Chander Malhotra, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1980 to 2-4-1986.

Per. Add.: 'Usha Kiran', The Mall, Shimla (Himachal Pradesh).



MALHOTRA, PROF. VIJAY KUMAR: M.A., Ph.D.; B.J.P. (National Capital Territory of Delhi); s. of Shri Khazan Chand; b. December 3, 1931; m. Shrimati Krishna Malhotra, 1 s. and 1 d.; Chief Executive Councillor, Delhi Administration, 1967-72; Member, (i) Municipal Corporation of Delhi, 1958-67, (ii) Metropolitan Council, 1967-77, (iii) Lok Sabha, 1977-79, 1989-91, 1999-2004 and 2004-2009 and (iv) Rajya Sabha, 28-1-1994 to 6-10-1999; Chairman, Committee on Government Assurances, Lok Sabha, 1990-91, Committee on Transport and Tourism, Rajya Sabha, 1998-99; President, (i) Delhi Pradesh, Jana Sangh, 1972-75, (ii) Delhi Pradesh, Janata Party, 1977-80 and (iii) Delhi Pradesh B.J.P., 1980-84; National Secretary, B.J.P., 1983-90; Author of 'Hindutva Shadyantron Ke Ghere Main' and other books 'Kamal Shashwat Sanskritik Prateek' and 'Lok Sabha Bhashano Ka Sangrah'.



Per. Add.: 6, Dr. Bishamber Das Marg, New Delhi-110001.

MALHOUTRA, SHRI JAYANT KUMAR: B.Sc. (Chemistry); IND. (Uttar Pradesh); s. of late Shri Shantilal Malhoutra; b. February 22, 1936; m. Shrimati Barota, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1994 to 2-4-2000; National Treasurer, Janata Party; Died. Obit. on 20-3-2008.



MALI, SHRI GANESH LAL: M.A., LL.B.; Congress (I) (Rajasthan); s. of Shri Nathoo Lal Mali; b. January 9, 1924; m. Shrimati Kesar Devi, 2 s. and 5 d.; Member, Rajya Sabha, 10-4-1972 to 9-4-1978; Died. Obit. on 8-7-1992.





MALIHABADI, SHRI AHMAD SAEED: After school completed education at Madrasah Islah and Darul Musanafeen (Shibli Academy) Azamgarh; IND. (West Bengal); s. of Shri A.R. Malihabadi; b. October 3, 1930; m. Shrimati Habiba Khatoon, 3 s. and 1 d.; Member, Rajya Sabha, 3-4-2008 to 2-4-2014; Recipient of several awards for Journalism and national integration from the Central and State Governments and public institutions; Author of three books.

Per. Add.: 26F/2, Ganesh Chandra Avenue, Kolkata-700013 (West Bengal).



MALIK, SHRI HARENDRA SINGH: Graduate, LL.B.; I.N.L.D. (Haryana); s. of Shri Jagjit Singh; b. February 15, 1954; m. Shrimati Rajkumari, 2 s. and 1 d.; Member, Uttar Pradesh Legislative Assembly, 1985-96; Whip and Chief Whip, Lok Dal Legislature Party, 1985-96; Chairman, Committee on Government Assurances, Uttar Pradesh Legislative Assembly, 1993-95; Member, Rajya Sabha, 10-4-2002 to 9-4-2008; General Secretary, Lok Dal, Janata Dal and Samajwadi Party, 1987-2001; Was State President, Indian National Lok Dal, Uttar Pradesh.

Per. Add.: (i) Village and P.O. Dahar, Distt. Panipat (Haryana) and (ii) 57/1, Prem Puri, Muzaffarnagar (Uttar Pradesh).



MALIK, SHRI MUKHTIAR SINGH: B.A., LL.B.; Congress (I) (Haryana); s. of Ch. Shiv Dayal; b. July 3, 1912; Married; 1 d.; Member, (i) Punjab Legislative Assembly, 1962-66, (ii) Haryana Legislative Assembly, 1966-67 and 1968-71, (iii) Lok Sabha, 1971-79 and (iv) Rajya Sabha, 6-4-1967 to 2-4-1968 and 10-4-1984 to 9-4-1990; President, (i) Jana Sangh, Haryana, 1966-69 and 1972-75 and (ii) Janata Party, Haryana, 1978-80; Died. Obit. on 18-3-2008.



MALIK, SHRI SATYA PAL: B.Sc., LL.B., Diploma in Parliamentary Affairs; Congress (I) (Uttar Pradesh); s. of Shri Budh Singh; b. July 24, 1946; m. Shrimati Iqbal Malik; Member, (i) Uttar Pradesh Legislative Assembly, 1974-76 and (ii) Rajya Sabha, 5-7-1980 to 4-7-1986 and 5-7-1986 to 14-9-1989; Secretary, (i) All India B.L.D., 1975-76 and (ii) All India Lok Dal, 1979-84; General Secretary, U.P.C.C. (I), 1985. *Per. Add.*: Village and Post Office Hisawada, District Meerut (Uttar Pradesh).

*MALIK, SHRI SHWAIT: B.E. (Electronics and Electrical Communications); B.J.P (Punjab); s. of Late Shri Rajinder Lal Malik; b. April 29, 1963; m. Shrimati Reema Malik, 1 s. and 1. d.; Councillor, Municipal Corporation, Amritsar, 1997-2002 and 2002-2007; Mayor, Amritsar Municipal Corporation, 2007-2012; Member, Rajya Sabha 10-4-2016 onwards.

Per. Add.: 27, Kennedy Avenue, Court Road, Amritsar-143001 (Punjab).

MALIK, SHRI SYED ABDUL: M.A. (Assamese); Congress (I) (Assam); s. of Shri Syed Rahmat Ali; b. January 19, 1919; m. Shrimati Hasna Malik, 1 s. and 5 d.; Member, Rajya Sabha, 3-4-1976 to 2-4-1982; Recipient of, (i) Soviet Desh Nehru Award, 1965 and (ii) Sahitya Akademi Award, 1972; Author of a number of novels, short stories, anthologies, plays etc.; Died. Obit. on 21-12-2000.



MALKANI, SHRI K. R.: M.A.; B.J.P. (National Capital Territory of Delhi); s. of Shri Rattanmal Gidumal; b. November 19, 1921; m. Shrimati Sundari, 2 s. and 1 d.; Member, Rajya Sabha, 28-1-1994 to 27-1-2000; Vice-President, B.J.P., 1990-95; Editor, Organiser, 1949-83 and Motherland, 1971-75; Author of the Midnight Knock (1977), The RSS Story (1982), The Sindh Story (1984), The Politics of Ayodhya and Hindu Muslim Relations (1993); Died. Obit. on 2-12-2003.



MALKANI, SHRI NARAINDAS RATTANMAL: M.A. (Bom.), M.A. (Cal.), LL.B.; NOM.; s. of Shri Rattanmal Gidumal Malkani; b. October, 1890; m. Shrimati Rukmanibai; 1 s. and 2 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 2-4-1962; Author of books in Sindhi; Died. Obit. on Feb. 1974.



MALLICK, DR. HAREKRUSHNA: M.B.B.S., M.D. (Pathology); Janata Party (Odisha); s. of Shri Pranakrushna Mallick; b. August 4, 1931; m. Shrimati Manasi Mallick, 3 s. and 2 d.; Member, Rajya Sabha, 3-4-1978 to 2-4-1984; Vice-President, Orissa Congress (O), 1974-77.



Per. Add.: Village and Post Office Madhya Katchha, District Cuttack (Odisha).

* Sitting Member 271



MALLIK, SHRI DHIRENDRA CHANDRA: B.Sc., M.A., LL.B.; Congress (Bihar); s. of Shri Bhupendra Chandra Mallik; b. May 17, 1894; Bachelor; Member, (i) Lok Sabha, 1957-62 and (ii) Rajya Sabha, 3-4-1962 to 2-4-1968; Author of a few books on poetry; Died. Obit. on 23-3-1971.



MALLIKARJUNUDU, SHRI K. P.: M.A., B.L.; Congress (O) (Andhra Pradesh); s. of Shri Allamayya Ayyavaru; b. December 25, 1901; m. Shrimati Annapoorna, 2 s. and 6 d.; Member, (i) Madras Legislative Council, 1937-40 and (ii) Rajya Sabha, 3-4-1966 to 2-4-1972; Author of books in Telugu and English; Died. Obit. on 19-11-2001.



MALLYA, DR. VIJAY: B.Com. (Hons.), Doctor of Philosophy in Business Administration (*Honoris Causa*); IND. (Karnataka); s. of Late Shri Vittal Mallya; b. December 18, 1955; m. Shrimati Rekha Mallya, 1 s. and 2 d.; Member, Rajya Sabha, 10-4-2002 to 9-4-2008 and 1-7-2010 to 4-5-2016; Nominated Global Leader for Tomorrow by the World Economic Forum; Recipient of the Officer De La Legion D'Honneur from the Government of France; Received several professional awards in India and abroad.

Per. Add.: No. 3, Vittal Mallya Road, Bengaluru-560001 (Karnataka).



MALVIYA, SHRI RATANLAL KISHORILAL: B.A., LL.B.; Congress (Madhya Pradesh); s. of Shri Kishorilal Malviya; b. November 8, 1907; m. Shrimati Rohini Devi Malviya, 1 s. and 1 d.; Member, (i) Constituent Assembly, 1948-50, (ii) Provisional Parliament, 1950-52 and (iii) Rajya Sabha, 3-4-1954 to 2-4-1960 and 3-4-1960 to 2-4-1966; Parliamentary Secretary to the Union Minister of Labour and Employment, 1962; Union Deputy Minister for Labour and Employment, 1962-66; President, Vice-President, I.N.T.U.C., Madhya Pradesh, 1950-62; Died. Obit. on 17-1-1985.



MAN SINGH, RAO: Undergraduate; I.N.L.D. (Haryana); s. of Shri Deva Ram; b. December 1, 1933; m. Shrimati Savitri Yadav, 2 s. and 2 d.; Member, Rajya Sabha, 6-6-2001 to 1-8-2004; Chairman, Staff Selection Commission, Haryana, 6-1-2000 to 5-7-2000; General Secretary (State and Rashtriya), I.N.L.D. Party; Died. Obit. on 1-8-2011.

MANAKLAO, DR. NARAYAN SINGH: M.A. (Hindi Literature), Ph.D. (Hindi Literature); NOM.-BJP; s. of Late Shri Doonger Singh; b. September 17, 1942; m. Shrimati Bhanwar Kanwar, 5 s.; Member, Rajya Sabha, 27-8-2003 to 26-8-2009; Professor of Hindi Literature, Magadh University, Bihar, 1973-75; Recipient of, (i) Padma Shri in 1986, (ii) Padma Bhushan in 1991 and (iii) Tamrapatra Award.



Per. Add.: Village and P.O. Manaklao, District Jodhpur-342305 (Rajasthan).

MANDAL, SHRI BHUPENDRA NARAYAN: B.A., B.L.; B.L.D. (Bihar); s. of Shri Jainarayan Mandal; b. February 1, 1904; m. Shrimati Radhavati Yadav, 2 s.; Member, (i) Bihar Legislative Assembly, 1957-62, (ii) Lok Sabha, 1962-64 and (iii) Rajya Sabha, 3-4-1966 to 2-4-1972 and 10-4-1972 to 30-5-1975; Secretary, P.S.P., Bihar, 1954-55; Chairman, (i) Bihar Socialist Party, 1955 and (ii) Socialist Party of India, 1959 and 1972; Died. Obit. on 21-7-1975.



MANDAL, SHRI JAGDAMBI: B.A.; R.J.D. (Bihar); s. of Late Shri V. Mauli Mandal; b. January 1, 1929; m. Shrimati Geeta Devi, 1 s. and 1 d.; Member, (i) Bihar Legislative Assembly, 1967, 1969 and 1977 and (ii) Rajya Sabha, 10-4-1996 to 13-1-2000; Parliamentary Secretary, Government of Bihar, 1977; Vice-President, Bihar State Janata Dal; Died. Obit. on 23-2-2000.



MANDAL, SHRI MANGANI LAL: B.Com., M.Com.; R.J.D. (Bihar); s. of Late Shri Jhoti Lal Mandal; b. July 1, 1948; m. Shrimati Aarti Mandal, 4 s. and 4 d.; Member, (i) Bihar Legislative Council, 1986, 1992 and 1998, (ii) Rajya Sabha, 23-6-2004 to 9-4-2008 and (iii) Lok Sabha, 2009-2014; Chairman, (i) Committee on Private Members' Bills and Resolutions, Bihar Legislative Council, 1990 and (ii) Committee on Government Assurances, 2000-2004; Cabinet Minister, Department of Minor Irrigation, Government of Bihar, 1990 and Cabinet Minister, Department of Minor Irrigation, Finance and Programme Implementation, Government of Bihar, 1995-97.



Per. Add.: (i) Chautharati Sadan, H.No. 5, Street-6, East Patel Nagar, Patna-800023 (Bihar) and (ii) Village Gorgama, Post Phulparas, Distt. Madhubani-800023 (Bihar).



*MANDAVIYA, SHRI MANSUKH: Post Graduate (Political Science); B.J.P. (Gujarat); s. of Shri Laxman Bhai; b. June 1, 1972; m. Shrimati Geeta Ben, 1 s. and 1 d.; Member, (i) Gujarat Legislative Assembly, 2002-2007 and (ii) Rajya Sabha, 3-4-2012 to 2-4-2018 and 3-4-2018 onwards; Minister of State in the Ministry of Road Transport and Highways; Minister of State in the Ministry of Shipping; and Minister of State in the Ministry of Shipping; and Minister of State (Independent Charge) of the Ministry of Shipping; and Minister of State in the Ministry of Chemicals and Fertilizers, 30 May 2019 onwards; Chairman, Gujarat Agro Industries Corporation Ltd. (a Government Undertaking), Jan. 2011-March 2012.

Per. Add.: 44, Sardar Nagar, Vadia Road, Palitana, Distt. Bhavnagar-364270 (Gujarat).



MANE (PATIL), SHRI MARUTI DNYANOO: Congress (I) (Maharashtra); Member, Rajya Sabha, 5-7-1985 to 4-7-1986; [Other details not available]; Died. Obit. on 3-8-2010.



MANGALA KISAN, SHRI: B.A.; B.J.D. (Odisha); s. of Shri Tilashree Kisan; b. June 6, 1947; m. Shrimati Filicia Kisan, 3 s. and 1 d.; Member, (i) Odisha Legislative Assembly (consecutively four times), 1985-2004 and (ii) Rajya Sabha, 3-4-2008 to 2-4-2014; Chairman, Panchayat Samiti, Kutra Block, Distt. Sundargarh, 1983; Minister of State/Minister, Government of Odisha, (i) Forest and Environment, 1990-94, (ii) Scheduled Castes and Scheduled Tribes, Department of Welfare; Irrigation 2000-2004; Opposition Whip (Janata Dal), Odisha Legislative Assembly, 1996-2000.

Per. Add.: At Post-Ambogova, *Via* Kutra, Distt. Sundargarh-770018 (Odisha).



MANGESHKAR, MS. LATA: D. Litt. (*Honoris Causa*); NOM.; d. of Shri Dinanath Mangeshkar; b. September 28, 1929; Unmarried; Member, Rajya Sabha, 22-11-1999 to 21-11-2005; Recipient of Dadasaheb Phalke Award, Padma Bhushan, Padma Vibhushan and many State, Central Government and International awards; Held by the Guinness Book of Records as the most recorded singer in the world.

Per. Add.: (i) 2153, Sadashiv Peth, Pune (Maharashtra) and (ii) 101, Prabhukuni, Peddar Road, Mumbai-400026 (Maharashtra).

MANGROLA, SHRI KANAKSINH MOHANSINH: B.Com.; B.J.P. (Gujarat); s. of Shri Mohansinh Mangrola; b. April 1, 1954; m. Shrimati Jyotsana Ben, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-1994 to 2-11-1996.

Per. Add.: 6A, Rishikesh Apartments, Nanpura, Timlia Ward, Surat (Gujarat).



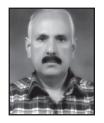
MANHAR, SHRI BHAGATRAM: B.Sc. (Agriculture); I.N.C. (Chhattisgarh); s. of Shri Raja Ram Manhar; b. October 22, 1938; m. Shrimati Kamla Manhar, 1 s. and 1 d.; Member, (i) Lok Sabha, 1974-77 and (ii) Rajya Sabha, 10-4-1978 to 9-4-1984, 10-4-1984 to 9-4-1990 and 3-4-2000 to 20-6-2003; Treasurer, I.N.C. Party in Parliament; Died. Obit. on 21-7-2003.



MANHAR, SHRIMATI KAMLA: B.Sc.; I.N.C. (Chhattisgarh); d. of Shri J.P. Mersa; b. November 7, 1947; m. Late Shri Bhagatram Manhar, 1 s. and 1 d.; Member, Rajya Sabha, 26-9-2003 to 2-4-2006. *Per. Add.*: Sr. MIG-7, Ward No.7, Nehru Nagar, Bilaspur-495001 (Chhattisgarh).



*MANHAS, SHRI SHAMSHER SINGH: B. Com., M. Com. (IIIrd Semester); B.J.P. (Jammu and Kashmir); s. of Late Shri Janak Singh; b. January 4, 1960; m. Shrimati Rajni Devi, 1 s. and 1 d.; Member, Rajya Sabha, 11-2-2015 onwards; Chairman, Nehru Yuva Kendra Sangathan, Jammu and Kashmir, 2003-2004; Member, National Executive Committee, B.J.P. since 2009.



Per. Add.: Ward No. 60, Village Paloura, P.O. Roop Nagar, Jammu-181121 (Jammu and Kashmir).

MANI, SHRI A. D.: M.A. (Pol. Sc. and Economics); IND. (Madhya Pradesh); s. of Shri Duraiswamy Iyer; b. April 8, 1910; m. Shrimati Kamla Mani, 1 s. and 1 d.; Member, Rajya Sabha, 22-12-1960 to 2-4-1966 and 3-4-1966 to 2-4-1972; Died. Obit. on 20-2-1978.



* Sitting Member 275



*MANI, SHRI JOSE K.: B.Com., M.B.A.; K.C. (M) (Kerala); s. of Shri K. M. Mani; b. May 29, 1964; m. Shrimati Nisha Jose, 1 s. and 2 d.; Member, (i) Lok Sabha, 2009-2014 and 2014-2018 and (ii) Rajya Sabha, 2-7-2018 onwards; Leader, Kerala Congress (M) Parliamentary Party, Lok Sabha, 2009-2014; Recipient of three awards.

Per. Add.: Karingozhackal House, Vellapad, Pala P.O., Kottayam-686575 (Kerala).



MANI, SHRI S. MUTHU: B.Sc. (Physics), B.L.; A.I.A.D.M.K. (Tamil Nadu); s. of late Shri P. Santhanathevar; b. January 2, 1954; m. Shrimati D. Shanti, 1 s. and 2 d.; Member, Rajya Sabha, 30-6-1992 to 29-6-1998.

Per. Add.: Kamayagoundan Patti, Taluk Uthamapalayam, District Vaigai Veeran Alagumuthu-626521 (Tamil Nadu).



MANIAN, SHRI O. S.: P.U.C.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri V. Somuthevar; b. April 29, 1956; m. Shrimati Kalaiselvi, 2 d.; Member, (i) Rajya Sabha, 25-7-1995 to 24-7-2001 and (ii) Lok Sabha, 2009-2014.

Per. Add.: 54, Karavoikkal Nallar Road, Thalanayar, Nagai Quaide-Milleth District-614713 (Tamil Nadu).



MANJUNATHA, SHRI AAYANUR: B.A., LL.B.; B.J.P. (Karnataka); s. of Shri Ganeshappa B.S.; b. November 14, 1955; m. Shrimati Manjula Manjunath, 1 s. and 1 d.; Member, (i) Karnataka Legislative Assembly, 1994-98, (ii) Lok Sabha, 1998-99 and (iii) Rajya Sabha, 1-7-2010 to 30-6-2016

Per. Add.: Door No. 77/16, Mission Compound, Shimoga-577201 (Karnataka).



MANJURAN, SHRI MATHAI: B.A.; Socialist Party (Travancore Cochin now Kerala); s. of Shri Mathew; b. October 15, 1913; Bachelor; Member, Rajya Sabha, 3-4-1952 to 2-4-1954; Author of books in Malayalam.

Per. Add.: Pachalam, Ernakulam (Kerala).

MANN, SHRI BHUPINDER SINGH: Studied upto B.A.; NOM.; s. of Shri Anup Singh; b. September 15, 1939; m. Shrimati Sukhinder Kaur, 2 s.; Member, Rajya Sabha, 18-9-1990 to 17-9-1996; National President, Bhartiya Kisan Union.

Per. Add.: Outside Kazi Mori Gate, Batala, District Gurdaspur (Punjab).



MANN, LT. COL. SARDAR JOGINDAR SINGH: Diploma holder; United Front (PEPSU now Punjab); s. of Sardar Harnam Singh Mann; b. August 17, 1905; m. Shrimati Gurbachan Kaur, 2 s. and 2 d.; Member, Punjab Legislative Assembly, 1937-51; Minister, Government of Punjab, 1949; Member, Rajya Sabha, 3-4-1952 to 2-4-1956.



Per. Add.: Murray Field, Shimla East (Himachal Pradesh).

*MANSINGH, DR. SONAL: B.A. (Hons.) in German Lit., Sanskrit Kovid and Visharad; NOM. (B.J.P.); d. of Shri Arvind Pakvasa; b. April 30, 1944; Member, Rajya Sabha, 14-7-2018 onwards; Chairperson, Sangeet Natak Akademi, 2003-2005; Awarded, (i) Padma Vibhushan, 2003, (ii) Padma Bhushan, 1992, (iii) Sangeet Natak Akademi Award for Dance-Odissi, 1987, (iv) Kalidas Samman, 2008, (v) Nritya Choodamani, 1985 and (vi) Kameshwari (Shri Shri Kamakhya Devalaya in Assam) 2008; Nominated as one of the NAVRATNAS for Swachh Bharat Abhiyan by Prime Minister Shri Narendra Modi; Received honorary doctorate degrees; Author of Classical Dances (Wisdom Tree), 2007.



Per. Add.: D-295, 1st Floor, Defence Colony, New Delhi-110024.

MARAN, SHRI MURASOLI: M.A.; D.M.K. (Tamil Nadu); s. of Shri Shanmuga Sundaram; b. 1937; m. Shrimati Malliga, 2 s. and 1 d.; Member, (i) Lok Sabha, 1968-70 and 1971-77 and (ii) Rajya Sabha, 25-7-1977 to 24-7-1983, 25-7-1983 to 24-7-1989 and 25-7-1989 to 24-7-1995; Member, Committee on Industry, Rajya Sabha; Union Minister of Urban Development, Dec. 1989-Nov. 1990; Author of books on Politics; Died. Obit. on 2-12-2003.



* Sitting Member 277



MARANDI, SHRI STIPHEN: B.A., M.A., LL.B.; J.M.M. (Jharkhand); s. of Shri Mongol Marandi; b. March 18,1953; m. Dr. Suhasini Besra, 1 d.; Member, Rajya Sabha, 8-7-2004 to 16-3-2005**; Was Member, (i) Bihar Vidhan Sabha and (ii) Jharkhand Legislative Assembly; Was Leader of Opposition, Jharkhand Legislative Assembly; Chairman, Committee on Scheduled Castes and Schedules Tribes, Bihar Legislative Assembly for 10 years; Was Cabinet Minister, Government of Bihar for one week.

Per. Add.: Bandhpara, Pakur Road, Post Dumka, Distt. Dumka-814101 (Jharkhand).



MARGABANDU, SHRI R.: B.A., B.L.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri Raji Gounder; b. August 1, 1934; m. Shrimati M. Chandra Bai, 4 s. and 2 d.; Member, (i) Tamil Nadu Legislative Assembly, 1977 and (ii) Rajya Sabha, 25-7-1995 to 24-7-2001; Chairman, Committee on Papers Laid on the Table, Rajya Sabha, 1998-2000; Leader, AIADMK Party in the Rajya Sabha, July 1998 to July 2001; Died. Obit. on 2-1-2018.



MARISWAMY, SHRI S.S.: D.M.K. (Tamil Nadu); s. of Shri S.A. Somasundaram; b. June 15, 1920; m. Shrimati M. Rukmani, 3 s.; Member, Rajya Sabha, 3-4-1964 to 2-4-1970 and 3-4-1970 to 2-4-1976; Author of books in Tamil and English; Died. Obit. on 27-5-1998.



MAROO, SHRI AJAY: B.Com.; B.J.P. (Jharkhand); s. of Shri Sita Ram Maroo; b. October 29, 1958; m. Shrimati Kalpana Maroo, 2 s. and 1 d.; Member, Rajya Sabha, 10-4-2002 to 9-4-2008; Was Chief Editor, Ranchi Express (oldest Hindi daily of Jharkhand), 1996-2002. *Per. Add.*: Express Bhawan, 55, Baralal Street, Ranchi-834001 (Jharkhand).

MASODKAR, SHRI BHASKAR ANNAJI: M.A., LL.B.; Congress(I) (Maharashtra); s. of Shri Annaji Ramchandra Masodkar; b. August 14, 1927; m. Shrimati Sandhya, 1 s. and 2 d.; Judge, Bombay High Court, 1972-86; Member, Rajya Sabha, 5-7-1986 to 4-7-1992; Vice-Chairman, Rajya Sabha, 1990-91; Chairman, Joint Committee on Shipping Agents & Licensing Bill, 1987; General Secretary, World Youth Congress; Author of a number of books on Law; Died. Obit. on 25-7-1994.



MASOOD, SHRI RASHEED: B.Sc., LL.M.; I.N.C. (Uttar Pradesh); s. of Shri Qazi Masood; b. August 15, 1947; m. Shrimati Sualeha Rasheed, 1 s. and 1 d.; Member, (i) Lok Sabha, 1977-79, 1980-84, 1989-91, 1991-96 and 2004-2009 and (ii) Rajya Sabha, 5-7-1986 to 27-11-1989, 5-7-2010 to 9-3-2012 and 3-4-2012 to 19-9-2013**; Chief Whip, Lok Dal, 1980-82; Deputy Leader, Lok Dal Parliamentary Party, 1982-84; Minister of State for Health & Family Welfare (Independent Charge), 21 April 1990-10 Nov. 1990.



Per. Add.: 6/997, Chakrauta Road, Near Bajoria College, Post & Kasba-Saharanpur, Lucknow Road, Gangoh, Distt. Saharanpur (Uttar Pradesh).

MASTHAN, DR. D.: M.B.B.S.; IND. (Tamil Nadu); s. of Shri Sheik Dhasthagir; b. December 11, 1957; m. Dr. (Shrimati) T. Sivapackiam, 1 s.; Member, Rajva Sabha, 25-7-1995 to 24-7-2001.

Per. Add.: No. A1/16, Chinnappa Rowther Street, Triplicane, Chennai-5 (Tamil Nadu).



MATANG SINH, SHRI: B.Sc.; I.N.C. (Assam); s. of Shri Babu S.P. Singh; b. August 21, 1953; m. Shrimati Sangeeta Singh, 1 s. and 3 d.; Member, Rajya Sabha, 3-4-1992 to 2-4-1998; Union Minister of State in the Ministry of Parliamentary Affairs, 1994-96.

Per. Add.: Hijoguri, Tinsukia (Assam).



** Disqualification 279



MATHEN, SHRI JOSEPH: B.A., LL.B.; Congress (Kerala); s. of Shri Dominic Mathen; b. January 27, 1916; m. Shrimati Glory; Member, (i) erstwhile Travancore-Cochin Legislative Assembly, 1949-52 and (ii) Rajya Sabha, 3-4-1960 to 2-4-1966; General Secretary, Kerala P.C.C., 1955-60; Died. Obit. on 13-2-1995.



MATHUR, SHRI HARISH CHANDRA: Rajyaratna, B.A.; IND. (Rajasthan); s. of Lala Ram Chandraji; b. June, 1904; m. Shrimati Amar Kunwar, 8 s. and 2 d.; Minister, erstwhile Jodhpur State, 1947-48; Member, (i) Constituent Assembly and (ii) Rajya Sabha, 3-4-1952 to 2-4-1956, 4-5-1967 to 2-4-1968 and 3-4-1968 to 12-6-1968; Died. Obit. on 22-7-1968.



MATHUR, SHRI JAGDISH PRASAD: B.A., LL.B.; Jana Sangh (Rajasthan); s. of Shri Sajjan Lal; b. January 13, 1928; m. Shrimati Man Mohani Devi, 1 s. and 2 d.; Member, (i) Rajasthan Legislative Assembly, 1957-62 and (ii) Rajya Sabha, 3-4-1970 to 2-4-1976; Rajasthan Pradesh Jana Sangh, (i) Secretary, 1957-71 and (ii) President, 1972-74; Died. Obit. on 29-8-2007.



MATHUR, SHRI JAGDISH PRASAD: B.J.P. (Uttar Pradesh); s. of Shri Mahavir Prasad Mathur; b. November 9, 1921; Bachelor; Member, Rajya Sabha, 3-4-1978 to 2-4-1984 and 3-4-1990 to 2-4-1996; Secretary, (i) All India Jana Sangh, 1956-77 and (ii) B.J.P., 1986; Died. Obit. on 15-11-2007.



MATHUR, SHRI MANMOHAN: B.A.; Congress (I) (Orissa); s. of Shri Chandu Lal Mathur; b. August 16, 1946; m. Shrimati Laxmi Mathur, 3 s. and 1 d.; Member, Orissa Legislative Assembly, 1980-85; Chairman, Committee on Petitions, Orissa Legislative Assembly, 1983-84; Member, Rajya Sabha, 3-4-1988 to 2-4-1994.

Per. Add.: Statue Para, Post Office Bhawanipatna, District-Kalahandi (Orissa).

*MATHUR, SHRI OM PRAKASH: B.A.; B.J.P. (Rajasthan); s. of Late Shri Chand Raj Mathur; b. August 12, 1952; Unmarried; Member, Rajya Sabha, 10-4-2008 to 9-4-2014 and 5-7-2016 onwards; Chairman, House Committee, July 2016 onwards; Associated with the Rashtriya Swayamsevak Sangh (R.S.S.) and the B.J.P.

Per. Add.: (i) G-1, Ganapati Enclave, Ajmer Road, Jaipur-302006 (Rajasthan) and (ii) Mathur Krishi Farm, Village Bedal, Ward No. 7, Bali, Distt. Pali (Rajasthan).



MATTATHIL, SHRI M. J. VARKEY: B.S. (Economics) (USA), Bachelor of Business Administration; K.C. (Kerala); s. of Late Shri M.O. Devasia; b. January 5, 1938; m. Shrimati Thressiamma Varkey, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-1998 to 2-4-2004.

Per. Add.: Mattathil House, Pala, District Kottayam-686575 (Kerala).



MATTO, SHRI GHULAM RASOOL: Matric; N.C. (Jammu and Kashmir); s. of Haji Mohammed Shah Matto; b. March 23, 1925; m. Shrimati Fatima Ghulam Rasool Matto, 2 s. and 3 d.; Member, Rajya Sabha, 3-4-1982 to 2-4-1988 and 3-4-1988 to 2-4-1994; Died. Obit. on 22-11-2011.



MAURYA, SHRI BUDDHA PRIYA: B.Sc., LL.M. (Specialised in Constitutional Law); Congress (I) (Andhra Pradesh); s. of Shri B. R. Maurya; b. September 12, 1923; m. Shrimati Kanta Maurya, 4 s. and 1 d.; Member, Lok Sabha 1962-67 and 1971-77; Union Minister of State in the Ministry of Agriculture and Industry, 1974-77; Member, Rajya Sabha, 10-4-1978 to 9-4-1984; Died. Obit. on 1-12-2004.



* Sitting Member 281



MAYAWATI, KM.: B.A., B.Ed., LL.B.; B.S.P. (Uttar Pradesh); d. of Shri Prabhu Das; b. January 15, 1956; Unmarried; Member, (i) Uttar Pradesh Legislative Assembly, 1996-98 and 2002 and (ii) Uttar Pradesh Legislative Council, 2007 and 2010; Chief Minister, Uttar Pradesh, 3 June 1995-18 Oct. 1995, 21 March-20 Sept. 1997, 3 May 2002-26 Aug. 2003 and 13 May 2007-14 March 2012; Member, (i) Lok Sabha, 1989-1991, 1998, 1999 and 2004 (resigned on 5th July 2004) and (ii) Rajya Sabha, 3-4-1994 to 25-10-1996, 5-7-2004 to 5-7-2007 and 3-4-2012 to 20-7-2017; Author of three books; National President of B.S.P. since 18 Sep. 2003.

Per. Add.: 13-A, Mall Avenue, Lucknow-226001 (Uttar Pradesh).



MAZHAR IMAM, SYED: Congress (Bihar); s. of Syed Fazal Imam; b. 1908; Married; 2 s. and 2 d.; Member, (i) Bihar Legislative Assembly, 1946 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 2-4-1962; Died. Obit. on 22-2-1988.



MAZUMDAR, SHRI SATYENDRA NARAYAN: B.A.; Communist Party (West Bengal); s. of Shri Umesh Chandra Mazumdar; m. Shrimati Amiya Mazumdar; Member, Rajya Sabha, 3-4-1952 to 5-4-1957; Author of a few books; Died. Obit. on 27-7-1987.



MAZUMDER, SHRI RAMKRISHNA: M.A. (Political Science); F.B. (West Bengal); s. of Shri Jogesh Chandra Mazumder; b. February 1, 1929; m. Shrimati Bibha Mazumder, 1 s.; Member, Rajya Sabha, 3-4-1982 to 22-8-1987; Died. Obit. on 24-8-1987.

MD. SALIM, SHRI: M.A. (Philosophy); C.P.I. (M) (West Bengal); s. of Shri Azizul Haque; b. June 5, 1957; m. Dr. (Shrimati) Rosina Khatoon, 1 s. and 1 d.; Member, (i) Rajya Sabha, 3-4-1990 to 2-4-1996 and 3-4-1996 to 25-5-2001 and (ii) Lok Sabha, 2004-2009 and 2014-2019; Vice Chairman, Rajya Sabha, 1996-2001; Chairman, Department Related Committee on Transport & Tourism, 1999-2001; General Secretary, Democratic Youth Federation of India since 1991; Secretary, Democratic Forum for National Integration, 1988-89.

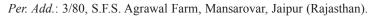


Per. Add.: 14/1 D, Kabitirtha Sarani, Khidirpur, Kolkata (West Bengal).

MEENA, SHRI DHULESHWAR: M.A. (Geography); Congress (I) (Rajasthan); s. of Shri Hurmaji; b. August 5, 1935; m. Shrimati Dhuli Bai, 4 s. and 2 d.; Member, (i) Lok Sabha, 1962-67 and 1967-70 and (ii) Rajya Sabha, 5-7-1980 to 4-7-1986 and 5-7-1986 to 4-7-1992; Died. Obit. on 23-11-2005.



*MEENA, DR. KIRODI LAL: M.B.B.S., B.J.P. (Rajasthan); s. of Late Shri Manohar Lal Meena; b. November 3, 1951; m. Shrimati Golma Devi; Member, (i) Rajasthan Legislative Assembly, 1985-88, 1998-2003, 2003-2008, 2008-2009 and 2013 (five terms), (ii) Lok Sabha, 1989-91 and 2009-2014 and (iii) Rajya Sabha, 3-4-2018 onwards; Cabinet Minister, Food and Civil Supply, Government of Rajasthan, 2003-2007; Chairman, Committee on Estimate, Rajasthan Legislative Assembly, 2007-2008; National Vice-President, Anusuchit Janjati Morcha, B.J.P., Rajasthan, 1998-2000; Author of *Aadivaasiyon ke Sangharsh ki Gaatha*, 2001.





* Sitting Member 283



MEENA, SHRI MOOLCHAND: M.A. (Political Science), LL.B.; I.N.C. (Rajasthan); s. of Shri Chiranji Lal Meena; b. February 14, 1955; m. Shrimati Somoti Meena, 1 s. and 2 d.; Member, (i) Rajasthan Legislative Assembly, 1985-90 and (ii) Rajya Sabha, 5-7-1992 to 4-7-1998 and 4-4-2000 to 3-4-2006; Minister/Minister of State of Urban Development, Animal Husbandry, Fisheries & Government Press, Statistics, Jail, Home Guard, Civil Defence (Home), Khadi and Labour, Government of Rajasthan, 1985-90.

Per. Add.: Village Jiveli, Tehsil Gangapur City, District Sawai Madhopur (Rajasthan).



MEGHE, SHRI DATTA: B.A.; N.C.P. (Maharashtra); s. of Shri Raghobaji; b. November 11, 1936; m. Shrimati Shalini Meghe, 3 s. and 5 d.; Member, Maharashtra Legislative Council, April 1978-June 1991 and 2000-2002; Minister of State/Cabinet Minister, Government of Maharashtra holding portfolios of (i) Housing and Civil Supplies, 1978-80, (ii) Technical Education, April 1978-June 1991, (iii) Food and Civil Supplies, Animal Husbandry, Dairy Development and Fisheries, 1988-89, (iv) Energy and Forest, Jan. 1991 and (v) Food, Civil Supplies and Consumer Protection, 1999-2001; Leader of Opposition, Maharashtra Legislative Council, 1984-86; Member, (i) Lok Sabha, 1991-96, 1996-97, 1998-99 and 2009-2014 and (ii) Rajya Sabha, 3-4-2002 to 2-4-2008; Nominated to the Panel of Vice-Chairmen, Rajya Sabha, July 2005.

Per. Add.: 1002, Krishna Building, Jayant Palkar Marg, Worli Sagar Co-operative Housing Society, Worli, Mumbai (Maharashtra).



MEHROTRA, SHRI PRAKASH: Graduate; Congress (I) (Uttar Pradesh); s. of Shri Gopalji Mehrotra; b. February 26, 1925; m. Shrimati Preeti Mehrotra, 1 s. and 4 d.; Member, Rajya Sabha, 3-4-1976 to 9-8-1981; Died. Obit. on 7-3-1988.

MEHTA, SHRI ASOKA: B.A.; Congress (Maharashtra); s. of Shri Ranjitram Mehta; b. October 24, 1911; Bachelor; Member, (i) Lok Sabha, 1954-57 and 1957-62 and (ii) Rajya Sabha, 3-4-1966 to 26-2-1967; Union Minister holding portfolios of Planning, Petroleum and Chemicals and Social Welfare, 1966-67; Deputy Chairman, Planning Commission, 1963; General Secretary, Congress Socialist Party, 1950-53; Chairman, P.S.P., 1959-63; Author of a number of books; Died. Obit. on 17-1-1985.



MEHTA, SHRI CHIMAN BHAI: Studied upto 10th Standard; IND. (Gujarat); s. of Shri Amichandbhai; b. June 3, 1925; m. Shrimati Nirmala Ben Mehta, 2 s.; Member, Gujarat Legislative Assembly, 1975-80; Minister, Government of Gujarat; Member, Rajya Sabha, 10-4-1984 to 9-4-1990 and 10-4-1990 to 9-4-1996; Union Minister of State in the Ministry of Human Resource Development, Dec. 1989-Nov. 1990; Vice-Chairman, Rajya Sabha, 1984-85; General Secretary/ President, I.N.T.U.C., Gujarat, 1973-84; Author of a few books in English and Gujarati; Died. Obit. on 4-3-2010.



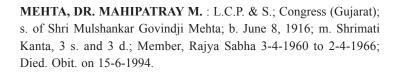
MEHTA, SHRI KISHOR: LL.B.; IND.(Gujarat); s. of Shri Chandulal; b. August 25, 1936; m. Shrimati Kavita, 1 s. and 1 d.; Member, Rajya Sabha, 14-8-1981 to 13-8-1987; Died. Obit. on 16-3-2011.



MEHTA, SHRI LALITBHAI: M.Com., LL.B.; B.J.P. (Gujarat); s. of Shri Amratlal Mehta; b. July 30, 1937; m. Shrimati Indumati Lalitbhai Mehta, 2 s. and 1 d.; Member, Rajya Sabha, 19-8-1999 to 18-8-2005; Chairman (i) Gujarat State Rural Development Corporation Ltd., 1990 and (ii) Gujarat State Export Corporation Ltd., 1995; Associated with the B.J.P. in different capacities.



Per. Add.: Diwanpara, Wankaner, District-Rajkot-363621 (Gujarat).







MEHTA, SHRI OM: B.A.; Congress (I) (Jammu and Kashmir); s. of Shri N.L. Mehta; b. February 20, 1927; m. Shrimati Sarla Mehta, 1 s. and 1 d.; Member, Jammu and Kashmir Legislative Council, 1957 and 1959-64 and (ii) Rajya Sabha, 3-4-1964 to 2-4-1970, 3-4-1970 to 2-4-1976 and 3-4-1976 to 2-4-1982; Union Minister of State holding portfolios of Parliamentary Affairs, Shipping and Transport, Works and Housing and Home Affairs, 1970-71, 1973 and 1974-77; Chairman, Committee on Official Language; Died. Obit. on 13-2-1995.



MEHTA, SHRIMATI PUSHPABEN JANARDANRAI: M.A.; Congress (O) (Gujarat); d. of Shri Harprasad Udayshankar Desai; b. March 21, 1905; m. Shri Janardanrai Madhavrai Mehta, 1 d.; Member, (i) Legislative Assembly of erstwhile States of Saurashtra and Bombay and later of Gujarat, 1948-61 and (ii) Rajya Sabha, 3-4-1966 to 2-4-1972; Recipient of Padma Bhushan, 1955; Died. Obit. on 26-4-1988.



*MEMON, SHRI MAJEED: B.A. (Economics and Political Science), LL.B.; N.C.P. (Maharashtra); s. of Shri Haji Ahmed; b. December 12, 1945; m. Shrimati Saeeda Memon, 2 s.; Member, Rajya Sabha, 3-4-2014 onwards; National Secretary and Member, Working Committee, Nationalist Congress Party (N.C.P.); Wrote a book of poems in Urdu and Hindi, 'Saaya-E-Gul'.

Per. Add.: 71, Aashiyana, 1st Lane, Almeida Park, Near Bhabha Hospital, Bandra (W), Mumbai-400050 (Maharashtra).



MENON, SHRI BALACHANDRA: B.A., B.L.; C.P.I. (Kerala); s. of Shri A.C. Kunhunni Raja; b. March 17, 1911; m. Shrimati A. Radha, 1 s. and 1 d.; Member, (i) Kerala Legislative Assembly, 1957 and 1960 and (ii) Rajya Sabha, 22-4-1967 to 21-4-1973; Secretary/Vice-President, A.I.T.U.C., 1954-57; Died. Obit. on 17-1-1985.



MENON, SHRI C. ACHUTHA: B.A., B.L.; C.P.I. (Kerala); s. of Shri M. Achutha Menon; b. 1913; m. Shrimati Ammini Amma, 1 s. and 2 d.; Member, Kerala Legislative Assembly, 1952-54, 1957-59 and 1960-64; Minister, Government of Kerala, 1957-59; Member, Rajya Sabha, 3-4-1968 to 24-4-1970; Author of books in Malayalam and English; Died. Obit. on 26-8-1991.

MENON, SHRI K. MADHAVA: B.A., B.L.; Congress (Kerala); s. of Shri Achuta Menon; b. July 26, 1897; m. Shrimati A.V. Kuttimalu Amma, 2 s. and 2 d.; Minister, Government of Madras, 1947-52; Member, Rajya Sabha, 3-4-1954 to 2-4-1960 and 3-4-1960 to 2-4-1966; President, Kerala P.C.C. for two terms; Died. Obit. on 15-11-1971.



MENON, SHRI K. P. SUBRAMANIA: S.S.L.C.; C.P.I. (M) (Kerala); s. of Shri K. Govinda Menon; b. April 26, 1924; m. Shrimati Sarojini, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1968 to 2-4-1974; Author of a few books; Died. Obit. on 6-5-2002.



MENON, SHRIMATI LAKSHMI N.: M.A., L.T.T. Diploma (London), LL.B., Diploma in French Language from L' Alliance Franchise, Paris; Congress (Bihar); d. of Shri M. Rama Varma Tampan; b. March 27, 1899; m. Prof. V. K. N. Menon, Member, Rajya Sabha, 3-4-1952 to 2-4-1954, 3-4-1954 to 2-4-1960 and 3-4-1960 to 2-4-1966; Parliamentary Secretary to the Prime Minister, 1952-57; Union Deputy Minister/Minister of State in the Ministry of External Affairs, 1957-62; Recipient of Padma Bhushan, 1957; Author of 'The Position of Women'; Died. Obit. on 7-12-1994.



MENON, SHRIMATI LEELA DAMODARA: B.A., Rashtrabhasha, Visarad; Congress (Kerala); d. of Shri K.U. Krishnan Nair; b. January 4, 1923; m. Shri K. A. Damodara Menon, 3 s. and 1 d.; Member, (i) Kerala Legislative Assembly, 1947-52 and 1960-64 and (ii) Rajya Sabha, 3-4-1974 to 2-4-1980; Died. Obit. on 27-11-1995.



MENON, PROF. M. G. K.: M.S., Ph.D., D.Sc. (*Honoris Causa*); J.D. (Rajasthan); s. of Shri K. Sankara Menon; b. August 28, 1928; m. Shrimati Indumati Menon, 1 s. and 1 d.; Member, Rajya Sabha, 10-4-1990 to 9-4-1996; Union Minister of State for Science and Technology, Atomic Energy, Space, Electronics and Ocean Development, Jan. 1990 to Nov. 1990; Recipient of (i) Padma Shri, 1961, (ii) Padma Bhushan, 1968, (iii) Padma Vibhushan, 1985 and (iv) a number of scientific awards and medals; Died. Obit. on 23-11-2016.





MENON, SHRI V. K. KRISHNA: B.A., B.Sc. (Economics) (London), M.A. (London), M.Sc. (Economics) (London), Bar-at-Law, Middle Temple, King's Inns, Dublin (*Honoris Causa*); Congress (Madras, now Tamil Nadu); s. of Shri Komath Krishna Kurup; b. May 3, 1897; Bachelor; Indian High Commissioner to United Kingdom, 1947-52 and concurrently Indian Ambassador to Ireland, 1949-52; Member, Rajya Sabha, 26-5-1953 to 2-4-1956 and 3-4-1956 to 15-3-1957; Union Minister without portfolio, 1956-57; Recipient of Padma Vibhushan, 1954; Died. Obit. on 11-11-1974.



MENON, SHRI VISWANATHA: LL.B.; C.P.I. (M) (Kerala); s. of Shri Ambadi Narayana Menon; b. January 14, 1927; m. Shrimati Prabhavathi Menon, 2 s.; Member, (i) Lok Sabha, 1967-71 and (ii) Rajya Sabha, 3-4-1974 to 2-4-1980; Died. Obit. on 21-6-2019.



MHAISEKAR, SHRI GOVINDRAO RAMCHANDRA: M.Sc., LL.B.; Congress (I) (Maharashtra); s. of Shri Ramchander Rao Mhaisekar; b. December 14, 1923; m. Shrimati Shakuntala Mhaisekar, 2 s. and 2 d.; Member, Rajya Sabha, 3-4-1976 to 2-4-1982; Died. Obit. on 16-11-2016.



MIR, SHRI GHULAM MOHAMMAD: B.A., LL.B.; Congress (Jammu and Kashmir); s. of Kh. Faja Mir; b. April 27, 1932; m. Shrimati Bushra Begum, 2 s. and 1 d.; Member, Jammu and Kashmir Legislative Council, 1962; Minister, Government of Jammu and Kashmir, 1963; Member, Rajya Sabha, 3-4-1964 to 13-3-1967; Died. Obit. on 21-7-2015.

MIRDHA, SHRI RAM NIWAS: M.A. (Political Science), LL.B.; Congress (I) (Rajasthan); s. of Shri Baldeo Ram Mirdha; b. August 24, 1924; m. Shrimati Indira Mirdha, 2 s. and 1 d.; Member, Rajasthan Legislative Assembly, 1954-57; Minister, Government of Rajasthan, 1954-57; Speaker, Rajasthan Legislative Assembly, 1957-67; Member, Rajya Sabha, 4-5-1967 to 2-4-1968, 3-4-1968 to 2-4-1974, 3-4-1974 to 2-4-1980 and 5-7-1980 to 29-12-1984 and (ii) Lok Sabha, Jan. 1985-Oct. 1986 and June 1991-May 1996; Union Minister of State holding portfolios of Home Affairs, Defence, Supply and Rehabilitation, Irrigation and External Affairs, 1970-77 and 1983-84; Deputy Chairman, Rajya Sabha, March 1977 to April 1980; Chairman, Committee of Privileges, Rajya Sabha, 1977-80; Died. Obit. on 22-2-2010.



MIRI, SHRI GOVINDRAM: M.A., LL.B.; B.J.P. (Madhya Pradesh); s. of Shri Bihari Lal Miri; b. September 1, 1946; m. Shrimati Parvati Miri, 2 s. and 2 d.; Member, (i) Sixth Lok Sabha, 1977-80 and (ii) Rajya Sabha, 3-4-1994 to 2-4-2000.

Per. Add.: 'Guru Kripa', Rajendarnagar, Bilaspur (Chhattisgarh).



MIRI, PROF. MRINAL: B.A. (Philosophy), B.A. (Tripos) (Philosophy), M.A. (Philosophy), Ph.D. (Philosophy); NOM.; s. of Late Shri Mohichandra Miri; b. August 1, 1940; m. Shrimati Sujata Miri, 2 d.; Member, Rajya Sabha, 29-6-2012 to 21-3-2016; Chairman, Indian Council of Philosophical Research (I.C.P.R.), Delhi, 1994-97; Vice-Chancellor, North-Eastern Hill University (N.E.H.U.), Shillong, 2000-2005; Chancellor, Rajiv Gandhi University, Arunachal Pradesh, 2007-2012; Has received international acclaim for his books and other writings; Awarded Padma Bhushan.



Per. Add.: A-39, South Extension, New Delhi-110049.



MIRZA, SHRI DAWOOD ALI: Studied upto B.A.; Congress (Madras, now Tamil Nadu); s. of Nawab Raza Ali Khan Bahadur of Masulipatnam; b. September 23, 1907; m. Begum Rukhia Mirza *alias* Shah Begum, 4 s. and 2 d.; Member, Rajya Sabha, 11-12-1956 to 2-4-1962; Author of a few books; Died. Obit. on 21-8-1986.



MIRZA IRSHADBAIG, SHRI: B.Sc., LL.B.; Congress (I) (Gujarat); s. of Shri Mirza Aiyubbaig Mohd. Azambaig; b. October 3, 1949; m. Shrimati Saeeda Begum, 2 s.; Member, Rajya Sabha, 21-3-1983 to 9-4-1984 and 10-4-1984 to 9-4-1990; Vice Chairman, Rajya Sabha, 1989-90; General Secretary, Gujarat P.C.C. (I); Died. Obit. on 15-12-2017.



MISHRA, SHRI BIBUDHENDRA: B.A., B.L.; Congress (Orissa); s. of Shri Gopinath Mishra; b. November 30, 1920, m. Shrimati Uma Roy, 1 d.; Member, Rajya Sabha, 3-4-1958 to 27-2-1962; Secretary, A.I.F.B.; Author of books in Oriya; Died. Obit. on 12-3-2012.



MISHRA, SHRI CHATURANAN: Studied upto Matric; C.P.I. (Bihar); s. of Shri Bachananand Mishra; b. April 7, 1925; m. Shrimati Hemanti Mishra, 1 s. and 4 d.; Member, (i) Bihar Legislative Assembly for three terms; (ii) Chairman, Library Committee of Bihar Assembly; Member, Rajya Sabha, 10-4-1984 to 9-4-1990 and 10-4-1990 to 9-4-1996; President, A.I.T.U.C.; Chairman, Coal Commission of Miners International, 1964; Died. Obit. on 1-8-2011.



MISHRA, SHRI DINA NATH: M.A.; B.J.P. (Uttar Pradesh); s. of Late Shri Indra Nath Mishra; b. September 14, 1937; m. Shrimati Shakuntala Mishra, 1 s. and 3 d.; Member, Rajya Sabha, 5-7-1998 to 4-7-2004; Resident Editor, Nav Bharat Times, Jaipur and Patna, 1985-88 and Bureau Chief, Nav Bharat Times, 1988-91; Died. Obit. on 5-12-2013.

MISHRA, DR. JAGANNATH: B.A. (Hons.), M.A. (Economics), Ph.D. (Public Finance); I.N.C. (Bihar); s. of late Pt. Rabinandan Mishra; b. June 24, 1937; m. Shrimati Veena Mishra, 3 s. and 3 d.; Member, (i) Bihar Legislative Council, 1968, (ii) Bihar Legislative Assembly, 1972-88 and 1990-1994; Chief Minister of Bihar State (thrice); Leader of Opposition, Bihar Legislative Assembly (twice); Member, Rajya Sabha, 3-4-1988 to 16-3-1990 and 3-4-1994 to 2-4-2000; Union Minister holding portfolios of Agriculture, Rural Areas and Employment; Author of a number of books and research papers; Died. Obit. on 18-11-2019.



MISHRA, SHRI JANESHWAR: B.A., LL.B.; S.P. (Uttar Pradesh); s. of Late Shri Ranjit Mishra; b. August 5, 1933; m. Shrimati Gangotri Devi (since deceased), 2 d.; Member, (i) Lok Sabha, 1969-70, 1971-77, 1977-79 and 1989-91 and (ii) Rajya Sabha, 3-4-1994 to 2-4-2000, 3-4-2000 to 2-4-2006 and 3-4-2006 to 22-1-2010; Union Minister/Minister of State holding portfolios of Petroleum, Chemicals and Fertilizers, Energy, Shipping and Transport, Communications, Railways, Water Resources and Petroleum and Natural Gas, 1977-80, 1989-91 and 1996-98; Nominated to the Panel of Vice-Chairmen, Rajya Sabha, Nov. 2004-July 2005; Died. Obit. on 22-2-2010.



MISHRA, SHRI KAILASH PATI: Studied upto Intermediate; B.J.P. (Bihar); s. of Shri Hazari Mishra; b. October 5, 1926; Bachelor; Minister, Government of Bihar, 1977-80; Member, Rajya Sabha, 10-4-1984 to 9-4-1990; General Secretary/Vice-President/President, Bharatiya Jana Sangh, Bihar; President, B.J.P., Bihar, 1980 and 1986; Died. Obit. on 22-11-2012.





MISHRA, SHRI KALRAJ: M.A.; B.J.P. (Uttar Pradesh); s. of Late Shri Ramagya Mishra; b. July 1, 1941; m. Shrimati Satyawati Mishra, 2 s. and 1 d.; Member, Uttar Pradesh Legislative Council, 1986-2001; Cabinet Minister, Government of Uttar Pradesh holding portfolios of Public Works, Medical Education and Tourism, March 1997-Aug. 2000; Member, (i) Rajya Sabha, 3-4-1978 to 2-4-1984, 7-6-2001 to 2-4-2006 and 3-4-2006 to 21-3-2012 and (ii) Lok Sabha, 2014-2019; Union Cabinet Minister, Micro, Small and Medium Enterprises, 27 May 2014-2 Sept. 2017; Nominated. to the Panel of Vice-Chairmen, Rajya Sabha, July 2005 (re-Nominated. on 22 April 2008 and 1 August 2011); Chairman, Committee on Subordinate Legislation, Sept. 2010-2011; Associated with the Rashtriya Swayamsevak Sangh (R.S.S.), Bharatiya Jana Sangh and the B.J.P. for many years.

Per. Add.: (i) Village Malikpur (Saidpur), District Gazipur (Uttar Pradesh), (ii) 1, Gomati Enclave (in front of D.G.P. Office), B.N. Lahari Marg, Lucknow-226001 (Uttar Pradesh) and (iii) 7, Vidhan Sabha Marg, Lucknow (Uttar Pradesh).



MISHRA, SHRI LALIT NARAYAN: M.A. (Economics); Congress (Bihar); s. of Pandit Ravinandan Mishra; b. January, 1923; m. Shrimati Kameswari Debi, 4 s. and 2 d.; Member, (i) Lok Sabha, 1952-57 and 1957-62 and (ii) Rajya Sabha, 18-2-1964 to 2-4-1966 and 3-4-1966 to 2-2-1972; Parliamentary Secretary to the Union Minister for Planning, Labour and Employment, 1957-60; Union Deputy Minister and Minister of State holding portfolios of Planning and Labour and Employment, Home Affairs, Finance and Defence Production, 1960-62 and 1964-70; Secretary, Bihar P.C.C.; General Secretary, I.N.T.U.C., Bihar; Died. Obit. on 17-2-1975.



MISHRA, SHRI MAHENDRA MOHAN: B.A., B.L.; Congress(I) (Bihar); s. of Shri Bhubaneshwar Mishra; b. December 1, 1929; m. Dr. Shashi Lekha Mishra, 2 s.; Member, Rajya Sabha, 3-4-1976 to 2-4-1982 and 3-4-1982 to 2-4-1988; General Secretary, Bihar P.C.C. (I), 1980-82.

Per. Add.: Bhubaneswar Bhawan, Club Road, Ramna, Muzaffarpur (Bihar).

MISHRA, SHRI RISHI KUMAR: Graduate; Congress (Rajasthan); s. of Shri Jiwanlal Mishra; b. September 28, 1932; m. Shrimati Bina Mishra, 3 s. and 2 d.; Member, Rajya Sabha, 3-4-1974 to 2-4-1980; Died. Obit. on 12-2-2009.



MISHRA, SHRI SATYANANDA: Congress (Orissa); s. of Shri Kunja Behari Mishra; b. April, 1903; m. Shrimati Kunda Kadhi Devi, 1 s. and 1 d.; Member, (i) Legislative Assembly of erstwhile Patna State, 1947-48 and (ii) Rajya Sabha, 7-4-1962 to 2-4-1964; Died. Obit. on 7-12-1994.



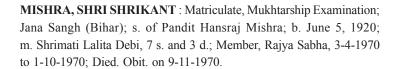
MISHRA, SHRI SHEO KUMAR: Congress (I) (Uttar Pradesh); s. of Shri Rameshwar Dayal Mishra; b. October, 1912; m. (i) Shrimati Shivada and (ii) Shrimati Krishna Devi, 1 s. and 2 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1948, 1952 and 1969 and (ii) Rajya Sabha, 3-4-1984 to 2-4-1990.



Per. Add.: Village and Post Office Nabhichi, District Shahjahanpur (Uttar Pradesh).



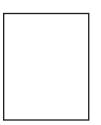
MISHRA, SHRI SHIV PRATAP: M. A. (Ancient History), M.A. (Philosophy), LL.B., S.S.D.; Congress (I) (Uttar Pradesh); s. of Shri N. P. Mishra; Married, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1988 to 2-4-1994; Died. Obit. on 19-11-2001.







MISHRA, SHRI SHYAM NANDAN: M.A., B. L.; Congress (O) (Bihar); s. of Shri Murlidhar Mishra; b. October 20, 1920; m. Shrimati Dhrubswamini Devi, Member, (i) Provisional Parliament, 1950-52 and (ii) Lok Sabha 1952-62; Parliamentary Secretary to the Prime Minister, 1951-52; Union Deputy Minister for Planning, 1954-62; Member, Rajya Sabha, 4-12-1962 to 2-4-1966 and 3-4-1966 to 11-3-1971; Leader of the Opposition, Rajya Sabha, Dec. 1969 to March 1971; General Secretary, Bihar P.C.C.; Died. Obit. on 13-12-2004.



MISRA, SHRI CHANDRAGOPAL GAJADHARPRASAD: B.A., LL.B.; Kisan Majdoor Praja Party (Madhya Pradesh); s. of Shri Gajadhar Prasad Misra; b. April, 1876; m. Shrimati Janak-dulari Bai, 3 s. and 2 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954; Died. Obit. on 18-11-1957.



MISRA, SHRI GOVIND CHANDRA: Matric; Congress (Orissa); s. of Shri Baidyanath Misra; b. February, 1890; Married; 1 s.; Member, Rajya Sabha, 6-12-1956 to 2-4-1960; Author of a few books in Oriya. *Per. Add.*: Daspalla, District Puri (Orissa).



MISRA, SHRI LINGARAJ: M.A. (Gold Medalist); Congress (Orissa); s. of Pandit Nilkantha Misra; b. 1894; m. Shrimati Uma Devi, 2 s. and 1 d.; Member, Bihar and Orissa Legislative Council, 1927-30; Minister, Government of Orissa, 1946-51; Member, (i) Lok Sabha, 1952-57 and (ii) Rajya Sabha, 27-4-1957 to 19-12-1957; Author of a few books; Died. Obit. on 19-12-1957.



MISRA, SHRI LOKANATH: Janta Party (Orissa); s. of Pandit Godavari Misra; b. November, 1922; m. Shrimati Binapani Misra, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1960 to 2-4-1966, 3-4-1966 to 2-4-1972 and 3-4-1972 to 2-4-1978; Chairman, Committee on Petitions, Rajya Sabha; Vice-President, Swatantra Party, Orissa; Died. Obit. on 8-6-2009.

MISRA, SHRI MANMATHNATH: B.A., LL.B.; Congress (Orissa); s. of Shri Mani Charan Misra; b. 1930; m. Shrimati Jyotsna Rani Devi, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-1962 to 2-4-1968; Died. Obit. on 22-7-1992.



MISRA, SHRI RANGANATH: M.A., LL.M.; I.N.C. (Orissa); s. of Late Pandit Godavaris Misra; b. November 25, 1926; m. Shrimati Sumitra Misra, 2 s.; Member, Rajya Sabha, 2-7-1998 to 1-7-2004; Chairman, Ethics Committee, Rajya Sabha, April 2002-2004; Judge, High Court of Orissa, 1969-80; Chief Justice, High Court of Orissa, 1980-83; Judge, Supreme Court of India, 1983-90; Chief Justice, Supreme Court of India, 1990-91; Chairman, National Human Rights Commission, 1993-96 (First Chairman of the Commission); Was Member, Permanent Court of Arbitration, Hague; Published several articles in Journals; Died. Obit. on 22-11-2012.



*MISRA, SHRI SATISH CHANDRA: B.A., LL.B.; B.S.P. (Uttar Pradesh); s. of Late Justice Tribeni Sahai Misra (Retd. Chief Justice, Gauhati High Court and Lokayukta, Bihar); b, November 9, 1952; m. Shrimati Kalpna Misra, 1 s. and 4 d.; Member, Rajya Sabha, 5-7-2004 to 4-7-2010, 5-7-2010 to 4-7-2016 and 5-7-2016 onwards; Chairman, Bar Council of Uttar Pradesh, Jan. 1998-Feb. 1999; Advocate General, Uttar Pradesh (Cabinet Minister rank), May 2002-Sept. 2003; Leader, B.S.P. Rajya Sabha, July 2007 onwards; Cabinet Minister attached to Hon'ble Chief Minister, Uttar Pradesh, 17 May-11 Nov. 2007; Chairman, State Advisory Council, Uttar Pradesh, 17 Nov. 2007-6 March 2012; Chairman, Committee on Government Assurances, May 2013 onwards; Chairman, Committee on Health and Family Welfare, Sept. 2014-Sept. 2015.



Per. Add.: 17/6, Windsor Place, Lucknow-226001 (Uttar Pradesh).

* Sitting Member 295



MISRA, SHRI SHYAM DHAR: B.A., LL.B.; Congress (O) (Uttar Pradesh); s. of Pt. Kashi Prasad Misra; b. July 29, 1918; m. Shrimati Shanti Devi, 2 s. and 3 d.; Member, erstwhile Banaras State Assembly, 1943-49; Minister, Banaras State, 1949; Member, (i) Uttar Pradesh Legislative Council, 1950-52, (ii) Rajya Sabha, 3-4-1952 to 2-4-1958, 3-4-1958 to 1-3-1962 and 3-4-1968 to 2-4-1974 and (iii) Lok Sabha, 1962-67; Parliamentary Secretary to Union Minister for Community Development and Cooperation, 1959-62; Union Deputy Minister holding portfolios of Community Development, Panchayati Raj and Cooperation, Irrigation and Power, Defence and Food and Agriculture, 1962-67; General Secretary, Congress Committee, Banaras State, 1952-53; General Secretary, A.I.C.C., 1969; Died. Obit. on 19-11-2001.



MISRA, SHRI VIDYA NIVAS: M.A.; Ph.D.; NOM.; s. of Late Shri Prasidh Narayan Misra; b. January 28, 1926; m. Shrimati Radhika Devi, 1 d.; Member, Rajya Sabha, 27-8-2003 to 14-2-2005; Vice-Chancellor, (i) Kashi Vidyapeeth for 3 years and (ii) Sampurnananda Sanskrit University, Varanasi for 2 years and 6 months; President, Hindi Sahitya Sammelan (twice); Authored/edited/ translated a number of books in English and Hindi; Died. Obit. on 25-2-2005.



*MISTRY, SHRI MADHUSUDAN: M.A., Diploma on Development Studies (Completed one year of two years course), Certificate Course in Advocacy Studies, Course for Trade Union Officer (IIM, Ahmedabad); I.N.C. (Gujarat); s. of Shri Devram; b. January 3, 1945; m. Shrimati Meenaben Mistry, 1 s. and 3 d.; Member, (i) Lok Sabha (elected in a bye-election), 2001-2004 and 2004-2009 and (ii) Rajya Sabha, 10-4-2014 onwards; Chief Whip, I.N.C. in Lok Sabha, 2004-2009; Chairman, House Committee, March 2005-May 2009.

Per. Add.: Plot No. 814, Sector-8, Gandhinagar-382007 (Gujarat).

MISTRY, SHRIMATI RODA: Studied upto Senior Cambridge; National Democratic Party (Andhra Pradesh); d. of Shri Mancher Shaw Bharucha; b. October 16, 1928; m. Shri Homi Mistry, 1 s. and 1 d.; Member, (i) Andhra Pradesh Legislative Assembly, 1959-67 and (ii) Andhra Pradesh Legislative Council, 1968-80; Minister, Government of Andhra Pradesh, 1968-71 and 1978-80; Member, Rajya Sabha, 3-4-1980 to 2-4-1986; General Secretary, A.P.C.C.(I), 1977; Died. Obit. on 1-12-2004.



MITRA, SHRI ASHOK: M.A., D.Econ.Sc.; C.P.I. (M) (West Bengal); s. of Shri Phanindra Kumar Mitra; b. April 10, 1928; m. Shrimati Gouri Mitra; Member, West Bengal Legislative Assembly, 1977-82 and 1983-86; Minister of Finance and Planning, Government of West Bengal, 1977-82 and 1983-86; Member, Rajya Sabha, 19-8-1993 to 18-8-1999; Chairman, Department-Related Parliamentary Standing Committee on Industry (1994-98) and Commerce (1998-99); OSD, Ministry of Finance, 1954-55; Chairman, Agricultural Prices Commission, Government of India, 1966-70; Chief Economic Adviser, Government of India, 1970-72; Recipient of Sahitya Akademi Award; Author of, (i) The Share of Wages in National Income, (ii) Terms of Trade and Class Relations, (iii) Kolkata Diary, (iv) The Hoodlum Years and (v) Persons; Died. Obit. on 18-7-2018.



MITRA, DR. CHANDAN: B.A. (Hons.) in Economics, M.A. (History), D.Phil. in Modern History; B.J.P. (Madhya Pradesh); s. of Late Shri Monindra Nath Mitra; b. December 12, 1954; m. Shrimati Shobori Ganguli, 2 s.; Member, Rajya Sabha, 27-8-2003 to 26-8-2009 and 30-6-2010 to 29-6-2016; Chairman, (i) Select Committee of Rajya Sabha on the Insurance Laws (Amendment) Bill, 2008, Aug.-Dec. 2014, (ii) Committee on Commerce, Sept. 2014-June 2016 and (iii) Sub-Committee on Ease of Doing Business of the Committee on Commerce, Sept. 2014-June 2016; Author of two books.



Per. Add.: H-33A, Lane W-10-C, Sainik Farms, New Delhi-110062.

MITRA, SHRI PRATUL CHANDRA: Congress (O) (Bihar); s. of Dr. Purna Chandra Mitra; b. July 29, 1908; m. Shrimati Santa Dutta, 3 d.; Member, Rajya Sabha, 3-4-1960 to 2-4-1966 and 3-4-1966 to 2-4-1972; Died. Obit. on 17-7-1978.





MITRA, DR. PURNA CHANDRA: L.M.P.; Congress (Bihar); s. of Shri Ram Narain Mitra; b. August 11, 1877; m. Shrimati Sati Bala Devi, 6 s. and 8 d.; Member, (i) Bihar Legislative Assembly, 1937-52 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 23-8-1959; Died. Obit. on 24-8-1959.



MITRA, SHRI SANKAR PRASAD: M.A. (Cantab.), Hon. LL.D. (Punjab), Barrister-at-Law; IND. (West Bengal); s. of Shri Manindra Nath Mitra; b. December 26, 1917; m. Shrimati Aloka Mitra, 1 s. and 1 d.; Member, West Bengal Legislative Assembly, 1952-57; Minister, Government of West Bengal, 1956; Judge, Kolkata High Court, 1957-72; Chief Justice, Kolkata High Court, 1972-79; Acting Governor, West Bengal, 1979; Member, Rajya Sabha, 10-7-1981 to 9-8-1986; Author of a number of books; Died. Obit. on 11-8-1986.



MITRA, SHRI SANTOSH: M.Com.; C.P.I.(M) (West Bengal); s. of Shri Haripada Mitra; b. July 27, 1922; m. Shrimati Bijali Mitra, 1 s. and 2 d.; Member, Rajya Sabha, 10-7-1981 to 28-3-1984; Author of a number of books; Died. Obit. on 23-4-1984.



MITTAL, SHRI SAT PAUL: Graduate; Congress (I) (Punjab); NOM.; s. of Shri L. Amar Nathji; b. January 1, 1931; m. Shrimati Lalita Mittal, 3 s.; Member, Punjab Legislative Council, 1964-70; Deputy Minister, Government of Punjab, 1966-67; Member, Rajya Sabha, 3-4-1976 to 2-4-1982, 3-4-1982 to 2-4-1988 and 25-11-1988 to 12-1-1992; Vice-Chairman, Rajya Sabha, 1982-83; General Secretary, Punjab P.C.C., 1972; Died. Obit. on 24-2-1992.



MODI, SHRI JADAVJI KESHAVJI: B.A., LL.B.; Congress (Gujarat); s. of Shri Keshavji; b. August 24, 1904; m. Shrimati Taraben, 1 s. and 3 d.; Minister, erstwhile Bhavnagar State, January to March, 1948; Member, (i) Constituent Assembly, Saurashtra, 1948 and (ii) erstwhile Saurashtra Legislative Assembly, 1950; Speaker, Saurashtra Legislative Assembly, 1950-52; Minister, Government of Saurashtra, 1952-56; Member, Rajya Sabha, 21-11-1957 to 2-4-1962.

Per. Add.: 1852, Krisnanagar, Bhavnagar (Gujarat).

MODY, SHRI PILOO: M. Architecture (University of California); Janata Party (Gujarat); s. of Sir Homi Mody; b. November 14, 1926; m. Shrimati Vina Mody; Member, (i) Lok Sabha, 1967-71 and 1971-77 and (ii) Rajya Sabha, 10-4-1978 to 29-1-1983; Executive Vice-President, Swatantra Party, Bombay; President, Swatantra Party, 1972-74; General Secretary, B.L.D., 1974-76; Author of a few books; Died. Obit. on 18-2-1983.



MODY, SHRI RAJENDRA PRASAD: B.Com.; IND. (Rajasthan); s. of late Shri Debi Dutt Mody; b. June 18, 1937; m. Shrimati Premlata Devi Mody, 1 s. and 1 d.; Member, Rajya Sabha, 5-7-1992 to 4-7-1998.

Per. Add.: (i) Mody House, 6, Amrita Shergil Marg, New Delhi-110003, (ii) Mody Building, 27, Sir R.N. Mukherjee Road, Kolkata-700001 (West Bengal) and (iii) Debi Dham, Seth Debi Dutt Mody Marg, Lakshmangarh, Distt. Sikar (Rajasthan).



MOHAMMAD, CHOUDHURY A.: Congress (O) (Bihar); s. of Choudhury A. Gaffar; b. 1922; m. (i) Shrimati Tarnijun Nisha, 2 s. and 1 d. and (ii) Shrimati Noorul Fatema, 3 d.; Member, Rajya Sabha, 22-9-1961 to 2-4-1964, 3-4-1964 to 2-4-1970 and 1970 to 7-2-1973; Died. Obit. on 19-2-1973.



MOHAMMAD ALI, SHRI: B.A., LL.B.; Congress (Madhya Pradesh); s. of Shri Badal Miyan; b. December 7, 1923; m. Shrimati Asmatunnisha, 1 s. and 5 d.; Member, Rajya Sabha, 3-4-1956 to 2-4-1962.

Per. Add.: Burhar, District Shahdol (Madhya Pradesh).



MOHAMMAD FARUQI, MOULANA: Scholar, Al-Azhar University, Cairo (Egypt), Master of Oriental Languages and Theological Studies Centre; Congress (Uttar Pradesh); s. of Moulana Villayat Hussain; b. 1904; m. Shrimati Amina, 4 s. and 4 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 2-4-1960; Author of a number of books on Theology; Died. Obit. on 21-2-1989.





MOHAMMAD ROUFIQUE, SHRI: IND. (Assam); s. of Shri Nurbakash; b. 1899; m. Begum Reija Khatun, 4 s. and 4 d.; Member, (i) Assam Legislative Assembly, 1946 and 1952 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1956; Vice-President, Assam Provincial M.L.; Died. Obit. on 6-1-1970.



MOHAMMAD YUNUS, SHRI: NOM.-Congress (I); s. of Shri Haji Ghulam Samdani; b. June 26, 1916; Married, 1 s.; Head of Indian Diplomatic Missions in a number of places; Retd. Secretary, Ministry of Commerce; Chairman, Trade Fair Authority of India, 1971-77 and in the rank of Minister of State, 1980-89; Member, Rajya Sabha, 15-6-1989 to 14-6-1995; Author of a few books; Died. Obit. on 23-7-2001.



MOHAMMED AFZAL, SHRI *alias* MEEM AFZAL: M.A., B.Ed.; J.D. (Uttar Pradesh); s. of Shri Mohammed Ahmed; b. January 8, 1952; m. Shrimati Shehnaz Parveen, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1990 to 2-4-1996.

Per. Add.: 1734, Kucha Dakhni Rai, Darya Ganj, New Delhi.



*MOHAMMEDJAN, SHRI A.: B.Sc., B.Ed.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri Abdul Khalil; b. November 23, 1948; m. Shrimati Shaheena Parveen, 3 s. and 1 d.; Member, (i) Tamil Nadu Legislative Assembly, 2011-2016 and (ii) Rajya Sabha, 25-7-2019 onwards; Minister of Backward Classes and Most Backward Classes, Government of Tamil Nadu, 2011-June 2013.

Per. Add.: 6A/4, Quaidemillath Ismail Street, Ranipet, Wallajah Taluk, Distt. Vellore-632401 (Tamil Nadu)



MOHAN, SHRI V. R.: B.A., M.Com.; IND. (Uttar Pradesh); s. of Shri N.N. Mohan; b. July 30, 1925; m. Shrimati Comilla Mohan, 2 s. and 2 d.; Member, (i) Uttar Pradesh Legislative Council, 1962-67 and (ii) Rajya Sabha, 3-4-1972 to 28-1-1973; Recipient of Padma Bhushan; Died. Obit. on 19-2-1973.

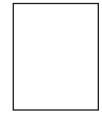
MOHAN BABU, DR.: B.A., Ph.D. (*Honoris Causa*); IND. (Andhra Pradesh); s. of Shri M. Narayanaswamy Naidu; b. March 19, 1947; m. Shrimati M. Nirmala Devi, 2 s.; Member, Rajya Sabha, 18-4-1995 to 2-4-2000; Film Producer and acted in several films.

Per. Add.: Plot No. 6, Road No.11, Filmnagar, Jubilee Hills, Hyderabad (Andhra Pradesh).



MOHAN SINGH, SHRI: Intermediate; Congress (I) (Uttar Pradesh); s. of Raja Bishwnath Sharan Singh; b. June 2, 1943; m. Rani Usha Singh, 2 s. and 4 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1969-80 and (ii) Rajya Sabha, 1-8-1989 to 2-4-1990.

Per. Add.: Tiloi Bhawan, 19, Qaisar Bagh, Lucknow (Uttar Pradesh).



MOHANAN, SHRI K.: B.A.; C.P.I. (M) (Kerala); s. of Shri Krishna Pillai; b. April 5, 1940; m. Shrimati K. Padamavathy, 2 d.; Member, Rajya Sabha, 2-7-1982 to 1-7-1988; Chairman, (i) Committee on Government Assurances, Rajya Sabha, 1984-86 and (ii) Committee on Papers Laid on the Table, Rajya Sabha, 1986-88.

Per. Add.: Pandavath House, Pallana, Thrikkunnapuzha, Alleppey District (Kerala).



MOHANARANGAM, SHRI R.: M.A., B.L.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri A. Ragavalu Naidu; b. November 27, 1934; m. Shrimati M. Amivthavalli, 3 s. and 1 d.; Member, (i) Lok Sabha, 1977-79 and (ii) Rajya Sabha, 30-6-1980 to 8-9-1982 and 11-2-1983 to 29-6-1986; Chairman, Committee on Papers Laid on the Table, Rajya Sabha, 1984-85; Died. Obit. on 9-4-1990.



MOHANTY, SHRI ANUBHAV: B.A. (Public Administration); B.J.D. (Odisha); s. of Shri Abhaya Kumar Mohanty; b. December 24, 1981; m. Shrimati Varsha Priyadarshini; Member, (i) Rajya Sabha, 13-6-2014 to 24-5-2019 and (ii) Lok Sabha 2019 onwards.

Per. Add.: At-Nandi Sahi, Choudhury Bazar, Cuttack-753001 (Odisha).





MOHANTY, SHRI DHANANJOY: Matriculate, passed Mukhtarship Examination, Kolkata High Court and Pleadership Examination, Orissa High Court; Congress (Orissa); s. of Shri Bhabagrahi Mohanty; b. June 6, 1915; m. Shrimati Saraswati Devi, 4 s. and 5 d.; Member, Rajya Sabha, 22-8-1961 to 2-4-1964; Vice-President, I.N.T.U.C., Orissa, 1956-57.

Per. Add.: Post Office Rourkela-1, District Sundargarh (Odisha).



MOHANTY, SHRI KISHORE KUMAR: B.Com., LL.B.; B.J.D. (Odisha); s. of Shri Golack Chandra Mohanty; b. April 12, 1958; m. Shrimati Alaka Mohanty, 1 s. and 1 d.; Councillor, Jharsuguda Municipal Council, 1984; Chairman, Jharsuguda Municipal Council, 1992; Member, (i) Orissa Legislative Assembly, 1990-95, 2000-2004 and 2004-2009 and (ii) Rajya Sabha, 6-8-2009 to 3-4-2012; Government Chief Whip, Orissa Legislative Assembly, May 2004-Aug. 2008; Speaker, Orissa Legislative Assembly, Aug. 2008-May 2009; Chairman of a number of Committees, Orissa Legislative Assembly.

Per. Add.: (i) At-Mangal Bazar, P.O. Distt.-Jharsuguda (Odisha) and (ii) Qtr. No.-D/S-III, Type-VIII, Unit-III, Bhubaneswar-751001 (Odisha).



MOHANTY, SHRI SARADA: B.A., B.L.; J.D. (Orissa); s. of Shri Fakir Charan Mohanty; b. March 7, 1925; m. Shrimati Bidyabati Mohanty, 2 s. and 2 d.; Member, Rajya Sabha, 3-4-1990 to 2-4-1996; General Secretary, J.D., Orissa.

Per. Add.: Banka Bazar, Cuttack (Orissa).



MOHANTY, SHRI SUBAS: M.A. (History); Congress (I) (Orissa); s. of Shri Kishore Chandra Mohanty; b. January 7, 1949; m. Shrimati Kabita Mohanty, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1984 to 2-4-1990.

Per. Add.: At & Post Office Tigiria, District Cuttack (Orissa).

MOHANTY, SHRI SURENDRA: Congress (I) (Orissa); s. of Shri Lokanath Mohanty; b. May 21, 1922; m. Shrimati Renuka Mohanty, 2 s. and 1 d.; Member, (i) Rajya Sabha, 3-4-1952 to 23-3-1957 and 3-4-1978 to 2-4-1984 and(ii) Lok Sabha, 1957-62 and 1971-77; Recipient of, (i) Orissa Sahitya Akademy Award, 1954 and (ii) Sahitya Akademy Award, 1970; Author of a number of books; Died. Obit. on 27-12-1990.



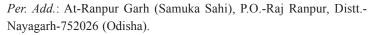
MOHAPATRA, SHRI BASUDEB: B.Com., LL.B.; Congress (I) (Orissa); s. of Shri Bamdev Mohapatra; b. April 8, 1932; m. Shrimati Salila Mohapatra, 2 s. and 1 d.; Member, Orissa Legislative Assembly, 1971-73, 1974-77 and 1980-85; Minister, Government of Orissa, 1980-85; Chairman, Public Undertakings Committee, Orissa Legislative Assembly, 1974-77; Member, Rajya Sabha, 2-7-1986 to 28-10-1990; General Secretary, Orissa P.C.C. (I), 1985-88; Died. Obit. on 27-12-1990.



MOHAPATRA, SHRI PYARIMOHAN: B.A. (Hons.) in Economics, M.A. in Political Science, Diploma in Development Administration; Member without Party Affiliation (Odisha); s. of Late Shri Kalicharan Mohapatra; b. January 25, 1940; m. Shrimati Prativa Mohapatra, 2 s. and 2 d.; Member, Rajya Sabha, 2-7-2004 to 1-7-2010 and 2-7-2010 to 1-7-2016; Chairman, Committee on Government Assurances, Sept. 2010-May 2013; Has edited four books; Died. Obit. On 20-3-2017.



MOHAPATRA, SHRI RABINARAYAN: B.A.; B.J.D. (Odisha); s. of Shri Satya Narayan Mohapatra; b. July 4, 1957; m. Shrimati Indira Devi, 1 d.; Sarpanch, Ranpurgarh Gram Panchayat, Odisha, 1984-89; Member, Rajya Sabha, 4-4-2012 to 30-5-2014.







*MOHAPATRA, DR. RAGHUNATH: 8th Passed; NOM. (B.J.P); s. of Shri Damodar Mohapatra; b. March 24, 1943; m. Shrimati Rajani Mohapatra, 3 s. and 2 d.; Member, Rajya Sabha, 14-7-2018 onwards; Was Nominated. as Member, ICCR by the Ministry of External Affairs, Government of India; Recipient of, (i) Padma Shri, 1974, (ii) Padma Bhushan, 2001, (iii) Shilpguru, 2006, (iv) Padma Vibhushan, 2013, (v) National Award for Stone Carving by the President of India in 1968 and (vi) Merit Award by the Prime Minister of India, 1972; His magnificent works include, two white Dholpuri Stone Lamp in the office of the Prime Minister of India, Statue of Sun God displayed in the Central Hall of Parliament of India. Per. Add.: Sasan Padia, Old Town, Beside Maa Kali Temple,

Bhubaneswar -751002 (Odisha).



MOHAPATRA, DR. SHYAM SUNDAR : M.A., Ph.D.; IND. (Orissa); s. of Shri Narendra Nath Mohapatra; b. January 25, 1929; m. Dr. (Shrimati) Radha Devi Mohapatra, 2 s. and 1 d.; Member, (i) Lok Sabha, 1971-76 and (ii) Rajya Sabha, 2-7-1980 to 1-7-1986; General Secretary, A.I.C.C. (I), 1980-82; Died. Obit. On 10-5-2006.



MOHIDEEN, SHRI S. A. KHAJA : M.L. (Tamil Nadu); s. of Shri S. Abdul Khader; b. February 4, 1927; m. Shrimati S.M. Jailani Bee, 6 s. and 1 d.; Member, Rajya Sabha, 3-4-1968 to 2-4-1974 and 3-4-1974 to 2-4-1980; Secretary, M.L., Tamil Nadu.

Per. Add.: 4, First Sardar Jung, Garden Street, Madras (Tamil Nadu).



MOHINDER KAUR, SHRIMATI: B.J.P. (Himachal Pradesh); d. of Sardar Harchand Singh Jaijee; b. 1922; m. H.H. Maharaja Yadavindra Singh of Patiala, 2 s. and 2 d.; Member, (i) Rajya Sabha, 3-4-1964 to 24-2-1967 and 10-4-1978 to 9-4-1984 and (ii) Lok Sabha, 1967-71; General Secretary, Congress (O), 1974-77; Died. Obit. on 26-7-2017.

MOHITE-PATIL, SHRI RANJITSINH VIJAYSINH: B.A. (English); N.C.P. (Maharashtra); s. of Shri Vijaysinh Shankarrao Mohite-Patil; b. May 5, 1972; m. Shrimati Satyaprabhadevi Mohite-Patil, 1 s.; Member, (i) Maharashtra Legislative Council, 2004-2009 and (ii) Rajya Sabha, 4-8-2009 to 2-4-2012.

Per. Add.: (i) 'Shivratna', A.P. Yashwantnager-Akluj, Tal.-Malshiras, Distt. Solapur-413118 (Maharashtra) and (ii) 1002, Vaitarna Building, Worlisager Co-operative Housing Society, Sir Pochkhanwala Road, Worli, Mumbai-400025 (Maharashtra).



MOHTA, SHRI GOPALDAS BULAKIDASJI: Congress (Madhya Pradesh); s. of Shri Bulakidasji Mohta; b. September 15, 1902; m. Shrimati Gangabai alias Jethabai, 2 s. and 3 d.; Member, (i) erstwhile Central Provinces and Berar Legislative Assembly, 1937 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1956.

Per. Add.: Mohta Mills, Akola (Madhya Pradesh).



MOHTA, SHRI MAHENDRA KUMAR: Swatantra Party (Rajasthan); s. of Shri Surajmal Mohta; b. December 28, 1927; m. Shrimati Krishana Devi Mohta; Member, Rajya Sabha, 3-4-1968 to 2-4-1974; Died. Obit. on 30-4-1992.



MOHUNTA, SHRI SUSHIL CHAND: B.Sc., LL.B.; Lok Dal (Haryana); s. of Shri Hari Chand Mohunta; b. April 26, 1929; m. Shrimati Usha Devi Mohunta, 3 s.; Advocate General, Haryana, 1977-79; Member, Rajya Sabha, 2-8-1980 to 1-8-1986; Died. Obit. on 21-12-1998.



MOIDEEN, SHRI M. J. JAMAL: Congress (Madras, now Tamil Nadu); s. of Hajee M. Jamal Mohammed Sahib; b. August 15, 1904; m. Shrimati S. Jamal Fathima Bibi, 4 s. and 6 d.; Member, (i) Central Legislative Assembly, 1945-48, (ii) Madras Legislative Assembly, 1957-62 and (iii) Rajya Sabha, 3-4-1962 to 2-4-1968; Secretary, Madras Provincial M.L.; Died. Obit. on 17-2-1975.





MOINUL HASSAN, SHRI: B.Sc.; C.P.I. (M) (West Bengal); s. of Late Shri Shamsuddin Ahamed; b. January 3, 1958; m. Shrimati Mallicka Hassan, 1 d.; Member, (i) Lok Sabha, 1998-99 and 1999-2004 and (ii) Rajya Sabha, 3-4-2006 to 2-4-2012; Chief Whip, C.P.I. (M) Group, 2010-2012; Author of few books in Bengali.

Per. Add.: 18, Bimal Singha Road, P.O. Berhampore, Distt. Murshidabad-742101 (West Bengal).



MOMIN, SHRI GULAM HAIDER VALIMOHMED: B.A., LL.B.; Congress (Gujarat); s. of Shri Wali Mohamed Momin; b. March 3, 1910; Married, 2 s.; Member, (i) erstwhile Bombay Legislative Assembly, 1949-52, (ii) Bombay Legislative Council, 1952-60 and (iii) Rajya Sabha, 3-4-1964 to 2-4-1970.

Per. Add.: Kalupur Chakla, Hawa Tower, Ahmedabad (Gujarat).



MONDAL, SHRI AHMAD HOSSAIN: M.A., LL.B.; Congress(I) (West Bengal); s. of Al-Haj Ulfath Hossain Mondal; b. February 28, 1928; m. Begum Faizunnessa Ahmad, 4 s. and 1 d.; Member, (i) West Bengal Legislative Council, 1964-67, (ii) West Bengal Legislative Assembly, 1967-68 and (iii) Rajya Sabha, 10-7-1975 to 9-7-1981; Vice-President, West Bengal P.C.C., 1968-69. Died. Obit. on 22-11-2006.



MOOKERJEE, SHRI DEBABRATA: (West Bengal); Member, Rajya Sabha, 4-11-1965 to 2-4-1968; [*Other details not available*]; Died. Obit. on 2-12-1993.



MOOKERJEE, DR. RADHA KUMUD: M.A., Ph.D., Hony. D.Litt., F.A.S.B.; NOM.; s. of Shri Gopal Chandra Mookerji; b. January 25, 1884; m. Shrimati Ansuya Devi, 1 s.; Member, (i) erstwhile Bengal Legislative Council, 1937-43 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1958; Recipient of Padma Bhushan, 1957; Author of a number of books on Indian History and Culture; Died. Obit. on 10-9-1963.

MOOPANAR, SHRI G. K.: S.S.L.C.; T.M.C. (M) (Tamil Nadu); s. of Shri R. Govindaswamy Moopanar; b. August 19, 1931; m. Shrimati K. Kasthuri, 1 s. and 1 d.; Member, (i) Tamil Nadu Legislative Assembly, 1989-91 and (ii) Rajya Sabha, 25-7-1977 to 24-7-1983, 25-7-1983 to 2-2-1989, 25-7-1995 to 9-9-1997 and 30-6-1998 to 30-8-2001; President, Tamil Nadu, P.C.C. (I), 1976; General Secretary, All India Congress Committee (I), 1980; Founder President, Tamil Maanila Congress (Moopanar), 1996-2001; Died. Obit. on 30-8-2001.



MORARKA, SHRI KAMAL: Intermediate (Science); J.D. (S) (Rajasthan); s. of Shri Mahavirprasad R. Morarka; b. June 18, 1946; m. Shrimati Bharati, 2 s. and 2 d.; Member, Rajya Sabha, 3-4-1988 to 2-4-1994; Union Minister of State in the Prime Minister's Office, 1990-1991.

Per. Add.: 24-B, Carmichael Road, Bombay (Maharashtra).



MORARKA, SHRI RADHEYSHYAM R.: B.Com. (Gold Medalist); Janata Party (Rajasthan); s. of Shri Ramkumar Shriniwas Morarka; b. March 26, 1923; m. Shrimati Narmada Morarka, 2 s.; Member, Lok Sabha, 1952-67; Chairman, Public Accounts Committee, Lok Sabha, 1964-67; Member, Rajya Sabha,10-4-1978 to 9-4-1984; Vice-Chairman, Rajya Sabha, 1979-80 and 1982-83; Died. Obit. on 29-5-1995.

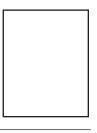


MOSES, SHRI M.: M.B.B.S., M.D., D.O., D.L.O.; Congress (I) (Tamil Nadu); s. of Dr. M. Mathias; b. October 15, 1929; m. Shrimati Sheila, 3 d.; Member, (i) Tamil Nadu Legislative Assembly, 1971-76 and (ii) Rajya Sabha, 3-4-1978 to 2-4-1984.

Per. Add.: 2, Asari Pallam Road, Nagercoil, Kanyakumari District (Tamil Nadu).



MUBARAK SHAH, KHAWAJA: N.C. (Jammu and Kashmir); Member, Rajya Sabha, 11-11-1978 to 10-1-1980; [*Other details not available*]; Died. Obit. on 9-12-1981.





MUDALIAR, DR. A. RAMASWAMI: Hony. D.C.L. (Oxford), LL.D. (Madras); IND. (Madras, now Tamil Nadu); s. of Shri A. Kappuswami Mudaliar; b. October 14, 1887; m. Shrimati Kamakshiammal, 2 s. and 2 d.; Member, (i) erstwhile Madras Legislative Council; 1921-26, (ii) Council of States, 1930, (iii) Central Legislative Assembly, 1931-34, (iv) Constituent Assembly, 1947-50, (v) Provisional Parliament, 1950-52 and (vi) Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 2-4-1962; Died. Obit. on 10-8-1976.

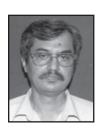


MUJUMDAR, SHRI M. R.: B.Sc., LL.B.; Congress (Madhya Pradesh); s. of Shri Ramchandrarao Mujumdar; b. September 8, 1888; m. Shrimati Radhabai, 2 s. and 4 d.; Member, (i) Madhya Pradesh Legislative Assembly, 1937-52 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1956.

Per. Add.: Burhanpur (Madhya Pradesh).



MUKHERJEE, SHRI B. K.: Congress (Uttar Pradesh); s. of Shri T. K. Mukherjee; b. October 16, 1900; m. Shrimati Labanya Prava Mukherjee, 6 s.; Member, (i) erstwhile United Provinces Legislative Assembly, 1937-52 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1958; General Secretary UP, Provincial Trade Union Congress, 1935, 1936 and 1941-43 and its President 1937, 1941 and 1944-45; General Secretary/Vice-President, A.I.T.U.C., 1938 and 1944-45; President, I.N.T.U.C., Uttar Pradesh, 1954; Died. Obit. on 28-3-1977.



MUKHERJEE, SHRI DIPANKAR: B.Sc. (Electrical Engineering); C.P.I. (M) (West Bengal); s. of Late Shri Narendra Nath Mukherjee; b. June 2, 1943; Unmarried; Member, Rajya Sabha, 3-4-1994 to 2-4-2000 and 3-4-2000 to 2-4-2006; Chairman, Committee on Petitions, 1998-2000; Chairman, Committee on Subordinate Legislation May 2000-March 2002; Chairman, Committee on Transport and Tourism, March 2002-August, 2003; Deputy Leader, C.P.I. (M), Rajya Sabha; Died. Obit. on 8-8-2012.



MUKHERJEE, SHRI KALI: Congress (West Bengal); s. of Shri Sitanath Mukherjee; b. January 5, 1916; m. Shrimati Saradindu Mukherjee; Member, (i) West Bengal Legislative Assembly, 1952-57 and (ii) Rajya Sabha, 3-4-1972 to 2-4-1978; Secretary, West Bengal P.C.C.; President, I.N.T.U.C., West Bengal, 1962-71; Died. Obit. on 3-4-1989.

MUKHERJEE, SHRIMATI KANAK: M.A. (Hons.), B.T.; C.P.I. (M) (West Bengal); d. of Shri Satish Chandra Dasgupta; b. December 30, 1921; m. Shri Saroj Kumar Mukherjee, 1 s.; Member, Rajya Sabha, 3-4-1978 to 2-4-1984 and 3-4-1984 to 2-4-1990; Vice-Chairman, Rajya Sabha, 1985-87; Author of a number of books in Bengali; Died. Obit. on 19-4-2005.



MUKHERJEE, SHRI PRANAB: M.A. (History), M.A. (Political Science), LL.B., D.Litt. (Honoris Causa); I.N.C. (West Bengal); s. of Late Shri Kamada Kinkar Mukherjee; b. December 11, 1935; m. Shrimati Suvra Mukherjee, 2 s. and 1 d.; Member, (i) Rajya Sabha, 10-7-1969 to 9-7-1975, 10-7-1975 to 9-7-1981, 14-8-1981 to 13-8-1987, 19-8-1993 to 18-8-1999 and 19-8-1999 to 13-5-2004 and (ii) Lok Sabha, 2004-2009 and 2009-24 July 2012: President of India, 25 July 2012 to 25 July 2017: Union Deputy Minister/Minister of State/Minister holding the portfolios of Industrial Development. Shipping and Transport, Finance, Revenue and Banking (Independent Charge), Commerce, Steel and Mines and Civil Supplies, External Affairs, 1973-77,1980-84 and 1993-96; Leader of the House, Rajva Sabha, 1980-85 and Lok Sabha, June 2004-June 2012; Union Cabinet Minister, Defence, 23 May 2004-24 Oct. 2006; Union, Cabinet Minister, External Affairs, 25 Oct. 2006-23 May 2009; Union Cabinet Minister, Finance, 24 Jan. 2009-May 2009 and 2009-26 June 2012; Chairman, Committee on Science and Technology, Environment and Forests, 1997; Chairman, Media Committee, Economic Reforms Committee, Legislative Affairs Committee, 1997; Chairman, Committee on Home Affairs, Rajva Sabha, 1998-2004; Chief Whip, I.N.C., Rajva Sabha, May 1996; Conferred, (i) Best Parliamentarian Award for 1997. (ii) Padma Vibhushan, 2008, (iii) 'Finance Minister of the Year for Asia 2010', (iv) Best Administrator in India Award, 2011 and (v) Bharat Ratna, 2019; Author of seven books.



Per. Add.: Flat No. 2-A, First Floor, 60/2/7, Kavi Bharti Sarani, Lake Road, Kolkata-700029 (West Bengal).

MUKHERJEE, SHRI SAMAR: B.A.; C.P.I. (M) (West Bengal); s. of Shri Sachindralal Mukherjee; b. November 7, 1913; Bachelor; Member, (i) West Bengal Legislative Assembly, 1957-62, (ii) Lok Sabha, 1971-77, 1977-79 and 1980-84 and (iii) Rajya Sabha, 29-12-1986 to 9-7-1987 and 10-7-1987 to 9-7-1993; General Secretary, C.I.T.U., 1984; Died. Obit. on 5-8-2013.





MUKHERJI, DR. BARUN: B.Sc., B.A., M.A., B.Lib. Sc., Ph.D. and P.G.D.B.M.; A.I.F.B. (West Bengal); s. of Late Shri Amulyadhan Mukherji; b. March 1, 1933; m. Shrimati Mira Mukherji, 1 s.; Member, Rajya Sabha, 3-4-2006 to 6-5-2008 and 18-11-2008 to 2-4 2014; Author of some books in Bengali and English.

Per. Add.: Flat-C/7/3, 39-A, Gobinda Auddy Road, Kolkata-700027 (West Bengal).



MUKHOPADHYAY, SHRIMATI PURABI: Graduate; Congress (U) (West Bengal); d. of Shri B. N. Banerjee; b. July 7, 1923; m. Prof. Vivekananda Mukherjee, 1 s.; Member, West Bengal Legislative Assembly, 1952-68; Minister, Government of West Bengal, 1952-67; Member, Rajya Sabha, 3-4-1970 to 2-4-1976 and 3-4-1976 to 2-4-1982; General Secretary, A.I.C.C.; President, West Bengal P.C.C., 1977; Died. Obit. on 11-3-1991.



*MUKUT MITHI, SHRI: B.Sc.; I.N.C. (Arunachal Pradesh); s. of Late Shri Kumso Mithi; b. January 1, 1952; m. Shrimati Pomaya Mithi, 3 s.; Member, (i) Arunachal Pradesh Legislative Assembly, 1983-2006 and (ii) Rajya Sabha, 27-5-2008 to 26-5-2014 and 24-6-2014 onwards; Cabinet Minister, Government of Arunachal Pradesh, 1985-1998; Chief Minister, Arunachal Pradesh, 1999-2003; Leader of Opposition, Arunachal Pradesh Legislative Assembly, Aug. 2003-June 2006; Lieutenant Governor, Puducherry, July 2006-March 2008.

Per. Add.: Anakum, Ezengo, P.O & P.S. Roing, Distt. Lower Dibang Valley-792110 (Arunachal Pradesh).



MULLA, SHRI ANAND NARAIN: M.A., LL.B.; Congress (I) (Uttar Pradesh); s. of Shri Jagat Narain Mulla; b. October 24, 1901; m. Shrimati Annapurna Mulla, 1 d.; Judge, Allahabad High Court, 1954-61; Member, Lok Sabha, 1967-70; Chairman, (i) Joint Committee of Parliament on the Land Acquisition Act, 1967-69 and (ii) Committee on Subordinate Legislation, Lok Sabha, 1969-70; Member, Rajya Sabha, 3-4-1972 to 2-4-1978; Recipient of Sahitya Akademi Award, 1964; Author of a number of books in Urdu; Died. Obit. on 23-7-1997.

MULLA, SHRI SURESH NARAIN: B.A., Barrister-at-Law; Congress (I) (Uttar Pradesh); s. of Pandit Tej Narain Mulla; b. June 27, 1915; m. Shrimati Savitri, 3 s. and 3 d.; Member, Rajya Sabha, 3-4-1976 to 2-4-1982; Died. Obit. on 23-7-1984.



MULLANA, SHRI FAQIR CHAND: Matric; I.N.L.D. (Haryana); s. of Late Shri Kalu Ram; b. January 10, 1941; m. Shrimati Somta Devi, 2 s. and 2 d.; Member, Rajya Sabha, 3-4-2000 to 2-4-2006.

Per. Add.: Village and P.O. Mullana, District Ambala (Haryana).



MULLICK CHOWDHURY, SHRI SUHRID: F.B. (Marxist) (West Bengal); s. of Shri Banku Vehari Mullick Chowdhury; b. November 25, 1918; Bachelor; Member, (i) West Bengal Legislative Assembly, 1952 and 1957 and (ii) Rajya Sabha, 10-7-1969 to 9-7-1975; General Secretary, West Bengal F.B. (Marxist); Vice-President, C.I.T.U.; Died. Obit. on 17-11-1980.



MUNDA, SHRI BHAIYA RAM: Intermediate Standard; Congress (Bihar); s. of Shri Gopal Munda; b. January 1, 1918; m. Shrimati Jingi Devi, 5 s.; Member, (i) Bihar Legislative Assembly, 1967 and (ii) Rajya Sabha, 10-4-1972 to 9-4-1978.

Per. Add.: Village Selda, Post Office Murha, District Ranchi (Bihar).



MUNDA, DR. RAM DAYAL: M.A., Ph.D.; NOM. (I.N.C.); s. of Late Shri Gandharb Singh Munda; b. August 23, 1939; m. Shrimati Amita Munda, 1 s.; Member, Rajya Sabha, 22-3-2010 to 30-9-2011; Pro Vice-Chancellor, Ranchi University, 1985-86; Vice-Chancellor, Ranchi University, 1986-88; Chairman, Working Group on Empowerment of Scheduled Tribes, Planning Commission, 2000-2005; Has authored/co-authored/translated a number of books on adivasi culture, literature, etc.; Played the key role in formation of the State of Jharkhand; Died. Obit. on 22-11-2011.





MUNGEKAR, DR. BHALCHANDRA: B.A. (Hons.) in Economics, M.A.(Economics), Ph.D.; NOM. (I.N.C.); s. of Shri Laxman Gopal Mungekar; b. March 2, 1946; m. Shrimati Leena Bhalchandra Mungekar, 1 s. and 2 d.; Member, Rajya Sabha, 22-3-2010 to 21-3-2016; Member, Planning Commission, July 2004-June 2009; Honoured with several prestigious awards for rendering services in the fields of education, culture, literature and social work; Author of several books and monographs in English and Marathi; Edited few books and published 25 well-researched articles on various issues.

Per. Add.: 901, Carnation, Dosti Complex, Wadala (East), Mumbai-400037 (Maharashtra).



MUNSHI, SHRI ARMAN ALI: Ganatantrik Sangh (Tripura); s. of Shri Ajlish Bhuya; b. January, 1893; m. Begum Samsia Khatoon, 4 s. and 2 d.; Member, (i) Tripura Constituent Assembly and (ii) Rajya Sabha, 3-4-1952 to 2-4-1954.

Per. Add.: Post Office Agartala (Tripura).



MUNSHI, SHRIMATI LILAVATI: Congress (Maharashtra); d. of Shri Keshavlal; b. May 21, 1899; m. Shri K. M. Munshi, 2 s. and 4 d.; Member, (i) erstwhile Bombay Legislative Assembly, 1937-46 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1958; Author of a few books; Died. Obit. on 20-2-1978.



MURAHARI, SHRI GODEY: IND. (Uttar Pradesh); s. of Shri G. Gangaraju; b. May 20, 1926; Bachelor; Member, Rajya Sabha, 3-4-1962 to 2-4-1968, 3-4-1968 to 2-4-1974 and 3-4-1974 to 20-3-1977; Deputy Chairman, Rajya Sabha, 13-4-1972 to 2-4-1974 and 26-4-1974 to 20-3-1977; Chairman, Committee of Privileges, Rajya Sabha, 1972-74 and 1974-77; General Secretary, All India Socialist Party, 1958-59; Died. Obit. on 6-8-1982.

*MURALEEDHARAN, SHRI V.: Graduate in English Language and Literature; B.J.P. (Maharashtra); s. of Shri Gopalan Vannathan Veettil; b. December 12, 1958; m. Dr. K.S. Jayasree; Member, Rajya Sabha, 3-4-2018 onwards; Minister of State in the Ministry of External Affairs; and Minister of State in the Ministry of Parliamentary Affairs, 30 May 2019 onwards; Vice-Chairman, Nehru Yuva Kendra Sangathan, 1999-2002; Director-General, Nehru Yuva Kendra, 2002-2004.

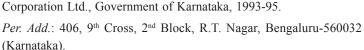


Per. Add.: Makayiram, RG-209A, Rose Gardens, Kochulloor Medical College, P.O. Thiruvananthapuram-695011 (Kerala).

MURARI LAL, DR.: M.B. (Punjab); Congress (Uttar Pradesh); s. of Lala Shyam Lal Rohatgi; b. March 16, 1874; Married, 1 s.; Member, (i) Uttar Pradesh Legislative Assembly, 1936-37, (ii) Uttar Pradesh Legislative Council, 1947-51 and (iii) Rajya Sabha, 3-4-1952 to 2-4-1956; Author of a book on widow remarriage in Urdu; Died. Obit. on 27-11-1961.



MURTHY, SHRI K. B. KRISHNA: M.A. (Sociology); I.N.C. (Karnataka); s. of Late Justice K. Bhimiah; b. June 20, 1955; m. Shrimati S. Krishna Murthy, 2 s.; Member, Rajya Sabha, 3-4-2000 to 2-4-2006; Chairman, Karnataka Leather Industries Development Corporation Ltd., Government of Karnataka, 1993-95.





MURTY, DR. Y. RADHAKRISHNA: M.B.B.S.; C.P.I. (M) (Andhra Pradesh); s. of Shri Sitaramayya; b. October 18, 1928; m. Shrimati Sarala Devi, 2 s. and 1 d.; Member, Rajya Sabha, 10-4-1996 to 9-4-2002; Died. Obit. on 9-12-2013.



MURTHY, SHRI M. RAJASEKARA: B.A., B.Com., LL.B.; J.D. (S) (Karnataka); s. of Shri Madappa; b. May 10, 1922; m. Shrimati M. Rajamma (since deceased), 5 d.; Member, Karnataka Legislative Assembly, 1952-78 and 1989-94; Minister, Government of Karnataka during 1968-71, 1989-90 and 1992-93; Member, (i) Lok Sabha, 1980-84 and (ii) Rajya Sabha, 3-4-1994 to 23-8-1999, 3-4-2000 to 10-11-2005 and 3-4-2006 to 5-12-2010; Union Minister of State (Independent Charge) of Surface and Transport, Sept. 1995-June 1996; Participated in the Freedom Struggle; Died Obit. On 6-12-2010.





MUSAFIR, SHRI GURMUKH SINGH: Congress (Punjab); s. of Sardar Sujan Singh; b. January 15, 1899; Married, 5 s. and 2 d.; Member, (i) Constituent Assembly, 1947-50, (ii) Provisional Parliament, 1950-52, (iii) Lok Sabha, 1952-57, 1957-62 and 1962-66 and (iv) Punjab Legislative Council, 1966-68; Chief Minister, Punjab, 1966-67; Member, Rajya Sabha, 3-4-1968 to 2-4-1974 and 3-4-1974 to 18-1-1976; President, Punjab P.C.C., 1947-59; Author of a number of books in Punjabi, English and Hindi; Died. Obit. on 19-1-1976.



MUTHU, DR. (SHRIMATI) SATHIAVANI: S.S.L.C.; A.I.A.D.M.K. (Tamil Nadu); d. of Shri K. Nagar Nather; b. February 15, 1923; m. Shri M. S. Muthu, 2 s. and 2 d.; Member, (i) Tamil Nadu Legislative Assembly, 1957-62 and 1967-76 and (ii) Tamil Nadu Legislative Council, 1977-78; Minister, Government of Tamil Nadu, 1967-74; Member, Rajya Sabha, 3-4-1978 to 2-4-1984; Union Minister for Social Welfare, 1979; Author of a book on Joan of Arc in Tamil; Died. Obit. on 29-11-1999.



*MUTHUKARUPPAN, SHRI S.: M.A., B.L., B.Ed.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri Sivasubbu Thevar; b. March 25, 1958; m. Shrimati Ramalakshmi, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-2014 onwards; Deputy Leader, AIADMK, Rajya Sabha, 2014-2016. *Per. Add.*: 2A, 4th Middle Street, Thiagaraja Nagar, Palayamkottai, Tirunelveli-627011 (Tamil Nadu).



*NADDA, SHRI JAGAT PRAKASH: B.A., LL.B.; B.J.P. (Himachal Pradesh); s. of Dr. Narain Lall Nadda; b. December 2, 1960; m. Dr. Mallika Nadda, 2 s.; Member, (i) Himachal Pradesh Legislative Assembly, 1993-98, 1998-2003 and 2007-2012 (three terms) and (ii) Rajya Sabha, 3-4-2012 to 2-4-2018 and 3-4-2018 onwards; Cabinet Minister, Health and Family Welfare and Parliamentary Affairs, Government of Himachal Pradesh, 1998-2003; Cabinet Minister, Forest, Environment, Science and Technology and Parliamentary Affairs, Government of Himachal Pradesh, 2008-2010; Union Minister of Health and Family Welfare, 9 Nov. 2014-30 May 2019; Chairman, Committee on Human Resource Development, Sept. 2014-Nov. 2014; National General Secretary, B.J.P. since May 2010.

Per. Add.: Nadda Niwas, Village Vijaypur, P.O. Auhar, Distt. Bilaspur-174024 (Himachal Pradesh).

NADUKKARA, SHRI JOY: B.Sc., B.L.; Kerala Congress (M) (Kerala); s. of Shri Thomas; b. November 8, 1943; m. Shrimati Cicily, 2 s.; Member, Rajya Sabha, 27-10-1995 to 21-4-1997; General-Secretary, Kerala Congress (M), 1991; Chief Editor, 'Punarchintha'-a bi-weekly political publication in Malayalam.

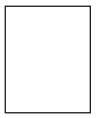
Per. Add.: Nadukkara House, Kadaplamattom, Kottayam (Kerala).



NAFISUL HASAN, SHRI: M.A., LL.B.; Congress (Uttar Pradesh); s. of Hafiz Mohammad Elahi; b. July 12, 1900; m. Iqbal Jehan Begum, 2 s. and 4 d.; Member, Uttar Pradesh Legislative Assembly, 1937-52; Deputy Speaker and Speaker, Uttar Pradesh Legislative Assembly, 1946-50 and 1950-52; Member, Rajya Sabha 3-4-1960 to 2-4-1966; Died. Obit. on 20-11-1978.



NAG, DR. KALIDAS: M.A. (Cal.), D.Litt. (Paris), Officer d' Academic (French Government); NOM.; s. of Babu Motilal Nag; b. January 16, 1892; m. Shrimati Santa Devi, 3 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954; Author of a number of books; Died. Obit. On 9-11-1966.



*NAGAR, SHRI SURENDRA SINGH: B.Com.; B.J.P. (Uttar Pradesh); s. of Shri Ved Ram Nagar; b. May 10,1965; m. Shrimati Rakhi Nagar, 2 s. and 1 d.; Member, (i) Uttar Pradesh Legislative Council, 1998-2009, (ii) Lok Sabha, 2009-2014 and (iii) Rajya Sabha, 5-7-2016 to 2-8-2019 and 16-9-2019 onwards; Author of biography of late Ch. Ved Ram Nagar.



Per. Add.: Old Bus Stand, Gulaothi, Distt. Bulandshahr-345408 (Uttar Pradesh).

NAGARAJA MURTHY, SHRI B. P.: B.A., LL.B.; Congress (Karnataka); s. of Shri Puttamadappa; b. December 20, 1920; m. Shrimati Vajra, 1 d.; Member, (i) Mysore Legislative Assembly, 1952-57 and (ii) Rajya Sabha, 3-4-1970 to 2-4-1976.

Per. Add.: Ragibommanahalli, Malavall Tehsil, Mandya District (Karnataka).





NAGMANI, SHRI: B.A. (Hon.) (Political Science); R.J.D. (Bihar); s. of Shri Jagdeo Prasad; b. January 15, 1953; m. Shrimati Suchitra Singh, 1 s. and 2 d.; Member, (i) Bihar Legislative Assembly, 1977 and 1985 and (ii) Rajya Sabha, 3-4-1994 to 7-10-1999; General Secretary, All India Rashtriya Janata Dal.

Per. Add.: Jagdeopath, Patna-14 (Bihar).



NAGOKE, JATHEDAR UDHAM SINGH: Congress (Punjab); s. of Sardar Bela Singh; b. April 28, 1894; m. Shrimati Ishar Kaur; Member, (i) Punjab Legislative Assembly, 1946 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 2-4-1960; Died. Obit. on 14-2-1966.



NAGPURE, SHRI VITHALRAO TUKARAM: B.A., LL.B.; Congress (Maharashtra); s. of Shri Tukarampant Nagpure; b. July 1, 1907; m. Shrimati Laxmibai, 1 s.; Member, (i) Bombay Legislative Council, 1956-58 and (ii) Rajya Sabha, 3-4-1960 to 2-4-1966 and 3-4-1966 to 2-4-1972.

Per. Add.: House No. 19, Mul Town, Chanda (Maharashtra).



NAHATA, SHRIMATI JAYAPRADA: B.A.; Samajwadi Party (Uttar Pradesh); d. of Shri Krishna; b. April 3, 1962; m. Shri Srikant Nahata; Member, (i) Rajya Sabha, 10-4-1996 to 9-4-2002 and (ii) Lok Sabha, 2004-2009 and 2009-2014; Recipient of many film awards; Acted in over 280 films in different languages.

Per. Add.: A-202, Juhu Prices, Juhu Tara Road, Juhu, Mumbai-400049 (Maharashtra).



NAICKER, SHRI M. A. MANICKAVELU: B.A., B.L.; Congress (Madras now Tamil Nadu); s. of Shri M. Algappa; b. December 14, 1896, m. Shrimati Kuppammal, 2 s.; Member, (i) Madras Legislative Council, 1926-37, (ii) Madras Legislative Assembly, 1952-62 and (iii) Rajya Sabha, 3-4-1962 to 15-4-1964.

Per. Add.: 1, Crescent Park Street, Thyagarajanagar, Madras (Tamil Nadu).

NAIDU, MISS M. L. MARY: B.A., L.T.; Congress (Andhra Pradesh); d. of Shri M.M. Ganayya Naidu; b. August 28, 1910; Member, Rajya Sabha, 3-4-1964 to 2-4-1970.

Per. Add.: Arogya Nilayam, Subedarpet, Nellore (Andhra Pradesh).



NAIDU, SHRI M. VENKAIAH : B.A., B.L.; B.J.P. (Rajasthan); s. of Late Shri Rangaiah Naidu; b. July 1, 1949; m. Shrimati M. Usha, 1 s. and 1 d.; Member, (i) Andhra Pradesh Legislative Assembly, 1978-85, (ii) Rajya Sabha, 3-4-1998 to 2-4-2004, 1-7-2004 to 30-6-2010, 1-7-2010 to 23-6-2016 and 5-7-2016 to 10-8-2017; Chairman, Committee on Petitions, Sept. 2006-Sept. 2009; Chairman, Committee on Home Affairs, Aug. 2009-May 2014; Chairman, Sub-Committee to examine various provisions of the Enemy Property (Amendment Validation) Second Bill, 2010 of the Committee on Home Affairs, April-Nov. 2011; Leader, B.J.P. Legislature Party in Andhra Pradesh, 1980-85; President, Andhra Pradesh State Unit of B.J.P., 1988-93; General Secretary, All India B.J.P., 1993-Sept. 2000; Spokesman, B.J.P., 1996-2000; National President, B.J.P., July 2002-Dec. 2003 and Jan.-Oct. 2004; Senior Vice-President, B.J.P., April 2005-Jan. 2006; Minister of Rural Development, 30 Sept. 2000-30 June 2002; Minister of Urban Development; Minister of Housing and Urban Poverty Alleviation; and Minister of Parliamentary Affairs, 26 May 2014-5 July 2016; Minister of Urban Development; Minister of Housing and Urban Poverty Alleviation; and Minister of Information and Broadcasting, 5 July 2016-17 July 2017; Vice-President of India and ex officio Chairman, Rajya Sabha, 11 August 2017 onwards.



Per. Add.: Plot No. 514, Road No. 29, Jubilee Hills, Hyderabad-500033 (Telangana).

NAIDU, SHRI N. P. CHENGALRAYA: Matric; Congress (I) (Andhra Pradesh); s. of Shri N.P. Venkata Swami Naidu; b. August 6, 1915; m. Shrimati N. P. Savitri, 2 s. and 2 d.; Member, (i) Madras Legislative Council, 1953-54, (ii) Andhra Pradesh Legislative Assembly, 1955-62, (iii) Lok Sabha, 1967-70 and (iv) Rajya Sabha, 10-4-1978 to 9-4-1984; Secretary, Andhra State Congress Committee, 1951-53; Vice-President, A.P.C.C., 1960-64.



Per. Add.: Naidu Building, Chittoor (Andhra Pradesh).



NAIDU, SHRI P. S. RAJAGOPAL: B.Sc., B.L.; Congress (Madras now Tamil Nadu); s. of Shri P. Sankarayya Naidu; b. March 11, 1914; m. Shrimati Janaki, 2 s.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 2-4-1960; Vice-Chairman, Rajya Sabha, 1956-57.

Per. Add.: 'Prema Kutir', 11, Infantry Road, Vellore (Tamil Nadu).



NAIK, SHRI G. SWAMY: Studied upto Matric; Congress (I) (Andhra Pradesh); s. of Shri Gema; b. December 25, 1934; m. Shrimati Rukmini Naik, 3 s. and 3 d.; Member, Rajya Sabha, 3-4-1980 to 2-4-1986 and 3-4-1986 to 2-4-1992. Died. Obit. on 10-7-1996.



NAIK, SHRI L. NARSINGH: M.A., M.Phil., B.Ed.; T.D.P. (Andhra Pradesh); s. of Shri Harilal; b. October 11,1938; m. Shrimati L. Rangabai, 2 s.; Member, (i) Andhra Pradesh Legislative Council and (ii) Rajya Sabha, 3-4-1988 to 12-1-1989; Died. Obit. on 21-2-1989.



NAIK, SHRI L. R.: B.A. (Hons), LL.B.; Congress (I) (Karnataka); s. of Shri Ramasing Naik; b. September 18, 1916; m. Shrimati Shobhana L. Naik, 2 s. and 2 d.; Member, Rajya Sabha, 20-7-1977 to 2-4-1980.

Per. Add.: 7, Domlur Lay-out, Bengaluru (Karnataka).



NAIK, SHRI MAHESWAR: B.A.; Congress (Odisha); s. of Shri Ram Krishna Naik; b. July, 1906; m. Shrimati Surendri Devi, 2 s. and 1 d.; Member, (i) Mayurbhanj Legislative Assembly, 1944-46, (ii) Mayurbhanj State Legislative Assembly and Minister, 1947-49, (iii) Provisional Parliament, 1950-52 and (iv) Rajya Sabha, 3-4-1956 to 27-2-1962; Author of books consisting of plays, songs, short stories etc. in Oriya; Died. Obit. on 20-2-1986.

NAIK, SHRI PRAVIN: Diploma in Electrical and Mechanical Engineering; B.J.P. (Gujarat); s. of Shri Rughnathji; b. January 3, 1937; m. Shrimati Daxaben, 1 s. and 3 d.; Member, Rajya Sabha, 19-2-2010 to 18-8-2011.

Per. Add.: 10, Meera Nagar, B/H Saint Xavier's School, Ghod-dod Road, Surat-395001 (Gujarat).



NAIK, SHRI R. S.: S.S.C.; J.D. (Karnataka); s. of Shri Shivappa Ramayya Naik; b. June 6, 1933; m. Shrimati Leelavati, 1 s. and 4 d.; Member, Rajya Sabha, 3-4-1986 to 2-4-1992; Died. Obit. on 23-11-2005.



NAIK, SHRI SHANTARAM: B.A., LL.B.; I.N.C. (Goa); s. of Shri Laxman; b. April 12, 1946; m. Shrimati Beena S. Naik, 1 s.; Member, (i) Lok Sabha, 1984-89, (ii) Rajya Sabha, 29-7-2005 to 28-7-2011 and 29-7-2011 to 28-7-2017; Chairman, Committee on Personnel, Public Grievances, Law and Justice, May 2012-Aug. 2013; Was associated with the AICC; Authored one book; Died. Obit. on 18-7-2018.



NAIR, SHRI C. K. GOVINDAN: B.A., B.L.; Congress (Kerala); s. of Shri K.M. Appa Nair; b. July, 1897; m. Shrimati A. Lakshmy Kutty Amma, 2 s. and 4 d.; Member, (i) Madras Legislative Assembly, 1937-39 and 1946-51 and (ii) Rajya Sabha, 3-4-1964 to 27-6-1964; Secretary, Kerala P.C.C., 1933-39; President, Kerala P.C.C., 1951 and 1960-63; Died. Obit. on 7-9-1964.



NAIR, SHRI G. GOPINATHAN: B.A.; R.S.P. (Kerala); s. of Shri N. Govinda Pillai; b. October 6, 1925; Bachelor; Member, Rajya Sabha, 3-4-1968 to 2-4-1974; Organising Secretary, R.S.P., Kerala, 1950-53; Secretary, R.S.P., Kerala State, 1953-57 and 1964-68.







NAIR, SHRI K. P. MADHAVAN: B.A., B.L.; Congress (Kerala); s. of Shri K.R. Achuthan Pillai; b. November 20, 1905; m. Shrimati Pavizham, 2 s.; Member, Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 2-4-1962; General Secretary, A.I.C.C., 1955-58; Died on 3-1-1997.



NAIR, SHRI M. N. GOVINDAN: B.A.; Communist Party (Kerala); s. of Shri V. R. Narayana Pillay; b. December, 1910; m. Shrimati Devaki; Member, Rajya Sabha, 3-4-1956 to 2-4-1962 and 3-4-1962 to 3-3-1967; Secretary, C.P.I., Travancore-Cochin State, 1951-54; Secretary, Central Secretariat of the C.P.I.; Died. Obit. on 17-1-1985.



NAIR, SHRI P. NARAYANAN: Communist Party (Kerala); s. of Shri K.V. Narayanan Nair; b. April, 1906; m. Shrimati Karath Kunhimalu Amma, 4 s. and 2 d.; Member, Rajya Sabha, 3-4-1956 to 2-4-1960; Secretary, Kerala P.C.C., 1939-40; Died. Obit. on 23-7-1973.



NALLASIVAN, SHRI A.: Intermediate; C.P.I. (M) (Tamil Nadu); s. of Shri Arumugam; b. February 22, 1922; m. Shrimati Kanthimathi, 2 s. and 2 d.; Member, (i) Tamil Nadu Legislative Council and (ii) Rajya Sabha, 25-7-1989 to 24-7-1995; Died. Obit. on 23-7-1997.



NALWA, SHRI HARI SINGH: B.A. (Economics); Congress (I) (Haryana); s. of Shri Chhaju Ram; b. October 2, 1932; m. Shrimati Kanta Kumari Nalwa, 2 s. and 2 d.; Member, (i) Haryana Legislative Assembly, 1972-77 and (ii) Rajya Sabha, 19-3-1980 to 2-4-1982 and 3-4-1982 to 2-4-1988; Vice-President and General Secretary, Haryana P.C.C. (I).

Per. Add.: Village Ujha, Tehsil Panipat, District Karnal (Haryana).

NANDA, SHRI KIRANMAY: Graduate; S.P. (Uttar Pradesh); s. of Late Shri Jyotirmay Nanda; b. March 29, 1944; m. Shrimati Dipika Nanda, 1 s. and 1 d.; Member, (i) West Bengal Legislative Assembly (seven consecutive terms), 1977-2011 and (ii) Rajya Sabha, 3-4-2012 to 2-4-2018; Minister, Fisheries, Government of West Bengal, 1982-2011; Chairman, West Bengal Fisheries Corporation, 1982-2011; Chairman, West Bengal State Fisheries Co-operative Federation, 1987-2011; Recipient of a number of awards and honoured as honorary Georgiain Citizen by the State of Georgia, U.S.A. during his visit to U.S.A.



Per. Add.: 1A-29, Salt Lake, Sector-III, Kolkata-700097 (West Bengal).

NANDA, SHRI NARASINGHA PRASAD: B.A. (Hons.), B.L. (Gold Medalist); Congress (U) (Orissa); s. of Shri Narayan; b. September 25, 1927; m. Shrimati Sandhyarani Nanda, 3 s. and 2 d.; Member, Rajya Sabha, 3-4-1976 to 2-4-1982; Chairman, Committee on Subordinate Legislation, Rajya Sabha, 1980; Died. Obit. on 8-12-2006.

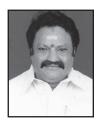


*NANDA, SHRI PRASHANTA: B.Sc., M.A., LL.B.; B.J.D. (Odisha); s. of Shri Jagannath Nanda; b. May 2, 1947; m. Shrimati Anupama Nanda, 1 s.; Member, (i) Odisha Legislative Assembly, 2000-2004 and 2009-2014 (two terms) and (ii) Rajya Sabha, 3-4-2018 onwards; Minister, Higher Education and Rural Development, Government of Odisha, 2000-2004 and 2009-2014; Recipient of a number of awards and honours; Author of a number of books; Wrote more than 40 stories, screenplay and dialogues in different films and wrote more than 600 lyrics.



Per. Add.: Plot No. 1410, New Forest Park, Lane 3 B, Bapuji Nagar, Bhubaneswar, Khurda-751009 (Odisha).

NANDAMURI HARIKRISHNA, SHRI: S.S.C.; T.D.P. (Andhra Pradesh); s. of Late Shri Nandamuri Taraka Rama Rao; b. September 2, 1956; m. Shrimati Nandamuri Lakshmi Kumari, 3 s. and 1 d.; Member, (i) Andhra Pradesh Legislative Assembly, 1996-99 and (ii) Rajya Sabha, 10-4-2008 to 22-8-2013; Cabinet Minister for Road Transport, Government of Andhra Pradesh, Sept. 1995-Feb. 1996; Died. Obit. on 11-12-2018.





NANDI YELLAIAH, SHRI: Matriculation; I.N.C. (Andhra Pradesh); s. of Late Shri Nandi Nagaiah; b. July 1, 1942; Married, 2 s. and 2 d.; Member, (i) Lok Sabha, 1979, 1980, 1989-91, 1991-96, 1996-97 and May 2014-2019 and (ii) Rajya Sabha, 10-4-2002 to 9-4-2008 and 10-4-2008 to 14-3-2014; Chairman, Development Council for Leather and Leather Goods Industries, Government of India, 1984; Vice-President, Andhra Pradesh Congress Committee.

Per. Add.: 1-9-19/63, Ramnagar Colony, Hyderabad-500020 (Andhra Pradesh).



NANDY, SHRI PRITISH: Senior Cambridge; S.S. (Maharashtra); s. of Shri Satish Chandra Nandy; b. January 15, 1951; m. Shrimati Rina Pritish Nandy, 1 s. and 3 d.; Member, Rajya Sabha, 5-7-1998 to 4-7-2004; Editor, The Illustrated Weekly of India, 1983-91, Editor, The Independent and Filmfare, Editor-in-Chief and Deputy Chairman, The Observer, 1992-93; Recipient of Padma Shri, 1977 and several other awards; Publisher of The Illustrated Weekly of India, The Independent, Filmfare, Femina, Science Today, Dharmayug and Madhuri; Author of 52 books of poetry, fiction, translations published from all over the world.

Per. Add.: 48, Usha Kiran, Dahanukar Marg, Mumbai-400026 (Maharashtra).



NANJUNDAIYA, SHRI B.C.: Congress (Mysore now Karnataka); s. of Shri Bhavikattay Channabasappa; b. January 17, 1913; m. Shrimati B. Ambabai, 3 s. and 4 d.; Member, (i) Mysore Representative Assembly, 1937-44, (ii) Mysore Legislative Assembly, 1948-57 and (iii) Rajya Sabha, 25-4-1957 to 2-4-1960 and 3-4-1960 to 2-4-1966.

Per. Add.: Tumkur (Karnataka).

*NAQVI, SHRI MUKHTAR ABBAS : B.A. (Hon.), Post Graduate (Mass Communication), Post Graduate Diploma in Media and Communication; B.J.P. (Jharkhand); s. of Late Shri A.H. Naqvi; b. October 15, 1957; m. Shrimati Seema Naqvi, 1 s.; Member, (i) Lok Sabha, 1998-99 and (ii) Rajya Sabha, 26-11-2002 to 25-11-2008, 5-7-2010 to 23-6-2016 and 8-7-2016 onwards; Minister of State in the Ministry of Information and Broadcasting with additional charge of the Ministry of Parliamentary Affairs, 1998-99; Minister of State in the Ministry of Minority Affairs, 9 Nov. 2014-12 July 2016; Minister of State in the Ministry of Parliamentary Affairs, 9 Nov. 2014 to 3 Sept. 2017; Minister of State (Independent Charge) of the Ministry of Minority Affairs, 12 July 2016-3 Sept. 2017; Minister of Minority Affairs, 3 Sept. 2017-30 May 2019 and 30 May 2019 onwards; Chairman, J.P.C. on the functioning of Wakf Boards, March 2003-Feb. 2004; In-charge, Central Election Management Co-ordination Committee of the B.J.P. since 2006; All India Vice-President, B.J.P. since January 2006; Author of Syah, 1991, Danga, 1998 and Vaisali, 2007.



Per. Add.: 245, Vigyapan Lok, Mayur Vihar Phase-I Extn., Delhi-110091.

*NARAH, SHRIMATI RANEE: B.A.; I.N.C. (Assam); d. of Late Shri Dil Mohamad; b. October 31, 1965; m. Shri Bharat Narah, 2 s.; Member, (i) Lok Sabha, 1998-99, 1999-2004 and 2009-2014 and (ii) Rajya Sabha, 3-4-2016 onwards; Union Minister of State, Tribal Affairs, Oct. 2012-May 2014; Vice-President, Assam Pradesh Congress Committee since 2015.



Per. Add.: Boginodi, Majgaon, P.O. & P.S.-Boginodi, Distt.-Lakhimpur (Assam).

NARASIAH, SHRI H. S.: B.A., B.L.; Congress (Karnataka); s. of Shri H. S. Srinivasiah; b. April 14, 1905; m. Shrimati Janamba, 5 s. and 2 d.; Member, Rajya Sabha, 10-4-1972 to 15-5-1977; Author of 'Anand Giri'; Died. Obit. on 11-6-1977.





NARASIMHAM, SHRI K. L.: B.A.; Communist Party (Andhra Pradesh); s. of Shri K. Pattabhiramiah; b. 1914; m. Shrimati K. Varalakshmi; Member, Rajya Sabha, 3-4-1952 to 2-4-1958 and 3-4-1958 to 2-4-1964; Died. Obit. on 24-5-1967.



NARAYAN, SHRI DEOKINANDAN: Graduate (Tilak Vidyapeeth, Pune); Congress (Maharashtra); s. of Shri Narayan; b. October, 1899; m. Shrimati Droupadi Devi, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954, 3-4-1954 to 2-4-1960 and 3-4-1960 to 2-4-1966; President, Maharashtra P.C.C. 1951-54; Died. Obit. on 29-4-1985.



NARAYAN, SHRI M.D.: B.Sc., M.S. (Colorado, U.S.A.); IND. (Mysore now Karnataka); s. of Shri Lokasevaniratha M.S. Deve Gowda; b. April 9, 1928; Married, 1 d.; Member, Rajya Sabha, 3-4-1966 to 2-4-1972.

Per. Add.: Post Office Koppa, Chikmaglur District (Karnataka).



NARAYAN, SHRI R.K.: B.A., D.Litt. (*Honoris Causa*) of Leeds (U.K.), Delhi, Sri Venkateswara and Mysore Universities; NOM.; s. of Shri R.V. Krishnaswami Iyer; b. October 10, 1906; m. Shrimati Rajammal (since deceased), 1 d.; Member, Rajya Sabha, 12-5-1986 to 11-5-1992; Recipient of Padma Bhushan; Fellow, the Royal Society of Literature (i) United Kingdom and (ii) American College, Washington DC; Author of a large number of novels and short stories; Died. Obit. on 23-7-2001.



NARAYANAN, SHRI C.P.: B.Sc. (Hons.) Mathematics, M.Sc. (Statistics); C.P.I.(M) (Kerala); s. of Shri C. Parameswaran Nambisan; b. September 28, 1938; m. Shrimati P.N. Thankam, 1 s. and 1 d.; Member, Rajya Sabha, 2-7-2012 to 1-7-2018; Member, State Planning Board, Kerala, 2006-2011; Author of some books in Malayalam.

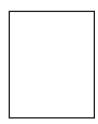
Per. Add.: 'Akshaya', B-10, Chithra Nagar, Vattiyoorkavu, Thiruvanan-thapuram- 695013 (Kerala).

NARAYANAN, SHRI P.G.: M.A., B.L.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri Govindagounder; b. May 1, 1941; m. Shrimati N. Saraswathi, 1 s. and 1 d.; Member, (i) Tamil Nadu Legislative Assembly, 1980-87 and (ii) Lok Sabha, 1989 and 1991-96; Chairman, Committee on Petitions, Lok Sabha, 1992-1996; Leader, AIADMK Party in Lok Sabha, 1991; Member, Rajya Sabha, 25-7-2001 to 24-7-2007; Chairman, (i) Committee on Petitions, Rajya Sabha, May 2002-July 2004; Chairman, Committee on Science and Technology, Environment and Forests, Aug. 2004-July 2007; Was Leader, AIADMK Party in Rajya Sabha.



Per. Add.: 136, Anna Nagar, P.O. Bhavani, District Erode-638302 (Tamil Nadu).

NARAYANAPPA, SHRI KONDA: Congress (Hyderabad now Andhra Pradesh); s. of Shri Venkappa; m. Shrimati Kamalabai, 1 s.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954; Died. Obit. on 17-8-1976.



NARAYANAPPA, SHRI SANDA: S.S.L.C.; Congress (O) (Andhra Pradesh); s. of Shri Sanda Ramappa; b. July 1, 1913; m. Shrimati S. Lakshmi Devi, 4 d.; Member, (i) Madras State Legislative Assembly, (ii) Andhra Pradesh Legislative Assembly and (iii) Rajya Sabha, 3-4-1968 to 2-4-1974; Died. Obit. on 23-1-1980.



NARAYANASAMY, SHRI V.: B.A., B.L.; I.N.C. (Puducherry); s. of Shri Velu; b. May 30, 1947; m. Shrimati Kalai Selvi, 1 s. and 1 d.; Member, (i) Rajya Sabha, 5-8-1985 to 4-8-1991, 5-8-1991 to 4-8-1997 and 7-10-2003 to 16-5-2009 and (ii) Lok Sabha, 2009-2014; Nominated to the Panel of Vice-Chairmen, Rajya Sabha, 1989-90 and 1992-93, May 1994-July 1995 and July 1996-Aug. 1997; Chairman, Committee on Science and Technology, Environment and Forests, Aug. 1996-97; Minister of State in the Ministry of Planning, 28 May 2009-19 Jan. 2011; Minister of State in the Ministry of Parliamentary Affairs, 28 May 2009-12 July 2011; Minister of State in the Ministry of Personnel, Public Grievances and Pension, 15 Nov. 2010-26 May 2014 and Minister of State in the Prime Minister's Office, 19 Jan.-26 May 2014.



Per. Add.: No. 5, Ellaiamman Koil Street, Puducherry-605001.



NARENDRA DEVA, SHRI: M.A., LL.B.; P.S.P. (Uttar Pradesh); s. of Shri B. Baldeo Prasad; b. October 31, 1889; m. Shrimati Prema Devi, 2 s. and 3 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 20-2-1956; Vice-Chancellor, (i) Lucknow University, 1947-51 and (ii) Banaras Hindu University, 1951-54; President, U.P.C.C., 1936-37; Chairman, (i) Socialist Party, 1950-52 and (ii) P.S.P., 1954; Author of books on Socialism and Buddhism; Died. Obit. on 20-2-1956.



NARENDRA MOHAN, SHRI: M.Com.; B.J.P. (Uttar Pradesh); s. of Shri Puran Chand Gupta; b. October 10, 1934; m. Shrimati Saroj Gupta, 2 s. and 1 d.; Member, Rajya Sabha, 26-11-1996 to 20-9-2002; Recipient of a few Awards; Chief Editor, Jagran Group of Newspapers; Author of a few books/ poems and a large number of articles on different subjects; Died. Obit. on 18-11-2002.



NARENDRA SINGH, SHRI: B.A., LL.B.; Congress (I) (Uttar Pradesh); s. of Ch. Shyam Lal Singh; b. August 3, 1938; m. Shrimati Phool Kumari, 2 s.; Member, Rajya Sabha, 14-7-1977 to 2-4-1978, 3-4-1978 to 2-4-1984 and 3-4-1984 to 4-2-1985; General Secretary, Lok Dal

Per. Add.: Village Dharmangadpur, Post Office Sajeti, District Kanpur (Uttar Pradesh).



NARIMAN, SHRI FALI S.: B.A., LL.B.; NOM.; s. of Late Shri Sam Byramji Nariman; b. January 10, 1929; m. Shrimati Bapsi F. Nariman, 1 s. and 1 d.; Member, Rajya Sabha, 22-11-1999 to 21-11-2005; Additional Solicitor General of India, May 1972-June 1975; Member, London Court of International Arbitration (L.C.I.A.), 1988; Vice-Chairman, International Court of Arbitration of the I.C.C., Paris, 1989; Member, Advisory Board of the U.N.C.T.A.D., 1999; Honorary President, International Council for Commercial Arbitration (I.C.C.A.), 2002; Contributed in Law Journals (both Indian and foreign) on various tenets of law; Awarded the Padma Bhushan in 1991 and several other awards.

Per. Add.: 28, Hampton Court, Woodhouse Road, Colaba, Mumbai-400005 (Maharashtra).

NATARAJAN, SHRI C.D.: M.A., B.L.; D.M.K.(Tamil Nadu); s. of Shri C. Doraisamy; b. May 14, 1915; m. Shrimati Kanthamani, 2 s.; Secretary, Tamil Nadu Legislative Council; Member, Rajya Sabha, 3-4-1974 to 2-4-1980; Died. Obit. on 14-3-2006.



NATARAJAN, SHRIMATI JAYANTHI: B.A., B.L.; I.N.C. (Tamil Nadu); d. of Dr. C.R. Sundararajan; b. June 7, 1954; m. Shri V.K. Natarajan, 1 s.; Member, Rajya Sabha, 30-6-1986 to 29-6-1992, 30-6-1992 to 9-9-1997, 10-10-1997 to 24-7-2001 and 3-4-2008 to 2-4-2014; Minister of State in the Ministry of Civil Aviation and Ministry of Parliamentary Affairs, 1997-1998; Nominated to the Panel of Vice-Chairmen, Rajya Sabha, 1991, 1992, 1996 and 2008; Chairman, Committee on Personnel, Public Grievances, Law and Justice, Aug. 2009-July 2011.



Per. Add.: 47, Warren Road, Mylapore, Chennai-600004 (Tamil Nadu).

NATCHIAPPAN, DR. E.M. SUDARSANA: M.A., B.L., Master of Laws (U.S. Law), Ph.D.; I.N.C. (Tamil Nadu); s. of Shri N.V. Madhavan; b. September 29, 1947; m. Shrimati E.M.S. Devaki, 2 s. and 1 d.; Member, (i) Thirteenth Lok Sabha, 1999-Feb. 2004 and (ii) Rajya Sabha, 30-6-2004 to 29-6-2010 and 30-6-2010 to 29-6-2016; Minister of State in the Ministry of Commerce and Industry, 17 June 2013-26 May 2014; Whip, Congress Party, Lok Sabha, 2003; Chairman, Committee on Personnel, Public Grievances, Law and Justice, Aug. 2004-May 2009 and Sept. 2014-2016; Nominated to the Panel of Vice-Chairmen, Rajya Sabha, Aug. 2011 (re-nominated on 9 Nov. 2012 and 25 June 2014); Chief Whip, I.N.C., Rajya Sabha, Sept. 2012-14 July 2013; Authored/edited some books.



Per. Add.: (i) 3F, White House, 10 Bhagwan Dass Road, Mandi House, New Delhi-110001, (ii) 'Jeya Madhav', 4, Sathiyamoorthy Street, Sivaganga-630561 (Tamil Nadu) and (iii) Dr. EMSN Foundation, Distt. Sivaganga, Eriyur-630566 (Tamil Nadu).



NATHA SINGH, SHRI: Congress (I) (Rajasthan); s. of Shri Chura Ramji; b. August 1923; m. Shrimati Ramoti Devi, 2 s. and 2 d.; Member, (i) Rajasthan Legislative Assembly, 1972-77 and (ii) Rajya Sabha, 3-4-1982 to 2-4-1988; Died. Obit. on 2-8-2005.



NATHI SINGH, SHRI: M.A., LL.B.; Lok Dal (Rajasthan); s. of Shri Charan Singh; b. December 28, 1929; m. Shrimati Vidyavati, 5 s. and 5 d.; Member, (i) Rajasthan Legislative Assembly and (ii) Rajya Sabha, 3-4-1974 to 2-4-1980.

Per. Add.: M-16, Gandhi Nagar, Jaipur (Rajasthan).



*NATHWANI, SHRI PARIMAL: Professional Doctorate in Management; IND. (Jharkhand); s. of Shri Dhirajlal Nathwani; b. February 1, 1956; m. Shrimati Varsha Nathwani, 1 s.; Member, Rajya Sabha, 10-4-2008 to 9-4-2014 and 10-4-2014 onwards; Author of a book titled 'Jharkhand: Meri Karmabhoomi' (Hindi).

Per. Add.: (i) VRAJ, Opposite HDFC Bank, Near Suvidha Shopping Centre, Besides Chandanbala Towers, Paldi, Ahmedabad-380007 (Gujarat) and (ii) B/107, Harmu Housing Colony, P.O. Doranda, P.S. Argora, Ranchi-834012 (Jharkhand).



NATWAR SINGH, SHRI K.: B.A. (Hons.) History; I.N.C. (Rajasthan); s. of Shri Govind Singhji; b. May 16, 1931; m. Shrimati Heminder Kumari, 1 s.; Member, Lok Sabha, 1984-89 and 1998-99; Union Minister of State in the Ministry of Steel, Mines and Coal/Agriculture, 1985-86; Union Minister of State in the Ministry of External Affairs, Oct. 1986-Dec. 1989; Member, Rajya Sabha, 10-4-2002 to 23-2-2008; India's Representative to Executive Board of UNICEF, 1962-66; Ambassador to Poland, 1971-73; Deputy High Commissioner to U.K., 1973-77; High Commissioner to Zambia, 1977-80; Ambassador to Pakistan, 1980-82; Appointed Executive Trustee of U.N.I.T.A.R. by Secretary-General, United Nations for six years; Secretary-General of Seventh Non-aligned Summit Conference, New Delhi, 1983; Author of a few books.

Per. Add.: 'Govind Niwas', Bharatpur-321001 (Rajasthan).

NAUSHER ALI, SYED: B.A. (Hons.), LL.B.; IND. (Communist Block) (West Bengal); s. of Syed Omedali; b. August, 1891; m. Shrimati Lutfannessa, 4 s. and 4 d.; Member, (i) Bengal Legislative Council, 1929-36 and (ii) Bengal Legislative Assembly, 1937-46; Minister, Government of Bengal, 1937-38; Speaker, Bengal Legislative Assembly, 1943-46; Member, (i) Provisional Parliament, 1950-52, (ii) West Bengal Legislative Council, 1957-62 and (iii) Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1962 to 2-4-1968; Died. Obit. On 7-4-1972.



*NAVANEETHAKRISHNAN, SHRI A.: B.Sc., B.L.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri K. Appasamy; b. May 18, 1956; m. Shrimati N. Tamil Selvi, 2 s. and 1 d.; Member, Rajya Sabha, 26-6-2014 to 29-6-2016 and 30-6-2016 onwards; Advocate General, Madras High Court, 2011-2013; Chairman, Tamil Nadu Public Service Commission, 2013-2014.



Per. Add.: No. 69A/48A, Santhome High Road, Foreshore Estate, Chennai-600028 (Tamil Nadu).

NAWAL KISHORE, SHRI: M.A., LL.B.; Congress (Uttar Pradesh); s. of Shri Raghubar Dayal; b. January 1, 1919; m. Shrimati Kaushilya Devi, 2 d.; Member, (i) Rampur State Assembly, 1948-49 and (ii) Uttar Pradesh Legislative Assembly, 1952-68; Chairman, Estimates Committee, Uttar Pradesh Legislative Assembly, 1954-60; Minister, Government of Uttar Pradesh, 1961-63 and 1967; Member, Rajya Sabha, 30-3-1970 to 19-4-1975; General Secretary, U.P.C.C., 1964 and 1969-70; Died. Obit. on 25-4-1975.



NAYAK, DR. RADHAKANT: B.A., M.A., Ph.D.; I.N.C. (Odisha); s. of Late Shri Chelumu Nayak; b. February 7, 1939; m. Shrimati Trupti Nayak, 2 s. and 2 d.; Member, Rajya Sabha, 2-7-2004 to 1-7-2010; Chairman, Parliamentary Forum of Scheduled Caste MPs, May 2007-2010; Author/Editor of many books on various subjects; Has written a number of articles/essays in several books and journals, in India and abroad.



Per. Add.: 319, Kharvel Nagar, Unit-III, Bhubaneswar-751001 (Odisha).



NAYYAR, SHRI KULDIP: B.A. (Hons.), LL.B., M.Sc. (in Journalism), Ph.D. (Philosophy); NOM.; s. of Dr. Gurbaksh Singh; b. August 14, 1923; m. Shrimati Bharti Nayar, 2 s.; Member, Rajya Sabha, 27-8-1997 to 26-8-2003; High Commissioner to the U.K., 1990; Editor and General Manager, United News of India, 1964-67; Editor, (i) The Statesman, New Delhi, 1967-75 and (ii) Express News Service, 1975-81; Author of some books; Died. Obit, on 11-12-2018.



NEHRU, SHRIMATI UMA: Congress (Uttar Pradesh); d. of Pandit Niranjan Nath Kukku; b. March 8, 1884; m. Pandit Shamlal Nehru, 1 d.; Member, (i) Uttar Pradesh Legislative Assembly, (ii) Lok Sabha, 1952-57 and 1957-62 and (iii) Rajya Sabha, 3-4-1962 to 28-8-1963; Author of a few books in Hindi; Died. Obit. on 29-8-1963.



NEKI RAM, SHRI: Congress (Haryana); s. of Shri Bhobal Ram; b. 1922; m. Shrimati Tijan, 2 s. and 2 d.; Member, Rajya Sabha, 3-4-1960 to 2-4-1966 and 3-4-1966 to 2-4-1972.

Per. Add.: Village and Post Office Parbhuwala, Uklana Mandi, District-Hissar (Haryana).



*NEKKANTI, SHRI BHASKAR RAO: B.Com.; B.J.D. (Odisha); s. of Late Shri N.S.N. Chowdary; b. July 23, 1953; m. Shrimati N.C.H. Devi, 1 s. and 1 d.; Member, Rajya Sabha, 2-7-2016 onwards; Councillor, Rayagada Municipality, 1997-2001; Chairman, Orissa Tourism Development Corporation, Odisha, 2002-2004; Chairman, Orissa Rural Housing Development Corporation, 2009-2011; Chairman, Orissa Small Industries Corporation Ltd., 2011-2014; Deputy Chairman, Planning Board, Government of Odisha, 2014-May 2016; State Vice-President, B.J.D. since March 2016.

Per. Add.: Raniguda Farm, At/P.O./P.S. Rayagada, Distt. Rayagada-765001 (Odisha).

*NETAM, SHRI RAM VICHAR: S.S.C.; B.J.P. (Chhattisgarh); s. of Late Shri Ramlochan Netam; b. March 1, 1961; m. Shrimati Pushpa Netam, 2 d.; Member, (i) Madhya Pradesh Legislative Assembly, 1990-2000, (ii) Chhattisgarh Legislative Assembly, 2000-2003, 2003-2008 and 2008-2013 and (iii) Rajya Sabha, 30-6-2016 onwards; Minister, Tribal Department, Government of Chhattisgarh, 2004-2005; Home Minister, Government of Chhattisgarh, 2005-2008; Minister, Panchayat and Rural Development, Government of Chattisgarh, 2008-2012; Minister, Water Resources Department, Government of Chhattisgarh, 2012-2013.



Per. Add.: House No. 93, Maulshree Vihar, V.I.P. Road, Near Hotel Babalon, Raipur-492007 (Chhattisgarh).

NIGAM, SHRI LADLI MOHAN: Studied upto B.A.; Janata Party (Madhya Pradesh); s of Shri Laxman Prasad Nigam; b. May 21, 1927; Bachelor; Member, Rajya Sabha, 10-4-1978 to 9-4-1984; Vice-Chairman, Rajya Sabha, 1982-83; General Secretary/Organising Secretary, S.S.P. and Socialist Party, 1964-71; Died. Obit. on 19-11-1997.



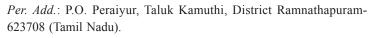
NIGAM, SHRIMATI SAVITRY DEVI: Congress (Uttar Pradesh); d. of Shri Anandi Prasad Nigam; b. May 17, 1919; m. Shri Birjnandan Prasad Nigam, 2 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 28-2-1962; Vice-Chairman, Rajya Sabha, 1957-58; Author of a few books; Died. Obit. on 29-7-1985.



NIHAL SINGH, SHRI M.H.S.: Congress (Punjab); s. of Shri Maharaj Hari Singh; b. 1892; m. Shrimati Satwant Kaur, 2 s.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 2-4-1960; Died. Obit. on 31-3-1969.



NIRAIKULATHAN, SHRI S.: B.E.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri M. Sathan; b. April 8, 1945; m. Shrimati Soundaravalli, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1996 to 2-4-2002.

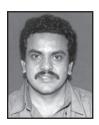






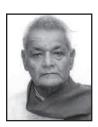
*NIRMALA SITHARAMAN, SHRIMATI: M.A. (Economics), M.Phil.; B.J.P. (Karnataka); d. of Shri Narayanan Sitharaman; b. August 18, 1959; m. Dr. Parakala Prabhakar, 1 d.; Member, Rajya Sabha, 26-6-2014 to 17-6-2016 and 1-7-2016 onwards; Minister of State in the Ministry of Finance; Minister of State in the Ministry of Corporate Affairs, 26 May 2014-9 Nov. 2014; Minister of State (Independent Charge) of the Ministry of Commerce and Industry, 26 May 2014-3 Sept. 2017; Minister of Defence, 3 Sept. 2017-30 May 2019; Minister of Finance and Minister of Corporate Affairs, 30 May 2019 onwards; Member, National Commission for Women, 2003-2005; Member, National Executive, B.J.P. since 2008.

Per. Add.: C/o K. Lakshmi Narayan, 911, 21st Main, 38th Cross, 4th T-Block, Jayanagar, Bengaluru-560041 (Karnataka).

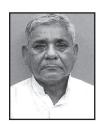


NIRUPAM, SHRI SANJAY: B.A. (Hons.); S.S. (Maharashtra); s. of Late Shri Brij Kishor Lal; b. February 6, 1965; m. Shrimati Geeta Nirupam, 1 d.; Member, (i) Rajya Sabha, 27-9-1996 to 2-4-2000 and 3-4-2000 to 18-3-2005 and (ii) Lok Sabha, 2009-2014.

Per. Add.: A-11, Vinayak Heights, Upper Govind Nagar, Malad (East), Mumbai-400093 (Maharashtra).



NISHAD, SHRI JAI NARAIN PRASAD: Intermediate; B.J.P. (Bihar); s. of Late Shri K.P. Nishad; b. November 18,1930; m. Late Shrimati Prem Nishad, 1 s. and 4 d.; Member, (i) Lok Sabha, 1996-97, 1998-99, 1999-Feb.2004 and 2009-2014 and (ii) Rajya Sabha, 8-7-2004 to 26-3-2008**; Union Minister of State (Independent Charge) of the Ministry of Environment and Forests, 1996-97; Union Minister of State (Independent Charge) of the Ministry of Non-Conventional Energy Sources, 1997-98; Chairman, Hajipur Municipality 1972-89; Participated in the Freedom Movement; Author of one book in Hindi; Died. Obit. On 11-12-2018.



NISHAD, SHRI VIDYA SAGAR: Matric, Hindi Visharad; R.J.D. (Bihar); s. Late Shri Darbari Nishad; b. June 30, 1930; m. Shrimati Suma Devi, 4 s. and 1 d.; Member, (i) Bihar Legislative Assembly, 1989-1994 and 1995-2000 and (ii) Rajya Sabha, 23-6-2004 to 2-4-2006; Cabinet Minister, Fisheries and Fodder (Veterinary) and Statistics and Evaluation, Government of Bihar, 1990-94; Cabinet Minister, Labour, Government of Bihar, 1995-97.

Per. Add.: Village Usri, P.O. Gogari, Distt. Khagaria-851202 (Bihar).

*NISHAD, SHRI VISHAMBHAR PRASAD: M.A. (Economics), LL.B.; S.P. (Uttar Pradesh); s. of Late Shri Shrikrishan Nishad; b. July 18, 1962; m. Shrimati Shakuntala Nishad, 2 s. and 2 d.; Member, (i) Uttar Pradesh Legislative Assembly (four times), June 1991-Dec. 1992, Dec. 1993-Oct. 1995, Feb. 2002-May 2007 and May 2007-March 2012, (ii) Lok Sabha, 1996-97 and (iii) Rajya Sabha, 3-6-2014 to 4-7-2016 and 5-7-2016 onwards; Minister of State, Revenue, Government of Uttar Pradesh, Dec. 1993-May 1995; Minister of State (Independent Charge), Animal Husbandry and Fisheries, Government of Uttar Pradesh, June 1995-Oct. 1995; Minister, Geology and Mining, Government of Uttar Pradesh, Oct. 2003-July 2004; Minister, Dr. Ambedkar Gram Vikas Yojana, Government of Uttar Pradesh, July 2004-March 2007; Chairman, Uttar Pradesh Fisheries Corporation, June 1995-Oct.1995; National General Secretary, Samajwadi Party.



Per. Add.: (i) Village & Post-Jhanjhari Purwa, Distt. Banda-210126 (Uttar Pradesh) and (ii) A-11, Awas Vikas Colony, Chilla Road, Distt. Banda-210001 (Uttar Pradesh).

NIZAM-UD-DIN, SHRI SYED: M.A. (Economics), B.Ed., LL.B.; Janata Party (Jammu and Kashmir); s. of Syed Ghulam Mustafa; b. October 28, 1931; m. Shrimati Aisha, 2 s. and 2 d.; Member, (i) Jammu and Kashmir Legislative Assembly, 1962-67 and (ii) Rajya Sabha, 16-4-1974 to 15-4-1980; General Secretary, N.C.; Died. Obit. On 20-7-2017.



Per. Add.: Village Takia Bahaie, Post Office Bochoo, Kokarnag, Anantnag (Jammu and Kashmir).

NOMANI, MAULANA HABIBUR RAHMAN: Fazil-E-Diniyat; NOM.-I.N.C.; s. of Maulana Abdul Lateef Nomani; b. August 21, 1926; m. Shrimati Sajida Begam, 6 s. and 4 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1969-74 and (ii) Uttar Pradesh Legislative Council, 1975-80; Minister of State/Deputy Minister of Transport, Government of Uttar Pradesh, 1970-72 and 1976-77; Member, Rajya Sabha, 27-8-1993 to 26-8-1999; General Secretary, U.P. Congress Committee, 1973-75; Died. Obit. on 18-8-2005.





NONGTDU, SHRI ONWARD L.: B.A., B.T.; I.N.C. (Meghalaya); s. of Shri O.L. Suchiang; b. January 1, 1941; m. Shrimati E. Phira, 1 s. and 3 d.; Member, Meghalaya Legislative Assembly, March, 1972 to Feb. 1978 and Feb. 1988 to Jan. 1993; Minister holding portfolios of PWD, Power, District Council Affairs, Home, Health and Finance, Government of Meghalaya, 1998-90 and 1992-93; Member, Rajya Sabha, 13-4-1996 to 9-4-2002; President, Meghalaya Pradesh Congress Committee, 1996; Published two local weekly News papers, (i) 'U Jaintia' and (ii) 'Ka Pyrla'; Died. Obit. on 5-8-2016.



NURUL HASAN, PROF. S.: M.A., D.Phil. (Oxford); Fellow, (i) Royal Historical Society and (ii) Royal Asiatic Society, London; Congress (Uttar Pradesh); s. of S. Abdul Hasan; b. December 26, 1921; m. Nawabzadi Khursheed Laqua Begum of Rampur, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1968 to 30-9-1971, 11-11-1971 to 2-4-1972 and 3-4-1972 to 2-4-1978; Union Minister of State/Minister of Education, Social Welfare and Culture, 1971 and 1972; Indian Ambassador to U.S.S.R.; Governor, (i) West Bengal and (ii) Orissa; Author of books on History and Education; Died. Obit. on 26-7-1993.



*O'BRIEN, SHRI DEREK: B.A.; A.I.T.C. (West Bengal); s. of Shri Neil O'Brien; b. March 13, 1961; m. Dr. Tonuca Basu, 1 d.; Member, Rajya Sabha, 19-8-2011 to 18-8-2017 and 19-8-2017 onwards; Chairman, Passenger Services Committee (PSC), Indian Railways, Aug. 2009-July 2011; Chairman, Committee on Transport, Tourism and Culture, Sept. 2017-May 2019; Author of several books.

Per. Add.: 158, Prince Anwar Shah Road, Kolkata-700045 (West Bengal).



OBAIDULLAH SAHIB, SHRI V. M.: Congress (Madras now Tamil Nadu); s. of Shri Madhar Badsha Sahib; b. May 2, 1905; m. Shrimati Zaibunisa Begum, 2 s. and 3 d.; Member, (i) Provisional Parliament, 1951-52 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 21-2-1958; Vice-President/President, Tamil Nadu P.C.C for a number of years; Died. Obit. on 24-2-1958.

OBEROI, SHRI MOHAN SINGH: Intermediate; B.K.D. (Uttar Pradesh); s. of Shri Attar Singh Oberoi; b. August 15, 1900; m. Shrimati Ishran Devi, 2 s. and 3 d.; Member, (i) Rajya Sabha, 3-4-1962 to 4-3-1968 and 3-4-1972 to 2-4-1978 and (ii) Lok Sabha, April 1968 to Dec. 1970 (4th Lok Sabha); Died. Obit. on 6-5-2002.



OJHA, SHRI NAGENDRA NATH: B.A.; C.P.I. (Bihar); s. of Shri Shivbhikshuk Ojha; b. October 1, 1946; m. Shrimati Lalita Devi, 3 s. and 2 d.; Member, Rajya Sabha, 10-4-1996 to 9-4-2002; Secretary, Bihar State C.P.I., 1992.

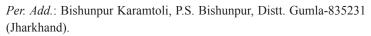
Per. Add.: Village Suraondha, P.O. Baraki Basauli, Thana Dumraon, District Buxar (Bihar).



ONKAR NATH, SHRI: L. Com., Hindi Hons.; Congress (N.C.T. of Delhi); s. of Shri Basheshar Nath; b. November 6, 1904; Bachelor; Member, Rajya Sabha, 3-4-1952 to 16-4-1955 and 24-11-1956 to 2-4-1960; President, Secretary and Treasurer, Delhi P.C.C.; Died. Obit. on 23-3-1971.



*ORAON, SHRI SAMIR: Intermediate (Arts); B.J.P. (Jharkhand); s. of Shri Jokhana Oraon; b. February 4, 1970; m. Shrimati Sushila Oraon; Member, (i) Jharkhand Legisltative Assembly, March 2005-Sept. 2009 and (ii) Rajya Sabha, 4-5-2018 onwards.





OZA, SHRI GHANSHYAMBHAI: B.A., LL.B.; Janata Party (Gujarat); s. of Shri Chhotalal; b. October 25, 1911; m. Shrimati Ramalaxmi, 2 s. and 2 d.; Member, Saurashtra Legislative Assembly, 1948-56; Minister, Government of Saurashtra, 1950-56; Member, (i) Bombay Legislative Assembly, 1956-57 and (ii) Lok Sabha, 1957-67 and 1971-72; Union Minister of State for Industrial Development, 1971-72; Member, Gujarat Legislative Assembly, 1972-74; Chief Minister, Gujarat, 1972-73; Member, Rajya Sabha, 10-4-1978 to 9-4-1984; Died. Obit. on 16-7-2002.





PACHOURI, SHRI SURESH: B.E. (Mechanical), Computer Course (Basic Programming); I.N.C. (Madhya Pradesh); s. of Shri Kalika Prasad; b. July 1, 1952; m. Shrimati Suparna S. Pachouri, 2 s.; Member, Rajya Sabha, 10-4-1984 to 9-4-1990, 10-4-1990 to 9-4-1996, 10-4-1996 to 9-4-2002 and 10-4-2002 to 9-4-2008; Union Minister of State for Defence Production and Supplies, 1995-96; Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Ministry of Parliamentary Affairs, May 2004-April 2008; Chairman, Committee on Government Assurances, May 2000-June 2004; Vice-Chairman, Rajya Sabha, Nov. 1999-May 2004; Deputy Chief Whip, I.N.C., Rajya Sabha.

Per. Add.: Bungalow No. 10, Opposite Old Secretariat, Bhopal-462001 (Madhya Pradesh).



PADMANABHAM, SHRI MENTAY: M.A., B.L.; T.D. (Andhra Pradesh); s. of Shri Appanna; b. April 2, 1934; m. Shrimati Udayani Bhaskaram, 2 s. and 3 d.; Member, Rajya Sabha, 13-9-1989 to 2-4-1994; Joint Secretary, Socialist Party, Andhra Pradesh, 1957-58; General Secretary, Janata Party, 1977-80; Died. Obit. on 7-2-2017.



PAHADIA, SHRI JAGANNATH PRASAD: M.A., LL.B.; Congress (Rajasthan); s. of Shri Nathilalji; b. January 15, 1932; m. Shrimati Shanti Pahadia, 2 s. and 5 d.; Member, (i) Lok Sabha, 1957-62 and (ii) Rajya Sabha, 2-3-1965 to 21-3-1966 and 22-3-1966 to 23-2-1967. *Per. Add.*: Post Office and Village Bhusawar, Bharatpur (Rajasthan).



PAHADIA, SHRIMATI SHANTI: Under Matric; Congress (I) (Rajasthan); d. of Shri Sona Ramji; b. August 1, 1936; m. Shri Jagannath Pahadia, 2 s. and 5 d.; Member, (i) Rajasthan Legislative Assembly, May to Oct., 1980 and (ii) Rajya Sabha, 10-4-1984 to 9-4-1990.

Per. Add.: Post Office and Village Bhusawar, District Bharatpur (Rajasthan).

PAI, SHRI T. A.: B.Com.; Congress (Mysore now Karnataka); s. of Shri T. Upendra Anant Pai; b. January 17, 1922; Bachelor; Member, (i) Madras/Mysore Legislative Assemblies and (ii) Rajya Sabha, 10-4-1972 to 21-3-1977; Union Minister holding portfolios of Railways, Industries and Civil Supplies, 1972-77; Recipient of Padma Bhushan, 1972; Died. Obit. on 17-8-1981.



PAL, SHRI SHRIRAM: B.S.P. (Uttar Pradesh); s. of Shri Rati Ram; Member, Rajya Sabha, 19-6-2009 to 4-7-2010; [*Other details not available*].

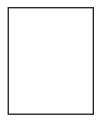
Per. Add.: 135, Mohalla Bhawaniram, City Jalaun, Distt. Jalaun (Uttar Pradesh).



PALANIYANDI, SHRI M.: S.S.L.C.; Congress (I) (Tamil Nadu); s. of Shri Maruthaiya; b. December 10,1918; m. Shrimati M. Punithavalli, 3 s. and 1 d.; Member, (i) Madras Legislative Assembly, 1952-57, (ii) Lok Sabha, 1957-61 and (iii) Rajya Sabha, 30-6-1986 to 29-6-1992; President, Tamil Nadu P.C.C., 1983-88; Died. Obit. on 23-3-2005.



PALIWAL, SHRI SHRIKRISHANA DUTT: (Uttar Pradesh); Member, Rajya Sabha, 27-4-1967 to 2-4-1968; [*Other details not available*]; Died. Obit. on 22-7-1968.



PALIWAL, SHRI TIKA RAM: B.A., LL.B.; Congress (Rajasthan); s. of Pandit Hukum Chand Paliwal; b. 1907; m. Shrimati Prakashwati Paliwal, 1 s. and 1 d.; Revenue Minister, Jaipur State, 1948-49; Member, Rajasthan Legislative Assembly, 1957-58; Minister, Government of Rajasthan, 1951-52; Chief Minister, Rajasthan, March 1952 to Nov. 1952; Deputy Chief Minister, Rajasthan, 1952-54; Member, Rajya Sabha, 3-4-1958 to 1-3-1962; General Secretary, Rajasthan P.C.C., 1950-51; Died. Obit. on 13-2-1995.





*PANCHARIYA, SHRI NARAYAN LAL: M.Com., LL.B.; B.J.P. (Rajasthan); s. of Late Shri Chhagan Lal Panchariya; b. August 10, 1954; m. Shrimati Sumitra Panchariya, 1. s. and 1 d.; Member, Rajya Sabha, 10-4-2014 onwards; State General Secretary, B.J.P., Rajasthan since 2014.

Per. Add.: Plot No. 12, Mrityunjaya, Paota 'C', 5th Road, Jodhpur-342006 (Rajashtan).



PANDA, SHRI AKSHAY: B.A., LL.B.; Congress (I) (Orissa); s. of Shri Bansidhar Panda; b. September 19, 1937; m. Shrimati Saila Bala Panda, 1 s. and 3 d.; Member, Rajya Sabha, 2-7-1980 to 1-7-1986; General Secretary, Orissa P.C.C., 1968-70 and 1980.

Per. Add.: Kathagada Sahi, Cuttack (Orissa).



PANDA, SHRI B. J.: B.S. (S.T.C.); B.J.D. (Odisha); s. of Shri Bansidhar Panda; b. January 12, 1964; m. Shrimati Jagi Mangat Panda; Member, (i) Rajya Sabha, 4-4-2000 to 3-4-2006 and 4-4-2006 to 16-5-2009 and (ii) Lok Sabha, 2009-2014 and 2014-2019; Was Leader, B.J.D., Rajya Sabha, 2002-2009.

Per. Add.: Plot No. 8, Bhoi Nagar, R.N. Singh Deo Marg, Bhubaneswar (Odisha).



PANDA, SHRI BRAHMANANDA: Congress (Orissa); s. of Shri Krupasindhu Panda; b. January 1, 1922; m. Shrimati Parbati; Member, Rajya Sabha, 30-11-1967 to 2-4-1972 and 3-4-1972 to 2-4-1978; Chairman, Committee on Petitions, Rajya Sabha, 1976-78; Author of short stories, one act plays and poems and also translated a few books; Died. Obit. on 10-7-1996.



PANDA, SHRIMATI ILA: B.A. (Hons.), Specialised in Textile Designing (from London); J.D. (Orissa); d. of Prof. Ghanshyam Dash; b. October 26, 1932; m. Dr. Bansidhar Panda, 2 s. and 2 d.; Member, Rajya Sabha, 2-7-1992 to 1-7-1998; Died. Obit. on 25-2-2005.

PANDA, SHRI KRISHNA CHANDRA: Swatantra Party (Orissa); s. of Shri Satyananda Panda; b. August 4, 1916; m. Shrimati Sarojini Devi, 4 s. and 5 d.; Member, Rajya Sabha 3-4-1968 to 2-4-1974; Died. Obit. on 7-4-2003.

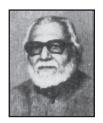


PANDE, SHRI AVINASH: B.Com, M.A. (Economics), M.A. (Public Administration), D.B.M., LL.B.; I.N.C. (Maharashtra); s. of Late Shri Narayan Prasad Pande; b. August 4, 1958; m. Shrimati Preeti Pande, 2 s.; Member, (i) Maharashtra Legislative Assembly, 1985-89 and (ii) Rajya Sabha, 5-7-2010 to 4-7-2016; Chairman, Public Undertakings Committee, Maharashtra Legislative Assembly, 1986-87; Chairman, Minimum Wages Committee for Beedi Workers, 1986; Chairman, Maharashtra Small Scale Industries Development Corporation Ltd., 2006-2010; Compiled and coordinated two books (in Hindi).



Per. Add.: 7, Bhagwaghar Layout, North Ambazari Road, Dharampeth, Nagpur-440010 (Maharashtra).

PANDE, SHRI BISHAMBHAR NATH: Snatakottar Anusandhan (Post Graduate Research); NOM.-Congress (I); s. of Shri Ramadhar Pande; b. December 23, 1906; m. Shrimati Shanta Pandey, 1 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1952-53, (ii) Uttar Pradesh Legislative Council, 1972-74 and (iii) Rajya Sabha, 3-4-1976 to 2-4-1982, 3-4-1982 to 29-6-1983 and 25-11-1988 to 24-11-1994; President, U.P.C.C. (I), 1981; Governor of Orissa, Aug. 1983-Nov. 1988; Recipient of Padma Shri, 1976; Author of a number of books on History, Culture and Poetry; Died. Obit. on 1-6-1998.



PANDE, SHRI C.D.: M.A., D.Litt. (Paris); Congress (O) (Uttar Pradesh); s. of Shri Jaya Datt Pande; b. August 24, 1905; m. Shrimati Shakuntala, 2 s. and 2 d.; Member, (i) Provisional Parliament, 1950-52, (ii) Lok Sabha, 1952-62 and (iii) Rajya Sabha, 3-4-1962 to 2-4-1968 and 3-4-1968 to 2-4-1974; Author of 'British Textile Industry'; Died. Obit. on 22-2-1988.





PANDE, SHRI TARKESHWAR: Graduate; Congress (Uttar Pradesh); s. of Pt. Anirudh Pande; b. August 14, 1912; m. Shrimati Sohan Phula Devi, 2 s. and 2 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1958, 3-4-1958 to 2-4-1964, 3-4-1964 to 15-12-1964 and 30-7-1966 to 2-4-1970; Secretary/General Secretary, U.P.C.C., 1952-57; Died. Obit. on 27-7-1988.



PANDEY, SHRIMATI CHANDRA KALA: B.A. (Hons.), M.A., B.Ed., Ph.D.; C.P.I. (M) (West Bengal); d. of Late Shri Ram Bahal Dwivedi; b. June 8, 1942; m. Shri Mukti Nath Pandey (since deceased), 2 s.; Member, Rajya Sabha, 19-8-1993 to 18-8-1999 and 19-8-1999 to 18-8-2005; Author of a few books in Hindi.

Per. Add.: 8-B, Chakraberia Road (South), Ground Floor, Kolkata-25 (West Bengal).



PANDEY, SHRIMATI MANORAMA: M.A., LL.B.; Congress (I) (Bihar); d. of Pt. Rama Kant Pandey; b. July 23, 1932; m. Shri J.N. Pandey, 3 s.; Member, Bihar Legislative Assembly, 1957-77; Parliamentary Secretary and Minister, Government of Bihar, 1961-62 and 1972-74; Member, Rajya Sabha, 7-7-1980 to 6-7-1986 and 7-7-1986 to 6-7-1992.

Per. Add.: Nehru Nagar, P.O. Patliputra, Patna (Bihar).



PANDEY, SHRI NARSINGH NARAIN: B.Com.; Congress (I) (Uttar Pradesh); s. of Shri Ramadhare Pandey; b. February 9, 1929; m. Shrimati Premavati Pandey, 1 s. and 4 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1962-67, (ii) Lok Sabha, 1971-77 and (iii) Rajya Sabha, 30-6-1980 to 2-4-1982; Died. Obit. on 5-3-2018.



PANDEY, DR. RATNAKAR: M.A., Ph.D., D.Litt.; Congress (I) (Uttar Pradesh); s. of Pt. Harihar Pandey; m. Shrimati Kusum Pandey, 2 s. and 2 d.; Member, Rajya Sabha, 5-7-1986 to 4-7-1992; Author of a number of books. Died. Obit. on 11-12-2018.

*PANDEY, MS. SAROJ: M.Sc. (Child Development); B.J.P. (Chhattisgarh); d. of Shri Shyamji Pandey; b. June 22, 1968; Member, (i) Chhattisgarh Legislative Assembly, 2008-2009, (ii) Lok Sabha, 2009-2014 and (iii) Rajya Sabha, 3-4-2018 onwards; World record for holding the post of a Mayor, M.L.A. and M.P. at the same time and this record is nominated for Guinness Book and Limca Book of Records; also holds the record for having longest term as a Mayor from Durg for continuous 10 years; National Secretary, B.J.P., 2010.



Per. Add.: 1/A, Street 7/B, Phase-I, Maitri Nagar, Risali, Bhilai (Chhattisgarh).

PANDEY, SHRI SUDHAKAR: M.Com., Sahitya Ratna, Hon. Vidya Vachaspati, Sahitya Varidhi; Congress (I) (Uttar Pradesh); s. of Pt. Harihar Pandey; b. July 1, 1927; m. Shrimati Shiv Devi Pandey, 2 s. and 2 d.; Member, (i) Lok Sabha, 1971-77 and (ii) Rajya Sabha, 5-7-1980 to 4-7-1986; Author of a number of books on Commerce and Hindi Literature; Died. Obit. on 2-5-2003.



PANDIAN, SHRI N. THANGARAJ: B.A.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri N.H.M. Pandian; b. July 26, 1956; m. Shrimati T. Karpaka Velli Nachiar, 1 s. and 3 d.; Member, Rajya Sabha, 30-6-1992 to 29-6-1998. Died. Obit. on 30-7-2018.



PANDIAN, SHRI PAUL MANOJ: B.L., M.L.; A.I.A.D.M.K. (Tamil Nadu); s. of Dr. P.H. Pandian; b. August 8, 1971; m. Shrimati Deepti Manoj Pandian, 2 d.; Member, (i) Tamil Nadu Legislative Assembly, 2001-2006 and (ii) Rajya Sabha, 30-6-2010 to 29-6-2016; Chairman, Estimates Committee, Tamil Nadu Legislative Assembly, 2004-2006; Appointed as Secretary, Advocates' Wing of the A.I.A.D.M.K., 2006.

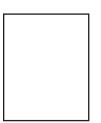


Per. Add.: 120, Govindaperi, Karisalpatti Village, Ambasamudram Taluk, Distt. Tirunelveli (Tamil Nadu).



PANDYA, SHRI DILIPBHAI: B.Sc., LL.B.; B.J.P. (Gujarat); s. of Shri Shivshankerbhai; b. January 30, 1944; m. Shrimati Kusumben *alias* Yashomati, 2 s. and 1 d.; Member, Rajya Sabha, 19-8-2011 to 18-8-2017; Municipal Councillor, Sidhpur Municipality, Gujarat, 1970-80 and 1984-90; President, Sidhpur Municipality, Gujarat, 1977-80 and 1984-88; Author of two books.

Per. Add.: Dhori-Pole, At and P.O. Sidhpur, Distt. Patan-384151 (Gujarat).



PANDYA, DR. PRANAV: NOM.; Member, Rajya Sabha, 4-5-2016 to 11-5-2016; [Other details not available].

Per. Add.: Gayatri Nagar, Shantikunj, Haridwar-249411 (Uttarakhand).



PANICKER, SHRI K. VASUDEVA: B.A., B.L.; Congress (I) (Orissa); s. of Shri V. Krishna Panicker; b. 1943; m. Shrimati Santha Kumari, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-1984 to 3-5-1988; Joint Secretary, A.I.C.C. (I), 1980-88; General Secretary, A.I.C.C. (I), February to May, 1988; Died. Obit. on 3-5-1988.



PANIGRAHI, SHRI SWAPNANANDA: B.A., B.L.; Congress (Orissa); s. of Shri Achutananda Panigrahi; b. November 3, 1923; m. Shrimati Hironmayee Devi, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1954 to 2-4-1960; Died. Obit. on 28-2-2008.



PANIKKAR, SARDAR K. M.: NOM.; s. of Shri Parameswaran Poti; b. June 3, 1895; m. Shrimati Gouri Amma, 1 s. and 4 d.; Minister, (i) erstwhile Patiala State, 1933-38 and (ii) erstwhile Bikaner State, 1938-44; Chief Minister, Bikaner State, 1944-48; Ambassador, (i) China, 1948-52, (ii) Egypt and Other Arab countries, 1952-54 and (iii) France, 1955-59; Member, Rajya Sabha, 25-8-1959 to 2-4-1960 and 3-4-1960 to 22-5-1961; Author of a number of books in English and Malayalam; Died. Obit. on 11-12-1963.

PANJHAZARI, SARDAR RAGHBIR SINGH: Congress (Punjab); s. of Sardar Jawand Singh; b. April 26, 1914; m. Shrimati Manjit Kaur, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1954 to 2-4-1960, 3-4-1960 to 2-4-1966 and 3-4-1966 to 2-4-1972; General Secretary, PEPSU-P.C.C., 1954-55; Died. Obit. on 19-3-1999.



PANT, PANDIT GOVIND BALLABH: B.A., LL.B.; Congress (Uttar Pradesh); s. of Pandit Manorath Pant; b. September 10, 1887; married, 1 s. and 2 d.; Member, (i) Uttar Pradesh Legislative Council, 1923 and (ii) Uttar Pradesh Legislative Assembly; Premier, U.P. State, 1937-39 and 1946; Chief Minister, Uttar Pradesh, April 1946-Dec. 1954; President, U.P.C.C., 1927; Member, (i) Central Legislative Assembly, 1934, (ii) Constituent Assembly and (iii) Rajya Sabha, 2-3-1955 to 2-4-1958 and 3-4-1958 to 7-3-1961; Union Minister for Home Affairs; Chairman, Committee of Privileges, Rajya Sabha, 1957-58; Recipient of Bharat Ratna, 1957; Died. Obit. on 7-3-1961.



PANT, SHRI KRISHNA CHANDRA: M.Sc.; Congress (I) (Uttar Pradesh); s. of Shri Govind Ballabh Pant; b. August 10, 1931; m. Shrimati Illa Pant, 2 s.; Member, (i) Lok Sabha, 1962-67, 1967-70 and 1971-77 and (ii) Rajya Sabha, 3-4-1978 to 2-4-1984; Leader of the House, Rajya Sabha, 1979-80; Union Minister holding portfolios of Finance, Steel and Heavy Engineering, Home Affairs, Electronics, Atomic Energy and Science and Technology, 1967-80; General Secretary, A.I.C.C.; Died. Obit. on 22-11-2012.



PANWAR, SHRI B. L.: B.A., LL.B.; Congress (I) (Rajasthan); s. of Shri Lal Chandji Panwar; b. August 3, 1933; m. Shrimati Radha, 2 s. and 1 d.; Member, Rajya Sabha, 2-7-1985 to 4-7-1986 and 5-7-1986 to 4-7-1992; Died. Obit. on 13-12-1993.





PANY, SHRI RUDRA NARAYAN: B.A. (Hons.); B.J.P. (Odisha); s. of Late Shri Muralidhar Pany; b. April 22, 1959; Unmarried; Member, Rajya Sabha, 24-6-2004 to 3-4-2006 and 4-4-2006 to 3-4-2012; Associated with the B.J.P., A.B.V.P. and R.S.S.; Writer of children's literature; Received the Mine Bazar Puraskar, 1986.

Per. Add.: Deula Sahi, P.O./Distt. Dhenkanal-759001 (Odisha).



PAPIREDDY, SHRI BEZAWADA: B.Sc.; Janata Party (Andhra Pradesh); s. of Shri Ramachandra Reddy; b. January 5, 1927; m. Shrimati Prameela, 2 s. and 1 d.; Member, (i) Andhra Pradesh Legislative Council, 1958-62, (ii) Andhra Pradesh Legislative Assembly, 1967-72 and (iii) Rajya Sabha, 10-4-1972 to 9-4-1978.

Per. Add.: Buchireddy, Palem, Nellore District (Andhra Pradesh).



PARAMESWARAN, SHRI B.: B.A.; Congress (Madras, now Tamil Nadu); s. of Shri M. Balasubramanian; b. January 20, 1913; m. Shrimati Sarda, 1 s.; Member, Madras Legislative Assembly, 1946-52 and re-elected in 1952; Parliamentary Secretary, Madras, 1946-47; Minister, Government of Madras, 1949-52 and 1954-57; Member, Rajya Sabha, 3-4-1958 to 12-3-1962; Secretary, Tamil Nadu PCC, 1952-54; Vice-President, Tamil Nadu P.C.C., 1955-56.

Per. Add.: No. 42nd Crescent Park Road, Gandhinagar, Adayar, Madras (Tamil Nadu).



PARANJPYE, SHRIMATI SHAKUNTALA: B.Sc., M.A. (Cantab.); NOM.; d. of Shri Raghunath Purushottam Paranjpye; b. January 17, 1906; m. Shri Youra Sleptzoff, 1 d.; Member, (i) Maharashtra Legislative Council, 1958-64 and (ii) Rajya Sabha, 3-4-1964 to 2-4-1970; Author of plays, novels, stories, etc. Died. on 30-5-2000.



PARASARAN, SHRI K.: B.A. (Economics), B.L.; NOM.; s. of Shri R. Kesava Aiyangar, b. October 9, 1927; m. Late Shrimati Saroja Parasaran, 3 s. and 2 d; Member, Rajya Sabha, 29-6-2012 to 28-6-2018; Advocate-General of Tamil Nadu, 1976–1977; Solicitor General of India, 1980-1983; Attorney-General of India, 1983-1989.

Per. Add.: 'Sri Ranga', No. 8, 8th Street, Dr. Radhakrishnan Road, Mylapore, Chennai-600004 (Tamil Nadu).

PARASHAR, SHRI VINAYKUMAR RAMLAL: Matric; Congress (Maharashtra); s. of Shri Ramlal Parashar; b. February 14, 1914; m. Shrimati Yashodadevi Shastri, 2 s. and 2 d.; Member, (i) Bombay and Maharashtra Legislative Council, 1958-72 and (ii) Rajya Sabha, 3-4-1972 to 2-4-1978; Died. Obit. on 24-2-1992.



PARBHU SINGH, SHRI: Janata Party (Haryana); s. of Shri Pohloo Ram; b. August 14, 1916; m. Shrimati Tido Devi, 1 s. and 1 d; Member, Haryana Legislative Assembly, 1967 and 1968-72; Minister, Government of Haryana, 1970-72; Member, Rajya Sabha, 2-8-1974 to 1-8-1980.

Per. Add.: Village and Post Office Ashoka Colony, Bhiwani (Haryana).



PARIDA, SHRI BAISHNAB: M.A., M.Phil.; B.J.D. (Odisha); s. of Shri Jagabandhu Parida; b. February 15, 1941; m. Dr. Swarna Lata Parida, 1 s. and 1 d.; Member, Rajya Sabha, 2-7-2010 to 1-7-2016; General Secretary and Spokesperson, Biju Janata Dal; Author of some books; Translated and edited several books; Has written numerous poems; Died. Obit. on 11-12-2018.



PARIKH, SHRI CHANDULAL PITAMBERDAS: B.A., LL.B.; Congress (Bombay now Maharashtra); s. of Shri Pitamberdas Nandlal Parikh; b. January 22, 1894; m. Shrimati Ichhaben, 3 s. and 1 d.; Member, (i) Bombay Legislative Assembly, 1946-51 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 2-4-1958; Author of a few books; Died. on 30-1-1980.



PARIKH, PROF. RAMLAL: M.A. (Indian History and Culture); Janata Party (Gujarat); s. of Shri Dahyalal R. Parikh; b. April 18, 1927; m. Shrimati Padmaben R. Parikh, 5 d.; Member, Rajya Sabha, 14-8-1975 to 13-8-1981; Secretary, Gujarat P.C.C., 1970-71; Vice-Chancellor, Gujarat Vidyapith, Ahmedabad, 1971-75; Author of a number of books; Died. Obit. on 29-11-1999.





PARJAPATI, SHRI RANBIR SINGH: Intermediate; I.N.L.D. (Haryana); s. of Shri Raja Ram; b. March 4, 1964; m. Shrimati Anguri Devi, 2 s.; Member, Rajya Sabha, 2-8-2010 to 1-11-2014; Vice-President, Zilla Parishad, Hisar, 2005-2010.

Per. Add.: Raja Ram Garden, 4 Km. Kaimri Road, Distt. Hisar-125001 (Haryana).



PARMANAND, DR. (SHRIMATI) SEETA: B.Litt., D.Phil. (Oxon), Bar-at-Law; Congress (Madhya Pradesh); d. of Shri N.L. Ajgaonkar; m. Shri Parmanand; Member, Rajya Sabha, 3-4-1952 to 2-4-1958 and 3-4-1958 to 2-4-1964; Died. Obit. on 23-1-1980.



PARMAR, SHRI BHARATSINH PRABHATSINH: B.Com., LL.B.; B.J.P. (Gujarat); s. of Shri Prabhatsinh Parmar; b. May 7, 1958; m. Shrimati Kirtiben Parmar, 2 s. and 1 d.; Chairman, Gujarat State Rural Development Corporation, 1995-97; Chairman, Gujarat State Police Housing Corporation, 1998-2002; Member, Rajya Sabha, 10-4-2008 to 9-4-2014; State General Secretary, B.J.P., Gujarat.

Per. Add.: At & Post Zagadia, Rajput Falia, Distt. Bharuch-393110 (Gujarat).



PARMAR, SHRI KRIPAL: B.Com., LL.B.; B.J.P. (Himachal Pradesh); s. of Shri Ajit Singh Parmar; b. October 20, 1959; m. Shrimati Prabha Parmar, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-2000 to 2-4-2006; State General Secretary, B.J.P., Himachal Pradesh, 1998-2004; State Vice-President, B.J.P., Himachal Pradesh, 2004.

Per. Add.: Village Paral (Pleta) Via Damtal, Tehsil Indora, District Kangra (Himachal Pradesh).

PARMAR, SHRI RAJU: B.A; I.N.C. (Gujarat); s. of Shri Arjunbhai Parmar; b. June 27, 1950; m. Shrimati Neela Rajubhai Parmar, 2 s.; Member, Rajya Sabha, 3-4-1988 to 2-4-1994, 3-4-1994 to 2-4-2000 and 3-4-2000 to 2-4-2006; Whip, Congress Parliamentary Party, Rajya Sabha, 2000-2006; Chairman, House Committee, Aug. 2004-2006; General Secretary, Gujarat Pradesh Congress Committee; Joint Secretary, All India Congress Committee (I).



Per. Add.: F-4, Sanskruti Apartments, Near Rachana Society, Premchand Nagar Road Satellite, Ahmedabad (Gujarat).

PARRIKAR, SHRI MANOHAR: B.Tech. (MET); B.J.P. (Uttar Pradesh); s. of Shri Gopalkrishna Parrikar: b. December 13, 1955: m. Late Shrimati Medha Manohar Parrikar, 2 s.; Member, (i) Goa Legislative Assembly, 1994-1999, 1999-2002, 2002-2005, 7 June 2007-2012 and 7 March 2012-Nov. 2014 and (ii) Rajya Sabha, 26-11-2014 to 2-9-2017; Leader of Opposition, Goa Legislative Assembly, June 1999-Nov. 1999, 14 June 2005-5 June 2007 and 19 June 2007-6 March 2012; Member, Panel of Presiding Members, 2000-2001; Chief Minister of Goa, 24 Oct. 2000-2 Feb. 2005, 9 March 2012-Nov. 2014; Was Chairman of a number of Committees, Goa Legislative Assembly, 2000-2011; Minister of Defence, 9 Nov. 2014-13 March 2017; Died. Obit. on 21-6-2019.



PARTHASARATHY, PROF. (SHRIMATI) G.: M.A., L.T. (Madras), M.A., B.Litt. (Oxon); Congress (Madras, now Tamil Nadu); d. of Shri Khodadad Mugaseth; b. July 2, 1911; m. Shri G. Parthasarathi, 1 s.; Member, Rajya Sabha, 3-4-1960 to 2-4-1966; Died. Obit. on 7-11-1966.



PARTHASARATHY, SHRI R. T.: M.A., B.L.; Congress (O) (Madras now Tamil Nadu); s. of Shri R.V.V. Tatachariar; b. February 17, 1921; m. Shrimati Prema Parthasarathy, 3 s. and 3 d.; Member, Rajya Sabha, 3-4-1966 to 2-4-1972; Author of a few books; Died. Obit. on 20-2-1986.





PARVATHI KRISHNAN, SHRIMATI: B.A. (Hons.) (Oxon); Communist Party (Madras, now Tamil Nadu); d. Dr. P. Subbarayan; b. March 15, 1919; m. Shri N. K. Krishnan, 1 d.; Member, Rajya Sabha, 3-4-1954 to 12-3-1957.

Per. Add.: 'Locks lay', T.V.K. Swamy Road, R.S. Puram, Coimbatore (Tamil Nadu).



PASHA, SHRI SYED AZEEZ: B.A., LL.B.; C.P.I. (Andhra Pradesh); s. of Shri Syed Yaseen Pasha; b. February 27, 1945; m. Shrimati Doulath Fatima, 3 d.; Member, Rajya Sabha, 3-4-2006 to 2-4-2012; Vice-President, All India Peace and Solidarity Organisation, 2004; Presidium Member, Indian Society for Cultural Cooperation and Friendship (ISCUF).

Per. Add.: H.No. 16-9-683/E/2/8, Old Malakpet, Hyderabad-500029 (Andhra Pradesh).



PASWAN, SHRI BRAHMA DEO ANAND: J.D. (Bihar); Member, Rajya Sabha, 1-6-1993 to 2-4-1994; [Other details not available].

Per. Add.: Village-Gurudeo Tola, Ward No. 3, P.O. Mokama, Distict Patna (Bihar).



PASWAN, SHRI KAMESHWAR: M.A.; B.J.P. (Bihar); s. of Shri Lala Ram Paswan; b. January 15, 1941; m. Shrimati Singhasan Devi, 1 s. and 2 d.; Member, Bihar Legislative Assembly, 1972-77 and 1977-82; Minister, Government of Bihar; Member, Rajya Sabha, 10-4-1990 to 9-4-1996; President/Secretary, Bihar Pradesh B.J.P; Died. Obit. on 18-7-2018.



PASWAN, SHRI RAM BHAGAT: M.A., B.L.; Congress (I) (Bihar); s. of Shri Chhathoo Paswan; b. December 31, 1933; m. Shrimati Bimla Devi, 3 s. and 2 d; Member, (i) Lok Sabha, 1971-76 and (ii) Rajya Sabha, 7-7-1980 to 29-12-1984; Author of a few books.

Per. Add.: Village Madhuban, Post Office Madanpur, District Darbangha (Bihar).

*PASWAN, SHRI RAM VILAS: M.A., LL.B., D.Litt. (Honoris Causa); L.J.P. (Bihar); s. of Late Shri Jamun Paswan; b. July 5, 1946; m. Shrimati Reena Paswan, 1 s. and 3 d.; Member, (i) Bihar Legislative Assembly, 1969, (ii) Lok Sabha, 1977-79, 1980-84, 1989-91, 1991-96, 1996-97, 1998-99, 1999-2004, 2004-2009 and 2014-2019; (iii) Rajya Sabha, 8-7-2010 to 16-5-2014 and 29-6-2019 onwards; Union Cabinet Minister, Labour and Welfare, 1989-91; Union Cabinet Minister, Railways, 1996-98; Minister, Parliamentary Affairs, 1 June 1996-29 June 1996; Union Cabinet Minister, Communications, 13 Oct. 1999-1 Sept. 2001; Union Cabinet Minister, Coal and Mines, 1 Sept. 2001-29 April 2002; Union Cabinet Minister, Chemicals and Fertilizers, Steel, 23 May 2004-22 May 2009; Union Cabinet Minister, Consumer Affairs, Food and Public Distribution, 27 May 2014-30 May 2019 and 30 May 2019 onwards; Leader of Lok Dal (K), Lok Sabha, 1982-84; Leader of the House, Lok Sabha, 1996-97; Name recorded in Guinness Book of World Records in 1977 for winning elections to the Sixth Lok Sabha from Hajipur by highest margin; National General Secretary, (i) Janata Party, 1987-88 and (ii) Janata Dal, 1988-90; Secretary, National Front, 1988-90.



Per. Add.: Vill. and P.O. Shaharbanni, Mantriji Tola, Bellahi, Distt. Khagaria-851204 (Bihar).

PATEL, DR. A.K.: M.B.B.S.; B.J.P. (Gujarat); s. of Late Shri Kalidas Patel; b. July 1, 1931; m. Shrimati Divaben (since deceased), 2 s. and 1 d.; Member, (i) Gujarat Legislative Assembly, 1975-84 and (ii) Lok Sabha, 1985-89, 1989-91, 1991-96, 1996-97 and 1998-99; Union Minister of State/Minister of State (Independent Charge) holding portfolios of Chemicals and Fertilizers and Health and Family Welfare, March 1998-Aug. 1999; Member, Rajya Sabha, 3-4-2000 to 2-4-2006; Nominated to the Panel of Vice-Chairmen, Rajya Sabha, June 2003; President, (i) Jana Sangh, Gujarat and (ii) B.J.P., Gujarat.



Per. Add.: Opp. T.B. Hospital, At & P.O. Vijapur, District Mehsana (North Gujarat) (Gujarat).

* Sitting Member 349



*PATEL, SHRI AHMED: B.Sc; I.N.C. (Gujarat); s. of Late Mohammed Ishakji Patel; b. August 21, 1949; m. Shrimati Memoona Ahmed Patel, 1 s. and 1 d.; Member, (i) Lok Sabha, March 1977-Aug. 1979, 1980-84 and Dec. 1984-89 and (ii) Rajya Sabha, 19-8-1993 to 18-8-1999, 19-8-1999 to 18-8-2005, 19-8-2005 to 18-8-2011, 19-8-2011 to 18-8-2017 and 19-8-2017 onwards; Parliamentary Secretary to Prime Minister, 1985-1986; Associated with the I.N.C. in different capacities.

Per. Add.: Village and P.O. Piraman, Taluka Ankleshwar, District Bharuch-393001 (Gujarat).



PATEL, SHRIMATI ANANDIBEN JETHABHAI: M.Sc., M.Ed. (Gold Medalist), B.Ed., Vinit (in Hindi); B.J.P. (Gujarat); d. of Shri Jethabhai; b. November 21, 1941; m. Dr. Mafatlal Patel, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1994 to 12-3-1998; Vice-President, B.J.P., Gujarat State, 1993-96; Recipient of, (i) Shahas and Shaurya Award by the Governor in 1990, (ii) Best Teacher Award by the State Government in 1990 and (iii) Best Teacher Award by the President in 1993.

Per. Add.: 35, Swamigunatit Nagar, Memnagar, Ahmedabad-52 (Gujarat).



PATEL, SHRI CHHOTUBHAI: B.A., Diploma in Teaching and NDS Certificate; Congress (I) (Gujarat); s. of Shri Sukhabhai Vallabhbhai Patel; b. March 8, 1939; m. Shrimati Kantaben C. Patel, 2 s. and 3 d.; Member, Rajya Sabha, 14-8-1987 to 13-8-1993.

Per. Add.: Village Bodali, Taluka Navsari, District Bulsar (Gujarat).



PATEL, SHRI DAHYABHAI V.: Graduate; Swatantra Party (Gujarat); s. of Sardar Vallabhbhai Patel; b. November 28, 1905; m. Shrimati Bhanumati, 2 s.; Member, Rajya Sabha, 3-4-1958 to 2-4-1964, 3-4-1964 to 2-4-1970 and 3-4-1970 to 11-8-1973; Vice-President, Swatantra Party; Author of a number of books; Died. Obit. on 13-8-1973.

PATEL, SHRI DEVDATT KUMAR KIKABHAI: M.A., B.Ed., Kovid; Jana Sangh (Gujarat); s. of Shri Kikabhai Ranchhodji Patel; b. February 14, 1938; m. Shrimati Vimla, 2 s. and 2 d.; Member, Rajya Sabha, 3-4-1970 to 2-4-1976; Vice-President/President, Gujarat State Jana Sangh, 1970-72; Died. on 27-12-2001.



PATEL, SHRI HARIHAR: B.A., B.L.; Ganatantra Parishad (Orissa); s. of Shri Dasharathi Patel; b. September 20, 1924; m. Shrimati Khiroda Kumari Patel; Member, Rajya Sabha, 3-4-1958 to 28-6-1961; General Secretary, Ganatantra Parishad, 1954-57; Author of 'Gunjanan'.

Per. Add.: Post Office Sundargarh, District Sundargarh (Orissa).



PATEL, SHRI KANJIBHAI: B.A. (Special); B.J.P. (Gujarat); s. of Shri Maganbhai; b. March 30, 1936; m. Shrimati Lalitaben, 3 s.; Member, (i) Gujarat Legislative Assembly, 1980-85 and 1990-2002 and (ii) Rajya Sabha, 3-4-2006 to 2-4-2012; Minister of State, Tribal Development (Independent Charge) and Panchayat, Government of Gujarat, 12 March 1990-26 Oct. 1990; Minister for Panchayat, Government of Gujarat, 19 March 1995-21 Oct.1995; Minister for Tribal Development, Environment and Mines, Government of Gujarat, 21 Oct. 1995-19 Sept. 1996; Minister for Forest and Environment, Government of Gujarat, 13 March 1998-7 Oct. 2001; Minister for Labour and Employment, Government of Gujarat, 7 Oct. 2001-17 Oct. 2001; Minister for Labour, Employment and Fisheries, Government of Gujarat, 17 Oct. 2001-21 Dec. 2002.



Per. Add.: At & P.O. Bodvank, Taluka Chikhli, Via Rankuwa, Distt. Navsari-396560 (Gujarat).

PATEL, SHRI KESHUBHAI S.: Under Matriculation; B.J.P. (Gujarat); s. of Shri Savdasbhai Patel; b. July 24, 1930; m. Shrimati Lilawatiben Patel; 5 s. and 1 d.; Member, Gujarat Legislative Assembly, 1975-2002; Minister in Government of Gujarat holding portfolios of Agriculture and Irrigation and Public Works, 1975-80; Narmada Water Resources, Transport and Ports, March-October 1990; Chief Minister, Gujarat, March-Oct. 1995 and March 1998-Oct. 2001; Member, Rajya Sabha, 10-4-2002 to 9-4-2008.



Per. Add.: K-12, Sector 19, Opposite Circuit House, Gandhinagar-382019 (Gujarat).



PATEL, SHRI MAGANBHAI SHANKERBHAI: Congress (Gujarat); s. of Shri Shankerbhai Patel; b., March 11, 1892; m. Shrimati Surajben, 2 s. and 3 d.; Member, Baroda Legislature, 1936-42 and 1946-49; Minister, Baroda State; Member, (i) Bombay State Legislature, 1949-56 and (ii) Rajya Sabha, 16-8-1960 to 2-4-1962 and 3-4-1962 to 16-4-1967; President, Gujarat P.C.C., 1955-58; Died. Obit. on 24-5-1967.



PATEL, KUMARI MANIBEN VALLABHBHAI: Snatak, Gujarat Vidyapeeth; Congress (Gujarat); d. of Sardar Vallabhbhai Patel; b. April, 1903; Member, (i) Lok Sabha, 1952-57 and 1957-62 and (ii) Rajya Sabha, 3-4-1964 to 2-4-1970; Secretary, Gujarat P.C.C., 1953-56; Vice-President, Gujarat P.C.C., 1957-64; Died. Obit. on 26-3-1990.



PATEL, SHRI MANUBHAI: M.A.; Janata Party (Gujarat); s. of Shri Motilal; b. October 11, 1920; m. Shrimati Pramoda, 1 s. and 3 d.; Member, Gujarat Legislative Assembly, 1962-67; Deputy Minister, Government of Gujarat, 1962; Member, (i) Lok Sabha, 1967-70 and (ii) Rajya Sabha, 10-4-1978 to 9-4-1984; General Secretary, A.I.C.C. (O), 1971 to 1977. Died. Obit. on 23-4-2015.



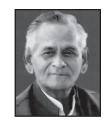
PATEL, SHRI MUKESH R.: H.S.C.; N.C.P. (Maharashtra); s. of Shri Rasiklal C. Patel; b. September 24, 1954; m. Shrimati Ketki M. Patel, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1996 to 2-4-2002 and 3-4-2002 to 15-6-2002; Died. Obit. on 15-7-2002.



*PATEL, SHRI PRAFUL: B.Com.; N.C.P. (Maharashtra); s. of Late Shri Manoharbhai Patel; b. February 17, 1957; m. Shrimati Varsha Patel, 1 s. and 3 d.; Member, (i) Lok Sabha, 1991-96, 1996-97, 1998-99 and 2009-2014 and (ii) Rajya Sabha, 3-4-2000 to 2-4-2006, 3-4-2006 to 16-5-2009, 13-6-2014 to 4-7-2016 and 5-7-2016 onwards; Minister of State (Independent Charge) of the Ministry of Civil Aviation, May 2004-May 2009 and May 2009-18 Jan. 2011; Minister of Heavy Industries and Public Enterprises, 19 Jan. 2011-May 2014.

Per. Add.: Bagicha Ram Nagar, Distt. Gondia-441614 (Maharashtra).

*PATEL, SHRI RAJMANI: M.A., LL.B.; I.N.C. (Madhya Pradesh); s. of Shri Jamuna Prasad Patel; b. July 20, 1945; m. Shrimati Manorama Patel, 2 s.; Member, (i) Madhya Pradesh Legislative Assembly, 1972-2003 (four times) and (ii) Rajya Sabha, 3-4-2018 onwards; Minister (Independent Charge) for Revenue, Law, Legislative and Parliamentary Affairs, Government of Madhya Pradesh, 1985-90; Cabinet Minister, Department of Labour and Employment, Government of Madhya Pradesh, 1985-90; Cabinet Minister, Planning Commission and Department of Statistics, Government of Madhya Pradesh, 1998-2003; Chairman, Department of Bridge Construction, Government of Madhya Pradesh, 1982-85; President, Department of Backward Classes, Madhya Pradesh, 1985 onwards; Author of two books (in Hindi).



Per. Add.: Patel Printing Press, Allahabad Road, Bara, Rewa (Madhya Pradesh).

PATEL, SHRI RAM PUJAN: M.A. (Hindi); Congress (I) (Uttar Pradesh); s. of Shri Ram Kishore Patel; b. July 26, 1940; m. Shrimati Kamla Devi, 3 s.; Member, Uttar Pradesh Legislative Assembly, 1969-77; Deputy Minister, Government of Uttar Pradesh, 1971-73; Member, Rajya Sabha, 16-9-1981 to 29-12-1984.

Per. Add.: 35-A, Phaphamau Bazar, Allahabad (Uttar Pradesh).



PATEL, DR. SHANTI G.: M.B.B.S.; Janata Party (Maharashtra); s. of Dr. Girdharilal J. Patel; b. August 8, 1922; m. Shrimati Leela S. Patel, 1 s. and 2 d.; Member, Rajya Sabha, 5-7-1980 to 4-7-1986; General Secretary/President, H.M.S., 1970-72. Died. Obit. on 7-7-2014.



PATEL, SHRI SUNDARMANI: Swatantra Party (Orissa); s. of Shri Ram Krishna Patel; b. September 6, 1923; m. Shrimati Chhayavati Patel, 4 s. and 4 d.; Member, Rajya Sabha, 3-4-1962 to 2-4-1968 and 3-4-1968 to 2-4-1974; General Secretary, (i) Swatantra Party, Orissa and (ii) Gantantra Parishad, Orissa; Joint Secretary, Swatantra Party.

Per. Add.: Village and Post Office Bhedabahal, District Sundargarh (Odisha).



* Sitting Member 353



PATEL, SHRI SURENDRA MOTILAL: B.E. (Civil); B.J.P. (Gujarat); s. of Shri Motilal Patel; b. December 11, 1937; m. Shrimati Hasumati Surendra Patel, 1 s. and 2 d.; Member, Rajya Sabha, 19-8-2005 to 18-8-2011; Chairman, Ahmedabad Urban Development Authority (A.U.D.A.), 1998-2005; Recipient of Outstanding Manager Award by the Ahmedabad Management Association (AMA).

Per. Add.: (i) 6, Tapas Bungalow, Chimanbhai Institute Road, Near Setu Bungalow, Prahalad Nagar, Sector-2, Vejalpur, Ahmedabad-380015 (Gujarat) and (ii) 'Shreelekha Bhavan', Paldi Gam, Ahmedabad-380007 (Gujarat).



PATEL, SHRI TRIBHOVANDAS KISHIBHAI: Congress (I) (Gujarat); s. of Shri Kishibhai Patel; b. October 22, 1903; m. Shrimati Mani Laxmi, 6 s. and 1 d.; Member, Rajya Sabha, 21-7-1967 to 2-4-1968 and 3-4-1968 to 2-4-1974; Secretary/President, Gujarat P.C.C., 1959-67; Recipient, (i) Raman Magsaysay Award for Community Development, 1963 and (ii) Padma Bhushan, 1964.

Per. Add.: House No. 721, Ward No. 2, Anand, District Kaira (Gujarat).



PATEL, SHRIMATI URMILABEN CHIMANBHAI: B.A., M.A., B.Ed., Ph.D. (Sociology); I.N.C. (Gujarat); d. of Shri Shah Premanand Nathalal; b. March 5, 1932; m. Shri Chimanbhai Patel (since deceased), 2 s. and 1 d.; Member, Rajya Sabha, 19-8-1993 to 18-8-1999; Union Minister of State in the Ministry of Power, 1995-96; Died. Obit. on 25-4-2016.



PATEL, SHRI VITHALBHAI M.: Intermediate; Congress (I) (Gujarat); s. of Shri Motibhai Patel; b. May 4, 1927; m. Shrimati Sharmisthaben, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1982 to 2-4-1988 and 3-4-1988 to 2-4-1994; Secretary, (i) Socialist Party, (ii) Praja Socialist Party; Died. Obit. on 26-8-1997.



PATHAK, SHRI ANANDA: C.P.I. (M) (West Bengal); s. of Shri Kamalakanta Pathak; b. January 15, 1931; m. Shrimati Soumati Raini, 2 s.; Member, (i) West Bengal Legislative Assembly, 1971 and (ii) Rajya Sabha, 13-7-1977 to 2-4-1978 and 3-4-1978 to 9-1-1980; Died. Obit. on 2-12-2014.

PATHAK, SHRI BRAJESH: B.Com., LL.B., M.A. (I) Composite History; B.S.P. (Uttar Pradesh); s. of Shri Suresh Pathak; b. June 25, 1964; m. Shrimati Namrata Pathak, 1 s. and 2 d.; Member, (i) Lok Sabha, 2004-Nov. 2008 and (ii) Rajya Sabha, 26-11-2008 to 25-11-2014; Deputy Leader, B.S.P., Parliamentary Party, 2004-Nov. 2008; Chairman, Committee on Health and Family Welfare, Aug. 2010-2014.



Per. Add.: (i) 14, Chandra Shekhar Azad Nagar Avas Vikas Colony, Unnao (Uttar Pradesh) and (ii) B-158, Sector-A, Mahanagar, Lucknow (Uttar Pradesh).

PATHAK, SHRI GOPAL SWARUP: M.A., LL.B.; Congress (Uttar Pradesh); s. of Pandit Krishna Swarup Pathak; b. February 26, 1896; m. Shrimati Parkashwati, 3 s. and 3 d.; Judge, Allahabad High Court, 1945-46; Minister of Law, Government of India; Member, Rajya Sabha, 3-4-1960 to 2-4-1966 and 3-4-1966 to 13-5-1967; Governor of Mysore, 13 May 1967-31 August 1969; Vice-President of India and ex-officio Chairman of the Rajya Sabha, 31-8-1969 to 30-8-1974; Died. Obit. on 4-10-1982.

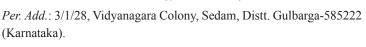


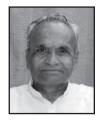
PATHAK, SHRI SAMAN: B.A., Diploma in Computers; C.P.I. (M) (West Bengal); s. of Shri Ananda Pathak; b. December 20, 1973; Unmarried; Member, Rajya Sabha, 3-4-2006 to 2-4-2012; Authored a short poetry collection.

Per. Add.: Purbanchal, P.O. Pradhan Nagar, Siliguri, Darjeeling-734403 (West Bengal).



PATIL, SHRI BASAWARAJ: B.Sc. (Pt-I); B.J.P. (Karnataka); s. of Shri Ganpath Rao; b. February 10,1944; m. Shrimati Baswalingamma; Member, (i) Karnataka Legislative Council, 1990-96, (ii) Lok Sabha, 1998-99 and (iii) Rajya Sabha, 3-4-2012 to 2-4-2018; Nominated to the Panel of Vice-Chairmen, Rajya Sabha, July 2016.







PATIL, SHRI DEORAO: Matric; Congress (I) (Maharashtra); s. of Shri Shioram Bapuji Patil; b. July 1, 1915; m. Shrimati Vachhala, 5 s.; Member, (i) Madhya Pradesh Legislative Assembly, 1951-55, (ii) Bombay Legislative Assembly, 1957, (iii) Maharashtra Legislative Assembly, 1957-62, (iv) Lok Sabha, 1962-67 and 1967-70 and (v) Rajya Sabha, 3-4-1974 to 22-10-1978; Died. Obit. on 20-11-1978.



PATIL, SHRI DINKARRAO GOVINDRAO: M.A., LL.B.; Congress (I) (Maharashtra); s. of Shri Govindrao Ramchandra Patil; b. February 2, 1930; m. Shrimati Vasundhara, 1 d.; Member, Rajya Sabha, 3-4-1982 to 2-4-1988.

Per. Add.: 28, Vasant Colony, District Sangli (Maharashtra).



PATIL, DR. GOPALRAO VITHALRAO: M.B.B.S., D.C.H. (Osmania); B.J.P. (Maharashtra); s. of Shri Vithalrao Patil; b. October 3, 1931; m. Shrimati Shantabai Patil; 1 s. and 3 d.; Member, Rajya Sabha, 3-4-1994 to 2-4-2000; Vice-President, Maharashtra State B.J.P. for four years.

Per. Add.: 2/23, Tilak Nagar, Latur-413512 (Maharashtra).



PATIL, SHRI GULABRAO: B.A., LL.B.; Congress (Maharashtra); s. of Shri Raghunath Rao Arjunrao Patil; b. September 16, 1921; m. Shrimati Pramila Devi, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1966 to 2-4-1972 and 3-4-1972 to 2-4-1978; Died. Obit. on 21-2-1989.



PATIL, SHRI PANDHARINATH SITARAMJI: Congress (Maharashtra); s. of Shri Sitaramji Patil; b. 1903; m. Shrimati Saraswatibai; Member, (i) C.P. and Berar Legislative Assembly, 1937-52 and (ii) Rajya Sabha, 3-4-1962 to 2-4-1968 and 3-4-1968 to 2-4-1974; Author of 'Life of Mahatama Jyotiba Phule'; Died. Obit. on 20-11-1978.

PATIL, SHRIMATI PRATIBHA DEVISINGH: M.A., LL.B.; Congress (I) (Maharashtra); d. of Shri Narayanrao; b. December 19, 1934; m. Shri Devisingh Ramsingh Sekhawat, 1 s. and 1 d.; Member, Maharashtra Legislative Assembly, 1962-85; Deputy Minister/ Minister, Government of Maharashtra, 1967-78 and 1982-85; Leader of the Opposition, Maharashtra Legislative Assembly, July 1979 to Feb. 1980; Member, (i) Rajya Sabha, 5-7-1985 to 2-4-1990 and (ii) Lok Sabha, 1991-96; Deputy Chairman, Rajya Sabha, 18-11-1986 to 5-11-1988; Chairman, Committee of Privileges, Rajya Sabha, 1986-88; President, Maharashtra P.C.C., 1988-90; President of India, 25 July 2007-25 July 2012.



Per. Add.: 'RAIGAD' Bungalow, Near CID Office, Pashan Road, Pune-411008 (Maharashtra).

PATIL, SHRIMATI RAJANI: B.A. (German Language), I.N.C. (Maharashtra); d. of Late Shri Atmaram Bapu Patil; b. December 5, 1958; m. Shri Ashok Patil, 2 s. and 1 d.; Member, (i) Lok Sabha, 1996-98 and (ii) Rajya Sabha, 10-1-2013 to 2-4-2018; Chairperson, Central Social Welfare Board, 2005-2008.

Per. Add.: Shivneri, At/Post/Tal.-Kaij, Distt. Beed-431123 (Maharashtra).



PATIL, SHRI SHIVAJIRAO GIRIDHAR: Intermediate; I.N.C. (Maharashtra); s. of Shri Giridhar Ramchandra Patil; b. March 5, 1925; m. Shrimati Vidya Patil, 2 d.; Member, (i) Maharashtra Legislative Council, 1960-67, (ii) Maharashtra Legislative Assembly, 1967-80; Minister of State/Minister holding portfolios of Irrigation, Power, Protocol, Co-operation and Legislative Affairs, Government of Maharashtra, 1968-72 and 1976-78; Member, Rajya Sabha, 5-7-1992 to 4-7-1998; President/General Secretary, (i) Maharashtra Unit of Praja Socialist Party, (ii) Maharashtra Pradesh Congress Committee; Died. Obit. on 25-7-2017.





PATIL, SHRI SHIVRAJ VISHWANATH: B.Sc., LL.M.; I.N.C. (Maharashtra); s. of Late Shri Vishwanath Rao alias Sambaji Patil; b. October 12, 1935; m. Late Shrimati Vijaya Patil, 1 s. and 1 d.; Member, (i) Maharashtra Legislative Assembly, 1972-79 (two terms), (ii) Lok Sabha, 1980-84, 1984-89, 1989-91, 1991-96, 1996-97, 1998-99 and 1999-Feb. 2004, (iii) Rajya Sabha, 5-7-2004 to 21-1-2010; Deputy Minister, Law and Judiciary, Irrigation and Protocol, Government of Maharashtra, 1975-76; Deputy Speaker, Maharashtra Legislative Assembly, 1977-78; Speaker, Maharashtra Legislative Assembly, 1978-79; Chairman, Public Undertakings Committee, Maharashtra Legislative Assembly, 1974-75; Chairman, (i) Joint Committee on Salaries and Allowances of Members of Parliament, Sept.-Oct. 1980, (ii) Library Committee, 1990-91, (iii) Committee on Private Members' Bills and Resolutions, 1990-91, (iv) Business Advisory Committee; Rules Committee, General Purposes Committee, Standing Committee of the Conference of Presiding Officers of the Legislative Bodies in India, 1991-96 and (v) Committee on Finance, 1999-Feb. 2004; Minister of State, in the Ministry of Defence, 1980-82; Union Minister of State (Independent Charge) of the Ministry of Commerce, 1982-83; Union Minister of State in the Ministries of Science and Technology, Atomic Energy, Electronics, Space and Ocean Development, Non Conventional Sources of Energy, 1983-84; Union Minister of State in the Ministries of Science and Technology, Atomic Energy, Electronics and Ocean Development, Bio-Technology, Non Conventional Sources of Energy, 1984-86; Union Minister in the Ministry of Personnel and Training, Public Grievances and Pensions and Administrative Reforms, 1985; Union Minister of Defence Production, 1986-88; Union Minister of State (Independent Charge) of the Ministry of Civil Aviation and Tourism, 1988-89; Union Minister of Home Affairs, May 2004-30 Nov. 2008; Deputy Speaker, Lok Sabha, 1990-91; Speaker, Lok Sabha, 1991-96; Deputy Leader, Congress Parliamentary Party (Lok Sabha), 2001-2004; Author of some books.

Per. Add.: 'DEO GHAR', Ausa Road, Latur-413512 (Maharashtra).



PATIL, SHRI SONUSING DHANSING: B.A., LL.B.; Congress (Maharashtra); s. of Shri Dhansing Raysing Patil; b. February 6, 1912; m. Shrimati Bhimkunwarba, 3 s. and 5 d.; Member, (i) Bombay Legislative Council, 1946-57 and (ii) Rajya Sabha, 22-4-1957 to 2-4-1958 and 3-4-1958 to 2-4-1964.

Per. Add.: Rachna, Chalisgaon, District Jalgaon (Maharashtra).

PATIL, SHRIMATI SURYAKANTA: B.A.; Congress (I) (Maharashtra); d. of Shri Jayawanirao Patil; b. August 15, 1948; m. Shri R. B. Maske, 1 s. and 1 d.; Member, Maharashtra Legislative Assembly, 1980-85; Chairman, Committee on Subordinate Legislation, Maharashtra Legislative Assembly, 1981-82; Member, (i) Rajya Sabha, 5-7-1986 to 17-11-1991 and (ii) Lok Sabha, 1991-96, 1998-99 and 2004-2009; Union Minister of State, Rural Development and Parliamentary Affairs, May 2004-May 2009.



Per. Add.: 'Priyadarshini', Kailashnagar, District Nanded (Maharashtra).

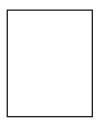
PATIL, SHRI UDHAVRAO SAHEBRAO: B.A., LL.B.; Peasants and Workers Party (Maharashtra); s. of Shri Sahebrao Patil; b. January 20, 1920; m. Shrimati Shardabai, 1 s. and 3 d.; Member, (i) Hyderabad Legislative Assembly, 1952-60 and (ii) Bombay Legislative Assembly, 1957-60; Leader of the Opposition, Bombay Legislative Assembly, 1958-59; Member, (i) Maharashtra Legislative Assembly, 1960-62 and (ii) Rajya Sabha, 3-4-1964 to 2-3-1967; Secretary, Peasants and Workers Party, 1954; Died. Obit. on 23-7-1984.



PATIL, SHRI VEERENDRA: B.A., LL.B.; Congress (O) (Mysore now Karnataka); s of Shri Basappa Patil; b. February 28, 1924; m. Shrimati Sharada Patil, 1 s. and 2 d.; Member, (i) Hyderabad Legislative Assembly, 1952-56 and (ii) Mysore Legislative Assembly, 1956-71; Deputy Minister, Government of Mysore, 1957-68; Chief Minister, Mysore, 1968-71; Member, Rajya Sabha, 10-4-1972 to 9-4-1978; Died. Obit. on 14-3-1997.



PATIL, SHRI VINAYAKRAO PANDURANG: (Maharashtra); Member, Rajya Sabha, 3-4-1960 to 1-12-1962; [*Other details not available*]; Died. Obit. on 28-12-1968.



PATIL, SHRI VISHWASRAO RAMRAO: B.A., LL.B.; J.D. (S) (Maharashtra); s. of Shri Ramrao Tatyasaheb Patil; b. July 8, 1934; m. Shrimati Pramila Vishwasrao Patil, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1988 to 14-5-1993; Vice-President, J.D., Maharashtra, 1989-90; Died. Obit. on 18-7-2018.





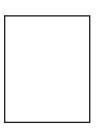
PATIL PUTTAPPA, SHRI: B.A., LL.B., M.Sc. (Journalism) University of California; Congress (Mysore now Karnataka); s. of Shri Siddhalingappa; b. January 13, 1922; m. Shrimati Indumati, 2 s. and 3 d.; Member, Rajya Sabha, 3-4-1962 to 2-4-1968 and 3-4-1968 to 2-4-1974; Author of a few books.

Per. Add.: Deshpande Nagar, Hubli, District Dharwar (Karnataka).



*PATNAIK, SHRI AMAR: B.Sc. (Hons.), PGDBM, LL.B., Masters in Public Management, Ph.D.; B.J.D. (Odisha); s. of Shri Karunakar Patnaik; b. May 24, 1967; m. Shrimati Happy Patnaik, 2 d.; Member, Rajya Sabha, 29-6-2019 onwards.

Per. Add.: Plot No. 8/A, Kharvela Nagar, Station Square, Unit-III, Bhubaneswar-751001 (Odisha).



PATNAIK, SHRI BIJU: Aeronautical Engineer; Janata Party (Orissa); s. of Shri Lakhminarayan Patnaik; b. March 5. 1916; m. Shrimati Gyan Patnaik, 2 s. and 1 d.; Member, Orissa Legislative Assembly for 25 years; Chief Minister, Orissa, 1961-63; Member, Rajya Sabha, 3-5-1971 to 6-10-1971; Died. Obit. on 21-4-1997.



PATNAIK, SHRI DIBAKAR: P.S.P. (Orissa); s. of Shri Modon Mohon Dewan Bokshi Patnaik; b. October 6, 1899; Bachelor; Member, (i) Orissa Legislative Assembly, 1936-42 and 1951-56 and (ii) Rajya Sabha, 3-4-1958 to 2-4-1964; Vice-President, F.B.; Died. Obit. on 8-3-1976.



PATNAIK, SHRIMATI JAYANTI: B.A., Master in Social Work; I.N.C. (Orissa); d. of Shri Niranjan Patnaik; b. April 7, 1932; m. Shri Janaki Ballav Patnaik, 1 s. and 2 d.; Member, (i) Lok Sabha, 1981-84 and 1984-89 and (ii) Rajya Sabha, 3-4-1996 to 3-3-1998; President, All India Mahila Congress, 1988-90; Chairperson, National Commission for Women, 1992-95; Translated and published 'Krushnavatar' by K.M. Munshi in Oriya and Editor, 'Paurush' a monthly family magazine in Oriya.

Per. Add.: 201, Forest Park, Bhubaneshwar (Orissa).

PATNAIK, SHRI SOUMYA R.: B.A. (Hons.), M.A. (Pol. Sc.), M.A. (Pub. Admin.); B.J.D. (Odisha); s. of Late Shri Brajabandhu Patnaik; b. August 18, 1952; m. Shrimati Sudatta Patnaik, 2 d.; Member, (i) Lok Sabha, 1996-98 and (ii) Rajya Sabha, 4-4-2018 to 6-6-2019; Author/Editor of a number of books.

Per. Add.: Plot No. 185, VIP Colony, IRC Village, Nayapalli, Bhubaneswar, Khurda-751015 (Odisha).



PATRA, SHRI NARAYAN: Congress (Orissa); s. of Shri Daityari Patra; b. March 15, 1912; m. Shrimati Sita Devi, 4 s. and 3 d.; Member, (i) Orissa Legislative Assembly, 1946-51 and (ii) Rajya Sabha, 3-4-1964 to 2-4-1970.

Per. Add.: P.O. Gurandi, District Ganjam (Orissa).



*PATRA, SHRI SASMIT: B.A. (Hons.), B.A. LL.B., M.B.A., Ph.D. (Management); B.J.D. (Odisha); s. of Late Shri Swarupananda Patra; b. March 23, 1979; m. Shrimati Sweta Millicent Paul, 1 s. and 1 d.; Member, Rajya Sabha, 29-6-2019 onwards.

Per. Add.: 15, Bhouma Nagar, Unit-4, Bhubaneswar-751001 (Odisha).



PATTABIRAMAN, SHRI T. S.: M.A., B.L.; Congress (Madras now Tamil Nadu); s. of Shri R.S. Sethurama Iyer; b. November 25, 1918; m. Shrimati K.S. Mangalam, 3 s. and 1 d.; Member, (i) Madras Legislative Assembly, 1946-52 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1956, 20-4-1957 to 2-4-1960 and 3-4-1960 to 2-4-1966; Died. Obit. on 20-11-1967.



PATTANAYAK, SHRI BHABANI CHARAN: Studied upto Matric; Janata Party (Orissa); s. of Shri Narayan Pattanayak; b. May 11, 1922; m. Shrimati Basanta Manjari Pattanayak, 2 s. and 3 d.; Member, Rajya Sabha, 29-8-1961 to 2-4-1966, 3-4-1966 to 2-4-1972 and 3-4-1978 to 2-4-1984; Secretary, Utkal Pradesh Congress Party, 1957-67.

Per. Add.: 34, Ashoka Nagar, Bhubaneshwar (Orissa).



* Sitting Member 361



PATTANAIK, SHRI SUNIL KUMAR: Law Graduate; Congress(I) (Orissa); s. of Shri Harekrushna Pattnaik; b. May 25, 1924; m. Shrimati Sailabala Pattnaik, 3 s. and 1 d.; Member, Rajya Sabha, 3-4-1984 to 2-4-1990.

Per. Add.: P O. Rairangpur, District Mayurbhanj (Orissa).



PAUL, SHRI MAKHAN: M.A.; R.S.P. (West Bengal); s. of Shri Sashi Kumar Paul; b. October, 1913; Bachelor; Member, (i) West Bengal Legislative Council and (ii) Rajya Sabha, 10-7-1981 to 9-7-1987; Author of books in Bengali.

Per. Add.: 37, Ripon Street, Calcutta (West Bengal).



PAWAR, SHRI D. Y.: Congress (Maharashtra); s. of Shri Yeshwantrao Prataprao Pawar; b. 1922; m. Shrimati Udayanidevi Pawar, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1956, 3-4-1956 to 2-4-1962, 3-4-1962 to 2-4-1968 and 3-4-1972 to 2-4-1978; Died, Obit. on 15-12-2003.

*PAWAR, SHRI SHARAD: Undergraduate; N.C.P. (Maharashtra); s. of Shri Govindrao Pawar; b. December 12, 1940; m. Shrimati Pratibha Pawar, 1 d.; Member, (i) Maharashtra Legislative Assembly, 1967-72, 1972-78, 1978-80, 1980-85, 1985-90 and 1990-91, (ii) Lok Sabha, 1984-85, Nov. 1991-March 1993, May 1996-Dec. 1997, March 1998-99, Oct. 1999-May 2004 and May 2004-May 2009, (iii) Maharashtra Legislative Council, 1993-95 and (iv) Rajya Sabha, 3-4-2014 onwards; Minister of State, Home, Food, Civil Supplies, Rehabilitation, Publicity, Youth Welfare and Sports, Government of Maharashtra, 1972-74; Cabinet Minister, Education, Agriculture, Industries, Home, Labour and Youth Welfare, Government of Maharashtra, 1974-78; Chief Minister, Maharashtra, 18 July 1978-17 Feb. 1980, 26 June 1988-March 1990, March 1990-25 June 1991 and 6 March 1993-14 March 1995 (four terms); Leader of the Opposition, Maharashtra Legislative Assembly, July 1980-Aug. 1981, Dec. 1983-Jan. 1985 and March 1985-Dec. 1986; Union Cabinet Minister of Defence, June 1991-5 March 1993; Union Cabinet Minister of Agriculture; Consumer Affairs, Food and Public Distribution, 23 May 2004-May 2009; Union Cabinet Minister of Agriculture and Union Cabinet Minister of Consumer Affairs, Food and Public Distribution, 31 May 2009-18 Jan. 2011; Union Cabinet Minister of Agriculture and Minister of Food Processing Industries, 19 Jan. 2011-26 May 2014; Chairman, JPC on Pesticide Residues in and Safety Standards for Soft Drinks, Fruit Juice and Other Beverages, Aug. 2003; Leader of the Opposition, Maharashtra Legislative Council, 25 March 1995-20 May 1995; Leader, Congress (I) Parliamentary Party, Lok Sabha, Dec. 1996; Leader of the Opposition, Lok Sabha, 19 March 1998-April 1999; Leader, N.C.P. Parliamentary Party, Lok Sabha, Oct. 1999-May 2004 and 21 March 2001-March 2004; President, Congress(S), 1982- 87; Awarded the 'Outstanding Parliamentarian Award, 2003'; Author of two books.

Per. Add.: 8, Municipal House No. 45, J-Silver Oaks Bungalow, Bhulabhai Desai Road (Mafatlal Park), Mumbai City-400026 (Maharashtra).

PENDSE, SHRI LALJI: Samyukta Maharashtra Samiti (Bombay now Maharashtra); s. of Shri Moreshwar Chintaman Pendse; b. May 18, 1900; m. Shrimati Sheilabai, 1 s.; Member, Rajya Sabha, 3-4-1958 to 2-4-1964; Author of a few books; Died. Obit. on 12-11-1973.



* Sitting Member 363



PERUMAL, SHRI C.: Diploma in Film Technology, M.A.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri Chinnu Nadar; b. July 20, 1957; m. Shrimati P. Raji, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-2002 to 2-4-2008.

Per. Add.: Ampalli Post, Bargur *Via* Krishnagiri Taluk, District Dharmapuri-635104 (Tamil Nadu).



*PERWEEN, SHRIMATI KAHKASHAN: B.A.; J.D. (U) (Bihar); d. of Shri Md. Saghiruddin; b. 1 January 1979: m. Shri Md. Nasimuddin, 2 d.; Member, Rajya Sabha, 10-4-2014 onwards; Nominated to the Panel of Vice Chairmen, Rajya Sabha, April 2018; Chairperson, Bihar State Women's Commission, July-Sept. 2010 and March 2011-Jan. 2014.

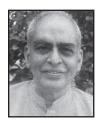
Per. Add.: At and P.O. Ishaque Chak, Distt. Bhagalpur-812001 (Bihar).



PHERUMAN, SARDAR DARSHAN SINGH: Congress (Punjab), s. of Sardar Chanda Singh; b. March, 1892; m. Shrimati Kartar Kaur, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1956, 3-4-1956 to 22-10-1956 and 3-4-1958 to 2-4-1964; General Secretary/President, Shiromani Akali Dal, 1924-28; Died, Obit, on 17-11-1969.



PHOOL SINGH, SHRI: B.A., LL.B.; Congress (Uttar Pradesh); s. of Shri Lachhman Singh; b. 1902; m. Shrimati Risali Devi, 4 s. and 1 d.; Member, Uttar Pradesh Legislative Assembly, 1936-57 and 1962-67; Deputy Minister/Minister, Government of Uttar Pradesh, 1952-57, 1962 and 1967; Member, Rajya Sabha, 11-8-1969 to 27-9-1970; Died. Obit. on 9-11-1970.



PILANIA, DR. GYAN PRAKASH: LL.B., M.A. (History), M.A. (Hindi), Ph.D. (History), one year academic higher course in Public Administration, Sahitya Ratan (Allahabad); B.J.P. (Rajasthan); s. of Shri Budh Ram; b. February 18, 1932; m. Late Shrimati Vimal, 1 s. and 2 d.; Member, Rajya Sabha, 29-6-2004 to 9-4-2008 and 10-4-2008 to 9-4-2014; Author of four books.

Per. Add.: D-148A/2, Durga Marg, Bani Park, Jaipur-302016 (Rajasthan).

PILLAI, SHRI C. NARAYANA: B.A., B.L.; Congress (Travancore Cochin now Kerala); s. of Shri Kesava Pillay; b. May, 1905; m. Shrimati D. Saraswathi Amma, 3 s. and 1 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1958; Author of a few books in Malayalam.

Per. Add.: Thycaud, Tiruvananthapuram (Kerala).



PILLAI, SHRI J. SIVASHANMUGAM: M.A.; Congress (Madras now Tamil Nadu); s. of Shri T. Jaganatham Pillai; b. February 24, 1901; m. Shrimati Chandra, 3 s. and 1 d.; Member, Madras Legislative Assembly, 1937-55; Speaker, Madras Legislative Assembly, 1947-55; Member, Rajya Sabha, 3-4-1962 to 2-4-1968; Author of a few books; Died. Obit. on 17-2-1975.



PILLAI, SHRI K. CHANDRAN: B.Sc. in Chemistry; C.P.I. (M) (Kerala); s. of Shri M. Kesava Pillai; b. August 18, 1956; m. Shrimati K.M. Sheela, 1 s. and 1 d.; Member, Rajya Sabha, 22-4-2003 to 21-4-2009.

Per. Add.: Prashantan, Manjummal South, Eloor, Ernakulum (Kerala).

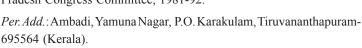


PILLAI, SHRI S. RAMACHANDRAN: B.A., LL.B.; C.P.I. (M) (Kerala); s. of Shri Sankara Pillai; b. February 7, 1938; m. Shrimati Rethnamma, 2 s. and 1 d; Member, Rajya Sabha, 22-4-1991 to 21-4-1997 and 22-4-1997 to 21-4-2003; Leader of C.P.I. (M) Party in Rajya Sabha, July 2000-April 2003.

Per. Add.: 'Souparnika', TC-7/1545/2, Thirunilam Lane, Vettamukku Road, Thirumala, Thiruvananthapuram (Kerala).



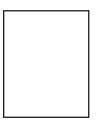
PILLAI, SHRI THENNALA G. BALAKRISHNA: B.Sc.; I.N.C. (Kerala); s. of Shri Gopala N. Pillai; b. March 11, 1931; m. Shrimati Sathi Devi, 1 d.; Member, (i) Kerala Legislative Assembly, 1977-80 and 1982-87, (ii) Rajya Sabha, 30-7-1991 to 2-4-1992, 3-4-1992 to 2-4-1998 and 22-4-2003 to 21-4-2009; General Secretary, Kerala Pradesh Congress Committee, 1981-92.







PITAMBER DAS, SHRI: B.A., LL.B.; Jana Sangh (Uttar Pradesh); s. of Shri Tribeni Prasadji; b. January 30, 1905; m. Shrimati Rajeshwari Devi; 4 s. and 3 d.; Member, Uttar Pradesh Legislative Council, 1956-68; Chairman, (i) Assurances Committee, Uttar Pradesh Legislative Council, 1966-67 and (ii) Rules Compilation Committee, Uttar Pradesh Legislative Council, 1967-68; Member, Rajya Sabha, 3-4-1968 to 2-4-1974; Secretary/President, Uttar Pradesh Jana Sangh, 1956-59; Vice-President/President, All India Jana Sangh, 1959-60; Died. Obit. on 23-7-1985.



PODAR, SHRI RAMNATH ANANDILAL: Congress (Rajasthan); s. of Shri Anandilal Podar; b. January 21, 1910; m. Shrimati Pannabai, 2 s. and 3 d.; Member, (i) Bombay Legislative Assembly, 1946-52 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1954; Died. Obit. on 30-11-1998.



*PODDAR, SHRI MAHESH: B.E. (Mech.); B.J.P. (Jharkhand); s. of Late Shri Kedarnath Poddar; b. November 14, 1949: m. Shrimati Nirmala Poddar, 3 d.; Member, Rajya Sabha, 8-7-2016 onwards; President, (i) Federation of Jharkhand Chamber of Commerce, Ranchi and (ii) Jharkhand Small Industries Association.

Per. Add.: 14/9, Basant Bihar Kanke Road, P.S.-Gonda, P.O.-Ranchi University, Distt. Ranchi-834008 (Jharkhand).



PODDAR, DR. R. K.: B.Sc. (Hons.), M.Sc. (Physics) and Ph.D. (Biophysics); C.P.I. (M) (West Bengal); s. of Shri Brajendra Kumar Poddar; b. November 9, 1930; m. Shrimati Jharna Poddar (nee Sarkar); 2 s. and 1 d., Member, Rajya Sabha, 12-3-1985 to 9-7-1987 and 10-7-1987 to 9-7-1993; Vice-Chairman, Rajya Sabha, 1988-90; Vice-Chancellor, Calcutta University, 1979-83.

Per. Add.: AA 10/7, Desh Bandhu Nagar, Kolkata (West Bengal).



PODDAR, SHRI RAJENDRA KUMAR: Intermediate in Commerce; IND. (Bihar); s. of Shri Anandilal Poddar; b. December 5, 1936; m. Shrimati Neela Devi Poddar, 1 s.; Member, (i) West Bengal Legislative Assembly, 1967 and (ii) Rajya Sabha, 3-4-1968 to 2-4-1974 and 3-4-1974 to 2-4-1980.

Per. Add.: 36, Chowringhee Road, Kolkata (West Bengal).

POOJARY, SHRI JANARDHANA: B.Com., LL.B.; I.N.C. (Karnataka); s. of Shri Jarappa Poojary (Amin); b. April 27, 1937; m. Shrimati K. Malathi Poojary; 2 s. and 1 d.; Member, Lok Sabha, 1977-79, 1980-84, 1984-87 and 1989-91; Union Minister of State/ Deputy Minister in the Ministry of Finance, 1982-87 and Minister of State in the Ministry of Rural Development, 1988-89; Member, Rajya Sabha, 3-4-1994 to 2-4-2000 and 10-4-2002 to 9-4-2008; President, Karnataka Pradesh Congress Committee (I), 1987-89 and 2003-2005; General Secretary, AICC (I), 1990-96.



Per. Add.: 'Chennamma' Kutir, B.C. Road, Bantwal Taluk, District Dakshin Kannada-574219 (Karnataka).

POONACHA, SHRI CHEPUDIRA MUTHANA: Congress (Mysore now Karnataka); s. of Shri Cheppudira Muthana; b. 1910; Married; 2 s. and 2 d.; Member, Coorg Legislative Council, 1945-46; Chief Minister of Coorg, 1952-56; Minister, Government of Mysore, 1957; Member, (i) Constituent Assembly and Provisional Parliament, 1947-51 and (ii) Rajya Sabha, 3-4-1964 to 25-2-1967; Minister of State in the Ministries of Railways, Transport and Civil Aviation, 1966-67; Died. Obit. on 7-8-1990.



POSWAL, SHRI K. L.: B.A., LL.B.; I.N.C. (Haryana); s. of Shri Mam Raj Poswal; b. May 5, 1922; m. Shrimati Ram Pyari Poswal, 1 s. and 1 d.; Member, Haryana Legislative Assembly, 1962-82, Deputy Minister/Minister holding various portfolios of Home, Tourism, Food and Civil Supplies, PWD, Irrigation and Power, Civil Aviation, Labour and Employment and Cultural Affairs, Government of Haryana, 1966-67 and 1968-82; Member, Rajya Sabha, 13-2-1996 to 1-8-1998.



Per. Add.: House No. 12/A, Sector 14, Gurgaon (Haryana).

POULOSE, SHRI C. O.: Matriculation, Teachers' Secondary Training School Leaving Certificate; C.P.I. (M) (Kerala); s. of Shri Chalissery Ouseph; b. April 12, 1937; m. Shrimati K.T. Bhaskaleena, 1 s. and 2 d.; Member, Rajya Sabha, 7-4-1998 to 21-4-2003. Died. Obit. on 15-3-2013.





*PRABHU, SHRI SURESH: B.Com. (Hons.), LL.B., F.C.A.; B.J.P. (Andhra Pradesh); s. of Shri Prabhakar; b. July 11, 1953; m. Shrimati Uma Prabhu, 1 s.; Member, (i) Lok Sabha, 1996-98, 1998-99, 1999- 2004 and 2004-2009 and (ii) Rajva Sabha, 29-11-2014 to 8-6-2014 and 22-6-2016 onwards; Union Cabinet Minister, Industry, May-June 1996; Union Cabinet Minister, Environment and Forests, 1998-99; Union Cabinet Minister, Chemicals and Fertilizers, 13 Oct. 1999-30 Sept. 2000; Union Cabinet Minister, Power, 30 Sept. 2000-8 May 2002 and 1 July 2002-24 Aug. 2002; Union Cabinet Minister, Power with additional charge of Heavy Industries and Public Enterprises, 9 May 2002-30 June 2002; Union Minister of Railways, 9 Nov. 2014-3 Sept. 2017; Union Minister of Commerce and Industry, 3 Sept. 2017-30 May 2019; Union Cabinet Minister of Civil Aviation, 10 March 2018-30 May 2019; Chairman, First Maharashtra State Finance Commission (Constitutional Post), 1995-96; Chairman, Task Force on Interlinking of Rivers (Cabinet Minister rank), 13 Dec. 2002-31 March 2004.

Per. Add.: B-21, Sadhana, 16th Road, Khar (West), Mumbai-400052 (Maharashtra).



PRADHAN, SHRI BADRI NARAYAN: M.A., B.T.; C.P.I. (M) (West Bengal); s. of Shri Biru Narayan Pradhan; b. January 14, 1929; m. Shrimati Padma Pradhan, 2 s. and 5 d.; Member, Rajya Sabha, 3-4-1984 to 28-1-1986; Translated in Nepali, Maxim Gorky's Novel 'Mother'.

Per. Add.: Block No. 1, Bagrakot Tea Garden, Post Office Bagrakote, District Jalpaiguri (West Bengal).



*PRADHAN, SHRI DHARMENDRA: M.A. (Anthropology); B.J.P. (Madhya Pradesh); s. of Dr. Debendra Pradhan; b. June 26, 1969; m. Shrimati Mridula T. Pradhan, 1 s. and 1 d.; Member, (i) Odisha Legislative Assembly, 2000-2004, (ii) Lok Sabha, 2004-2009 and (iii) Rajya Sabha, 3-4-2012 to 27-3-2018 and 3-4-2018 onwards; Minister of State (Independent Charge) of the Ministry of Petroleum and Natural Gas, 27 May 2014 to 3 Sept. 2017; Minister of Petroleum and Natural Gas and Minister of Skill Development and Entrepreneurship, 3 Sept. 2017-30 May 2019; Minister of Petroleum and Natural Gas; and Minister of Steel, 30 May 2019 onwards; National General Secretary, B.J.P., 2010; Awarded, Best Legislator Award, the Utkalmani Gopabandhu Pratibha Samman, 2002-2003.

Per. Add.: Deendayal Nagar, Talcher, Angul-759100 (Odisha).

PRADHAN, SHRI NARENDRA: B.Sc., LL.B.; J.D. (Orissa); s. of Shri Jadumani Pradhan; b. April 7, 1947; m. Shrimati Jyotsna Swain, 1 s. and 2 d.; Member, Rajya Sabha, 2-7-1992 to 1-7-1998; General Secretary, Janata Dal, Odisha.

Per. Add.: Gopalpur, Cuttack-11 (Odisha).



PRADHAN, SHRI PATITPABAN: B.A. (Eng.), M.A. (Pol. Sc.), LL.B.; Lok Dal (Orissa); s. of Shri Digambar Pradhan; b. June 2, 1934; m. Dr. (Shrimati) Dipti Pradhan, 4 d.; Member, Rajya Sabha, 13-7-1977 to 2-4-1982; General Secretary; State Unit of Janata Party; Died. Obit. on 8-5-2012.



PRADHAN, SHRIMATI RENUBALA: Matric; B.J.D. (Odisha); d. of Late Shri Goura Chandra Pradhan; b. May 10, 1964; m. Late Shri Rajendra Nath Pradhan, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-2008 to 2-4-2014; President, Zilla Parishad, Distt. Ganjam, Odisha, 1997-2002; Chairman, Integrated Child Development Scheme (ICDS), District Level Committee, Distt. Ganjam, Odisha, 2002-2007; State Secretary, Biju Janata Dal, Odisha, 1999-2002.



Per. Add.: (i) Village Khandadeuli, P.O. Kansamari, *Via* Pudamari, Distt. Ganjam (Odisha) and (ii) Bramha Nagar, III-Lane, Berhampur-I, Distt. Ganjam-760001 (Odisha).

PRADHAN, SHRIMATI SARASWATI: B.A., B.Ed.; Congress (Orissa); d. of Shri Madan Mohan Pradhan; b. May 30, 1925; m. Shri Duriyodhan Pradhan, 2 s. and 2 d.; Member, Orissa Legislative Assembly, 1961-67 and 1967-71; Deputy Minister, Government of Orissa, 1962-67; Member, Rajya Sabha, 3-4-1972 to 2-4-1978.



Per. Add.: Post Office Kamgaon, Police Station Bhatli, District Sambalpur (Odisha).



PRADHAN, SHRI SATISH: S.S.C.; S.S. (Maharashtra); s. of Shri Sitaram Pradhan; b. August 29, 1940; m. Sau. Pratibha, 1 s. and 1 d.; Member, Rajya Sabha, 5-7-1992 to 4-7-1998 and 5-7-1998 to 4-7-2004; Leader of Shiv Sena Party in Rajya Sabha, Sept. 1992-2004.

Per. Add.: (i) 803, Gulmohar Tower, Sundarvan Park, Samata Nagar, Thane-400604 (Maharashtra) and (ii) 'ABHIMAN', L.B.S. Marg, Matheron Junction, Thane (Maharashtra).



PRAGADA KOTAIAH, SHRI: S.S.L.C.; Congress (I) (Andhra Pradesh); s. of Shri Veerabhadrudu Pragada; b. July 26, 1915; m. Shrimati Indira Devi, 1 s. and 6 d.; Member, (i) Madras State Legislative Assembly, 1952, (ii) Andhra State Legislative Assembly, 1955, (iii) Andhra Pradesh Legislative Council, 1974-80 and (iv) Rajya Sabha, 10-4-1990 to 26-11-1995; Author of books on problems of handloom industry; Died. Obit. on 27-11-1995.



PRAJAPATI, SHRI PRAVEEN KUMAR: B.Sc.; Congress (I) (Madhya Pradesh); s. of Shri Karma Ram Prajapati; b. February 4, 1942; m. Shrimati Hemanti Prajapati, 1 s. and 1 d.; Member, Rajya Sabha, 30-6-1980 to 29-6-1986; Died. Obit. on 17-3-1988.



PRASAD, SHRI ABHAY KANT: B.A.; B.J.P. (Jharkhand); s. of Shri Srikant Prasad; b. June 3, 1949; m. Shrimati Anjali Prasad, 3 s. and 1 d.; Member, (i) Bihar Legislative Assembly, 1985-90 and (ii) Rajya Sabha, 5-6-2002 to 7-7-2004.

Per. Add.: Village Navadih, P.O. Jermundi Dumka (Jharkhand).



PRASAD, DR. BADRI NATH: State Dr. Sc. (Paris), Ph.D. (Liverpool), M.Sc. (Banaras), F.N.I.F.N.A. Sc.; NOM.; s. of Shri Ram Lal; b. January 12, 1899; m. Shrimati Lakshmi Devi, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-1964 to 18-1-1966; Recipient of Padma Bhushan, 1963; Author of books on Mathematics; Died. Obit. on 14-2-1966.



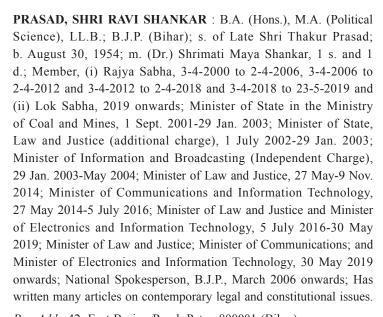
PRASAD, SHRI K.L.N.: Congress (I) (Andhra Pradesh); s. of Shri Damodarayya; b. January 1, 1928; m. Shrimati K. Parbhavati, 5 s. and 2 d.; Member, Rajya Sabha, 3-4-1970 to 2-4-1976, 3-4-1976 to 2-4-1982 and 3-4-1982 to 16-7-1987; Died. Obit. on 27-7-1987.

PRASAD, SHRIMATI LEELADEVI RENUKA: J.D. (Karnataka); Member, Rajya Sabha, 10-4-1996 to 22-4-1996 (Resigned before taking oath); [*Other details not available*].

Per. Add.: 64, 1st Main Road, Lower Palace Archard, Bangalore-560003 (Karnataka).

PRASAD, SHRI RAJNITI: B.A., LL.B.; R.J.D. (Bihar); s. Late Shri Govind Prasad; b. August 9, 1946; m. Shrimati Usha Kiran, 4 d.; Member, Rajya Sabha, 3-4-2006 to 2-4-2012; Director, State Transport Corporation, 1996-99.

Per. Add.: Sudhi Tola, Mahendru, Patna-800006 (Bihar).

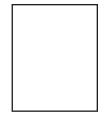


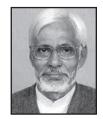
Per. Add.: 42, East Boring Road, Patna-800001 (Bihar).

PRASADARAO, SHRI NANDURY DURGA MALLIKARJUNA:

Communist Party (Andhra Pradesh); s. of Shri Janakiramayya; b. Sept. 24, 1912; m. Shrimati Sumitra, 1 s.; Member, Rajya Sabha, 30-11-1953 to 2-4-1956; Author of books in Telugu.

Per. Add.: Arugolanu, Gannavaram Taluk, District Krishna (Andhra Pradesh).











PRASHANT, SHRI DHARAM CHANDER: B.A. (Hons.); IND. (Jammu and Kashmir); s. of Pandit Amar Nath; b. April 17, 1923; m. Shrimati Prakash Rani, 3 s. and 3 d.; Member, Rajya Sabha, 3-4-1982 to 2-4-1988; Author of a number of books consisting of stories, plays etc. in Dogri & Hindi; Died. Obit. on 30-8-2013.



PREM MANOHAR, SHRI: B.Sc.; Janata Party (Uttar Pradesh); s. of Shri Kailash Chandra Mangal; b. October 9, 1923; m. Shrimati Vimla Manglik, 5 s. and 5 d.; Member, Rajya Sabha, 3-4-1968 to 2-4-1974 and 14-7-1977 to 2-4-1980.

Per. Add.: 118/307, Kaushal Puri, Kanpur (Uttar Pradesh).



PREMACHANDRAN, SHRI N. K.: B.Sc., LL.B.; R.S.P. (Kerala); s. of Shri N. Krishna Pillai; b. May 25, 1960; m. Shrimati Geetha S., 1 s.; Member, (i) Lok Sabha, 1996-97 and 1998-99, 2014-2019 and 2019 onwards; and (ii) Rajya Sabha, 2-7-2000 to 17-5-2006; Author of a book 'Oh-Iraq' in Malayalam.

Per. Add.: 'Maheswary', Rail Gardens, Cantonment, Kollam-681013 (Kerala).



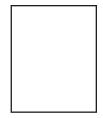
PRITHWI NATH, SHRI: M.A. (Economics), LL.B.; B.K.D. (Uttar Pradesh); s. of Seth Gopi Nath; b January 16, 1916; m. Shrimati Premlata, 1 s. and 2 d.; Member, (i) Uttar Pradesh Legislative Council, 1956-66 and (ii) Rajya Sabha, 3-4-1968 to 2-4-1974; Died. Obit. on 21-2-1991.



PUGLIA, SHRI NARESH C.: Studied upto B.Com.; Congress (I) (Maharashtra); s. of Shri Chunnalalji Rajmalji Puglia; b. May 20, 1948; m. Shrimati Sheeladevi Puglia, 1 s. and 2 d.; Member, (i) Maharashtra Legislative Assembly, 1978 and 1980 and (ii) Rajya Sabha, 5-7-1986 to 4-7-1992.

Per. Add.: Gandhi Chowk, Chandrapur (Maharashtra).

PULGER, SHRI KHAMSUM NAMGYAL: Sikkim Sangram Parishad (Sikkim); Member, Rajya Sabha, 20-10-1987 to 1-3-1988; [*Other details not available*]; Died. Obit. on 15-12-2017.



*PUNIA, SHRI P. L.: M.A., Ph.D.; I.N.C. (Uttar Pradesh); s. of Shri Bharat Singh: b. January 23, 1945; m. Shrimati Indira Punia, 2 s. and 1 d.; Member, (i) Lok Sabha, 2009-2014 and (ii) Rajya Sabha, 26-11-2014 onwards; Chairman, National Commission for Scheduled Castes (with the status of Union Cabinet Minister), 2010-2013 and 2013-2016.



Per. Add.: (i) 2/21, Vipul Khand, Gomti Nagar, Lucknow-226010 (Uttar Pradesh) and (ii) Obri-1, P.O. Gandhi Ashram, Lucknow Road, Barabanki-225003 (Uttar Pradesh).

PUNJ, SHRI BALBIR: B.A. (Hons.) Economics; B.J.P. (Odisha); s. of Late Shri Surendra Mohan Punj; b. October 2, 1949; m. Shrimati Shashi Bala Punj, 2 d.; Member, Rajya Sabha, 3-4-2000 to 2-4-2006 and 3-4-2008 to 2-4-2014; Chairman, National Commission for Youth, Government of India, 2002 onwards.



Per. Add.: A-55, Sector-17, Noida-201301 (Uttar Pradesh).

PUNNAIAH, SHRI KOTA: Congress (Andhra Pradesh); s. of Shri Kotaiah; b. May 4, 1926; m. Shrimati Savitri Devi, 3 s. and 2 d.; Member, Rajya Sabha, 3-4-1960 to 2-4-1966, 3-4-1966 to 2-4-1972 and 10-4-1972 to 9-4-1978; General Secretary, APCC; Author of a few books in Telugu; Died. Obit. on 5-8-2013.



PURAKAYASTHA, SHRI MAHITOSH: Diploma in Labour Welfare; Congress (Assam); s. of Shri Mahendra Chandra Purakayastha; b. July 29, 1919; Bachelor; Member, Rajya Sabha, 3-4-1966 to 21-3-1972; Died. Obit. on 22-2-1993.



* Sitting Member 373

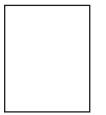


PURI, SHRI DEV DATT: B.A.; Congress (Haryana); s. of Shri Badri Das; b. August 4, 1914; m. Shrimati Kamla Puri, 1 s., and 1 d.; Member, (i) Punjab Vidhan Sabha, 1952-57 and 1957-62, (ii) Lok Sabha, 1962-67 and (iii) Rajya Sabha, 3-4-1970 to 2-4-1976; Vice-President, Haryana P.C.C.; Died. Obit. on 24-5-1996.



*PURI, SHRI HARDEEP SINGH : B.A. (Hons.) History, M.A. (History); B.J.P. (Uttar Pradesh); s. of Late Shri Bhagat Singh Puri; b. February 15, 1952; m. Shrimati Lakshmi Puri, 2 d.; Member, Rajya Sabha, 8-1-2018 onwards; Minister of State (Independent Charge) of the Ministry of Housing and Urban Affairs, 3 Sept. 2017-30 May 2019; Minister of State (Independent Charge) of the Ministry of Housing and Urban Affairs, Minister of State (Independent Charge) of the Ministry of Civil Aviation and Minister of State in the Ministry of Commerce and Industry, 30 May 2019 onwards; First Secretary, Permanent Mission of India to GATT, Geneva, 1981-1984; Counsellor, High Commission of India, Colombo, 1984-1988; Ambassador/Deputy High Commissioner of India to the United Kingdom, London, 1999-2002; Permanent Representative of India to the U.N. and other International Organizations in Geneva, 2002-2005; Ambassador of India to Brazil, Brasilia, 2006-2008; Ambassador and Permanent Representative of India to the United Nations in New York, May 2009-March 2013; President, United Nations Security Council, Aug. 2011 and Nov. 2012; Chairman, United Nations Security Council Counter-Terrorism Committee, 2011-2012; Senior Adviser, International Peace Institute (IPI), New York, June-Dec. 2013; Vice-President, International Peace Institute (IPI) New York also Secretary General of the Independent Commission of Multilateralism (ICM), Dec. 2013-March 2016; Author of three books.

Per. Add.: B-17, First Floor, Westend Colony, Rao Tula Ram Marg, New Delhi-110021.



PURI, SHRI MUKAND LAL: M.A. (Punjab and Oxon.), Bar-at-Law; Congress (Punjab); s. of Shri Brij Lal Puri; b. September 1, 1887; Married, 1 s. and 4 d.; Member, (i) Punjab Legislative Council/Punjab Legislative Assembly, 1929-45 and (ii) Rajya Sabha, 3-4-1952 to 11-1-1953; Died. Obit. on 11-2-1953.

PUSTAKE, SHRI TRIMBAK DAMODAR: B.A., LL.B.; Congress (Madhya Pradesh); s. of Shri Damodar Pant; b. June 10, 1889; m. Shrimati Umabai Pustake, 3 d.; Member, (i) Gwalior State Legislative Assembly, 1922-40, (ii) Provisional Parliament, 1950-52 and (iii) Rajya Sabha, 3-4-1952 to 2-4-1958 and 3-4-1958 to 11-8-1960; Died. Obit. on 12-8-1960.



QASIM, SHRI SYYED MIR: M.A., LL.B.; Congress (Jammu and Kashmir); s. of late Shri Mir Mohammed Shah; b. January 16, 1919; m. Shrimati Maryam Begum, 2 s. and 2 d.; Member, (i) Jammu and Kashmir Constituent Assembly and (ii) Jammu and Kashmir Legislative Assembly, 1951-75; Chief Parliamentary Secretary to Revenue Minister, 1953-57; Minister, 1961-63 and Chief Minister, 1972-75, Government of Jammu and Kashmir; Member, Rajya Sabha, 29-7-1975 to 10-11-1978; Union Minister without portfolio and Minister of Civil Supplies and Cooperation, 1976-77; Died. Obit. on 13-12-2004.



QUASEM, SHRI MOSTAFA BIN: M.A.; C.P.I. (M) (West Bengal); s. of Shri Mohammed Kasem; b. May 6, 1941; m. Shrimati Nure Jahan Mostafa, 1 s. and 1 d.; Member, (i) West Bengal Legislative Assembly, 1977-82 and (ii) Rajya Sabha, 3-4-1984 to 2-4-1990; Vice-Chairman, Rajya Sabha, 1987-88; Died. Obit. on 1-8-2011.



QURESHI, SHRI ABDUL GAIYUR: M.A., LL.B., 'Sahitya Ratan'; I.N.C. (Madhya Pradesh); s. of Shri Abdul Ghafoor; b. December 6, 1932; m. Shrimati Khursheed Qureshi, 2 s. and 4 d.; Member, Madhya Pradesh Vidhan Sabha,1962-67; Chairman, (i) M.P. Waqf Board, (ii) M.P. State Administrative Tribunal, March, 1995-Feb. 1996, (iii) Select Committee on Bhoodan Yaga Bill and (iv) Assurance Committee, Madhya Pradesh Vidhan Sabha; Member, Rajya Sabha, 10-4-1996 to 9-4-2002; Legal Rememberancer and Secretary, Law and Legislative Affairs Department, Government of Madhya Pradesh, Jan. 1984-July 1986; Judge, Madhya Pradesh High Court, July 1986-1994; Died. Obit. on 19-7-2016.





QURESHI, SHRI M. SHAFI: M.A., LL.B.; Congress (Jammu and Kashmir); s. of late Haji Mohamed Amin Qureshi; b. November 24, 1929; m. Shrimati Fatima, 2 s. and 3 d.; Member, Rajya Sabha, 1-5-1965 to 23-1-1967; Union Deputy Minister in the Ministry of Commerce; Died. Obit. on 16-11-2016.



RACHAIAH, SHRI B.: B.Sc., B.L.; Congress (Karnataka); s. of Shri Basavaiah; b. August 10, 1922; m. Shrimati Goramma, 2 s. and 5 d.; Member, Karnataka Legislative Assembly, 1952-70; Minister, Government of Mysore, 1962-70; Member, Rajya Sabha, 3-4-1974 to 21-3-1977; Died. Obit. on 23-2-2000.



RADHAKRISHNA, SHRI PUTTAPAGA: M.A., LL.B.; T.D.P. (Andhra Pradesh); s. of Shri Puttapaga Buddaiah; b. February 13, 1944; m. Shrimati P. Karunamani, 2 s. and 2 d.; Member, Rajya Sabha, 10-4-1984 to 9-4-1990; Died. Obit. on 9-03-2017.

Per. Add.: H. No. 2-2-1/5, Opp. Collector's Office, Mahabubnagar (Telangana).



RAFIQUE ALAM, SHRI: M.A., LL.B.; Congress (I) (Bihar); s. of Md. Khalilur Rahman; b. June 1, 1929; m. Shrimati Alam Ara, 5 s. and 4 d.; Member, Bihar Vidhan Sabha, 1962-67 and 1969-80; Minister, Government of Bihar; Chairman, Estimates Committee, Bihar Legislative Assembly, 1969-70; Member, Rajya Sabha, 3-4-1982 to 2-4-1988 and 3-4-1988 to 2-4-1994; Chairman, Committee on Petitions, Rajya Sabha, 1986-88; Union Deputy Minister/Minister of State holding portfolios of Petroleum and Natural Gas, Textiles and Health and Family Welfare, Feb. 1988-Nov. 1989; President, Bihar P.C.C. (I), 1980-83; Recipient of National Integration Award, 1988; Died. Obit. on 24-8-2011.

*RAGESH, SHRI K.K.: B.A., LL.B.; C.P.I.(M) (Kerala); s. of Shri C. Sreedharan; b. May 13, 1970; m. Shrimati Priya Varghese, 2 d.; Member, Rajya Sabha, 22-4-2015 onwards; All India President, Students Federation of India, 2003-2005; Author of a book, 'Swasraya Niyanam Pratheeksha, Prathirodham (Act to regulate self Finance Institutions, Problems and Prospects), 2007'.



Per. Add.: Praxis, Kanhirode, Koodali P.O., Distt. Kannur-670592 (Kerala).

RAGHAVAN, SHRI V. V.: Matriculation; C.P.I. (Kerala); s. of Shri Velappan; b. June 23, 1923; m. Shrimati Sathya Bhama, 1 s. and 1 d.; Member, Kerala Legislative Assembly, 1987-96; Minister of Agriculture, Government of Kerala, 1987-91; Member, (i) Lok Sabha, 1996-97 and 1998-99 and (ii) Rajya Sabha, 2-7-2000 to 27-10-2004; Leader, CPI, Rajya Sabha, May 2003-2004; Recipient of Soviet Land Nehru Award, 1977; Author of two books in Malayalam; Died. Obit. on 13-12-2004.



RAGHAVJI, SHRI: M.Com., LL.B.; B.J.P. (Madhya Pradesh); s. of Shri Lakhamshi Bhai; m. Shrimati Hiraben, 2 s. and 1 d.; Member, (i) Madhya Pradesh Legislative Assembly, 1970-72, (ii) Lok Sabha, 1977-79 and 1989-91 and (iii) Rajya Sabha, 12-8-1991 to 29-6-1992 and 3-4-1994 to 2-4-2000; Chairman, Department-related Parliamentary Standing Committee on Industry, Rajya Sabha, 1998-2000; Vice-President, Madhya Pradesh B.J.P., 1986-88; General Secretary, Madhya Pradesh B.J.P., 1992-96; Secretary, Bhartiya Jana Sangh (Madhya Pradesh), 1973-77 and B.J.P. (Madhya Pradesh), 1980-86.



Per. Add.: 'Kalpa Taru', Hospital Road, Vidisha (Madhya Pradesh).

RAGHU VIRA, PROF. DR.: M.A., Ph.D. (London), D.Litt. et. Phil. (Holland); Congress (Gujarat); s. of Shri Munshi Ram; b. December, 1902; m. Shrimati Lajjawati Devi, 1 s. and 4 d.; Member, (i) Constituent Assembly and (ii) Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 2-4-1962; Author of a number of books on various subjects including dictionaries & glossaries; Died. Obit. on 13-8-1963.



* Sitting Member 377



RAGHUBIR SINH (MAHARAJ KUMAR), DR.: M.A., LL.B., D.Litt.; Congress (Madhya Pradesh); s. of H.H.Maharaja Sri Ram Singhji; b. February 23, 1908; m. Maharaj Kumari Mohan Kumari, 2 s. and 2 d.; President, Sitamau State Rajya Parishad (Legislature), 1939-41 and 1945-46; Member, Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 2-4-1960; Author of a large number of books in Hindi and English; Died. Obit. on 21-2-1991.

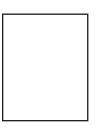


RAHA, SHRI SANAT KUMAR: C.P.I. (West Bengal); s. of Shri Kalipada Raha; b. August, 1911; m. Shrimati Maya (Roy) Raha, 5 s. and 3 d.; Member, (i) West Bengal Legislative Assembly, 1962-67 and 1969-70 and (ii) Rajya Sabha, 3-4-1972 to 2-4-1978.

Per. Add.: 49, Bhattacharya Para Lane, Post Office Berhampore, District Murshidabad (West Bengal).



RAHAMATHULLA, SHRI MOHAMMAD: Congress (I) (Andhra Pradesh); s. of Shaik Hussain Sahaib; m. Shrimati Karemunisa Begum, 5 s. and 6 d.; Member, (i) Andhra Pradesh Legislative Assembly for 12 years and (ii) Rajya Sabha, 3-4-1976 to 2-4-1982; Vice-President/ President, APCC (I); Died. Obit. on 22-2-1999.



RAHMATHULLAH, SHRI K. MUHAMMAD: Congress (Madras, now Tamil Nadu); s. of Shri K. Hussainpeeran Saheb; b. June 2, 1902; m. Rahamathunnisa Begum, 3 s. and 1 d.; Member, (i) Madras Legislative Assembly, (ii) Madras Legislative Council, (iii) Central Legislative Assembly and (iv) Rajya Sabha, 3-4-1952 to 2-4-1954.

Per. Add.: Anantapur, Madras (Tamil Nadu).



RAHMAN, SHRI MOHD. KHALEELUR: M.A., LL.B.; T.D.P. (Andhra Pradesh); s. of Shri Mohd. Abdul Lateef; b. January 4, 1936; m. Shrimati Farrukh Jamal, 2 s. and 2 d.; Member, Rajya Sabha, 5-10-1987 to 2-4-1988 and 3-4-1988 to 2-4-1994; Died. Obit. on 21-2-2011.

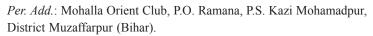
RAHMAN, SHRI MOTIUR: B.A., B.Ed.; R.J.D. (Bihar); s. of Late Shri Abdul Rahim; b. October 2, 1946; m. Shrimati Gafira Khatun (since deceased) and Shrimati Rukhsana Khatun, 2 s. and 4 d.; Member, (i) Bihar Legislative Assembly, 1980-85 and 1985-90 and (ii) Rajya Sabha, 8-7-2004 to 18-12-2007; Chairman, Notified Area Committee, Dhaka (East Champaran Distt.), 1983-90; Died. Obit. on 25-2-2008.



RAI, SHRI KALP NATH: M.A. (English), M.A. (Sociology), LL.B.; Congress (I) (Uttar Pradesh); s. of Shri Abhai Narayan Rai; b. January 4, 1941; m. Shrimati Ramrati Devi (since deceased), 1 s. and 4 d.; Remarried Shrimati Sudha Singh; Member, Rajya Sabha, 3-4-1974 to 2-4-1980, 5-7-1980 to 4-7-1986 and 5-7-1986 to 27-11-1989; Union Deputy Minister/Minister of State holding portfolios of Parliamentary Affairs, Industry and Power, Jan. 1982-Oct. 1984 and June 1988-Nov. 1989; General Secretary, A.I.C.C., 1980-82; Died. Obit. on 21-10-1999.



RAI, SHRIMATI KUM KUM: H.Sc., Inter (Arts)., B.A. (Hons.), M.A. (Hindi), Ph.D.; R.J.D. (Bihar); d. of Late Prof. Ganga Dayal Katiyar; b. October 10, 1954; m. Dr. Ram Nagina Rai, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-2000 to 2-4-2006; General Secretary, Bihar Pradesh Janata Dal, 1990-95; Author of two books.





RAI, SHRIMATI KUSUM: Intermediate; B.J.P. (Uttar Pradesh); d. of Shri Mahattam Rai; b. August 14, 1968; m. Shri Rajesh Rai, 2 d.; Member, (i) Uttar Pradesh Legislative Council, Feb. 2003-Nov. 2008 and (ii) Rajya Sabha, 26-11-2008 to 25-11-2014; Chairperson, Uttar Pradesh Social Welfare Advisory Board (Cabinet Minister rank), Government of Uttar Pradesh, May 1999-June 1999; Chairperson, State Commission for Women (Cabinet Minister rank), Government of Uttar Pradesh, Nov. 1999-Dec. 1999; Leader of the House, Rashtriya Kranti Party, Uttar Pradesh Legislative Council, March 2003-March 2004; Minister, Public Works Department, Government of Uttar Pradesh, Oct. 2003-Feb. 2004; National Vice-President, Bharatiya Janata Party Mahila Morcha for four years.



Per. Add.: E.D.-I, Rajaji Puram, Lucknow-226017 (Uttar Pradesh).



RAI, SHRI LAJPAT: Matric; B.J.P. (Punjab); s. of Shri Chiranji Lal; b. July 5, 1918; m. Shrimati Parkash Wati, 1 s. and 2 d.; Member, (i) Punjab Vidhan Sabha, 1957-62 and (ii) Rajya Sabha, 10-4-1998 to 9-4-2004.

Per. Add.: B-XIX, 534/11, Atam Marg, Civil Lines, Ludhiana (Punjab).



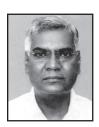
RAI, SHRI RATNA BAHADUR: C.P.I. (M) (West Bengal); s. of Shri Dalbahadur Rai; b. March 6, 1948; m. Shrimati Nilam Rai, 1 s.; Member, Rajya Sabha, 23-3-1989 to 2-4-1990 and 3-4-1990 to 2-4-1996; Author of a few books in Nepali.

Per. Add.: Rungmook Tea Estate, Chandraman Dhura, Post Office Sonada, District Darjeeling (West Bengal).



RAIKAR, SHRIMATI BIMBA: Inter. (Arts); I.N.C. (Karnataka); d. of Shri Pandurang Rao; b. December 21, 1933; m. Shri G.B. Raikar, 1 s. and 2 d.; Member, (i) Karnataka Legislative Council, 1990-96 and (ii) Rajya Sabha, 3-4-2000 to 2-4-2006; Vice-President, Karnataka Pradesh Congress Committee, 1998.

Per. Add.: (i) 298, 14th Main, Rajmahal Vilas Extn., Bangalore (Karnataka) and (ii) 243, Chidambaram Nagar, Tilakwadi, Belgaum (Karnataka).



RAJA, SHRI D.: B.Sc., B.Ed.; C.P.I. (Tamil Nadu); s. of Shri P. Doraisamy; b. June 3, 1949; m. Shrimati Aniamma alias Annie Raja, 1 d.; Member, Rajya Sabha, 25-7-2007 to 24-7-2013 and 25-7-2013 to 24-7-2019; National Secretary, Communist Party of India (CPI) since 1994; Author of two books.

Per. Add.: Balan Illam, No.19, Chevalier Shivaji Ganesan Road (South Boag Road), Thyagaraya Nagar, Chennai-600017 (Tamil Nadu).



RAJA RAMANNA, DR.: B.Sc.(Hons.), Ph.D. (London), L.R.S.M. (London)-Diploma of Licentiate of the Royal School of Music; NOM.; s. of Shri B. Ramanna; b. January 28, 1925; m. Shrimati Malathi Ramanna; 1 s. and 2 d.; Member, Rajya Sabha, 23-3-1990 to 4-7-1992 and 27-8-1997 to 26-8-2003; Union Minister of State for Defence, Jan.-Nov. 1990; Recipient of, Shanti Swarup Bhatnagar Memorial Award, 1963, Padma Vibhushan, 1975 and other awards, Author of a few books; Died. Obit. on 1-12-2004.

RAJABHOJ, SHRI PANDURANG NATHUJI: Congress (Maharashtra); s. of Shri Nathuji Rajabhoj; b. March 15, 1905; m. Shrimati Rukminibai, 2 s. and 2 d.; Member, Rajya Sabha, 22-4-1957 to 2-4-1962; Author of 'Lashkari Pesha' in Marathi; Died. Obit. on 23-7-1984.



RAJAGOPAL, SHRI M.: Studied upto B.Sc.; Congress (I) (Karnataka); s. of Shri M. Munirangaiah; b. April 23, 1935; m. Shrimati Sharda; 1 s. and 3 d.; Member, Rajya Sabha, 3-4-1982 to 2-4-1988; General Secretary, Karnataka P.C.C. (I) for two years.

Per. Add.: Mallohally Kadanur Post Doddaballapur, Bangalore (Karnataka).



RAJAGOPAL, SHRI O.: B.A., B.L.; B.J.P. (Madhya Pradesh); s. of Shri O. Madhavan Nair; b. September 15, 1929; m. (Dr.) Shrimati Shantha Kumari (since deceased), 2 s.; Member, Rajya Sabha, 30-6-1992 to 29-6-1998 and 30-6-1998 to 29-6-2004; Union Minister of State, in the Ministry of Law, Justice and Company Affairs, Railways, Parliamentary Affairs, Urban Development and Poverty Alleviation and Defence, Oct. 1999-May 2004; Chairman, Committee on Petitions, 1996-98; General Secretary, Kerala State Janata Party, 1977-80.



Per. Add.: (i) Shanthi Ayodhya Nagar, Palghat-678007 (Kerala) and (ii) 7, Sneh Apartment, 65, Govind Garden, Govindpura, Bhopal (Madhya Pradesh).



RAJAGOPALAN, SHRI G.: B.A.; Congress (Madras now Tamil Nadu); s. of Shri G. Sreenivasachariar; b. September 22, 1921; m. Shrimati Lalitha Rajagopalan, 3 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1958, 3-4-1958 to 2-4-1964 and 3-4-1964 to 16-11-1964; Parliamentary Secretary to Union Minister of Information and Broadcasting, 1953-60; General Secretary, A.I.C.C., 1960-62; Died. Obit. on 16-11-1964.



RAJAGOPALAN, SHRIMATI G. LALITHA: B.A. (Hons.), M.A. (Economics); Congress (Madras, now Tamil Nadu); d. of Shri K. Narasimha Iyer; b. March 28, 1924; m. Shri G. Rajagopalan, 3 d.; Member, Rajya Sabha, 13-1-1965 to 2-4-1970; Died. Obit. on 22-11-2006.



RAJAH, SHRI H.D.: R.P.I. (Madras now Tamil Nadu); s. of Shri Hariher; b. June, 1904; m. Shrimati Sarojini Rajah, 3 s. and 2 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1958 and 3-4-1958 to 30-11-1959; Founder President, R.P.I.; Author of books and short stories; Died. Obit. on 1-12-1959.



RAJAN, SHRI AMBETH: B.Sc. II; B.S.P. (Uttar Pradesh); s. of Shri Rajangam; b. February 9, 1956; m. Shrimati Kasthuri, 2 s.; Member, Rajya Sabha, 26-9-2007 to 4-7-2010 and 5-7-2010 to 4-7-2016; National Treasurer, Bahujan Samaj Party; Author of two books.

Per. Add.: A-1/313, Safdarjung Enclave, New Delhi-110029.



RAJAN, SHRI P. R.: B.Sc.; C.P.I. (M) (Kerala); s. of Shri P.S. Raman; b. May 24, 1936; m. Shrimati T.G. Indira Devi, 1 s. and 2 d.; Rajya Sabha, 2-7-2006 to 1-7-2012.

Per. Add.: Poyyara House, Kanattukara, Trichur-680011 (Kerala).



RAJAN, SHRI PATTIAM: B.A., B.L.; C.P.I. (M) (Kerala); s. of Shri Kunhi Kutty; b. February 28, 1942; m. Shrimati Padmeja; Member, Rajya Sabha, 3-4-1976 to 2-4-1982.

Per. Add.: P.O. Pathayakkunnu, Cannanore District (Kerala).



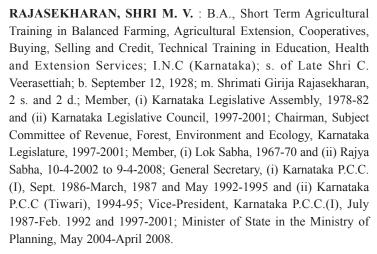
RAJANGAM, SHRI N.: Matric; A.I.A.D.M.K. (I) (Tamil Nadu); s. of Shri Narayanan; b. December 1, 1920; m. Shrimati Davamani; 3 s. and 2 d.; Member, Tamil Nadu Legislative Assembly, 1962-76; Minister, Government of Tamil Nadu, 1974-76; Member, Rajya Sabha, 3-4-1984 to 2-4-1990; Died. Obit. on 27-12-2018.

*RAJARAM, SHRI: Post Graduate; B.S.P. (Uttar Pradesh); s. of Late Shri Shyam Karan; b. July 1, 1968; Unmarried; Member, (i) Uttar Pradesh Legislative Council, May 2003-Nov. 2008 and (ii) Rajya Sabha, 26-11-2008 to 25-11-2014 and 26-11-2014 onwards; National Vice-President. B.S.P.

Per. Add.: Village Bharpur Pichhwar, Post Sihukaabirpur, Distt. Azamgarh-276203 (Uttar Pradesh).

RAJASEKHARAM, SHRI PALAVALASA: B.Sc. (Hons.); Congress (I) (Andhra Pradesh); s. of Shri Sangam Naidu; b. January 1, 1944; m. Shrimati Indumathi, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1976 to 2-4-1982.

Per. Add.: Village and Post Office Neelanagaram, Taluk Palakonda, District Srikakulam (Andhra Pradesh).



Per. Add.: 'Shri Mallikarjuna Nilaya', 20/1, Kanakapura Road, Basavanagudi, Bengaluru-560004 (Karnataka).

*RAJBHAR, SHRI SAKALDEEP: Intermediate; B.J.P. (Uttar Pradesh); s. of Shri Mahngi Prasad; b. January 1, 1956; m. Shrimati Ramawati Devi, 1 s.; Member, Rajya Sabha, 3-4-2018 onwards.

Per. Add.: Vill. & Post-Bihra Harpur, Tehsil-Bilthera Road, Distt. Ballia-221711 (Uttar Pradesh).











RAJEEVE, SHRI P.: B.A., LL.B., Diploma in Chemical Engineering; C.P.I. (M) (Kerala); s. of Late Shri P. Vasudevan; b. June 1, 1967; m. Shrimati Vani Kesari A., 2 d.; Member, Rajya Sabha, 22-4-2009 to 21-4-2015; Chairman, Committee on Government Assurances, April 2010-Sept. 2010; Awarded, Pandhalam Keralavarma Award for Best Editorial in Malayalam, 2007; Author of four books (in Malayalam).

Per. Add.: XVIII, B/104B, Kilikkoodu Thirunillath Road, Cochin University. P.O. Kochi-22 (Kerala).



RAJENDRA SINGH ISHWAR SINGH, SHRI: B.A., LL.B.; Congress (I) (Madhya Pradesh); s. of Sardar Bahadur Ishwar Singh; b. April 10, 1913; m. Shrimati Dhun Rajendra Singh, 1 s. and 1 d.; Member, Rajya Sabha, 30-6-1980 to 2-4-1982.

Per. Add.: Rajendra Marg, Jabalpur (Madhya Pradesh).



RAJENDRAN, SHRI N.: S.S.L.C.; IND. (Tamil Nadu); s. of Shri S.N.A. Narayanasamy Naicker; b. May 7, 1954; m. Shrimati R. Rajalakshmi, 1 s. and 2 d.; Member, Rajya Sabha, 25-7-1995 to 24-7-2001; Secretary, A.I.A.D.M.K. Party; Died. Obit. on 26-11-2015.



RAJENDRAN, SHRI SEDAPATTI SURYANARAYANA THEVAR: D.M.K. (Tamil Nadu); s. of Shri Suryanarayana Thevar; b. December 16, 1927; m. Shrimati Pankajammal, 5 s. and 1 d.; Member, (i) Madras Legislative Assembly, 1962-67 and (ii) Rajya Sabha, 3-4-1970 to 2-4-1976; Died. Obit. on 24-11-2014.



RAJINDER KAUR, DR. (SHRIMATI): M.A. (Philosophy), B.T., Ph.D.; Shiromani Akali Dal (Punjab); d. of Master Tara Singh; b. February 10, 1931; m. Wing Commander Kamal Jit Singh, 1 s. and 2 d.; Member, Rajya Sabha, 10-4-1978 to 9-4-1984; Died. Obit. on 21-2-1989.

RAJKUMAR, DR. ALLADI P.: M.B.B.S., D.C.P.; T.D.P. (Andhra Pradesh); s. of Late Shri Alladi Pentiah; b. November 10, 1951; m. Shrimati Alladi Kalpana Rajkumar, 2 s. and 1 d.; Member, Andhra Pradesh Legislative Assembly, 1985-89; Minister, Backward Classes and Tourism, Government of Andhra Pradesh, 1987; Member, Rajya Sabha, 3-4-1994 to 2-4-2000 and 3-4-2000 to 2-4-2006; Chairman, (i) House Committee, Rajya Sabha, 1996-98, (ii) Committee on Papers Laid on the Table, Rajya Sabha, May 2002-July 2004 and (iii) Committee on Government Assurances, Aug. 2004-2006; Nominated to the Panel of Vice-Chairmen, Rajya Sabha, Nov. 2004; Leader of Telugu Desam Party in Rajya Sabha, Aug. 1997-Dec. 2002.



Per. Add.: H.No. 8-2-686/8/3, Road No. 12, Banjara Hills, Hyderabad-500034 (Telangana).

RAJNARAIN, SHRI: B.A., LL.B.; Janata Party (Uttar Pradesh); s. of Shri Anant Prasad Singh; b. March 15, 1917; Married, 3 s. and 1 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1952 and 1957 and (ii) Rajya Sabha, 3-4-1966 to 2-4-1972 and 3-4-1974 to 21-3-1977; Chairman, Socialist Party, 1961; President, All India Socialist Party, 1961-64; General Secretary, All India S.S.P., 1965-66; Died. Obit. on 23-2-1987.



RAJU, SHRI ALLURI SATYANARAYANA: Sahitya Visharad and Pracharak; Congress (Andhra Pradesh); s. of Shri Alluri Somaraju Garufi; b. January 26, 1914; m. Shrimati Alluri Annapurna Devi, 3 s. and 3 d.; Member, (i) Madras Legislative Assembly, 1946-52 and (ii) Rajya Sabha, 19-11-1953 to 2-4-1954 and 3-4-1954 to 2-4-1960; General Secretary/President, A.P.C.C., 1951-52 and 1956-58; Died. Obit. on 4-9-1963.

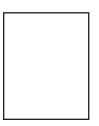


RAJU, SHRI J. S.: B.A., B.Ed.; D.M.K. (Tamil Nadu); s. of Shri Sonachalam; b. November 11, 1935; m. Shrimati Lalitha, 3 s. and 2 d.; Member, (i) Tamil Nadu Legislative Assembly for three terms beginning from 1967, 1971 and 1980 and (ii) Rajya Sabha, 25-7-1989 to 24-7-1995; Died. Obit. on 16-3-2000.



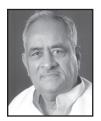


RAJU, SHRI V. B.: Diploma in Civil Engineering; Congress (U) (Andhra Pradesh); s. of Shri Vissam Raju; b. May 6, 1914; m. Shrimati Kamala; Member, (i) Hyderabad Legislative Assembly, 1952-56 and (ii) Andhra Pradesh Legislative Assembly, 1956-59 and 1967-70; Minister, (i) Government of Hyderabad, 1950-53 and (ii) Government of Andhra Pradesh, 1956-59 and 1967-69; Member, Rajya Sabha, 3-4-1970 to 2-4-1976 and 3-4-1976 to 2-4-1982; Vice-Chairman, Rajya Sabha, 1974-76; General Secretary/Vice-President, A.P.C.C.; General Secretary, A.I.C.C.; Author of Hyderabad Constitutional Reforms; Died. Obit. on 10-12-1986.



RAM CHANDER, SHRI: Congress (Haryana); Member, Rajya Sabha, 29-11-1966 to 2-4-1968; [Other details not available].

Per. Add.: House No. 466, Sonepat Road, Rohtak (Haryana).



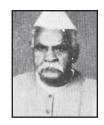
RAM PRAKASH, DR.: M.Sc. (Hons.), Ph.D. in Chemistry, UNESCO Course in Analytical Chemistry, D.Sc. (*Honoris causa*); I.N.C. (Haryana); s. of Late Shri Prabhu Dayal; b. October 5, 1939; m. Shrimati Vijay Ramprakash, 2 s.; Member, (i) Haryana Vidhan Sabha, 1991-96 and (ii) Rajya Sabha, 23-3-2007 to 9-4-2008 and 10-4-2008 to 9-4-2014; State Minister for Science, Technology and Electronics, Government of Haryana, 1991-93; Recipient of several awards for his contributions; President and General Secretary, Haryana Pradesh Congress Committee, 1997-2002; Working President, Haryana Pradesh Congress Committee, Oct. 2005-July 2007; Author/Editor of a number of books.

Per. Add.: 1634-35, Sector-13, Urban Estate, Kurukshetra (Haryana).



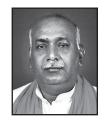
RAM RATAN RAM, SHRI: M.A.; B.J.P. (Uttar Pradesh); s. of Shri Bechan Ram; b. January 1, 1930; m. Shrimati Annapurna Devi, 1 s. and 3 d.; Additional/District Magistrate in different Districts of Uttar Pradesh, 1969-78; Member, Rajya Sabha, 5-7-1992 to 4-7-1998.

RAM SAHAI, SHRI: Vakalat, Vaidya Pariksha; Congress (O) (Madhya Pradesh); s. of Shri Lalta Prasad; b. 1895; m. Shrimati Jagrani; 2 s. and 1 d.; Member, (i) Constituent Assembly, 1947-50 and (ii) Rajya Sabha, 3-4-1956 to 2-4-1962, 3-4-1962 to 2-4-1968 and 3-4-1968 to 2-4-1974; Vice-Chairman, Rajya Sabha, 1961 and 1970-71; Speaker, Madhya Bharat Legislative Assembly, 1948-52; General Secretary, Madhya Bharat P.C.C., 1954-55; Died. Obit. on 13-5-1988.



*RAM SHAKAL, SHRI: M.A. (Political Science); NOM.-B.J.P.; s. of Late Shri Raja Ram; b. March 21, 1963; m. Shrimati Shivpati Devi, 2 s. and 1 d.; Member, (i) Lok Sabha, 1996-97, 1998-99 and 1999-2004 and (ii) Rajya Sabha, 16-7-2018 onwards; National President, B.J.P. Yuva Morch.

Per. Add.: (i) Village-Shilpi, Post-Rijool, Tehsil-Ghorawal, Distt. Sonbhadra-231215 (Uttar Pradesh) and (ii) Village-Neeb (Bhadauha), Post-Visundarpur, Distt. Mirzapur-231001 (Uttar Pradesh)



RAMACHANDRAIAH, SHRI C.: B.Com., F.C.A.; T.D.P. (Andhra Pradesh); s. of Late Shri C. Sriramulu; b. March 27, 1948; m. Shrimati C. Kasturi Bai, 1 s. and 1 d.; Member, Andhra Pradesh Legislative Assembly, 1985-89; Minister for Programme Implementation, Government of Andhra Pradesh, 1986-88; Member, Rajya Sabha, 3-4-1998 to 2-4-2004 and 22-6-2004 to 22-1-2009; Chairman, Committee on Science and Technology, Environment and Forests, Dec. 1999-Feb. 2004; Served as General Secretary and Polit Bureau Member, Telugu Desam Party; Was Floor Leader, Telugu Desam Party in Rajya Sabha.



Per. Add.: (i) 20/1064, Co-operative Colony, Cuddapah-516001 (Andhra Pradesh) and (ii) Plot No. 43 A, Road No. 76, Jubilee Hills, Hyderabad-500033 (Telangana).

RAMACHANDRAN, SHRI G.: Graduate from Viswabharati, Shantiniketan; NOM.; s. of Shri K. Govinda Pillai; b. 1905; m. Dr. (Mrs.) T. S. Soundram Ramachandran; Member, Kerala Legislature; Minister, Government of Kerala; Member, Rajya Sabha, 3-4-1964 to 2-4-1970; Author of books on Gandhiji, Education and Rural Development; Died. Obit. on 13-2-1995.





RAMACHANDRAN, SHRI M. S.: Studied upto Intermediate; Congress (I) (Tamil Nadu); s. of Shri M. V. Sama Rao; b. May 30, 1923; m. Shrimati R. Nagammal; 2 s. and 3 d.; Member, Rajya Sabha, 30-6-1980 to 29-6-1986; Died. Obit. on 12-4-1998.



RAMACHANDRAN, SHRI S. K. T.: M.A. (Mathematics); Congress (I) (Tamil Nadu); s. of Shri S.K. Thanga Rathinaswamy Nadar; b. March 23, 1933; m. Shrimati Bhuvaneswary; 3 s.; Member, Rajya Sabha, 25-7-1989 to 24-7-1995; General Secretary, Tamil Nadu PCC, 1980; Died. Obit. on 23-2-2015.



*RAMADOSS, DR. ANBUMANI: M.B.B.S.; P.M.K. (Tamil Nadu); s. of Dr. S. Ramadoss; b. October 9, 1968; m. Shrimati Sowmiya Anbumani, 3 d.; Member, (i) Rajya Sabha, 30-6-2004 to 29-6-2010 and 25-7-2019 onwards and (ii) Lok Sabha, May 2014-2019; Union Minister of Health and Family Welfare, 22 May 2004-29 March 2009. *Per. Add.*: Old No.13, New No.10, Tilak Street, T. Nagar, Chennai-600017 (Tamil Nadu).



RAMAKRISHNAN, SHRI R.: M.A., B.Com.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri K. Rangaswami; b. March 26, 1946; m. Shrimati Kamala; 1 s. and 1 d.; Member, Rajya Sabha, 30-6-1980 to 29-6-1986; Vice-Chairman, Rajya Sabha, 1981-84; Died. Obit. on 10-7-2019.



RAMALINGAM, DR. K. P.: B.V.Sc.; D.M.K. (Tamil Nadu); s. of Shri K.C. Palaniappa Gounder; b. June 2, 1954; m. Shrimati R. Saraswathi, 1 s. and 1 d.; Member, (i) Tamil Nadu Legislative Assembly, 1980-84 and 1984-87, (ii) Lok Sabha, 1996-97 and (iii) Rajya Sabha, 30-6-2010 to 29-6-2016; Chairman, Estimates Committee, Tamil Nadu Legislative Assembly, 1982.

Per. Add.: Ulavar Illam, 175, Koneripatty, Ext. II, Rasipuram, Distt. Namakkal-637408 (Tamil Nadu).

RAMALINGAM, SHRI K. V.: B.A.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri S. Velusamy Gouder; b. June 1, 1956; m. Shrimati R. Ammani, 1 s. and 2 d.; Member, Rajya Sabha, 30-6-2010 to 20-5-2011.

Per. Add.: 73/31, Kallivalasu, P.O.-Selampalayam, Taluk-Dharapuram, Distt.-Tirupur-638672 (Tamil Nadu).



RAMAMURTHY, SHRI K. C.: M.A. (Economics), M.A. (Pol. Science); I.N.C. (Karnataka); s. of Late Shri Chikka Muniyappa Reddy; b. June 12, 1952; m. Dr. (Smt.) Sabitha Ramamurthy, 1 s. and 1 d.; Member, Rajya Sabha, 1-7-2016 to 16-10-2019; Commissioner, Youth Services and Sports, Government of Karnataka, Oct. 2003-June 2007; Recipient of many awards and recognitions from social, cultural, educational and sports organizations; Author of three books.



Per. Add.: 143/3, CMR Colony, 1st Block, Hennur-Banasawadi Layout, Kalyan Nagar, Bengaluru-560043 (Karnataka).

RAMAMURTHY, SHRI THINDIVANAM K.: B.A., B.L.; NOM.-Congress (I); s. of Shri S.V. Kannaiya Gounder; b. April 5, 1934; m. Shrimati R. Sarojini Devi; 1 s. and 3 d.; Member, (i) Tamil Nadu Legislative Assembly, 1967-71 and (ii) Tamil Nadu Legislative Council, 1976-84; Leader of the Opposition, Tamil Nadu Legislative Council, 1981-84; Member, Rajya Sabha, 9-5-1984 to 8-5-1990; Secretary/General Secretary, Tamil Nadu P.C.C., 1967-78.



Per. Add.: A.I. Lloyds Estate Royapettah, Madras (Tamil Nadu).

RAMAMURTI, SHRI P.: B.Sc.; C.P.I. (M) (Tamil Nadu); s. of Shri Panchapakesa Sastry; b. September 20, 1908; m. Shrimati Amba Ramamurti; 2 d.; Member, Madras Legislative Assembly, 1952-57; Leader of the Opposition, Madras Legislative Assembly, 1953-57; Member, Rajya Sabha, 3-4-1960 to 2-4-1966 and 25-7-1977 to 24-7-1983; Chairman, Committee on Government Assurances, Rajya Sabha, 1982-83; Secretary, Tamil Nadu Congress Socialist Party, 1935-40; Died. Obit. on 16-12-1987.





RAMAMURTI, SHRIMATI T. NALLAMUTHU: M.A., L.T. (Madras), B.Sc. (London), T.D. (London and Cambridge); Congress (Madras now Tamil Nadu); d. of Shri S. Narayanaswami; b. June 15, 1896; m. Shri T.V. Ramamurti; Member, Rajya Sabha, 3-4-1956 to 2-4-1962; Died. Obit. on 13-11-1972.



RAMANATHAN, SHRI V.: B.A., B.L.; A.I.A.D.M.K. (II) (Tamil Nadu); s. of Shri Venkatachalam Pillai; b. March 17, 1933; m. Shrimati Radha; 3 s. and 1 d.; Member, Rajya Sabha, 3-4-1984 to 2-4-1990; Died. Obit. on 16-12-2016.



RAMASWAMY, SHRI CHO S.: B.Sc., B.L.; NOM.; s. of Shri R. Srinivasan; b. December 7, 1934; m. Shrimati Soundara Ramaswamy; 1 s. and 1 d.; Member, Rajya Sabha, 22-11-1999 to 21-11-2005; Author of a number of Novels and Plays; Died. Obit. on on 7-12-2016.



RAMASWAMY, SHRI K. S.: B.A., B.L.; Congress (Tamil Nadu); s. of Shri K.K. Subbanna Gounder; b. 1922; m. Shrimati Sarathambal; 3 s. and 3 d.; Member, (i) Lok Sabha, 1957-62 and (ii) Rajya Sabha, 3-4-1962 to 2-4-1968 and 3-4-1968 to 2-4-1974; Union Deputy Minister holding portfolios of Home, Education and Social Welfare, 1967-72; Died. Obit. on 25-2-2005.

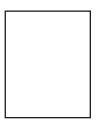


RAMASWAMY, DR. M.A.M.: B.A., D.Litt. (*Honoris Causa*); J.D. (S) (Karnataka); s. of Dr. Rajah Sir M.A. Muthiah Chettiar; b. September 30, 1931; m. Shrimati Sigapi Ramaswamy, 1 s.; Member, Rajya Sabha, 1-7-2004 to 30-6-2010; Died. Obit. on 4-12-2015.

*RAMASWAMY, DR. SASIKALA PUSHPA: B.A. (English Literature), M.A. (Public Administration), Ph.D. (Public Administration), Diploma in Business Administration; A.I.A.D.M.K. (Tamil Nadu); d. of Shri Thiyagarajan; b. May 22, 1976; m. Dr. B. Ramaswamy, 1 d.; Member, Rajya Sabha, 3-4-2014 onwards; Secretary, Women Wing, A.I.A.D.M.K., 2013; Author of four books.

Per. Add.: 51A/68, Palai Road West, Postal & Telegraph Colony, Thoothukudi-628008 (Tamil Nadu).

RAMASWAMY, SHRI V. V.: (Madras now Tamil Nadu); b. 1896; Member, (i) Madras Legislative Assembly, 1952-53, (ii) Madras Legislative Council, 1954-60 and (iii) Rajya Sabha, 20-3-1967 to 2-4-1968; Died. Obit. on 1-3-1979.



RAMAUL, SHRI SHIVA NAND: Congress (Himachal Pradesh); s. of Shri Fateh Singh; b. October, 1894; m. Shrimati Bhajni Devi; 7 s. and 1 d.; Member, (i) Himachal Pradesh Legislative Assembly, 1952-56, (ii) Lok Sabha, 1959-62 and (iii) Rajya Sabha, 3-4-1962 to 2-4-1968; General Secretary/President, H.P.C.C., 1952-59; Died. Obit. on 13-3-1972.



RAMESH BABU, SHRI S.B.: B.A., LL.B.; Congress (I) (Andhra Pradesh); s. of Shri S. Bala Ram; b. February 6, 1949; Bachelor; Member, Rajya Sabha, 3-4-1982 to 2-4-1988; Died. Obit. on 15-12-2017.

Per. Add.: 11-6-517, Nampally, Hyderabad (Telangana).



*RAMESH, SHRI C.M.: B.J.P. (Andhra Pradesh); s. of Shri Muniswamy Naidu; b. June 12, 1965; m. Shrimati C.R. Sridevi, 2 s.; Member, Rajya Sabha, 3-4-2012 to 1-6-2014 and 2-6-2014 to 27-3-2018 and 3-4-2018 onwards.

Per. Add.: Plot No. 1308, Road No. 65, Jubilee Hills, Hyderabad-500033 (Telangana).





*RAMESH, SHRI JAIRAM: B.Tech., M.S. and Graduate Study; I.N.C. (Karnataka); s. of Late Shri C. K. Ramesh; b. April 9, 1954; m. Shrimati K.R. Jayashree, 2 s.; Member, Rajya Sabha, 22-6-2004 to 21-6-2010, 22-6-2010 to 20-6-2016 and 1-7-2016 onwards; Minister of State in the Department of Commerce, Ministry of Commerce and Industry, 31 Jan. 2006-25 Feb. 2009; Minister of State in the Ministry of Power, 6 April 2008-25 Feb. 2009; Minister of State (Independent Charge) of the Ministry of Environment and Forests, 28 May 2009-12 July 2011; Minister of Rural Development, 12 July 2011-26 May 2014; Minister of Drinking Water and Sanitation (Additional Charge), 13 July 2011-28 Oct. 2012; Deputy Chairman, State Planning Board, Government of Karnataka, 2000-2002; Author/Co-editor of a number of books; Recipient of the Distinguished Alumnus Award from IIT, Bombay; Honorary Fellow of the Institute of Chinese Studies, New Delhi since 2002.

Per. Add.: 'Jayram', 6-3-862/3, Sadat Manzil, Ameerpet, Hyderabad-500016 (Telangana).



RAMESHWAR SINGH, SHRI: Lok Dal (Uttar Pradesh); s. of Shri Rama Nand Singh; b. 1930; m. Shrimati Naina Devi, 3 s. and 2 d.; Member, Rajya Sabha, 3-4-1978 to 2-4-1984; Died. Obit. on 12-3-2012.



RAMIAH, DR. K.: L.Ag. (Madras), M.Sc., Dip. Agr. (Cantab.), D.Sc.; NOM.; s. of Shri Krishnaswamy Ayyar; b. April 15, 1892; m. Shrimati Janakiammal; 5 s. and 2 d.; Member, Rajya Sabha, 3-4-1968 to 2-4-1974; Recipient, (i) Padma Shri, 1956 and (ii) Padma Bhushan, 1970; Author of book on rice and allied matters; Died. Obit. on 3-8-1988.



RAMJI LAL, SHRI: B.A.; I.N.C. (Haryana); s. of Shri Sewa Ram; b. March 25, 1932; m. Shrimati Gyano Devi; 2 s. and 5 d.; Member, Rajya Sabha, 2-8-1992 to 17-5-1993 and 3-4-1994 to 2-4-2000.

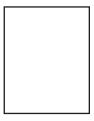
Per. Add.: House No. 48, Village and P.O. Arya Nagar, Tehsil and District Hissar (Haryana).

RAMOOWALIA, SHRI BALWANT SINGH: M.A.(Economics), B.Ed., LL.B.; IND. (Uttar Pradesh); s. of Sardar Karnail Singh 'Paras' Ramoowalia; b. March 15, 1942; m. Shrimati J. Kaur; 1 s. and 2 d.; Member, Lok Sabha, 1977-79 and 1984-89; Leader, Akali Dal in Lok Sabha; 1984-89, Member, Rajya Sabha, 26-11-1996 to 25-11-2002; Union Minister of Welfare and Labour, 1996-98; Secretary-General, Shiromani Akali Dal, 1985-87; Leader, UPG in Rajya Sabha May 2000-Nov. 2002, Author of 'Punjab and Labour Di Dhaun Utte Talwar'.



Per. Add.: Village and P.O. Ramoowalia New, District Moga (Punjab).

RANAWAT, SHRI MAHENDRA SINGH: Congress (Rajasthan); s. of Kanwar Randhir Singhji; b. March 31, 1901; m. Shrimati Gulab Kanwar Rathorniji; 2 s. and 3 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954; Minister, erstwhile Kotah State; Died. Obit. on 16-11-1987.



RANBIR SINGH, SHRI: B.A.; Congress (Haryana); s. of Chaudhari Matu Ram; b. November 26, 1914; m. Shrimati Har Devi, 5 s.; Member, (i) Constituent Assembly, 1947-50, (ii) Constituent Assembly, (Legislative), 1947-50, (iii) Provisional Parliament, 1950-52, (iv) Lok Sabha, 1952-62 and (v) Punjab Vidhan Sabha, 1962-66; Minister, Government of Punjab; Member, Haryana Vidhan Sabha, 1966-67 and 1968-72; Minister, Government of Haryana, 1966-67; Member, Rajya Sabha, 10-4-1972 to 9-4-1978; Chairman, House Committee, Rajya Sabha, 1974-76; Vice-Chairman, Rajya Sabha, 1976-77; Died. Obit. on 12-2-2009.





*RANE, SHRI NARAYAN: 11th Std. (Passed S.S.C.); B.J.P. (Maharashtra); s. of Shri Tatu Sitaram Rane; b. April 10, 1952; m. Shrimati Neelam, 2 s.; Member, (i) Maharashtra Legislative Assembly, 1990-2004, (ii) Maharashtra Legislative Council, July 2016-Sept. 2017 and (iii) Rajya Sabha, 3-4-2018 onwards; Cabinet Minister, Dairy Development, Animal Husbandry and Fisheries, Government of Maharashtra, March 1995-March 1996; Minister, Revenue and Rehabilitation and Khar Lands and Ports, Government of Maharashtra, 1996; Chief Minister, Maharashtra, 1 Feb.-17 Oct. 1999; Leader of Opposition, Maharashtra Legislative Assembly, Oct. 1999-July 2005; Minister of Revenue, Government of Maharashtra, Aug. 2005-Dec. 2008 and Nov. 2009-Nov. 2010; Minister of Industries, Government of Maharashtra, Feb. 2009-Nov. 2009; Minister of Revenue, Khar Lands and Rehabilitation and Relief work, Earthquake Rehabilitation, Government of Maharashtra, Nov. 2009-2010; Minister of Industries, Ports, Employment, Government of Maharashtra, 2010-2014; Chairman, BEST Committee, 1988-91.

Per. Add.: (i) 'Manahswanand' 16, Sealine, Union Park, Road No. 3, Bandra (West), Mumbai-400050 (Maharashtra) and (ii) Phalsewadi, Varawade, Taluka-Kankavli, Distt. Sindhudurga-416602 (Maharashtra).



RANGA, PROF. N. G.: B.Litt. (Oxon), D. Litt. (Andhra), Diplomas in Political Science, Economics and Social Science (Oxford); Congress (I) (Andhra Pradesh); s. of Shri Nagaiah Gogineni; b. November 7, 1900; m. Shrimati Bharati Devi; Member, (i) Central Legislative Assembly, 1930 and 1935-45, (ii) Constituent Assembly, 1946-50, (iii) Provisional Parliament, 1947-51 and (iv) Lok Sabha, 1957-61, 1962-67 and 1967-70; Chairman, Public Accounts Committee, 1958-59; Member, Rajya Sabha, 3-4-1952 to 16-3-1957 and 18-7-1977 to 8-1-1980; President, Andhra Provincial Congress, 1946-51; President, Swatantra Party, 1959-71; Author of a large number of books in English and Telugu; Died. Obit. on 31-7-1995.



RANGANATHAN, SHRI S.: M.A.; IND. (Tamil Nadu); s. of Shri R. Saurirajan; b. November 12, 1908; m. Shrimati Padma, 1 d.; Member, Rajya Sabha, 3-4-1974 to 2-4-1980; Comptroller and Auditor General of India, 1966-72; Died. Obit. on 27-12-1990.

RANGARAJAN, DR. C.: B.Com. (Hons.), Ph.D.; NOM.; s. of Shri B.R. Chakravarthi; b. January 5, 1932; m. Shrimati Haripriya Rangarajan, 1 s. and 1 d.; Member, Rajya Sabha, 9-8-2008 to 10-8-2009; Governor, Reserve Bank of India, 1992-97; Governor, Andhra Pradesh, 1997-2002; Chairman, Twelfth Finance Commission, 2002-2004; Chairman, Economic Advisory Council to the Prime Minister, 2005-2008; Awarded Padma Vibhushan in 2002; Author of five books.



Per. Add.: 23, III Main Road, Nanganallur, Chennai-600061 (Tamil Nadu).

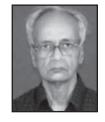
*RANGARAJAN, SHRI T.K.: C.P.I.(M) (Tamil Nadu); s. of Shri T.S. Kalyanam; b. September 30, 1941; m. Shrimati Vijaya Rangarajan, 2 s.; Member, Rajya Sabha, 3-4-2008 to 2-4-2014 and 3-4-2014 onwards.

Per. Add.: 23/2, Meera Flats, Ramanujam Street, T. Nagar, Chennai-600017 (Tamil Nadu).



RANGASAYEE RAMAKRISHNA, SHRI: M.A. (Economics), B.L. (Bachelor of Law); B.J.P. (Karnataka); s. of Shri P. K. Rangasayee; b. March 15, 1934; m. Dr. Shantha Ramakrishna, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-2012 to 2-4-2018;

Per. Add.: 3D, Sterling Apartments, 25, Sterling Road, Chennai-600034 (Tamil Nadu).



RAO, DR. A. SUBBA: LL.M.; Communist Party (Kerala); s. of Dr. A. Krishnayya; b. October 16, 1919; m. Shrimati A. Kashamma, 5 s. and 2 d.; Member, Rajya Sabha, 3-4-1958 to 2-4-1964; Died. Obit. on 2-12-2003.



RAO, PROF. B. RAMACHANDRA: D.Sc. (*Honoris Causa*), F.N.A., F.A.Sc., F.N.A.Sc.; Congress (I) (Andhra Pradesh); s. of Shri B. Satyanarayana; b. November 21, 1922; m. Shrimati B. Sushila Devi, 1 s.; Member, Rajya Sabha, 3-4-1982 to 2-4-1988; Died. Obit. on 23-11-2005.

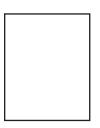




RAO, SHRI B. RAMAKRISHNA: B.A., LL.B., D.Litt. (*Honoris Causa*), LL.D. (*Honoris Causa*); Congress (Andhra Pradesh); s. of Shri Narasinga Rao; b. March 14, 1899; m. Shrimati Ananthalakshmi Devi, 2 s. and 2 d.; Member, Hyderabad State Legislative Assembly; Minister and Chief Minister, Old Hyderabad State, 1950-56; Member, Rajya Sabha, 21-6-1962 to 2-4-1966; Governor, (i) Kerala, 1956-60 and (ii) Uttar Pradesh, 1960-62; Died. Obit. on 20-11-1967.



RAO, SHRI B. SHIVA: M.A.; Congress (Mysore now Karnataka); s. of Dr. B. Raghavendra Rao; b. February 26, 1891; m. Shrimati Kitty Verstaending; Member, (i) Constituent Assembly, (ii) Provisional Parliament, 1946-51, (iii) Lok Sabha, 1952-57 and (iv) Rajya Sabha, 25-4-1957 to 2-4-1960; Author of a few books; Died. Obit. on 5-1-1976.



RAO, SHRI B.S. VENKAT: Congress (Hyderabad now Andhra Pradesh); s. of Shri B. Sayanna; b. December 11, 1898; m. Shrimati Nalini Savithri Devi, 1 s. and 1 d.; Minister, Hyderabad State, 1947-48; Member, Rajya Sabha, 3-4-1952 to 4-11-1953; Died. Obit. on 23-11-1953.



RAO, DR. DASARI NARAYANA: Honorary Doctorate; I.N.C. (Andhra Pradesh); s. of Shri D. Sairaju; b. May 4, 1947; m. Shrimati Dasari Padma, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-2000 to 2-4-2006 and 3-4-2006 to 2-4-2012; Minister of State in the Ministry of Coal and Ministry of Mines, May 2004-April 2008; Was President, (i) Andhra Pradesh Film Chamber of Commerce, (ii) South Indian Film Directors Association for 15 years, (iii) Film Employees Federation of South India, (iv) South Indian Film Chamber of Commerce, (v) Telugu Film Producer Council and (vi) South Indian Telugu Film Writers Association; Recipient of many prestigious film awards; Died. Obit. on 17-7-2017.



RAO, SHRI D. RAMANUJA: B.A., LL.B.; Congress (Andhra Pradesh); s. of Shri D.V. Chalapathy Rao; b. August 25, 1917; m. Shrimati Alamdu Manga Thayar, 1 s. and 2 d.; Member, Rajya Sabha, 16-6-1960 to 2-4-1962; Author of a few books; Died. Obit. on 26-7-1993.

RAO, DR. D. VENKATESHWAR: M.B.B.S.; B.J.P. (Andhra Pradesh); s. of Shri Chenchu Ramaiah; b. December 14, 1937; m. Shrimati D. Purandeswari, 1 s. and 1 d.; Member, Andhra Pradesh Legislative Assembly, 1983-91; Minister of Health, Government of Andhra Pradesh, 1986-89; Member, (i) Tenth Lok Sabha, 1991-96 and (ii) Rajya Sabha, 10-4-1996 to 9-4-2002.

Per. Add.: B-2-674/2/B/4/29, Banjara Hills, Hyderabad (Telangana).



*RAO, SHRI G.V.L. NARASIMHA: B.Sc. (Ag.), Post Graduate Diploma in Rural Management (PDRM); B.J.P. (Uttar Pradesh); s. of Late Shri G.Venkateswara Rao; b. July 6, 1964; m. Shrimati Mydhili Rao, 2 s.; Member, Rajya Sabha, 3-4-2018 onwards; National Spokesperson, BJP since 2014; Media Advisor (in the rank of State Minister) to Chief Minister, Madhya Pradesh, Jan. 2009-Feb. 2018; Author/Co author of three books.



Per. Add.: Plot No. 26, LIC Colony, Near ITI, Vijayawada-520008 (Andhra Pradesh).

*RAO, SHRI GARIKAPATI MOHAN: B.Sc.; B.J.P. (Telangana); s. of Shri Garikapati Veeraiah; b. January 5, 1948; m. Shrimati Garikapati Sujatha; Member, Rajya Sabha, 10-4-2014 onwards; Chairman, Andhra Pradesh Mineral Development Corporation (A.P.M.D.C.), 2003-2004; Was General Secretary, T.D.P.

Per. Add.: H.No. 6-3-668/10/3, Durga Nagar Colony, Thakur Hariprasad Lane, Panjagutta, Somajiguda, Hyderabad-500082 (Telangana).



RAO, SHRI GOPALA RAO: Matric; T.D.P. (Andhra Pradesh); s. of Shri Rao Satya Narayana Swamy; b. January 14, 1937; m. Shrimati Kamala Kumari; 2 s. and 1 d.; Member, (i) Andhra Pradesh Legislative Council, 1984-85 and (ii) Rajya Sabha, 3-4-1986 to 2-4-1992; Died. Obit. on 18-8-1994.





RAO, SHRI K. KALAVENKATA: B.A., B.L.; T.D.P. (Andhra Pradesh); s. of Shri Surapu Naidu; b. July 1, 1953; m. Shrimati Chandramouli, 1 s. and 1 d.; Member, Andhra Pradesh Legislative Assembly, 1982-84, 1985-89 and 1989-94; Cabinet Minister, Urban Development, Commercial Taxes and Home, Government of Andhra Pradesh, 1985-89; Member, Rajya Sabha, 3-4-1998 to 2-4-2004.

Per. Add.: (i) Village Regidi, *via* Palakonda, District Srikakulam (Andhra Pradesh) and (ii) 182, New M.L.A. Quarters, Hyderabad (Telangana).



*RAO, DR. K. KESHAVA: M.A., Ph.D.; T.R.S. (Andhra Pradesh); s. of Late Shri K. Niranjan Rao; b. June 4, 1939; m. Late Shrimati K. Vasanta Kumari, 2 s. and 2 d.; Member, (i) Andhra Pradesh Legislative Council, 1979-85 (two terms) and (ii) Rajya Sabha, 3-4-2006 to 2-4-2012 and 10-4-2014 onwards; Cabinet Minister in three consecutive Governments of Andhra Pradesh holding important portfolios like Industries, Education, Women Welfare and Labour, respectively, 1980-83; Chairman, Minimum Wages Board, Government of Andhra Pradesh, 1972-79; Deputy Chairman, Andhra Pradesh Legislative Council, 1979-80; Chairman, Rajiv Gandhi Technology Mission (Cabinet Rank), Government of Andhra Pradesh, 1992-94; Leader, T.R.S. Parliamentary Party; Author of two books.

Per. Add.: 8-2/686/21/A, Road No. 12, Banjara Hills, Mithila Nagar, Hyderabad-500034 (Telangana).



RAO, DR. K.L. NARASIMHA: L.M.P.; Congress (Andhra Pradesh); s. of Shri K. Lingamurthy Sastri; b. 1899; m. Shrimati Venkata Ramanamma, 2 s. and 4 d.; Member, Rajya Sabha, 3-4-1960 to 2-4-1966.

Per. Add.: Innespeta, Rajahmundry (Andhra Pradesh).



RAO, SHRI K. RAMA MOHANA: L.M.E. Mechanical Engineering; T.D.P. (Andhra Pradesh); s. of Late Shri Raja Rao Kambhampati; b. July 1, 1958; m. Shrimati Lakshmi Kambhampati; 1 s. and 1 d.; Member, Rajya Sabha, 3-4-2000 to 2-4-2006; Chairman (Cabinet Rank), Andhra Pradesh Police Housing Corporation, 1987-89.

Per. Add.: 1-10-127, Ashok Nagar, Hyderabad-500020 (Telangana).

*RAO, DR. K.V.P. RAMACHANDRA: M.B.B.S.; I.N.C. (Telangana); s. of Late Shri K.V.N. Satyannarayana Rao; b. June 21, 1948; m. Shrimati Kotagiri Suneetha, 1 s.; Member, Rajya Sabha, 10-4-2008 to 9-4-2014 and 10-4-2014 onwards; Advisor to Government of Andhra Pradesh on Public Affairs (Cabinet Minister Status), May 2004-March 2008.



Per. Add.: 8-2-544/1A, Sri Durga Palm Springs, Road No.-7, Banjara Hills, Hyderabad-500034 (Telangana).

RAO, SHRI K.V.R.S. BALASUBBA: B.A.; Congress (I) (Andhra Pradesh); s. of Shri Kammula Manikyala Rao; b. July 16, 1939; m. Shrimati K.V. Lakshmi, 1 d.; Member, (i) Andhra Pradesh Legislative Council, 1960-81 and (ii) Rajya Sabha, 20-3-1981 to 9-4-1984. Died. Obit. on 20-7-2018.

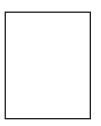


RAO, SHRI KATRAGADDA SRINIVASA: B.Com.; IND. (Andhra Pradesh); s. of Shri K. Ganoayya; b. December 16, 1916; m. Shrimati K. Venkatalakshmamma, 2 s. and 2 d.; Member, Rajya Sabha, 3-4-1970 to 2-4-1976.

Per. Add.: Suryaraopet, Vijayawada (Andhra Pradesh).



RAO, SHRI KOTAMRAJU RAMA: B.A.; Congress (Madras now Tamil Nadu); s. of Shri Kotamraju Narayana Rao; b. November 9, 1896; m. Shrimati Sarasveni, 4 s. and 4 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954; Died. Obit. on 10-3-1961.



RAO, SHRI MOTURU HANUMANTHA: Intermediate; C.P.I. (M) (Andhra Pradesh); s. of Shri Laxminarayana; b. 1917; m. Shrimati Udayam, 3 d.; Member, (i) Madras Legislative Assembly and Andhra Pradesh Legislative Assembly, 1952-55, (ii) Andhra Pradesh Legislative Council, 1978-84 and (iii) Rajya Sabha, 3-4-1988 to 2-4-1994; Chairman, Department-related Parliamentary Standing Committee on Industry, Rajya Sabha, 1993-94; Secretary, Andhra Pradesh State Committee of CPI (M), 1964-82; Author of a few books. Died.





RAO, SHRI NARLA VENKATESWARA: B.A.; Congress (Andhra Pradesh); s. of Shri Laxman Rao; b. December 1, 1908; m. Shrimati Sulochana Devi, 3 s. and 5 d.; Member, Rajya Sabha, 3-4-1958 to 2-4-1964 and 3-4-1964 to 2-4-1970; Author of books in English and Telugu; Died. Obit. on 13-3-1985.



RAO, SHRI R. SAMBA SIVA: B.Sc.; Congress (I) (Andhra Pradesh); s. of Shri Venkata Ranga Rao; b. June 7, 1943; m. Shrimati Leela Kumari, 1 s. and 2 d.; Member, (i) Rajya Sabha, 3-4-1982 to 2-4-1988 and (ii) Lok Sabha, 1996-1998, 1998-1999, 2004-2009, 2009-2014 and 2014-2019.

Per. Add.: 4th Line, Lakshmipuram, Guntur (Andhra Pradesh).



RAO, SHRI RAGHAVENDRA: Graduate (Visvabharti); Congress (Mysore now Karnataka); s. of Shri Balwant Rao; b. 1910; Member, Rajya Sabha, 3-4-1954 to 2-4-1960.

Per. Add.: Murlidhar Bagh, Hyderabad (Telangana).



RAO, SHRIMATI RATHNABAI SREENIVASA: M.A.; Janata Party (Andhra Pradesh); d. of Shri B. Krishna Rao; b. July 8, 1915; m. Shri R. Srinivasa Rao, 2 s.; Member, Rajya Sabha, 10-4-1972 to 9-4-1978.

Per. Add.: C/o Shri R. Srinivasa Rao, 2-1-212, Officers Road, Chittoor (Andhra Pradesh).



RAO, SHRI S. V. KRISHNA MOORTHY: B.Sc., LL.B.; Congress (Mysore now Karnataka); s. of Shri S. Vadiraja Char; b. November 15, 1902; m. Shrimati Syamala Bai, 1 s. and 3 d.; Member, (i) Mysore Representative Assembly, 1945-49 and (ii) Constituent Assembly, 1947-50; Member on the Panel of Chairmen in Provisional Parliament, 1950-52; Member, Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 1-3-1962; Deputy Chairman, Rajya Sabha, 31-5-1952 to 1-3-1962; Chairman, Committee of Privileges, Rajya Sabha, 1958-62; Author of books in Kannada and English; Died. Obit. on 18-11-1968.

RAO, SHRI T. BHASKARA: B.A.; IND.(Madras now Tamil Nadu); s. of Shri T. Krishnaswamy Naidu; b. May 10, 1896; m. Shrimati T. Narasamma, 2 s. and 2 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1960; Died. Obit. on 21-7-1975.



RAO, SHRI V. C. KESAVA: B.A.; Congress (I) (Andhra Pradesh); s. of Shri Vengalayya; b. May 24, 1917; m. Shrimati Nagaratnam (since deceased), 1 s.; Remarried Shrimati Janaki; Member, (i) Constituent Assembly, 1946-50, (ii) Provisional Parliament, 1950-52, (iii) Andhra Pradesh Legislative Assembly, 1967-72 and (iv) Rajya Sabha, 3-4-1956 to 2-4-1962, 3-4-1962 to 14-3-1967, 3-4-1974 to 2-4-1980 and 3-4-1980 to 2-4-1986; President, A.P.C.C., 1971; Died. Obit. on 26-4-1995.



RAO, SHRI V. HANUMANTHA: B.A.; I.N.C. (Telangana); s. of Shri V. Lakshmaiah; b. June 16, 1948; m. Shrimati Chandrakala, 3 d.; Member, (i) Andhra Pradesh Legislative Council, 1980-84 and (ii) Andhra Pradesh Legislative Assembly, 1989-92; Minister, Backward Classes and Tribal Welfare, Government of Andhra Pradesh, 1982-83; Minister for Sports & Youth Services, 1989-90; Member, Rajya Sabha, 3-4-1992 to 2-4-1998, 22-6-2004 to 21-6-2010, 22-6-2010 to 1-6-2014 and 2-6-2014 to 21-6-2016; General Secretary, Andhra Pradesh Congress Committee, 1988-89.

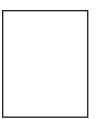


Per. Add.: H.No. 2-2-185/56/6/14-B, Bagh Amberpet, Hyderabad-500013 (Telangana).

*RAO, SHRI V. LAKSHMIKANTHA: B.Sc.; T.R.S. (Telangana); s. of Shri Srinivasa Rao; b. November 17, 1939; m. Shrimati Saroja, 1 s.; Member, (i) Andhra Pradesh Legislative Assembly, 2004-2006 and 2006-2009 and (ii) Rajya Sabha, 22-6-2016 onwards; Cabinet Minister, B.C. Welfare, Government of Andhra Pradesh, 2004-2005; Was awarded Raksha Medal (Indo-Pak War, 1965).



Per. Add.: 1-15/1, Village Singapur, Huzurabad Mandal, Distt. Karimnagar-505468 (Telangana).



RAO, SHRI V. PRASAD: Communist Party (Hyderabad now Andhra Pradesh); Member, Rajya Sabha, 3-4-1954 to 2-4-1960; [*Other details not available*]; Died. Obit. on 28-8-1990.



RAO, SHRI V. RAJESHWAR: I.N.C. (Andhra Pradesh); s. of Shri V. Srinivas Rao; b. September 5, 1932; m. Shrimati Sharada, 2 s. and 1 d.; Member, (i) Andhra Pradesh Legislative Assembly, 1972-78, (ii) Andhra Pradesh Legislative Council, 1980-85 and (iii) Rajya Sabha, 3-4-1992 to 2-4-1998; Died. Obit. on 1-8-2011.



RAO, SHRI YADLAPATI VENKAT: B.A., B.L.; T.D.P. (Andhra Pradesh); s. of Shri Y. Venkata Subbaiah; b. December 16, 1919; m. Shrimati Y. Alamelu Mangamma, 1 s. and 1 d.; Member, Andhra Pradesh Legislative Assembly, 1967-83; Minister of Agriculture and Law, Government of Andhra Pradesh, 1978-81; Member, Rajya Sabha, 3-4-1998 to 2-4-2004; Chairman, Committee on Papers Laid on the Table, Rajya Sabha, May 2000 to May 2002.

Per. Add.: 2-38-2, Adusumallivari street, Gandhinagar, Tenali, District Guntur (Andhra Pradesh).



RAO, SHRI YALLA SESI BHUSHANA: B.A., LL.B.; T.D. (Andhra Pradesh); s. of Shri Yalla Suryanarayana; b. March 10, 1929; m. Shrimati Y. Damayanthi, 2 s.; Member, Rajya Sabha, 10-4-1984 to 9-4-1990; Died. Obit. on 25-2-2008.



RAPOLU, SHRI ANANDA BHASKAR: M.A. (Sociology); I.N.C. (Telangana); s. of Shri Rajaram; b. January 15, 1964; m. Shrimati Saroja, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-2012 to 2-4-2018; Author of three books (in Telugu).

Per. Add.: (i) P.O. Kodakandla, Distt. Warangal-506222 (Telangana) and (ii) H.No.1-9-324, 2nd Floor, Ram Nagar Gundu, Hyderabad-500044 (Telangana).

RASHID, MIRZA ABDUL: M.A., LL.B., D.F.A.; J.&K.N.C. (Jammu and Kashmir); s. of Mirza Mohd. Shafi Haji; b. May 16, 1936; m. Shrimati Ghulam Fatima, 3 s. and 2 d.; Member, Jammu and Kashmir Legislative Assembly, 1967-77 and 1985-90; Speaker, Jammu and Kashmir Legislative Assembly, March 1987-89; Minister of Health and Medical Education, Government of Jammu and Kashmir, April, 1989-90; Member, Rajya Sabha, 29-3-2000 to 29-11-2002; Chairman, Northern Railway Recruitment Board, Jammu and Kashmir; General Secretary, Pradesh Congress Committee, Jammu and Kashmir, 1990-96.



Per. Add.: Bathandi, Jammu Tawi (Jammu and Kashmir).

RASHTRAPAL, SHRI PRAVEEN: B.A., LL.B.; I.N.C. (Gujarat); s. of Shri Somabhai; b. December 24, 1939; m. Late Shrimati Jaya Rashtrapal, 1 s. and 3 d.; Member, (i) Lok Sabha, Oct. 1999-Feb. 2004 and (ii) Rajya Sabha, 3-4-2006 to 2-4-2012 and 3-4-2012 to 12-5-2016; Author of four books (in Gujarati); Died. Obit. on 12-5-2016.



RATAN KUMARI, SHRIMATI: Intermediate Kavya Teertha; Congress (I) (Madhya Pradesh); d. of Shri Seth Govind Das; b. December 13, 1913; m. Shri Laxmi Chand; Member, Rajya Sabha, 3-4-1976 to 2-4-1982, 3-4-1982 to 2-4-1988 and 3-4-1988 to 2-4-1994; Author of a few books; Died. Obit. on 23-7-1997.



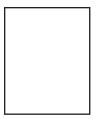
RATANPURI, SHRI G. N.: B.Sc.; J.&K.N.C. (Jammu & Kashmir); s. of Shri Abdul Khaliq Wani; b. April 5, 1954; m. Shrimati Hameeda G. Nabi, 3 s.; Member, Rajya Sabha, 4-8-2009 to 15-2-2015.

Per. Add.: 11, Shaheen Bagh, Gulshan Nagar, By-pass Srinagar-190019.



RATH, SHRI ABHIMANYU: Ganatantra Parishad (Orissa); s. of Shri Bhagirathi Rath; b. June 13, 1921; m. Shrimati Labanya Devi, 4 s.; Member, Rajya Sabha, 3-4-1956 to 2-4-1962; Died. Obit. on 20-12-1989.





RATH, SHRI BAIDYANATH: B.Ed., B.L.; Communist Party (Orissa); s. of Shri Raghunath Rath; b. April 12, 1912; m. Shrimati Tilottama Devi, 3 s. and 3 d.; Member, (i) Orissa Legislative Assembly, 1946-52 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1954.

Per. Add.: Village Kalarahang, Post Office Patia, District Cuttack (Orissa).



RATHI, SHRI KUNJ BIHARI LAL: B.A., LL.B.; Jana Sangh (Uttar Pradesh); s. of Shri Lal Mangal Chand; b. August 17, 1910; m. Shrimati Narbada Devi, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-1966 to 13-7-1968; Secretary, Bhartiya Jana Sangh, Uttar Pradesh, 1959-63; Died. Obit. on 22-7-1968.



RATHINAVEL, SHRI T.: B.A., M.A.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri R. Thangavel; b. January 1, 1951; m. Shrimati R.Vijaya Rani, 1 s. and 1 d.; Member, (i) Tamil Nadu Legislative Assembly, 1991-96 and (ii) Rajya Sabha, 25-7-2013 to 24-7-2019.

Per. Add.: 40/12, Crescent Nagar, First Street, Kajamalai, Main Road, Trichy-620023 (Tamil Nadu).



*RATHWA, SHRI NARANBHAI J.: B.A., M.S.W.; I.N.C. (Gujarat); s. of Shri Jemlabhai Rathwa; b. June 1, 1953; m. Shrimati Manjulaben Naranbhai Rathwa, 1 s. and 3 d.; Member, (i) Lok Sabha, 1989-91, 1991-96, 1996-97, 1998-99 and 2004-2009 and (ii) Rajya Sabha, 3-4-2018 onwards; Minister of State for Railways, Government of India, May 2004-May 2009; Chairman, Gujarat State Fisheries Cooperative Federation, 1989-90.

Per. Add.: Narayan Kunj, Palace Road, P.O./Distt. Chotta Udepur-391165 (Gujarat).



RATHWA, SHRI RAMSINH: S.S.C., Diploma in Painting and Post Diploma in Graphic; Congress (I) (Gujarat); s. of Shri Pataliyabhai; b. June 1, 1951; m. Shrimati Sudhaben Ramsinh Rathwa, 1 s. and 1 d.; Member, (i) Rajya Sabha, 3-4-1982 to 2-4-1988 and 3-4-1988 to 2-4-1994 and (ii) Lok Sabha, 1999-2004, 2009-2014 and 2014-2019.

Per. Add.: Village Pipladi, Post Office Panwad, Tehsil Chhota Udepur, Vadodara District (Gujarat).

RATNA BAI, SHRIMATI T.: High School; I.N.C. (Andhra Pradesh); d. of Late Shri Dasu Tadapatla; b. December 31, 1946; m. Shri Peddi Reddy Satyanarayana, 2 s.; Member, (i) Andhra Pradesh Legislative Assembly, 1972-78 and (ii) Rajya Sabha, 10-4-2008 to 14-3-2014.

Per. Add.: 1-33, Maridimilli Road, Rampachodavaram, Distt. East Godavari-533288 (Andhra Pradesh).



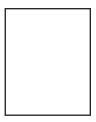
RAUT, DR. BHARATKUMAR: M.A. (Politics), Ph.D.; S.S. (Maharashtra); s. of Shri Bhavanishankar Raut; b. April 6, 1953; m. Shrimati Neena Raut, 1 s.; Member, Rajya Sabha, 3-4-2008 to 2-4-2014; Recipient of some awards; Has authored books in Marathi and English.

Per. Add.: 2101, Matoshri's Pearl, S. Keer Marg, Mahim, Mumbai-400016 (Maharashtra).



RAUT, SHRI RAJARAM BALKRISHNA: (Bombay now Maharashtra); Member, Rajya Sabha, 3-4-1952 to 15-3-1957; [Other details not available].

Per. Add.: 91-J, Koliwadi, Kanaswadi, Mumbai (Maharashtra).



*RAUT, SHRI SANJAY: B.Com.; S.S. (Maharashtra); s. of Shri Rajaram Raut; b. November 15, 1961; m. Shrimati Varsha Raut, 2 d.; Member, Rajya Sabha, 5-7-2004 to 4-7-2010, 5-7-2010 to 4-7-2016 and 5-7-2016 onwards; Executive Editor, Saamana, a Marathi Daily; Author of some books (in Marathi).

Per. Add.: 'Maitri', Friends Colony, Bhandup (East), Mumbai-400042 (Maharashtra).





*RAVI, SHRI VAYALAR: M.A., B.L.; I.N.C. (Kerala); s. of Shri M.K. Krishnan; b. June 4, 1937; m. Late Shrimati Mercy Ravi, 1 s. and 2 d.; Member, (i) Lok Sabha, 1971-77 and 1977-79, (ii) Kerala Legislative Assembly, 1982-91 and (iii) Rajya Sabha, 2-7-1994 to 1-7-2000, 22-4-2003 to 21-4-2009, 22-4-2009 to 21-4-2015 and 22-4-2015 onwards; Home Minister, Government of Kerala, 1982; Chairman, Committee on Human Resource Development, Aug. 2004-Jan. 2006; Minister of Overseas Indian Affairs, 29 Jan. 2006-26 May 2014; Minister of Parliamentary Affairs, 6 April 2008-22 May 2009; Minister of Civil Aviation, 19 Jan. 2011-18 Dec. 2011; Minister of Science and Technology, Minister of Earth Sciences and Minister of Micro, Small and Medium Enterprises (Additional Charge), 10 Aug. 2012-28 Oct. 2012; Former President, Kerala Pradesh Congress Committee (I); General Secretary, A.I.C.C.

Per. Add.: Devaki Krishna Bhavan, Vayalar P.O., Cherthala, Distt. Alappuzha-688536 (Kerala).



RAVI SHANKAR, PANDIT: D. Litt. (*Honoris Causa*), Universities of California, Santacruz, Colgate Hamilton, New York, Banaras Hindu University, Rabindra Bharati and Delhi University; NOM.; s. of Pandit Shyam Shanker; b. April 7, 1920; Married, 1 s.; Member, Rajya Sabha, 12-5-1986 to 11-5-1992; Recipient, (i) Padma Vibhushan, (ii) Fellow of Sangeet Natak Akademi, (iii) Deshikottam from Vishwa Bharati, (iv) Grammy Award, (v) Vishishta Jyoti for Artistic Director and Music Composer for ASIAD 82 and (vi) Kalidas Samman; Author of books in English and Bengali; Died. Obit. on 12-12-2012.



RAWAT, SHRI HARISH: B.A., LL.B.; I.N.C. (Uttarakhand); s. of Late Shri Rajendra Singh Rawat; b. April 27, 1947; m. Shrimati Renuka B. Rawat; Member, (i) Lok Sabha, 1980-84, 1984-89, 1989-91 and 2009-2014 and (ii) Rajya Sabha, 26-11-2002 to 25-11-2008; Was State President, Uttarakhand (Uttaranchal) Pradesh Congress Committee.

Per. Add.: Village-Mohanari, P.O. Chaunalia, Tehsil-Bhikiasen, District-Almora (Uttarakhand).

RAY, PROF. (SHRIMATI) BHARATI: M.A., Ph.D.; C.P.I. (M) (West Bengal); d. of Shri Byomkesh Sen Gupta; b. July, 26, 1934; m. Shri Sukhendu Ray, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-1996 to 2-4-2002; Pro Vice-Chancellor, Kolkata University, 1988-95; Recipient of many awards and medals; Author of a few books.

Per. Add.: 6-B, Sonali Appartments, 8/2A, Alipore Park Road, Kolkata-700027 (West Bengal).



RAY, SHRI DEBA PRASAD: B.A. (Hons.) (Political Science); Congress (I) (West Bengal); s. of Shri Ajit Kumar Ray; b. February 4, 1949; Member, Rajya Sabha, 3-4-1984 to 2-4-1990.

Per. Add.: Flat No. 4, Block E, CIT Scheme XXXVR, Christophur Road, Kolkata (West Bengal).



RAY, SHRI DILIP: M.B.A., LL.B.; IND. (Orissa); s. of Late Shri Hrushikesh Ray; b. January 9, 1954; Married, 2 s. and 1 d.; Member, Orissa Legislative Assembly, 1985-95; Cabinet Minister, Industries, Government of Orissa, 1990-95; Member, Rajya Sabha, 3-4-1996 to 2-4-2002 and 3-4-2002 to 2-4-2008; Union Minister of State (Independent Charge) holding portfolios of the Ministry of Animal Husbandry and Dairying, Food Processing Industries, 1996-97, Coal and Parliamentary Affairs, 1998-99 and Steel, 1999-2000; Previously associated with Janata Dal.



Per. Add.: Mayfair Lagoon, 8 B, Jaidev Vihar, Bhubaneswar-751013 (Odisha).

RAY, PROF. (DR.) NIHAR RANJAN: M.A. (Cal.), D.Litt. and Phil. (Leiden), Dip. Lib. (London), F.L.A., F.R.A.S., F.R.S.A. (Great Britain), F.A.S.; Congress (West Bengal); s. of Shri Mahendra Chandra Ray; b. January 14, 1904; m. Shrimati Monica Devi, 2 s. and 1 d.; Member, Rajya Sabha, 3-5-1957 to 2-4-1962 and 3-4-1962 to 1-6-1965; Author of a number of books in English and Bengali; Died. Obit. on 31-8-1981.





RAY, SHRI RABI: B.A. (Hons.), LL.B.; Lok Dal (Orissa); s. of Shri Ghanashyam Ray; b. November 26, 1926; m. Dr. (Shrimati) Saraswati Swain; Member, (i) Lok Sabha, 1967-71, 1989-91 and 1991-96, (ii) Rajya Sabha, 3-4-1974 to 2-4-1980; Union Minister of Health and Family Welfare, 1979-80; General Secretary, (i) All India Socialist Party, 1960-61 and 1973 and (ii) All India Janata Party, 1977-79; Speaker, Lok Sabha, 19 Dec. 1989-9 July 1991; Died. Obit. on 9-3-2017.



RAY, SHRI RAM PRASANNA: B.A.; Congress (West Bengal); s. of Shri Ramkinkar Ray; b. July 20, 1918; m. Shrimati Minati Ray, 2 s. and 2 d.; Member, Rajya Sabha, 3-4-1962 to 2-4-1968; Died. Obit. on 22-4-1974.



RAY, SHRI SATYENDRA PROSAD: Congress (West Bengal); s. of Shri Tarini Prosad Ray; b. February, 1904; m. Shrimati Maya Ray, 7 s. and 2 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1956, 3-4-1956 to 2-4-1962 and 5-8-1964 to 2-4-1970; Died. Obit. on 6-11-1987.



*RAY, SHRI SUKHENDU SEKHAR: M.A., LL.B.; A.I.T.C. (West Bengal); s. of Late Shri Shibendu Sekhar Ray; b. April 5, 1949; m. Shrimati Mahashweta Ray, 1 d.; Member, Rajya Sabha, 19-8-2011 to 18-8-2017 and 19-8-2017 onwards; Deputy Leader, A.I.T.C. in Rajya Sabha, Aug. 2011 onwards; Nominated to the Panel of Vice-Chairmen, Rajya Sabha, July 2014; Chief Whip, A.I.T.C. Party in Rajya Sabha, Feb. 2015 onwards; Author of four books.

Per. Add.: 111/1, Gariahat Road (South), Jodhpur Park, Kolkata-700068 (West Bengal).



RAYKA, SHRI SAGAR: M.A., LL.B.; Congress (I) (Gujarat); s. of Shri Kalyan Bhai Rayka; b. November 9, 1952; m. Shrimati Neela Rayka, 2 s.; Member, Rajya Sabha, 27-1-1986 to 2-4-1988.

Per. Add.: 238, Satyagraha Lane, No. 12, Satellite Road, Jodhpur Tekra, Ahmedabad (Gujarat).

RAZACK, SHRIMATI NOORJEHAN: B.A., B.L.; A.I.A.D.M.K. (Tamil Nadu); d. of Shri B. Rusthum Khan; b. December 25, 1939; m. Shri M. Razak, 1 s. and 3 d.; Member, Rajya Sabha, 25-7-1977 to 24-7-1983. Died. Obit. on 22-11-2019.



RAZAK, SHRI A. ABDUL: M.A., LL.B.; T.T.N.C. (Travancore-Cochin now Kerala); s. of Shri Allapichai Sahib; b. April 24, 1914; m. Shrimati Nafiza, 1 s. and 3 d.; Member, (i) Travancore-Cochin Legislative Assembly and (ii) Rajya Sabha, 3-4-1952 to 2-4-1956; Died. Obit. on 21-2-1991.

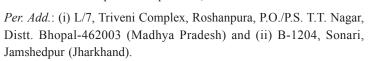


RAZI, SHRI SYED SIBTEY: B.Com., LL.B.; Congress (I) (Uttar Pradesh); s. of Shri Syed Wirasat Husain; b. March 7, 1939; m. Shrimati Chand Farhana, 2 s. and 2 d.; Member, (i) Rajya Sabha, 5-7-1980 to 14-5-1985, 6-12-1988 to 4-7-1992 and 5-7-1992 to 4-7-1998 and (ii) Uttar Pradesh Legislative Council, 1985-88; General Secretary, U.P.C.C. (I), 1980; Minister, Government of Uttar Pradesh, 1985-88; Chairman, (i) J.P.C. on Copyright (2nd Amendment) Bill, 1993 and (ii) Committee on Science and Technology, Environment and Forests, 1993-95; Union Minister of State in the Ministry of Home Affairs, 1995-96.



Per. Add.: D-2/8, River Bank Colony, Lucknow (Uttar Pradesh).

REBELLO, MISS MABEL: M.A., D.S.W. (Diploma in Social Work); I.N.C. (Madhya Pradesh); d. of Late Shri Elias Leo Rebello; b. March 26, 1950; Unmarried; Member, Rajya Sabha, 30-6-1998 to 29-6-2004 and 3-4-2006 to 2-4-2012; Chairperson, Madhya Pradesh Handicrafts Development Corporation, Dec. 1986 to March 1990.







REBIA, SHRI NABAM: B.A. (Hons.), LL.B.; I.N.C. (Arunachal Pradesh); s. of Late Shri Nabam Epo; b. August 10, 1962; m. Shrimati Nabam Dumsap, 2 s. and 2 d.; Member, Rajya Sabha, 27-5-1996 to 26-5-2002 and 27-5-2002 to 26-5-2008; Political and Legal Advisor to the Chief Minister of Arunachal Pradesh, 1992-95; Vice President/ General Secretary, Arunachal Pradesh Congress (I) Committee; Recipient of 'Statesman Award' conferred by the Nyishi Elite Society in 1998.

Per. Add.: Senki Park, Itanagar (Arunachal Pradesh).



REDDI, DR. BEZWADA GOPALA: Graduate of Viswabharati, Santiniketan, D.Litt. (Hony.); Congress (Andhra Pradesh); s. of Shri B. Pattabhi Rami Reddi; b. August 5, 1907; m. Shrimati B. Lakshimkanthamma, 2 s. and 1 d.; Member, Madras Legislative Assembly, 1937 and 1946; Minister, Government of Madras, 1937 and 1947; Leader of the House, 1948; Member, Andhra Legislative Assembly; Chief Minister, Andhra Pradesh, 1955-56; Minister, Government of Andhra Pradesh, 1956-58; Member, Rajya Sabha, 18-8-1958 to 2-4-1960 and 3-4-1960 to 27-2-1962; Union Minister of Economic Affairs, 1958; President, A.P.C.C., 1953; Died. Obit. on 10-3-1997.



REDDI, SHRI K. BRAHAMANANDA: B.A., B.L.; Congress (Andhra Pradesh); s. of Shri Kasu Vankata Krishna Reddi; b. July 28, 1909; m. Shrimati Kasu Raghavamma; Member, Madras and Andhra Pradesh Legislative Assemblies, 1947-71 (except between 1952-55); Minister, Government of Andhra Pradesh, 1956-64; Chief Minister, Andhra Pradesh, 1964-71; Member, Rajya Sabha, 3-4-1974 to 20-3-1977; Union Minister holding portfolios of Communications and Home Affairs, 1974-77; Chairman, Sixth Finance Commission, 1972-73; President, Indian National Congress, 1977; Died. Obit. on 13-6-1994.



REDDY, SHRI ADDURU BALARAMI: B.Sc.; Congress (Andhra Pradesh); s. of Shri Munaswamy Reddy; b. July 19, 1914; m. Shrimati Ratnamma, 1 s. and 3 d.; Member, (i) Madras Legislative Assembly, 1952-53 and (ii) Rajya Sabha, 30-11-1953 to 2-4-1956 and 3-4-1956 to 9-3-1962; Died. Obit. on 19-2-1973.

REDDY, SHRI ADINARAYANA: B.A.; Congress (I) (Andhra Pradesh); s. of Shri Y. Nagi Reddy; b. October 15, 1916; m. Shrimati Y. Basamma, 4 s. and 3 d.; Member, (i) Madras Legislative Assembly, 1952, (ii) Andhra Pradesh Legislative Assembly, 1954-62 and (iii) Andhra Pradesh Legislative Council, 1974-80; Member on the Panel of Vice-Chairmen, Andhra Pradesh Legislative Council; Member, Rajya Sabha, 3-4-1964 to 2-4-1970 and 3-4-1982 to 2-4-1988.



Per. Add.: Tundupalle, Post Office Royachoti, Cuddappah District (Andhra Pradesh).

REDDY, SHRI B. SATYANARAYAN: B.A., LL.B.; T.D. (Andhra Pradesh); s. of Shri B. Narasimha Reddy; b. August 21, 1927; Bachelor; Member, Rajya Sabha, 10-4-1978 to 9-4-1984 and 10-4-1984 to 11-2-1990; Vice-Chairman, Rajya Sabha, 1988-90; General Secretary, (i) Socialist Party and (ii) Janata Party, Andhra Pradesh; National Secretary, Lok Dal; Governor of Uttar Pradesh and Orissa; Died. Obit. on 22-11-2012.



REDDY, SHRI C. GOPALA KRISHNAMOORTHY: Marine Engineer; Socialist Party (Mysore now Karnataka); s. of Shri C.S.V. Reddy; b. January 12, 1921; m. Shrimati Vimala, 2 s.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954; Chairman, Socialist Party, Mysore State; Died. Obit. on 13-2-1995.



REDDY, DR. C. NARAYANA: M.A., Ph.D.; NOM.; s. of Shri Malla Reddy; b. July 29, 1931; m. Shrimati Suseela (since deceased); Member, Rajya Sabha, 27-8-1997 to 26-8-2003; Vice-Chancellor, (i) Andhra Pradesh Open University, 1986-89 and (ii) Telugu University, 1989-92; Advisor, Government of Andhra Pradesh, Culture and Languages, 1992-95; Recipient of Padma Shri, 1977, Padma Bhushan, 1992, Bharatiya Jnanapith Award, 1988 and many other awards; Author of a number of books, etc.; Died. Obit. on 17-7-2017.





*REDDY, SHRI D. KUPENDRA: Under Graduate; J.D.(S) (Karnataka); s. of Shri V. S. Dasa Reddy; b. May 27, 1960; m. Shrimati R. Pushpavathi, 1 s. and 2 d.; Member, Rajya Sabha, 26-6-2014 onwards.

Per. Add.: 7557, Vangalahalli, HSR Layout, 1st Sector, Agara Post, Bengaluru-560102 (Karnataka).



REDDY, SHRI G. PRATHAPA: B.Sc.; I.N.C. (Andhra Pradesh); s. of Shri G. Thimma Reddy; b. April 15, 1951; m. Shrimati Chandralekha, 2 s. and 1 d.; Member, (i) Andhra Pradesh Legislative Assembly, 1980-83 and 1985-89, (ii) Tenth Lok Sabha, June to September, 1991 and (iii) Rajya Sabha, 3-4-1992 to 2-4-1998.

Per. Add.: Yerragudi Dinne, Allagadda Taluka, Rudravaram Mandal, Kurnool District (Telangana).



REDDY, SHRI G. SANJEEVA: Honorary Doctorate from Mahatma Gandhi Kashi Vidyapeeth, Varanasi; I.N.C. (Andhra Pradesh); s. of Shri Achi Reddy; b. February 18, 1930; m. Shrimati G. Anusuya Padma, 1 s. and 3 d.; Member, (i) Andhra Pradesh Legislative Assembly, 1962-1967 and 1967-1971 and (ii) Rajya Sabha, 3-4-2006 to 2-4-2012; Cabinet Minister for Labour, Employment, Training and Rehabilitation, Government of Andhra Pradesh, 1968-1971.

Per. Add.: 6/B, Ligh, Barkatpura, Hyderabad-500027.



REDDY, DR. G. VIJAYA MOHAN: M.B.B.S., D.P.H., D.E.P.D. (Prague); T.D. (Andhra Pradesh); s. of Shri Venkata Somanna; b. April 6, 1925; m. Shrimati Ananthamma, 3 s. and 1 d.; Member, Rajya Sabha, 3-4-1986 to 2-4-1992; Recipient of Tamra Patra; Died. Obit. on 16-7-2009.

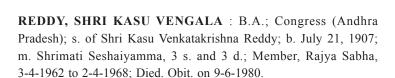


REDDY, SHRI GADDAM NARAYANA: Congress (Andhra Pradesh); s. of Shri G. Narasimha Reddy; b. January 1, 1926; m. Shrimati Kamala Devi, 3 s. and 2 d.; Member, (i) Andhra Pradesh Legislative Assembly, 1957-67 and (ii) Rajya Sabha, 3-4-1970 to 2-4-1976; Died. Obit. on 26-2-1999.

REDDY, SHRI J.C. NAGI: Congress (O) (Andhra Pradesh); s. of Shri J. Ranga Reddy; b. 1909; m. Shrimati Naga Lakshmamma, 2 s. and 4 d.; Member, (i) Andhra Pradesh Legislative Council, 1958-60 and (ii) Rajya Sabha, 3-4-1960 to 16-9-1964 and 3-4-1966 to 2-4-1972.

Per. Add.: Tadpatri, Anantpur District (Andhra Pradesh).

REDDY, SHRI K.V. RAGHUNATHA: M.A., LL.B.; Congress (Andhra Pradesh); s. of Shri K. Subbarami Reddy; b. September 4, 1924; m. Dr. (Shrimati) C. Sarojini Reddy, 1 s.; Member, Rajya Sabha, 3-4-1962 to 2-4-1968, 3-4-1968 to 2-4-1974 and 3-4-1974 to 2-4-1980; Union Minister holding portfolios of Industrial Development and Company Affairs, Labour and Rehabilitation, 1967-77; Author of a few books; Died. Obit. on 7-3-2002.



REDDY, SHRI KYSANBALLY CHENGALARAYA: B.A., B.L.; Congress (Mysore, now Karnataka); s. of Shri B. Venkata Reddy; b. May 4, 1902; m. Shrimati Sarojamma Reddy, 5 s. and 1 d.; Member, Mysore Legislature, 1930-52; Chief Minister, Mysore State, Oct. 1947 to March 1952; Member, (i) Constituent Assembly, 1947-50 and (ii) Rajya Sabha, 9-10-1952 to 2-4-1954 and 3-4-1954 to 18-3-1957; Union Minister for Production, 1952; President, Mysore Congress, 1937-38 and 1946-47; Died. Obit. on 8-3-1976.

REDDY, DR. M. CHANNA: M.B.B.S.; Congress (Andhra Pradesh); s. of Shri M. Lakshma Reddy; b. January 13, 1919; m. Shrimati M. Savithri Devi, 2 s. and 1 d.; Member, (i) Provisional Parliament, 1950-51, (ii) Hyderabad Legislative Assembly, 1951-56 and (iii) Andhra Pradesh Legislative Assembly, 1956-62, 1962-67 and elected again in the Fourth General Elections in 1967; Minister in the State of Hyderabad, 1952-56; Minister, Government of Andhra Pradesh, 1962-67; Member, Rajya Sabha, 27-3-1967 to 2-4-1968 and 3-4-1968 to 26-11-1968; Union Minister of Steel, Mines and Metals, 1967-68; Died. Obit. on 2-12-1996.













REDDY, SHRI M. GOVINDA: M.A., B.T., LL.B.; Congress (Mysore now Karnataka); s. of Shri M. Sannappa Reddy; b. August 10, 1907; Bachelor; Member, (i) Mysore Constituent Assembly, (ii) Mysore Legislative Assembly, 1947-49 and (iii) Rajya Sabha, 3-4-1952 to 2-4-1956, 3-4-1956 to 2-4-1962 and 3-4-1962 to 2-4-1968; Vice-Chairman, Rajya Sabha, 1957-58 and 1962-64; Author of short stories and plays in Kannada; Died. Obit. on 17-11-1980.



REDDY, SHRI M. SRINIVASA: Law Graduate; Congress (Andhra Pradesh); s. of Shri Mosali Anna Reddy; b. February 27, 1927; m. Shrimati Sujathamma, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-1968 to 2-4-1974.

Per. Add.: 3-4-842, Barkatpura, Hyderabad (Telangana).



REDDY, SHRI M.V. MYSURA: M.B.B.S.; T.D.P. (Andhra Pradesh); s. of Shri M. Bala Mysura Reddy; b. February 28, 1949; m. Shrimati M. Swaroopa, 2 s.; Member, (i) Andhra Pradesh Legislative Assembly, 1985-94 and 1999-2004 and (ii) Rajya Sabha, 3-4-2006 to 2-4-2012; Minister for Home and Transport, Government of Andhra Pradesh, 1990-1994.

Per. Add.: Nidujuvvi (Post), Yerraguntla (Mandal), Distt. Kadapa (Andhra Pradesh).



REDDY, SHRI MULKA GOVINDA: B.A., LL.B.; Congress (I) (Karnataka); s. of Shri Mulka Obanna; b. 1916; Member, (i) Mysore Representative Assembly, 1945-49, (ii) Mysore Legislative Assembly, 1952-57 and (iii) Rajya Sabha, 3-4-1958 to 2-4-1964, 3-4-1964 to 2-4-1970, 3-4-1970 to 2-4-1976 and 3-4-1976 to 2-4-1982; Chairman, Committee on Subordinate Legislation, Rajya Sabha, 1976-78.

Per. Add.: 1046, I Main Road, IV Block, Rajaji Nagar, Bangaluru (Karnataka).

REDDY, DR. N. JANARDHANA: B.A., B.Ed., Trained in Basic Education (a Gandhian Concept); I.N.C. (Andhra Pradesh); s. of Shri N. Subbarami Reddy; b. February 20, 1935; m. Shrimati N. Rajyalakshmi, 4 s.; Member, (i) Rajya Sabha, 10-4-1972 to 9-4-1978, 1-4-2009 to 21-6-2010 and 22-6-2010 to 9-5-2014, (ii) Andhra Pradesh Legislative Council, 1978-84, (iii) Lok Sabha, 1998-99, 1999-2004 and 2004-2009 and (iv) Andhra Pradesh Legislative Assembly, 1989-94; Secretary, Pradesh Congress Committee (I) [P.C.C.(I)], Andhra Pradesh, 1978-79; Cabinet Minister, Revenue, Industries, Power and Agriculture, Government of Andhra Pradesh, 1978-83; Cabinet Minister, Agriculture, Forests and Higher Education, 1989-90; Chief Minister, Andhra Pradesh, 1990-92; Chairman, Committee on Finance, 2002-2004; Chairman, Committee on Petroleum and Natural Gas, 2004-2009 and 5 Aug. 2007-March 2009; Awardee of 'Paul Harrison Fellow'; Died. Obit. on 9-6-2014.



REDDY, SHRI N. NAROTHAM: M.A.; Congress (Andhra Pradesh); s. of Shri Ranga Reddy; b. March 23, 1921; m. Shrimati Sulochana Devi, 3 s.; Member, Rajya Sabha, 2-4-1956 to 15-3-1960 and 3-4-1962 to 2-4-1968; President, (i) Hyderabad P.C.C., 1956 and (ii) A.P.C.C., 1960; Died. Obit. on 14-3-1984.



REDDY, SHRI N. SRI RAMA: B.Sc. (Agriculture); Congress (Mysore, now Karnataka); s. of Shri Range Gowda; b. August 3, 1912; m. Shrimati Myllamma; Member, Rajya Sabha, 3-4-1960 to 2-4-1966 and 3-4-1966 to 2-4-1972; Died. Obit. on 17-8-1993.



REDDY, DR. NARREDDY THULASI: M.B.B.S.; T.D.P. (Andhra Pradesh); s. of Shri N. Narayana Reddy; b. August 1, 1951; m. Shrimati N. Alamelu, 2 d.; Member, Rajya Sabha 3-4-1988 to 2-4-1994; State Secretary, Telegu Desam Party.







REDDY, DR. NEELAM SANJIVA: D.Litt. (Hononris Causa); Congress (Andhra Pradesh); s. of Shri Chinnapa Reddy; b. May 19, 1913; m. Shrimati Nagaratnamma, 1 s. and 3 d.; Member, (i) Madras Legislative Assembly, 1946 and (ii) Constituent Assembly, 1947; Minister, Government of Madras, 1949-51; Deputy Chief Minister, Andhra Pradesh, 1953; Chief Minister of Andhra Pradesh, 1956 and 1962-64; Member, Rajya Sabha, 22-8-1952 to 15-9-1953, 20-11-1964 to 2-4-1966 and 3-4-1966 to 24-2-1967; Union Minister holding portfolios of Steel and Mines and Transport, Aviation, Shipping and Tourism, 1964-67; Secretary, Andhra Provincial Congress for ten years; President, A.P.C.C., 1951; Secretary, Indian National Congress, 1959-62; Speaker, Lok Sabha, 1967-69 and 26 March-13 July 1977; President of India, July 1977-July 1982; Died. Obit. on 10-7-1996.



REDDY, SHRI P. BABUL: M.A., LL.B.; Janata Party (Andhra Pradesh); s. of Shri Pitchi Reddy; b. September 24, 1922; m. Shrimati P. Saraswathamma, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1982 to 2-4-1988; President, Janata Party, Andhra Pradesh; Died. Obit. on 3-7-1998.



REDDY, SHRI P. PRABHAKAR: M.A., LL.B.; T.D.P. (Andhra Pradesh); s. of Shri P. Babul Reddy; b. July 12, 1950; m. Shrimati P. Kameshwari, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1998 to 2-4-2004; Vice-Chairman, Rajya Sabha, April 2002 to 2004.

Per. Add.: Plot No. 258, Road No.18, Jubilee Hills, Hyderabad-500033 (Telangana).



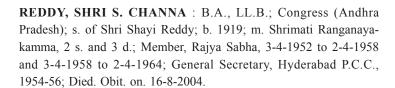
REDDY, SHRI PALVAI GOVARDHAN: B.A.; I.N.C. (Telangana); s. of Late Shri P. Ranga Reddy; b. November 20, 1936; m. Shrimati P. Srujamani, 2 s. and 1 d.; Member, (i) Andhra Pradesh Legislative Assembly, 1967-72, 1972-78, 1978-83, 1983-85 and 1999-2004, (ii) Andhra Pradesh Legislative Council, 2007-09 and (iii) Rajya Sabha, 3-4-2012 to 9-6-2017; Minister of State, Rural Water Supply, Youth Service and LIDCAP, Government of Andhra Pradesh, 1981; Minister of State, Handlooms and Textiles, Sericulture, Printing and Stationery, Government of Andhra Pradesh, 1981-82; Secretary, Indian National Congress (Indira), 1993-1996; Authored one book; Died. Obit. 17-7-2017.

REDDY, SHRI RAVULA CHANDRA SEKAR: B.Sc., LL.B.; T.D.P. (Andhra Pradesh); s. of Shri R. Venkat Reddy; b. June 10, 1954; m. Shrimati Ravula Varalaxmi, 1 s. and 1 d.; Member, Andhra Pradesh Legislative Assembly, 1994-99; Government Chief Whip, Andhra Pradesh Legislative Assembly, 1995-99; Member, Rajya Sabha, 10-4-2002 to 9-4-2008; Deputy Leader, T.D.P., Rajya Sabha.

Per. Add.: (i) Village Kanaipally, Kothakota Mandal, District Mahaboobnagar (Telangana) and (ii) H. No. 807, MS Block-II, MLA Quarters, Hyderguda, Hyderabad (Telangana).

REDDY, SHRI R. NARASIMHA: B.A., LL.B.; Janata Party (Andhra Pradesh); s. of Shri R. Krishna Reddy; b. June 26, 1916; m. Shrimati R. Sujata, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1974 to 2-4-1980; Author of a few books.

Per. Add.: Madanapalli Post, Chittoor District (Andhra Pradesh).



REDDY, SHRI S. JAIPAL: M.A., Bachelor of Journalism; J.D. (Andhra Pradesh); s. of Shri S. Durga Reddy; b. January 16, 1942; m. Shrimati Lakshmi, 2 s. and 1 d.; Member, (i) Andhra Pradesh Legislative Assembly, 1969-84, (ii) Lok Sabha, 1984-89, 1998-1999, 1999-2004, 2004-2009 and 2009-2014 and (iii) Rajya Sabha, 10-4-1990 to 9-4-96 and 29-9-97 to 2-3-1998; General Secretary, A.P.C.C., 1969-72; Was Chairman, Committee on Government Assurances, Raiva Sabha: Leader of the Opposition, Raiva Sabha. 1991-92; Union Cabinet Minister, Information and Broadcasting, 1997-98 and 2004-2005 Union Cabinet Minister, Urban Development Nov. 2005-May 2009 and May 2009-Jan. 2011; Union Cabinet Minister, Culture, May 2004-Jan. 2006; Union Cabinet Minister, Petroleum and Natural Gas, Jan. 2011-Oct. 2012; Union Cabinet Minister, Science and Technology and Earth Sciences, 28 Oct. 2012-May 2014; Conferred the Best Parliamentarian Award, 1998; Died. Obit. on. 29-7-2019.











REDDY, SHRI SOLIPETA RAMACHANDRA: Intermediate; T.D.P. (Andhra Pradesh); s. of Shri S. Gal Reddy; b. May 17, 1935; m. Shrimati S. Krushna Bai, 2 s. and 1 d.; Member, (i) Andhra Pradesh Legislative Assembly, 1972-78 and (ii) Rajya Sabha, 10-4-1996 to 9-4-2002; Chairman, Committee on Government Assurances, Rajya Sabha, 1998-2000.

Per. Add.: 705, M.S. Block, Old M.L.A. Quarters, Hyderguda, Hyderabad (Telangana).



REDDY, SHRI T. CHANDRASEKHAR: Intermediate; Congress (I) (Andhra Pradesh); s. of Shri T. Babu Reddy; b. July 13, 1932; m. Shrimati T. Urmila Reddy, 2 s.; Member, Rajya Sabha, 20-3-1981 to 9-4-1984, 10-4-1984 to 9-4-1990 and 10-4-1990 to 15-9-1993; Chairman, House Committee, Rajya Sabha, 1984-8 6; Died. Obit. on 2-12-1993.



*REDDY, DR. T. SUBBARAMI: B.Com.; I.N.C. (Andhra Pradesh); s. of Shri T. Babu Reddy; b. September 17, 1943; m. Shrimati Indira Subbarami Reddy, 1 s. and 1 d.; Member, (i) Lok Sabha, 1996-97 and 1998-99 and (ii) Rajya Sabha, 10-4-2002 to 9-4-2008, 10-4-2008 to 9-4-2014 and 10-4-2014 onwards; Minister of State in the Ministry of Mines, 31 Jan. 2006-6 April 2008; Chairman, Committee on Science and Technology, Environment and Forests, Aug. 2009-April 2014; Chairman, Committee on Subordinate Legislation, Sept. 2014 onwards; Recipient of a number of awards.

Per. Add.: House No. 6-3-249/5/A, Road No. 1, Banjara Hills, Hyderabad-500034 (Telangana).



REDDY, SHRI T. VENKATRAM: I.N.C. (Andhra Pradesh); s. of Shri T. Chandrasekhar Reddy; b. July 17, 1959; m. Shrimati T. Manjula Reddy, 1 s. and 1 d.; Member, Rajya Sabha, 31-1-1994 to 9-4-1996.

Per. Add.: 8-2-703, Road No. 12, Banjara Hills, Hyderabad (Telangana).

*REDDY, SHRI V. VIJAYASAI: F.C.A.; Y.S.R.C.P. (Andhra Pradesh); s. of Late Shri V. Sundararami Reddy; b. July 1, 1957; m. Shrimati Venumbaka Sunanda Reddy, 1 d.; Member, Rajya Sabha, 22-6-2016 onwards.

Per. Add.: H.No. 8-2-293/82/HE/41, Road No. 70, Huda Enclave, Journalist Colony, Jubilee Hills, Hyderabad-500033 (Telangana).



REDDY, SHRIMATI YASHODA: B.A., B.L.; Congress (O) (Andhra Pradesh); d. of Shri G. Nagi Reddi; b. August 5, 1925; m. Shri D. Range Ramanujam, 1 s. and 1 d.; Member, (i) Lok Sabha, 1962-67 and (ii) Rajya Sabha, 3-4-1956 to 27-2-1962 and 23-3-1967 to 2-4-1972; Died. Obit. on 18-2-1983.



REDDY, SHRI YELLA: C.P.I. (Andhra Pradesh); s. of Shri Hanumaya Baddam; b. 1908; m. Shrimati Kanta Devi, 2 s. and 1 d.; Member, (i) Lok Sabha, 1952-57, (ii) Andhra Pradesh Legislative Assembly, 1958-62 and (iii) Rajya Sabha, 3-4-1964 to 2-4-1970; Died. Obit. on 19-2-1979.



REFAYE, SHRI A.K.: B.A.; M.L. (Tamil Nadu); s. of Shri M.N. Abdul Rahman Sahib; b. January 18, 1924; m. Shrimati Ameena Bivi, 5 s.; Member, Rajya Sabha, 3-4-1972 to 2-4-1978; Author of books in Tamil; Died. Obit. on 12-6-1998.



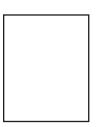
REKHA, MS.: Matriculation; NOM.; d. of Shri Gemini Ganeshan; b. October 10, 1954; Member, Rajya Sabha, 27-4-2012 to 26-4-2018. *Per. Add.*: 'Sea-Springs', Bungalow No. 2, B.J. Road, Bandra (West), Mumbai-400050 (Maharashtra).



* Sitting Members 419



RICHHARIA, DR. GOVIND DAS: Ayurved Visharad, B.M.S.A., M.Sc. (A); Congress (I) (Uttar Pradesh); s. of Pandit Ghanshyam Das Richharia; b. February 26, 1920; m. Shrimati Mithila Richharia, 3 s. and 1 d.; Member, (i) Lok Sabha, 1971-77 and (ii) Rajya Sabha, 3-4-1984 to 2-4-1990; Vice-President, U.P.C.C.; Author of a book on Bundelkhand in Hindi; Died. Obit. on 24-5-1996.



RIZAK RAM, SHRI: Congress (Haryana); Member, Rajya Sabha, 2-8-1968 to 3-2-1970; [*Other details not available*].

Per. Add.: 191-R, Model Town, Sonepat (Haryana).



RIZVI, DR. AKHTAR HASAN: B.Sc., Ph.D. (Science); IND. (Uttar Pradesh); s. of Syed Manzoor Hasan Rizvi; b. July 24, 1942; m. Shrimati Meena Akhtar Rizvi, 2 s. and 1 d.; Member, Rajya Sabha, 5-7-1998 to 4-7-2004.

Per. Add.: 202, Mandi Naseeb Khan, Tehsil Sadar, Jaunpur (Uttar Pradesh).



ROHATGI, DR. JAWAHARLAL: L.M.S. (Nat.), F.C.P.S.; Congress (Uttar Pradesh); s. of Lala Pyarelal; b. February 18, 1887; m. Shrimati Swaroopwati, 3 s. and 4 d.; Member, Uttar Pradesh Legislative Assembly, 1936, 1940-42 and 1947-57; Deputy Minister and Minister of State, Government of Uttar Pradesh, 1957-62; Member, Rajya Sabha, 19-4-1962 to 2-4-1964; Died. Obit. on 25-3-1974.



ROHATGI, SHRIMATI SUSHILA: M.A.; Congress (I) (Uttar Pradesh); d. of Pt. Kapil Deva Malaviya; b. August 21, 1921; m. Shri Mahendra Rohatgi, 2 s. and 3 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1962-67 and (ii) Lok Sabha, 1967-77; Union Deputy Minister and Minister of State holding portfolios of Finance, Education and Culture, Energy, Petroleum and Natural Gas, 1971-77 and 1985-86; Member, Rajya Sabha, 28-1-1985 to 2-4-1988; Died. Obit. on 1-8-2011.

ROSHAN LAL, SHRI: Congress (I) (Himachal Pradesh); s. of Shri Ganeshu Ram; b. April 18, 1910; m. Shrimati Daropti Devi, 3 d.; Member, (i) PEPSU Legislative Assembly and (ii) Punjab Legislative Assembly; Deputy Minister, (i) Government of PEPSU, 1951-52 and (ii) Punjab, 1956-57; Member, Rajya Sabha, 3-4-1970 to 2-4-1976, 3-4-1976 to 2-4-1982 and 3-4-1982 to 2-4-1988.

Per. Add.: Post Office Sanawar, Shimla Hills (Himachal Pradesh).



ROUTRAY, SHRI NILAMONI: B.A., LL.B.; B.L.D. (Orissa); s. of Shri Chandra Sekhar Routray; b. May 24, 1920; m. Shrimati Nalini Devi Routray, 1 s.; Member, Orissa Legislative Assembly for 24 years; Deputy Minister/Minister, Government of Orissa for 18 years; Deputy Chief Minister, Government of Orissa for 4 years; Member, Rajya Sabha, 3-4-1976 to 26-6-1977; President, (i) Utkal P.C.C., 1967-70, (ii) Orissa Congress, 1970 and (iii) B.L.D., Orissa; Died. Obit. on 1-12-2004.



ROY, SHRI ABANI: Intermediate (in Science); R.S.P. (West Bengal); s. of Late Shri Bhut Nath Roy; b. March 10, 1939; Unmarried; Member, Rajya Sabha, 24-3-1998 to 18-8-1999, 19-8-1999 to 18-8-2005 and 19-8-2005 to 18-8-2011.

Per. Add.: (i) Block-EB, Labony Housing Estate, H.No.-8, Block B-4, Kolkata (West Bengal) and (ii) R.S.P. Office, 124-C, Lenin Sarani, Kolkata-13 (West Bengal).



ROY, SHRI BIREN: Congress (West Bengal); s. of Shri Sourin Roy; b. August 26, 1910; m. Shrimati Meghmala Debi; Member, Bengal Legislative Council, 1943-48; Parliamentary Secretary, Government of Bengal, 1944-45; Member, (i) West Bengal Legislative Assembly, 1952-57, (ii) Lok Sabha, 1957-59 and (iii) Rajya Sabha, 3-4-1960 to 2-4-1966 and 3-4-1966 to 2-4-1972; Author of books in Bengali, Hindi, English and German; Died. Obit. on 22-2-1993.



ROY, SHRI JIBON: Graduate in Commerce; C.P.I. (M) (West Bengal); s. of Late Dr. N. B. Roy; b. July 14, 1940; m. Shrimati Nilima Roy (since deceased) and Shrimati Chaitali Sarkar, 1 s.; Member, Rajya Sabha, 19-8-1993 to 18-8-1999 and 19-8-1999 to 18-8-2005.







ROY, SHRI JOYANTA: B.Sc. (Hons.), B.Ed.; A.I.F.B. (West Bengal); s. of Shri Tarapada Roy; b. November, 24, 1943; unmarried; Member, Rajya Sabha, 1-8-1994 to 2-4-2000; General Secretary, All India Forward Bloc, West Bengal State Committee and Central Committee.

Per. Add.: Village-Lalbagh, P.O. and District-Murshidabad (West Bengal).



ROY, SHRI KALYAN: B.A. (Hons.), M.A. (Syracuse University, U.S.A.); C.P.I. (West Bengal); s. of Shri Kiran Sankar Roy; b. December 27, 1929; m. Dr. (Shrimati) Purabi Mukerji; Member, Rajya Sabha, 10-7-1969 to 9-7-1975, 10-7-1975 to 9-7-1981 and 3-4-1982 to 31-1-1985; Died. Obit. on 31-1-1985.



ROY, SHRI MONORANJAN: B.Sc., B.L.; C.P.I. (M) (West Bengal); s. of Shri Ashwini Kumar Roy; b. 1909; m. Shrimati Sabitri Roy, 1 d.; Member, (i) West Bengal Legislative Assembly and (ii) Rajya Sabha, 10-7-1969 to 9-7-1975; Died. Obit. on 8-7-1992.



ROY, SHRI MUKUL: M.A. (Public Administration); A.I.T.C. (West Bengal); s. of Late Shri Jugal Nath Roy; b. April 17, 1954; m. Shrimati Krishna Roy, 1 s.; Member, Rajya Sabha, 3-4-2006 to 2-4-2012 and 3-4-2012 to 11-10-2017; Minister of State in the Ministry of Shipping, 28 May 2009-20 March 2012; Minister of State in the Ministry of Railways, 19 May 2011-12 July 2011; Minister of Railways, 20 March-22 Sept. 2012; Chairman, Committee on Transport, Tourism and Culture, Sept. 2016-Oct. 2017; Leader, A.I.T.C., Rajya Sabha, April 2008-Feb. 2015; Chairperson, A.I.T.C. Parliamentary Party Group; General Secretary, A.I.T.C., April 2008-Feb. 2015.

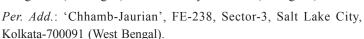
Per. Add.: 53, Ghatak Road, P.O. Kanchrapara-743145 (West Bengal).

ROY, SHRI TARINI KANTA: Undergraduate; C.P.I. (M) (West Bengal); s. of Late Shri Narendra Nath Roy; b. December 31, 1949; Unmarried; Member, Rajya Sabha, 3-4-2002 to 2-4-2008 and 3-4-2008 to 2-4-2014.

Per. Add.: Gunjabari North, Siliguri Road, P.O. & District Cooch Behar-736101 (West Bengal).

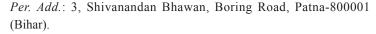


ROY CHOWDHURY, SHRI SHANKAR: Civil-Intermediate, Military-National Defence Academy, Indian Military Academy, Defence Services Staff College and National Defence College; IND. (West Bengal); s. of Late Shri Sunil Chandra Roychowdhury; b. September 6, 1937; m. Shrimati Krishna Roychowdhury, 1 s. and 1 d.; Member, Rajya Sabha, 19-8-1999 to 18-8-2005; Chief of Army Staff, Indian Army, November, 1994-30 September, 1997; Recipient of Param Vishisht Seva Medal (P.V.S.M.); Author of books titled 'Kargil-99' (in Bengali) and 'Officially at Peace' (in English).





RUDY, SHRI RAJIV PRATAP: B.A. (Hons.) (Eco.), M.A. (Eco.), LL.B., Commercial Pilot Licence; B.J.P. (Bihar) s. of Late Shri Vishwanath Singh; b. March 30, 1962; m. Shrimati Neelam Pratap Singh, 2 d.; Member, (i) Bihar Legislative Assembly, 1990-95, (ii) Lok Sabha, 1996, 1999, 2014-2019 and 2019 onwards and (iii) Rajya Sabha, 4-7-2008 to 7-7-2010 and 8-7-2010 to 16-5-2014; Union Minister of State, Commerce and Industry, 1 Sept. 2001-23 May 2003; Union Minister of State (Independent Charge), Ministry of Civil Aviation, 24 May 2003-21 May 2004; National Vice-President, Bharatiya Janata Yuva Morcha, 1998; Holding the Limca Book of World Records for being the only sitting parliamentarian across the globe actively flying Airbus-320, Commercial jets in India.



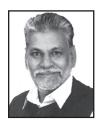




RUKMANIBAI, SHRIMATI: Congress (Madhya Pradesh); d. of Shri Jaya Dayal Sharma; b. 1907, m. Shri Ram Gopal Sharma, 1 s.; Member, Rajya Sabha, 3-4-1956 to 2-4-1962; Died. Obit. on 20-6-1962.



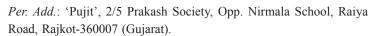
RUMANDLA RAAMACHANDRAYYA, SHRI: B.A., Hindi Vidwan; T.D.P. (Andhra Pradesh); s. of Shri R. Venkappa; b. June 6, 1950; m. Shrimati R. Padma, 1 s.; Member, Rajya Sabha, 3-4-1998 to 2-4-2004; Died. Obit. on 25-4-2016.



*RUPALA, SHRI PARSHOTTAM: B.Sc., B.Ed.; B.J.P. (Gujarat); s. of Shri Khodabhai Madhabhai Rupala; b. October 1, 1954; m. Shrimati Savitaben Rupala, 1 s. and 1 d.; Member, (i) Gujarat Legislative Assembly, Nov. 1991-March 1995, March 1995-Dec. 1997 and March 1998-July 2002 and (ii) Rajya Sabha, 10-4-2008 to 9-4-2014, 7-6-2016 to 2-4-2018 and 3-4-2018 onwards; Cabinet Minister, Narmada, Irrigation and Water Supply, Government of Gujarat, 19 March 1995-20 Oct. 1995; Cabinet Minister, Irrigation and Water Supply, Government of Gujarat, 4 Nov. 1995-18 Sept. 1996; Cabinet Minister, Agriculture, Government of Gujarat, 9 Oct. 2001-21 Dec. 2002; Chairman, Public Accounts Committee, Gujarat Legislative Assembly, March 1997-Dec. 1997; Chairman, Gujarat Industrial Development Corporation (G.I.D.C.), June 1998-Oct. 2001; Minister of State in the Ministry of Agriculture and Farmers Welfare and Minister of State in the Ministry of Panchayati Raj, 5 July 2016-30 May 2019; Minister of State in the Ministry of Agriculture and Farmers Welfare, 30 May 2019 onwards; National Vice-President, B.J.P. since March 2010.

Per. Add.: At & Post: Isvaria (Mahadev), Ta.: Amreli, Distt. Amreli-365601 (Gujarat).

RUPANI, SHRI VIJAYKUMAR: B.A., LL.B.; B.J.P. (Gujarat); s. of Shri Ramniklal; b. August 2, 1956; m. Shrimati Anjali, 1 s. and 1 d.; Chairman, Implementation Committee, Government of Gujarat (with the status of Minister of State), 1999-2002; Chairman, Tourism Corporation of Gujarat, 2006; Member, Rajya Sabha, 3-4-2006 to 2-4-2012.





RUTHNASWAMY, SHRI M.: M.A. (Cantab.), Bar-at-Law (Gray's Inn); Swatantra Party (Tamil Nadu); s. of Rai Bahadur M.I. Ruthnaswamy; b. August 15, 1885; m. Shrimati Marie, 4 s. and 5 d.; Member, (i) Madras Legislative Council, 1921-25, (ii) Central Legislative Assembly, 1927 and (iii) Rajya Sabha, 3-4-1962 to 2-4-1968 and 3-4-1968 to 2-4-1974; Vice-Chancellor, Anna Malai University, 1942-48; Recipient of Padma Bhushan, 1968; Author of a number of books; Died. Obit. on 11-6-1977.



SABHARWAL, SHRI DHARAM PAL: Honours in Hindi (Prabhakar); I.N.C. (Punjab); s. of Shri Sant Ram Sabharwal; b. January 10, 1941; m. Shrimati Arpana Sabharwal, 2 s. and 2 d.; Member, (i) Punjab Legislative Assembly, June 1977 and Feb. 1992 and (ii) Rajya Sabha, 10-4-2004 to 9-4-2010; Minister of State holding the portfolios of Labour & Employment (Independent Charge), Colonisation (attached with Chief Minister) and Habitat (attached with Chief Minister), Government of Punjab, June 1977-Sept. 1979; Minister of State holding the portfolios of Printing and Stationery (Independent Charge), Removal of Grievances, Pensions and Welfare of Pensioners (Independent Charge) and Jails and Justice (attached with Chief Minister), Government of Punjab, Feb. 1992-Aug. 1995; Minister of State for Printing and Stationery (Independent Charge), Government of Punjab, Jan.-Aug. 1996; Cabinet Minister for Tourism and Cultural Affairs, Government of Punjab, Nov. 1996-Feb. 1997; Municipal Councillor, Municipal Committee, Hoshiarpur, Punjab, July 1972.



Per. Add.: House No.53-A, Bahadurpur, Distt. Hoshiarpur-146001 (Punjab) and (ii) Office Address at Chandigarh: 5900, Phase III, M.H.C., P.O. Mani Majra, Chandigarh-160101.



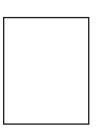
*SABLE, SHRI AMAR SHANKAR: B.A., Diploma in Journalism; B.J.P. (Maharashtra); s. of Shri Shankar Bapu Sable; b. 7 February 1963; m. Shrimati Bharti Amar Sable, 1 s. and 2 d.; Member, Rajya Sabha, 14-3-2015 onwards.

Per. Add.: 'Anushankar Bangla' Plot No. 426, Sector-27, Shahid Kothari Bandhu Marg, Pimpri Chinchwad Aakurdi, Navnagar Pradhikaran, Pune-411044 (Maharashtra).



SADHO, DR. VIJAYLAXMI: M.B.B.S.; I.N.C. (Madhya Pradesh); d. of Late Shri Sitaram Sadho; b. November 13, 1955; Unmarried: Member, (i) Madhya Pradesh Legislative Assembly, 1985-90, 1993-98, 1998-2003 and 2008-2010 and (ii) Rajya Sabha, 30-6-2010 to 29-6-2016; Minister for Tourism and Culture, 20-Point Programme, Science and Technology; Public Sector Undertakings and Public Works Department, Government of Madhya Pradesh, 1993-98; Minister, Narmada Valley Development Department and Department of Social Welfare, Medical Education and Scheduled Castes Welfare, Government of Madhya Pradesh, 1998-2003; Secretary, A.I.C.C.

Per. Add.: (i) MIG-12, MLA Colony, Jawahar Chowk, Bhopal and (ii) 7, Mahatma Gandhi Marg, Mandleshwar, Tehsil Maheshwar, Distt. West Khargone, Nimar-451221(Madhya Pradesh).



SADIQ ALI, SHRI: Graduate; Congress (O) (Rajasthan); s. of Shri Tahir Ali; b. 1910; m. Shrimati Shanti; Member, (i) Provisional Parliament, 1950-52 and (ii) Rajya Sabha, 4-11-1958 to 2-4-1964 and 3-4-1964 to 2-4-1970; General Secretary, A.I.C.C., 1958-62 and 1966-67; Governor, (i) Maharashtra and (ii) Tamil Nadu; Author of a few books; Died. Obit. on 18-4-2001.



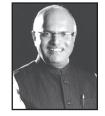
SAHA, SHRI SURAJMALL: B.A., B.L.; Jana Congress (Orissa); s. of Shri Bhagirath Saha; b. January 20, 1918; m. Shrimati Nanu Devi Saha, 4 s. and 1 d.; Member, Rajya Sabha, 3-4-1970 to 13-9-1971; Died. Obit. on 15-11-1971.

SAHANI, DR. ANIL KUMAR: LL.B., M.A.; J.D. (U) (Bihar); s. of Late Shri Mahendra Sahani; b. July 4, 1963; m. Shrimati Phoolmati Bharti, 2 s. and 3 d.; Member, Rajya Sabha, 4-1-2010 to 2-4-2012 and 3-4-2012 to 2-4-2018; National General Secretary, Yuva Janata Dal (U), 2007-2010; Author of a booklet on the life of Shahid Jubba Sahni, 2007 and a brief biography of Baba Kebal Maharaj.

Jubba Sahni, 2007 and a brief biography of Baba Kebal Maharaj. *Per. Add.*: Shahid Jubba Sahni Nagar, Brahmapura, Laxmi Chowk, Ward No. 4, Circle Mushahari, P.O.-M.I.T., Distt. Muzaffarpur-842003 (Bihar).



*SAHASRABUDDHE, DR. VINAY P.: B.A., M.A., Ph.D.; B.J.P. (Maharashtra); s. of Shri Prabhakar Sahasrabuddhe; b. November 10, 1957; m. Shrimati Nayana Sahasrabuddhe, 1 s.; Member, Rajya Sabha, 5-7-2016 onwards; Author of books in Marathi and English; Recipient of, (i) Maharashtra Government Best Literary Work Award, 1998 and (ii) Pune Nagar Vachan Mandir Award for Marathi book 'Aahe Loktantra Tareehee', 2011.



Per. Add.: 103, Surabhi Cooperative Housing Society, Green Road, Louis Wadi, Thane (West)-400604 (Maharashtra).

SAHAY, SHRI DAYANAND: M.Com.; IND. (Jharkhand); s. of Shri Girija Nand Sahay; b. November 15, 1932; m. Shrimati Sushila Sahay, 1 s. and 2 d.; Member, Rajya Sabha, 10-4-1978 to 9-4-1984, 3-4-1988 to 2-4-1994 and 19-7-2001 to 19-3-2002; Died. Obit. on 20-3-2002.



SAHNI, SHRI MAHENDRA: Intermediate; J.D. (U) (Bihar); s. of Late Shri Chulhai Sahni; b. April 4, 1940; m. Shrimati Susheela Devi, 2 s. and 3 d.; Member, Bihar Legislative Council, 1994-2000 and (ii) Rajya Sabha, 3-4-2006 to 6-11-2009; Chairman, (i) Matsya Jeevi Adhyayan Dal, Government of Bihar, 1980-81 and (ii) Bihar Rajya Matsya Vikas Nigam Ltd., an establishment of the Government of Bihar, 1982-90; Died. Obit. on 19-11-2009.



* Sitting Member 427



SAHU, SHRI BAIKUNTHA NATH: Intermediate (Arts), Passed Pleadership Examination from High Court of Orissa; Congress (I) (Orissa); s. of Shri Daidari Sahu; b. August 15, 1930; m. Shrimati Subarnamani Sahu, 1 s. and 4 d.; Member, Rajya Sabha, 7-10-1988 to 2-4-1990.

Per. Add.: Village Pabitradiha, Post Office Keonjhargarh, District Keonjhar (Orissa).



*SAHU, SHRI DHIRAJ PRASAD: B.A.; I.N.C. (Jharkhand); s. of Late Rai Sahab Baldeo Sahu; b. November 23, 1955; Married, 1 s. and 1 d.; Member, Rajya Sabha 24-6-2009 to 7-7-2010, 8-7-2010 to 7-7-2016 and 4-5-2018 onwards.

Per. Add.: (i) Thana Road (Shastri Chowk), P.O. and Distt. Lohardaga-835302 (Jharkhand), (ii) Sushila Niketan, Radium Road, Ranchi-834001 (Jharkhand) and (iii) Congress Bhawan, Shradhanand Road, Ranchi-834001.



SAHU, SHRI RAJNI RANJAN: B.A., B.L.; Congress (I) (Bihar); s. of Shri M.P. Sahu; b. November 15, 1934; m. Shrimati Bimlesh Gupta, 3 d.; Member, Rajya Sabha, 10-4-1984 to 9-4-1990 and 10-4-1990 to 9-4-1996; Chairman, (i) Committee on Petitions, Rajya Sabha, 1988-90, (ii) House Committee, Rajya Sabha 1991-94 and (iii) Department-related Parliamentary Standing Committee on Home Affairs, Rajya Sabha, 1995-96; Director, Indian Tourism Development Corporation, 1981-83.

Per. Add.: Sahu Tank, Purani Bazar, Muzaffarpur (Bihar).



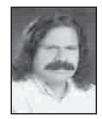
SAHU, SHRI RAM NARAYAN: Under Matric; S.P. (Uttar Pradesh); s. of Late Shri Suraj Bali Sahu; b. October 2, 1938; m. Shrimati Veermati Sahu, 3 s. and 1 d.; Member, Rajya Sabha, 5-7-2004 to 4-7-2010; Associated with the S.P. in different capacities.

Per. Add.: 2/30, Vishal Khand, Gomti Nagar, Lucknow (Uttar Pradesh).

SAHU, SHRI SANTOSH KUMAR: B.A., LL.B.; Congress (I) (Orissa); s. of Shri Kamal Lochan Sahu; b. December 15, 1935; m. Shrimati Basanti Kumari Sahu, 3 s. and 1 d.; Member, Orissa Legislative Assembly, 1961 and 1967; Deputy Minister, Government of Orissa, 1962-67; Member, Rajya Sabha, 3-4-1976 to 2-4-1982, 3-4-1982 to 2-4-1988 and 3-4-1988 to 2-4-1994; Vice-Chairman, Rajya Sabha, 1984-86; General Secretary, Orissa P.C.C., 1962-68 and 1974-76; Died. Obit. on 22-11-2006.



SAI, SHRI NAND KUMAR: M.A. (Political Science); B.J.P. (Chhattisgarh); s. of Shri Likhan Sai; b. January 1, 1946; m. Shrimati Guruwari Devi *alias* Gulmohar Devi, 3 s. and 4 d.; Member, (i) Madhya Pradesh Legislative Assembly, 1977-79 and 1985-89 (two terms), (ii) Lok Sabha, 1989-1991, 1996-97 and 2004-2009, (iii) Chhattisgarh Legislative Assembly, 2000-2004 and (iv) Rajya Sabha, 4-8-2009 to 29-6-2010 and 30-6-2010 to 29-6-2016; Chairman, Committee on the Welfare of Scheduled Castes and Scheduled Tribes, Madhya Pradesh Legislative Assembly, 1978-79; Associated with the B.J.P. in different capacities.



Per. Add.: Vill. & P.O. Bhagora, Tehsil-Pharsa Bahar, Distt. Jashpur-496242 (Chhattisgarh).

SAIFULLAH, SHRI K. M.: B.A., B.L.; T.D.P. (Andhra Pradesh); s. of Shri K.M. Rahamatullah; b. August 11, 1944; m. Shrimati Ayesha, 2 s.; Member, Rajya Sabha, 10-4-1996 to 9-4-2002.

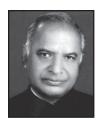
Per. Add.: 22/307, Anantapur Town, District Anantpur (Andhra Pradesh).



SAIKIA, DR. NAGEN: M.A., Ph.D.; A.G.P. (Assam); s. of Shri Umaram Saikia; b. February 11, 1941; m. Shrimati Layanya Saikia, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1986 to 2-4-1992; Vice-Chairman, Rajya Sabha, 1990-91; Author of a number of books consisting of short-stories, essays, plays, biographies etc.

Per. Add.: 'Asrays', Jeevan Phukan Nagar, Dibrugarh (Assam).





SAINI, SHRI MADANLAL: B.A., LL.B.; B.J.P. (Rajasthan); s. of Shri Baluramji Saini b. July 13, 1943; m. Shrimati Patasi Devi, 1 s. and 6 d.; Member, (i) Rajasthan Legislative Assembly, 1990-92 and (ii) Rajya Sabha, 4-4-2018 to 24-6-2019; Chairman, Question Reference Committee, Rajasthan Legislative Assembly, 1990-92; Died. Obit. on 25-6-2019.



SAINI, SHRI RAJPAL SINGH: Graduate; B.S.P. (Uttar Pradesh); s. of Shri Nakli Singh; b. January 1, 1953; m. Shrimati Usha Singh, 1 s. and 1 d.; Member, (i) Uttar Pradesh Legislative Assembly, 2002-2007 and (ii) Rajya Sabha, 5-7-2010 to 4-7-2016; Minister of State, Government of Uttar Pradesh, Oct. 2003-Aug. 2004; Chairman, U.P. Seed Development Corporation, Government of Uttar Pradesh (State Minister rank), May 2008-June 2010.

Per. Add.: 145, Deo Puram, Muzaffarnagar (Uttar Pradesh).



SAIT, SHRI EBRAHIM SULAIMAN: B.A.; M.L. (Kerala); s. of Shri Sulaiman Ebrahim Sait; b. November 3, 1922; m. Shrimati Mariam Bai alias Yashmeen, 2 s. and 3 d.; Member, Rajya Sabha, 3-4-1960 to 2-4-1966; Secretary/Vice-President, M.L., Kerala, 1958-62; Died. Obit. on 28-4-2005.



SAIT, SHRI SALAY MOHAMMED: IND. (Kerala); s. of Shri Ebrahim Sait; b. January 17, 1932; m. Shrimati Zulekha Bai, 1 s. and 3 d.; Member, Rajya Sabha, 3-4-1964 to 2-4 1970; Died. Obit. on 21-10-1999.



SAKHALECHA, SHRI VIRENDRA KUMAR: B.A., LL.B.; Jana Sangh (Madhya Pradesh); s. of Shri Keshrimalji Sakhalecha; b. March 4, 1930; m. Shrimati Chetan Kumari, 3 s. and 3 d.; Member, Madhya Pradesh Legislative Assembly, 1957-72; Leader of the Opposition, Madhya Pradesh Legislative Assembly; Chairman, Public Accounts Committee, Madhya Pradesh Legislative Assembly for three years; Deputy Chief Minister of Madhya Pradesh, twice; Member, Rajya Sabha, 10-4-1972 to 26-6-1977; Died. Obit. on 21-10-1999.

SAKSENA, SHRI HAR PRASAD: Graduate; Congress (Uttar Pradesh); s. of Shri Tulsi Ram; b. July, 1885; m. Shrimati Jagat Rani Saksena, 2 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4 1956 to 2-4-1962; Author of 'Babu' (an Urdu Satire); Died. Obit. on 8-11-1962.



SAKSENA, SHRI MOHAN LAL: B.Sc., LL.B.; NOM.; s. of Shri Tej Krishan; b. October 26, 1896; m. Shrimati Shakuntala, 1 s. and 1 d.; Member, (i) Uttar Pradesh Legislative Council, 1924-26, (ii) Central Legislative Assembly, 1935-47, (iii) Constituent Assembly, (iv) Provisional Parliament, 1950-52, (v) Lok Sabha, 1952-57 and (vi) Rajya Sabha, 22-11-1959 to 2-4-1964; Union Minister of Rehabilitation, 1948-50; Secretary/ President, UPCC, 1929-35 and 1937-39; Author of a few books; Died. Obit. on 16-8-1965.

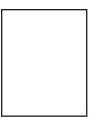


SALAM, HAJI ABDUL: M.A. (Political Science), LL.B.; I.N.C. (Manipur); s. of Late Shri Hafiz Mufizuddin; b. March 1, 1948; m. Shrimati Najida Begum, 1 s. and 5 d.; Member, (i) Manipur Legislative Assembly, 1980-85, 1995-2000 and 2002-2007 (three terms) and (ii) Rajya Sabha, 10-4-2014 to 28-2-2017; Minister, Rural Development and Panchayati Raj, Government of Manipur, 1997-1999; Minister, Co-operation, Minorities and Other Backward Classes, Government of Manipur, 2002-2004; Nominated to the Panel of Chairmen, Manipur Legislative Assembly, July 2004-Feb. 2007; Chairman, State Haj Committee, Manipur, May 2003-2006, July 2006-2009 and Aug. 2009-2012; Chairman, Petition Committee, Manipur Legislative Assembly, 2004-Feb. 2007; Was Vice-President, Manipur Pradesh Congress Committee (MPCC); Recipient of a number of awards; Died. Obit. on 9-3-2017.



SALARIA, SHRI SHABBIR AHMAD: M.A., LL.B.; N.C. (Jammu and Kashmir); s. of Choudhary Ferozuddin Salaria; b. December 25, 1934; m. Shrimati Zubaida, 3 s. and 2 d.; Advocate-General, J & K, 1981-84; Member, Rajya Sabha, 27-9-1989 to 21-10-1992; Died. Obit. on 26-7-2017.





SALASKER, DR. V. H.: Congress (I) (Maharashtra); Member, Rajya Sabha, 30-11-1981 to 2-4-1982; [*Other details not available*]; Died. Obit. on 19-11-1997.



SALEEM, SHRI MOHAMMAD YUNUS: B.A., LL.B.; Congress (Andhra Pradesh); s. of Shri Mohammad Yusuf; b. September 26, 1912; m. Shrimati Sajida Khatoon, 1 s. and 4 d.; Member, Lok Sabha 1967-71; Union Deputy Minister holding portfolios of Law and Railways, 1967-71, Member, Rajya Sabha, 3-4-1974 to 2-4-1980.

Per. Add.: Troop Bazar, Hyderabad (Andhra Pradesh).



SALEEM, CHAUDHARY MUNVVAR: B.A., LL.B.; S.P. (Uttar Pradesh); s. of Chaudhary Maqsood Ali; b. July 10, 1959; m. Shrimati Shamsun Nisha, 2 s. and 3 d.; Member, Rajya Sabha, 3-4-2012 to 2-4-2018; National Secretary, Yuva Lok Dal, 1984-86; Author of two books; Died. Obit. on 21-6-2019.



SALIG RAM, DR.: Congress (Himachal Pradesh); s. of Shri Purshotam Ram; b. August 15, 1909; m. Shrimati Vidhya Devi, 4 s. and 4 d.; Member, Rajya Sabha, 3-4-1966 to 19-3-1972; Died. Obit. on 4-11-1986.



SALIM ALI, SHRI: D.Sc. (*Honoris Causa*); NOM.; s. of Dr. Salim Moizuiddin Ali; b. November 12, 1896; Member, Rajya Sabha, 4-9-1985 to 20-6-1987; Recipient of (i) Padma Bhushan, 1958, (ii) Padma Vibhushan, 1976 and (iii) Several national and international awards; Author of books on Orinthology; Died. Obit. on 27-7-1987.

SALVE, SHRI N. K. P.: B.Com., F.C.A.; Congress (I) (Maharashtra); s. of Shri P.K. Salve; b. March 18, 1921; m. Dr. (Shrimati) Ambriti Salve, 1 s. and 1 d.; Member, Lok Sabha, 1967-77; Chairman, (i) Select Committee on the Taxation Laws (Amendment) Bill, 1973 and (ii) Committee of Privileges, Lok Sabha; Member, Rajya Sabha, 3-4-1978 to 2-4-1984, 3-4-1984 to 2-4-1990, 3-4-1990 to 2-4-1996 and 3-4-1996 to 2-4-2002; Union Minister of State holding portfolios of Information and Broadcasting, Steel and Mines, Parliamentary Affairs and Power, 1982-84 and 1993-96; Chairman, Ninth Finance Commission; Author of a few books; Died. Obit. on 24-4-2012.



SAMADANI, SHRI M. P. ABDUSSAMAD: M.A., M.Phil.; M.L. (Kerala); s. of Shri Maulana Abdul Hameed Haidari; b. January 1, 1959; Member, Rajya Sabha, 2-7-1994 to 1-7-2000 and 2-7-2000 to 1-7-2006; Author of, (i) Sikh Religion and (ii) The History of Middle East.

Per. Add.: Iqbal Bhavan, Sirhind Nagar, Kottakkal, Distt. Malappuram-676503 (Kerala).



SAMAL, SHRI MAN MOHAN: B.A., LL.B.; B.J.P. (Odisha); s. of Shri Kambhupani Samal; b. April 15, 1959; m. Shrimati Pranati Samal, 1 d.; Member, Rajya Sabha, 4-4-2000 to 23-5-2004.

Per. Add.: At/P.O. Adampur, District Bhadrak (Odisha).





SAMANTA, SHRI ACHYUTANANDA: M.Sc. (Chemistry), Ph.D. (Social Sciences); B.J.D. (Odisha); s. of Late Shri Anadicharna Samanta; b. January 20, 1964; Member, (i) Rajya Sabha, 4-4-2018 to 24-5-2019 and (iii) Lok Sabha, 2019 onwards; General President, Indian Science Congress Association (ISCA), 2017-18; Nominated as Honorary Principal Advisor to the Department of Education, Government of Manipur, 2018-21; Honoured with National Award for the welfare of children, 2016 by Shri Ram Nath Kovind, Hon'ble President of India; Honoured with first ever Kautilya Award by Indian Economic Association; conferred with 37 *Honoris Causa* Doctorate Awards from prestigious Universities across the globe; Recipient of over 50 National and International and over 200 state honours and accolades; Has been awarded with four National and International Fellowships - ISTE, CSI, ICA and APACH.

Per. Add.: N3/92, IRC Village, P.O./P.S.-Nayapalli, Bhubaneswar-751015 (Odisha).



SAMANTARAY, SHRI PRAVAT KUMAR: B.A. (Hons.), M.A., LL.B.; J.D. (Orissa); s. of Shri Suryamani Samantaray; b. April 22, 1950; m. Shrimati Prativa Manjari Mohanty, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1990 to 2-4-1996; Vice-President, State Janata Dal, Orissa.

Per. Add.: Village and Post Office Shasanipara Via Marashaghai, District Cuttack (Orissa).



SAMBASIVAM, SHRI ERA: S.S.L.C.; A.I.A.D.M.K.(I) (Tamil Nadu); s. of Shri Era Mamourthy; b. October 12, 1924; m., (i) Shrimati Venkalakshmi and (ii) Shrimati S. J. Shanthi, 2 s. and 3 d.; Member, (i) Tamil Nadu Legislative Council, 1968-76 and (ii) Rajya Sabha, 25-7-1983 to 24-7-1989; Died. Obit. on 24-2-2015.



SAMBHU PRASAD, SHRI S.: Graduate (Viswabharti); Congress (Tamil Nadu); s. of Shri S. Sivabrahmam; b. January 26, 1911; m. Shrimati S. Kamakshamma, 2 s. and 3 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1956; Died. Obit. on 31-7-1972.

SAMUEL, SHRI MUDUMALA HENRY: Congress (Andhra Pradesh); s. of Shri Mudumala Issac; b. June 21, 1912; m. Shrimati D.B. Samuel, 2 d.; Member, Rajya Sabha, 18-4-1957 to 2-4-1958, 3-4-1958 to 2-4-1964 and 3-4-1968 to 16-2-1972; Died. Obit. on 13-3-1972.



SAMY, SHRI V. P. M.: Intermediate; A.I.A.D.M.K. (Pondicherry); s. of Shri V. Poongavanam; b. April 12, 1930; m. Shrimati Indira, 1 s. and 2 d.; Member, Rajya Sabha, 28-7-1977 to 27-7-1983; Died. Obit. on 14-3-2018.



SANADI, PROF. I. G.: M.A., Rashtra Bhasha 'Praveen'; Congress (I) (Karnataka); s. of Shri G.H. Sanadi; b. February 18, 1939; m. Shrimati Zaibunisa Begum Sanadi, 4 s. and 2 d.; Member, (i) Karnataka Legislative Assembly, 1972-78 and (ii) Rajya Sabha, 10-4-1990 to 9-4-1996; General-Secretary, Karnataka P.C.C. (I).

Per. Add.: Kaviraj Marg, Vishweshwar Nagar, Hubli (Karnataka).



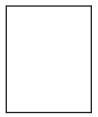
SANCHETI, SHRI AJAY: B.Com.; B.J.P. (Maharashtra); s. of Late Shri Shaktikumar Sancheti; b. October 22, 1965; m. Shrimati Savita Sancheti, 2 s.; Member, Rajya Sabha, 3-4-2012 to 2-4-2018.

Per. Add.: 20, IT Park, Parsodi, Nagpur-440022 (Maharashtra).



SANDIL, SHRI GHASIRAM: (Orissa); Member, Rajya Sabha, 5-5-1959 to 2-4-1960; [*Other details not available*].

Per. Add.: Village Kainpur, Post Office Bhalda, District Mayurbhanj (Orissa).





SANGHI, SHRI GIREESH KUMAR: B.A., M.A. (Political Science); I.N.C. (Andhra Pradesh); s. of Late Shri Ram Sharan Sanghi; b. March 8, 1955; m. Shrimati Alka Sanghi, 2 s. and 1 d.; Member, Rajya Sabha, 22-6-2004 to 21-6-2010.

Per. Add.: H.No. I-144, Omarkhan Diara (Sanghi Nagar), Hayathnagar Mandal, Distt. Ranga Reddy-501511 (Andhra Pradesh).



SANGMA, SHRI EMONSINGH M.: Congress (Assam); s. of Shri Sanjing Sangma; b. March 17, 1913; m. Shrimati Sarojini R. Marak, 3 s. and 3 d.; Member, Assam Legislative Assembly, 1952-56 and 1962; Minister, Government of Assam, 1962-66; Member, Rajya Sabha, 4-5-1967 to 2-4-1970 and 3-4-1970 to 2-4-1976.

Per. Add.: Upper Chandmarry, Post Office Tura, Garo Hills (Assam).



SANGMA, SHRI THOMAS: Under Graduate, Diploma in Computer Applications; N.C.P. (Meghalaya); s. of Late Shri Frederick S. Marak; b. July 27, 1961; m. Shrimati Illa G. Momin, 1 s. and 1 d.; Member, Rajya Sabha, 13-4-2008 to 4-2-2013; Chairman, Tura Municipal Board, 1999-2003.

Per. Add.: House No. 82, Spring Hills, P.O. Chandmary, Tura, West Garo Hills-794002 (Meghalaya).



SANJIV KUMAR, SHRI: B.Sc., LL.B.; J.M.M. (Jharkhand); s. of Shri Guna Dhar Dan; b. January 15, 1958; Unmarried; Member, Rajya Sabha, 4-5-2012 to 3-5-2018.

Per. Add.: House No. 92 A, Vill. & P.O. Maniadih, P.S. Tundi, Distt. Dhanbad-828109 (Jharkhand).



SANJIVAYYA, SHRI D.: B.A., B.L.; Congress (Andhra Pradesh); s. of Shri D. Muneyya; b. February 14, 1921, m. Shrimati Krishnaveni Sanjivayya; Member, (i) Provisional Parliament, 1950-52, (ii) Madras Legislative Assembly, 1952 and (iii) Andhra Pradesh Legislative Assembly, 1952-64; Minister, Governments of Madras and Andhra Pradesh, 1952-60; Chief Minister, Andhra Pradesh, 1960-62; Member, Rajya Sabha, 3-4-1964 to 2-4-1970 and 3-4-1970 to 7-5-1972; Union Minister holding portfolios of Labour and Employment and Industry, 1964-67 and 1970-71; President, Indian National Congress, 1962-64; Died. Obit. on 8-5-1972.

SANKARALINGAM, PROF. M.: B.A. (History), M.A. (Tamil); D.M.K. (Tamil Nadu); s. of Shri S. Manakavala Perumal Pillai; b. February 23, 1927; m. Shrimati A. Bhagavatiammal, 4 s. and 1 d.; Member, Tamil Nadu Legislative Council, 1964-84; Leader of the Opposition, Tamil Nadu Legislative Council, 1978-80; Member, Rajya Sabha, 30-6-1998 to 29-6-2004; Author of 'Tamizhar Varalaru' (The History of Tamil); Died. Obit. on 23-2-2016.



SANKATA PRASAD, DR.: Graduate; Congress (I) (Uttar Pradesh); s. of Shri Chunnoo Lal; b. March 28, 1928; m. Shrimati Sheo Rani, 2 s. and 3 d.; Member, (i) Lok Sabha, 1967-77 and (ii) Rajya Sabha, 3-4-1982 to 29-12-1984; Died. Obit. on 23-3-1992.



SANTHANAM, SHRI K.: M.A., B.L.; Congress (Madras now Tamil Nadu); s. of Shri Kasthuri Ranga; b. July 14, 1895; m. Shrimati Sundaram, 4 s. and 1 d.; Member, (i) Central Legislative Assembly, 1937-42, (ii) Constituent Assembly, 1946-50 and (iii) Provisional Parliament, 1950-52; Union Minister of State for Railways, 1949-52; Lt. Governor, Vindhya Pradesh, 1952-56; Chairman, Finance Commission, 1956-57; Member, Rajya Sabha, 18-4-1960 to 2-4-1962 and 17-4-1962 to 2-4-1964; Author of a number of books; Died. Obit. on 11-3-1980.



SANTOKH SINGH, SARDAR: M.Sc. (Hons.); Congress (N.C.T. of Delhi); s. of Bhai Mukund Lall; b. October 7, 1922; m. Shrimati Nirmaljit Kaur, 1 s. and 3 d.; Member, Rajya Sabha, 16-4-1962 to 15-4-1968.

Per. Add.: 76-D, Malcha Marg, Diplomatic Enclave, New Delhi.



SANYAL, SHRI SASANKASEKHAR: M.A., LL.B.; C.P.I. (M) (West Bengal); s. of Shri Bhabataran Sanyal; b. June 11, 1901; m. Shrimati Usharani Sanyal, 1 s. and 5 d.; Member, (i) Bengal Legislative Assembly, 1937-45, (ii) Central Legislative Assembly, 1946-47, (iii) West Bengal Legislative Council, 1958-66 and (iv) Rajya Sabha 3-4-1970 to 2-4-1976; Died. Obit. on 27-12-1990.





SAPRU, SHRI PRAKASH NARAIN: M.A., LL.B., LL.D. (*Honoris Causa*), Bar-at-Law; Congress (Uttar Pradesh); s. of Right Honourable Sir Tej Bahadur Sapru; b. February 11, 1894; m. Shrimati Janak Dulari Chak, 3 s. and 2 d.; Member, Council of States 1934-47 and on its Panel of Chairmen, 1941-42; Member, Rajya Sabha, 3-4-1956 to 2-4-1962 and 3-4-1962 to 2-4-1968; On Panel of Vice-Chairmen, Rajya Sabha, 1958-59; President, Liberal Party, 1938-39; Judge, Allahabad High Court, 1947-54; Author of Books on Law & Constitution; Died. Obit. on 29-4-1969.



SAQHY, SHRI T. A. MOHAMMED: B.A., B.L.; D.M.K. (Tamil Nadu); s. of Shri Mohammed Anneef; b. July 1, 1942; m. Shrimati Munaverjahan, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1990 to 2-4-1996.

Per. Add.: 12/1, Infantry Road, Vellore, North Arcot, Ambedkar District (Tamil Nadu).



SARANG, SHRI KAILASH NARAIN: M.A., LL.B.; B.J.P. (Madhya Pradesh); s. of Shri Jagannath Prasad Sarang; b. January 1, 1935; m. Shrimati Prasoon Sarang, 2 s. and 3 d.; Member, Rajya Sabha, 10-4-1990 to 9-4-1996; General Secretary, (i) Madhya Pradesh Janata Party, 1978-80 and (ii) B.J.P. 1980-85; President, Madhya Pradesh B.J.P., 1990-92.

Per. Add.: 90/8, Shish Mahal, Bhopal (Madhya Pradesh).



SARAOGI, SHRI PANNALAL: B.A., B.L.; Congress (West Bengal); s. of Shri Mahadeolal Saraogi; b. July 14, 1921; m. Shrimati Satyawati, 1 s. and 2 d.; Member, (i) West Bengal Legislative Council, 1952-62 and (ii) Rajya Sabha, 3-4-1962 to 6-8-1963; Died. Obit. on 13-8-1963.



SARATH KUMAR, SHRI R.: B.Sc.; D.M.K. (Tamil Nadu); s. of Shri M. Ramanathan; b. July 14, 1954; m. Shrimati Radhika Sarath Kumar, 3 d.; Member, Rajya Sabha, 25-7-2001 to 31-5-2006; Acted in a number of Tamil and Telugu films; Recipient of Filmfare Award. *Per. Add.*: No. 2, Kalyani Nagar, Kottivakkam, Chennai-600041 (Tamil Nadu).

SARDAR SINGH, SHRI: M.A. (Cantab.), Bar-at-Law; IND. (Rajasthan); s. of Raja Bahadur Amar Singh; b. March 16, 1920; m. Rajkumari Bhuban Rajya Lakshmi; Member, (i) Jaipur Legislative Council, 1945, (ii) Constituent Assembly, 1947-50, (iii) Provisional Parliament, 1950-52 and (iv) Rajya Sabha, 3-4-1952 to 16-9-1956; Died. Obit. on 23-2-1987.



SARDESAI, SHRI SHRINIWAS GANESH: B.Com.; C.P.I. (Maharashtra); s. of Shri Ganesh Sakharam Sardesai; b. March 3, 1907; m. Shrimati Gargi Bhatavdekar, 1 d.; Member, Rajya Sabha, 3-4-1970 to 2-4-1976; Author of a few books; Died. Obit. on 21-11-1996.

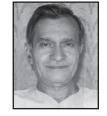


SARING, SHRI LEONARD SOLOMAN: I.Sc., Diploma in Civil Engineering; Congress (I) (Sikkim); s. of Shri John Migma Saring; b. February 12, 1942; m. Shrimati Tyermit Mary Lepcha, 1 s. and 2 d.; Member, Rajya Sabha, 20-10-1975 to 19-10-1981 and 20-10-1981 to 19-10-1987; Vice-President/President, Sikkim P.C.C. (I).

Per. Add.: Singhik Busty, Mangan, Post Office North Sikkim (Sikkim).



SARKAR, SHRI MATILAL: B.Sc., M.Sc., B.T., Special Training in Biology; C.P.I. (M) (Tripura); s. of Late Shri Haladhar Sarkar; b. August 15, 1941; m. Shrimati Kalpana Sarkar, 2 s. and 1 d.; Member, (i) Tripura Legislative Assembly, 1978-93 and (ii) Rajya Sabha, 22-5-2002 to 2-4-2004 and 3-4-2004 to 2-4-2010; Chairman, (i) Tripura State Commission for Other Backward Classes (O.B.C.), Dec. 2001 to May 2002 and since June 2002 and (ii) Tripura Khadi and Village Industries Board since July 2005; Author 'Prabaha', (brought in two parts) 1999 and 2000 and 'Dwandwa O Bikash', 2001.



Per. Add.: Vill. Milan Sangha, P.O.-A.D.Nagar, Agartala-799003 (Tripura).



SARMA, DR. ARUN KUMAR: M.V.Sc., Ph.D., LL.B.; A.G.P. (Assam); s. of Shri Thaneswar Sarma; b. November 1, 1956; m. Shrimati Geetashri Sarma, 1 s. and 1 d.; Member, (i) Eleventh Lok Sabha, May 1996-Dec. 1997, 2004-2009 and (ii) Rajya Sabha, 3-4-1998 to 2-4-2004; Author of a book titled 'Ajir Patabumi Cachar', 1998.

Per. Add.: Village and Post Office Japisajia, North Lakhimpur, District Lakhimpur-787001 (Assam).



SARMA, SHRIMATI BASANTI: B.A.; I.N.C. (Assam); d. of Dr. Ananda Barbara; b. March 1, 1944; m. Shri Manabendra Sarma, 2 s.; Member, Rajya Sabha, 3-9-1991 to 9-4-1996 and 10-4-1996 to 9-4-2002.

Per. Add.: 24, Fatik Chandra Road, Uzan Bazar, Guwahati-781001 (Assam).



SARUP SINGH, DR.: B.A. (Hons), M.A., Ph.D.; Lok Dal (Haryana); s. of Chaudhary Gordhan Singh; b. January 9, 1917; m. Shrimati Susheela Devi, 2 s. and 3 d.; Member, Rajya Sabha, 10-4-1978 to 9-4-1984; Vice-Chancellor, Delhi University, 1971-74; Chairman, Socialist Party, Delhi, 1951.

Per. Add.: Village and Post Office Sanghi, Rohtak (Haryana).



SARWATE, SHRI VINAYAK SITARAM: B.A., LL.B.; Congress (Madhya Pradesh); s. of Shri Sitaram Vishnu Sarwate; b. April 2, 1884; m. Shrimati Saraswati, 3 s. and 4 d.; Member, Legislative Bodies, erstwhile Indore State; Minister, Indore State, 1947-48; Member, (i) Constituent Assembly, 1949-50, (ii) Provisional Parliament, 1950-52 and (iii) Rajya Sabha, 3-4-1952 to 2-4-1958; Author of books in Hindi and Marathi; Died. Obit. on 13-3-1972.

SARWATE, SHRI VISHNU VINAYAK: B.Sc., LL.B.; Congress (Madhya Pradesh); s. of Shri Vinayak Sitaram Sarwate; b. August 25, 1906; m. Shrimati Ashavati Sarwate, 2 d.; Member, (i) Legislative Council, erstwhile Holkar State, 1944-48 and (ii) erstwhile Madhya Bharat Legislative Assembly, 1948-52; Deputy Speaker, Madhya Bharat Legislative Assembly, 1952-56; Chairman, Estimates Committee, Madhya Bharat Legislative Assembly, 1953-56; Deputy Speaker, Madhya Pradesh Legislative Assembly, 1956-57; Member, Rajya Sabha, 3-4-1958 to 2-4-1964.



Per. Add.: 62, Jail Road, Indore (Madhya Pradesh).

SATCHIDANANDA, SHRI: Ayurveda Vachaspati (Master's Degree in Ayurveda); Congress (I) (Karnataka); s. of Shri T.S. Anantha Murthy; b. July 30, 1929; Bachelor; Member, Rajya Sabha, 10-4-1978 to 9-4-1984, 4-9-1991 to 2-4-1992 and 3-4-1992 to 2-4-1998.

Per. Add.: 406-A, 2nd A Cross, 3rd Block, Koramangala, Bengaluru-34 (Karnataka).



SATHE, SHRIMATI TARA RAMCHANDRA: B.A., Diploma in Theory of Montessori Method of Education; Congress (Maharashtra); d. of Shri Yeshwant Vishnu Ranade; b. March 29, 1913; m. Shri Ramchandra Krishna Sathe, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-1962 to 2-4-1968; Vice-Chairman, Rajya Sabha, 1965-67.

Per. Add.: 'Jawahar', 870/3, Shivaji Nagar, Bhandarkar Institute Road, Pune (Maharashtra).



SATPATHY, SHRIMATI NANDINI: M.A.; Congress (Orissa); d. of Shri Kalindi Charan Panigrahi; b. June 19, 1931; m. Shri Devendra Satpathy, 2 s.; Member, Rajya Sabha, 3-4-1962 to 2-4-1968 and 3-4-1968 to 29-11-1972; Union Deputy Minister/ Minister of State for Information and Broadcasting, 1966-72; Author of short stories and essays in Oriya; Died. Obit. on 7-8-2006.





SATYA BAHIN, SHRIMATI: M.A. (Sociology); Congress (I) (Uttar Pradesh); d. of Shri Baldev Prasad; b. January 5, 1944; m. Shri Chandra Prakash Naik, 5 s. and 1 d.; Member, Rajya Sabha, 3-4-1988 to 2-4-1994; President, SC/ST Women's Welfare Society.

Per. Add.: Laxman Sadan, Lalpur, Civil Lines, Etah (Uttar Pradesh).



SATYACHARAN, SHRI: M.A., B.T.; Congress (Uttar Pradesh); s. of Shri Bansh Bahadur Lal; b. July 5, 1907; m. Shrimati Padmavati Devi, 3 s. and 2 d.; Member, Rajya Sabha, 3-4-1960 to 13-8-1963; Author of a few books; Died. Obit. on 14-8-1963.



SATYANARAYANA, SHRI MOTURI: NOM.; b. 1902; m. Shrimati Suryakanta Devi, 3 s. and 4 d.; Member, (i) Constituent Assembly, 1948-50, (ii) Provisional Parliament, 1950-52, (iii) Madras Legislative Council, 1952-54 and (iv) Rajya Sabha, 3-4-1954 to 2-4-1960 and 3-4-1960 to 2-4-1966; Recipient of Padma Shri, 1958; Died. Obit. on 14-3-1995.



SATYANARAYANA, SHRI VENIGALLA: Intermediate; Congress (Andhra Pradesh); s. of Shri Veeraiah Venigalla; b. October 5, 1918; m. Shrimati Nageswaramma, 1 s. and 6 d.; Member, Andhra Pradesh Legislative Council, 1958-70; Minister, Government of Andhra Pradesh, 1967-69; Member, Rajya Sabha, 3-4-1970 to 2-4-1976 and 3-4-1976 to 20-10-1980; Died. Obit. on 17-11-1980.



SATYAVRATA SIDDHANTALANKAR, PROF.: Siddhantalankar (Graduate), Vidya Martand (Doctorate); NOM.; s. of Pandit Balak Ram Lakhanpal; b. March 5, 1898; m. Shrimati Chandravati Lakhanpal, 1 s.; Vice-Chancellor, Gurukul Kangri Vishwavidyalaya; Member, Rajya Sabha, 25-11-1964 to 2-4-1968; Author of a number of books on Education & Social Science: Died. Obit. on 24-11-1992.

SAVITA BEHEN, SHRIMATI: Hons. in Hindi, Sahitya Ratna, Sahitya Alankar, Sidhanta Shastri; Congress (N.C.T. of Delhi); d. of Swamy Satyabraty; b. January 23, 1919; m. Dr. Ulfat Rai, 2 s. and 1 d.; Member, (i) Punjab Legislative Council and Chairman of its Housing and Comforts Committee, 1962-66 and (ii) Rajya Sabha, 3-4-1972 to 2-4-1978; Recipient of Padma Shri; General Secretary, Delhi P.C.C.; Died. Obit. on 4-6-2009.



SAVNEKAR, SHRI B. S.: Congress (Maharashtra); s. of Shri Seshrao Savnekar; b. August 12, 1902; m. Shrimati Sulochana Bai, 2 s. and 5 d.; Member, (i) Hyderabad Legislative Council, 1957-58 and (ii) Rajya Sabha, 28-6-1960 to 2-4-1966 and 3-4-1966 to 2-4-1972; Vice-President, Maharashtra P.C.C., 1960; Died, Obit, on 13-6-1977.



SAYEED, MUFTI MOHAMAD: M.A., LL.B.; J.D. (Uttar Pradesh); s. of Mufti Ghulam Mohamad; b. January 12, 1936; m. Begum Gulshan Nazir, 1 s. and 3 d.; Member, (i) Jammu and Kashmir Legislative Assembly, 1962-72 and Feb. 1985 to Oct. 1986 and (ii) Jammu and Kashmir Legislative Council, 1972-77; Deputy Minister and Minister holding portfolios of Agriculture and Co-operation, Works and Urban Development, Government of Jammu and Kashmir, 1967-70 and 1972-75; Member, Rajya Sabha, 22-10-1986 to 28-7-1989 (J&K) and 5-7-1992 to 29-7-1996 (U.P.); Union Minister holding portfolios of Tourism and Home Affairs, 1986-87 and 1989-90; President, J&K Pradesh Congress Committee, 1975-87; Died. Obit. on 23-2-2016.





SAYEED, SHRI P. M.: B.Com., LL.B.; I.N.C. (National Capital Territory of Delhi); s. of Late Shri A.B. Atta Koya Thangal; b. May 10, 1941; m. Shrimati A.B. Raymath Sayeed, 1 s. and 7 d.; Member, (i) Lok Sabha, 1967, 1971, 1977, 1980, 1984, 1989, 1991, 1996, 1998, 1999 and (ii) Rajya Sabha, 10-8-2004 to 18-12-2005; Union Minister of State, Steel, Coal and Mines, 1979-80; Union Minister of State, Home Affairs, 1993-95; Union Minister of State, Information and Broadcasting, 1995-96; Union Minister of Power, 23 May 2004-18 Dec. 2005; Was Deputy Chief Whip, Congress Parliamentary Party; Deputy Speaker, Lok Sabha, 17 Dec. 1998-99 and 27 Oct. 1999-6 Feb. 2004; Chairman, Committee on Provision of the Computers to Members of Parliament, Chairman, Committee on Private Members' Bills and Resolution, Committee on Budget of Lok Sabha, Library Committee, 17 Dec. 1998-2004; Chairman, Joint Parliamentary Committee on Security Matters in Parliament Complex, 24 Dec. 1999-2004; Died. Obit. on 19-12-2005.



SCHAMNAD, SHRI HAMID ALI: B.A., B.L.; M.L. (Kerala); s. of Shri Abdul Kadar Schamnad; b. January 23, 1929; m. Shrimati Um Haleem, 3 d.; Member, (i) Kerala Legislative Assembly, 1960-64 and (ii) Rajya Sabha, 5-2-1970 to 21-4-1973 and 22-4-1973 to 21-4-1979; General-Secretary, M.L. Kerala; Died. Obit. on 31-01-2017.

Per. Add.: Advocate, Sea-View, Kasaragod (Kerala).



SCINDIA, SHRIMATI VIJAYA RAJE: B.J.P. (Madhya Pradesh); d. of Thakur Mahendra Singhji; b. October 12, 1919; m. His Highness Maharaja Sir Jiwaji Rao Scindia of Gwalior, 1 s. and 3 d.; Member, (i) Lok Sabha, 1957-62, 1962-67 and 1971-77, (ii) Madhya Pradesh Vidhan Sabha, 1967-71 and (iii) Rajya Sabha, 10-4-1978 to 9-4-1984 and 10-4-1984 to 27-11-1989; Vice-President, (i) Jana Sangh, 1973 and (ii) B.J.P; Died. Obit. on 19-2-2001.



SEBASTIAN, SHRI K. C.: B.A.; Kerala Congress (Kerala); s. of Shri K.C. Chacko; b. November 2, 1920; Bachelor; Member, Rajya Sabha, 22-4-1979 to 21-4-1985; Died. Obit. on 21-7-1986.

Thiruvananthapuram-695008 (Kerala).

SEELAM, SHRI JESUDASU: B.Sc., M.Sc. (Chemistry); I.N.C. (Andhra Pradesh); s. of Shri Abraham Seelam; b. August 13, 1953; m. Shrimati Sujatha Seelam, 1 s. and 2 d.; Member, Rajya Sabha, 22-6-2004 to 21-6-2010 and 22-6-2010 to 21-6-2016; Minister of State in the Ministry of Finance, 17 June 2013-26 May 2014; Secretary-General, (i) Forum of SC/ST Parliamentarians and (ii) Forum of Parliamentarians on HIV/AIDS; Served as Vice-President of the first Standing Committee (Peace & International Security), I.P.U.



Per. Add.: Pusulur, Pedanandipadu Mandal, Distt. Guntur-522112 (Andhra Pradesh).

SEEMA, DR. T. N.: B.A., M.A. (Malayalam), Ph.D. in Malayalam Literature, Diploma in Tamil, Diploma in Universalising Social Security; C.P.I. (M) (Kerala); d. of Shri P. Narayanan Nair; b. June 1, 1963; m. Shri G. Jayaraj, 1 d.; Member, Rajya Sabha, 3-4-2010 to 2-4-2016, Kerala State President and National Vice-President, All Inida Democratic Women's Association; Author/Editor of some books. *Per. Add.*: TC 42/366(1), Parambil Jn., Sreevaraham, P.O. Vallakkadavu,



SEETA YUDHVIR, SHRIMATI: Graduate; Congress (Andhra Pradesh); d. of Shri Amar Chand Mehta; b. November 9, 1922; m. Shri Yudhvir, 2 s.; Member, Rajya Sabha, 3-4-1958 to 2-4-1964 and 3-4-1964 to 2-4-1970; Died. Obit. on 21-2-1994.



*SEETHARAMA LAKSHMI, SHRIMATI THOTA: Secondary Education; T.D.P. (Andhra Pradesh); d. of Shri Venkataratnam; b. September 12, 1951; m. Shri Thota Satyanarayana, 1 s. and 4 d.; Member, Rajya Sabha, 10-4-2014 onwards; Chairperson, Bhimavaram Municipality, District West Godavari, Andhra Pradesh, 2005-2010; President, Telugu Desam Party, District West Godavari since 2009; Treasurer, T.D.P., Parlimentary Party.



Per. Add.: H. No. 26-9-65/1, Anurag Nilayam, Balusumudi, Bhimavaram, West Godavari-534202 (Andhra Pradesh).

* Sitting Member 445



SEKHAR, SHRI N. C.: Intermediate; Congress (Kerala); s. of Shri V. Narayana Pillai; b. June, 1906; m. Shrimati Edayath Janaki, 4 s.; Member, Rajya Sabha, 3-4-1954 to 2-4-1960; Died. Obit. on 5-12-1986.



*SELJA, KUMARI: M.A., M.Phil.; I.N.C. (Haryana); d. of Late Choudhary Dalbir Singh; b. September 24, 1962; Unmarried; Member, (i) Lok Sabha, 1991-1996, 1996-97, 2004-2009 and 2009-Jan. 2014 and (ii) Rajya Sabha, 10-4-2014 onwards; Union Deputy Minister, Department of Education and Culture, Ministry of Human Resource Development, July 1992-Sept. 1995; Union Minister of State, Department of Education and Culture, Ministry of Human Resource Development, Sept. 1995-May 1996; Minister of State (Independent Charge) of the Ministry of Urban Employment and Poverty Alleviation, May 2004-June 2006; Union Minister of State (Independent Charge) of the Ministry of Housing and Urban Poverty Alleviation, June 2006-May 2009; Union Cabinet Minister, Ministry of Housing and Urban Poverty Alleviation and Ministry of Tourism, 31 May 2009-18 Jan. 2011; Union Cabinet Minister, Ministry of Housing and Urban Poverty Alleviation and Ministry of Culture, 19 Jan. 2011-28 Oct. 2012; Union Cabinet Minister, Ministry of Social Justice and Empowerment, 28 Oct. 2012-28 Jan. 2014.

Per. Add.: 662, Ward No. 25, Dabra Chowk, Hisar (Haryana).



SELVAGANAPATHI, SHRI T. M.: B.A. (Economics), M.A. (Economics), LL.B.; D.M.K. (Tamil Nadu); s. of Shri T. M. Muthusamy; b. March 16, 1959; m. Shrimati Pappu Selvaganapathi, 2 s.; Member, (i) Tamil Nadu Legislative Assembly, 1991-96, (ii) Lok Sabha, 1999-2004 and (iii) Rajya Sabha 30-6-2010 to 17-4-2014** Cabinet Minister, Housing and Urban Development, Government of Tamil Nadu, 1991-93; Cabinet Minister, Local Administration, Rural Development and Water Supply, Government of Tamil Nadu, 1993-96.

Per. Add.: 212, K.M.S. Garden, Saradha College Road, Salem-636016 (Tamil Nadu).

^{*} Sitting Member

^{**} Disqualification

Theni (Tamil Nadu).

SELVAN, SHRI THANGA TAMIL: B.A., M.A., Diploma in Labour Laws, Diploma in Personnel Management; A.I.A.D.M.K. (Tamil Nadu); s. of Shri Thangavel; b. October 3, 1961; m. Shrimati Pandiammal, 1 s. and 1 d.; Member, (i) Tamil Nadu Legislative Assembly, May-Sept. 2001 and (ii) Rajya Sabha, 3-4-2002 to 2-4-2008. *Per. Add.*: Railway Feeder Road, Nethaji Nagar, Andipatti, District



*SELVARAJ, SHRI A. K.: B.A. (Geography); A.I.A.D.M.K. (Tamil Nadu); s. of Shri Karaiya Gowder; b. April 7, 1958; Unmarried; Member, (i) Tamil Nadu Legislative Assembly, 2001-2006 and (ii) Rajya Sabha, 3-4-2014 onwards; Cabinet Minister, Housing and Urban Development, Government of Tamil Nadu, May-Sept. 2001; Organising Secretary, A.I.A.D.M.K. since Dec. 2013.



Per. Add.: 6/107, Adhimathiyanur, Velliangadu Post, Karamadai *via*, Distt. Coimbatore-641104 (Tamil Nadu).

SEMA, SHRI HOKISHE: B.A.; Congress (I) (Nagaland); s. of Shri Sukiye Sema; b. March 6, 1921; m. Shrimati Shitoli Sema, 5 s. and 2 d.; Member, (i) Nagaland State Legislative Assembly Interim Body, 1961-63 and (ii) Nagaland Legislative Assembly, 1964-69; Minister, Government of Nagaland; Chief Minister, Nagaland, 1969-74; Member, Rajya Sabha, 3-4-1986 to 4-5-1987; Governor, Himachal Pradesh, 1983-86; President, (i) Nagaland Nationalist Organisation, 1974-76 and (ii) Nagaland Congress Committee, 1976-79; Author of a book on Nagaland; Died. Obit. on 23-2-2007.



SEN, SHRI ASHIS: B.Com.; C.P.I. (M) (West Bengal); s. of Shri Ajit Krishna Sen; b. November 1, 1922; m. Shrimati Archana Sen, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-1988 to 2-4-1994; President, All India Regional Rural Banks Employees' Association since 1978; General Secretary, All India Reserve Bank Employees' Association, 1968-90; Died. Obit. on 5-9-2007.



* Sitting Member 447



SEN, SHRI ASHOKE KUMAR: B.A. (Hons.), M.A. (Economics), M.Sc., Barrister-at-Law; J.D. (S) (West Bengal); s. of Shri Akshoy Kumar Sen; b. October 10, 1913; m. Shrimati Anjana Sen, 2 s. and 2 d.; Member, Lok Sabha, 1957-62, 1962-67, 1967-70, 1971-77, 1980-84 and 1984-89; Union Minister of State/Minister, holding portfolios of Law, Posts & Telegraph and Social Security, 1957-66 and 1984-87; Member, Rajya Sabha, 3-4-1990 to 2-4-1996; Union Minister of Steel and Mines, 1990-91; Author of Hand Book of Commercial Law; Died. Obit. on 2-9-1996.



*SEN, MS. DOLA: B.Sc. (Mathematics); A.I.T.C. (West Bengal); d. of Late Ramal Sen; b. March 26, 1967; Unmarried; Member, Rajya Sabha, 14-3-2015 to 18-8-2017 and 19-8-2017 onwards; Editor of some books in Bengali and English.

Per. Add.: Arpan Apartment, Block-A, Flat-2, Ground Floor, Teghoria Mandal Para, P.O. Rajarhat, P.S. Baguiati, Kolkata-700157 (West Bengal).



SEN, SHRI MRINAL: Educated at Scottish Church College, Kolkata; NOM.; s. of Shri Dinesh Ch. Sen; b. May 14, 1923; m. Shrimati Gita Sen, 1 s.; Member, Rajya Sabha, 27-8-1997 to 26-8-2003; Recipient of Padma Bhushan, 1981 and many National and International awards; Author of a few books on Cinema in Bengali. Died. Obit. on 31-12-2018.



*SEN, DR. SANTANU: M.B.B.S., D.M.R.D., F.I.A.M.S.; A.I.T.C. (West Bengal); s. of Shri Aloke Sen; b. December 26, 1972; m. Dr. Kakali Sen, 1 d.; Member, Rajya Sabha, 3-4-2018 onwards.

Per. Add.: 20, Hare Krishto Sett Lane, Block H, Flat-2, Kolkata-700050 (West Bengal)

SEN, SHRI SUKOMAL: M.A. (English), Post Graduate Diploma in Russian Language and Literature; C.P.I. (M) (West Bengal); s. of Shri Sukumar Sen; b. June 16, 1934; m. Shrimati Roma Sen, 2 s.; Member, Rajya Sabha, 3-4-1982 to 2-4-1988 and 3-4-1988 to 2-4-1994; Chairman, (i) Committee on Government Assurances, 1988-90 and (ii) Committee on Subordinate Legislation, Rajya Sabha, 1990-94; Author of books in English and Bengali; Died. Obit. on 15-12-2017.



SEN, SHRI TAPAN KUMAR: B.A. (Hons.) in Economics; C.P.I. (M) (West Bengal); s. of Late Shri Bankim Chandra Sen; b. October 2, 1951; m. Shrimati Debasri Sen, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-2006 to 2-4-2012 and 3-4-2012 to 2-4-2018.

Per. Add.: C-1, Prateekee Abasan, 109, Ultadanga Main Road, Kolkata-700067 (West Bengal).



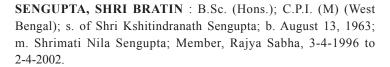
SEN, DR. TRIGUNA: B.E. (Mech.), Doctorate in Engineering; Congress (Tripura); s. of Shri Golok Nath Sen; b. December 24, 1905; Married, 2 d.; Member, Rajya Sabha, 27-4-1967 to 2-4-1968 and 3-4-1968 to 2-4-1974; Union Minister holding portfolios of Education, Petroleum and Chemicals and Mines and Metals, 1967-70; Recipient of Padma Bhushan, 1965.



Per. Add.: Eodichi Housing Society, Kolkata (West Bengal).



SENGUPTA, SHRI ARJUN KUMAR: B.A., M.A., Ph.D. (Economics); IND. (West Bengal); s. of Late Shri J.K. Sengupta; b. June 10, 1937; m. Shrimati Jayshree Sengupta, 1 d.; Member, Rajya Sabha, 19-8-2005 to 26-9-2010; Ambassador of India to the European Union, Brussels, 1990-93; Member and Member Secretary (in the rank of Minister of State), Planning Commission, Government of India, 1993-98; Was Chairman, Centre for Development and Human Rights, New Delhi; Author of a book titled 'Reforms, Equity and the IMF'; Died. Obit. on 9-11-2010.





Per. Add.: A-20/7, Sarbani Abasan, FC-Block, Sector-III, Bidhan Nagar, Salt Lake, Kolkata (West Bengal).



SEN GUPTA, SHRI DWIJENDRA LAL: M.A. (Ancient Indian History and Culture), M.A. (Commerce), B.L.; IND. (West Bengal); s. of Shri Hemantalal Sen Gupta; b. September 10, 1916; m. Shrimati Sandhyarani Sen Gupta, 2 s. and 2 d.; Member, (i) West Bengal Legislative Council, 1960-64 and (ii) Rajya Sabha, 3-4-1964 to 2-4-1970 and 3-4-1970 to 2-4-1976.

Per. Add.: 14, Girish Chandra Bose Road, Entally, Kolkata (West Bengal).



SETALVAD, SHRI M. C.: B.A., LL.B.; NOM.; s. of Shri Chimanlal Setalvad; b. November 12, 1884; m. Shrimati Vimlagauri, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1966 to 2-4-1972; Chairman, Committee of Privileges, Rajya Sabha, 1969-70; Attorney-General of India, 1950-62; Chairman, Law Commission, 1955-58; Recipient of Padma Vibhushan, 1957; Author of books on Law; Died. Obit. on 2-8-1974.



*SETH, SHRI SANJAY: B.Com.; B.J.P. (Uttar Pradesh); s. of Shri Lavkush Narain Seth; b. February 10, 1961; m. Shrimati Leena Seth, 1 s. and 1 d.; Member, Rajya Sabha, 5-7-2016 to 5-8-2019 and 16-9-2019 onwards; Was Co-Vice-President, Uttar Pradesh Olympic Association; National Treasurer, Samajwadi Party since July 2016.

Per. Add.: 8/1, Vikramaditya Marg, Lucknow-226001 (Uttar Pradesh).



SETHI, SHRI ANANTA: B.Sc.; I.N.C. (Orissa); s. of Shri Rama Chandra Sethi; b. July 17, 1951; m. Shrimati Savitri Sethi, 2 s. and 2 d.; Member, (i) Eighth Lok Sabha, 1984-89 and (ii) Rajya Sabha, 3-4-1996 to 2-4-2002; General Secretary, Orissa Pradesh Congress Committee, 1992-96; Vice-President, Orissa Pradesh Congress Committee since Dec. 1996.

Per. Add.: At/P.O. Garasanga via Ada, District Balasore (Orissa).

SETHI, SHRI P. C.: B.A., LL.B.; Congress (Madhya Pradesh); s. of Shri Bhanwarlal Sethi; b. October 19, 1920; Married, 5 d.; Member, (i) Rajya Sabha, 2-2-1961 to 2-4-1964, 3-4-1964 to 20-2-1967 and 3-4-1976 to 7-1-1980 and (ii) Lok Sabha, 1967-71 and 1971-72; Union Deputy Minister/Minister of State/Minister holding portfolios of Steel and Heavy Industries, Mines and Metals, Finance, Defence, Petroleum and Chemicals and Fertilizers and Works and Housing, 1962-66, 1967-71 and 1975-77; Died. Obit. on 26-2-1996.



SEYID MUHAMMAD, DR. V. A.: M.A., LL.B., Ph.D. (London); Bar-at-Law; Congress (Kerala); s. of Shri Abdul Azeez; b. May 29, 1923; m. Shrimati Sara Beevi, 2 s. and 2 d.; Member, Rajya Sabha, 22-4-1973 to 21-3-1977; Union Minister of State for Law, Justice and Company Affairs, 1975-77; Author of a few books; Died. Obit. on 13-3-1985.



SEZIYAN, SHRI ERA: M.A.; Janata Party (Tamil Nadu); s. of Shri V.S. Rajagopal; b. April 28, 1923; m. Dr. (Shrimati) Prema Seziyan; Member, Lok Sabha, 1962-67, 1967-70 and 1971-77; Member on the Panel of Chairmen, Lok Sabha, 1971-73; Chairman, (i) Public Accounts Committee, 1971-73 and (ii) Committee on Papers Laid on the Table, Lok Sabha, 1975-77; Member, Rajya Sabha, 3-4-1978 to 2-4-1984; Chairman, Committee on Papers Laid on the Table, Rajya Sabha, 1982-84; Author of books of short stories and one-act plays etc.; Died. Obit. on 17-7-2017.



SHAFI, SHRI MOHAMMAD: B.A., LL.B.; J&K N.C. (Jammu and Kashmir); s. of Shri Amir-ud-Din; b. December 16, 1943; m. Shrimati Hamida Begum, 4 s. and 3 d.; Member, (i) Jammu and Kashmir Legislative Assembly, 1972-77, 1977-83, 1983-87, 1987-90 and 1996-2002 (five terms) and (ii) Rajya Sabha, 16-2-2009 to 12-1-2015; Minister of State for Education, Government of Jammu and Kashmir, 1977-82; Cabinet Minister for Information, Education and Social Welfare, Government of Jammu and Kashmir, 1983-84; Cabinet Minister for Agriculture, Rural Development, Cooperative and Panchayat Raj, Government of Jammu and Kashmir, 1987-90; Cabinet Minister for Finance, Government of Jammu and Kashmir, 1996-2000; Cabinet Minister for Education, Government of Jammu and Kashmir, Jan. 2000-2002.



Per. Add.: J-36, Jawahar Nagar, Srinagar-190001 (Jammu & Kashmir).



SHAH, SHRI AMIT ANIL CHANDRA: B.Sc. (Second Year); B.J.P. (Gujarat); s. of Late Shri Anil Chandra Shah; b. October 22, 1964; m. Shrimati Sonalben Shah, 1 s.; Member, (i) Gujarat Legislative Assembly, 1997-2017, (ii) Rajya Sabha, 19-8-2017 to 23-5-2019 and (iii) Lok Sabha, 2019 onwards; Minister of Home Affairs, 30 May 2019 onwards; National President, Bharatiya Janata Party, 2014 onwards.

Per. Add.: 16, Sudeep Society, Royal Crescent, Near Jalsa Party Plot, SG Highway, Thaltej, Ahmedabad-380059 (Gujarat).



SHAH, SHRI BHOGILAL MAGANLAL: Congress (Saurashtra now Gujarat); s. of Shri Maganlal Virchand Shah; b. January 23, 1887; m. Shrimati Chanchalben, 1 s. and 1 d.; Member, (i) erstwhile Bhavnagar State Legislative Assembly, 1945 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1956; Died. on 15-12-1976.



SHAH, SHRI KODARDAS KALIDAS: B.A., LL.B.; Congress (Maharashtra); s. of Shri Kalidas Bechardas Shah; b. October 15, 1908; m. Shrimati Madhuben K. Shah, 2 s. and 3 d.; Member, (i) Mumbai Legislative Assembly, 1952 and (ii) Rajya Sabha, 3-4-1960 to 2-4-1966 and 3-4-1966 to 22-5-1971; Union Minister holding portfolios of Information and Broadcasting, Health and Family Planning and Works, Housing and Urban Development, 1967-71; Leader of the House, Rajya Sabha, Nov. 1969 to May 1971; General-Secretary/Vice-President/President of Mumbai PCC for a number of years; General-Secretary, A.I.C.C., 1962-63; Died. Obit. on 14-3-1986.



SHAH, SHRI MANEKLAL CHUNILAL: B.A., LL.B.; Congress (Gujarat); s. of Shri Chunilal Shah; b. December, 1896; m. Shrimati Taraben, 3 s. and 1 d.; Member, erstwhile Mumbai Legislative Assembly, 1946-57; Minister, Government of erstwhile Mumbai State, 1957-60; Minister, Government of Gujarat, 1960-62; Member, Rajya Sabha, 3-4-1962 to 2-4-1968.

Per. Add.: Gulvai Tikri, Ahmedabad (Gujarat).

SHAH, SHRI MANILAL CHATURBHAI: M.A., LL.B.; Congress (Mumbai, now Maharashtra); s. of Shri Chaturbhai Anopchand Shah; b. October 30, 1894; m. Shrimati Saraswati, 2 s. and 2 d.; Member, (i) Constituent Assembly, 1946-49, (ii) Provisional Parliament, 1950-52 and (iii) Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 9-1-1960; Union Deputy Minister/Minister of State in the Ministry of Finance, 1954-57; Died. Obit. on 8-2-1960.



SHAH, SHRI MANUBHAI: B.Sc. (Chem.), B.Sc. (Tech.); Congress (Gujarat); s. of Shri Mansukhlal Maneklal Shah; b. November 1, 1915; m. Shrimati Vidyaben Shah, 3 s. and 1 d.; Member, erstwhile Saurashtra Legislative Assembly, 1948-56; Minister, Government of Saurashtra, 1948-56; Member, (i) Rajya Sabha, 3-4-1956 to 12-3-1957 and 3-4-1970 to 2-4-1976 and (ii) Lok Sabha, 1957-62 and 1962-67; Union Minister holding portfolios of Industrial Development, Heavy Industries, Commerce, Industry and International Trade, 1956-67; Died. Obit. on 19-2-2001.



SHAH, SHRI MEGHJIBHAI PETHRAJ: Congress (Mumbai, now Maharashtra); s. of Shri Pethrajbhai Shah; b. 1904; m. Shrimati Maniben Shah, 2 s. and 5 d.; Member, Rajya Sabha, 3-4-1956 to 26-7-1957.

Per. Add.: 'Meghdoot', Central Jail Road, Jamnagar (Gujarat).



SHAH, SHRI VIREN J.: A.M.P. (Harvard) (U.S.A.); B.J.P. (Maharashtra); s. of Shri Jeewanlal Motichand; b. May 12, 1926; m. Shrimati Anjana Shah, 2 s. and 2 d.; Member, (i) Lok Sabha, 1967-70 and (ii) Rajya Sabha 14-8-1975 to 13-8-1981 and 3-4-1990 to 2-4-1996; President, Indian National Committee of International Chambers of Commerce, 1987; Died. Obit. on 11-3-2013.





SHAHABUDDIN, SHRI SYED: M.Sc., B.L.; Janata Party (Bihar); s. of Shri Syed Nizamuddin; b. November 4, 1935; m. Shrimati Shaher Bano (Majid), 1 s. and 5 d.; Indian Foreign Service, 1958-78; Ambassador of India to Algeria and Mauritania, 1973-75; Member, Rajya Sabha, 25-7-1979 to 9-4-1984; Died. Obit. on 9-3-2017.



SHAHEDULLAH, SHRI SYED: B.A. (Hons.) Economics; C.P.I. (M) (West Bengal); s. of Shri Syed Hamedullah; b. March 24, 1913; m. Shrimati Rabia Begum, 2 s. and 1 d.; Member, (i) West Bengal Legislative Council and Legislative Assembly and (ii) Rajya Sabha, 3-4-1978 to 2-4-1984; Author of a few books in Bengali; Died. Obit. on 21-2-1991.



SHAHI, SHRI NAGESHWAR PRASAD: M.A., LL.B., Visharad, Madhyama in Sanskrit; Lok Dal (Uttar Pradesh); s. of Shri Baleshwar Prasad Shahi; b. November 20, 1921; m. Shrimati Sushila Shahi, 2 d.; Member, Rajya Sabha, 3-4-1970 to 2-4-1976 and 3-4-1976 to 2-4-1982; Chairman, Committee on Government Assurances, Rajya Sabha, 1980-82.

Per. Add.: Village and Post Office Belghat, District Gorakhpur (Uttar Pradesh).



SHANAPPA, SHRI K. B.: M.A. (Political Science); B.J.P. (Karnataka); s. of Late Shri Bhimsha Kamalar; b. May 16, 1938; m. Shrimati Jamala, 2 s. and 2 d.; Member, (i) Karnataka Legislative Assembly, 1983-85 and 1985-89, (ii) Karnataka Legislative Council, 1992 and (iii) Rajya Sabha, 3-4-2006 to 2-4-2012; Chairman, State Janata Dal Parliamentary Board, Karnataka, 1992; Chairman, Scheduled Castes and Scheduled Tribes Corporation, Government of Karnataka, 1996-2002; Minister of Excise, Government of Karnataka, 1996-2002.

Per. Add.: 'Gudi Smruthi', H. No. 10-105/9, Sharana Nagar, Brahmpur, Gulbarga-585103 (Karnataka).

*SHANMUGAM, SHRI M.: S.S.L.C.; D.M.K. (Tamil Nadu); s. of Shri Muthukumarasamy; b. May 7, 1940; m. Shrimati S. Gomathi, 1 s.; Member, Rajya Sabha, 25-7-2019 onwards.

Per. Add.: 4/62, North Street, Pattavarthi, Pullabudangudi (Post), Papanasam Taluk, Thurumbur, Thanjavur District-612301 (Tamil Nadu).



SHANTA KUMAR, SHRI: B.A., LL.B.; B.J.P. (Himachal Pradesh); s. of Shri Jagannath Sharma; b. September 12, 1934; m. Shrimati Santosh Kumari, 1 s. and 3 d.; Member (i) Himachal Pradeash Legislative Assembly 1972-85 and 1990-92, (ii) Lok Sabha 1989-91, 1998-99, 1999-2004 and 2014-2019 and (iii) Rajya Sabha, 10-4-2008 to 9-4-2014; Minister of Consumer Affairs and Public Distribution, Government of India, 13 Oct. 1999-17 July 2000; Minister of Consumer Affairs, Food and Public Distribution, 17 July 2001-1 July 2002; Minister of Rural Development, Government of India, 1 July 2002-6 April 2003; Chief Minister, Himachal Pradesh, 1977-80 and 1990-92; Leader of the Opposition, Himachal Pradesh Legislative Assembly 1980-85; President, Zilla Parishad, Kangra, 1965-70; Nominated to the Panel of Vice-Chairmen, Rajva Sabha, April 2012 (re-nominated on 9 Nov. 2012); Was Chairman, Committee on Commerce and Committee on Health and Family Welfare; Author of a number of books in Hindi.



Per. Add.: Yamini Parisar, Palampur, Distt. Kangra-176061 (Himachal Pradesh).

SHANTI BHUSHAN, SHRI: B.Sc., LL.B; Janata Party (Uttar Pradesh); s. of Shri Vishwa Mitra; b. November 11, 1925; m. Shrimati Kumud Bhushan, 2 s. and 2 d.; Advocate General, Uttar Pradesh, 1969-70; Member, Rajya Sabha, 14-7-1977 to 2-4-1980; Union Minister of Law, Justice and Company Affairs, 1977-79.

Per. Add.: B-16, Sector-14-A, NOIDA (Uttar Pradesh).



SHANTI DEVI, SHRIMATI: Uttar Pradesh, Member, Rajya Sabha, 27-4-1961 to 2-4-1962; [Other details not available].

Per. Add.: Mohalla Katra, Bulakidas, Post Office Jaswant Nagar, District Etawah (Uttar Pradesh).

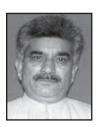


SHARAMA, SHRIMATI MANORAMA D.: Graduate; I.N.C. (Uttarakhand); d. of Late Shri Tikaram Dobriyal; b. September 3, 1955; m. Shri Brahmswaroop Sharma, 3 s.; Member, Rajya Sabha, 26-11-2014 to 18-2-2015; Mayor, Municipal Corporation, Dehradun, 2003-2008; Chairperson, All India Council of Mayors, New Delhi, 2005-2008; Chairperson, Asian Council of Mayors, New Delhi, 2006-2010; Died. Obit. on 23-2-2015.



SHARDA, SHRIMATI SAVITA: B.A., B.Ed.; B.J.P. (Gujarat); d. of Shri Mangaldev Sharma; b. November 5, 1947; m. Shri Virendra Sharda, 2 d.; Member, Rajya Sabha, 19-8-1999 to 18-8-2005.

Per. Add.: 301, Virat Apartment, Diwali Bagh, Athava Lines, Surat (Gujarat).



SHARIQ, SHRI SHARIEF-UD-DIN: M.A., B. Ed., LL.B; J&K NC (Jammu and Kashmir); s. of Shri M. Abdul Gani; b. March 3, 1939; m. Shrimati Sarwar Begum, 1 s. and 4 d.; Member, (i) J&K Legislative Assembly, 1987-89 and 2002-2008, (ii) Rajya Sabha, 2-4-1980 to 10-11-1984 and 30-11-1996 to 26-10-2002 and (iii) Lok Sabha, 2009-2014; Leader J&K NC in Rajya Sabha Oct. 1999 to Oct. 2002.

Per. Add.: Handwara, Kashmir (Jammu and Kashmir).



SHARMA, SHRI AJIT KUMAR: M.A. (Pol.Science); Socialist Party (Assam); s. of Shri Benudhar Sharma; b. April 21, 1922; m. Shrimati Karunmayee Sharma, 2 s. and 3 d.; Member, Rajya Sabha, 10-4-1978 to 9-4-1984; Secretary, Socialist Party, Assam, 1950-52 and 1955-57; Died. Obit. on 24-7-2001.



SHARMA, SHRI ANANT PRASAD: Congress (I) (Bihar); s. of Shri Ram Naresh Sharma; b. December 25, 1919; m. Shrimati Tara Devi, 2 s. and 4 d.; Member, (i) Lok Sabha, 1962-67 and 1971-77 and (ii) Rajya Sabha, 3-4-1968 to 11-3-1971, 10-4-1978 to 19-2-1983 and 22-8-1984 to 2-4-1988; Union Minister holding portfolios of Industry and Civil Supplies, Shipping and Transport, Tourism and Aviation and Communications, 1974-77 and 1980-83; Governor, (i) Punjab, Feb. to Oct. 1983 and (ii) West Bengal, Oct. 1983 to Aug. 1984; President, Bihar P.C.C; Died. Obit. on 2-11-1988.

SHARMA, SHRI ANIL: B.Sc. (Dairy Technology); H.V.C. (Himachal Pradesh); s. of Pandit Sukh Ram; b. June 30, 1956; m. Shrimati Sunita Sharma, 2 s.; Member, Himachal Pradesh Legislative Assembly, Dec. 1993 to Feb. 1998, Minister, Government of Himachal Pradesh, Dec. 1993 to Aug. 1996; Member, Rajya Sabha, 3-4-1998 to 2-4-2004.



Per. Add.: H.No.228/6, Upper Suhra Mandi Town, District Mandi (Himachal Pradesh).

SHARMA, PANDIT BALKRISHNA: Congress (Uttar Pradesh); s. of Pandit Jamnadas Sharma; b. December 8, 1897; m. Shrimati Sarala Sharma, 1 d.; Member, (i) Central Legislative Assembly, (ii) Constituent Assembly, (iii) Provisional Parliament, (iv) Lok Sabha, 1952-56 and (v) Rajya Sabha, 13-12-1956 to 29-4-1960; Died. Obit. on 29-4-1960.



SHARMA, SHRI BHAGWAT DAYAL: M.A.; Congress (O) (Haryana); s. of Pandit Murari Lal; b. January 26, 1918; m. Shrimati Savitri Devi, 3 s. and 3 d.; Member, Punjab Legislative Assembly, 1962-66; Minister, Government of Punjab, 1962-66; Member, Haryana Legislative Assembly, 1966-67; Chief Minister, Haryana, Nov. 1966 to March 1967; Member, Rajya Sabha, 2-8-1968 to 1-8-1974; President, (i) Punjab P.C.C., 1963 and 1964-66 and (ii) Haryana P.C.C., 1966; Died. Obit. on 23-2-1993.



SHARMA, SHRI BRAJ BIHARI: M.A., LL.B.; Congress (Uttar Pradesh); s. of Rai Mukti Nath Sharma; b. September 23, 1897; m. Shrimati Manraji Devi, 2 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 2-4-1960; Died. Obit. on 22-12-1978.



SHARMA, SHRI CHANDAN: M.A.; Congress (I) (Himachal Pradesh); s. of Shri Shib Ram Sharma; b. June 10, 1948; m. Shrimati Kastura Devi, 1 s.; Member, Rajya Sabha, 3-4-1986 to 2-4-1992.

Per. Add.: Village Kando (Detwar), Post Office Kando-Bhantol, Tehsil-Shillai, District-Sirmour (Himachal Pradesh).





SHARMA, DR. H. P.: M.Sc., M.A., Ph.D.; Congress (I) (Rajasthan); s. of Pandit Omrao Lal Sharma; b. November 20, 1921; m. Shrimati Shanta Rani Sharma, 3 s.; Member, (i) Rajasthan Legislative Assembly 1962-71, (ii) Lok Sabha, 1971-77 and (iii) Rajya Sabha, 2-7-1985 to 2-4-1988.

Per. Add.: Post Office Khairthal, District Alwar (Rajasthan).



SHARMA, SHRI KISHAN LAL: Visharad; Congress (I) (Rajasthan); s. of Shri Nana Lal; b. 1912; m. Shrimati Chandrika Devi, 4 s. and 6 d.; Member, (i) Rajasthan State Assembly, 1957-62 and 1967-72 and (ii) Rajya Sabha, 3-4-1974 to 2-4-1980; General Secretary, Rajasthan P.C.C., 1959-73; Died. Obit. on 4-3-1994.



SHARMA, SHRI KRISHAN LAL: B.A.; B.J.P. (Himachal Pradesh); s. of Shri Ram Narain; b. November 1, 1925; Bachelor; Member, Rajya Sabha, 10-4-1990 to 9-4-1996; All India Vice-President/All India Secretary/General Secretary/Spokesman, BJP, 1980-96; Died. Obit. on 17-12-1999.



SHARMA, SHRI LAIMAYUM LALIT MADHOB: Sanskrit and Hindi Pandit; Congress (Manipur); s. of Shri Bindu Madhob Shastri; b. April 1893; m., (i) Shrimati Kritamala Devi and (ii) Shrimati Jasomati Devi, 3 s. and 6 d.; Member Rajya Sabha, 1-12-1956 to 2-4-1960 and 3-4-1960 to 2-11-1964; President, Manipur State Congress; Died. Obit. on 16-11-1964.



SHARMA, SHRI LAXMINARAYAN: M.A., B.Ed., LL.B.; B.J.P. (Madhya Pradesh); s. of Late Shri Nathuram Sharma; b. September 5, 1933; m. Shrimati Lakshmi Devi Sharma, 3 s. and 2 d.; Member, (i) Madhya Pradesh Legislative Assembly, 1967-2002 (continuously for 35 years) and (ii) Rajya Sabha, 30-6-2004 to 17-10-2008; Minister of Co-operatives, Government of Madhya Pradesh, 1977-80; Minister of Revenue, Government of Madhya Pradesh, 1977-80; Minister of Agriculture, Government of Madhya Pradesh, 1990-93; Died. Obit. on 20-10-2008.

SHARMA, SHRI MADHO RAM: B.A., M.D. (Homoeo); Congress (Punjab); s. of Pandit Budh Ram; b. April 23, 1913; m. Shrimati Jeo Devi, 1 s. and 1 d.; Member, (i) Punjab Legislative Council, 1952-54 and (ii) Rajya Sabha, 3-4-1958 to 2-4-1964; General Secretary, Punjab P.C.C., 1952; Died. Obit. on 18-8-1980.



SHARMA, DR. MAHESH CHANDRA: M.A., Ph.D.; B.J.P. (Rajasthan); s. of Shri Gulab Chand Sharma; b. September 7, 1948; m. Shrimati Sumeeta Sharma, 1 s.; Member, Rajya Sabha, 10-4-1996 to 9-4-2002; Chief Whip, B.J.P. in Rajya Sabha; Recipient of 'Saraswati' award by the Uttar Pradesh Hindi Sansthan, 1992; Editor, (i) Manthan, and (ii) Swadeshi Patrika, Author of (i) Deendayal Upadhyaya: Kartritva Avam Vichar and (ii) B.H.U. Sanskritic Rashtravad: Akhand Bharat.



Per. Add.: 312, Ward No. 16, Station Road, Churu (Rajasthan).

SHARMA, SHRIMATI MALTI: M.A. (Political Science); B.J.P. (Uttar Pradesh); d. of Shri Lauti Ram; b. June 30, 1930; m. Shri Brahma Nand, 3 s. and 1 d.; Member, Uttar Pradesh Legislative Assembly, 1977-80, Deputy Minister of Education, Government of Uttar Pradesh, 1977-79; Member, Rajya Sabha, 3-4-1994 to 2-4-2000; Vice-President/Secretary, Uttar Pradesh State B.J.P. Died. Obit. on 11-12-2018.



SHARMA, SHRI PURNA CHANDRA: B.A., B.L.; Congress (Assam); s. of Shri Bisnu Chandra Sharma; b. October 7, 1900; m. Shrimati Mokshyada Devi, 4 s. and 3 d.; Member, (i) Assam Legislative Assembly, 1937-52 and (ii) Rajya Sabha, 3-4-1956 to 2-4-1962; Died. Obit. on 12-8-1986.





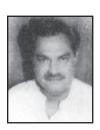
SHARMA, SHRI RAGHUNANDAN: M.A. (Political Science); B.J.P. (Madhya Pradesh); s. of Late Shri Gauri Shankar Sharma; b. April 7, 1946; m. Shrimati Shanti Devi Sharma, 2 s.; Member, (i) Madhya Pradesh Legislative Assembly, 1977-80 and (ii) Rajya Sabha, 10-4-2008 to 9-4-2014; Has authored some books; Associated with B.J.P. in different capacities.

Per. Add.: E-8/18, Near Dana Pani Restaurant, Ahead of 12, Arera Colony, Bhopal-462016 (Madhya Pradesh).



SHARMA, SHRI SATISH: Higher Secondary; Commercial Pilots Licence; Airline Transport Pilots Licence; I.N.C. (Uttar Pradesh); s. of Late Shri Balwant Rai Sharma; b. October 11, 1947; m. Shrimati Sterre Sharma, 1 s. and 1 d.; Member, (i) Rajya Sabha, 30-6-1986 to 18-11-1991, 5-7-2004 to 4-7-2010 and 5-7-2010 to 4-7-2016 and (ii) Lok Sabha, 1991-96, 1996-97 and 1999-2004; Union Minister of Petroleum and Natural Gas, 1993-96.

Per. Add.: Gram-Chamasari (Kaplani), Post-Chamasari, *Via* Mussoorie, Tehsil-Dehra, District-Dehradun (Uttarakhand).



SHARMA, SHRI VENOD: Graduate; I.N.C. (Punjab); s. of Shri Kidar Nath Sharma; b. January 10, 1948; m. Shrimati Shakti Rani, 2 s. and 1 d.; Member, (i) Punjab Legislative Assembly, 1980-85, and (ii) Rajya Sabha, 10-4-1992 to 9-4-1998; Union Minister of State holding portfolio of Consumer Affairs and Public Distribution System in the Ministry of Civil Supplies, Sept. 1995 to May 1996; General Secretary, (i) Indian Youth Congress, 1978-83 and (ii) Punjab Pradesh Congress Committee, 1983-90; Chief Editor, Printer and Publisher, Punjab Mail (English Daily).

Per. Add.: Village Kishan Pura (Chatt), Teh. Rajpura, District Patiala (Punjab).



SHARMA, SHRI YOGENDRA: B.A.; C.P.I. (Bihar); s. of Shri Gaya Prasad Sharma; b. August 20, 1915; m. Shrimati Gita Sharma, 4 s.; Member, (i) Lok Sabha, 1967-70 and (ii) Rajya Sabha, 10-4-1972 to 9-4-1978 and 10-4-1978 to 9-4-1984; Secretary, (i) Bihar State Committee, C.P.I., 1956-62 and (ii) National Council, C.P.I., 1962-78; Died. Obit. on 15-3-1990.

SHARMAH, SHRI DWIJENDRA NATH: Graduate in Arts; I.N.C. (Assam); s. of Shri Upendra Nath Sharma; b. January 28, 1950; m. Shrimati Ruma Bhattacharya (Sharma), 2 s.; Member, Rajya Sabha, 10-4-2002 to 9-4-2008; Secretary/General Secretary, Assam P.C.C., 1995-96.

Per. Add.: Rukmini Gaon, Dispur, Guwahati-781006 (Assam).



SHASTRI, PANDIT ALGURAI: Congress (Uttar Pradesh); s. of Shri Dwarika Rai; b. January 29, 1900; m. Shrimati Parmeshwari Devi, 1 d.; Member, (i) Uttar Pradesh Legislative Assembly 1937-52, (ii) Constituent Assembly and (iii) Rajya Sabha, 13-12-1956 to 24-4-1958; Secretary, Delhi P.C.C., 1930-33, General Secretary/ President, U.P.C.C., 1950-55; Author of a book on Rigveda; Died. Obit, on 18-3-1967.

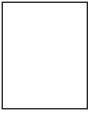


SHASTRI, SHRI BHOLA PASWAN: Graduate (Shastri, Kashi Vidyapith); Congress (U) (Bihar); s. of Shri Dhusar Paswan; b. 1914; m. Shrimati Devaki Devi; Member, Bihar Legislative Assembly; Parliamentary Secretary/Minister, Government of Bihar, 1946-51 and 1952-63; Chief Minister, Bihar, thrice; Member, Rajya Sabha, 31-5-1972 to 2-4-1976 and 3-4-1976 to 2-4-1982; Union Minister, Works, Housing and Urban Development, 1973-74; Leader of the Opposition, Rajya Sabha, Feb.-March 1978; Chairman, Commission for Scheduled Castes and Scheduled Tribes, Government of India; Died. Obit. on 17-1-1985.



SHASTRI, SHRI BRAHMADEO RAM: Janata Party (Bihar); Member, Rajya Sabha, 25-7-1979 to 2-4-1980; [Other details not available].

Per. Add.: Village Dhaka Chainpur, Post Office Dhaka, District East Champaran (Bihar).





SHASTRI, SHRI LAL BAHADUR: (Kashi Vidyapith); Congress (Uttar Pradesh); s. of Shri Sharda Prasad; b. October 2, 1905; m. Shrimati Lalita Shastri, 4 s. and 2 d.; Member, Uttar Pradesh Legislative Assembly, 1937-52; Parliamentary Secretary/Minister, Government of Uttar Pradesh, 1946-51; Member, Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 13-3-1957; Union Minister for Railways and Transport; Prime Minister of India, 9-6-1964 to 11-1-1966; Secretary, U.P.C.C., General Secretary, A.I.C.C., 1951; Died. Obit, on 14-2-1966.



SHASTRI, SHRI PRAKASH VEER: Vidya Bhaskar, Shastri, M.A.; Congress (Uttar Pradesh); s. of Shri Dalip Singh; b. December 30, 1923; m. Shrimati Yashoj, 2 s.; Member, (i) Lok Sabha, 1958-70 and (ii) Rajya Sabha, 3-4-1974 to 23-11-1977; General Secretary, Bhartiya Kranti Dal; Author of a few books; Died. Obit. on 23-11-1977.



SHASTRI, SHRI SUNIL: Graduate; B.J.P. (Uttar Pradesh); s. of Shri Lal Bahadur Shastri; b. February 13, 1950; m. Shrimati Meera Shastri, 3 s.; Member, Uttar Pradesh Legislative Assembly, 1980-89; Deputy Minister in the Government of Uttar Pradesh holding portfolios of Energy, General Administration and Public Enterprises, 1980-81, Minister of State for Energy (Independent Charge), 1981-82, Labour, Training, Employment and Technical Education (Independent Charge), 1982-85, Cabinet Minister for Energy, 1985-87, Heavy Industries, Institutional Finance and Public Enterprises, 1989, Government of Uttar Pradesh; Member, Rajya Sabha, 22-5-2002 to 25-11-2002; Chairman, Minimum Wages Advisory Board, Ministry of Labour, Government of India, 1990-93; Author of a few books.

Per. Add.: Type IV/5, Butler Palace Colony, Lucknow-226001 (Uttar Pradesh).



SHASTRI, SHRI VISHNU KANT: M.A., LL.B.; B.J.P. (Uttar Pradesh); s. of Pt. Gangeya Narottam Shastri; b. May 2, 1929; m. Shrimati Indira Devi (since deceased), 1 d.; Member, (i) West Bengal Legislative Assembly, 1977-82 and (ii) Rajya Sabha, 5-7-1992 to 4-7-1998; President, B.J.P., West Bengal, 1982-86 and 1995; National Vice-President, B.J.P., 1989-93; Chief Editor, Ras Vrindavan (A Monthly Hindi Magazine), 1977-84; Author of many books. Died. Obit. on 19-4-2005.

SHAWL, SHRI GULAM MOHI-UD-DIN: B.A., LL.B.; N.C. (Jammu and Kashmir); s. of Khawaja Mohammad Abdullah Shawl; b. October 7, 1926; m. Shrimati Tajunisa Begum, 3 s. and 2 d.; Member, Rajya Sabha, 16-4-1980 to 15-4-1986; Author of a book on Kashmir problem.

Per. Add.: Shawl Villa, Qazi Bagh, Anantnag (Jammu and Kashmir).



SHEIKH, SHRI ABDUL REHMAN: Lok Dal (C) (Uttar Pradesh); s. of Shri Abdul Samad Sheikh; b. 1934; m. Shrimati Fatima Begum, 3 s. and 2 d.; Member, Jammu and Kashmir Legislative Assembly; Member on the Panel of Chairmen, Jammu and Kashmir Legislative Assembly, 1972-73; Member, Rajya Sabha, 3-4-1978 to 2-4-1984; President, (i) J.&K. State Jana Sangh, 1972-73 and (ii) J.&K. B.L.D., 1974-77; Acting Chairman, B.L.D., 1975-76; General Secretary, Lok Dal.



Per. Add.: 108, B.C. Wazarat Road, Jammu Tawi (Jammu and Kashmir).

SHEIKH, SHRI GHOUSE MOHIUDDIN: B.A.; Congress (I) (Andhra Pradesh); s. of Shri Dastagir Saheb Sheikh; b. February 1, 1934; m. Shrimati Begum Ashraf, 4 s. and 2 d.; Member, Rajya Sabha, 10-4-1978 to 9-4-1984.

Per. Add.: 4/88, Mosque Street, Gudur, District Nellore (Andhra Pradesh).



SHEJWALKAR, SHRI NARAYANRAO KRISHNARAO: B.Sc., LL.B.; Jana Sangh (Madhya Pradesh); s. of Shri Krishnarao Mahadeo; b. August 7, 1923; m. Shrimati Vimal Shejwalkar, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1968 to 2-4-1974; General Secretary/ President, Jana Sangh Madhya Pradesh; Died. Obit. on 25-8-2000.





*SHEKHAR, SHRI NEERAJ: B.A. (Hons.); B.J.P. (Uttar Pradesh); s. of Late Shri Chandra Shekhar; b. November 10, 1968; m. Dr. Sushma Shekhar, 2 d.; Member, (i) Lok Sabha, Jan. 2008-2009 (elected in a bye-election) and 2009-2014 and (ii) Rajya Sabha, 26-11-2014 to 15-7-2019 and 20-8-2019 onwards.

Per. Add.: Village & Post-Ibrahim Patti, District Ballia-221716 (Uttar Pradesh).



SHEKHAWAT, SHRI BHAIRON SINGH: High School; Janata Party (Madhya Pradesh); s. of Shri Devi Singh Shekhawat; b. October 23, 1923; m. Shrimati Suraj Kanwar, 1 d.; Member, Rajasthan Legislative Assembly 1952-72 and 1977-2002; Chief Minister, Rajasthan, 1977-80, 1990-92 and 1993-98; Leader of the Opposition, Rajasthan Legislative Assembly, 1980-90 and 1998-2002; Member, Rajya Sabha, 3-4-1974 to 5-12-1977; Vice-President of India and *ex-officio* Chairman of Rajya Sabha, 19 Aug. 2002-21 July 2007; Died. Obit. on 26-7-2010.



SHERKHAN, SHRI M.: Congress (O) (Mysore, now Karnataka); s. of Shri Thafijul Hussain Khan; b. December 10, 1922; m. Shrimati Ashrafulnissa Begum, 4 s. and 3 d.; Member, Rajya Sabha, 9-3-1961 to 2-4-1964, 3-4-1964 to 2-4-1970 and 3-3-1970 to 2-4-1972; Died. Obit. on 20-12-1989.



SHERVANI, SHRI MUSTAFA RASHID: B.Sc.; Congress (Uttar Pradesh); s. of Shri Nisar Ahmad Shervani; b. July 12, 1921; m. Shrimati Tara Qadr, 3 s. and 2 d.; Member, Rajya Sabha, 3-4-1960 to 2-4-1966, 3-4-1966 to 2-4-1972 and 5-7-1980 to 8-4-1981; Died. Obit. on 20-4-1981.



SHETTY, SHRI B.P. BASAPPA: Congress (Mysore, now Karnataka); s. of Shri B. Puppanna Shetty; b. February 2, 1901; m. Shrimati Annapoorna Devi, 3 s. and 5 d.; Deputy President, Mysore Representative Assembly, 1948; Member, Rajya Sabha, 3-4-1952 to 2-4-1958 and 3-4-1958 to 2-4-1964.

Per. Add.: Coffee Planter, Yeligodige Estate, Post Office Aldur District Chikmagalore (Karnataka).

SHILLA, SHRI SHOWALESS K.: M.A., LL.B.; All Party Hill Leaders' Conference (Meghalaya); s. of Shri Newell Shallem; b. October 3, 1939; m. Shrimati Costiriai Shilla, 2 s. and 2 d.; Member, Rajya Sabha, 13-4-1972 to 12-4-1978.

Per. Add.: Panali Pur, Jowai P.O.Jaintia Hills, District (Meghalaya).



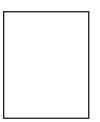
SHINDE, SHRI SUSHILKUMAR SAMBHAJIRAO : B.A. (Hons.), LL.B.; I.N.C. (Maharashtra); s. of Shri Sambhaji Rao Shinde; b. September 4, 1941; m. Shrimati Ujwala Sushilkumar Shinde, 3 d.; Member, (i) Maharashtra Legislative Assembly, 1974-80, 1985-91, 2003-2004 and Oct. 2004-Nov. 2004, (ii) Maharashtra Legislative Council, 1980-85, (iii) Rajya Sabha, 5-7-1992 to 2-3-1998 and 3-4-2006 to 16-5-2009 and (iv) Lok Sabha, 1998-99, 1999-2003 and 2009-2014; Minister of Finance and Planning, Government of Maharashtra, 1974-1991; Chief Minister, Maharashtra, 18 Jan. 2003-2 Nov. 2004; Minister of State for Sports and Cultural Affairs, Government of Maharashtra, 1974-75; Minister of State for Finance, Family Welfare, Sports and Cultural Affairs, Government of Maharashtra, 1975-77; Cabinet Minister for Labour and Tourism, Government of Maharashtra, 1978; Cabinet Minister for Finance, Planning, Sports and Cultural Affairs, Government of Maharashtra, 1983-85; Cabinet Minister for Finance, Planning, Environment, Government of Maharshtra, 1985; Cabinet Minister for Finance, Planning, Industry, Law and Judiciary, Social Welfare, Government of Maharashtra, 1986; Cabinet Minister for Finance, Cultural Affairs, Sports and Planning, Government of Maharashtra, 1988-90; Cabinet Minister for Urban Development, Government of Maharashtra, 1990; Cabinet Minister for Urban Development, Law and Judiciary, Government of Maharashtra, 1991; Governor of Andhra Pradesh, 3 Nov. 2004-28 Jan. 2006; Union Minister of Power, 29 Jan. 2006-22 May 2009 and 31 May 2009-31 July 2012; Union Cabinet Minister of Home Affairs, 31 July 2012-26 May 2014; Leader of the House, Lok Sabha, 3 Aug. 2012-2014; President, Maharashtra Pradesh Congress Committee, 1990-91 and 1996; General Secretary, All India Congress Committee (I), 1992; Recipient of National Citizen's Award, 1993 and 1994; Author of three books in Hindi and Marathi.



Per. Add.: (i) 'Jai-Jui', 19, Ashok Nagar, Vijapur Road, Solapur (Maharashtra).



SHIRODKAR, SHRI ADHIK: B.A. (Hons.), LL.B.; Shiv Sena (Maharashtra); s. of Shri Narayan Shirodkar; b. July 15, 1931; m. Shrimati Jayshree Adhik Sirodkar, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1996 to 2-4-2002; Vice-Chairman, Rajya Sabha, 1997-2002; Recipient of National and International Awards; Died. Obit. on 9-6-2014.



SHISHIR KUMAR, SHRI: P.S.P. (Bihar); Member, Rajya Sabha 3-4-1964 to 2-4-1970 and 3-4-1970 to 2-4-1976; [*Other details not available*]; Died on 6-12-2000.



SHIV SHANKER, SHRI P.: B.A. (Hons.) English with distinction, LL.B.; Congress (Gujarat); s. of Shri P. Bashiah; b. August 10, 1929; m. Shrimati P. Lakshmi Bai, 2 s. and 1 d.; Judge, High Court of Andhra Pradesh, Oct. 1974 to June 1975; Member, (i) Lok Sabha, 1979-80 and 1980-84 and (ii) Rajya Sabha, 10-5-1985 to 13-8-1987 and 14-8-1987 to 13-8-1993; Union Minister holding portfolios of Law, Justice and Company Affairs, Petroleum Chemicals and Fertilizers, Energy, Commerce, Food and Civil Supplies, External Affairs, Planning and Human Resource Development 1980-84 and 1986-89; Leader of the House, Rajya Sabha, July, 1988 to Nov. 1989; Leader of the Opposition, Rajya Sabha, Dec. 1989 to Jan. 1991; Died. Obit. on 9-03-2017.



SHOILA BALA DAS, KUMARI: Congress (Orissa); d. of Shri Madhu Sudan Das; b. March 25, 1875; Unmarried, Member, Rajya Sabha. 3-4-1952 to 2-4-1954; Author of 'Life of Madhusudan' and 'Autobiography'; Died. Obit. on 29-4-1968.

SHOURIE, SHRI ARUN: Ph.D. (Economics); B.J.P. (Uttar Pradesh); s. of Shri Hari Dev Shourie; b. November 2, 1941; m. Shrimati Anita Shourie, 1 s.; Member, Rajya Sabha, 5-7-1998 to 4-7-2004 and 5-7-2004 to 4-7-2010; Minister of State in the Ministry of Statistics and Programme Implementation and Minister of State in the Department of Administrative Reforms and Public Grievances of the Ministry of Personnel, Public Grievances and Pensions, Nov. 1999-Aug. 2001; Department of Disinvestment (Independent Charge), July 2000-Aug. 2001; Union Minister of State in the Department of Disinvestment with Additional charge of Department of Development of North-Eastern Region, Sept. 2001-Jan. 2003; Union Minister in the Ministry of Communications and Information Technology with additional charge of Ministry of Disinvestment, Jan. 2003 onwards; Recipient of Padma Bhushan, Magsaysay Award, Dadabhai Naoroji Award and several national and international awards; Author of many books.



Per. Add.: F-76, Sector-41, NOIDA (Uttar Pradesh).

SHRIMALI, DR. K. L.: M.A. (Phil.), M.A. (Experimental Psychology), Ph.D. (Columbia); Congress (Rajasthan); s. of Shri Ratan Lal Shrimali; b. December 30, 1909; m. Shrimati Ganga Bai Shrimali, 2 s. and 3 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 1-3-1962; Parliamentary Secretary/Union Minister of Education, 1953-58; Author of books on education; Died. Obit. on 23-2-2000.



SHUKLA, SHRI CHAKRAPANI: Congress (Madhya Pradesh); s. of Shri Jagannath Prasad Shukla; b. April 2, 1916; m. Shrimati Krishna Kumari Shukla, 4 s. and 3 d.; Member, (i) Madhya Pradesh Vidhan Sabha, 1957-62 and 1962-67 and (ii) Rajya Sabha, 8-2-1966 to 2-4-1970 and 3-4-1970 to 2-4-1976; Died. Obit. on 13-3-1992.



SHUKLA, SHRI CHIMANBHAI HARIBHAI: M.A., LL.B.; B.J.P. (Gujarat); s. of Shri Haribhai Shukla; b. September 3, 1928; m. Shrimati Malti, 3 s. and 1 d.; Member, (i) Gujarat Legislative Assembly, 1967, (ii) Lok Sabha, 1977 and (iii) Rajya Sabha, 19-8-1993 to 18-8-1999; Died. Obit. on 17-10-2008.





SHUKLA, SHRI KESHAVPRASAD: B.A., LL.B.; Congress (I) (Madhya Pradesh); s. of Shri Raghunath Prasad Shukla; b. March 14, 1922; m. Shrimati Premwati Shukla, 3 s. and 3 d.; Member, Rajya Sabha, 3-4-1982 to 2-4-1988; Died. Obit. on 25-2-2008.



SHUKLA, SHRI MAHABIR PRASAD: B.A., LL.B.; Congress (Uttar Pradesh); s. of Pandit Jhularu Ram Shukla; b. April 5, 1908; m. Shrimati Krishna Pyaree Devi, 2 s. and 4 d.; Member, Uttar Pradesh Legislative Assembly, 1952-62; Deputy Minister, Government of Uttar Pradesh, 1959-1960; Member, Rajya Sabha, 19-4-1962 to 2-4-1964, 3-4-1964 to 2-4-1970 and 3-4-1970 to 2-4-1976; Secretary/General Secretary, U.P.C.C., 1955-58 and 1961-63; Died. Obit. on 13-2-1995.



SHUKLA, SHRI RAJEEV: M.A., LL.B.; I.N.C. (Maharashtra); s. of Late Shri Ram Kumar Shukla; b. September 13, 1959; m. Shrimati Anuradha Prasad Shukla, 1 d.; Member, Rajya Sabha, 3-4-2000 to 2-4-2006, 3-4-2006 to 2-4-2012 and 3-4-2012 to 2-4-2018; Minister of State in the Ministry of Parliamentary Affairs, 12 July 2011-26 May 2014; Minister of State in the Ministry of Planning (Additional Charge), 28 Oct. 2012-26 May 2014.

Per. Add.: (i) 119/501, Darshan Purwa, Kanpur-208012 (Uttar Pradesh) and (ii) 46, Shri Sanman Co-operative Housing Society, Juhu Varsova Link Road, Four Bungalow, Andheri (W), Mumbai-400058 (Maharashtra).



*SHUKLA, SHRI SHIV PRATAP: B.A., LL.B.; B.J.P. (Uttar Pradesh); s. of Late Shri Ramashanker Shukla; b. April 1, 1952; m. Shrimati Janaki Shukla, 3 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1989-91, 1991-93, 1993-96 and 1996-2002 (four consecutive terms) and (ii) Rajya Sabha, 5-7-2016 onwards; Cabinet Minister, Government of Uttar Pradesh, 1991-93 and 1996-2002; Minister of State in the Ministry of Finance, 3 Sept. 2017 - 30 May 2019.

Per. Add.: House No. 2, Adhikari Niwas, Jachha Bachha Kendra, Reedh Sahab Ka Dharmshala (Jagannathpur), Distt. Gorakhpur-273001 (Uttar Pradesh).

SHUNMUGASUNDARAM, SHRI R.: B.A., B.L.; D.M.K. (Tamil Nadu); s. of Shri S. Rajagopal; b. October 29, 1953; m. Shrimati Shunmugasarojini, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-2002 to 2-4-2008.

Per. Add.: 10, Prof. Subramanian Street, Kilpauk, Chennai-600010 (Tamil Nadu).



SHYAM LAL, SHRI: Intermediate in Science, 5 year Apprentice Engineer Training; B.J.P. (Uttar Pradesh); s. of Shri Ram Prasad; b. July 22, 1939; m. Shrimati Maya Ram, 2 s. and 3 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1984-90 and (ii) Rajya Sabha, 16-2-2001 to 25-11-2002; Author of a few books; Died. Obit. on 25-7-2005.



SHYAMKUMARI DEVI, SHRIMATI: Congress (Madhya Pradesh); d.of Shri Lal Megal Singh; b. 1910; m. Thakur Dalganjansinghjudeo; Member, (i) Madhya Pradesh Legislative Assembly, 1952-57 and 1957-62, (ii) Lok Sabha, 1963-67 and (iii) Rajya Sabha, 3-4-1968 to 2-4-1974 and 3-4-1974 to 2-4-1980; Died. Obit. on 23-7-1984.



*SIBAL, SHRI KAPIL: M.A. (History), LL.M.; I.N.C. (Uttar Pradesh); s. of Late Shri Hira Lal Sibal; b. August 8, 1948; m. Shrimati Promilaa Sibal, 2 s.; Member, Rajya Sabha, 8-7-1998 to 13-5-2004 and 5-7-2016 onwards and (ii) Lok Sabha, May 2004-May 2009 and May 2009-May 2014; Union Cabinet Minister, Science & Technology and Earth Sciences, May 2004-May 2009; Union Cabinet Minister, Human Resource Development, May 2009-Oct. 2012; Union Cabinet Minister, Communications and Information Technology, Jan. 2011-May 2014; Union Cabinet Minister, Law and Justice (Additional Charge), May 2013-May 2014; Additional Solicitor-General of India, Dec. 1989-Dec. 1990; Awarded Jawaharlal Nehru Birth Centenary Award for the year 2004-05; Conferred with Lifetime Achievement Award for outstanding contribution and excellence in the legal field by the Legal Era Magazine in 2016; Author of two books.



Per. Add.: C-1, Maharani Bagh, New Delhi-110065.



SIDDALINGAYA, SHRI T.: B.A., B.L.; Congress (Mysore, now Karnataka); s. of Shri Totappa; b. 1898; m. Shrimati Parvatamma, 2 s. and 1 d.; Member, (i) Mysore Representative Assembly, 1929-45 and (ii) Mysore Legislative Council, 1947-50; Minister, Government of Mysore, 1950 and 1952-53; Member, (i) Constituent Assembly and (ii) Rajya Sabha, 3-5-1967 to 2-4-1970; President, Mysore State Congress, 1947-50; Died. Obit. on 23-7-1984.



SIDDHU, DR. M. M. S.: M.B.B.S.; Janata Party (Uttar Pradesh); s. of Dr. U.S. Siddhu; b. June 8, 1915; m. Shrimati Harbans Kumari, 1 s.; Member, Rajya Sabha, 3-4-1962 to 2-4-1968, 18-7-1977 to 2-4-1978 and 3-4-1978 to 2-4-1984; Recipient of B. C. Roy National Award, 1982; Died. Obit. on 10-6-2004.



SIDDIQI, SHRI SHAMIM AHMED: Matric; Congress (I) (N.C.T. of Delhi); s. of Shri Rafiq Ahmed Siddiqi; b. December 10, 1940; Member, Rajya Sabha, 21-11-1983 to 20-11-1989; Died. Obit. on 27-11-1995.



SIDDIQUI, SHRI ABDUL SAMAD: B.A.; J.D. (Karnataka); s. of Shri Basheer Ahmed Siddiqui; b. February 5, 1839; m. Shrimati Syeda Nayyer Sultana, 2 s. and 2 d.; Member, Rajya Sabha, 3-4-1988 to 2-4-1994.

Per. Add.: 51/A, Arab Mohalla, Raichur (Karnataka).



SIDDIQUI, SHRI SHAHID: B.A. (Hons.), M.A. (Political Science); S.P. (Uttar Pradesh); s. of Shri Abdul Waheed Siddiqui; b. August 15, 1951; m. Shrimati Tapati Siddiqui, 3 s. and 1 d.; Member, Rajya Sabha, 26-11-2002 to 25-11-2008; Recipient of some awards.

Per. Add.: 630, Garhi Mallook, Noor Basti, Saharanpur (Uttar Pradesh).

SIDHU, SHRI NAVJOT SINGH: B.A., LL.B.; NOM.-B.J.P.; b. October 20, 1963; Member, (i) Lok Sabha, 2004-2006, 2007-2009 and 2009-2014 and (ii) Rajya Sabha, 25-4-2016 to 18-7-2016.

Per. Add.: Apartment No. 704, Tower-17, Commonwealth Games Village, Akshardham, Delhi.



SILVERA, DR. C.: M.B.B.S.; Congress (I) (Mizoram); s. of Shri C. Hlunthuama; b. May 6, 1935; m. Shrimati Lal Lawmzuali, 3 s.; Member, Rajya Sabha, 17-7-1984 to 28-11-1989; Died. Obit. on 25-4-2016.



*SINGH, SHRI AJAY PRATAP: Post Graduate; B.J.P. (Madhya Pradesh); s. of Late Shri Dadhival Singh; b. April 28, 1967; m. Shrimati Anita Singh, 1 s.; Member, Rajya Sabha, 3-4-2018 onwards; President, Vindhya Vikas Pradhikaran-Rewa (Cabinet Minister rank), 2011-2014.

Per. Add.: Village-Duara, Post-Tikat Kalan, Distt. Sidhi-486661 (Madhya Pradesh).



SINGH, RAJA AJIT PRATAP: Bhartiya Jan Sangh (Uttar Pradesh); s. of Raja Bahadur Raja Pratap Bahadur Singh; b. January 14, 1917; m. Rani Lakshmi Devi, 4 s. and 1 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1947-52 and (ii) Rajya Sabha, 3-4-1958 to 28-2-1962.







*SINGH, SHRI AKHILESH PRASAD: M.Sc., Ph.D.; I.N.C. (Bihar); s. of Late Shri Shiv Prasad Singh; b. January 5, 1962; m. Shrimati Veena Singh, 1 s. and 1 d.; Member, (i) Bihar Legislative Assembly, 2000-2004, (ii) Lok Sabha, 2004-2009 and (iii) Rajya Sabha, 3-4-2018 onwards; Minister of State for Health, Government of Bihar, 2000-2004; Minister of State for Agriculture, Food, Public Distribution and Consumer Affairs, Government of India, 2004-2009.

Per. Add.: 28, Patliputra Colony, Patna-800013 (Bihar).



*SINGH, SHRI AMAR: B.A., LL.B.; Member without Party Affiliation (Uttar Pradesh); s. of Shri Harish Chandra Singh; b. January 27, 1956; m. Shrimati Pankaja Kumari Singh, 2 d.; Member, Rajya Sabha, 26-11-1996 to 25-11-2002 and 26-11-2002 to 25-11-2008, 26-11-2008 to 25-11-2014 and 5-7-2016 onwards; Chairman, Committee on Health and Family Welfare, Aug. 2004-May 2009 and Aug. 2009-Aug. 2010; Was All India General Secretary and National Spokesperson, Samajwadi Party.

Per. Add.: A-361, Chikambarpur, Surya Nagar, District Ghaziabad, (Uttar Pradesh).



SINGH, SHRI ARJUN: B.A., LL.B.; I.N.C. (Madhya Pradesh); s. of Shri Shiv Bahadur Singh; b. November 5, 1930; m. Shrimati Saroj Kumari, 2 s. and 1 d.; Member, (i) Madhya Pradesh Legislative Assembly, 1957-85 and 1988-91, (ii) Lok Sabha, Dec. 1985-June 1988 and June 1991-May 1996 and (iii) Rajya Sabha, 3-4-2000 to 2-4-2006 and 3-4-2006 to 4-3-2011; Minister of State for Agriculture and General Administration Department (GAD) and Information and Public Relations, Government of Madhya Pradesh, Sept. 1963-Dec. 1967; Minister of Planning and Development, Government of Madhya Pradesh, 1967; Minister of Education, Government of Madhya Pradesh, 1972-77; Leader of Opposition, Madhya Pradesh Legislative Assembly, 1977-80; Chief Minister of Madhya Pradesh, 1980-85 and Feb. 1988-Jan. 1989; Governor of Punjab, March-Nov. 1985; Minister of Commerce, Nov. 1985-Jan. 1986; Union Minister of Communications, Oct. 1986-Feb. 1988; Union Minister of Human Resource Development, June 1991-Dec. 1994 and 22 May 2004-22 May 2009; Chairman, Committee on Human Resource Development, April 2002-Feb. 2004; Associated with the I.N.C. in different capacities; Died. Obit. on 7-3-2011.

SINGH, SHRI ARVIND KUMAR: M.A., LL.B.; S.P. (Uttar Pradesh); s. of Shri Avdhesh Narain Singh; b. July 5, 1968; m. Shrimati Seema Singh, 1 s.; Member, Rajya Sabha, 20-4-2012 to 6-6-2016.

Per. Add.: Village and P.O. Sabua, Distt. Ghazipur (Uttar Pradesh).



SINGH, CAPTAIN AWADESH PRATAP: B.A., LL.B.; Congress (Madhya Pradesh); s. of Shri Lal Chandra Shekhar Singh; b. October 1888; m. Shrimati Maharaj Kumari, 1 s. and 1 d.; Member, (i) Constituent Assembly, (ii) Provisional Parliament and (iii) Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 2-4-1960; Prime Minister, erstwhile Rewa State 1948; Chief Minister erstwhile Vindhya Pradesh, 1948-49; Died. Obit. on 16-6-1967.



*SINGH, SHRI BASHISTHA NARAIN: M.A. (History); J.D. (U) (Bihar); s. of Late Shri Kamta Singh; b. October 24, 1947; m. Shrimati Hewanti Singh, 1 s. and 2 d.; Member, (i) Bihar Legislative Assembly, 1990-94, (ii) Lok Sabha, 1998-99 and (iii) Rajya Sabha, 10-4-2002 to 9-4-2008, 3-4-2012 to 2-4-2018 and 3-4-2018 onwards; Cabinet Minister, Government of Bihar, 1990-94; General Secretary, Janata Party, Bihar, 1980-85; President, Samata Party, Bihar, 1995-98; Chairman, Parliamentary Board, Samata Party, 1999-2001; Chairman, Passenger Services Committee, Railway Board, Nov. 1999-March 2000; Chairman, Passenger Amenities Committee, Railway Board, April 2000-Feb. 2002.



Per. Add.: Lalganj, Karvi, P.O. Dumrao Textiles, P.S. Dumrao, Distt. Buxar-802301 (Bihar).



SINGH, SHRI BHAGWATI: B.A.; S.P. (Uttar Pradash); s. of Late Shri Prithvipal Singh; b. August 26, 1933; m. Shrimati Shanti Devi, 3 s. and 1 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1977-82 and 1985-89, (ii) Uttar Pradesh Legislative Council, May 1990-May 1996 and July 1998-July 2004 and (iii) Rajya Sabha, 5-7-2004 to 4-7-2010; Deputy Minister of Housing and Local Self Government, Government of Uttar Pradesh, Minister of State in the Ministry of Housing and Local Self Government with additional charge of Excise and Department of Information, Government of Uttar Pradesh, 1977-79; Cabinet Minister in the Department of Youth Welfare and Regional Development, Government of Uttar Pradesh, Sept. 1990-June 1991; Chairman, Assurance Committee, Uttar Pradesh Legislative Council, 1992-93; Cabinet Minister in the Department of Forests, Government of Uttar Pradesh, Dec. 1993-June 1995; Chairman, Question and Reference Committee, Uttar Pradesh Legislative Council, 2003-04; Cabinet Minister in the Department of Externally Aided Projects, Government of Uttar Pradesh, Oct. 2003-July 2004; Leader of the House, Uttar Pradesh Legislative Council, Nov. 2003; Associated with S.P. in various capacities.

Per. Add.: (i) D-2/2, River Bank Colony, Lucknow (Uttar Pradesh) and (ii) Village & Post Arjunpur, Tehsil Bakshi Ka Talab, Distt. Lucknow (Uttar Pradesh).



SINGH, SHRI BHANU PRATAP: M.Sc. (Maths); IND. (Uttar Pradash); s. of Dr. S. B. Singh; b. August 10, 1917; m. Shrimati Saroj Devi, 1 s. and 3 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1962-67 and 1969-74 and (ii) Rajya Sabha, 3-4-1976 to 2-4-1982; Union Minister of State holding portfolios of Agriculture and Irrigation and Rural Construction, 1977-79; General Secretary, B.L.D., 1976; Author of books on Agriculture; Died. Obit. on 23-11-2006.



SINGH, THAKUR BHANU PRATAP: Chiefs College Diploma; Congress (Madhya Pradesh); s. of Thakur Giri Raj Singh; b. November 9, 1907; m. Shrimati Rukmani Kumari Devi, 1 s. and 2 d.; Member, (i) Provisional Parliament and (ii) Rajya Sabha, 3-4-1952 to 2-4-1954, 3-4-1954 to 2-4-1960 and 3-4-1960 to 2-4-1966; Died. Obit. on 25-7-1983.

SINGH, SHRI BHISHMA NARAIN: B.A.; Congress (I) (Bihar); s. of Shri Radha Prasad Singh; b. July 13, 1933; m. Shrimati Ram Kumari Devi, 2 s. and 2 d.; Member, Bihar Legislative Assembly, 1967-69, 1969-72 and 1972-76; Minister of State, Government of Bihar, 1971 and 1972-74; Member, Rajya Sabha, 3-4-1976 to 2-4-1982 and 3-4-1982 to 15-4-1984; Union Minister holding portfolios of Parliamentary Affairs, Works and Housing and Civil Supplies, Jan.-Oct. 1980; Governor of Tamil Nadu. Died. Obit. on 3-8-2018.



SINGH, SHRI BHUPINDER: Intermediate; IND. (Punjab); s. of Sardar Rajinder Singh Brar; b. July 1, 1926; m. Shrimati Prakash Brar, 1 s. and 1 d.; Member, Rajya Sabha, 6-4-1967 to 2-4-1970; Died. Obit. on 15-3-1995.



SINGH, SHRI BHUPINDER: Giani, B.A.; Congress (Punjab); s. of Sardar Narain Singh; b. August 17, 1910; m. Shrimati Harbans Kaur, 3 s. and 3 d.; Member, Rajya Sabha, 3-4-1970 to 2-4-1976 and 13-10-1976 to 9-4-1978; President, Shiromani Akali Dal (Master Group), 1962-68.



Per. Add.: Dera Baba Joga Singh Chowk, Chintpurni, Amritsar (Punjab).



SINGH, SHRI BHUPINDER: B.A., M.A., LL.B.; B.J.D. (Odisha); s. of Late Shri Jodh Singh Gill; b. April 13, 1951; m. Shrimati Inderjeet Kaur, 1 s. and 1 d.; Member, (i) Odisha Legslative Assembly, 1980-85, 1985-90, 1995-2000 and 2009-March 2014 and (ii) Rajya Sabha, 26-6-2014 to 1-7-2016; Minister of State for Irrigation and Independent Charge of Information and Public Relations, Government of Odisha, 1986-89; Minister of State for Irrigation and Sports, Government of Odisha, 1989-90; Cabinet Minister for Tourism and Culture, Government of Odisha, 1995-98; Cabinet Minister for Information and Public Relations, Government of Odisha, 1998-99; Cabinet Minister for Works, Urban Development and Information and Public Relations, Government of Odisha, 1999-2000; Chairman, Water and Air Pollution Sub-Committee of Odisha Legislative Assembly, 1980-85; Government Deputy Chief Whip, Odisha Legislative Assembly, 1985-86; Leader of Opposition, Odisha Legislative Assembly, 2009-2014; Conferred the Indira Gandhi Priyadarshini Award, 1995.

Per. Add.: (i) 545 Vivekanand Marg, Bhubaneswar-766002 (Odisha) and (ii) At-Bahadur Bagichapada, P.O. Bhawanipatna, Distt. Kalahandi-766001 (Odisha).



SINGH, SHRI BINDESHWARI PRASAD: B.A., B.L.; Congress (Bihar); s. of Shri Dhanusdhari Singh; b. September 6, 1915; m. Shrimati Satyabhama Devi, 1 s. and 3 d.; Member, Rajya Sabha, 17-6-1971 to 2-4-1974.

Per. Add.: Laljeetola, Patna (Bihar).



SINGH, SHRI BIR BAHADUR: M.A., D.Litt. (*Honoris Causa*); Congress (I) (Uttar Pradesh); s. of Shri Raghunandan Singh; b. February 18, 1935; Married, 3 s. and 3 d.; Member, Uttar Pradesh Legislative Assembly, 1967, 1968, 1974, 1980 and 1985; Minister, Government of Uttar Pradesh, 1970, 1976 and 1980-85; Chief Minister of Uttar Pradesh, 1985-88; Member, Rajya Sabha, 22-11-1988 to 30-5-1989; Union Minister of Communications, 1988-89; General Secretary, U.P.C.C.; Died. Obit. on 18-7-1989.



SINGH, SHRI BIR BHADRA PRATAP: M.A. (Political Science), LL.B.; Congress (I) (Uttar Pradesh); s. of Shri Ramdhani Singh; b. October 1, 1931; Member, Rajya Sabha, 3-4-1984 to 2-4-1990; Author of a book on Law of Habeas Corpus in India; Died. Obit. on 23-12-2015.



SINGH, SHRI BIRABHADRA: M.A. (Political Science), B.Ed.; B.J.D. (Orissa); s. of Shri Dalaka Singh; b. March 3, 1945; m. Shrimati Malati Singh, 1 s. and 2 d.; Member, Orissa Legislative Assembly, 1971-73, 1977-78 and 1990-95; Deputy Minister/Minister of State, Government of Orissa, 1972-73 and 1977-80; Member, Rajya Sabha, 4-4-2000 to 3-4-2006; Chairman, S.T./S.C. Welfare Committee, Government of Orissa, 1990-95.

Per. Add.: (i) At/P.O. Talakunda, *via* Basipitha, District Mayurbhanj (Odisha) and (ii) Plot No. N-5/534, I.R.C. Village, Near Indradhanu Market, Zonal Hospital Road, Bhubaneswar (Odisha).

*SINGH, CHAUDHARY BIRENDER: B.A., LL.B.; B.J.P. (Haryana); s. of Late Ch. Neki Ram; b. March 25, 1946; m. Shrimati Prem Lata, 1 s. and 1 d.; Member, (i) Haryana Legislative Assembly, 1977-82, 1982-84, 1991-96, 1996-2000 and 2005-2009, (ii) Lok Sabha, 1984-89 and (iii) Rajya Sabha, 2-8-2010 to 28-8-2014, 29-11-2014 to 1-8-2016 and 2-8-2016 onwards; Cabinet Minister, Government of Haryana, 1982-84, 1991-92 and 2005-2009; Chairman, Government Assurance Committee, Haryana Legislative Assembly, 1978-79; Chairman, Estimates Committee, Haryana Legislative Assembly, 1981-82; Chairman, Committee on Human Resource Development, Aug. 2013-May 2014; Minister of Rural Development; Minister of Panchayati Raj, and Minister of Drinking Water and Sanitation, 9 Nov. 2014-5 July 2016; Minister of Steel, 5 July 2016-30 May 2019.



Per. Add.: Village and P.O. Dumarkhan Kalan, Distt. Jind-126116 (Haryana).

SINGH, SHRI D. P.: M.A., Bar-at-Law; Congress (I) (Bihar); s. of Shri Kedar Nath Singh; b. April 4, 1922; m. Shrimati Tripur Sundari Singh, 1 s. and 4 d.; Member, Rajya Sabha, 17-6-1971 to 2-4-1972 and 10-4-1972 to 9-4-1978; Died. Obit. on 21-3-1988.



SINGH, SHRI DALPAT: M.A., LL.B.; Congress (Rajasthan); s. of Shri Khangar Singhji; b. November 21, 1922; m. Shrimati Subhkanwar, 2 s. and 3 d.; Member, Rajya Sabha, 26-8-1964 to 2-4-1966 and 3-4-1966 to 18-3-1972.

Per. Add.: Village and Post Office Siriyari, Tehsil Kharchi, District Pali (Rajasthan).

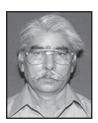




SINGH, SHRI DARA: Self-educated; NOM.-B.J.P.; s. of Shri Surat Singh; b. November 19, 1928; m. Shrimati Surjit Kaur Randhawa, 2 s. and 3 d.; Member, Rajya Sabha, 27-8-2003 to 26-8-2009; Won, (i) Professional Indian Wrestling Championship, 1953, (ii) Commonwealth Wrestling Championship, 1959 and (iii) World Wrestling Championship in 1968; Written, directed and produced in Hindi and Punjabi Films; Conferred the Best Award for the film 'Jagga' by the Government of India; Author of a book 'Meri Atmakatha' (in Punjabi in 1989); Died. Obit. on 8-8-2012.



SINGH, SHRI DEVENDRA PRASAD: B.A., B.L.; P.S.P. (Bihar); s. of Shri Mukutdhari Singh; b. June, 1913; m. Shrimati Shanti Singh; Member, Rajya Sabha, 3-4-1958 to 2-4-1964; Died. Obit. on 17-2-2003.



SINGH, SHRI DEVI PRASAD: M.A., LL.B.; B.J.P. (Uttar Pradesh); s. of Shri Bhikhari Singh; b. January 2, 1937; m. Shrimati Sita Devi, 2 s. and 1 d.; Member, Rajya Sabha, 26-11-1996 to 25-11-2002; Died. Obit. on 21-6-2019.



SINGH, SHRI DIGVIJAY: M.A., M.Phil.; J.D. (U) (Jharkhand); s. of Shri Kumar Surendra Singh; b. November 14, 1955; m. Shrimati Putul Kumari, 1 s. and 1 d.; Member, Rajya Sabha, 10-4-1990 to 9-4-1996 and 6-6-2005 to 5-4-2009 and (ii) Lok Sabha 1998-1999, 1999-2004 and 2009-2010; Union Deputy Minister, Ministry of Finance, 21 Nov. 1990-22 Dec. 1991; Union Deputy Minister, Ministry of External Affairs, 28 Nov. 1990-26 June 1991; Union Minister of State, Ministry of Railways, 13 Oct. 1999-22 July 2001 and 1 Aug. 2001 to 1 July 2002; Union Minister of State, Ministry of Commerce and Industry, 22 July 2001-1 Sept. 2001; Union Minister of State, Ministry of External Affairs, 1 July 2002-22 May 2004; Died. Obit. on 26-7-2010.

*SINGH, SHRI DIGVIJAYA: B.E.; I.N.C. (Madhya Pradesh); s. of Late Shri Balbhadra Singh; b. February 28, 1947; m. Shrimati Amrita Rai, 1 s. and 4 d.; Member, (i) Madhya Pradesh Legislative Assembly, 1977-80, 1980-84, 1994-98, 1998-2003 and 2003-2008, (ii) Lok Sabha, 1984-89, 1991-Dec. 1993 and (iii) Rajya Sabha, 10-4-2014 onwards; Minister, Irrigation, Agriculture, Fisheries and Animal Husbandry, Government of Madhya Pradesh, 1980-84; Chief Minister, Madhya Pradesh, Dec. 1993-Dec. 1998 and Dec. 1998-Dec. 2003.



Per. Add.: Fort, Raghogarh, Distt. Guna-473236 (Madhya Pradesh).

SINGH, SHRI DINESH: Congress (I) (Uttar Pradesh); s. of Raja Avadesh Singh; b. July 19, 1925; m. Shrimati Rani Neelima Kumari Singh; Member, Lok Sabha, 1957-62, 1962-67, 1967-70, 1971-77, 1984-89 and 1989-91; Union Deputy Minister/Minister of State/ Minister holding portfolios of External Affairs, Commerce and Industrial Development and Internal Trade, 1962-66, 1967-71 and 1993-95; Member, Rajya Sabha, 14-7-1977 to 2-4-1980, 30-6-1980 to 2-4-1982 and 6-7-1993 to 30-11-1995; President, Indian Council for South Asian Cooperation; Author of 'Towards the New Horizon' and 'India and the Changing Asian Scene'; Died. Obit. on 30-11-1995.



SINGH, SHRI GAYA: B.A.; C.P.I. (Bihar); s. of Shri Jagat Narayan Singh; b. November 20, 1944; m. Shrimati Sarda Devi, 1 s. and 1 d.; Member, Rajya Sabha, 8-7-1992 to 7-7-1998 and 8-7-1998 to 7-7-2004; Deputy Leader, C.P.I., Rajya Sabha, May 2003-July 2004; Died. Obit. on 15-12-2017.



SINGH, SHRI GHAN SHYAM: B.Sc. (Part-I); Congress (I) (Uttar Pradesh); s. of Shri Moti Singh; b. January 21, 1940; m. Shrimati Rama Devi, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1982 to 2-4-1988; General Secretary, U.P.C.C. (I), 1981-83.

Per. Add.: Village Sofa, Post Office Dayal Nagar, Tehsil Kher, District Aligarh (Uttar Pradesh).





*SINGH, SHRI GOPAL NARAYAN: M.A. (Economics); B.J.P. (Bihar); s. of Late Shri Deo Narayan Singh; b. January 1, 1943; m. Shrimati Shail Singh, 2 s. and 5 d.; Member, (i) Bihar Legislative Assembly, 1977-80 and (ii) Rajya Sabha, 8-7-2016 onwards.

Per. Add.: House No. 8, Village and Post-Jamuhar, P.S.-Dehri, Distt. Rohtas-821305 (Bihar).



SINGH, BABU GOPINATH: B.A. (Hons.); Congress (Uttar Pradesh); s. of Shri M. Bhagwant Rai Saheb; b. April 15, 1901; m. Shrimati Krishna Devi; Member, (i) Provisional Parliament and (ii) Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 2-4-1960; Author of a few books; Died. Obit. on 24-7-1967.



SINGH, SHRI INDER: Congress (Uttar Pradesh): s. of Sardar Deva Singh; b. April 2, 1890; m., (i) Sardarni Daya Kaur and (ii) Sardarni Mahendra Kaur, 6 s. and 3 d.; Member, (i) Punjab Legislative Assembly, 1946-51, (ii) Uttar Pradash Legislative Council, 1956-58 and (iii) Rajya Sabha, 3-4-1970 to 2-4-1976; Author of 'Salvage of Scrap'; Died. Obit. on 15-11-1983.



SINGH, SHRI IRENGBAM TOMPOK: M.A.; Congress (Manipur); s. of Shri Irengbam Amor Singh; b. April 1, 1938; m., (i) Shrimati Tampakleima Devi and (ii) Dr. (Shrimati) Ibetombi Devi, 3 s. and 1 d; Member, Manipur Legislative Assembly; Chairman, Public Accounts Committee, Manipur Legislative Assembly; Member, Rajya Sabha, 18-6-1974 to 9-4-1978; General Secretary, Manipur Peoples Party, 1973; Joint Secretary, (i) Nationalist Socialist Democratic Party, 1966-68 and (ii) Nationalist Party, 1969-70; Parliamentary Secretary, United Legislature Party; Died. Obit. on 26-8-1991.



SINGH, SHRI ISAM: High School, Technical Training at ITI, Hardwar; B.S.P. (Uttar Pradesh); s. of Shri Nanda Ram; b. September 5, 1951; m. Shrimati Rajeshwari, 1 s. and 3 d.; Member, (i) Legislative Council, Uttar Pradesh, 1997-2000, (ii) Legislative Assembly (Interim), Uttaranchal, Nov. 2000-Feb. 2002 and (iii) Rajya Sabha, 26-11-2002 to 4-7-2008.**

Per. Add.: Village & P.O. Gagalhari, District Saharanpur (Uttar Pradesh).

^{*} Sitting Member

^{**} Disqualification

SINGH, SHRI ISHWAR: M.A., LL.B.; I.N.C. (Haryana); s. of Shri Singh Ram; b. April 10, 1950; m. Shrimati Sona Devi, 2 s. and 1 d.; Member, (i) Haryana Legislative Assembly, 1977-82 and (ii) Rajya Sabha, 10-4-2008 to 4-3-2014; Chairman, (i) Board of School Education, Government of Haryana, Sept.-Oct. 1979 and (ii) Housing Board, Haryana, 1979-82; Director, Housing and Urban Development Corporation Limited (HUDCO), Dec. 2007-March 2008.



Per. Add.: House No. 70, Sector 13, Kurukshetra-136118 (Haryana).

SINGH, SHRI J.K.P.N.: Congress (I) (Bihar); s. of Shri Rajkishore Prasad Narayan Singh; b. March 7, 1919; m. Rani Chandra Prabha Singh, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1962 to 2-4-1968 and 10-4-1978 to 9-4-1984; General Secretary, (i) Bihar Raj Janata Party, 1955-60 and (ii) Swatantra Party, Bihar State; Died. Obit. on 4-3-1993.



SINGH, SHRI JAGANNATH: M.A. (Economics); B.Ed.; B.J.P. (Madhya Pradesh); s. of Shri Dadai Singh; b. March 7, 1946; m. Shrimati Radha Singh, 3 s. and 1 d.; Member, Madhya Pradesh Legislative Assembly, 1977-80 and 1985-89; Parliamentary Secretary, Government of Madhya Pradesh, 1980; Member, (i) Lok Sabha, 1989-91, 1998-99 and (ii) Rajya Sabha, 30-6-1992 to 3-3-1998.



Per. Add.: Village and Post Office-Chitarangi, District-Sidhi (Madhya Pradesh).

SINGH, SHRIMATI JAHANARA JAIPAL: Diploma in Montessori Teaching (Colombo); Congress (Bihar); d. of Shri T.C.S. Jayarathnam, b. May 31,1923; m. Shri Jaipal Singh, 3 s. and 1 d.; Member, Rajya Sabha, 3-4-1958 to 2-4-1964, 3-4-1964 to 2-4-1970 and 10-4-1972 to 9-4-1978; Union Deputy Minister holding portfolios of Transport and Civil Aviation, Tourism, Education and Youth Services, 1966-70.



Per. Add.: Suomtoli, Ranchi (Jharkhand).

SINGH, SHRI JAI PRAKASH NARAYAN: B.Sc. (Hons.); B.J.P. (Jharkhand); s. of Late Shri Dwarika Nath Singh; b. January 2, 1949; m. Shrimati Bishakha Singh, 2 s.; Member, Rajya Sabha, 10-4-2008 to 9-4-2014; Vice Chairman, Marketing Board, Deoghar (Jharkhand) for five terms.



Per. Add.: Asha Ram Keshan Road, Castair's Town. B-Deoghar-814112 (Jharkhand).



SINGH, SHRI JASWANT: B.A.; IND. (Rajasthan); s. of Col. Thakur Prithiraj Singhji; b. October 23, 1903; m. Shrimati Gulab Kumari; Member, (i) Bikaner Legislative Assembly, 1940-48, (ii) Constituent Assembly, 1948-50, (iii) Provisional Parliament, 1950-51 and (iv) Rajasthan Legislative Assembly, 1952-56; Leader of the Opposition, Rajasthan Legislative Assembly, 1952-56; Member, Rajya Sabha, 3-4-1956 to 2-4-1962; Minister, Bikaner State, 1941-48; Prime Minister, Bikaner State, 1948; Minister, Rajasthan State, 1951.

Per. Add.: Daudsar House, Bikaner (Rajasthan).



SINGH, SHRI JASWANT: B.A., B.Sc.; B.J.P. (Rajasthan); s. of Late Thakur Sardar Singhji; b. January 3, 1938; m. Shrimati Sheetal Kumari, 2 s.; Member (i) Lok Sabha, 1989-91, 1991-96, 1996-97 and 2009-2014 and (ii) Rajya Sabha, 5-7-1980 to 4-7-1986, 5-7-1986 to 27-11-1989, 5-7-1998 to 4-7-2004 and 5-7-2004 to 16-5-2009; Minister of Finance, Government of India, May 1996; Minister of External Affairs, Dec. 1998-1 July 2002; Minister of Electronics (simultaneous charge), Feb.-Oct. 1999; Minister of Surface Transport (simultaneous charge), 6 Aug.-13 Oct. 1999; Minister of Defence (simultaneous charge), 18 March-15 Oct.2001; Minister of Finance and Company Affairs, 1 July 2002-9 April 2003; Minister of Finance 10 April 2003-21 May 2004; Member, Panel of Chairman, Lok Sabha, Dec. 1989; Chairman, (i) Estimates Committee, May 1990, (ii) Committee on Environment and Forests, 1991-92, and (iii) Committee on Energy, 1993; Deputy Chairman, Planning Commission, March 1998-Feb. 1999; Leader of the House, Rajva Sabha, 15 Oct. 1999-21 May 2004; Leader of the Opposition, Rajya Sabha, 3 June-4 July 2004 and 5 July 2004-16 May 2009; Author of a number of books.

Per. Add.: Village Temawas, Gram Panchayat Mewanagar, Tehsil Pachpadra, Jasol, District-Barmer(Rajasthan).



SINGH, SHRI JOGENDRA: Congress (Uttar Pradesh); b. 1903; Member, (i) Central Legislative Assembly, 1937-46, (ii) Constituent Assembly, 1946-49, (iii) Provisional Parliament, 1950-52, (iv) Lok Sabha, 1952-62 and (v) Rajya Sabha, 11-12-1963 to 2-4-1966 and 3-4-1966 to 20-9-1971; Died. Obit. on 19-2-1979.

*SINGH, SHRI K. BHABANANDA: B.A. (Hons.), LL.B.; B.J.P. (Manipur); s. of Late Shri Kshetrimayum Dhananjoy Singh; b. March 1, 1960; m. Shrimati N. Marina, 1 s. and 1 d.; Member, Rajya Sabha, 29-5-2017 onwards; President, B.J.P, Manipur since 2016.

Per. Add.: Keishampat, Thokchom Leikai, Imphal-795001 (Manipur).



SINGH, SHRI K. N.: M.Com., LL.B.; Congress (I) (Uttar Pradesh); s. of Thakur Ramphal Singh; b. 1928; m. Shrimati Sonaraji Devi, 3 s. and 1 d.; Member, Lok Sabha, 1970, 1971-77 and 1984-89; Union Deputy Minister for (i) Parliamentary Affairs, 1971-74 and (ii) Agriculture and Irrigation, 1974-77; Member, Rajya Sabha, 3-4-1990 to 2-4-1996; General Secretary, A.I.C.C. (I), 1988-90; Died. Obit. on 21-10-1999.



SINGH, THAKUR KAMAKHYA PRASAD: Studied upto Matric; Congress (I) (Bihar); s. of Thakur Rudreshwari Prasad Singh; b. July 4, 1925; m. Shrimati Kamla Devi, 2 s. and 4 d.; Member, (i) Bihar Legislative Assembly, 1969-71, 1972-76 and 1980-83 and (ii) Rajya Sabha, 10-4-1984 to 9-4-1990; Died. Obit. on 26-7-1991.



SINGH, SHRI KAMESHWAR: Congress (Bihar); Member, Rajya Sabha, 3-4-1974 to 2-4-1980; [Other details not available].

Per. Add.: Shakarpura, Post Office Shakarpura, Begusarai, Monghyr (Bihar).



SINGH, SHRI KAMESHWARA: K.C.I.E., D.Litt.; LL.D.; IND. (Bihar); s. of Maharajadhiraja Sir Rameshwara Singh; b. November 28, 1907; Married; Member, (i) Council of States, 1933-46, (ii) Constituent Assembly, 1947-50, (iii) Provisional Parliament 1950-51 and (iv) Rajya Sabha, 3-4-1952 to 2-4-1958 and 3-4-1960 to 1-10-1962; Died. Obit. on 8-11-1962.





SINGH, SHRIMATI KANAK LATA: M.A. (Ancient History); S.P. (Uttar Pradesh); d. of Late Shri Mohan Singh; b. January 1, 1962; m. Shri Triyugi Narayan Singh; 1 s. and 1 d.; Member, Rajya Sabha, 14-12-2013 to 4-7-2016.

Per. Add.: 5/4, Vishal Khand, Gomti Nagar, Lucknow (Uttar Pradesh).



*SINGH, DR. KANWAR DEEP: B.A., Doctorate in Business Administration (*Honoris Causa*); A.I.T.C. (West Bengal); s. of Late Shri Amar Singh; b. August 21, 1961; m. Shrimati Harpreet Kaur, 2 s.; Member, Rajya Sabha, 8-7-2010 to 19-2-2014 and 3-4-2014 onwards; Chairman, Committee on Transport, Tourism and Culture, Sept. 2014-Aug. 2016; Chairman, Central Advisory Board, Minimum Wages, Ministry of Labour and Employment, Government of India; Chairman, National Meat and Poultry Processing Board, Ministry of Food Processing Industries, Government of India, Feb. 2009 onwards; Awarded, (i) Rashtriya Ratan Award and (ii) Udyog Ratan Award.

Per. Add.: House No. 159, Sector 9B, Chandigarh-160009.



SINGH, SHRI KARTAR: M.A., LL.B.; Congress (Patiala and East Punjab States Union, now Punjab); s. of Sardar Sunder Singh; b. February 26, 1905; m. Shrimati Devinder Kaur, 4 s.; Member, Rajya Sabha, 3-4-1952 to 2-10-1953; Died. Obit. on 23-11-1953.



SINGH, SHRI MAHENDRA BAHADUR: Cambridge Certificate; Congress (Madhya Pradesh); s. of Shri Lal Bahadur Singh; b. December 31, 1925; m. Shrimati Shem Kumari Devi, 1 d.; Member, (i) Madhya Pradesh Legislative Assembly, 1962-71 and (ii) Rajya Sabha, 10-4-1972 to 9-4-1978.

Per. Add.: Post Office Saraipalli, Tehsil Mahasamund, District Raipur (Chhattisgarh).

*SINGH, DR. MANMOHAN: M.A., D.Phil. (Oxford), D.Litt. (Honoris Causa); I.N.C. (Rajasthan); s. of Shri Gurmukh Singh; b. September 26, 1932; m. Shrimati Gursharan Kaur, 3 d.; Member, Rajva Sabha, 1-10-1991 to 14-6-1995, 15-6-1995 to 14-6-2001, 15-6-2001 to 14-6-2007, 15-6-2007 to 14-6-2013, 15-6-2013 to 14-6-2019 and 20-8-2019 onwards; Union Finance Minister, 21 June 1991-15 May 1996; Leader of the Opposition, Rajva Sabha, 21 March 1998-21 May 2004; Governor, Reserve Bank of India, 16 Sept. 1982-14 Jan. 1985; Deputy Chairman, Planning Commission, 15 Jan. 1985-31 July 1987; Advisor to Prime Minister of India (Department of Economic Affairs), Dec. 1990-March 1991; Member Secretary, Planning Commission, April 1980-15 Sept. 1982; Chairman, India Committee of the Indo-Japan Joint Study Committee, 1980-83; Chairman, U.G.C., 15 March 1991-20 June 1991; Chairman, Committee on Commerce, Rajya Sabha, Aug. 1996-4 Dec. 1997; Chairman, Commonwealth Expert Group on Development and Democracy, 2001-2003; Secretary, Ministry of Finance, Government of India, Nov. 1976-April 1980; Prime Minister of India, Leader of the House, Rajya Sabha, 22 May 2004-26 May 2014; Conferred several medals/prizes/awards including Padma Vibhushan, 1987; Author of 'India's Export Trends and Prospects for Self-Sustained Growth' and a large number of articles in various economic journals.



Per. Add.: Bungalow No. 3, Motilal Nehru Place, New Delhi-110011.

SINGH, SHRIMATI MAYA: B.A., M.A. (Political Science); B.J.P. (Madhya Pradesh); d. of Shri Gambhir Singh Rana; b. August 15, 1950; m. Shri Dhyanendra Singh, 2 s.; Member, Rajya Sabha, 10-4-2002 to 9-4-2008 and 10-4-2008 to 23-12-2013; Councillor and Deputy Mayor, Gwalior Municipal Corporation, Madhya Pradesh, 1984-88; Whip, B.J.P. Parliamentary Party, Rajya Sabha, June 2003-July 2010; Chief Whip, B.J.P. Parliamentary Party, Rajya Sabha, Aug. 2010-2013; Chairperson, Committee on Subordinate Legislation, March 2012-2013; Associated with the B.J.P. in different capacities.



Per. Add.: (i) Rani Mahal, Lashkar, Gwalior (Madhya Pradesh) and (ii) E-182/4, Professor Colony, Bhopal (Madhya Pradesh).

SINGH, SHRI MOHAN: Graduate of Indian Military Academy, Dehra Dun; Congress (Punjab); s. of S. Tara Singh; b. January 3, 1909; m. Shrimati Jaswant Kaur, 2 s. and 1 d.; Member, (i) Rajya Sabha, 3-4-1960 to 2-4-1966 and 10-4-1972 to 9-4-1978 and (ii) Punjab Legislative Assembly, 1967; Chairman, A.I.F.B., 1950-55; Author of a few books; Died. Obit. on 27-12-1989.





SINGH, SHRI MOHAN: M.A.; S.P. (Uttar Pradesh); s. of Shri Mahendra Pratap Singh; b. March 4, 1945; m. Shrimati Urmila Singh, 2 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1977-85, (ii) Member, Uttar Pradesh Legislative Council, 1990-91, (iii) Lok Sabha, 1991-96, 1998-99 and 2004-2009 and (iv) Rajya Sabha, 5-7-2010 to 22-9-2013; Minister of State, Government of Uttar Pradesh, 1978-80; Chief Whip, Lok Dal Legislature Party, Uttar Pradesh, 1980-85; Deputy Chief Whip, Janata Dal Parliamentary Party, 1991-94; Chief Whip, Samata Party, 1994-96; Chief Whip, Samajwadi Parliamentary Party, 2004-2009; Awarded the Best Parliamentarian Award for the year 2008; Author of some books in Hindi and English; Died. Obit. on 5-12-2013.



SINGH, SHRI N. K.: M.A. (Economics); J.D. (U) (Bihar); s. of Late Shri T.P. Singh; b. January 27,1941; m. Shrimati Prem Kumari, 1 s. and 2 d.; Member, Rajya Sabha, 10-4-2008 to 9-4-2014; Chairman, Bihar State Electricity Board, 1979-80; Minister (Economic and Commercial), Indian Embassy, Tokyo, 1981-85; Member, Planning Commission (in the rank of Minister of State), May 2001-June 2004; Deputy Chairman, Planning Board, Government of Bihar (in the rank of Cabinet Minister), May 2006-March 2008; Held different positions during the discharge of his international responsibilities; Author of two books.

Per. Add.: Tribuvan Madhuri Nivas (Shekhpura House), Shekhpura, Thana-Shastri Nagar, Bailey Road, Patna-800014 (Bihar).



SINGH, PROF. NAUNIHAL: M.A. (Economics), M.A. (Sociology), LL.B., Ph.D. (Management); B.J.P. (Uttar Pradesh); s. of Shri Hukam Singh; b. January 2, 1923; m. Shrimati Lila Devi, 1 s. and 3 d.; Member, Rajya Sabha, 5-7-1992 to 4-7-1998; Author of a few books; Died. Obit. on 2-7-2009.



SINGH, SHRI Ng. TOMPOK: Studied, Yoga Vedanta; Congress (I) (Manipur); s. of Shri Liklai Singh; b. 1913; m. Shrimati Khurai Leima Devi, 4 s. and 4 d.; Member, Rajya Sabha, 3-4-1954 to 2-4-1956 and 10-4-1978 to 9-4-1984; Died. Obit. on 23-8-1985.

SINGH, SHRI NIRANJAN: B.A.; P.S.P. (Madhya Pradesh); s. of Thakur Riddhi Singh; b. 1906; m. Shrimati Dayavati Shastri, 1 s. and 5 d.; Member, Madhya Pradesh Legislative Assembly, 1946-57; Leader of the Opposition, Madhya Pradesh Legislative Assembly, 1950-51, 1953-55 and 1956-57; Member, Rajya Sabha, 3-4-1958 to 2-4-1964 and 3-4-1964 to 17-10-1968; Secretary/Chairman, P.S.P., Madhya Pradesh; Died. Obit. on 18-11-1968.



SINGH, SHRIMATI PRATIBHA: B.A. (Hons.); Congress (I) (Bihar); d. of Shri C.P.N. Singh; b. July 7, 1929; M. Kunwar Prem Raj Singh, 1 s.; Member, (i) Bihar Legislative Assembly, 1962 to 1969 and (ii) Rajya Sabha, 31-12-1970 to 2-4-1976, 3-4-1976 to 2-4-1982, 3-4-1982 to 2-4-1988 and 3-4-1988 to 6-7-1992; Died. Obit. on 30-1-2004.



SINGH, SHRI R. C.: C.P.I. (West Bengal); s. of Late Shri Saryu Singh; b. November 3, 1944; m. Shrimati Vidyawati Singh, 2 s. and 1 d.; Member, Rajya Sabha, 25-6-2008 to 2-4-2012.

Per. Add.: (i) Vidya Niketan, Karunamayee Housing Estate, Asansol, Distt. Burdwan (West Bengal) and (ii) Village-Sahajadpur, P.O. Bagali Pinzara, Distt. Mau (Uttar Pradesh).

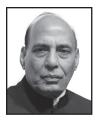


SINGH, SHRI R. K. DORENDRA: M.A., LL.B.; Congress (I) (Manipur); s. of Shri R.K. Tombisana Singh; b. September 3, 1934; m. Shrimati S. Shanta Devi, 3 s. and 2 d.; Speaker, Manipur Legislative Assembly, 1961-65; Member, Manipur Legislative Assembly, 1974-88; Chief Minister, Manipur, 1974-77 and 1980; Member, Rajya Sabha, 20-9-1988 to 12-3-1990; General Secretary, Socialist Party, Manipur, 1964-66; President, Manipur Congress (I), 1978-80. Died. Obit. on 11-12-2018.



SINGH, SHRI R. K. JAICHANDRA: M.A., LL.B.; Congress (I) (Manipur); s. of Shri R.K. Birchandra Singh; b. February 28, 1942; m. Shrimati Sarojini Devi, 2 s. and 2 d.; Member, Rajya Sabha, 10-4-1984 to 12-7-1988; Union Minister of State holding portfolios of Youth Affairs and Sports and Chemicals and Petro-Chemicals 1984-88; Died. Obit. on 14-6-1994.





SINGH, SHRI RAJ NATH: M.Sc. (Physics); B.J.P. (Uttar Pradesh); s. of Shri Ram Badan Singh; b. July 10, 1951; m. Shrimati Savitri Singh, 2 s. and 1 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1977-80 and 2001-2003, (ii) Uttar Pradesh Legislative Council, 1988-93, (iii) Rajya Sabha, 3-4-1994 to 2-4-2000, 3-4-2000 to 19-4-2001 and 26-11-2002 to 25-11-2008, (iv) Lok Sabha, 2009-2014, 2014-2019 and 2019 onwards; Minister of Education, Government of Uttar Pradesh, 1991-92; Union Cabinet Minister, Surface Transport, 22 Nov. 1999-Nov. 2000; Union Cabinet Minister of Agriculture, 24 May 2003-17 Jan. 2004; Union Minister of Agriculture with additional charge of Ministry of Food Processing Industries, 17 Jan. 2004-22 May 2004; Union Cabinet Minister of Home Affairs, 27 May 2014-30 May 2019; Union Cabinet Minister of Defence 30 May 2019 onwards; President/Vice-President, Uttar Pradesh State B.J.P.; Chief Minister of Uttar Pradesh, 28-10-2000 to 24-2-2002.

Per. Add.: 4, Kalidas Marg, Lucknow (Uttar Pradesh).



SINGH, SARDAR RAM: Swatantra Party (Uttar Pradesh); s. of Sardar Inder Singh; b. June 14, 1923; m. Shrimati Manoranjan Kaur, 3 s.; Member, Raiya Sabha, 3-4-1964 to 20-8-1969; Died. Obit. on 21-8-1969.



SINGH, SHRI RAM AWADHESH: M.A., B.L.; Lok Dal (Bihar); s. of Shri Man Rakhan Singh; b. June 18, 1937; m. Shrimati Shyama Devi, 4 s. and 1 d.; Member, (i) Bihar Legislative Assembly, 1961-62, (ii) Lok Sabha, 1977-79 and (iii) Rajya Sabha, 7-7-1986 to 6-7-1992; Author of books in Hindi.

Per. Add.: 335, M.I.G., Lohia Nagar, Patna (Bihar).

*SINGH, SHRI RAM CHANDRA PRASAD: B.A. (Hons.) in History, M.A. (International Relations); J.D. (U) (Bihar); s. of Late Shri Sukhdeo Narayan Singh; b. July 6, 1958; m. Shrimati Girija Singh, 2 d.; Member, Rajya Sabha, 8-7-2010 to 7-7-2016 and 8-7-2016 onwards; Chairman, Committee on Industry, Sept. 2018-May 2019.



Per. Add.: Mustafapur Tola, Village Malti, P.O. & P.S. Asthawan, Distt. Nalanda-803107 (Bihar).

SINGH, SHRI RAM KRIPAL: B.A., LL.B.; Congress (Uttar Pradesh); s. of Lala Prahlad Singh; b. July, 1892; m. Shrimati Chandravati Devi, 2 s. and 1 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1948-52 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 14-3-1961; Died. Obit. on 14-3-1961.



SINGH, DR. RANBIR: M.Sc., Ph.D.; B.J.P. (Uttar Pradesh); s. of Shri Kanwal Singh; b. June 30, 1925; m. Dr. (Shrimati) Raj Kumari Singh, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1994 to 2-4-2000; Died. Obit. on 12-02-2009.



SINGH, SHRI RANJIT: J.D. (S) (Haryana); s. of Shri Devi Lal; Member, (i) Haryana Legislative Assembly and (ii) Raiya Sabha, 12-9-1990 to 1-8-1992.

Per. Add.: Village Chautala, District Sirsa (Haryana).



*SINGH, SHRI REWATI RAMAN: B.A., LL.B.; S.P. (Uttar Pradesh); s. of Late Kunwar Madhvendra Prasad Narain Singh; b. October 5, 1943; m. Late Shrimati Beena Singh, 1 s. and 1 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1974-1978, 1982-1993 and 1996-2004 (eight terms), (ii) Lok Sabha, 2004-2009 and 2009-2014 and (iii) Rajya Sabha, 5-7-2016 onwards; Minister for State, Small Scale Industries, Government of Uttar Pradesh, 1977-79; Cabinet Minister, Power, Government of Uttar Pradesh, 1979-80; Cabinet Minister, Irrigation, Small Scale Industries and Environment, Government of Uttar Pradesh, 1989-90; Cabinet Minister, Transport, Government of Uttar Pradesh, 2003-2004; Leader of Opposition, Uttar Pradesh Legislative Assembly, 1991-92; Chairman, Joint Committee on Offices of Profit, 2009-2014.

Per. Add.: 19-A, Nyay Marg, Ashok Nagar, Allahabad-211001 (Uttar Pradesh).



SINGH, DR. RUDRA PRATAP: M.A., Ph.D. (Hindi Literature); Congress (I) (Uttar Pradesh); s. of Raja Uma Pratap Singh; b. May 12, 1936; m. Shrimati Rudra Kumari Singh, 1 s. and 3 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1962-67, (ii) Uttar Pradesh Legislative Council, 1967-71, (iii) Lok Sabha, 1971-77 and (iv) Rajya Sabha, 5-7-1980 to 4-7-1986 and 5-7-1986 to 4-7-1992; Died. Obit. on 26-11-2015.



*SINGH, SHRI SANJAY: Diploma in Mining Engineering; A.A.P. (National Capital Territory of Delhi); s. of Shri Dinesh Singh; b. March 23, 1972; m. Shrimati Anita Singh, 1 s. and 1 d.; Member, Rajya Sabha, 28-1-2018 onwards

Per. Add.: 6 B1, B Block, Janakpuri, Delhi-110058.



SINGH, SHRI SAWAI MAN: IND. (Rajasthan); s. of Maharaja Sawai Madho Singh; b. August 21, 1911; m. Princess Gayatri Devi, 4 s. and 1 d.; Ruler of the former State of Jaipur, Oct. 1922-March 1949; Rajpramukh, Rajasthan, March 1949-Oct. 1956; Member, Rajya Sabha, 3-4-1962 to 8-11-1965; Died. Obit. on 27-7-1970.

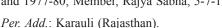
SINGH, SHRI SHANKAR DAYAL: M.A.; J.D. (Bihar); s. of Shri Kamta Prasad Singh; b. December 27, 1937; m. Shrimati Kanan Bala Singh, 2 s. and 1 d.; Member, (i) Lok Sabha, 1971-77 and (ii) Rajya Sabha, 10-4-1990 to 26-11-1995; Vice-Chairman, Rajya Sabha, 1990-92; Author of a number of books in Hindi; Died. Obit. on 27-11-1995.



SINGH, RAJA SHANKAR PRATAP: Intermediate; Congress (Madhya Pradesh); s. of Raja Randhir Singh; b. January 7, 1922; m. Rani Indra Kumari, 1 d.; Member, (i) Madhya Pradesh Legislative Assembly, 1952-57 and (ii) Rajya Sabha, 3-4-1966 to 2-4-1972; Died. Obit, on 4-5-1979.

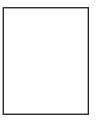


SINGH, SHRI SHIV CHARAN: Intermediate; B.J.P. (Rajasthan); s. of Shri Angad Singh; b. May 13, 1928; m. Shrimati Harbhan Kaur, 2 s. and 3 d.; Member, Rajasthan Legislative Assembly, 1967-72, 1977-80 and 1985-90; Minister, Government of Rajasthan, 1967-72 and 1977-80; Member, Rajya Sabha, 5-7-1992 to 4-7-1998.





SINGH, SHRI SHIV SWAROOP: Congress (Uttar Pradesh); b. 1907; Member, (i) Uttar Pradesh Legislative Assembly, 1952-57 and (ii) Rajya Sabha, 31-12-1970 to 2-4-1972; [Other details not available]; Died. Obit. on 17-1-1985.



SINGH, SHRI SHIVA NANDAN: B.A., LL.B.; Janata Party (Uttar Pradesh); s. of Shri Pratap Singh; b. 1927; m. Shrimati Chandra Vati, 3 s. and 2 d.; Member, Rajya Sabha, 20-3-1978 to 2-4-1980; Died. Obit. on 29-4-1985.





SINGH, SHRI SHIVPRATAP: Higher Secondary; B.J.P. (Chhattisgarh); s. of Late Shri Govind Singh; b. May 1, 1942; m. Late Shrimati Maanmati Devi, 3 s. and 2 d.; Member, (i) Madhya Pradesh Legislative Assembly, 1977-80, 1989-92 and 1992-98, (ii) Chhattisgarh Legislative Assembly, 2003-30 March 2008 and (iii) Rajya Sabha, 10-4-2008 to 9-4-2014; Minister of State for Tribal Welfare, Government of Madhya Pradesh, 1989-92; Died. Obit. on 2-12-2014.



SINGH, SHRI SINAM KRISHNAMOHAN: M.A., B.L.; Congress (Manipur); s. of Shri Sinam Tomba Singh; b. November 10, 1903; m. Shrimati Ibemhal Devi, 1 s.; Member, Rajya Sabha, 13-1-1965 to 2-4-1966 and 3-4-1966 to 2-4-1972; Author of a book on life and teaching of Mahatma Gandhi in Manipuri.

Per. Add.: Kaisamthong Laison Leirak, Imphal (Manipur).



SINGH, SHRI SITARAM: B.L.D. (Bihar); s. of Shri Dasrath Singh; b. May, 1919; m. Shrimati Asarafi Devi, 3 d.; Member, Rajya Sabha, 3-4-1970 to 2-4-1976; President, S.S.P., Bihar, 1968. Died. Obit. on 31-1-2019.



SINGH, SHRI SURENDER: M.A., LL.B.; Congress (I) (Haryana); s. of Shri Bansi Lal; b. July 25, 1946; m. Shrimati Kiran, 1 d.; Member, Haryana Vidhan Sabha, 1977-86; Minister, Government of Haryana, 1982-83; Member, Rajya Sabha, 2-8-1986 to 1-8-1992; Died. Obit. on 19-4-2005.



SINGH, SHRI SURENDRA KUMAR: Senior Cambridge, B.E. (Radio, Television Engineering); I.N.C. (Chhattisgarh); s. of Raja Chakradhar Singh; b. December 14, 1932; m. Rani Snehmala Devi, 2 s. and 5 d.; Member, (i) Madhya Pradesh Legislative Assembly, 1962-67 and 1972-90 and (ii) Rajya Sabha, 10-4-1996 to 9-4-2002; Died. Obit. on 21-7-2015.

SINGH, SARDAR TARLOCHAN: M.A. (Economics); IND. (Haryana); s. of S. Balwant Singh Kohli; b. July 28, 1933; m. Shrimati Uttamjit Kaur, 1 s. and 2 d.; Member, Rajya Sabha, 2-8-2004 to 1-8-2010; Press Secretary to President of India, 1983-87; Chairman, Delhi Tourism and Transportation Development Corporation, 1997-99; Chairman, National Commission for Minorities, Government of India (with the status of Union Cabinet Minister), Feb. 2003-Feb. 2006; Recipient of a number of awards; Author of two books.



Per. Add.: 2757, Housing Board, HUDA, Sector-17, Jagadhari (Haryana).

SINGH, SHRI TRIBHUVAN NARAYAN: Shastri (Graduate of Kashi Vidyapith, Varanasi); Congress (O) (Uttar Pradesh); s. of Shri Prasidh Narayan Singh; b. August 8, 1904; m. Shrimati Sushila Devi, 2 s. and 4 d.; Member, (i) Provisional Parliament, 1950-52 and (ii) Lok Sabha, 1952-57 and 1957; Chairman, Public Accounts Committee, 1957-58; Member, Rajya Sabha, 8-1-1965 to 2-4-1970 and 3-4-1970 to 2-4-1976; Union Minister holding portfolios of Industry and Supply and Iron and Steel, 1964-67; Chief Minister, Uttar Pradesh for about six months; Died. Obit. on 5-8-1982.



SINGH, SHRI UDAY PRATAP: M.A. (English), M.A. (Hindi); S.P. (Uttar Pradesh); s. of Dr. H.S. Chaudhari; b. May 18, 1932; m. Dr. (Shrimati) Chaitanya Yadav, 1 s. and 3 d.; Member, (i) Lok Sabha, 1989-91 and 1991-96 and (ii) Rajya Sabha, 26-11-2002 to 25-11-2008.

Per. Add.: 302, Rajendra Marg, Shikohabad, Firozabad (Uttar Pradesh).



SINGH, DR. V.B.: M.A., Ph.D., D.Litt.; Congress (Uttar Pradesh); s. of Shri Jang Bahadur Singh; b. October 1, 1924; m. Dr. (Mrs.) Shyama Singh, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-1972 to 2-4-1978; Author of a number of books on Economics; Died. Obit. on 21-7-1978.





*SINGH, SHRI VEER: B.A., LL.B.; B.S.P. (Uttar Pradesh); s. of Shri Jagan Singh; b. February 15, 1956; m. Shrimati Vinay Veer Singh, 2 s. and 1 d.; Member, Rajya Sabha, 26-11-2002 to 25-11-2008, 26-11-2008 to 25-11 2014 and 26-11-2014 onwards; Vice-Chairman, Commission for Scheduled Castes and Scheduled Tribes, Uttar Pradesh, Lucknow (for four months), 1997.

Per. Add.: House No. 2/326, Buddhi Vihar, Awas Vikas Colony, Majhola, Moradabad-244001 (Uttar Pradesh).



SINGH, SHRI VIJAY: B.A., LL.B.; Congress (Rajasthan); s. of Thakur Khangar Singhji; b. 1919; m. Shrimati Uchab Kumari Shekhawat, 3 s. and 2 d.; Member, Rajya Sabha, 3-4-1954 to 2-4-1960 and 3-4-1960 to 13-5-1964; Died. Obit. on 27-5-1964.



SINGH, SHRI VISHVJIT P.: Indian School Certificate; Congress (I) (Maharashtra); s. of Captain Kanwar Prithvijit Singh; b. October 29, 1946; Married; Member, Rajya Sabha, 3-4-1982 to 2-4-1988 and 3-4-1988 to 2-4-1994; Died. Obit. on 8-08-2017.



SINGH, SHRI VISHWANATH PRATAP: B.A., B.Sc., LL.B.; I.N.C. (Uttar Pradesh); s. of Shri Raja Bahadur Ram Gopal Singh; b. June 25, 1931; m. Shrimati Sita Kumari, 2 s.; Member, (i) Uttar Pradesh Legislative Assembly, 1969-71 and 1981-83 and (ii) Uttar Pradesh Legislative Council, 1980-81; Chief Minister, Uttar Pradesh, 1980-82; Member, (i) Lok Sabha, 1971-74 and 1980 and (ii) Rajya Sabha, 23-7-1983 to 2-4-1988; Union Deputy Minister/Minister of State/Minister holding portfolios of Commerce, Supply, Finance and Defence, 1974-77 and 1983-87; Leader of the House, Rajya Sabha, Dec. 1984 to April 1987; Prime Minister of India, Dec. 1989 to Nov. 1990; Died. Obit. on 10-12-2008.

SINGH, SHRI W. ANGOU: B.A., B.T., M.A. (History), Hindi Visharad and Sahitya Sudhakar; I.N.C. (Manipur); s. of Shri W. Ibochouba Singh; b. July 5, 1936; m. Shrimati Loidang Leima Devi, 2 d.; Member, Manipur Legislative Assembly, 1980-95; Deputy Speaker, Manipur Legislative Assembly, 1981-84; Speaker, Manipur Legislative Assembly, 1985-88; Minister holding portfolios of Agriculture, CADA, Co-operatives, Information & Publicity, Finance and Excise, Government of Manipur; Member, Rajya Sabha, 10-4-1996 to 9-4-2002; Chairman, Government Assurance Committee, Manipur Legislative Assembly, 1980-81; Vice-President, Manipur Pradesh Congress Committee, 1990-91; Founder Producer/Publisher, (i) Legisnews, Manipur Legislative Assembly and (ii) Loumi Paojel, Editor, Manipur Co-operatives.



Per. Add.: (i) Lairenjam Awang Leekai, B.P.O. Laiphrakom, Distt. West Imphal (Manipur) and (ii) Qtr. No.1 (New), Babupara, Imphal-795001 (Manipur).

SINGH, SHRI W. KULABIDHU: M.A., LL.B.; J.D. (Manipur); s. of Shri W. Jonu Singh; b. June 25, 1926; m. Shrimati Jampak Devi, 3 s. and 4 d.; Member, Rajya Sabha, 13-6-1990 to 9-4-1996; Died. Obit. on 31-1-2017.



SINGH BADNORE, SHRI V. P.: B.A. (Hons.), Business Management; B.J.P. (Rajasthan); s. of Lt. Col. Th. Gopal Singh Badnore; b. May 12, 1948; m. Shrimati Alka Singh, 1 s. and 1 d.; Member, (i) Rajasthan Legislative Assembly, 1977-80, 1985-90, 1993-98 and 1998-99, (ii) Lok Sabha, 1999-2004 and (iii) Rajya Sabha, 5-7-2010 to 4-7-2016; Cabinet Minister for Irrigation, Government of Rajasthan, 1998-99; Chairman, House Committee, Sept. 2014-Sept. 2015; Chairman, Select Committee of Rajya Sabha on the Payment and settlement Systems (Amendment) Bill, 2014, Dec. 2014-Feb. 2015; Chairman, (i) Special Task Force to rehabilitate tigers in Sariska (Rajasthan), Government of Rajasthan, 2005-09 and (ii) Empowered Committee of Forests & Wild Life Management in Rajasthan; Has authored one book.



Per. Add.: Jal Mahal, Badnore, Teh-Asind, Distt. Bhilwara-311302 (Rajasthan).



SINGH 'LALAN', SHRI RAJIV RANJAN: B.A. (Hons.) in History; Samata Party (Bihar); s. of Shri Jwala Prasad Singh; b. January 24, 1955; m. Shrimati Renu Devi, 1 d.; Member, Rajya Sabha, 3-4-2000 to 13-5-2004 and (ii) Lok Sabha, 2004-2009, 2009-2014 and 2019 onwards.

Per. Add.: (i) 406, Mirambhika Apartment, Behind Quality Corner, Boring Road Chowk, Patna-800001 (Bihar) and (ii) Village Gilanichek, P.S. Chandi, Nalanda (Bihar).



SINGH 'SURYA', SHRI RAJNATH: M.A. (Ancient History); B.J.P. (Uttar Pradesh); s. of Shri Shiv Narain Singh; b. May 8, 1937; m. Shrimati Sudha Singh, 2 s. and 1 d.; Member, Rajya Sabha 26-11-1996 to 25-11-2002; General Secretary, Uttar Pradesh B.J.P., 1991-93; Editor, (i) Hindustan Samachar, Lucknow and (ii) 'Swatantra Bharat', 1988-91; Author of a book 'Apna Bharat' in two volumes and wrote a number of articles; Died. Obit. on 21-6-2019.



SINGHAL, SHRI B. P.: M.Sc. (Previous), LL.B.; B.J.P. (Uttar Pradesh); s. of Late Rai Bahadur Shri M. S. Singhal; b. March 15, 1932; m. Shrimati Shakuntala, 1 d.; Member, Rajya Sabha, 5-7-1998 to 4-7-2004; I.P.S., A.S.P., 1955-59, S.P., 1959-73, DIG of Police, 1973-81, Zonal IG and Principal of Police Training College, 1981-86, Additional Secretary (Home), Director-General of Police, 1986-90; Recipient of Police Medals; Author of 'Hamare Sankalpa' and 'Maa Ki Pukar'; Died. Obit. on 22-11-2012.



*SINGHVI, DR. ABHISHEK MANU: B.A. (Hons.), M.A., Ph.D., PIL; I.N.C. (West Bengal); s. of Late Dr. Laxmi Mall Singhvi; b. February 24, 1959; m. Shrimati Anita Singhvi, 2 s.; Member, Rajya Sabha, 4-4-2006 to 3-4-2012, 4-4-2012 to 3-4-2018 and 3-4-2018 onwards; Chairman, Committee on Personnel, Public Grievances, Law and Justice, Aug. 2011-April 2012; Additional Solicitor General of India, 1997-98; National Spokesperson, Congress Party, 2001-April 2012; Awarded, Global Leader of Tomorrow award by the prestigious World Economic Forum at Davos, Switzerland, 1999; Has written several articles in leading magazines and periodicals

Per. Add.: 473, Beriyo Ka Mohalla, Jodhpur (Rajasthan).

SINGHVI, DR. L.M.: B.A., LL.M., Doctor of the Science of Law, LL.D., D.Litt. (*Honoris Causa*), Sahityavacaspati, Nyayavacaspati, Vidyavacaspati; B.J.P. (Rajasthan); s. of Late Shri Dashrath Mal Singhvi; b. November 9, 1931; m. Shrimati Kamla Singhvi, 1 s. and 1 d.; Member, (i) Lok Sabha, 1962-67 and (ii) Rajya Sabha, 5-7-1998 to 4-7-2004; Advocate General, State of Rajasthan, 1972-77, High Commissioner for India in U.K., 1991-97; Recipient of Padma Bhushan, 1998; Author and co-Author of some books and editor of many monographs, research Papers etc.; Died. Obit. on 15-11-2007.



SINGLA, SHRI SURINDER KUMAR: M.A. (Economics); I.N.C. (Punjab); s. of Shri Sarup Chand; b. November 18, 1944; m. Shrimati Sushma Singla, 1 s. and 1 d.; Member, Rajya Sabha, 10-4-1992 to 9-4-1998; General Secretary/Secretary/Joint Secretary, Punjab Pradesh Congress Committee, 1977-84, 1985-87 and 1990-91; Died. Obit. on 18-7-2018.



SINH, DR. SANJAY: M.A. (Hindi), Ph.D.; I.N.C. (Assam); s. of Late Shri Raja Rananjay Sinh; b. September 25, 1951; m. Dr. Ameeta Singh, 1 s. and 3 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1980-89 (two terms), (ii) Rajya Sabha, 13-7-1990 to 2-4-1996 and 10-4-2014 to 30-7-2019 and (iii) Lok Sabha, 1998-99 and 2009-2014; Minister of State, Forests, Animal Husbandry and Dairy Development; Sports & Youth Welfare (Independent Charge), Government of Uttar Pradesh, 1982-85; Minister of State, Transport, Government of Uttar Pradesh, 1985-87; Union Minister of State, Communications (Independent Charge), July 1990-91.



Per. Add.: Bhupati Bhawan Palace, Ramnagar, Amethi-227405 (Uttar Pradesh).

SINHA, SHRI AWADHESHWAR PRASAD: B.A.; Congress (Bihar); s. of Shri Dhanushdhari Prasad Sinha; b. June, 1907; Married; Member, (i) Provisional Parliament, (ii) Lok Sabha, 1952-56 and (iii) Rajya Sabha, 10-12-1956 to 2-4-1958, 3-4-1958 to 2-4-1964, 3-4-1964 to 2-4-1970 and 3-4-1970 to 2-4-1976; Chairman, House Committee, Rajya Sabha, 1972-74; Died. Obit. on 3-5-1989.





SINHA, SHRI BRAJA KISHORE PRASAD: M.A., B.L.; IND. (Bihar); s. of Shri Indradeo Narain Sinha; b. January 21, 1909; m. Shrimati Shiwa Kishori Sinha, 1 s. and 1 d.; Member, (i) Provisional Parliament and (ii) Rajya Sabha, 3-4-1952 to 2-4-1958, 3-4-1958 to 2-4-1964 and 3-4-1964 to 2-4-1970; General Secretary, Bihar P.C.C., 1941-49; Died. Obit. on 26-2-1996.



SINHA, SHRI CHANDRA MOHAN: Matric; J.D. (Orissa); b. March 22, 1923; m. Smt. Banabasini Sinha, 5 s.; Deputy Minister in the Government of Orissa holding portfolios of Labour, Home, Revenue and Excise, 1962-67; Member, (i) Orissa Legislative Assembly, 1961-67, (ii) Lok Sabha, 1971-77 and 1977-79 and (iii) Rajya Sabha, 19-3-1991 to 1-7-1992; Died. Obit. on 15-7-2002.



SINHA, SHRI GANGA SHARAN: NOM.; s. of Shri Ram Prasad Sinha; b. 1905; m. Shrimati Chandramani Devi, 1 d.; Member, Rajya Sabha (Elected), 3-4-1956 to 2-4-1962, 3-4-1962 to 2-4-1968 and NOM. 3-4-1968 to 2-4-1974; Chairman, PSP, 1956-59; Died. Obit. on 22-8-1988.



SINHA, SHRI INDRADEEP: M.A. (Economics); C.P.I. (Bihar); s. of Shri Raghubir Sinha; b. July 1, 1914; m. Shrimati Shanti Devi, 3 d.; Member, Bihar Legislative Council, 1964-74; Minister, Government of Bihar, 1967-68; Member, Rajya Sabha, 3-4-1974 to 2-4-1980 and 7-7-1980 to 6-7-1986; Secretary, Bihar State Council, C.P.I., 1962-67; Died. Obit. on 21-7-2003.



SINHA, SHRIMATI KAMLA: M.A., M.Ed.; J.D. (Bihar); d. of Shri Kedareshwar Mukherjee; b. September 30, 1932; m. Shri Basawon Sinha, 3 d.; Member, (i) Bihar Legislative Council, 1972-84 and (ii) Rajya Sabha, 19-4-1990 to 2-4-1994 and 3-4-1994 to 2-4-2000; Vice-Chairman, Rajya Sabha, 1994-96; Union Minister of State in the Ministry of External Affairs, 1997-98; Vice-President, Janata Party, Bihar, 1986-88; President/Vice-President, Hind Mazdoor Sabha, 1987-90 and 1990; Died. Obit. on 23-2-2015.

SINHA, SHRI KRISHNA MOHAN PYARE: B.A. (Hons.) and Law Final; Congress (Bihar); s. of Shri Drud Bahadur Sinha; b. January, 1902; m. Shrimati Rajpati Devi, 4 d.; Member, (i) Bihar Legislative Assembly, 1953-56 and (ii) Rajya Sabha, 10-12-1956 to 2-4-1958; Died. Obit. on 22-2-1978.



SINHA, SHRI MAHESWAR PRASAD NARAIN: Socialist Party (Bihar); s. of Shri Saryu Prasad Narain Sinha; b. December 19, 1896; m. Shrimati Parvati Devi, 2 s. and 1 d.; Member, (i) Bihar Legislative Council, between 1920 and 1952 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1956.



Per. Add.: River View, Post Office Hajipur, District Muzaffarpur (Bihar).

*SINHA, SHRI R. K.: B.A. (Hons.); B.J.P. (Bihar); s. of Late Shri Suraj Prasad Sinha; b. September 22, 1951; m. Shrimati Rita Kishore Sinha, 1 s. and 1 d.; Member, Rajya Sabha, 10-4-2014 onwards; Author of *Janandolan*, the first authentic book on the JP movement of 1974-75; Editor of many books on security and safety.



Per. Add.: 'Annappoorna', Annapoorna Path, Kurji, P.O. Sadaquat Ashram, Patna-800010 (Bihar).

SINHA, SHRI RAJENDRA PRATAP: M.A.; IND. (Bihar); s. of Raja Radhika Raman Prasad Sinha; b. August 15, 1915; m. Shrimati Sharda Sinha, 2 s. and 2 d.; Member, Rajya Sabha 3-4-1952 to 2-4-1954, 3-4-1954 to 2-4-1960, 3-4-1960 to 2-4-1966 and 3-4-1966 to 2-4-1972; Vice-Chairman, Rajya Sabha, 1957-58; Recipient of Padma Vibhushan, 1961; Died. Obit. on 18-11-2002.



SINHA, SHRI RAJESHWAR PRASAD NARAIN: B.A. (Hons.); Congress (Bihar); s. of Shri Saryu Prasad Narain Sinha; b. December 29, 1906; m. Shrimati Ramakishori Devi, 2 s. and 3 d.; Member, (i) Bihar Legislative Council, 1930-37, (ii) Bihar Legislative Assembly, 1937-52 and (iii) Rajya Sabha, 3-4-1952 to 2-4-1958, 12-10-1959 to 2-4-1960 and 3-4-1960 to 2-4-1966; Chairman, House Committee, Rajya Sabha, 1954-58; Author of a number of books.



Per. Add.: Club Road, Muzaffarpur (Bihar).



*SINHA, SHRI RAKESH: B.A. (Hons.) (Political Science), M.A. (Political Science), M.Phil., Ph.D.; NOM.-(B.J.P.); s. of Late Shri Bangali Singh; b. September 5, 1964; m Shrimati Poonam Sinha, 1 s. and 1 d.; Member, Rajya Sabha, 14-7-2018 onwards; Author of several books in Hindi and English; Awarded, (i) Bipin Chandra Pal Award, 2000 and (ii) Deendayal Upadhyay Award, 2017.

Per. Add.: Village-Manserpur, P.O. Lakhminia, Distt. Begusarai-851211 (Bihar).



SINHA, SHRI RAMA BAHADUR: Graduate (Bihar Vidyapith); Congress (Bihar); s. of Shri Shital Prasad Sinha; b. July 30, 1910; m. Shrimati Radha Devi, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1958, 3-4-1958 to 2-4-1964 and 3-4-1964 to 2-4-1970; Died. Obit. on 5-1-1976.



SINHA, DR. RAMKRIPAL: M.A. (English), M.A. (Prakrit Jain), Ph.D.; Janata Party (Bihar); s. of Shri Suryadeo Sinha; b. April, 1934; m. Shrimati Mridula Sinha, 3 s. and 1 d.; Member, Bihar Legislative Council, 1968-74; Minister, Government of Bihar, 1971; Member, Rajya Sabha, 3-4-1974 to 2-4-1980; Union Minister of State for Labour and Parliamentary Affairs, 1977-79.

Per. Add.: (i) Mohalla Ganipur, Muzaffarpur (Bihar) and (ii) 62/20, Kalkajee Extension, New Delhi.



SINHA, SHRI REWATI KANT: Intermediate and Visharad (Hindi Vishwavidhyalaya, Prayag); S.S.P. (Bihar); s. of Shri Rajani Kant Sinha; b. August 3, 1928; m. Shrimati Vidyawati Sinha, 4 s. and 3 d.; Member, Rajya Sabha, 7-4-1967 to 2-4-1970; Died. Obit. on 9-7-1979.

SINHA, SHRI SHATRUGHAN: Graduate (in acting); B.J.P. (Bihar); s. of Shri B.P. Sinha; b. July 15, 1946; m. Shrimati Poonam Shatrughan Sinha; 2 s. and 1 d.; Member, (i) Rajya Sabha, 10-4-1996 to 9-4-2002 and 10-4-2002 to 9-4-2008 and (ii) Lok Sabha, 2009-2014 and 2014-2019; Union Minister of Health and Family Welfare, 1 July 2002-29 Jan. 2003 and Union Minister of Shipping, 29 Jan. 2003-22 May 2004; Recipient of Film Awards.



Per. Add.: (i) Bhuwaneshwar Niwas, B.P. Sinha Path, Kadamkuan, Patna (Bihar) and (ii) 49, Ramayan, 9th Road, JVPD, Juhu, Mumbai (Maharashtra).

SINHA, SHRI YASHWANT: M.A. (Political Science); B.J.P. (Jharkhand); s. of Shri Bipin Bihari Saran; b. November 6, 1937; m. Shrimati Nilima Sinha, 2 s. and 1 d.; Joined I.A.S., 1960, sought voluntary retirement, 1984; Member, (i) Rajya Sabha, 3-4-1988 to 14-11-1993 and 8-7-2004 to 16-5-2009, (ii) Lok Sabha 1998-1999, 1999-2004 and 2009-2014; Union Minister of Finance, 21 Nov. 1990-21 June 1991, 19 March 1998-13 Oct. 1999 and 13 Oct 1999-1 July 2002; Union Minister of External Affairs, 1 July 2002-22 May 2004; Leader of the House, Rajya Sabha, 1990-91; General Secretary, Janata Party, 1986-88; Was Consul-General of India, Frankfurt, West Germany; Was General Secretary, J.D.



Per. Add.: Rishabh Vatika, Village Rajgoda, *Via* College More, P.O. Morangi, Thana Muffasil, Demotand, Distt. Hazaribagh (Jharkhand).

SIRIGIREDDY, SHRI RAMA MUNI REDDY: B.A.; T.D.P. (Andhra Pradesh); s. of Shri Nagi Reddy S.; b. November 26, 1950; m. Shrimati Lakshmi Devi S., 1 s. and 3 d.; Member, Andhra Pradesh Legislature, 1983 and Minister, Medical and Health, Government of Andhra Pradesh, 1983-84; Member, Rajya Sabha, 3-4-2000 to 2-4-2006.



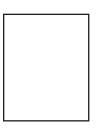
Per. Add.: IInd Road, Simhapuri Colony, Cuddapah-516001 (Andhra Pradesh).



SISODIA, SHRI SAWAI SINGH: M.A. (Political Science) and Sahitya Ratna; Congress (I) (Madhya Pradesh); s. of Thakur Mohabat Singh; b. November 19, 1919; m. Shrimati Kanchan Devi, 3 s. and 2 d.; Member, (i) erstwhile Madhya Bharat Legislative Assembly, 1952-56 and (ii) Madhya Pradesh Legislative Assembly, 1956-57; Deputy Minister, Government of Madhya Bharat/Madhya Pradesh, 1952-57; Member, Rajya Sabha, 28-4-1969 to 2-4-1970, 3-4-1970 to 2-4-1976 and 3-4-1976 to 2-4-1982; Chairman, House Committee, Rajya Sabha, April-Oct. 1980; Union Minister of State in the Ministry of Finance, 1980; General Secretary, M.P.C.C., 1964-71; Died. Obit. on 26-4-2007.



SITA DEVI, SHRIMATI: Madhyama and Visharad; Congress (Punjab); d. of Acharya Rama Deva; b. May 10, 1910; m. Shri Chhabil Das, 1 s. and 4 d.; Member, (i) Punjab Legislative Assembly, 1946-57, (ii) Punjab Legislative Council, 1964-70 and (iii) Rajya Sabha, 10-4-1972 to 22-3-1974; Died. Obit. on 22-3-1974.



SITARAMMAYYA, DR. PATTABHI: B.A., M.B. and C.M. (Madras), D.Litt. (Andhra Pradesh); Congress (Madras now Tamil Nadu); s. of Shri Subramanyam; b. November 24, 1880; m. Shrimati B. Rajeswaramma, 2 s.; Member, (i) Constituent Assembly and (ii) Rajya Sabha, 3-4-1952 to 2-7-1952; Chairman, Committee of Privileges, Rajya Sabha, 1952-53; President, (i) Andhra Provincial Congress Committee, 1937-39 and (ii) Indian National Congress, 1948-50; Author of a number of books; Died. Obit. on 17-12-1959.



*SIVA, SHRI TIRUCHI: M.A. (Eng.), B.L.; D.M.K. (Tamil Nadu); s. of Shri R. Natesan; b. May 15, 1954; m. Shrimati S. Devikarani, 1 s. and 2 d.; Member, (i) Lok Sabha, 1996 and (ii) Rajya Sabha, 14-1-2000 to 2-4-2002, 25-7-2007 to 24-7-2013 and 3-4-2014 onwards; Chairman, Committee on Industry, Aug. 2010-July 2013; Nominated to the Panel of Vice-Chairmen, Rajya Sabha, Nov. 2012; Propaganda Secretary, D.M.K.; Author of two books in Tamil.

Per. Add.: No. 33, S.B.O. Colony, Lawsons Road, Cantonement, Tiruchirappalli-620001 (Tamil Nadu).

SIVAJI, DR. YELAMANCHILI: M.B.B.S.; T.D. (Andhra Pradesh); s. of Shri Radha Krishna; b. July 28, 1947; m. Dr. Hema, 2 d.; Member, Rajya Sabha, 3-4-1988 to 2-4-1994; Secretary, Lok Dal, Andhra Pradesh; Recipient, John Delvi National Award, 1989; Author of a few books

Per. Add.: Post Office Brindavan Gardens, Guntur (Andhra Pradesh).



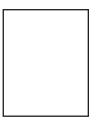
SIVAPRAKASAM, SHRI S.: Dip. of Indiane of Brawet; D.M.K. (Pondicherry); s. of Shri Shunmugavel; b. October 23, 1908; m. Shrimati Jagadambal, 2 s. and 3 d.; Member, Rajya Sabha, 7-8-1969 to 6-8-1975; Author of books in Tamil; Died. Obit. on 11-10-1989.



SIVASUBRAMANIAN, SHRI S.: M.A., B.L.; D.M.K. (Tamil Nadu); s. of Shri K. Samidurai; b. November 11, 1937; m. Shrimati S. Rajeswari, 2 s.; Member, (i) Tamil Nadu Legislative Assembly, 1989-91 and (ii) Rajya Sabha, 30-6-1998 to 29-6-2004; Died. Obit. on 21-6-2019.



SOBHANI, SHRI OSMAN: Congress (Hyderabad now Andhra Pradesh); s. of Haji Usuf; b. December 8, 1895; m. Shrimati Khatija, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954; Secretary/ President, Mumbai Provincial Congress Committee, 1922-24 and 1930; Died. Obit. on 9-2-1959.



SOKHEY, DR. SAHIB SINGH: B.Sc., M.A., M.D., F.A.S., F.N.I.; NOM.; s. of Sardar Jwala Singh Sokhey; b. December 15, 1887; m. Shrimati Leila Roy; Assistant Director General, W.H.O., 1950-52; Member, Rajya Sabha, 3-4-1952 to 2-4-1956; Died. Obit. on 15-11-1971.





SOLANKI, SHRI GOPALSINH G.: M.A., LL.B.; B.J.P. (Gujarat); s. of Shri Gulabsinh Bhavansinh; b. May 1, 1939; m. Shrimati Minaxi, 2 s. and 1 d.; Member, Rajya Sabha, 10-4-1990 to 9-4-1996 and 10-4-1996 to 9-4-2002.

Per. Add.: 'MINAXI', 7, Krishna Nagar, Prabha Road, Godhra, District Panch Mahal (Gujarat).



SOLANKI, SHRI KAPTAN SINGH: M.A., B.Ed.; B.J.P. (Madhya Pradesh); s. of Shri Jimipal Singh; b. July 1,1939; m. Shrimati Rani Solanki, 3 s. and 2 d.; Member, Rajya Sabha, 4-8-2009 to 2-4-2012 and 3-4-2012 to 27-7-2014.

Per. Add.: B-176, Akriti Garden, Kotra, Nehru Nagar, Bhopal-462003 (Madhya Pradesh).



SOLANKI, SHRI MADHAVSINH: B.A. (Hons.), LL.B.; Congress (I) (Gujarat); s. of Shri Fulsinhji; b. July 29, 1927; m. Shrimati Vimlabahen, 3 s. and 2 d.; Member, (i) Mumbai Legislative Assembly, 1957-60 and (ii) Gujarat Legislative Assembly, 1960-68; Chief Minister, Gujarat, 1976, 1980-85 and 1990; Member, Rajya Sabha, 3-4-1988 to 2-4-1994 and 3-4-1994 to 2-4-2000; Chairman, Department-related Parliamentary Standing Committee on Home Affairs; Union Minister of Planning, June 1988 to Nov. 1989 and Minister of External Affairs, 1991; President, Gujarat P.C.C. (three times); General Secretary, AICC (I).

Per. Add.: A/4, Archana Flats, Navrangpura, Ahmedabad (Gujarat).



SOLOMON, SHRI P.A.: Communist Party (Kerala); s. of Shri Andrews; b. July 31, 1917; m. Shrimati Amminy (Mary), 2 d.; Member, Rajya Sabha, 3-4-1958 to 2-4-1964.; Died. Obit. on 21-2-2011.

SOM PAL, SHRI: M.A., LL.B.; J.D. (Uttar Pradesh); s. of Shri Raghuvir Singh Shastri; b. January 20, 1942; m. Shrimati Radha, 1 s. and 2 d.; Member, Rajya Sabba, 23-3-1990 to 4-7-1992 and 5-7-1992 to 27-12-1997; Chairman, Department-related Parliamentary Standing Committee on Home Affairs, 1996-97.

Per. Add.: Village and Post Office Kakor Kalan, Block Chhaprauli, District Meerut (Uttar Pradesh).



*SOMAPRASAD, SHRI K.: B.Sc., M.Sc., LL.B.; C.P.I.(M) (Kerala); s. of Shri K.C. Karumban; b. June 10, 1957; m. Shrimati M. R. Sujatha, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-2016 onwards; President, District Panchayat, Kollam, 2007-2010.

Per. Add.: Vaishnavam, Muthupilakkadu West, Post Office-Poruvazhy, Distt. Kollam-690520 (Kerala).



SOMASUNDARAM, SHRI G. P.: D.M.K. (Tamil Nadu); s. of Shri Perianna Gounder; b. November 27, 1889; m. Shrimati Meenakshi Ammal, 1 s.; Member, Rajya Sabha, 3-4-1966 to 25-6-1971; President, Dravida Kazhagam; Secretary, D.M.K.; Died. Obit. on 19-7-1971.



*SONI, SHRIMATI AMBIKA: B.A. (Hons.), Diploma Superiore en Langue Francaise, Post Graduate Diploma in Spanish Art and Literature; I.N.C. (Punjab); d. of Late Shri Nakul Sen; b. November 13, 1942; m. Shri Uday C. Soni, 1 s.; Member, Rajya Sabha, 30-3-1976 to 2-4-1980, 28-1-2000 to 10-6-2004, 5-7-2004 to 4-7-2010, 5-7-2010 to 4-7-2016 and 5-7-2016 onwards; Minister of Tourism and Minister of Culture, 29 Jan. 2006-22 May 2009; Minister of Information and Broadcasting, 22 May 2009-27 Oct. 2012; Held different party posts in the I.N.C.



Per. Add.: (i) 79, Sector 9-A, Chandigarh and (ii) S.B.A.C. Senior Secondary School, Vill. Bajwara, Distt. Hoshiarpur (Punjab).



*SONI, SHRI KAILASH: B.A., LL.B.; B.J.P. (Madhya Pradesh); s. of Shri Baboolal Soni; b. November 4, 1950; m. Shrimati Manju Soni; Member, Rajya Sabha, 3-4-2018 onwards; Director, Madhya Pradesh State Civil Supplies Corporation, 2004-2007; President, District Cooperative Central Bank Ltd., Narsinghpur (M.P.), 2006-2013; Vice-President, State Cooperative Bank (Apex Bank), Madhya Pradesh, 2006-2012.

Per. Add.: Laxminarayan Ward, Kareli, Distt. Narsinghpur-487221 (Madhya Pradesh).



SOOD, SHRIMATI BIMLA KASHYAP: B.A.; B.J.P. (Himachal Pradesh); d. of Late Lala Devi Saran Kuthiala; b. February 26, 1942; m. Late Shri Shrawan Kashyap Sood, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-2010 to 2-4-2016; Councillor, Municipal Corporation, Shimla, 1998-2003; Director, Himachal Pradesh State Handicrafts and Handloom Corporation Ltd., Shimla, 1998-2003; Director, Himachal Pradesh State Social Welfare Board, Shimla, 2009; Associated with the B.J.P. in different capacities.

Per. Add.: 10/10, Old Butail Building, Middle Bazar, Shimla-171001 (Himachal Pradesh).



SOREN, SHRI HEMANT: J.M.M. (Jharkhand); Member, Rajya Sabha, 24-6-2009 to 4-1-2010; [*Other details not available*].

Per. Add.: 1C/14, B.S. City, Bokaro (Jharkhand).



SOREN, SHRI SHIBU: Matriculation; J.M.M. (Jharkhand); s. of Shri Shobasan Soren; b. January 11, 1944; m. Shrimati Rupi Devi, 3 s. and 1 d.; Member, (i) Lok Sabha, 1980, 1989, 1991, 1996, 2002, 2004-2009 and 2014-2019 and (ii) Rajya Sabha, 8-7-1998 to 18-7-2001 and 10-4-2002 to 2-6-2002; Union Cabinet Minister, Coal and Mines, May 2004-10 March 2005; Union Cabinet Minister, Coal, 29 Jan. 2006-28 Nov. 2006.

Per. Add.: Qtr. No. 14, Sector-I/C, PO Ram Mandir, Bokaro Steel City-827001 (Jharkhand).

SOUNDARARAJAN, SHRI P.: B.Sc.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri K. Palavesamuthu Nadar; b. June 24, 1959; m. Shrimati S. Indhumathi, 2 s.; Member, Rajya Sabha, 3-4-1996 to 2-4-2002.

Per. Add.: No. 32 E, D/3, T.B. Road, Vallioor, District Tirunelveli-627117 (Tamil Nadu).



SOZ, PROF. SAIF-UD-DIN: M.A. (Economics); I.N.C. (Jammu and Kashmir); s. of Late Shri Hakeem Habibullah; b. November 23, 1937; m. Shrimati Mumtazunnisa, 2 s. and 1 d.; Member, (i) Lok Sabha, 1983-84, 1984-89, 1989-91 and (ii) Rajya Sabha, 26-11-1996 to 10-3-1998, 30-11-2002 to 29-11-2008 and 11-2-2009 to 10-2-2015; Union Cabinet Minister, Environment and Forests, 1997-98; Union Cabinet Minister of Water Resources, 29 Jan. 2006-22 May 2009; Chairman, Select Committee to the Wakf (Amendment) Bill, 2010, Aug. 2010-Dec. 2011; Leader, Parliamentary Party, J&K N.C., 1984-99; Recipient of Soviet Land Nehru Award; Author of a number of books.



Per. Add.: Shehjar Humhama Heights, Airport Road, Srinagar-190021 (Jammu and Kashmir).

SREEDHARAN, SHRI ARANGIL: Intermediate; J.D. (Kerala); s. of Shri A. Gopalan; b. March 29, 1923; m. Shrimati Nalini; Member, (i) Fourth Lok Sabha and (ii) Rajya Sabha, 2-7-1988 to 1-7-1994; Union Minister of State in the Ministry of Commerce, April 1990 to Nov. 1990; General Secretary, P.S.P., Kerala, 1958-62; Chairman, Socialist Party, 1961-71; President, Janata Party, Kerala, 1982-84 and 1986-88; Died. Obit. on 18-12-2001.





*SRINIVAS, SHRI DHARMAPURI: B.Com., LL.B.; T.R.S. (Telangana); s. of Shri Dharmapuri Venkatram; b. September 27, 1948; m. Shrimati Dharmapuri Vijayalaxmi, 2 s.; Member, (i) Andhra Pradesh Legislative Assembly, 1989-1994, 1999-2004 and 2004-2009, (ii) Andhra Pradesh Legislative Council, Oct. 2011-June 2014, (iii) Telangana Legislative Council, June 2014-March 2015 and (iv) Rajya Sabha, 22-6-2016 onwards; Cabinet Minister, Excise, B.C. Welfare, Sports, Rural Development and Information, Government of Andhra Pradesh, 1990-94; Minister, Rural Development, Rural Water Supply, Land Ceiling and Higher Education, Government of Andhra Pradesh, 2004-2008; Leader of Opposition, Telangana Legislative Council, 2014-2015; Advisor (Cabinet rank), Inter-state Affairs, Government of Telangana, 2015-May 2016; President, A.P.C.C., 2003-2004 and 2008-2011.

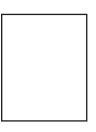
Per. Add.: 164A, M.L.A.'s Colony, Road No. 12, Banjara Hills, Hyderabad-500034.



SRINIVASAN, SHRI T. K.: D.M.K. (Tamil Nadu); s. of Shri N. Kothandapany; b. November 14, 1922; m. Shrimati Sarasvati, 3 s. and 1 d.; Member, Rajya Sabha, 3-4-1970 to 2-4-1976; Author of a novel and short stories; Died. Obit. on 13-10-1989.



SRINIVASAN, SHRI THOMAS: M.A., L.T.; Congress (Madras now Tamil Nadu); s. of Shri Daivachilai Thather; b. January 25, 1904; m. Shrimati Martha, 3 s. and 2 d.; Member, Rajya Sabha, 3-4-1960 to 17-4-1963; Author of books on History; Died. Obit. on 22-4-1963.



SRIVASTAVA, DR. J. P.: D.Sc. (Agra), D.Litt. (Lucknow), M.Sc., Tech. (Vict.), A.M.S.T.; Congress (Uttar Pradesh); s. of Munshi Janki Prasad Srivastava; b. August 16, 1889; m. Shrimati Kailash Srivastava, 2 s. and 5 d.; Member, Rajya Sabha, 3-4-1952 to 14-12-1954; Minister for Education and Finance and Industries in the Government of Uttar Pradesh, 1931-36 and 1937; Died. Obit. on 15-12-1954.

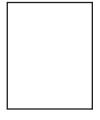
STANLEY, SHRIMATI VASANTHI: B.A., B.Ed., M.A. (English) B.L.; D.M.K. (Tamil Nadu); d. of Shri S. Ramasamy; b. May 8, 1962; m. Shri Stanley Rajan; Member, Rajya Sabha, 3-4-2008 to 2-4-2014; Has authored two books; Died. Obit. on 21-6-2019.



SUBBARAYAN, DR. P.: M.A., B.C. (Oxon.), LL.B. (London), LL.D. (Dublin), Bar-at-Law; Congress (Madras, now Tamil Nadu); s. of Shri S. Paramasivan; b. September 11, 1889; m. Shrimati Radhabai Kudmul, 3 s. and 1 d.; Chief Minister, Madras, 1927-30; Minister, Government of Madras, 1937-39 and 1947-48; Member, Rajya Sabha, 3-4-1954 to 4-3-1957; Ambassador of India in Indonesia, 1949-51; Died. Obit. on 8-11-1962.



SUBBIAH, SHRI J. H.: B.A. (Osmania); Scheduled Castes Federation (Hyderabad, now Andhra Pradesh); s. of Shri Jackathi Hoosannah; b. December, 1911; m. Shrimati Sarojini, 1 s. and 5 d.; Member, (i) Provisional Parliament and (ii) Rajya Sabha, 3-4-1952 to 2-4-1954; President, Scheduled Castes Federation; Died. Obit. on 21-1-1963.



SUBBIAN, SHRI KA.RA.: B.Sc., B.L.; D.M.K. (Tamil Nadu); s. of Shri T. Ramaiah; b. February 20, 1938; m. Dr. (Shrimati) Malarkodi, 3 d.; Member, Rajya Sabha, 14-1-2000 to 2-4-2002; Secretary, District D.M.K. Party, 1993-96; Public Prosecutor, Coimbatore Town (Tamil Nadu); Died. Obit. on 21-6-2019.



*SUBHASH CHANDRA, DR.: Doctor of Business Administration (*Honoris Causa*); IND. (Haryana); s. of Shri Nand Kishore Goenka; b. November 30, 1950; m. Shrimati Sushila Devi Goenka, 2 s. and 1 d.; Member, Rajya Sabha, 2-8-2016 onwards; Recipient of the 'Inter-national Emmy Directorate Award-2011', Author of a book titled, 'The Z Factor, 2015-2016'.



Per. Add.: 166, Krishna Mandi, Hisar-125001 (Haryana).



SUDHARANI, SHRIMATI GUNDU: M.A. (Public Administration); T.D.P. (Telangana); d. of Late Shri Samala Narsaiah; b. July 28, 1964; m. Shri Gundu Prabhakar, 2 s.; Member, Rajya Sabha, 22-6-2010 to 21-6-2016.

Per. Add.: H. No. 12-6-110, Ramannapet, Warangal-506002 (Andhra Pradesh).



SUJAN SINGH, SHRI: M.Sc. (Agriculture); Lok Dal (Haryana); s. of Shri Sunder Singh; b. February 15, 1922; m. Shrimati Rajinder Kaur, 1 s. and 1 d.; Member, Rajya Sabha, 13-7-1977 to 9-4-1978 and 10-4-1978 to 31-12-1982; Vice-President, Janata Party, Haryana.

Per. Add.: Ravindra Estate, Sujan Singh Park, Sonepat (Haryana).



SUKHBIR SINGH, SHRI: B.A. (Honours in Economics), M.A. (Economics), M.B.A.; S.A.D. (Punjab); s. of Shri Parkash Singh Badal; b. July 9, 1962; m. Shrimati Harsimrat Badal, 1 s. and 2 d.; Union Minister of State in the Ministry of Industry, 1998-99; Member, (i) Rajya Sabha, 26-2-2001 to 9-4-2004 and (ii) Lok Sabha, 1996-98, 1998-99, 2004-2009 and 2019 onwards.

Per. Add.: 256, Sector-9C, Chandigarh (Punjab).



SUKHBUNS KAUR, SHRIMATI: B.A.; I.N.C. (Punjab); d. of Shri Arjan Singh; b. September 14, 1943; m. Shri P.S. Bhinder, 2 d.; Member, (i) Lok Sabha, 1980-84, 1985-89, 1989-91, 1992-96 and 1996-97 and (ii) Rajya Sabha, 29-6-2004 to 15-12-2006; Union Minister of State for the Ministry of Civil Aviation and Tourism (Department of Tourism), 1992-96; Died. Obit. on 18-12-2006.



SUKHDEV PRASAD, SHRI: Intermediate, Sahitya Ratna, Acharya 1st part, Ala Quabiliyat; Congress (I) (Uttar Pradesh); s. of Shri Ramji; b. March 20, 1921; m., (i) Shrimati Tetary Devi and (ii) Shrimati Sajani Devi, 6 s. and 5 d.; Member, Uttar Pradesh Legislative Assembly, 1952-57; Cabinet Minister for Harijan and Social Welfare in the Government of Uttar Pradesh, 1985; Member, Rajya Sabha, 3-4-1966 to 2-4-1972, 3-4-1972 to 2-4-1978 and 3-4-1982 to 16-2-1988; Union Deputy Minister for Steel and Mines, 1973-77; President, UPCC (I), 1982-85; Died. Obit. on 19-5-1995.

SUKUL, SHRI P. N.: M.A. (English Literature); Congress (I) (Uttar Pradesh); s. of Dr. Shanker Nath Sukul; b. February 11, 1932; m. Shrimati Kalyani Sukul, 4 s. and 1 d.; Member, Rajya Sabha, 5-7-1980 to 2-4-1984 and 3-4-1984 to 2-4-1990; Chairman, (i) Joint Committee of Parliament on Veterinary Council Bill, 1981, (ii) Committee on Petitions, Rajya Sabha, 1984-86 and (iii) Joint Committee of Parliament on the Indian Medical Council (Amendment) Bill, 1987; Author of a number of poems, short stories and articles in Hindi; Died. Obit, on 17-7-2017.



SULE, SHRIMATI SUPRIYA: B.Sc.; N.C.P. (Maharashtra); d. of Shri Sharadchandra Govindrao Pawar; b. June 30, 1969; m. Shri Sadanand Bhalchandra Sule, 1 s. and 1 d.; Member, Rajya Sabha, (i) 18-9-2006 to 16-5-2009 and (ii) Lok Sabha, 2009-2014, 2014-2019 and 2019 onwards.

Per. Add.: Pawar Bungalow, Aamrai, At. P.O. Baramati, Taluk Baramati, Distt. Pune-413102 (Maharashtra).



SULTAN, SHRIMATI MAIMOONA: B.A., B.T.; Congress (I) (Madhya Pradesh); d. of Shri Mohd. Asghar Ansari; b. October 11, 1932; m. Shri Mohd. Mujtaba Khan, 3 d.; Member, (i) Lok Sabha, 1957-62 and 1962-67 and (ii) Rajya Sabha, 3-4-1974 to 2-4-1980 and 30-6-1980 to 29-6-1986.



Per. Add.: Fatehgarh, Bhopal (Madhya Pradesh).

SULTAN SINGH, SHRI: Congress (I) (Haryana); s. of Chaudhari Tek Chand; b. 1924; m. Shrimati Dhan Kaur, 2 s. and 3 d.; Member, (i) Punjab Legislative Council for 10 years and (ii) Rajya Sabha, 31-3-1970 to 1-8-1974, 2-8-1974 to 1-8-1980 and 2-8-1980 to 1-8-1986; Chairman, House Committee, Rajya Sabha, 1980-82; General Secretary/Vice-President/President, Haryana P.C.C. for a number of years; Died. Obit. on 18-12-2014.



SUMAT PRASAD, SHRI: B.A.; Congress (Uttar Pradesh); s. of Shri Hoshiar Singh; b. 1892; Married, 1 s. and 1 d.; Member, (i) Uttar Pradesh Legislative Council, 1946-52 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 12-3-1957.



Per. Add.: Abupura Street, Muzaffarnagar (Uttar Pradesh).



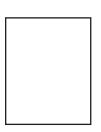
SUNDARAM, SHRI K.: Intermediate (Arts), Diploma in Textile Technology, Bolton (U.K.); Swatantra Party (Tamil Nadu); s. of Shri G. Kuppuswamy Naidu; b. May 29, 1914; m. Shrimati M. Thayal Ammal, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1966 to 2-4-1972.

Per. Add.: 'Rasakondalu', Circuit House Road, Coimbatore (Tamil Nadu).



SUNDARAM, SHRI N. THALAVAI: B.Sc., B.L.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri R.Narasingam Pillai; b. October 17, 1958; m. Shrimati T. Rajalakshmi, 1 d.; Member, Rajya Sabha, 3-4-1996 to 18-5-2001.

Per. Add.: 'Ramavilla', Vadakkoor, Thovalai, District Kanyakumari-629302 (Tamil Nadu).



SUNDARAYYA, SHRI P.: Communist Party (Madras now Tamil Nadu); s. of Shri P. Venkatramireddy; b. May 1, 1913; m. Shrimati Leela Sundarayya; Member, Rajya Sabha, 3-4-1952 to 21-3-1955; Died. Obit. on 20-5-1985.



SUPAKAR, SHRI SHRADDHAKAR: M.A., B.L., Sahityacharya; Congress (Orissa); s. of Shri Janardan Supakar; b. April 23, 1915; m. Shrimati Tapaswini Supakar, 4 s. and 3 d.; Member, Orissa Legislative Assembly, 1949-57; Chairman, Public Accounts Committee, 1952-55; Leader of the Opposition, Orissa Legislative Assembly, 1952; Member, (i) Lok Sabha, 1957-62 and (ii) Rajya Sabha, 27-9-1965 to 26-2-1967; Author of a number of books; Died. Obit, on 22-2-1993.



SUR, SHRI MRIGANKA MOHAN: B.Sc.; Congress (West Bengal); s. of Shri Sarat Chandra Sur; b. March 3, 1899; m. Shrimati Kamala Prova Sur, 3 s. and 2 d.; Member, Rajya Sabha, 13-9-1954 to 2-4-1960, 3-4-1960 to 2-4-1966 and 3-4-1966 to 2-4-1972; Died. Obit. on 15-11-1983.

SURAJ PRASAD, SHRI: B.A., B.L., Diploma in Labour Social Welfare; C.P.I. (Bihar); s. of Shri Mehto; b. January 2, 1925; m. Shrimati Rajbanshi Devi, 3 s. and 2 d.; Member, (i) Bihar Legislative Assembly, 1962-67, (ii) Bihar Legislative Council, 1974-80 and (iii) Rajya Sabha, 3-4-1968 to 2-4-1974 and 3-4-1982 to 2-4-1988.

Per. Add.: Village Shivpur, Post Office Kasath, District Shahabad (Bihar).



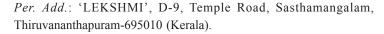
SURENDRA MOHAN, SHRI: M.A.; Janata Party (Uttar Pradesh); s. of Shri Rali Ram; b. December 4, 1926; m. Shrimati Manju, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-1978 to 2-4-1984; General Secretary, (i) Socialist Party, 1976-77 and (ii) Janata Party, 1977 and 1979-81; Joint Secretary, (i) P.S.P., 1965-71 and (ii) Socialist Party, 1971-72; Died. Obit. on 21-2-2011.



SURENDRA RAM, SHRI V. M.: Congress (Madras now Tamil Nadu); s. of Shri V.I. Munishswamy Pillay; b. March 12, 1921; m. Shrimati V.D. Thulasi Bai; Member, Rajya Sabha, 3-4-1952 to 2-4-1958; Died. Obit. on 4-3-2010.



*SURESH GOPI, SHRI: B.Sc. (Zoology), M.A. (English Literature); NOM.-B.J.P.; s. of Shri K. Gopinathan Pillai; b. June 26, 1958; m. Shrimati Radhika, 2 s. and 2 d.; Member, Rajya Sabha, 25-4-2016 onwards.





SURI, SHRI LALIT: B.Com. (Hons.), Diploma in Automobile Engineering; IND. (Uttar Pradesh); s. of Late Shri Udho Ram Suri; b. April 15, 1947; m. Shrimati Jyotsna Suri, 1 s. and 2 d.; Member, Rajya Sabha, 14-11-2002 to 7-4-2004 and 5-7-2004 to 10-10-2006; Recipient of several prestigious national and international awards; Died. Obit. on 22-11-2006





SURJEET, SHRI HARKISHAN SINGH: Matric; C.P.I. (M) (Punjab); s. of Shri Harnam Singh Basi; b. March 23, 1916; m. Shrimati Pritam Kaur, 2 s. and 1 d.; Member, (i) Punjab Legislative Assembly, 1953-57 and 1967-69 and (ii) Rajya Sabha, 10-4-1978 to 9-4-1984; Author of a book on problem of Kashmir; Died. Obit. on 17-10-2008.



SURJEWALA, SHRI S. S.: B.A., LL.B.; I.N.C. (Haryana); s. Chaudhury Ganga Singh; b. January 2, 1933; m. Shrimati Vidya Devi, 1 s. and 2 d.; Member, Haryana Vidhan Sabha, 1967, 1977, 1982 and 1991; Minister, Government of Haryana, 1967, 1981-87 and 1991-92; Member, Rajya Sabha, 2-8-1992 to 1-8-1998; Chairman, Committee on Government Assurances, Committee on Subordinate Legislation, Public Accounts Committee, Haryana Vidhan Sabha; President, Haryana Pradesh Congress Committee, 1989-90; General Secretary, Haryana Pradesh Congress Committee, 1978 and 1980.

Per. Add.: House No. 495, Sector 6, District Panchkula (Haryana).



SURYANARAYANA, SHRI KOMMAREDDI: Congress (Andhra Pradesh); s. of Shri K. Brahmiah Garu; b. March 8, 1907; m. Shrimati Krishnaveni, 1 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1958; Chairman, P.S.P., Andhra Pradesh; Died. Obit. on 9-5-1995.



SUSHREE DEVI, SHRIMATI: B.A.; B.J.D. (Orissa); d. of Shri Anup Singh Deo; b. October 10, 1950; m. Shri Sarat Kumar Deb, 2 s. and 1 d.; Member, Orissa Legislative Assembly, 1990-95 and (ii) Rajya Sabha, 3-4-2002 to 2-4-2008.

Per. Add.: Aul Palace, Village Lokapada, AT/P.O. Aul, District Kendrapara-754219 (Odisha).

*SWAIN, SHRI NARENDRA KUMAR: B.A., LL.B.; B.J.D. (Odisha); s. of Shri Pranakrushna Swain; b. June 25, 1939; m. Shrimati Suprava Swain, 2 s. and 2 d.; Member, Rajya Sabha, 7-12-2015 onwards; Chairman, Odisha State Seeds Corporation Limited, 2010-2013; Chairman, Odisha Tourism Development Corporation Limited, 2013-2015.



Per. Add.: Khari Sahi, Vill. Tandikana, P.O. Uradha, P.S. Govindpur, Distt. Cuttack-754010 (Odisha).

SWAMINATHAN, SHRI G.: B.Pharm.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri R. Gopala Mudaliar; b. December 19, 1931; m. Shrimati Vijaya Lakshmi, 1 d.; Member, Tamil Nadu Legislative Council, 1968-86; Chairman, Privileges and Housing Committees, Tamil Nadu Legislative Council; Deputy Chairman, Tamil Nadu Legislative Council, 1978-80 and 1984-86; Member, Rajya Sabha, 30-6-1986 to 29-6-1992 and 30-6-1992 to 29-6-1998; Vice-Chairman, Rajya Sabha, 1986-87 and 1987-88; Chairman, Committee on Papers Laid on Table, Rajya Sabha; Leader, A.I.A.D.M.K. Party in Rajya Sabha; Died. Obit. on 11-12-2012.



SWAMINATHAN, PROF. M.S.: B.Sc., Ph.D., Recipient of 65 Honorary Doctorate degrees; NOM.; s. of Late Shri Dr. M.K. Sambasivan; b. August 7, 1925; m. Shrimati Mina Swaminathan, 3 d.; Member, Rajya Sabha 10-4-2007 to 9-4-2013; Director-General, Indian Council of Agricultural Research, 1972-79; Acting Deputy Chairman, Planning Commission, Government of India, April-June 1980; Director-General, International Rice Research Institute (IRRI), Los Banos, Philippines, April 1982-Jan. 1988; Chairman, Steering Committee for Environment and Forestry of the Planning Commission, 1988-89; Chairman, M.S. Swaminathan Research Foundation, Chennai, 1989 onwards; President, National Academy of Agricultural Sciences. 1992-96 and 2005-2007; UNESCO Chair in Ecotechnology, 1994 onwards; Chairman, National Commission on Farmers, Government of India, 2004-2006; Recipient of a number of awards including (i) Padma Shri, 1966, (ii) Padma Bhushan, 1972, (iii) Padma Vibushan, 1989, (iv) Ramon Magasaysay Award for community Leadership, 1971, (v) Albert Einstein World Science Award by the World Cultural Council, 1986, etc.; Has authored/edited a number of books.



Per. Add.: No. 21, Rathna Nagar, Teynampet, Chennai-600018 (Tamil Nadu).



SWAMINATHAN, SHRI V. V.: B.Sc., B.L.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri Velayutham; b. February 15, 1927; m. Shrimati Rani, 3 s. and 1 d.; Member, Rajya Sabha, 3-4-1972 to 2-4-1978 and 3-4-1978 to 19-6-1980.

Per. Add.: F-33, Rama Krishria Nagar, Mandaveli, Madras (Tamil Nadu).



SWAMY, SHRI A. V.: B.Sc. (Hons.), B.Sc. (Tech.), LL.B., Certificate in Aid Administration; IND. (Odisha); s. of Late Shri Viswanath Achary; b. 18 July 1929; m. Shrimati Alajangi Kalavati, 2 s. and 3 d.; Member, Rajya Sabha, 4-4-2012 to 3-4-2018; Regional Development Officer, Khadi and Village Industries Commission, Eastern Zone, 1963-73; Member, Odisha State Minority Commission, May 2015 onwards; Participated in the freedom struggle as a member of the 'Vanar Sena' at the age of 12 to support the underground freedom fighters during Quit India Movement in 1942.

Per. Add.: Ward No. 8, At P.O. Khariar Road, Distt. Nuapada-766104 (Odisha).



SWAMY, SHRI N.R.M.: B.A., B.L.; Congress (Madras, now Tamil Nadu); s. of Shri V. Raju Nayaker; b. June 19, 1908; m. Shrimati Dayanidhi Ammal, 4 s.; Member, (i) Lok Sabha, 1952-57 and 1957-62 and (ii) Rajya Sabha, 3-4-1966 to 2-4-1972; Died. Obit. on 5-5-1995.



*SWAMY, DR. SUBRAMANIAN: B.A. (Hons.) in Mathematics, M.A. (Statistics), Ph.D. (Economics); NOM.-(B.J.P.); s. of Shri Sitaram Subramanian; b. September 15, 1939; m. Dr. (Shrimati) Roxna Swamy, 2 d.; Member, (i) Lok Sabha, 1977-79, 1980-84 and 1998-99, (ii) Rajya Sabha, 3-4-1974 to 15-11-1976 and 3-4-1988 to 2-4-1994 and 25-4-2016 onwards; Union Cabinet Minister, Commerce with additional charge of the Ministry of Law and Justice, 1990-1991; President and Chairman, Central Parliamentary Board, Janata Party, 1990; Chairman, Commission on Labour Standards and International Trade (with Cabinet rank), 1994-96; United Nations Economist, 1963; Consultant, World Bank, 1986; Author of few books.

Per. Add.: No. 3, Papansam Sivan Salai, Mylapore, Chennai-600004 (Tamil Nadu).

SWARAJ, SHRIMATI SUSHMA: B.A., LL.B.; B.J.P. (Madhya Pradesh); d. of Shri Hardev Sharma; b. February 14, 1952; m. Shri Swaraj Kaushal, 1 d.; Member, Haryana Legislative Assembly, 1977-82 and 1987-90; Cabinet Minister, (i) Labour and Employment, Government of Haryana, 1977-79 and (ii) Education, Food and Civil Supplies, Government of Haryana, 1987-90, First Women Chief Minister NCT of Delhi, Oct.-Dec. 1998; Member, (i) Lok Sabha, 1996-97, 1998-99, 2009-2014 and 2014-2019 and (ii) Rajva Sabha, 10-4-1990 to 9-4-1996 and 3-4-2000 to 2-4-2006 and 3-4-2006 to 16-5-2009; Vice-Chairman, Rajva Sabha, April 1992 to April 1994; Union Cabinet Minister, Information and Broadcasting, 16 May-1 June 1996 and 30 Sep. 2000-29 Jan. 2003; Union Cabinet Minister, Information and Broadcasting; and Telecommunications (Additional Charge), 19 March-12 Oct. 1998; Union Cabinet Minister, Health and Family Welfare and Parliamentary Affairs, 29 Jan. 2003-22 May 2004; Union Cabinet Minister, External Affairs and Overseas Indian Affairs (w.e.f. 16 Feb. 2016 Minister of Exernal Affairs), 27 May 2014-30 May 2019; Chairperson, Joint Committee on Catering in Parliament Complex, 1992-94; Chairperson, Committee on Petitions, Rajya Sabha, 1994-96; Died. Obit. on 7-8-2019.



SWARAN SINGH, SARDAR: B.Sc. (Hons.), M.Sc. (Physics), LL.B.; Congress (Punjab); s. of Sardar Partap Singh; b. August 19, 1907; m. Shrimati Charanjit Kaur, 4 d.; Member, Punjab Legislative Assembly, 1946-52; Minister, Government of Punjab, 1946-52; Member, Rajya Sabha, 7-10-1952 to 18-3-1957; Union Minister for Works, Housing and Supply, 1952-57; Died. Obit. on 7-12-1994.



SWELL, SHRI G. G.: M.A.; Hill State People's Democratic Party (Meghalaya); s. of Shri G. Horoo; b. August 5, 1924; m. Shrimati Lajopthiaw Swell, 1 s. and 1 d.; Member, Lok Sabha, 1962-67, 1967-71, 1971-77 and 1984-89; Deputy Speaker, Lok Sabha, 1967-71; Ambassador of India to Norway and Burma, 1977-84; Member, Rajya Sabha, 13-4-1990 to 12-4-1996; Died. Obit. on 22-2-1999.





SWU, SHRI SCATO: Graduate; NOM.-I.N.C. (I); s. of Shri Goikhu Swu; b. April 3, 1924; m. Shrimati Hotoli Swu, 4 s. and 3 d.; Member, Rajya Sabha, 3-4-1974 to 2-4-1980 and 3-4-1980 to 2-4-1986; Died. Obit. on 9-6-2014.



SYED AHMAD, SHRI: B.A., LL.B.; Congress (Madhya Pradesh); s. of Shri Syed Ishaque; b. 1896; Bachelor; Member, (i) Lok Sabha, 1952-54 and (ii) Rajya Sabha, 3-4-1962 to 2-4-1968 and 3-4-1968 to 2-4-1974; Died. Obit. on 23-2-1987.



SYED HUSSAIN, SHRI: B.A., LL.B., Mufti (Hons. in Persian and Arabic); Congress (Jammu and Kashmir); s. of Haji Syed Ahmadullah; b. July 16, 1922; m. Shrimati Farkhundah Begam, 4 d.; Member, (i) Jammu and Kashmir Legislative Assembly, 1957-62, (ii) Jammu and Kashmir Legislative Council, 1962 and (iii) Rajya Sabha, 16-4-1968 to 5-3-1974.

Per. Add.: Post Office Khandwal, Anantnag, Kashmir (Jammu and Kashmir).



SYED MAHMUD, DR.: Ph.D., Bar-at-Law; Congress (Bihar); s. of Shri Mohmed Omar; b. 1889; m. Shrimati R. Fatima, 3 s. and 3 d.; Minister, Government of Bihar, 1937 and 1946-52; Member, Lok Sabha, 1952-61; Union Minister of State in the Ministry of External Affairs, 1954-57; Member, Rajya Sabha, 3-4-1962 to 2-4-1968; General Secretary, National Congress, 1929-36; Died. Obit. on 15-11-1971.



*SYIEM, SHRIMATI WANSUK: Matriculate; I.N.C. (Meghalaya); d. of Late Capt. Tiolis Rynjah; b. June 25, 1956; m. Shri Alexander Nongrum, 2 s. and 2 d.; Member, Rajya Sabha, 12-4-2013 to 12-4-2014 and 13-4-2014 onwards.

Per. Add.: Markynti Lodge-64, Madanrting, Happy Valley, Shillong-793021 (Meghalaya).

TAIMUR, SHRIMATI SYEDA ANWARA: M.A.; I.N.C. (Assam); d. of Late Shri Syed Yusuf Ali; b. November 24, 1936; m. Shri M.M. Taimur, 1 s. and 2 d.; Member, Assam Legislative Assembly 1972, 1978, 1983 and 1991; Minister of Education, Government of Assam, 1975; Chief Minister, Assam, Dec. 1980-June 1981; Minister of Agriculture, Haj and Wakf Property, Government of Assam, 1991; Member, Rajya Sabha, 25-11-1988 to 8-5-1990 and 3-4-2004 to 2-4-2010; Chairperson, Committee on Papers Laid on the Table, Aug. 2004-May 2009; Leader, Assam Congress Legislative Party 1978; Chairperson, Central Haj Committee 1989-90 and 1990-91 Vice-Chairman, 20-Point Programme with Cabinet rank in Assam Government, 2002-2004.



Per. Add.: (i) Hatigaon Road, Dispur, Distt. Kamrup, Guwahati-781006 (Assam) and (ii) Ward No. 2, P.O. Kharupetia, Distt. Warrang (Assam).

TAJAMUL HUSAIN, SHRI: Bar-at-Law; Congress (Bihar); s. of Nawab Sarfraz Husain; b. December 19, 1893; m. Shrimati Sabera Begum, 5 s. and 2 d.; Member, (i) Bihar Legislative Assembly, 1937-50, (ii) Constituent Assembly, 1946-50, (iii) Provisional Parliament, 1950-52 and (iv) Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 2-4-1962; Died. Obit. on 11-11-1974.



TALARI MANOHAR, SHRI: M.A. (Population Studies) and M.A. (Political Science), B.L.I.S.C. (M.Phil.); T.D. (Andhra Pradesh); s. of Shri T. Parvatham; b. June 1, 1954; m. Shrimati Jaya Manohar, 1 s.; Member, (i) Andhra Pradesh Legislative Assembly, 1983-84 and (ii) Rajya Sabha, 3-4-1986 to 2-4-1992.

Per. Add.: Sannidhi Street, Srikalahasti, Chittoor District (Andhra Pradesh).



TALIB, SHRI NIRANJAN SINGH: Congress (Punjab); s. of Shri S. Rattan Singh; b. January 25, 1902; m. Shrimati Manmohan Kaur, 1 d.; Member, Punjab Legislative Assembly, 1957-67; Minister, Government of Punjab for about 5 years; Member, Rajya Sabha, 16-7-1974 to 28-5-1976; President, Punjab P.C.C., 1972; Died. Obit. on 10-8-1976.





TALWANDI, SARDAR JAGDEV SINGH: Studied upto Matric; Akali Dal (Punjab); s. of Shri Chhanga Singh; b. June 24, 1929; m. Shrimati Mohinder Kaur, 2 s. and 2 d.; Member, Punjab Legislative Assembly, 1967-77; Minister, Government of Punjab, 1969-71; Member, (i) Lok Sabha, 1977-79 and (ii) Rajya Sabha, 5-7-1980 to 4-7-1986; President, Shiromani Akali Dal; Died. Obit. on 24-11-2014.



TALWAR, DR. (SHRIMATI) MANGLA DEVI: M.R.C.S. (England), L.R.C.P. (London), L.M. (Dublin), M.P.H. (USA); Congress (Rajasthan); d. of Dr. Gurudayal Vatsalya; b. October 8, 1910; m. Dr. G.L. Talwar, 3 s.; Member, Rajya Sabha, 3-4-1966 to 2-4-1972. *Per. Add.*: S.M.S. Hospital, Jaipur (Rajasthan).



TAMA, SHRI RATAN: Under Graduate; Congress (I) (Arunachal Pradesh); s. of Shri Rotom Tacho; b. September 23, 1946; m. Shrimati Rotom Yak, 2 s. and 1 d.; Member, Rajya Sabha, 27-5-1978 to 26-5-1984; Secretary, Janata Party, Arunachal Pradesh, 1977-78; Died. Obit. on 8-8-2012.



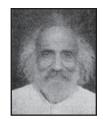
*TAMTA, SHRI PRADEEP: M.A., B.Ed., LL.B.; I.N.C. (Uttarakhand); s. of Late Shri Gusain Ram; b. June 16, 1958; m. Shrimati Renu Tamta, 2 d.; Member, (i) Uttarakhand Legislative Assembly, 2002-2007, (ii) Lok Sabha, 2009-2014 and (iii) Rajya Sabha, 15-7-2016 onwards.

Per. Add.: Village and Post Office: Lob, Thana-Jhiroli, Tehsil-Kafaligair, Distt. Bageshwar-263622 (Uttarakhand).



TAMTA, SHRI RAM PRASAD: B.A., LL.B.; Congress (Uttar Pradesh); s. of Shri G.P. Tamta; b. October 5, 1909; m. Shrimati Kailash Tamta, 2 s. and 3 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1936-46, (ii) Uttar Pradesh Legislative Council, 1947-52 and (iii) Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 1-5-1958; Vice-Chairman, Rajya Sabha, 1956-57; Died. Obit. on 19-2-1979.

TANDON, SHRI PURUSHOTTAM DAS: M.A., LL.B., D.Litt., LL.D.; Congress (Uttar Pradesh); s. of Shri Salig Ram Tandon; b. August, 1882; m. Shrimati Chandramukhi Devi, 7 s. and 2 d.; Minister, erstwhile Nabha State, 1914-18; Member, Uttar Pradesh Legislative Assembly; Speaker, Uttar Pradesh Legislative Assembly, 1937-39 and 1946-50; Member, (i) Constituent Assembly, 1946-50, (ii) Lok Sabha, 1952-57 and (iii) Rajya Sabha, 20-4-1957 to 1-1-1960; President, (i) U.P.C.C., 1923 and 1948 and (ii) Indian National Congress, 1950-51; Died. Obit. on 6-8-1962.



TANKHA, PANDIT SHAM SUNDER NARAIN: M.A., LL.B.; Congress (Uttar Pradesh); s. of Pt. Brij Narain Tankha; b. August 14, 1898; m. Shrimati Bishan Topa, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1958, 3-4-1958 to 2-4-1964 and 3-4-1964 to 2-4-1970; Vice-Chairman, Rajya Sabha, 1959-60; Chairman, (i) House Committee, Rajya Sabha, 1962-63 and (ii) Committee on Petitions, Rajya Sabha, 1966-68; Died. Obit. on 8-5-1985.

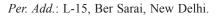


*TANKHA, SHRI VIVEK K.: B.A., LL.B.; I.N.C. (Madhya Pradesh); s. of Late Justice Raj Krishna Tankha; b. September 21, 1956; m. Shrimati Aarti Tankha, 1 s. and 1 d.; Member, Rajya Sabha, 30-6-2016 onwards; Advocate General of Madhya Pradesh, 1999-2003; Additional Solicitor General of India (Direct Taxes), 2009-2012; Former Chairman, Electoral Reforms Committee, Ministry of Law and Justice, Election Commission of India.



Per. Add.: 'Raj Krishna Smriti', 842-North Civil Lines, Jabalpur (Madhya Pradesh).

TANVIR, SHRI HABIB: B.A.; NOM.; s. of Shri Hafiz Mohammed Hayat Khan; b. September 1, 1923; m. Shrimati Moneeka Misra Tanvir, 1 d.; Member, Rajya Sabha, 3-4-1972 to 2-4-1978; Trained in acting, play production and drama teaching, acted in number of plays/films, also directed a number of plays.







TAPASE, SHRI GANPATRAO DEVJI: B.A., LL.B.; Congress (Maharashtra); s. of Shri Devji Appaji Tapase; b. October 30, 1908; m. Shrimati Rukminibai, 4 s. and 2 d.; Member, Bombay Legislative Assembly, 1946-57; Minister, erstwhile Bombay State, 1946-57; Member, Rajya Sabha, 3-4-1962 to 2-4-1968; Died. Obit. on 20-11-1991.



TARA CHAND, DR.: M.A., Ph.D.; NOM.; s. of Shri K. Kripa Narain; b. June 17, 1888; m. Shrimati Maha Devi, 1 s. and 1 d.; Vice-Chancellor, Allahabad University, 1947-48; Ambassador of India in Iran, 1951-56; Member, Rajya Sabha, 22-8-1957 to 2-4-1962 and 3-4-1962 to 2-4-1968; Author of books on Culture and History of India; Died. Obit. on 12-11-1973.



TARIANG, SHRI JERLIE E.: Commercial Graduate; Congress (I) (Meghalaya); s. of Shri R.E. Rajee; b. June 27, 1922; m. Shrimati Bisiliant War Tariang, 1 s. and 3 d.; Member, Rajya Sabha, 13-4-1984 to 12-4-1990; President, Meghalaya P.C.C., 1970-71, 1974-76 and 1983-87; Author of a book in English; Died. Obit. on 23-4-2015.



TARIQ, SHRI A.M.: Congress (Jammu and Kashmir); s. of Shri Al-Haj Sheikh Ghulam Qadir; b. June 22, 1923; m. Begum Tariq, 3 s. and 5 d.; Member, (i) Lok Sabha, 1957-62 and (ii) Rajya Sabha, 16-4-1962 to 4-3-1965 and 4-5-1967 to 15-4-1968; Author of a few books; Died. Obit. on 23-1-1980.

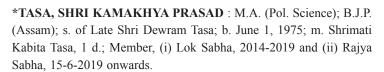
TARIQ ANWAR, SHRI: B.Sc.; N.C.P. (Maharashtra); s. of Late Shah Mushtaque Ahmed; b. January 16,1951; m. Shrimati Hena Anwar, 1 s. and 4 d.; Member, (i) Lok Sabha, 1980-84, 1985-89, 1996-98, 1998-99 and May 2014-2019 and (ii) Member, Rajya Sabha, 5-7-2004 to 4-7-2010 and 5-7-2010 to 16-5-2014; Minister of State in the Ministry of Agriculture and Minister of State in the Ministry of Food Processing Industries, 28 Oct. 2012-26 May 2014; Nominated to the Panel of Vice-Chairmen, Rajya Sabha, April 2008 (re-Nominated on 6 Aug. 2010, 1 Aug. 2011, 19 April 2012 and 17 July 2012); Chairman, Committee on Papers Laid on the Table, Sept. 2010-Oct. 2012; Chairman, (i) Bihar State Small Scale Industries Corporation, 1982-85, (ii) Bihar State 20-Point Implementation Committee, June 1988-June 1989 and (iii) Bihar State 15-Point Implementation Committee for Welfare of Minorities, June 1989-Nov. 1990.



Per. Add.: Rashtrawadi Bhawan, Gami Tola, At. P.O. & Distt. Katihar (Bihar).

TARUN VIJAY, SHRI: B.A.; B.J.P. (Uttarakhand); s. of Late Shri Ram Murti Pawsey; b. March 2,1956; m. Shrimati Vandana Vijay, 1 s. and 1 d.; Member, Rajya Sabha, 5-7-2010 to 4-7-2016; Author of several books both in English and Hindi; Recipient of a number of awards.

Per. Add.: 35, Krishna Street (Ghosi Gali), Dehradun-248001 (Uttarakhand).



Per. Add.: Garamur Dulia Gaon, P.O.-Jorhat Engineering College, Jorhat-785007 (Assam).

TAYYEBULLA, MAULANA M.: M.Sc., LL.B.; Congress (Assam); s. of Shri M. Mashiatulla; b. 1894; m. Begum Meher Afoze Tayyebulla, 3 s. and 3 d.; Member, Assam Legislative Assembly, 1947-52; Minister, Government of Assam; Member, Rajya Sabha, 3-4-1952 to 2-4-1958 and 3-4-1958 to 2-4-1964; General Secretary/ President, Assam P.C.C, 1926-31, 1940-46 and 1946-48; Author of books in English and Assamese; Died. Obit. on 7-11-1966.









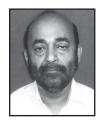
*TAZEEN FATMA, DR.: M.A., M.Phil., Ph.D., Diploma in Public Administration; S.P. (Uttar Pradesh); d. of Late Shri Mohammad Abdul Qaiyoom; b. March 10, 1949; m. Shri Mohammad Azam Khan, 2 s.; Member, Rajya Sabha, 26-11-2014 onwards.

Per. Add.: Tanki No. 5, Jail Road, Rampur-244901 (Uttar Pradesh).



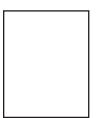
TENDULKAR, SHRI SACHIN RAMESH: Higher Secondary Certificate; NOM.; s. of Late Shri Ramesh Achyut Tendulkar; b. April 24, 1973; m. Dr. (Smt.) Anjali Sachin Tendulkar, 1 s. and 1 d.; Member, Rajya Sabha, 27-4-2012 to 26-4-2018; Recipient of several awards including the Padma Shri, 1999, Padma Vibhushan, 2008 and Bharat Ratna, conferred by the President of India in 2014.

Per. Add.: 19-A, Perry Cross Road, Bandra (West), Mumbai-400050 (Maharashtra).



*TENDULKAR, SHRI VINAY DINU: Diploma in Mechanical Engineering; B.J.P. (Goa); s. of Shri Dinu A. Tendulkar; b. September 25, 1961; m. Shrimati Vibha V. Tendulkar, 1 s.; Member, (i) Goa Legislative Assembly, March 1999-June 2007 and (ii) Rajya Sabha, 29-7-2017 onwards; Cabinet Minister, Government of Goa, 2002-2005; Chairman, Planning and Development Authority Vasco-Goa, 1999-2005

Per. Add.: At Dabal, H.No. 6, P.O. Kirlapale, Distt. South Goa-403706 (Goa).



THACKER, SHRI PREMJI BHAVANJI: Congress (Kutch now Gujarat); s. of Shri Bhavanji; b. June 11, 1911; m. Shrimati Laxmiben, 2 s. and 3 d.; Member, Rajya Sabha, 3-4-1952 to 26-7-1952.

Per. Add.: Vokla Halia, Bhuj (Kutch), (Gujarat).



THAKOR, SHRI NATUJI HALAJI: SSC; B.J.P. (Gujarat); s. of Shri Halaji Thakor; b. June 1, 1960; m. Shrimati Soramben Thakor; 2 s.; Member, Rajya Sabha, 10-4-2008 to 9-4-2014.

Per. Add: 8-Om Shubham Bungalows, B/h-Hotel Ashoka, Nagalpur, Mehsana-384002 (Gujarat).

*THAKUR, DR. C. P.: M.B.B.S. (Hons.), M.D., M.R.C.P., F.R.C.P.; B.J.P. (Bihar): s. of Shri Radhamohan Thakur: b. September 3, 1931: m. Dr. (Smt.) Uma Thakur, 2 s. and 2 d.; Member, (i) Lok Sabha, 1984, 1998 and 1999 and (ii) Rajya Sabha, 10-4-2008 to 9-4-2014 and 10-4-2014 onwards; Union Cabinet Minister, Water Resources. 22 Nov. 1999-26 May 2000; Union Cabinet Minister, Health and Family Welfare, 27 May 2000-30 June 2002; Union Cabinet Minister, Small Scale Industries, Development of North-Eastern Region, 29 Jan. 2003-May 2004; Chairman, (i) Committee on Chemicals and Fertilizers, Aug. 2010-Aug. 2011, (ii) Committee on Papers Laid on the Table, Dec. 2014 onwards; (iii) Kala-azar Spot Assessment Committee, Government of India, 1990-91, (iv) Expert Kala-azar Committee to formulate prevention programme for Kala-azar, 1991, Government of India, (v) Task Force for elimination of Kala-azar and Malaria in Bihar in the rank of Cabinet Minister of Bihar and (vi) UNDP sponsored core group discussion on Kala-azar, 1993; Has received several awards including, Padma Shri, 1982; Has authored/co-authored/edited several books.



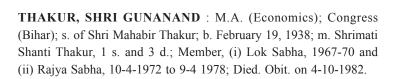
Per. Add.: Balaji Utthan Sansthan, Kala-azar Research Centre, 'Uma Complex', Fraser Road, Patna-800001 (Bihar).

THAKUR, PROF. CHANDRESH P. : M.A., Ph.D. (Economics); Congress (I) (Bihar); s. of Shri Ramcharitra Thakur; b. February 23, 1935; m. Dr. (Shrimati) Sushila Thakur, 2 s.; Member, Rajya Sabha, 7-7-1986 to 6-7-1992; Vice-Chairman, Rajva Sabha, 1990-91; Author of a number of books.

Per. Add.: C-64, Shakti Nagar Extension, Delhi.

THAKUR, SHRI EKANATH K.: B.A. (Hons.), Certified Associate of Indian Institute of Bankers (C.A.I.I.B.); S.S. (Maharashtra); s. of Shri Keshav Sakharam Thakur; b. February 15, 1941; m. Shrimati Anuradha Ekanath Thakur, 1 s. and 1 d.; Member, Rajva Sabha, 3-4-2002 to 2-4-2008; Died. Obit. on 11-8-2014.









THAKUR, DR. PRABHA: B.A., M.A., Ph.D.; I.N.C. (Rajasthan); d. of Shri Devi Singh Ji Barhath, R.A.S.; b. September 10, 1949; m. Shri Rajen Thakur, 2 s. and 1 d.; Member, (i) Lok Sabha, 1998-99 and (ii) Rajya Sabha, 10-4-2002 to 9-4-2008 and 10-4-2008 to 9-4-2014; Worked in various capacities in the I.N.C. during the last 20 years; Author of a few books in Hindi.

Per. Add.: A-137, Krishna Marg, Shyam Nagar, Jaipur (Rajasthan).



*THAKUR, SHRI RAM NATH: Intermediate (Arts); J.D. (U) (Bihar); s. of Late Shri Karpoori Thakur; b. March 3, 1950; m. Shrimati Asha Rani, 3 d.; Member, (i) Bihar Legislative Council, May 1988-Feb. 2000, (ii) Bihar Legislative Assembly, March 2000-Nov. 2010 and (iii) Rajya Sabha, 10-4-2014 onwards; Minister, Department of Sugarcane Industries, Government of Bihar, March 1990-March 1995; Cabinet Minister, Department of Revenue and Land Reforms, Law, Information and Public Relations, Government of Bihar, Nov. 2005-Nov. 2010.

Per. Add.: Karpoori Gram, Samastipur-848129 (Bihar).



THAKUR, SHRI RAMESHWAR: M.A., LL.B., F.C.A., Chartered Accountant; Congress (I) (Bihar); s. of Pandit Goghan Thakur *alias* Parmeshwar Thakur; b. July 28, 1927; m. Shrimati Narmada Thakur, 2 s. and 2 d.; Member, Rajya Sabha, 10-4-1984 to 9-4-1990 and 10-4-1990 to 9-4-1996; Minister of State in the Ministries of, (i) Rural Development, 1993 and (ii) Parliamentary Affairs, 1994; Author of 'Banking Costs in India'; Died. Obit. on 23-2-2015.



THAKUR, SHRI SURENDRA SINGH: B.E. (Mech.); Congress(I) (Madhya Pradesh); s. of Shri Karan Singh; b. January 1, 1954; m. Shrimati Archna Thakur, 1 s.; Member, Rajya Sabha, 30-6-1986 to 29-6-1992.

Per. Add.: Village Khajuria Ramdas, Post Office Berasia, District Bhopal (Madhya Pradesh).

*THAKUR, SHRIMATI VIPLOVE: B.A., M.A. (Political Science); I.N.C. (Himachal Pradesh); d. of Late Shri Paras Ram; b. October 4, 1943; m. Late Shri Thakur Harnam Singh, 2 d.; Member, (i) Himachal Pradesh Legislative Assembly, 1985-90, 1993-98 and 1998-2003 and (ii) Rajya Sabha, 3-4-2006 to 2-4-2012 and 10-4-2014 onwards; Minister of State (Independent Charge), Indian System of Medicines, Government of Himachal Pradesh, 1995-98; Chairperson, State Commission for Women, Himachal Pradesh, Aug. 2003-March 2006; Member, Executive Committee of Congress (I) Party in Parliament, March 2010-April 2012.



Per. Add.: Village Narwana Khas, P.O. Yol Camp, Tehsil-Dharamshala, Distt. Kangra-176215 (Himachal Pradesh).

THAKUR DAS, SHRI: B.A., LL.B.; Congress (Uttar Pradesh); s. of Shri Ram Krishana Das; b. July 10, 1887; m. Shrimati Saraswati Devi, 4 s. and 3 d.; Member, Rajya Sabha, 3-4-1952 to 4-1-1958; Died. Obit. on 12-8-1960.



THANGAVELU, SHRI S.: B.Sc. (Agriculture); D.M.K. (Tamil Nadu); s. of Shri U. Sankaramurthy; b. April 15, 1954; m. Shrimati T. Packiam; 2 s. and 1 d.; Member, (i) Tamil Nadu Legislative Assembly 1989-91 and (ii) Rajya Sabha, 30-6-2010 to 29-6-2016; Minister, Handloom and Urban Development, Government of Tamil Nadu, 1989-91; Vice-Chairman, Sankarankoil Municipality, Distt. Thirunelveli, Tamil Nadu, 1986-91; Chairman, Sankaran Koil Municipality, Distt. Thirunelveli, Tamil Nadu, 1996-2001 and 2001-2006.



Per. Add.: 126/5, Gandhi Nagar East, 4th Street, Kalungumalai Road, Sankarankoil, Distt. Thirunelveli-627756 (Tamil Nadu).

THANGKABALU, SHRI K. V.: M.A.; Congress (I) (Tamil Nadu); s. of Shri V. Thangavelu; b. March 15, 1950; m. Shrimati T. Jayanthi; Member, (i) Rajya Sabha, 3-4-1984 to 2-4-1990 and (ii) Lok Sabha, 1991-96 and 2004-2009; Union Minister of State, Ministry of Welfare, Jan. 1993-May 1996; President, Tamil Nadu, Congress Committee, 1997-98.



Per. Add.: 24, 6th Main Road, Kasturba Nagar, Adyar, Chennai-600020 (Tamil Nadu).



THANGLURA, SHRI A.: B.A., LL.B.; Congress (Assam); s. of Shri Chhawnthanga; b. December 3, 1926; m. Shrimati A. Dengchhungi, 3 d.; Member, Assam Legislative Assembly, 1957-62; Parliamentary Secretary/Chief Parliamentary Secretary, Government of Assam, 1957-60; Member, Rajya Sabha, 20-6-1962 to 24-4-1964 and 3-4-1964 to 2-2-1967.

Per. Add.: Thakthing Bazar, P.O. Aizawl, Mizo Hills District (Mizoram).



THANHLIRA, SHRI RAYMOND: B.A.; Congress (Assam); s. of Shri Tawnga; b. 1917; m. Shrimati M.M. Hmingliani; Member, (i) Assam Legislative Assembly, 1952 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1958.

Per. Add.: Aizawl (Mizoram).

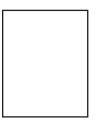


THANULINGAM, SHRI P.: B.A., B.L.; Congress (Madras now Tamil Nadu); s. of Shri M. Paramarthalinga Nadar; b. February 17, 1915; m. Shrimati Nakshetram Ammal (since deceased) and remarried Shrimati Ramanayagam Ammal, 2 s. and 3 d.; Member, (i) erstwhile Travancore-Cochin, Legislative Assembly, 1948-50 and 1953-56, (ii) Lok Sabha, 1957-62 and (iii) Rajya Sabha, 9-7-1964 to 2-4-1968; Died. Obit. on 2-11-1988.



THARADEVI, SHRIMATI D.K.: B.A.; Congress (I) (Karnataka); d. of Shri D.S. Krishnappa Gowda; b. December 26, 1953; m. Shri Siddhartha Reddy; Member, Karnataka Legislative Council, 1981-85; Chairman, Assurances Committee, Karnataka Legislative Council; Member, (i) Lok Sabha, 1984-89 and (ii) Rajya Sabha, 26-3-1990 to 16-6-1991; General Secretary, Karnataka P.C.C.

Per. Add.: Mudigare Post, Chikmagalur District (Karnataka).



THAWARE, SHRI GANGARAM MATHAJI: Congress (Madhya Pradesh); s. of Shri Mathaji Thaware; b. April 23, 1902; m. Shrimati Drupadi Bai Thaware, 1 s.; Member, Rajya Sabha, 3-4-1952 to 16-8-1952; Author of 'Chakradhar and Mahanubhao' in Marathi; Died. Obit. on 24-11-1952.

THAZHAVA, SHRI KESAVAN: B.A., B.L.; C.P.I. (M) (Kerala); s. of Shri Krishan, b. March 26, 1903; m. Shrimati P. Thankarmma, 1 d.; Member, (i) Travancore Sree Moolam Assembly, 1937-38 and (ii) Rajya Sabha, 15-4-1967 to 28-11-1969; Died. Obit. on 28-11-1969.



THENGARI, SHRI DATTOPANT BAPURAO: B.A., LL.B.; Jana Sangh (Uttar Pradesh); s. of Shri Bapurao Daji Thengari; b. November 10, 1920; Member, Rajya Sabha, 3-4-1964 to 2-4-1970 and 3-4-1970 to 2-4-1976; Organising Secretary, (i) INTUC, Madhya Pradesh, 1950-51 and (ii) Jana Sangh, Madhya Pradesh, 1952-54; Founder Bharatiya Mazdoor Sangh, 1955; Author of books in English and Hindi; Died. Obit. on 1-12-2004.



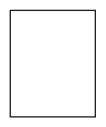
THIKSEY, SHRI KUSHOK: Pharchin Degree; J. & K. N.C. (Jammu and Kashmir); s. of Shri Ishey Paljor; b. May 20, 1943; Unmarried; Member, Rajya Sabha, 8-4-1998 to 25-11-2002; Author of a book titled 'Verses in Honour of Matriya Buddha' (in Tibetan language).

Per. Add.: Thiksey Gonpa, Leh, Ladakh (Jammu and Kashmir).



THIMMABOVI, SHRI L.H.: B.A.; Congress (Mysore now Karnataka); s. of Shri H. Sidda Bovi; b. February 2, 1920; Bachelor; Member, Rajya Sabha, 3-4-1952 to 24-8-1952.

Per. Add.: Lakkavalli P.O., Tarekeri Taluk (Karnataka).



THIMMAREDDY, SHRIMATI ANNAPURNA DEVI: Vidwan (Sanskrit, Hindi and Telugu); Congress (Mysore, now Karnataka); d. of Shri B. Venkatappa Reddy; b. 1914; m. Shri N.C. Thimmareddy, 1 s. and 6 d.; Member, Rajya Sabha, 3-4-1958 to 2-4-1964 and 3-4-1964 to 2-4-1970; Died. Obit. on 17-2-2003.





THIRUNAVUKKARASAR, SHRI SU.: B.L., M.A; B.J.P. (Madhya Pradesh); s. of Shri Subbaraman; b. May 7, 1949; m. Shrimati T. Jayanthi; 3 s. and 2 d.; Member (i) Tamil Nadu Legislative Assembly, 1977-90, 1991-96, 1996-97 and 1997-99, (ii) Lok Sabha, Oct. 1999-Feb. 2004 and 2019 onwards (iii) Rajya Sabha, 30-6-2004 to 9-11-2009; Cabinet Minister, Government of Tamil Nadu,1980-84 and 1984-88; Minister of State in the Ministry of Shipping, Government of India, 2002-2003; Minister of State in the Ministry of Communications and Information Technology, Government of India, 2003-2004; Deputy Speaker, Tamil Nadu Legislative Assembly, 1977-80; Deputy Leader, A.I.A.D.M.K., Tamil Nadu, Legislative Assembly, 1989-91; Floor Leader, A.I.A.D.M.K., Tamil Nadu, Legislative Assembly, 1996-97; Author of one book.

Per. Add.: (i) Theeyathur, Avudayarkoil Taluk, Distt. Pudukkottai (Tamil Nadu) and (ii) AJ-2, Shanti Colony, Anna Nagar East, Chennai-600040 (Tamil Nadu).



THIRUNAVUKKARASU, SHRI C. P.: B.Com., B.L.; D.M.K. (Pondicherry); s. of Shri C. Palaniyandi; b. October 28, 1938; m. Shrimati T. Rajesweri, 5 s.; Member, Rajya Sabha, 7-10-1997 to 6-10-2003; President, D.M.K. Party, Pondicherry.

Per. Add.: 23, Suffren Street, Puducherry-605001.



THOMAS, DR. PAREKUNNEL JOSEPH: M.A., B.Litt., D.Phil. (Oxon), K.S.G. (Roma); IND. (Kerala); s. of Shri Parekunnel Joseph; b. February 25, 1895; m. Shrimati Annama Thomas, 1 s. and 2 d.; Member, (i) Madras Legislative Council, 1937-42 and (ii) Rajya Sabha, 22-4-1957 to 2-4-1962; Author of a number of books in English, Malayalam and Tamil; Died. Obit. on 16-8-1965.



TILAK, SHRI J. S.: B.Sc. (Hons.); Congress (Maharashtra); s. of Shri Shridhar Balwant Tilak; b. October 12, 1921; m. Shrimati Indu Tilak, 1 s.; Member, (i) Maharashtra Legislative Assembly, 1956-61 and (ii) Rajya Sabha, 3-4-1968 to 2-4-1974 and 3-4-1974 to 2-4-1980; Author of a number of books in Marathi; Died. Obit. on 25-4-2001.

TIRIYA, MS. SUSHILA: B.A., C.T., B.Ed.; Congress (I) (Odisha); d.of Late Shri Rupnarayan Tiriya; b. February 6, 1956; Unmarried; Member, (i) Lok Sabha 1994-96 and 1996-97, (ii) Rajya Sabha, 2-7-1986 to 1-7-1992 and 4-4-2006 to 3-4-2012.

Per. Add.: Kaluakhaman, Post Office Rugudi, Via Tato P.S., District Mayurbhanj (Odisha).



TIRKEY, SHRI DILIP KUMAR: B.A.; B.J.D. (Odisha); s. of Shri Vinsent Tirkey; b. November 25, 1977; m. Shrimati Meera Sushila Tirkey, 1 s.; Member, Rajya Sabha, 4-4-2012 to 3-4-2018; Recipient of a number of awards including the Padma Shri, 2004.

Per. Add.: Type-C/1, Unit-8, P.S. Nayapalli, Distt. Khurda, Bhubaneswar-751012 (Odisha).



TIWARI, SHRI ALOK: Graduate; S.P. (Uttar Pradesh); s. of Late Shri Brij Bhushan Tiwari; b. June 1, 1972; m. Shrimati Prabha Tiwari, 2 d.; Member, Rajya Sabha, 19-6-2012 to 2-4-2018.

Per. Add.: Village Jamuni, P.O. Santora, Distt. Siddharth Nagar-272153 (Uttar Pradesh).



TIWARI, SHRI BRIJ BHUSHAN: B.A, M.A. (Pol. Sc.), LL.B; S.P. (Uttar Pradesh); s. of Shri Ram Surat Tiwari; b. October 13,1941; m. Shrimati Nirmala Tiwari, 2 s. and 2 d. Member, (i) Lok Sabha, 1977, 1989 and 1996, (ii) Rajya Sabha, 6-12-2006 to 4-7-2010 and 3-4-2012 to 25-4-2012; Died. Obit. on 25-4-2012.





TIWARI, SHRI NARAYAN DATT: M.A. (Diplomacy and International Affairs); Congress (I) (Uttar Pradesh); s. of Shri Poorna Nand Tiwari; b. October 18, 1925; m. Shrimati Sushila Tiwari; Member, Uttar Pradesh Legislative Assembly, 1952-62 and 1969-80; Chairman, Public Accounts Committee, Uttar Pradesh Legislative Assembly, 1960-62; Minister, Government of Uttar Pradesh, 1969, 1970 and 1973; Chief Minister, Uttar Pradesh, Jan. 1976-April 1977 and Aug. 1984-Sept. 1985; Leader of the Opposition, Uttar Pradesh Legislative Assembly, June 1977-March 1978 and Oct. 1978-Oct. 1979 (ii) Lok Sabha, 1980-84 and (iii) Rajya Sabha, 2-12-1985 to 4-7-1986 and 5-7-1986 to 23-10-1988; Union Minister holding portfolios of Planning, Labour, Industry, Steel and Mines, Petroleum and Natural Gas and External Affairs, 1985-88; Deputy Chairman, Planning Commission; Leader of the House, Rajya Sabha, 12-4-1987 to 25-6-1988; Died. Obit. on 11-12-2018.



TIWARI, SHRI PRAMOD: B.Sc., LL.B.; I.N.C. (Uttar Pradesh); s. of Late Shri Saryu Prasad Tiwari; b. July 16, 1951; m. Late Dr. Alka Tiwari, 2 d.; Member, (i) Uttar Pradesh Legislative Assembly 1980-85, 1985-89, 1989-91, 1991-93, 1993-96, 1996-2002, 2002-2007, 2007-2012 and 2012-2013 (consecutively nine times), and (ii) Rajya Sabha, 14-12-2013 to 2-4-2018; Minister in the Ministries of Information and Broadcasting, Public Sector Enterprises Bureau, Civil Aviation, Government of Uttar Pradesh, Feb.-Aug. 1984; Minister of State, Tourism and Energy, Government of Uttar Pradesh, Jan. 1986-June 1988; Minister of State (Independent Charge), Transport, Government of Uttar Pradesh, July 1988-Dec. 1989; Member, Panel of Presiding Members of Uttar Pradesh Legislative Assembly, 1985-86; Deputy Chairman, State Planning Commission, Uttar Pradesh (in the rank of Cabinet Minister), 1993-95; Chief Whip, Congress Legislature Party, Uttar Pradesh Legislative Assembly, 1989-91; Leader, Congress Legislature Party, Uttar Pradesh Legislative Assembly, 1991-2012.

Per. Add.: (i) Village Sheetalmau, Post-Lalganj Ajhara, Distt. Pratapgarh (Uttar Pradesh), (ii) 2, Elgin Road, Allahabad (Uttar Pradesh) and (iii) 4, Lal Bahadur Shastri Marg, Mall Avenue, Lucknow-226001 (Uttar Pradesh).

TIWARI, SHRI SHANKARLAL: B.A., LL.B.; Congress (Madhya Pradesh); s. of Shri Rajaram Tiwari; b. April 26, 1908; m. Shrimati Sumitra Tiwari, 1 d.; Member, Madhya Pradesh Legislative Assembly, 1946-62 and 1967-72; Parliamentary Secretary/Minister, Government of Madhya Pradesh, 1948-52 and 1952-62; Member, Rajya Sabha, 10-4-1972 to 9-4-1978; Secretary/President, M.P.C.C. 1965-67, 1969 and 1971-72; Died. Obit. on 18-11-1985.

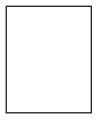


TIWARI, SHRI SHIVANAND: Undergraduate; J.D. (U) (Bihar); s. of Late Shri Ramanand Tiwari; b. December 9,1943; m. Shrimati Bimla Tiwari; 2 s. and 2 d.; Member (i) Bihar Legislative Assembly, 1996 and 2000 (two terms) and (ii) Rajya Sabha 10-4-2008 to 9-4-2014; National Vice-President, Yuva Janata, 1977.



Per. Add.: A-107, Jagat Amravati Apartment, Mahesh Nagar, Beli Road, Patna-800015 (Bihar).

TIWARI, SHRI V. N.: M.A., Ph.D.; NOM.; s. of Pt. Brij Nath Tiwari; b. March 17, 1936; m. Dr. Amrit Kaur, 1 s. and 1 d.; Member, Rajya Sabha, 27-9-1982 to 3-4-1984; Author of books in Punjabi, English and Hindi; Died. Obit. on 23-4-1984.



TIWARY, PT. BHAWANI PRASAD: M.A., D.Litt.; Congress (Madhya Pradesh); s. of Pt. Vinayak Rao; b. February 13, 1912; m. Shrimati Prem Kanti Tiwary, 1 s. and 5 d.; Member, Rajya Sabha, 3-4-1964 to 2-4-1970 and 3-4-1970 to 2-4-1976; Recipient of 'Padma Shri', 1972; Author of a number of books; Died. Obit. on 15-12-1977.



*TLAU, SHRI RONALD SAPA: M.A. (Religious History), M.A. (Mass Communication); I.N.C. (Mizoram); s. of Late Shri Chhuanvawra Tlau; b. February 4, 1954; m. Shrimati Ramthanpari Tlau, 2 s.; Member, Rajya Sabha, 19-7-2014 onwards; Chairman, Zoram Electronics Development Corporation Limited (ZENICS) (a Government of Mizoram Undertaking), Jan. 2009-Dec. 2013 and Jan.-June 2014; Associated with the Mizoram Pradesh Congress Committee (MPCC) in different capacities; Author of three books in Mizo language.



Per. Add.: 20-A, Zonuam, Aizawl-796009 (Mizoram).



TOHRA, SARDAR GURCHARAN SINGH: Graduation (in Punjabi); S.A.D. (Punjab); s. of Sardar Dilip Singh; b. September 25, 1924; m. Shrimati Jogender Kaur; Member, (i) Lok Sabha, 1977-79 and (ii) Rajya Sabha, 28-3-1969 to 2-4-1970, 3-4-1970 to 2-4-1976, 9-5-1980 to 2-4-1982, 3-4-1982 to 2-4-1988 and 10-4-1998 to 1-4-2004; Vice-President, S.A.D., 1958-60 and 1962-65; Died. Obit. on 4-6-2004.



*TOMAR, SHRI VIJAY PAL SINGH: B.Sc., LL.B.; B.J.P. (Uttar Pradesh); s. of Late Shri Indraj Singh; b. September 10, 1951, m. Shrimati Mithilesh, 2 s. and 1 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1991-92 and (ii) Rajya Sabha, 3-4-2018 onwards; District Marriage Officer, Meerut, U.P., 1978-80; Director, NAFED, Government of India, 2002-2004; Associated with the B.J.P. in different capacities.

Per. Add.: 35/1, Nehru Road, Distt. Meerut-250001 (Uttar Pradesh).



TOMBI, SHRI SALAM: Under-graduate; Manipur People's Party (Manipur); s. of Shri Ningthounou; b. October 10, 1910; m. Shrimati Ibempichak, 4 s. and 2 d.; Member, Lok Sabha, 1962-67 and (ii) Manipur Legislative Assembly; Speaker, Manipur Legislative Assembly, 1967-68; Member, Rajya Sabha, 10-4-1972 to 4-4-1974; President, (i) Manipur State Congress, 1959-62 and (ii) Manipur People's Party, 1968-71; Died. Obit. on 31-7-1995.



TOMER, SHRI NARENDRA SINGH: Graduate; B.J.P. (Madhya Pradesh); s. of Shri Munshi Singh Tomar; b. June 12, 1957; m. Shrimati Kiran Tomar, 2 s. and 1 d.; Member, (i) Madhya Pradesh Legislative Assembly, 1998-2003 and 2003-2008, (ii) Rajya Sabha, 20-1-2009 to 16-5-2009 and (iii) Lok Sabha, 2009-2014, May 2014-2019 and 2019 onwards; Cabinet Minister, Government of Madhya Pradesh, Dec. 2003-Feb. 2007; Union Cabinet Minister, Mines, Steel and Labour & Employment, 27 May 2014-9 Nov. 2014; Union Cabinet Minister, Mines and Steel, 9 Nov. 2014-5 July 2016; Union Cabinet Minister, Rural Development; Panchayati Raj and Drinking Water and Sanitation, 5 July 2016-3 Sept. 2017; Union Cabinet Minister, Rural Development; Panchayati Raj; and Mines, 3 Sept. 2017 onwards; President, B.J.P. Madhya Pradesh, 20 Nov. 2006-March 2010.

Per. Add.: B-144, Professor Colony, Bhopal, (Madhya Pradesh).

TOPDEN, SHRI KARMA: B.A.; Sikkim Sangram Parishad (Sikkim); s. of Shri Martam Topden; b. May 4, 1941; m. Shrimati Cherry Clare Topden, 1 s. and 2 d.; I.A.S. (Retd.); Member, Rajya Sabha, 30-3-1988 to 19-10-1993 and 24-2-1994 to 23-2-2000; Advisor to Government of Sikkim (Planning and Tourism holding Cabinet Rank, 1987-88), Cabinet Minister, Government of Sikkim. Died. Obit. on 11-12-2018.



TOPNO, MISS FRIDA: B.A., B.Ed.; I.N.C. (Orissa); d. of Rev. John Topno; b. September 20, 1925; Unmarried.; Member, Orissa Legislative Assembly, 1985-90; Minister of State holding portfolios of Education, Youth Services and Sports, Government of Orissa, 1985-90; Member, (i) Tenth Lok Sabha, 1991-96, Eleventh Lok Sabha, 1996-97 and (ii) Rajya Sabha, 7-4-1998 to 2-4-2002; Published a few Souvenirs; Died. Obit. on 8-2-2018.



TOTU, SHRI GIAN CHAND: F.Sc.; Congress (I) (Himachal Pradesh); s. of Shri Jyoti Prasad; b. September 15, 1919; m. Shrimati Shakuntla Devi, 1 s.; Member, PEPSU Legislative Assembly, 1953-56; Chairman, (i) Public Accounts Committee, 1953-56, Budget Leakage Committee, 1956 and (iii) Pay Revising Committee, 1956; Member, Punjab Legislative Assembly, 1962-67; Chairman, Library Committee, Vidhan Sabha, 1964; Deputy Minister, Government of Punjab, 1965-66; Member, Rajya Sabha, 3-4-1974 to 2-4 1980.



Per. Add.: Post Office Totu, Shimla (Himachal Pradesh).

TRILOKI SINGH, SHRI: Intermediate; Congress (Uttar Pradesh); s. of Shri Gokaran Dayal Singh; b. March 10, 1908; Bachelor; Member, Uttar Pradesh Legislative Assembly, 1946-52 and 1957-62; Leader of the Opposition, Uttar Pradesh Legislative Assembly, 1950-52 and 1957-62; Member, Rajya Sabha, 27-4-1967 to 2-4-1968, 3-4-1970 to 2-4-1976 and 3-4-1976 to 29-1-1980; Chairman, Joint Committee of Parliament on Prevention of Food Adulteration (Amendment Bill), 1974; Vice-President, (i) Jan Congress, 1950-51, (ii) K.M.P.P., 1951-52, (iii) R.S.P., 1952-68 and (iv) U.P.C.C., 1974-77; Chairman, P.S.P. Uttar Pradesh, 1954-55 and its General Secretary, 1955-58; Died. Obit. on 30-1-1980.





TRIPATHI, SHRI CHANDRIKA PRASAD: Matric; Congress(I) (Madhya Pradesh); s. of Shri Phundi Lal Tripathi; b. February 21, 1922; m. Shrimati Chironja Tripathi, 4 s. and 1 d.; Member, (i) Madhya Pradesh Legislative Assembly, 1957-67 and (ii) Rajya Sabha, 10-4-1984 to 9-4-1990.

Per. Add.: Post Office Baghraji, Tehsil and District, Jabalpur (Madhya Pradesh).



TRIPATHI, SHRI D.P.: M.A. (Political Science); N.C.P. (Maharashtra); s. of Late Shri Rajdeo Tripathi; b. November 29, 1952; m. Shrimati Rukmini Tripathi, 3 s.; Member, Rajya Sabha, 3-4-2012 to 2-4-2018; Chairman, Committee on Papers Laid on the Table, Jan. 2013-Sept. 2014; General Secretary and Chief Spokesperson, Nationalist Congress Party (N.C.P.), New Delhi, 2004 onwards; Has authored some books.

Per. Add.: B-105, Akanksha Tower, Panch Marg, Andheri West, Mumbai-400061 (Maharashtra).



TRIPATHI, SHRI HIRA VALLABHA: B.Sc., LL.B.; Congress (O) (Uttar Pradesh); s. of Pandit Padma Dutt Tripathi; b. August, 1902; m. Shrimati Premvati Tripathi; Member, (i) Provisional Parliament, 1950-52, (ii) Lok Sabha, 1952-57 and (iii) Rajya Sabha, 20-4-1957 to 2-4-1960, 3-4-1960 to 2-4-1966 and 3-4-1966 to 2-4-1972; Died. Obit. on 6-5-1982.



TRIPATHI, SHRI KAMLAPATI: Shastri, D.Litt.; Congress (I) (Uttar Pradesh); s. of Shri Narayan Pati Tripathi; b. September 3, 1905; m. Shrimati Laxmi Tripathi, 3 s. and 2 d.; Member, Uttar Pradesh Legislative Assembly, 1936-73; Minister, Government of Uttar Pradesh, 1952-60 and 1962-64; Deputy Chief Minister/Chief Minister, Uttar Pradesh, 1969-70 and 1971-73; Member, (i) Constituent Assembly 1947-50, (ii) Lok Sabha, 1980-84 and (iii) Rajya Sabha, 11-12-1973 to 2-4-1978, 3-4-1978 to 8-1-1980 and 19-1-1985 to 4-7-1986; Union Minister holding portfolios of Shipping and Transport and Railways, 1973-77 and 1980; Leader of the Opposition, Rajya Sabha, March 1977-Jan. 1980; Author of a number of books; Died. Obit. on 27-12-1990.

TRIVEDI, SHRI DINESH: B.Com., M.B.A., Pilot License; A.I.T.C. (West Bengal); s. of Late Shri Hiralal Trivedi; b. June 4, 1950; m. Dr. (Shrimati) Minal Trivedi, 1 s.; Member, Rajya Sabha, 10-4-1990 to 9-4-1996 (Gujarat) and 3-4-2002 to 2-4-2008; Nominated to the Panel of Vice-Chairman, Rajya Sabha, July 2004.

Per. Add.: 8A, Vivek Vihar, 13/3, Ballygunge Circular Road, Kolkata-700019 (West Bengal).

TRIVEDI, SHRI H. M.: B.Sc., Bar-at-Law; Janata Party (Gujarat); s. of Shri Mulshanker Jethabhai Trivedi; b. March 8, 1914; m. Dr. (Shrimati) Jyoti H. Trivedi; Member, Rajya Sabha, 10-4-1972 to 9-4-1978; Union Minister of State in the Ministry of Shipping and Transport, 1974; Author of a few books; Died. Obit. on 18-2-1982.



*TRIVEDI, DR. SUDHANSHU: Ph.D. (Mech. Engg.); B.J.P. (Uttar Pradesh); Member, Rajya Sabha, 9-10-2019 onwards; [Other details not available].

Per. Add.: House No. 21/1013, Sector-21, Indira Nagar 2, Lucknow-226016 (Uttar Pradesh).



TRIVEDI, DR. YOGENDRA P.: B.Com., LL.B.; N.C.P. (Maharashtra); s. of Late Shri Premkrishna; b. January 6, 1929; m. Shrimati Smita Y. Trivedi; 2 s.; Member, Rajya Sabha, 3-4-2008 to 2-4-2014; Recipient of some awards.

Per. Add.: Mistry Manor, Flat No. 14, 62-A, Napeansea Road, Mumbai-400006 (Maharashtra).



*TULSI, SHRI K.T.S.: B.A. (Hons.) Political Science, LL.B.; NOM.; s. of Late Shri Gurcharan Singh Tulsi; b. November 7, 1947; m. Shrimati Suman Tulsi, 2 d.; Member, Rajya Sabha, 25-2-2014 onwards; Additional Solicitor General of India, 1990-96; Vice-Chairman, Law Commission of India, 2010-2012; President, Criminal Justice Society of India since 1994 and (ii) Intellectual Property Attorney Association, 1994-2004; Author of two books and has written over 100 articles in leading national newspapers and legal journals.



Per. Add.: House No. 1004, Sector 21-B, Chandigarh.

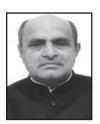


TUMPALLIWAR, SHRI MAROTIRAO DAMODAR: Congress (Maharashtra); s. of Shri Damodar Gurumurti Tumpalliwar; b. July 10, 1910; m. Shrimati Shyamabai alias Maya Tumpalliwar, 2 s. and 2 d.; Member, Rajya Sabha, 3-4-1956 to 12-3-1962; Author of a few books; Died. Obit. on 15-11-1971.



*TUNDIYA, MAHANT SHAMBHUPRASADJI: B.A.; B.J.P. (Gujarat); s. of Shri Baldevdasji; b. November 14, 1970; m. Shrimati Amishaben, 1 s. and 1 d.; Member, (i) Gujarat Legislative Assembly, 2008-2012 and (ii) Rajya Sabha, 10-4-2014 onwards; Author of a book in Gujarati.

Per. Add.: Sant Savaiyanath Samadhisthan, Zanzarka, Dhandhuka, Distt. Ahmedabad-382460 (Gujarat).



TYAGI, SHRI K. C.: B.Sc.; J.D. (U) (Bihar); s. of Late Shri Jagram Singh Tyagi; b. December 10, 1950; m. Shrimati Pushpa Tyagi, 3 s.; Member, (i) Lok Sabha 1989-1991, (ii) Rajya Sabha 7-2-2013 to 7-7-2016; Chairman, Committee on Papers Laid on the Table, Lok Sabha, 1990-91; Chairman, Central Warehousing Corporation (a Government of India Undertaking) 2003-2004; Chairman, Committee on Industry, Sep. 2014-July 2016; Chief General Secretary and Spokesman, Janta Dal (United).

Per. Add.: C-14, Lohia Nagar, Ghaziabad (Uttar Pradesh).



TYAGI, SHRI MAHAVIR: Congress (O) (Uttar Pradesh); s. of Shri Shiv Nathji; b. December 31, 1899; m. Shrimati Sharmada Tyagi, 3 d.; Member, (i) Uttar Pradesh Legislative Assembly for 9 Years, (ii) Constituent Assembly, (iii) Provisional Parliament and (iv) Lok Sabha, 1952-57, 1957-62 and 1962-67; Union Minister holding portfolios of Finance, Defence and Rehabilitation, 1953-66; Chairman, (i) Public Accounts Committee and (ii) Fifth Finance Commission, 1968; Member, Rajya Sabha, 3-4-1970 to 2-4-1976; Died. Obit. on 9-6-1980.



TYAGI, SHRI OMPRAKASH: Jana Sangh (Uttar Pradesh); s. of Pt. Ram Swarup; b. December 12, 1912; m. Shrimati Chameli Devi, 4 s. and 1 d.; Member, (i) Lok Sabha, 1967-70 and (ii) Rajya Sabha, 3-4-1972 to 21-3-1977; Author of a number of books on religion, social and political themes; Died. Obit. on 12-5-1986.

TYAGI, SHRI SHANTI: Graduate; Congress (I) (Uttar Pradesh); s. of Shri Hardwari Lal; b. 1920; m. Shrimati Swadesh Tyagi, 1 s. and 3 d.; Member, Rajya Sabha, 3-4-1982 to 2-4-1988 and 3-4-1988 to 2-4-1994; Died. Obit. on 19-3-2001.



UIKEY, MISS ANUSUIYA: M.A.(Economics), LL.B; B.J.P. (Madhya Pradesh); d. of Late Shri Lakhan Lalji Uikey; b. April 10, 1957; Member, (i) Madhya Pradesh Vidhan Sabha, 1985-90 and (ii) Rajya Sabha, 3-4-2006 to 2-4-2012; Minister for Women and Child Development, Government of Madhya Pradesh, 1988-89; Member, National Commission for Women, Feb. 2000-2003 and 2003-2004; Chairperson, Madhya Pradesh State Commission for Tribals, Government of Madhya Pradesh, Jan.-March 2006; Chairperson, Madhya Pradesh State Scheduled Tribes Commission, Government of Madhya Pradesh, Feb. 2006-March 2006; Received, Best Member of the Legislative Assembly Award from Speaker, Lok Sabha in 1989.



Per. Add.: (i) 9, MIG Duplex, Chitrakoot Complex, Nagpur Road, Chhindwara-480001 (Madhya Pradesh) and (ii) Phase IV, MIG, 10/5, Ankur Complex, Shivaji Nagar, Bhopal-462016 (Madhya Pradesh).

*UIKEY, SHRIMATI SAMPATIYA: Intermediate; B.J.P. (Madhya Pradesh); d. of Shri Beni Ram Tekam; b. September 4, 1967; m. Late Shri Sanjay Uikey, 1 s. and 3 d.; Member, Rajya Sabha, 1-8-2017 onwards; Sarpanch, Tikarwada, 1998-2004; President, District Panchayat, Mandla, 2004-July 2017.





UMAIR, SHAH MOHAMAD: Congress (Bihar); s. of Shah Ashfaq Hussain; b. 1903; m. Bibi Masooda; Member, Bihar Legislative Council, 1939-51; Parliamentary Secretary and Floor Leader, Bihar Legislative Council, 1946-51; Member, Rajya Sabha, 3-4-1956 to 2-4-1962; Died. Obit. on 20-2-1978.





UNTOO, SHRI GULAM NABI: M.A., LL.B.; Congress (Jammu and Kashmir); s. of Haji Sonajoo Untoo; b. March 27, 1931; m. Shrimati Habla Begum, 2 d.; Member, Rajya Sabha, 11-11-1966 to 10-11-1972.

Per. Add.: Sopore, District Baramulla (Jammu and Kashmir).



UPADHYAYA, SHRI SHIVDUTT: Congress (Madhya Pradesh); s. of Pandit Jivanand Upadhyaya; b. May 14, 1899; m. Shrimati Lilavati, 3 s. and 4 d.; Member, (i) Lok Sabha, 1952-67 and (ii) Rajya Sabha, 31-3-1967 to 2-4-1970; Died. Obit. on 23-4-1984.



UPENDRA, SHRI P.: M.A. (English Literature), Diplomas in Journalism and Public Administration; IND. (Andhra Pradesh); s. of Shri P. Dasaratharamaiah; b. July 14, 1936; m. Shrimati P. Vasundhara, 3 s. and 1 d.; Member, (i) Rajya Sabha, 10-4-1984 to 9-4-1990 and 10-4-1990 to 30-3-1996 and (ii) Lok Sabha, 22-5-1996 to 4-12-1997 and 23-3-1998 to 26-4-1999; Union Minister for Information and Broadcasting and Parliamentary Affairs, Dec. 1989 to Nov. 1990; Chairman, Department-related Parliamentary Standing Committee on Human Resource Development, 1994-96; General Secretary, T.D.P., 1983-85; Died. Obit. on 19-11-2009.



*VADODIA, SHRI LAL SINH: B.E. (Civil); B.J.P. (Gujarat); s. of Shri Udesinh Vadodia; b. March 7, 1956; m. Shrimati Madhukanta Ben L. Vadodia, 1 s. and 1 d.; Member, (i) Gujarat Legislative Assembly, 2007-2012 and (ii) Rajya Sabha, 10-4-2014 onwards; Chairman, (i) Khadi Gramodyog Sangh, Distt. Kheda, Nadiad, Gujarat and (ii) Khadi Gramodyog Sahkari Mandli, Anand, Gujarat.

Per. Add.: Near Matani Limdi, Wanta Street, Umreth, Distt. Anand-388220 (Gujarat).

VADUTHALA, SHRI T.K.C.: Bachelor of Oriental Languages, Prabodh (Hindi); Congress (I) (Kerala); s. of Shri Kandan; b. December 23, 1921; m. Shrimati Janaky Vaduthala, 3 s. and 3 d.; Member, Rajya Sabha, 3-4-1986 to 1-7-1988; Author of a number of novels, short story books, essays and life sketches; Died. Obit. on 27-7-1988.

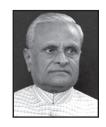


VAGHELA, SHRI SHANKER SINH: M.A. (Economics), Rashtra Bhasha Hindi Parichaya; B.J.P. (Gujarat); s. of Shri Laxman Sinh Vaghela, b. July 21, 1940; m. Shrimati Gulab Kunwarba, 3 s.; Member, (i) Lok Sabha, 1977-79, 1989-91,1991-96, 1999-2004, 2004-2009 and (ii) Rajya Sabha, 10-4-1984 to 27-11-1989; Minister of Textiles, 23 May 2004-22 May 2009; General Secretary, (i) Jana Sangh, Gujarat, 1971-77 and (ii) B.J.P., Gujarat, 1980.



Per. Add.: 23, Vithal Park Society, Mehsana (Gujarat).

VAHADANE, SHRI SURYABHAN PATIL: S.S.C.; B.J.P. (Maharashtra); s. of Shri Raghunath Narayan Vahadane; b. March 5, 1930; m. Shrimati Susheela Suryabhan Vahadane, 3 s. and 1 d.; Member, Maharashtra Legislative Council, 1982-94; Deputy Speaker, Maharashtra Legislative Council, 1988-94; Member, Rajya Sabha, 3-4-1996 to 2-4-2002; Vice-President/President, Maharashtra B.J.P., 1994.



Per. Add.: At & P. O. Kopargaon, District Ahmed Nagar (Maharashtra).

VAIDYA, SHRI KANHAIYALAL D.: Congress (Madhya Bharat now Madhya Pradesh); s. of Shri Doulatram Vaidya; b. 1908; m. Shrimati Rupkunwar Bai Vaidya, 1 s. and 4 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1956; Died. Obit. on 18-12-1974.





*VAIKO, SHRI: M.A. (Economics), B.L.; M.D.M.K. (Tamil Nadu); s. of Shri Vaiyapuri; b. May 22, 1944; m. Shrimati Renuka Devi, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-1978 to 2-4-1984, 3-4-1984 to 2-4-1990, 3-4-1990 to 2-4-1996 and 25-7-2019 onwards and (ii) Lok Sabha, 1998-99 and 1999-2004; Leader, M.D.M.K. Parliamentary Party, Lok Sabha, 1999-2004; Author of books in Tamil and English.

Per. Add.: 178, East Street, Kalingappatti (Post), Thiruvengadam District-627719 (Tamil Nadu).



VAISHAMPAYEN, SHRI S.K.: M.Sc. (Physics); Congress (I) (Maharashtra); s. of Shri Krishenrao M. Vaishampayen; b. May 14, 1916; m. Shrimati Pratibha S. Vaishampayen, 1 s. and 2 d.; Member, (i) Maharashtra Legislative Council, 1970-76 and (ii) Rajya Sabha, 3-4-1964 to 2-4-1970 and 3-4-1976 to 24-8-1981; Died. Obit. on 25-8-1981.



*VAISHNAW, SHRI ASHWINI: B.E., M.Tech., M.B.A.; B.J.P. (Odisha); s. of Shri Dau Lal Vaishnaw; b. July 18, 1970; m. Shrimati Sunita Vaishnaw, 1 s. and 1 d.; Member, Rajya Sabha, 29-6-2019 onwards.

Per. Add.: 17/207, Heritage City, M.G. Road, Gurugram-122002 (Haryana).



*VAITHILINGAM, SHRI R.: B.A.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri Rengasamy; b. January 14, 1955; m. Shrimati V. Thangam, 3 s. and 1 d.; Member, (i) Tamil Nadu Legislative Assembly, 2001-2006, 2006-2011 and 2011-2016 and (ii) Rajya Sabha, 30-6-2016 onwards; Cabinet Minister, Government of Tamil Nadu, June 2001-March 2002, Nov. 2002-May 2006 and May 2011-May 2016.

Per. Add.: 335/3, South Street, Thelungan Kudikadu, Orathanadu Taluk, District Thanjavur-614625 (Tamil Nadu).

VAJPAYEE, SHRI ATAL BIHARI: M.A.; B.J.P. (Madhya Pradesh); s. of Pandit Krishna Bihari Vajpayee; b. December 25, 1924; Unmarried; Member, Lok Sabha, 1957-62, 1967-70, 1971-75, 1977-79, 1980-84, 1991-96, 1996-97, 1998-99, 1999-2004 and 2004-2009 and (ii) Rajya Sabha, 3-4-1962 to 25-2-1967 and 30-6-1986 to 17-6-1991; Union Cabinet Minister, External Affairs, 1977-79; Prime Minister of India; and in charge of other subjects not allocated to any other Cabinet Minister, 16 May 1996-31 May 1996; Prime Minister of India, Minister of External Affairs, and also in charge of Ministries/Departments not specifically allocated to the charge of any Minister, 1998-99; Prime Minister of India and also in charge of the Ministries/Departments not specifically allocated to the charge of any Minister, 13 Oct. 1999-May 2004; Chairman, Committee on Government Assurances, Rajya Sabha, 1966-67; Chairman, Public Accounts Committee, 1967-70, and 1991-93; Chairman, Committee on Petitions, Rajya Sabha, 1990-91; Chairman, Committee on External Affairs, 1993-96 and 1997-98; Leader, B.J.P. Parliamentary Party, 1980-84, 1986 and 1993-96; President, B.J.P., 1980-86; Leader of Opposition, Lok Sabha, 1993-96 and 1996-97; Chairman, B.J.P. and N.D.A. Parliamentary Party, 2004; Recipient of a number of awards including Padma Vibhushan and Bharat Ratna Pt. Govind Ballabh Pant award for best Parliamentarian, 1994; Author of many books including collection of speeches and poems: Died. Obit. on 11-12-2018.



VALIULLA, SHRI MOHAMED: B.A., LL.B.; Congress (Mysore now Karnataka); s. of Shri Mohamed Ibrahim Saheb; b. 1899; m. Shrimati Habebunnisa Begum, 1 s. and 2 d; Member, (i) Mysore Constituent Assembly, 1948-50, (ii) Mysore Legislative Assembly, 1950-52 and (iii) Rajya Sabha, 3-4-1952 to 2-4-1958 and 3-4-1958 to 17-12-1960; Died. Obit. on 19-12-1960.



VALIULLAH, SHRI RAOOF: M.A., Sahitya Sudhakar; Congress (I) (Gujarat); s. of Shri Mohamed Bhai; b. January 14, 1945; m. Shrimati Vijaya; Member, Rajya Sabha, 10-4-1984 to 9-4-1990; Died. Obit. on 24-11-1992.





VALLABHARAO, SHRI JAYANTHY VENKETACHELA KAMESWARA: M.A.; Communist Party (Andhra Pradesh); s. of Shri Jaganatharao; b. December 9, 1919; m. Dr. J. V. Lakshmi, 1 s.; Member, Rajya Sabha, 3-4-1954 to 2-4-1960; Died. Obit. on 4-5-1993.



VANGA GEETHA, SHRIMATI: B.A., LL.B., M.A. (Politics), M.A. (Public Administration), LL.M.; T.D.P. (Andhra Pradesh); d. of Shri P.V.S. Prakasa Rao; b. March 1, 1964; m. Shri Vanga Kasi Viswanath, 1 d.; Member, (i) Rajya Sabha, 3-4-2000 to 2-4-2006 and (ii) Lok Sabha, 2019 onwards; Was Whip, T.D.P., Rajya Sabha, Dec. 2002; Was Vice-President, State T.D.P., 1997.

Per. Add.: D. No. 12-1-29, Suryarao Peta, Kakinada, District East Godavari-533003 (Andhra Pradesh).



VARADARAJ, SHRI G.: A.I.A.D.M.K. (Tamil Nadu); s. of Shri P. S. C. Ganga Naidu; b. November 1, 1936; m. Shrimati Srivalli, 2 d.; Member, Rajya Sabha, 25-7-1983 to 24-7-1989; Died. Obit. on 27-12-1990.



VARIAVA, DR. DARA HORMUSJI: F.C.P.S., M.B.B.S.; Congress (Bombay now Maharashtra); s. of Shri Hormusji Furdoonji Variava; b. July 5, 1897; m. Shrimati Piloo Navroji Kalyanvala, 1 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1954 and 3-4-1954 to 2-4-1960; Died. Obit. on 25-8-1961.



VARMA, SHRI B. B.: Bar-at-Law; Congress (Bihar); s. of Shri Adeya Prasad Varma; b. February 26, 1892; Married, 3 d.; Member, (i) Central Legislative Assembly, 1934-39 and 1946-47, (ii) Provisional Parliament, 1950-52, (iii) Lok Sabha, 1952-57 and 1957-61 and (iv) Rajya Sabha, 3-4-1962 to 2-4-1968; General Secretary, Bihar Provincial Congress Committee, 1937-39; Died. Obit. on 30-4-1974.

VARMA, SHRI BHAGWATI CHARAN: B.A., LL.B.; NOM.; s. of Shri Devi Charan; b. August 30, 1903; m. Shrimati Nandita Varma, 4 s. and 1 d.; Member, Rajya Sabha, 14-4-1978 to 5-10-1981; Author of number of novels, plays, poems etc.; Died. Obit. on 23-11-1981.



VARMA, SHRI C. L.: Congress (Himachal Pradesh); s. of Thakur Hari Dass; b. 1910; m. Shrimati Salo Devi, 4 s. and 1 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1958 and 3-4-1964 to 2-4-1970; Died. Obit. on 19-2-1973.



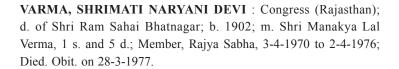
VARMA, SHRI MAHADEO PRASAD: M.A., B.T.; Janata Party (Uttar Pradesh); s. of Choudhry Rajpal; b. May 10, 1906; m. Shrimati Sundri Devi, 3 s.; Member, (i) Uttar Pradesh Legislative Assembly, 1962-67 and (ii) Rajya Sabha, 3-4-1974 to 2-4-1980; Working President, BKD Uttar Pradesh; Author of 'Hamara Sandesh Kya' in Hindi; Died. Obit. on 3-6-1991.



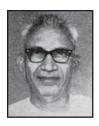
VARMA, SHRI MAN SINGH: B.A., Sahitya Ratna, T.Dip.; Jana Sangh (Uttar Pradesh); s. of Shri Dal Chand Sadh; b. February 10, 1912; m. Shrimati Savitri Devi Varma, 5 s. and 2 d.; Minister, Government of Uttar Pradesh, 1967-68; Member, Rajya Sabha, 3-4-1968 to 2-4-1974; Joint Secretary/Secretary/Vice-President, Jana Sangh, Uttar Pradesh, 1952-56 and 1972-73.



Per. Add.: Prem Niwas, F/3, Jawahar Quarters, Civil Lines, Meerut (Uttar Pradesh).







VARMA, SHRI NIRANJAN: B.A., LL.B.; Jana Sangh (Madhya Pradesh); s. of Shri Shankerlal Verma; b. October, 1914; m. Shrimati Chandra Kala Devi, 3 s. and 2 d.; Member, Madhya Bharat/Madhya Pradesh Legislative Assembly, 1952-57; Was Leader of the Opposition, Madhya Pradesh Legislative Assembly till 1957; Member, Rajya Sabha, 3-4-1966 to 2-4-1972; Vice-President, Jana Sangh, Madhya Pradesh; Died. Obit. on 8-8-2012.



VARMA, SHRI PAVAN KUMAR: B.A. (Hons.) History, LL.B.; J.D. (U) (Bihar); s. of Shri Badri Nath Varma; b. November 5, 1953; m. Shrimati Renuka Varma, 1 s. and 2 d.; Member, Rajya Sabha, 23-6-2014 to 7-7-2016; Press Secretary to the President of India, 1992-93; Director General of the Indian Council for Cultural Relations (I.C.C.R.) 2005-2009; Ambassador of India to Bhutan, 2009-2012; Advisor (Cultural) to Chief Minister of Bihar (with rank of Cabinet Minister) 2013-2014; Was conferred Bhutan's highest civilian award, the Druk Thuksey by His Majesty, The King of Bhutan in December, 2012; Author of some books.

Per. Add.: B-61, Paschimi Marg, Vasant Vihar, New Delhi-110057.



VARMA, PROF. R.B.S.: M.Sc. (Chemistry), Ph.D.; B.J.P. (Uttar Pradesh); s. of Shri Sukhbasi Lal Varma; b. July 30, 1946; m. Shrimati Ram Nandini Varma *alias* Kanti Varma, 1 s. and 2 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1977-80 and 1989-91 and (ii) Member, Rajya Sabha, 3-4-1994 to 2-4-2000 and 3-4-2000 to 2-4-2006; Whip, B.J.P. in Rajya Sabha, July 2002.

Per. Add.: 25-36, Sewa Kutir, Near Man Durga Palace Cinema, Samata Nagar, Chhibramau, District Kannauj-209721 (Uttar Pradesh).



VASAN, SHRI G.K.: B. A. (Corporate Secretaryship); I.N.C. (Tamil Nadu); s. of Late Shri G. K. Moopanar; b. December 28, 1964; m. Shrimati Sunitha Vasan, 1 s.; Member, Rajya Sabha, 3-4-2002 to 2-4-2008 and 3-4-2008 to 2-4-2014.

Per. Add.: 30, Bakthavachalam Salai, Mylapore, Chennai-600004 (Tamil Nadu).

VASAN, SHRI S. S.: Congress (Madras, now Tamil Nadu); s. of Shri N. Subramania Iyer; b. March 10, 1903; m. Shrimati Pattammal, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1964 to 28-8-1969; Died. Obit. on 28-8-1969.



VASAVADA, SHRI SHAMPRASAD RUPSHANKER: B. A. (Hons.), M. A.; Congress (O) (Gujarat); s. of Shri Rupshankar Vasavada; b. February 26, 1903; m. Shrimati Ansuyaben S. Vasavada, 4 s. and 3 d.; Member, (i) Bombay Legislative Assembly 1946-57 and (ii) Rajya Sabha, 30-8-1968 to 2-4-1970 and 3-4-1970 to 20-11-1972; Recipient of Padma Bhushan; Died. Obit. on 21-11-1972.



VASISHT, KUMARI SHANTA: M.A., LL.B., M.A. (Social Work) (Chicago); Congress (O) (N.C.T. of Delhi); d. of Shri Lakshmi Dutt Vasisht; b. June 20, 1924; Member, Delhi State Legislative Assembly, 1952-56; Parliamentary Secretary to the Chief Minister, Delhi State; 1952-53; Deputy Minister, Delhi State, 1953-54; Member, Rajya Sabha, 3-4-1960 to 2-4-1966 and 3-4-1966 to 2-4-1972.



Per. Add.: B-125, Sarvodaya Enclave, New Delhi.

*VATS(RETD.), LT. GEN. (DR.) D. P.: M.B.B.S., M.S. Ophthalmology, Post Doctoral Training; B.J.P. (Haryana); s. of Shri Shiv Dhan; b. April 16, 1950; m. Shrimati Geeta Vats, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-2018 onwards; Was Chairman, Haryana Public Service Commission, Panchkula, Haryana.



Per. Add.: H. No. 122, Saket Colony, Rajgarh Road, Hisar-125001 (Haryana).

VATSYAYAN, DR. (SHRIMATI) KAPILA: M.A. (English), M.A. (Education) Ph.D. and D.Litt. (*Honoris Causa*), NOM.; d. of Late Shri Ram Lal Malik, b. December 25, 1928; Member, Rajya Sabha, 16-2-2006 to 24-3-2006 and 10-4-2007 to 15-2-2012; Founder Academic Director, Indira Gandhi National Centre for the Arts, 1993-2000; President, India International Centre, New Delhi, 1997-2001; Recipient of a number of awards; Has authored several books.



Per. Add.: 85, SFS Flats, Gulmohar Enclave, New Delhi-110049



VEERAPPAN, SHRI K. K.: B.A., B.L.; D.M.K. (Tamil Nadu); s. of Shri Karuppannan; b. August 12, 1945; m. Shrimati Sivakami Veerappan, 2 s.; Member, Rajya Sabha, 3-4-1990 to 2-4-1996.

Per. Add.: 32, Karuppannan Street, S.P. Pudur, Namakkal, Salem District (Tamil Nadu).



*VEERENDRA KUMAR, SHRI M. P.: M.A. (Phil.), M.B.A.; IND. (Kerala); s. of Late Shri Padmaprabha Gowder; b. August 15, 1937; m. Shrimati Usha Veerendra Kumar, 1 s. and 3 d.; Member, (i) Kerala Legislative Assembly, 1987-91, (ii) Lok Sabha, 1996-98 and 2004-09 and (iii) Rajya Sabha, 3-4-2016 to 20-12-2017 and 26-3-2018 onwards; Minister of Forests, Government of Kerala, 1987; Minister of State in the Ministry of Finance, Government of India, Feb.-June 1997; Minister of State (Independent Charge) of the Ministry of Labour with additional charge of Minister of State in the Ministry of Urban Affairs and Employment; and Minister of State in the Ministry of Parliamentary Affairs, June 1997-March 1998; Leader, Janata Dal (Secular), Parliamentary Party in Lok Sabha 2004-2009; Chairman, Press Trust of India, 1992-93, 2003-2004 and 2011-2012; Recipient of a number of awards; Author of several books in Malayalam.

Per. Add.: Ananda Mandiram, Puliyarmala Estate, P.O. Kalpetta North, District Wayanad-673122 (Kerala).



VEGAD, SHRI SHANKARBHAI N.: S.S.C.; B.J.P. (Gujarat); s. of Shri Nanubhai; b. September 2, 1955; m. Shrimati Vijuben Shankarbhai Vegad, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-2012 to 2-4-2018; Vice-Chairman, Surendranagar Municipal Corporation, Gujarat, 2002-2007; Deputy Chief Whip, B.J.P., Rajya Sabha, May 2016-April 2018; Associated with the B.J.P. in different capacities.

Per. Add.: Kishan Society, Seri No. 2, Near New Swaminarayan Temple, Ratanpur, Ta.-Vadhvan, Distt. Surendranagar-363020 (Gujarat).



*VEMIREDDY, SHRI PRABHAKAR REDDY: B.A.; Y.S.R.C.P. (Andhra Pradesh); s. of Shri V. Sivakota Reddy; b. April 19, 1956; m. Shrimati V. Prashanthi; Member, Rajya Sabha, 3-4-2018 onwards.

Per. Add.: Plot No. 558, Magunta Layout, Opp. Reliance Trends, Dargametta, Nellore-524001 (Andhra Pradesh).

VENKA, SHRI V.: Intermediate; D.M.K. (Tamil Nadu); s. of Shri Veraswamy; b. July 11, 1935; m. Shrimati V. Rathana Bai, 2 s. and 2 d.; Member, (i) Tamil Nadu Legislative Council, 1970-76 and (ii) Rajya Sabha, 3-4-1978 to 2-4-1984; Died. Obit. on 22-2-1988.



VENKATACHALAM, SHRI T. M.: B.A.; A.I.A.D.M.K.-II (Tamil Nadu); s. of Shri C. Munusamy Gounder; b. August 23, 1943; m. Dr. (Shrimati) Manimegalai, 1 s. and 2 d.; Member, (i) Tamil Nadu Legislative Assembly, 1984-87 and (ii) Rajya Sabha, 3-4-1996 to 2-12-1999; Died. Obit. on 2-12-1999.



VENKATANARAYANA, SHRI PYDAH: Passed Rashtra Bhasha Examination; P.S.P. (Tamil Nadu); s. of Shri Chalamayya; b. September 17, 1907; m. Shrimati Suseela Raghavaratnamma; Member, (i) Madras Legislative Assembly, 1946-52 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1958.





VENKATAPPA, SHRI J.: B.Sc.; P.S.P. (Mysore now Karnataka); s. of Shri J. Naranappa; b. May 15, 1928; m. Shrimati Chowdamma, 3 s. and 2 d.; Member, (i) Mysore Legislative Assembly, 1957-62 and (ii) Rajya Sabha, 3-4-1962 to 2-4-1968.

Per. Add.: Sidlaghatta Town, Kolar District (Karnataka).



VENKATARAMAN, SHRI M.R.: B.A., B.L.; C.P.I. (M) (Tamil Nadu); s. of Shri M.R. Ramaswami Sivan; b. August 20, 1906; Widower, 1 d.; Member, Rajya Sabha, 3-4-1968 to 2-4-1974; Secretary, Tamil Nadu State Committee, C.P.I., 1943-48 and 1953-62; Died. Obit. on 25-7-1983.





VENKATARAMAN, SHRI S.: Congress (Madras now Tamil Nadu); s. of Shri Subramaniayer; b. January 8, 1903; m. Shrimati Valambal, 1 s. and 4 d.; Member, Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 2-4-1962; Secretary, Tamil Nadu Congress Committee, 1946-52; Died. Obit. on I7-11-1980.



VENKATARAMANA, SHRI VILLURI: M.A.; Congress (Andhra Pradesh); s. of Shri Joginaidu; b. May 15, 1923; m. Shrimati Manikyam, 3 s. and 2 d.; Member, Rajya Sabha, 30-11-1953 to 2-4-1956 and 3-4-1956 to 2-4-1962; Died. Obit. on 4-8-1978.



VENKATARAO, SHRI CHADALAVADA: Diploma in Mechanical and Automobile Engineering; Congress (I) (Andhra Pradesh); s. of Shri Nadaiah; b. March 11, 1931; m. Shrimati Saguna Devi, 2 s. and 4 d.; Member, Rajya Sabha, 10-4-1978 to 5-1-1981; Died. Obit. on 16-2-1981.



*VENKATESH, SHRI T. G.: B.Com.; B.J.P. (Andhra Pradesh); s. of Shri T.G. Gopal Setty; b. May 16, 1950; m. Shrimati T.G. Swarajya Lakshmi Kumari, 1 s. and 2 d.; Member, (i) Andhra Pradesh Legislative Assembly, 1999-2003 and 2009-14 and (ii) Rajya Sabha, 22-6-2016 onwards; Cabinet Minister for Minor Irrigation, APSIDC, Lift Irrigation, APWRWS, Walamtari & Ground Water, Government of Andhra Pradesh, Nov. 2010-March 2014; Chairman, Andhra Pradesh State Trading Corporation, Hyderabad, 1995; As an industrialist, was rewarded with a number of National and State awards.

Per. Add.: H. No. 43/262, New Sankal Bagh, N. R. Peta, Kurnool-518004 (Andhra Pradesh).



VENKATRAMAN, SHRI TINDIVANAM G.: B.A., B.L.; D.M.K. (Tamil Nadu); s. of Shri V. Gopala Gownder; b. February 2, 1931; m. Shrimati V. Vasantha, 3 s. and 1 d.; Member, Rajya Sabha, 25-7-1989 to 24-7-1995; Died. Obit. on 15-3-2013.

VERMA, SHRI ASHOK NATH: B.A., LL.B.; J.D. (S) (Uttar Pradesh); s. of Acharya Narendra Deva; b. October 21, 1921; m. Shrimati Shakuntala Verma, 4 s. and 1 d.; Member, Rajya Sabha, 5-7-1986 to 4-7-1992.

Per. Add.: Kothi Baldeo Niwas, Acharya Narendra Deva Road, Faizabad (Uttar Pradesh).

*VERMA, SHRI BENI PRASAD : B.A., LL.B.; S.P. (Uttar Pradesh); s. of Shri Mohan Lal Verma; b. February 11, 1941; m. Shrimati Malti Devi, 3 s. and 2 d.; Member, Uttar Pradesh Legislative Assembly, 1974-80 and 1985-95, (ii) Lok Sabha, 1996-97, 1998-99, 1999-2004, 2004-2009 and 2009-2014 and (iii) Rajya Sabha, 5-7-2016 onwards; Minister, (i) Jails, Cane Development and Sugar Industry, Government of Uttar Pradesh, 1977-80, (ii) Public Works Department, Excise and Parliamentary Affairs, Government of Uttar Pradesh, 1989-91 and 1993-94; Union Minister of State in the Ministry of Parliamentary Affairs, 1-29 June 1996; Union Minister of State in the Ministry of Communications (Independent Charge), June 1996-July 1996; Union Cabinet Minister in the Ministry of Communications, 1996-98; Union Minister of State (Independent Charge) in the Ministry of Steel, Jan. 2011-July 2011; Union Cabinet Minister in the Ministry of Steel, July 2011-May 2014; Member, Panel of Chairmen, June 2009; Chairman, Committee on Water Resources, Aug. 2009-Jan. 2011; Was General Secretary, (i) Bharatiya Kranti Dal, Uttar Pradesh, 1974-77, (ii) Janata Party (J.P.) Uttar Pradesh, 1977-80, (iii) Bharatiya Lok Dal (B.L.D.), Uttar Pradesh, 1980-84 and (iv) Samajwadi Party (S. P.), Uttar Pradesh, 1993-94; Deputy Leader, Lok Dal Legislature Party, Uttar Pradesh, 1985-89; Member, Janata Dal (J.D.) Parliamentary Board, 1989-91; Chief Whip, (i) Janata Dal, Uttar Pradesh, 1992, and (ii) Samajwadi Legislature Party, Uttar Pradesh, 1993-94.

Per. Add.: (i) Vill. Sirauli, P. O. Gauspur, Distt. Barabanki-225001 (Uttar Pradesh) and (ii) 1/66, Viram Khand, Lucknow (Uttar Pradesh).

*VERMA, SHRIMATI CHHAYA: M.A., R.M.P.; I.N.C. (Chhattisgarh); d. of Shri Ratan Lal Tikariha; b. May 18, 1962; m. Dr. Dayaram Verma, 2 s.; President, Zilla Panchayat, Raipur, March 1999-2005; Member, Rajya Sabha, 30-6-2016 onwards.

Per. Add.: 2/528, Choubey Colony, Raipur-492001 (Chhattisgarh).

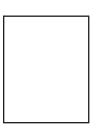








VERMA, SHRI KAPIL: B.A.; Congress (I) (Uttar Pradesh); s. of Shri Deep Narayan Verma; b. March 21, 1928; m. Shrimati Misla Misra; Member, Rajya Sabha, 24-1-1985 to 4-7-1986 and 5-7-1986 to 4-7-1992; Died. Obit. on 23-2-2016.



VERMA, SHRI KESHO PRASAD: (Madhya Pradesh); Member, Rajya Sabha, 3-4-1960 to 22-12-1960; [*Other details not available*]; Died. Obit. on 24-11-1992.



*VERMA, SHRI RAMKUMAR: M.A. (Economics); B.J.P. (Rajasthan); s. of Late Shri Chandu Lal; b. August 7, 1955; m. Shrimati Kesar Verma, 2 s. and 1 d.; Member, Rajya Sabha, 5-7-2016 onwards.

Per. Add.: 68/183, Pratap Nagar, Sanganer, Jaipur-302033 (Rajasthan).



*VERMA, SHRI RAVI PRAKASH: B.A., LL.B.; S.P. (Uttar Pradesh); s. of Late Shri Bal Govind Verma; b. August 26, 1960; m. Shrimati Anita Verma, 1 s. and 1 d.; Member, (i) Lok Sabha, 1998-99, 1999-2004 and 2004-2009 and (ii) Rajya Sabha, 26-11-2014 onwards.

Per. Add.: Usha Nikunj, Mohalla Bhoor, Gola Gokaran Nath, Kheri, Distt. Lakhimpur Kheri-262801 (Uttar Pradesh).



VERMA, SHRI SHRIKANT: M.A. (Hindi Literature); Congress(I) (Madhya Pradesh); s. of Shri Raj Kishore Verma; b. September 18, 1931; m. Shrimati Veena Verma, 1 s.; Member, Rajya Sabha, 3-4-1976 to 2-4-1982 and 3-4-1982 to 25-5-1986; Author of a number of books of short stories, poems, novels etc.; Died. Obit. on 17-7-1986.

VERMA, SHRIMATI VEENA: M.A. (Sociology); Congress (I) (Madhya Pradesh); d. of Shri P.N. Raizada; b. September 1, 1941; m. Shri Shrikant Verma, 1 s.; Member, Rajya Sabha, 26-6-1986 to 2-4-1988, 3-4-1988 to 2-4-1994 and 3-4-1994 to 2-4-2000; Deputy Chairman, Committee of Parliament on Official Language; Vice-President, (i) All India Mahila Congress (I) and (ii) Indian Council of World Affairs.



Per. Add.: Tilak Nagar, Bilaspur (Madhya Pradesh).

VERMA, SHRI VIKRAM: M.A. (Hindi and Pol. Science), LL.B.; B.J.P. (Madhya Pradesh); s. of Late Shri Ganpat Singh Verma; b. January 23, 1944; m. Shrimati Neena Verma, 3 d.; Member, Madhya Pradesh Legislative Assembly, 1977-80, 1980-85, 1990-93 and 1993-98; Parliament Secretary, Education, Sports, Youth and Social Welfare, Government of Madhya Pradesh, 1978-80; Cabinet Minister, School Education, Higher Education, Sports and Youth Affairs, Culture, Government of Madhya Pradesh, 1990-92; Leader of the Opposition, Madhya Pradesh Legislative Assembly, 1993-98; Member, Rajya Sabha, 3-4-2000 to 2-4-2006 and 3-4-2006 to 2-4-2012; Union Minister of Youth Affairs and Sports, 26 August, 2002-22 May 2004.



Per. Add.: B-18, Swami Dayanand Nagar, 74 Bungalows, Bhopal-462003 (Madhya Pradesh).

VERMA, SHRI VIRENDRA: B.A., LL.B.; J.D. (Uttar Pradesh); s. of Ch. Raghubir Singh; b. September 18, 1916; m. Shrimati Rameshwari Devi, 1 s. and 2 d.; Member, Uttar Pradesh Legislative Assembly, 1952-62, 1967-68 and 1969-77; Minister, Government of Uttar Pradesh, 1959-60, 1970-71 and 1975-77; Member, Rajya Sabha, 3-4-1984 to 2-4-1990 and 3-4-1990 to 14-6-1990; Governor, (i) Punjab and (ii) Himachal Pradesh.



Per. Add.: Post Office Shamli, District Muzaffarnagar (Uttar Pradesh).

VERO, SHRI MELHUPRA: Congress (Nagaland); s. of Shri Poswuye; b. 1934; m. Shrimati Kerele; Member, Rajya Sabha, 18-3-1964 to 2-4-1968 and 3-4-1968 to 2-4-1974.

Per. Add.: Phek Town, District Kohima (Nagaland).





VIJAIVARGIYA, SHRI GOPIKRISHNA: Congress (Madhya Pradesh); s. of Shri Balmukund Vijaivargiya; b. January, 1905; m. Shrimati Rameshwari Devi, 1 s. and 2 d.; Member, (i) Constituent Assembly, 1947-50 and (ii) Gwalior Legislature, 1948; Commerce Minister, Gwalior State, 1948; Member, erstwhile Madhya Bharat Legislature, 1948-50; Chief Minister, Madhya Bharat, 1949-50; Member, Rajya Sabha, 3-4-1954 to 2-4-1960 and 3-4-1960 to 2-4-1966; President, (i) Gwalior State Congress, 1938 and 1941-43 and (ii) Madhya Bharat P.C.C., 1949 and 1951-52; Died. Obit. on 19-3-1984.



VIJAY BHUSHAN DEOSHARAN, SHRI: Senior Cambridge; Jana Sangh (Madhya Pradesh); s. of Raja Deo Saran Singh Deo; b. January 11, 1926; m. Shrimati Jaya Kumari Devi, 2 s. and 3 d.; Member, (i) Madhya Pradesh Legislative Assembly, 1952-62, (ii) Lok Sabha, 1962-67 and (iii) Rajya Sabha, 3-4-1970 to 2-4-1976; Died. Obit. on 4-10-1982.



VIJAYA RAJE, KUNWARANI: Janata Party (Bihar); d. of H.H. Col. Maharaja Sir Udaji Rao Puar; b. September 16, 1919; m. Lieut. Dr. Rajkumar Basant Narain Singh, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-1952 to 20-3-1957; Died. Obit. on 21-12-1995.



*VIJAYAKUMAR, SHRI A.: B.A., B.L.; A.I.A.D.M.K. (Tamil Nadu); s. of Shri Ayyakannu Nadar; b. July 25, 1957; m. Shrimati S. Vijaya Lekshmi, 1 s. and 1 d.; Member, Rajya Sabha, 30-6-2016 onwards.

Per. Add.: 43A, Colony West, Ramavarmapuram Nagercoil, Distt. Kanyakumari-629001 (Tamil Nadu).

VIJAYARAGHAVAN, SHRI A.: B.A., LL.B.; C.P.I. (M) (Kerala); s. of Shri Parangodan; b. March 23, 1956; m. Shrimati Bindu, 1 s.; Member, (i) Ninth Lok Sabha, 1989-91 and (ii) Rajya Sabha, 3-4-1998 to 2-4-2004 and 3-4-2004 to 2-4-2010; Chief Whip, CPI(M), Rajya Sabha, April 2003; Chairman, Parliamentary Standing Committee on Subordinate Legislation, Rajya Sabha, March 2002 to Sept. 2006; Chairman, Committee on Government Assurances, Sept. 2006 to April 2010.



Per. Add.: Alampadam House, Down Hill, P.O. Malappuram (Kerala).

*VIJILA SATHYANANTH, SHRIMATI: B.Sc., B.Ed., P.G.D.C.A., M.B.A.; A.I.A.D.M.K. (Tamil Nadu); d. of Shri P. John Ebenezer; b. February 2, 1971; m. Shri Sathyananth Srinivasagam, 1 d.; Member, Rajya Sabha, 3-4-2014 onwards; Mayor, Tirunelveli City Municipal Corporation, Tamil Nadu, 25 Oct. 2011-23 Jan. 2014.



Per. Add.: (i) 26, Trivandrum Road, Murugankurichi, Palayamkottai, Distt. Tirunelveli-627002 (Tamil Nadu) and (ii) Puratchi Thalaivi AMMA ILLAM, 151, Srinivasagam Nagar B Colony, V. M. Chathiram, Tirunelveli-627001 (Tamil Nadu).

VIKAL, SHRI RAM CHANDRA: Intermediate (Advanced Hindi), Vidyavachaspati D. Litt. (*Honoris Causa*); Congress (I) (Uttar Pradesh); s. of Chaudhary Pat Ram Singh; b. November 8, 1916; m. Shrimati Hansa Kumari, 5 s. and 2 d.; Member, Uttar Pradesh Legislative Assembly, 1952-71; Leader of the Opposition, Uttar Pradesh Legislative Assembly, 1967; Member on the Panel of Chairmen, Uttar Pradesh Legislative Assembly, 1969-70; Minister, Government of Uttar Pradesh 1969-70; Chairman, Assurances Committee, Uttar Pradesh Legislative Assembly, 1970-71; Member, (i) Fifth Lok Sabha and (ii) Rajya Sabha, 3-4-1984 to 2-4-1990; Died. Obit. On 1-8-2011.



VILLALAN, SHRI THILLAI: M.A., B.L.; D.M.K. (Tamil Nadu); s. of Shri Ramakrishnan; b. April 4, 1928; m. Shrimati Dayanithi Villalan, 1 d.; Member, Rajya Sabha, 3-4-1968 to 2-4-1974; Author of a number of novels in Tamil and English; Died. Obit. on 17-10-2008.





VINCENT, SHRI M.: B.A., B.L., C.S.W. (USA); A.I.A.D.M.K. (Tamil Nadu); s. of Shri G. Michael; b. April 5, 1949; m. Shrimati Saroja Vincent, 1 s. and 1 d.; Member, Tamil Nadu Legislative Assembly, 1977-84; Parliamentary Secretary to the Finance Minister, Government of Tamil Nadu, 1978-80; Member, Rajya Sabha, 30-6-1986 to 29-6-1992.

Per. Add.: K. P. Road, Nagercoil, Kanyakumari District (Tamil Nadu).



VIRUMBI, SHRI S. VIDUTHALAI: B.A. (Economics); D.M.K. (Tamil Nadu); s. of Shri N. Sankaran; b. December 22, 1939; m. Shrimati S.V. Nithyakalyani; Member, Rajya Sabha 15-3-1989 to 24-7-1989, 25-7-1989 to 24-7-1995 and 30-6-1998 to 29-6-2004; Was Leader, D.M.K. Party in Rajya Sabha.

Per. Add.: 1/57, Tamil Nadu Housing Unit, Race Course Road (Thomas Park), Coimbatore-641018 (Tamil Nadu).



*VISWAM, SHRI BINOY: B.A., LL.B.; C.P.I. (Kerala); s. of Shri C.K. Viswanathan; b. November 25, 1955; m. Shrimati Shyla C. George, 2 d.; Member, (i) Kerala Legislative Assembly, 2001-11 and (ii) Rajya Sabha, 2-7-2018 onwards; Minister for Forests and Housing, Government of Kerala, 2006-2011; Won 'Ambassador of Friendship Among World Youth' Award instituted by the Young Communist League of Soviet Union; Received 'Banner of Youth Unity' and Diploma awarded by World Federation of Democratic Youth; Author of several books.

Per. Add.: Muthuchippy, Thondayadu, Nellicode (PO), Kozhikode-673016 (Kerala).



VIZOL, SHRI: B.A; N.P.C. (Nagaland); s. of Shri Notsore; b. November 16, 1916; m. Shrimati Razoulhou, 4 s. and 2 d.; Member, First, Third and Fourth Nagaland Legislative Assembly; Leader of the Opposition, Nagaland Legislative Assembly, 1964; Chief Minister, Nagaland, 1974-75 and 1977-80; Member, Rajya Sabha, 3-4-1992 to 2-4-1998.

Per. Add.: Viswema Village Daklane, Kohima (Nagaland).

*VORA, SHRI MOTILAL: High School, I.N.C. (Chhattisgarh); s. of Late Shri Mohanlal Vora; b. December 20, 1928; m. Shrimati Shanti Devi Vora, 2 s. and 4 d.; Member, (i) Madhya Pradesh Legislative Assembly, 1972-92, (ii) Rajya Sabha, 3-4-1988 to 8-3-1989, 10-4-2002 to 9-4-2008, 10-4-2008 to 9-4-2014 and 10-4-2014 onwards and (iii) Lok Sabha, 1998-99; State Minister and Cabinet Minister, Government of Madhya Pradesh, 1981-84; Chief Minister, Madhya Pradesh, 1985-88 and Jan. 1989-Nov. 1989; Union Cabinet Minister of Health and Family Welfare, 14 Feb. 1988-24 Jan. 1989 (also held temporary charge of the Ministry of Civil Aviation, Government of India till 25 June 1988); Vice Chairman, Madhya Pradesh State Road Transport Corporation, 1972-75; Governor, Uttar Pradesh, May 1993 to May 1996; Was Chairman, Public Accounts Committee, Legislative Assembly, Madhya Pradesh.



Per. Add.: SM-38, Padmnabhpur, Durg (Chhattisgarh).

VYAS, SHRI JAI NARAIN: Matric; Congress (Rajasthan); s. of Pandit Sewaramji Vyas; b. February 18, 1899; m. Shrimati Gaurja Devi, 1 s. and 3 d.; Chief Minister, (i) erstwhile Jodhpur State, 1948-49 and (ii) Rajasthan, 1951-54; Member, (i) Constituent Assembly/Provisional Parliament, upto April, 1951 and (ii) Rajya Sabha, 20-4-1957 to 2-4-1960 and 3-4-1960 to 14-3-1963; Author of a few books; Died. Obit. on 15-3-1963.



VYAS, SHRI KRISHNA KANT: Congress (Madhya Bharat now Madhya Pradesh); s. of Shri Brijlal Vyas; b. August 30, 1910; m. Shrimati Lilavati Vyas, 4 s. and 2 d.; Member, (i) Provisional Parliament, 1950-52 and (ii) Rajya Sabha, 3-4-1952 to 2-4-1956; Died. Obit. on 12-11-1973.



VYAS, DR. M. R.: Doctorate (Pol. Sc.), B.Sc. (Eco.), (London); Congress (Maharashtra); s. of Shri L. D. Vyas; b. June 24, 1919; m. Shrimati Manjula Vyas, 2 s. and 1 d.; Member, Rajya Sabha, 3-4-1972 to 2-4-1978; Vice-President, Bombay P.C.C.; Author of Indian National History in German Language; Died. Obit. on 23-2-1987.





VYAS, SHRI RAMESH CHANDRA: Congress (Rajasthan); s. of Shri Chitarlalji; m. Shrimati Rama Devi, 2 s. and 4 d.; Member, (i) Lok Sabha, 1957-58 and (ii) Rajya Sabha, 3-4-1962 to 22-2-1967; President, INTUC, Rajasthan; Died. Obit. on 17-2-1975.



VYAS, SHRI SHREEGOPAL: B.E. (Hons.), LL.B.; B.J.P. (Chhattisgarh); s. of Late Shri Poonamchand Vyas; b. February 15, 1932; m. Shrimati Sushila Vyas, 1 s.; Member, Rajya Sabha, 3-4-2006 to 2-4-2012; Author of a book 'Sansad ke Jharokhe Se' 2010 in Hindi. *Per. Add.*: 33-HDD, Vishesh Awas Yojana MP/MLA, Chhattisgarh Grih Nirman Mandal, Puraina, Post-Krishak Nagar, Raipur-492001 (Chhattisgarh).



WADIA, PROF. ARDESHIR RUTTONJI: B.A. (Bombay and Cantab.), Bar-at-Law; NOM.; s. of Shri Ruttonji Wadia; b. June 4, 1888; m. Shrimati Tehmina Homji Postwala, 2 s.; Member, (i) Mysore Legislative Council, 1930-31 and 1942-43 and (ii) Rajya Sabha, 3-4-1954 to 2-4-1960 and 3-4-1960 to 2-4-1966; Recipient of Padma Bhushan, 1961; Author of a number of books; Died. Obit. on 15-11-1971.



WAGHMARE, DR. JANARDHAN: M.A., LL.M., Ph.D., D.Litt. (*Honoris Causa*); N.C.P. (Maharashtra); s. of Late Shri Madhavrao Waghmare; b. November 11, 1934; m. Late Shrimati Sulochana, 1 s. and 2 d.; Member, Rajya Sabha, 3-4-2008 to 2-4-2014; Member, Planning Board, Maharashtra, Dec. 2001-2007; Vice-President, Nationalist Congress Party, Maharashtra, Dec. 2001-2007; Received several awards for literary, educational and social work; Has written 30 books in Marathi, English and Hindi; Has written articles and research papers in Marathi and English in various journals, periodicals and magazines.

Per. Add.: 'Avishkar', Shramsaphallya Society, Ambajogai Road, Latur-413531 (Maharashtra).

WAJD, SHRI SIKANDER ALI: B.A.; Congress (Maharashtra); s. of Syed Abdul Ghafoor; b. February 12, 1913; m. Shrimati Zubaida Khatoon; Member, Rajya Sabha, 3-4-1972 to 2-4-1978; Recipient of Padma Shri; Author of books of poems in Urdu; Died. Obit. on 25-7-1983.



WARERKAR, SHRI BHARGAVRAM VITTHAL (MAMA): NOM.; s. of Shri Vithal Balkrishna Warerkar; b. April 27, 1883; m. Shrimati Shantabai, 1 d.; Member, Rajya Sabha, 3-4-1956 to 2-4-1962 and 3-4-1962 to 23-9-1964; Recipient of Padma Bhushan, 1959; Author of a large number of books consisting of plays, novels, short-stories etc. in Marathi; Died. Obit. on 24-9-1964.



WARISA, SHRI PRAKANTA: B.A.; A.S.D.C. (Assam); s. of Shri Suri Warisa; b. March 27, 1965; m. Shrimati Neera Warisa; Member, Rajya Sabha, 10-4-1996 to 9-4-2002.

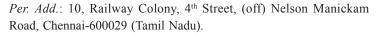
Per. Add.: Village & P.O. Harangajao, Kachari (Rangapur), P.O. Harangajao, P.S. Halflong, District North Cachar Hills, (Assam).



WARJRI, PROF. ALEXANDER: M.A., B.L.; IND. (Meghalaya); s. of Shri U. Rom Singh Walarpih; b. March 26, 1929; m. Prof. (Shrimati) Judith Kharshing, 3 s. and 2 d.; Member, Meghalaya Legislative Assembly, 1972-78; Chairman, (i) Committee on Petitions, 1972-74 and (ii) Subordinate Legislation, 1975-76; Meghalaya Legislative Assembly; Member, Rajya Sabha, 13-4-1978 to 12-4-1984; General Secretary/Vice-President, Swatantra Party, Assam, 1959-71; Died. Obit, on 23-11-2010.



*WILSON, SHRI P.: B.Sc., B.L.; D.M.K. (Tamil Nadu); s. of Shri S. Pushpanathan; b. June 6, 1996; m. Shrimati R. Vanmathi, 1 s.; Member, Rajya Sabha, 25-7-2019 onwards; Additional Solicitor General of India (Tamil Nadu, Andhra Pradesh (United), Kerala, Karnataka and Pondicherry), 2012-2014.







WILSON, SHRI THARAGATURY JOHN MOSES: B.A., LL.B.; Congress (Andhra Pradesh); s. of Shri Tharagatury Moses; b. March 20, 1922; m. Shrimati Indira, 3 s.; Member, (i) Constituent Assembly, 1946-50, (ii) Madras Legislative Assembly, 1946-52, (iii) Madras Legislative Council, 1952-53 and (iv) Rajya Sabha, 7-7-1955 to 2-4-1958.

Per. Add.: Gunn Bungalow, Guntur (Andhra Pradesh).



*YADAV, SHRI B. LINGAIAH: B.A., B.Ed.; T.R.S. (Telangana); s. of Shri Anthaiah; b. June 13, 1957; m. Shrimati Nagamani, 1 s. and 1 d.; Member, Rajya Sabha, 3-4-2018 onwards.

Per. Add.: H. No. 1-1-186/5/1, J.J. Nagar, Distt. Suryapet-508213 (Telangana).



*YADAV, SHRI BHUPENDER: B.A. (Hons.), LL.B.; B.J.P. (Rajasthan); s. of Shri Kadam Singh; b. June 30, 1969; m. Shrimati Babita Yadav, 2 d.; Member, Rajva Sabha, 4-4-2012 to 3-4-2018 and 4-4-2018 onwards; Chairman, (i) Select Committee of Rajya Sabha on the Repealing and Amending Bill, 2014, Dec. 2014-Feb. 2015, (ii) Select Committee of Rajya Sabha on the Mines and Minerals (Development and Regulation) Amendment Bill, 2015, March 2015, (iii) Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty Second Amendment) Bill, 2014, May-July 2015, (iv) Select Committee of Rajya Sabha on the Prevention of Corruption (Amendment) Bill, 2013, Dec. 2015-Aug. 2016, (v) Joint Committee on the Insolvency and Bankruptcy Code, 2015, Jan.-April 2016, (vi) Select Committee of Rajva Sabha on the Enemy Property (Amendment and Validation) Bill, 2016, March-May 2016, (vii) Joint Committee on the Enforcement of Security Interest and Recovery of Debts Laws and Miscellaneous Provisions (Amendment) Bill, 2016, May-July 2016, (viii) Committee on Commerce, July 2016-Aug. 2017, (ix) Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty Third Amendment) Bill, 2017, April-July 2017. (x) Joint Committee on the Financial Resolution and Deposit Insurance Bill, 2017, Aug. 2017-Aug. 2018 and (xi) Committee on Personnel, Public Grievances, Law and Justice, Sept. 2017-May 2019; National General Secretary, B.J.P., 2014; Co-authored a publication, 'Supreme Court on Forest Conservation'.

Per. Add.: 191-C-II, Kundan Nagar, Ajmer-305001 (Rajasthan).

*YADAV, DR. CHANDRAPAL SINGH: M.Sc., B.Ed., LL.B. and Ph.D.; S.P. (Uttar Pradesh); s. of Late Shri Thakur Prasad Yadav; b. March 19, 1959; m. Shrimati Gyanwati Yadav, 1 s. and 1 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1996-2001, (ii) Lok Sabha, 2004-2009 and (iii) Rajya Sabha, 26-11-2014 onwards; Chairman, Krishak Bharti Cooperative Ltd.

Per. Add.: 466, Masihaganj, Sipri Bazar, Jhansi (Uttar Pradesh).



YADAV, SHRI D. P.: Graduate; IND. (Uttar Pradesh); s. of Shri Tejpal Singh; b. July 25, 1950; m. Shrimati Umlesh Yadav, 2 s. and 2 d.; Member, Uttar Pradesh Legislative Assembly, 1989-95, Minister, Government of Uttar Pradesh, 1990-91; Member, (i) Lok Sabha, 1996-97 and (ii) Rajya Sabha, 5-7-1998 to 4-7-2004.

Per. Add.: Yadav Krishi Farm, Village & P.O. Dhanari, District Badaun (Uttar Pradesh).



YADAV, SHRI DARSHAN SINGH: B.Com.; S.P. (Uttar Pradesh); s. of Late Shri Kamta Prasad Yadav; b. July 31, 1944; m. Shrimati Shakuntala Devi, 3 s.; Member, Rajya Sabha, 3-4-2012 to 2-4-2018; Chairman, Uttar Pradesh Nalkup Nigam Limited, July 1997-March 2002; Anthor of two books in Hindi. Died. Obit. on 11-12-2018.



YADAV, CHAUDHARY HARMOHAN SINGH: High School; NOM.-S.P.; s. of Chaudhary Dhani Ram Singh Yadav; b. October 18, 1921; m. Shrimati Gaya Kumari; 5 s.; Member, Uttar Pradesh Legislative Council, 1970-82 and 1984-90; Chairman, Assurance Committee, Uttar Pradesh Legislative Council; Member, Rajya Sabha, 3-4-1990 to 2-4-1996 (Uttar Pradesh) and 27-8-1997 to 26-8-2003; Recipient of 'Shaurya Chakra' by the President of India in 1991; Died. Obit. on 8-8-2012.



*YADAV, SHRI HARNATH SINGH: B.A.; B.J.P. (Uttar Pradesh); s. of Late Shri Hukum Singh Yadav; b. April 1, 1941; m. Shrimati Dhanvati Devi, 2 s.; Member (i) Uttar Pradesh Legislative Council, 1996-2008 and (ii) Rajya Sabha, 3-4-2018 onwards.

Per. Add.: 400/1, Shanti Nagar, Etah (Uttar Pradesh).



* Sitting Member 561



YADAV, SHRI HUKMDEO NARAYAN : Graduate; B.J.P. (Bihar); s. of Shri Rajgir Yadav; b. November 17, 1939; m. Shrimati Sudesh Yaday, 2 s. and 1 d.; Member, (i) Bihar Legislative Assembly, 1967-74 (three terms), (ii) Lok Sabha, 1977-79, 1989-1991, 1999-2004, 2009-2014, and 2014-2019 and (iii) Rajya Sabha, 7-7-1980 to 6-7-1986; Union Cabinet Minister, Textiles and Food Processing Industries, 21 Nov. 1990-21 June 1991; Union Minister of State, Agriculture, 13 Oct. 1999-26 May 2000; Union Minister of State, Surface Transport, 27 May 2000-6 Nov. 2000; Union Minister of State, Shipping, 7 Nov. 2000-1 Nov. 2001; Minister of State in the Ministry of Agriculture, 2 Nov. 2001-22 May 2004; Chairperson, Standing Committee on Agriculture, 1 Sep. 2014 onwards; Chief Whip, Lok Dal, Rajya Sabha, 1980-86; Deputy Leader, Lok Dal, Rajya Sabha, 1984-86; General Secretary, (i) B.L.D., 1974-77 and (ii) Janata Party, Bihar, 1977-79; National General Secretary, Janata Party, 1983; Author of two books.

Per. Add.: Village and Post Office Bijuli, District Darbhanga-847115 (Bihar).



YADAV, SHRI ISH DUTT: B.A., LL.B.; S.P. (Uttar Pradesh); s. of Shri Sheo Pher Yadav; b. September 21, 1936; m. Shrimati Maya Yadav, 4 s. and 6 d.; Member, (i) Uttar Pradesh Legislative Assembly, 1977 and (ii) Rajya Sabha, 3-4-1988 to 2-4-1994 and 3-4-1994 to 19-9-1999; General Secretary, Lok Dal, Uttar Pradesh; Died. Obit. on 21-10-1999.



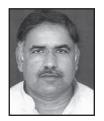
YADAV, SHRI JAGDAMBI PRASAD: B.A., B.L., Acharya (Hindi); B.J.P. (Bihar); s. of Shri Rajpati Prasad Yadav; b. January, 1925; m. Shrimati Janaki Devi, 3 s. and 5 d.; Member, (i) Bihar Legislative Assembly, 1962-67, (ii) Lok Sabha, 1977-79 and (iii) Rajya Sabha, 3-4-1968 to 2-4-1974 and 3-4-1982 to 2-4-1988; Union Minister of State, (i) Ministry of Health and Family Welfare, Aug. 1977-Jan. 1979 and (ii) Department of Industrial Development in the Ministry of Industry, Jan. 1979-July 1979; President, (i) Bhartiya Jana Sangh, Bihar and (ii) B.J.P., Bihar; Vice-President, All India Jana Sangh; Died. Obit. on 15-7-2002.

YADAV, SHRI JANARDAN: B.A, B.L.; B.J.P. (Bihar); s. of Shri Damodar Prasad Yadav; b. January 5, 1942; m. Shrimati Savitri, 2 s. and 1 d.; Member, Bihar Legislative Assembly, 1972, 1974, 1977-80 and 1985-89; Minister of Industry and Education, Government of Bihar, 1977; Member, (i) Lok Sabha, 1989 and (ii) Rajya Sabha, 3-4-1994 to 2-4-2000.

Per. Add.: Banka, Bhagalpur (Bihar).

YADAV, SHRI NAND KISHORE: M.A. (Political Science), LL.B.; S.P. (Uttar Pradesh); s. of Late Shri Ish Dutt Yadav; b. February 8, 1959; m. Shrimati Nirmala, 2 s. Member Rajya Sabha, 5-7-2004 to 4-7-2010.

Per. Add.: Mohalla & P.O. Sidhari, Azamgarh-276001 (Uttar Pradesh).



YADAV, SHRI NARESH: M.A., LL.B.; R.J.D. (Bihar); s. of Shri Rajeshwar Yadav; b. July 11, 1950; m. Shrimati Raj Kumari Devi, 1 s. and 3 d.; Member, Rajya Sabha, 3-4-1994 to 2-4-2000.

Per. Add.: Village Tingharia, Post Ayodhyaganj Bazar, District Katihar (Bihar).



*YADAV, PROF. RAM GOPAL: M.Sc. (Physics), M.A. (Political Science), Ph.D.; S.P. (Uttar Pradesh); s. of Late Shri Bachchi Lal; b. June 29, 1946; m. Late Shrimati Phoolan Devi, 2 s. and 1 d.; Member, (i) Rajya Sabha, 5-7-1992 to 4-7-1998 and 5-7-1998 to 13-5-2004, 26-11-2008 to 25-11-2014 and 26-11-2014 onwards and (ii) Lok Sabha, 2004-2008; Nominated to the Panel of Vice-Chairmen, Rajya Sabha, Oct. 2009-Oct. 2010; Chairman, Standing Committee on Agriculture, 2004-2008; Chairman, Committee on Ethics, Dec. 2012-Oct. 2014; Chairman, Committee on Health and Family Welfare, Sept. 2015 onwards; Chairman, Zilla Parishad, Etawah, 1989-92; General Secretary, Samajwadi Party, since 1996; Leader, Samajwadi Party Parliamentary Group in Rajya Sabha, April 1994-2004; Leader, Samajwadi Party in Lok Sabha, 2004-2008; Secretary-General, S.P. since Oct. 2017; Author of two books in Hindi.





* Sitting Member 563



YADAV, SHRI RAM KRIPAL: B.A. (Hons.), LL.B.; B.J.P. (Bihar); s. of Late Shri Kishori Prasad; b. October 12, 1957; m. Shrimati Kiran Devi, 2 s. and 1 d.; Member, (i) Bihar Legislative Council, 1992-93, (ii) Lok Sabha, 1993-96, 1996-97, 2004-2009, 2014-2019 and 2019 onwards and (iii) Rajya Sabha, 8-7-2010 to 16-5-2014; Union Minister of State, Ministry of Drinking Water and Sanitation, 9 Nov. 2014 to 5 July 2016; Union Minister of State in the Ministry of Rural Development, 5 July 2016-30 May 2019; Deputy Mayor, Municipal Corporation, Patna, 1985-86.

Per. Add.: Goriya Toli, Station Road, Patna-800001 (Bihar).



YADAV, SHRI RAM NARESH: M. A., LL.B.; Congress (I) (Uttar Pradesh); s. of Shri Gaya Prasad Yadav; b. July 1, 1928; m. Shrimati Anaridevi *alias* Shanti Devi (since deceased), 3 s. and 5 d.; Member, (i) Lok Sabha, March-Dec. 1977 and (ii) Uttar Pradesh Legislative Assembly, 1978 and 1985; Chief Minister, Uttar Pradesh, June 1977-March 1979; Deputy Chief Minister, Uttar Pradesh, March 1979-Feb. 1980; Member, Rajya Sabha, 3-4-1988 to 12-4-1989 and 20-6-1989 to 2-4-1994; General Secretary, B.L.D.; President, Samata Party; Author of 'Samta Ki Oar' and 'Aankh Dekhi Naheen, Kagaj Lekhee' in Hindi; Died. Obit. on 23-11-2016.



YADAV, SHRI RAMANAND: M.A.; Congress (I) (Bihar); s. of Shri Anant Yadav; b. 1927; Member, Bihar Legislative Assembly, 1952-57, 1962-67 and 1969-71; Minister, Government of Bihar, 1969-71; Member, Rajya Sabha, 3-4-1976 to 2-4-1982 and 3-4-1982 to 2-4-1988; Chairman, Committee on Petitions, Rajya Sabha, 1982-84; Union Minister of State for Rural Development, June, 1986 to April, 1988; General Secretary, Bihar P.C.C. for 3 years.

Per. Add.: At & Post Office Mubarakpur, *Via* Tajpur, Pulwana, District Saran Chapra (Bihar).



YADAV, SHRI RANJAN PRASAD: M.Sc. (Geology), Ph.D.; R.J.D. (Bihar); s. of Shri Jaggan Bhagat; b. April 18, 1948; m. Shrimati Suman Yadav, 1 s.; Member, Rajya Sabha, 10-4-1990 to 9-4-1996 and 10-4-1996 to 9-4-2002.

Per. Add.: Kadam Kuan, Nala Road, Patna (Bihar).

YADAV, SHRI SHARAD : B.Sc., B.E. (Electrical); J.D. (U) (Bihar); s. of Late Shri Nand Kishore Yadav: b. July 1, 1947; m. Dr. Rekha Yadav, 1 s. and 1 d.; Member, (i) Lok Sabha, 1974-76, 1977-79, 1989-91, 1991-96, 1996-97, 1999-2004, 2009-2014 and (ii) Rajya Sabha, 5-7-1986 to 28-11-1989, 8-7-2004 to 16-5-2009, 13-6-2014 to 7-7-2016 and 8-7-2016 to 4-12-2017**: Union Cabinet Minister of Textiles and Food Processing Industries, Dec. 1989-Nov. 1990; Union Cabinet Minister of Civil Aviation, Oct. 1999-Aug. 2001; Union Cabinet Minister of Labour, Sept. 2001-June 2002; Union Cabinet Minister of Consumer Affairs, Food and Public Distribution, 1 July 2002-21 May 2004; Chairman, Janata Dal Parliamentary Board, 1989-97; Leader, Janata Dal Parliamentary Party, 1993; Chairman, Committee on Finance, 1996-97; Chairman, Committee on Urban Development, 31 Aug. 2009-May 2014; Chairman, Committee on Provision of Computer to Members of Rajva Sabha, Dec. 2014-July 2016; Chairman, Committee on Industry, July 2016-Dec. 2017.



Per. Add.: House No. 47, Ward No. 19, Karpoori Chowk, NH-107, Madhepura, Distt. Madhepura-852113 (Bihar).

YADAV, SHRI SHYAM LAL: M.A. LL.B.; Congress (I) (Uttar Pradesh); s. of Shri Balkrishna; b. September 12, 1927; m. Shrimati Janki Devi, 5 s. and 3 d.; Member, Uttar Pradesh Legislative Assembly, 1957-62 and 1967-68; Minister, Government of Uttar Pradesh, April 1967 to Feb. 1968; Member, Rajya Sabha, 3-4-1970 to 2-4-1976, 3-4-1976 to 2-4-1982 and 3-4-1982 to 29-12-1984; Vice-Chairman, Rajya Sabha, 1977-79; Deputy Chairman, Rajya Sabha, July 1980 to Dec. 1984; Chairman, (i) Committee on Government Assurances, Rajya Sabha, 1974-76 and 1978-80 and (ii) Committee of Privileges, Rajya Sabha, 1980-84; Secretary/Vice-President, B.K.D., Uttar Pradesh, 1969-73; Vice-President, U.P.C.C.(I), 1977-80.



Per. Add.: C-27/137-6, Rampuri, Jagatgani, Varanasi (Uttar Pradesh).

YADAV, SHRI SUBHASH PRASAD: Graduate; R.J.D. (Bihar); s. of Shri Shiv Prasad Yadav; b. March 27, 1967; m. Shrimati Renu Yadav, 2 s. and 2 d.; Member, (i) Bihar Legislative Council, July 1998-June 2004 and (ii) Rajya Sabha, 8-7-2004 to 7-7-2010; Chairman, Samanya Prayojan Samiti, Bihar Legislative Council for four years.

Per. Add.: (i) Village Selarkala Bazar, P.S. Phulwaria, Distt. Gopalganj, Bihar and (ii) Kautilaya Nagar, 201, Vidhayak Colony, Near Veterinary College Campus, Patna (Bihar).



** Disqualification 565



*YADAV, CH. SUKHRAM SINGH: M.A., LL.B., D.P.A.; S.P. (Uttar Pradesh); s. of Late Ch. Harmohan Singh Yadav; b. January 2, 1952; m. Shrimati Neeta Singh, 1 s. and 2 d.; Member, (i) Uttar Pradesh Legislative Council, 1990-96 and Jan. 2004-Jan. 2010, and (ii) Rajya Sabha, 5-7-2016 onwards; State Minister PWD & Parliamentary Affairs, Government of Uttar Pradesh, 1992-93; Chairman, Uttar Pradesh Legislative Council, Aug. 2004-Jan. 2010; Chairman, Uttar Pradesh Backward Classes Finance and Development Corporation Limited, March 2012.

Per. Add.: Mohan Sadan-268, H.I.G., Divya Marg, Ratan Lal Nagar, Kanpur-208022 (Uttar Pradesh).



YADAV, SHRI VEER PAL SINGH: B.A., LL.B.; S.P. (Uttar Pradesh); s. of Shri Shivpal Singh Yadav; b. August 6, 1955; m. Shrimati Shanti Devi, 1 s. and 3 d.; Member Rajya Sabha, 3-4-2006 to 2-4-2012; Administrator, Uttar Pradesh Co-operative Housing Association, Lucknow (with the status of Minister of State, Government of Uttar Pradesh), Jul. 2005-Mar. 2006; Chairman, S.P. Bareilly District, Uttar Pradesh, 1990-April 2016.

Per. Add.: (i) Village Tirkunia (Lahar), P.O. Balliya, Distt. Bareilly-243001 (Uttar Pradesh) and (ii) Suresh Sharma Nagar, Pilibhit, Bypass Road, Bareilly (Uttar Pradesh).



YADAV, SHRI VIJAY SINGH: Intermediate; R.J.D. (Bihar); s. of Late Shri Thakur Roy; b. January 1, 1953; m. Shrimati Dhan Kumari Devi, 4 s. and 4 d.; Member, (i) Bihar Legislative Assembly, 1996 to March 2000 and (ii) Rajya Sabha, 3-4-2000 to 2-4-2006.

Per. Add.: Karbigahiya, Main Road, P.O. G.P.O., Patna (Bihar).



YADAV 'RAVI', DR. RAMENDRA KUMAR: M.A. (Hindi), Ph.D., Sahitya Ratna; R.J.D. (Bihar); s. of Shri Surya Narayan Yadav; b. January 3, 1943; m. Dr. (Prof.) Mira Yadav, 3 s. and 1 d.; Member, (i) Bihar Legislative Assembly, 1981-89, (ii) Lok Sabha, 1989-91 and (iii) Rajya Sabha, 8-7-1992 to 7-7-1998 and 8-7-1998 to 7-7-2004; Authored some books and many articles and poems.

Per. Add.: Ward No.-8, Madhepura Nagar Palika, PO+PS+Anchal+ Sub-Division+Distt. Madhepura (Bihar).

YADAVA, SHRI BAL RAM SINGH: B.A., LL.B.; Congress (I) (Uttar Pradesh); s. of Shri Mahendra Singh Yadava; b. April 22, 1939; m. Shrimati Krishna Yadava, 2 s. and 1 d.; Member, Uttar Pradesh Legislative Assembly, 1969-74 and 1980-84; Minister, Government of Uttar Pradesh, 1969-70, 1971-73, 1980-83 and 1984-85; Member, (i) Lok Sabha, 1984-89 and (ii) Rajya Sabha, 3-4-1990 to 2-4-1996; Minister of State (Independent Charge) of the Ministry of Mines; President/Vice-President, U.P.C.C. (I), 1984-90.



Per. Add.: 26, Laxmanpuri, Lucknow (Uttar Pradesh).

YAJEE, SHRI SHEEL BHADRA: Congress (Bihar); s. of Shri Shivtahal Yajee; b. March 22, 1916; Member, Rajya Sabha, 27-4-1957 to 2-4-1958, 3-4-1958 to 2-4-1964 and 3-4-1966 to 2-4-1972; General Secretary/President, F.B. Bihar; Deputy Chairman/Chairman/Secretary-General, F.B.; General Secretary, All India United Left Front, 1947-49; Author of a few books; Died. Obit. on 26-2-1996.



*YAJNIK, DR. AMEE: J.S.D., Doctor of Science of Law and J.S.M., Master of Science of Law, M.E.E., Masters in Ecology and Environment, LL.B., L.A. and B.Sc.; I.N.C. (Gujarat); d. of Late Harshadray Ravishanker Yajnik; b. July 27, 1959; m. Shri Ajay J. Patel, 1 s.; Member, Rajya Sabha, 3-4-2018 onwards; Co-authored the book 'Electricity Reforms in India' and PESD Working Papers on 'Power Sector Reforms'; Awarded, (i) Bhaskar Woman of the Year 2010, Gujarat, (ii) Pratham Girnar Shiromani Prathibha Award, 2012 by Prasar Bharti, (iii) Ladli Media Award, 2012, (iv) Outstanding Woman by National Commission for Women and (v) Leading Humanitarian Award, 2015.



Per. Add.: 'AMEYA', 6-ADC Society, Behind Sahajanand College, Ambawadi, Ahmedabad-380015 (Gujarat).

YECHURY, SHRI SITARAM: B.A. (Hons.) in Economics, M.A. (Economics); C.P.I. (M) (West Bengal); s. of Late Shri S. S. Yechury; b. August 12, 1952; m. Shrimati Seema Chishti Yechury, 2 s. and 1 d.; Leader, CPI (M); Member, Rajya Sabha, 19-8-2005 to 18-8-2011 and 19-8-2011 to 18-8-2017; Chairman, Committee on Transport, Tourism and Culture, 13 April 2006-May 2009 and Aug. 2010-May 2014; Authored and edited few publications.



Per. Add.: 31, Allimuddin Street, Kolkata-700016 (West Bengal).

* Sitting Member 567



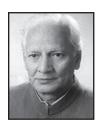
YERRA NARAYANASWAMY, SHRI: M.A., LL.B.; T.D. (Andhra Pradesh); s. of Shri Chandra Rao; b. April, 30, 1931; m. Shrimati Y. Sita Devi, 2 s.; Member, (i) Andhra Pradesh Legislative Council, 1972-78 and (ii) Andhra Pradesh Legislative Assembly, 1985-87; Minister for Small Scale Industries, Government of Andhra Pradesh, 1976-78; Member, Rajya Sabha, 3-4-1994 to 21-10-1999; Chairman, Zilla Praja Parishad, West Godavari District, 1987-92.

Per. Add.: Uppuluru, Undi Mandalam, District-West Godavari-534199 (Andhra Pradesh).



YONGGAM, SHRI NYODEK: M.A. (Political Science); Congress (I) (Arunachal Pradesh); s. of Shri Rinyo Yonggam; b. March 1, 1946; m. Shrimati Nilima Yonggam, 2 s. and 2 d.; Member, Rajya Sabha, 27-5-1990 to 26-5-1996.

Per. Add.: Oyan Village, Post Office Oyan, *Via*-Pasighat, East Siang District (Arunachal Pradesh).



ZAHIDI, SHRI KHAN GHUFRAN: M.A.(Economics); I.N.C. (Uttar Pradesh); s. of Late Shri Riaz Ahmad Khan; b. July 20, 1934; m. Shrimati Akhtar Jahan Zahidi, 1 s.; Was Member, Uttar Pradesh Legislative Assembly (thrice); Was Member on the Panel of Speakers, Uttar Pradesh Assembly; Minister, Government of Uttar Pradesh, 1989; Chairman, Committee on Public Undertakings, U.P. Legislative Assembly, 1982-84; Member, Rajya Sabha, 30-11-1996 to 4-7-1998 and 5-7-1998 to 4-7-2004; Was Vice-President, Uttar Pradesh Congress Committee; Editor, Printer and Publisher, (i) 'Daily Siyasat Jadid', 1958-83 and (ii) 'Dainik Hindi Siyasat', 1992-93; Died. Obit. on 17-10-2008.



ZAIDI, COL. BASHIR HUSAIN: B.A. (Punjab), B.A. (Hons.) (Cambridge), Bar-at-Law; Congress (Uttar Pradesh); s. of Shri Shaukat Husain Zaidi; b. July 26, 1898; m. Shrimati Qudsia, 2 s. and 1 d.; Minister, erstwhile Rampur State, 1930-36; Chief Minister, erstwhile Rampur State, 1937-49; Vice-Chancellor, Aligarh Muslim University, Aligarh, 1956-62; Member, (i) Constituent Assembly, 1947-49, (ii) Provisional Parliament, 1949-51, (iii) Lok Sabha, 1952-57 and (iv) Rajya Sabha, 11-12-1963 to 2-4-1964 and 3-4-1964 to 2-4-1970; Died. Obit. on 30-3-1992.

ZAIL SINGH, GIANI: D.Litt. (Hony.); Congress (I) (Punjab); s. of Sardar Kishan Singh; b. May 5, 1916; m. Shrimati Pardhan Kaur, 1 s. and 3 d.; Minister, Government of Patiala and East Punjab States Union, 1948-49 and 1951-52; General Secretary, State Congress Committee, 1938; President, PEPSU P.C.C., 1955-56; Vice-President/President, Punjab P.C.C., 1956-58 and 1966-72; Member, Rajya Sabha, 3-4-1956 to 10-3-1962; President of India, 1982-87; Author of 'Dukhi Paraja-di-Pukar', in Punjabi; Died. Obit. on 13-2-1995.



ZAKARIA, DR. RAFIQ: M.A., Ph.D. (London), Barrister-at-Law; Congress (I) (Maharashtra); s. of Shri Balumia Zakaria; b. April 5, 1920; m. Shrimati Fatma, 3 s. and 1 d.; Member, (i) Maharashtra Legislative Council, 1960-62 and (ii) Maharashtra Legislative Assembly, 1962-78; Deputy Minister/Minister, Government of Maharashtra, 1962-77; Member, Rajya Sabha, 3-4-1978 to 2-4-1984; Vice-Chairman, Rajya Sabba, 1980-81, 1981-82 and 1982-83; Author of a number of books. Died. Obit. on 25-7-2005.



Per. Add.: Sealand, 41, Cuffe Parade, Mumbai (Maharashtra).

ZAKIR HUSAIN, DR.: M.A., Ph.D. (Berlin), D.Litt. (*Honoris Causa*); NOM.; s. of Shri Fida Husain; b. February 8, 1897; m. Shrimati Shahjehan Begum, 2 d.; Vice-Chancellor, (i) Jamia Millia Islamia, Delhi, 1926-48 and (ii) Aligarh Muslim University, Aligarh, 1948-56; Member, Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 6-7-1957; Governor of Bihar, 1957-62; Vice-President and *Ex-Officio*-Chairman, Rajya Sabha, 13-5-1962 to 12-5-1967 and President of India, 13-5-1967 to 3-5-1969; Recipient of (i) Padma Vibhushan, 1954 and (ii) Bharat Ratna, 1963; Author of a number of books; Died. Obit. on 5-5-1969.



ZAWAR HUSAIN, SHRI: B.A. (Hons.), B.L.; Congress (Bihar); s. of Shri M. Mohammed Jawad; b. February 2, 1916; m. Shrimati Akhtar Bano Begum, 3 s. and 3 d.; Member, Bihar Legislative Assembly, 1957-62, 1967-68 and 1969-72; Minister, Government of Bihar, 1961 and 1969-75; Member, Rajya Sabha, 20-12-1975 to 9-4-1978.







ZELIANG, SHRI T.R.: B.A.; N.P.F. (Nagaland); s. of Late Shri Rangleu Rangkau; b. February 21, 1952; m. Shrimati Kevi Rangkau Zeliang, 2 s. and 1 d.; Member, (i) Nagaland Legislative Assembly, 1989-93, 1993-98, 1998-2003 and 2003-04 and (ii) Rajya Sabha, 3-4-2004 to 24-3-2008; Minister of State for Parliamentary Affairs, Information, Public Relations and Tourism, Government of Nagaland, 1989; Minister of State for Relief and Rehabilitation, Government of Nagaland, 1994-98; Minister for Forest, Environment and Wild Life, Government of Nagaland, 1998; Minister for Geology and Mining, Government of Nagaland, 2003; Chairman, Nagaland Raw Material Supply Corporation (NRMSC), 1993; Elected as Leader of Nagaland Congress Legislature Party (NCLP) on 27 June 2003.

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